
**FOOD SAFETY AND STANDARDS (FOOD PRODUCTS STANDARDS AND FOOD ADDITIVES)
REGULATIONS, 2011**

CHAPTER 1

GENERAL

1.1: Title and commencement

1.1.1: These regulations may be called **the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011**.

1.1.2: These regulations shall come into force on or after 5th August, 2011, “except regulations, 2.1.6(1)(2)(3), 2.1.7(1)(2)(3)(4), 2.1.12(1) and entries relating in table 14 of appendix A and table 2 of appendix B, which shall come into force after six months from that date and in regulation 2.1.8(1)(3) and 2.1.11(1)(2) only relating entries in table which shall come into force after six months from that date.

Provided that wherever the standards given in these regulations are at variance with any of the provisions of the licenses already granted, Food Business Operator shall comply with the provisions of these regulations towards the standards relating to caramel and glazing agents within Forty two months i.e. w.e.f. 5th February, 2015 from the date of commencement of these regulations.

1.2: Definitions

In these regulations unless the context otherwise requires:

1. ³⁸[omitted].
2. “**De-oiled meal**” means the residual material left over when oil is extracted by a solvent from any oil-bearing material;
3. ³⁸[omitted].
4. “**Hydrogenation**” means the process of addition of hydrogen to an edible vegetable oil using a catalyst to produce a fat with semi-solid consistency;
5. ³⁸[omitted].
6. ³⁸[omitted].
7. “**Irradiation**” means any physical procedure, involving the intentional exposure of food to ionizing radiations.
8. “**Irradiation facility**” means any facility which is capable of being utilized for treatment of food by irradiation.
9. “**Irradiated food**” means articles of food subjected to radiation by :—
 - (i) Gamma Rays;
 - (ii) X-rays generated from machine sources operated at or below an energy level of 5 million electron volts; and
 - (iii) Sub-atomic particles, namely, electrons generated from machine sources operated at or below an energy level of 10 million electron volts, to dose levels as specified in Schedule I of the Atomic Energy (Control of Irradiation of Food) Rules 1991.
10. ³⁸[omitted].
11. ³⁸[omitted].
12. ³⁸[omitted].
13. “**Margarine**” means an emulsion of edible oils and fats with water;
14. “**Operator of irradiation facility**” means any person appointed as such by licensee who satisfies the qualifications and requirements as for training specified in Schedule II of the Atomic Energy (Control of Irradiation of Food) Rules, 1991
15. ³⁸[omitted].
16. ³⁸[omitted].
17. “**Refined vegetable oil**” means any vegetable oil which is obtained by expression or solvent extraction of vegetable oil bearing materials, deacidified with alkali and/or by physical refining and/or by miscella refining using permitted food grade solvents and/or degumming followed by bleaching with absorbent earth and/or activated carbon and deodorized with steam without using any other chemical agents

18. **“Refining”** means a process by which an expressed vegetable oil or a solvent-extracted oil is deacidified—
- (i) With alkali, or
 - (ii) by physical refining, or both, or
 - (iii) By miscella refining using permitted food grade solvent, followed by bleaching with absorbent earth and/or activated carbon or both of them and deodorized with steam without using any other chemical agent;
 - (iv) refining if required may include the process of degumming using phosphoric/citric acid ²⁶[and any suitable food grade enzyme].
19. ³⁸[omitted].
20. ³⁸[omitted]
21. ³⁸[omitted]
22. **“Solvent-extracted oil”** means any vegetable oil obtained from oil-bearing material by the process of extraction by a solvent;
23. **“Solvent-extracted edible flour”** means the ground material obtained from specially prepared deoiled meal, that is, the residual material left over when oil is extracted by a solvent from oil cake immediately following the single-pressing of good quality edible oilseeds;
24. ³⁸[omitted]
25. **“Vegetable oils”** means oils produced from oilcakes or oilseeds or oil-bearing materials of plant origin and containing glycerides;
26. **“Vegetable oil product”** means any product obtained for edible purposes by subjecting one or more edible oils to any or a combination of any of the processes or operations, namely, refining, blending, hydrogenation or interesterification and winterization (process by which edible fats and oils are fractioned through cooling), and includes any other process which may be notified by the Central Government in the official Gazette;

CHAPTER 2 FOOD PRODUCT STANDARDS

³⁸2.1 DAIRY PRODUCTS AND ANALOGUES

2.1.1 General Standards for Milk and Milk Products

The general standard provides over-arching definitions for milk and milk products and guidance on the use of dairy terms in relation to foods to be offered to the consumer or for further processing.

1. Definitions.-

- (a) **“Boiling, boiled and similar terms”** when used in association with milk, shall be taken to refer to the process of heating milk continuously to bring it to boil at atmospheric pressure;
- (b) **“Composite milk product”** means a product of which the milk, milk products or milk constituents shall be an essential part in terms of quantity in the final product, as consumed:
 Provided that the constituents not derived from milk shall not take the place in part or in whole of any milk constituent. Examples of composite milk products are:
 - (i) *Shrikhand* with fruits etc.;
 - (ii) ice cream containing fruits etc.;
 - (iii) flavoured fermented milks;
 - (iv) Drinks based on fermented milks
- (c) **“Dairy terms”** means names, designations, symbols, pictorial or other devices which refer to or are suggestive, directly or indirectly, of milk or milk products;
- (d) **“Heat treatment”** means pasteurization, ultra-pasteurization, sterilisation, ultra-high temperature treatment or boiling;

- (e) "Milk" means the normal mammary secretion derived from complete milking of healthy milch animal, without either addition thereto or extraction therefrom, unless otherwise provided in these regulations and it shall be free from colostrum;
- (f) "Milk Product" means a product obtained by processing of milk, which may contain food additives and other ingredients functionally necessary for the milk product as permitted in these regulations and shall include the following, namely:-
- (i) cheese;
 - (ii) *chhana*, skimmed-milk *chhana*, *paneer*;
 - (iii) condensed milk-sweetened and unsweetened;
 - (iv) condensed skimmed milk-sweetened and unsweetened;
 - (v) cream;
 - (vi) curd, skimmed milk curd, *dahi*;
 - (vii) *ghee*, butter oil;
 - (viii) ice-cream;
 - (ix) infant milk food;
 - (x) *khoa*;
 - (xi) *malai*;
 - (xii) milk derivatives such as whey proteins, casein, lactose etc.;
 - (xiii) milk ices, milk lollies, *kulfi*;
 - (xiv) milk powder, skimmed milk powder, partly skimmed milk powder;
 - (xv) processed cheese;
 - (xvi) table butter and white butter;
 - (xvii) yoghurt;
 - (xviii) any other product as may be specified in these regulations:

Provided that milk products shall not contain any substance not found in milk unless specified in these regulations;

- (g) "Pasteurization, Pasteurized and similar terms" means a microbicidal heat treatment aimed at reducing the number of any pathogenic micro-organisms in milk and liquid milk products, if present, to a level at which they do not constitute a significant health hazard. Pasteurization conditions shall be designed to effectively destroy the organisms *Mycobacterium tuberculosis* and *Coxiella burnettii*.

Pasteurization, when used in association with milk, shall be taken to refer to the typical process of heating every particle of milk to at least 63°C and holding at such temperature continuously for at least thirty minutes or heating it to at least 72°C and holding at such temperature continuously for at least fifteen seconds, or any other temperature-time combination, sufficient to give a microbicidal effect equivalent to the above defined temperature-time combination and serve to give a negative Phosphatase Test that is applicable to milk immediately after pasteurization only, and cooling it immediately to a temperature of 4°C, or less;

- (h) "Recombined milk or milk product" means a product resulting from the combination of milk fat and milk-solids-non-fat in their preserved forms with or without the addition of potable water to achieve similar end product characteristics and appropriate milk product composition as per the Standard for that product and in the case of recombined milk, the source of milk-solids-non-fat shall be dried or concentrated milks only;

- (i) “Reconstituted milk or milk product” means a product resulting from the addition of potable water to the dried or concentrated form of milk or milk products in the amount necessary to re-establish the appropriate water-to-solids ratio to achieve similar end product characteristics and appropriate milk product composition as per the standards for that product;
 - (j) “Sterilisation, sterilised and similar terms” means application of heat at high temperatures for a time sufficient to render milk or milk products commercially sterile, thus resulting in products that are safe and microbiologically stable at room temperatures.
 - (i) “Sterilisation” when used in association with milk or milk products, shall be taken to refer to the typical process of heating milk or milk product in sealed containers continuously to at least 115°C for fifteen minutes to ensure preservation at room temperature for a period not less than thirty days from the date of manufacture;
 - (ii) “Ultra High Temperature (UHT) sterilisation/treatment” when used in association with milk or milk products, shall be taken to refer to the typical process of heating milk or milk product to at least 135°C for one second or more in a continuous flow and then packing under aseptic condition in hermetically sealed containers to ensure preservation at room temperature for a period of not less than fifteen days from the date of manufacture.
2. General Principles.- Foods shall be described or presented in such a manner as to ensure the correct use of dairy terms intended for milk and milk products, to protect consumers from being confused or misled and to ensure fair practices in the food trade.
3. Application of Dairy Terms.-
- (a) General requirements.-

The name of the food shall be declared in accordance with these regulations.
 - (b) Use of the term “milk”.-
 - (i) Only a food complying with the requirement as specified in sub-item (e) of item 1 of this sub-regulation may be named “milk”;
 - (ii) Milk which is adjusted for milk fat or milk solid-not-fat content or both, may also be named “milk” provided that the minimum and maximum limits of milk fat and milk solid-not-fat content (as the case may be) of the adjusted milk as specified in sub-regulation 2.1.2 (Standard for Milk).
 - (c) Use of the names of milk products in food standards. -
 - (i) a product complying with the standards of a milk product as specified in these regulations may be named accordingly;
 - (ii) notwithstanding the provisions of entry (i) above, the relevant milk product when manufactured from milk, the fat or protein content, or both, of which have been adjusted, provided that the compositional criteria in the relevant standard are met, may be named as specified in these regulations;
 - (iii) products that are modified through addition or withdrawal of milk constituents may be named with the name of the relevant milk product in association with a clear description of the modification to which

the milk product has been subjected:

Provided that the essential product characteristics are maintained and that the limits of such compositional modifications have been provided for in the standards concerned as appropriate (for example 'lactose reduced' milk or milk products, 'cholesterol free' ghee, etc.).

- (d) Use of terms for reconstituted and recombined milk and milk products. -Milk and milk products may be named as specified in these regulations for the relevant milk products when made from recombined or reconstituted milk or from recombination or reconstitution of milk products.
- (e) Use of dairy terms for composite milk products. -A product complying with the description given in sub-item(b) of item 1 of sub-regulation 2.1.1 may be named with the term "milk" or the name specified for a milk product as appropriate, provided that a clear description of the other characterising ingredient(s) (such as flavouring foods, spices, herbs and flavours) is given in close proximity to the name.
- (f) Use of dairy terms for other foods.-
 - (i) the names referred to in sub-items (b), (c), (d) and (e) of item 3 of sub-regulation 2.1.1 may be used as names or in the labelling of milk, milk products or composite milk products;
 - (ii) in respect of a product which is not milk, a milk product or a composite milk product, no label, commercial document, publicity material or any form of point of sale presentation shall be used which claims, implies or suggests that the product is milk, a milk product or a composite milk product, or which refers to one or more of these products:

Provided that products which contain milk or milk products, or milk constituents, which are an essential part for characterisation of the product, the term "milk", or the name of a milk product may be used in the description of the true nature of the product.

Provided further that the constituents not derived from milk are not intended to take the place, in part or in whole, of any milk constituent:

Provided also that if the final product is intended to substitute milk, a milk product or composite milk product, dairy terms shall not be used:

Provided also that the products which contain milk, or a milk product, or milk constituents, which are not an essential part in terms of characterisation of the product, dairy terms shall only be used in the list of ingredients. For these products, dairy terms shall not be used for other purposes.

- 4. Addition of Essential Nutrients.- Milk and milk products may be enriched/ fortified with essential nutrients such as vitamins, minerals, etc., as specified in these regulations including labelling requirements.
- 5. Labelling of pre-packaged foods.- Pre-packaged milk, milk products and composite milk products shall be labeled in accordance with these regulations, except to the extent otherwise expressly provided in item 3 of this sub-regulation.
- 6. Use of probiotics and prebiotics.- For the use of probiotics and prebiotics in dairy products, the provisions specified in the Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel food) Regulations, 2016 shall apply.
- 7. Use of enzymes.- Safe and suitable enzymes may be used as processing aids in milk and milk products as specified in individual standards for milk and milk products under these regulations.

2.1.2 Standard for Milk

This Standard applies to milk as defined in item 1 of this sub-regulation.

1. Description.-

- (a) "Species identified milk" means milk as defined under the General Standard for Milk and Milk Products. The fat and SNF content of species identified milk specified under this regulation (namely buffalo milk, cow milk, goat milk, sheep milk and camel milk) shall conform to the respective composition given in sub-item (b) of item 2 and product may be subjected to pasteurization, boiling, sterilisation or Ultra High Temperature sterilisation/treatment.
- (b) "Mixed Milk" means any combination of species identified milk specified under these regulations. The fat and SNF content of mixed milk shall conform to the standards given in the table under sub-item (b) of item 2 below. The product may be subjected to pasteurization, boiling, sterilisation or Ultra High Temperature sterilisation/treatment.
- (c) "Full Cream Milk, Standardised Milk, Toned Milk, Double Toned Milk, or Skimmed Milk" means the product prepared from cow milk, buffalo milk or milk of any other species as defined under this regulation, reconstituted milk, recombined milk, or any combination of these milks, with or without dried or concentrated milks or milk fat that has been standardised to the respective fat and solids-not-fat percentage given in sub-item (b) of item 2. It shall remain homogeneous and no deposition of solids shall take place on standing. The product shall be subjected to pasteurization, sterilisation, Ultra High Temperature sterilisation/treatment or boiling.

2. Essential Composition and Quality Factors.-

(a) Raw Material.-

Raw material used shall be as per the respective definitions in item 1 of this sub-regulation.

(b) Composition.-

The milk of different classes shall conform to the requirements for milk fat and milk solids-not-fat, independently, as specified in columns (4) and (5) of the table given below

Table

Sl. No	Class of Milk.	Locality or State or Area.	Minimum Milk Fat (per cent, m/m).	Minimum Milk Solids- not-Fat (SNF) (per cent, m/m).
(1)	(2)	(3)	(4)	(5)
1.	Buffalo Milk	Assam Bihar	6.0	9.0

Sl. No	Class of Milk.	Locality or State or Area.	Minimum Milk Fat (per cent, m/m).	Minimum Milk Solids- not-Fat (SNF) (per cent, m/m).
		Chandigarh Delhi Gujarat Haryana Jharkhand Maharashtra Meghalaya Punjab Sikkim Uttar Pradesh Uttarakhand West Bengal		
		Andaman and Nicobar Islands Andhra Pradesh Arunachal Pradesh Chhatisgarh Dadra and Nagar Haveli Goa Daman and Diu Himachal Pradesh Jammu and Kashmir Karnataka Kerala Lakshadweep Madhya Pradesh Manipur Mizoram Nagaland Odisha Puducherry	5.0	9.0

Sl. No	Class of Milk.	Locality or State or Area.	Minimum Milk Fat (per cent, m/m).	Minimum Milk Solids- not-Fat (SNF) (per cent, m/m).
		Rajasthan Tamil Nadu Telangana Tripura		
2.	Cow Milk	All India	3.2	8.3
3.	Goat or Sheep Milk	Chandigarh Haryana Kerala Madhya Pradesh Maharashtra Punjab Uttar Pradesh Uttarakhand	3.5	9.0
		Andaman and Nicobar Islands Andhra Pradesh Arunachal Pradesh Assam Bihar Chhattisgarh Dadra and Nagar Haveli Delhi Goa Daman and Diu Gujarat Himachal Pradesh Jammu and Kashmir Jharkhand	3.0	9.0

Sl. No	Class of Milk.	Locality or State or Area.	Minimum Milk Fat (per cent, m/m).	Minimum Milk Solids- not-Fat (SNF) (per cent, m/m).
		Karnataka Lakshadweep Manipur Meghalaya Mizoram Nagaland Odisha Puducherry Rajasthan Sikkim Tamil Nadu Telangana Tripura West Bengal		
4.	Camel Milk	All India	2.0	6.0
5.	Mixed Milk	All India	4.5	8.5
6.	Standardized Milk	All India	4.5	8.5
7.	Toned Milk	All India	3.0	8.5
8.	Double Toned Milk	All India	1.5	9.0
9.	Skimmed Milk	All India	Not more than 0.5	8.7
10.	Full Cream Milk	All India	6.0	9.0

Note(s):

- (i) When any class of milk is offered for sale in contravention of the requirements specified under this sub-item, the standards prescribed for mixed milk shall apply.
- (ii) These standards would only be applicable at the points of sale.

3. Food Additives. -

Milk shall not contain any food additives:

Provided that the products specified in sub-item (c) of item 1 of this sub-regulation may contain carry over food additives specified in the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011:

Provided further that in sterilised milk, the specific food additives permitted in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

(a) The products shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

(b) The total urea content in milk shall not be more than 700 ppm.

5. Hygiene. -

(a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006;

(b) The products shall conform to the microbiological requirements given in Appendix 'B' of these regulations.

6. Labelling. -

(a) The following details shall be declared on the label of pre-packaged milk or otherwise if the milk is not pre-packaged and is offered for sale to the consumer, such declaration shall be given on the container from which milk is offered for sale to the consumer:

(i) the class of milk as per column 2 of table under sub-item (b) of item 2 of sub-regulation 2.1.2;

(ii) the heat treatment, as per the item (1) of sub-regulation 2.1.2, to which product has been subjected to.

(b) If the milk from any milch animal, mixed milk or skimmed milk is offered for sale to the consumer without any heat treatment, the name of the milk shall be declared on the label of pre-packaged milk; or otherwise if the milk is not pre-packaged, the name of the milk shall be declared and mentioned on the container from which milk shall be offered for sale to the consumer and shall be preceded with the term 'Raw'.

(c) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged milk:

Provided that the list of ingredients may not be declared in descending order of usage since the proportion of ingredients used may require change on a daily basis:

Provided further that where 'reconstituted' or 'recombined' milk is declared in the list of ingredients, their components need not be declared separately.

7. Method of Sampling and Analysis. -

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.3 Standard for Flavoured Milk

This Standard applies to Flavoured Milk as defined in item 1 of this sub-regulation. *

1. Description. -

“Flavoured Milk” means the product prepared from milk or other products derived from milk, or both, and edible flavourings with or without addition of sugar, nutritive sweeteners, other non-dairy ingredients including, stabilisers and food colours. Flavoured milk shall be subjected to heat treatment as provided in sub-regulation 2.1.1 (General Standards for Milk and Milk Products).

Where flavoured milk is dried or concentrated, the dried or concentrated product on addition of prescribed amount of water shall give a product conforming to the requirements of flavoured milk.

2. Essential Composition and Quality Factors.-

(a) Raw Material. -

- (i) Milk
- (ii) Concentrated and dried milk
- (iii) Milk fat, cream, butter and butter oil
- (iv) Potable water for use in reconstitution or recombination

(b) Permitted ingredients. -

- (i) Sugar or other nutritive sweeteners or both;
- (ii) Other non-dairy ingredients like nuts (whole, fragmented or ground), cocoa solids, chocolate, coffee, fruits and vegetables and products thereof including juices, purees, pulps, preparations and preserves derived therefrom, cereals, and cereal products and cereal based extracts, honey, spices, condiments, salt, and other natural flavouring foods and flavours;
- (iii) Potable water.

(c) Composition. -

Flavoured Milk shall have the same minimum percentage of milk fat and milk solids-not-fat as that of the milk, as provided for in the Standard for Milk, from which it is prepared.-

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

3. Food Additives. -

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

(a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

(b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

(a) The name of the product shall be 'Flavoured Milk'.

(b) The following details shall be always declared on the label of pre-packaged product or otherwise if the product is not pre-packaged, in respect of the product offered for sale: -

(i) the class of milk as per General Standard for Milk and Milk Products from which it is prepared;

(ii) the heat treatment, as per the General Standard for Milk and Milk Products, to which product has been subjected to;

(c) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged products.

7. Method of Sampling and Analysis. -

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.4 Standard for Evaporated or Concentrated Milk

This Standard applies to Evaporated Milk as defined in item 1 of this sub-regulation*.

1. Description.-

Evaporated Milk means the product obtained by partial removal of water from milk by heat or any other process which leads to a product of the same composition and characteristics. The fat and protein content of the milk may be adjusted, only to comply with the compositional requirements in sub-item (c) of item 2 of this Standard, by addition or withdrawal of milk constituents in such a way as not to alter the whey protein to casein ratio of the milk being adjusted.

2. Essential Composition and Quality Factors.-

(a) Raw materials.-

i) Milk and milk powders, cream and cream powders, milk fat products;

ii) The following milk products are allowed for protein adjustment purposes, only in product covered by item 1 of this sub-regulation.

- “Milk retentate” means the product obtained by concentrating milk protein by ultrafiltration of milk, partly skimmed milk, or skimmed milk;

(b) Permitted ingredients.-

- Potable water; and
- Sodium chloride.

(c) Composition.-

The product shall conform to the compositional specifications provided in the table below:

*This standard should be read along with the sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

Parameter	Evaporated milk	Evaporated partly skimmed milk	Evaporated skimmed milk	Evaporated high fat milk
Milk fat, %, (m/m)	7.5 (minimum)	More than 1 and Less than 7.5	1.0 (maximum)	15.0 (minimum)
Milk solids, minimum, %, (m/m)	25.0	20.0	20.0	26.5
Milk protein* in milk solids-not fat, minimum, %, (m/m)	34.0	34.0	34.0	34.0

* Protein content is 6.38 multiplied by the total nitrogen determined

3. Food Additives.-

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues.-

The products shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

(a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

(b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling.-

(a) According to the definitions in item 1 and composition in sub-item (c) of item 2, the name of the food shall be:

(i) evaporated milk, or

(ii) evaporated partly skimmed milk, or

(iii) evaporated skimmed milk, or

(iv) evaporated high fat milk, and as appropriate:

Provided that the “evaporated partly skimmed milk” may be designated “evaporated semi-skimmed milk” when the content of milk fat is between 4.0 - 4.5 % (m/m) and minimum milk solids is 24% (m/m).

(b) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged products.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.5 Standard for Sweetened Condensed Milk

This Standard applies to sweetened condensed milk as defined in item 1 of this sub-regulation.*

1. Description.-

Sweetened Condensed Milk is the product obtained by partial removal of water from milk with the addition of sugar or a combination of sucrose with other sugars, or by any other process which leads to a product of the same composition and characteristics. The fat or protein content or both of the milk may be adjusted, only to comply with the compositional requirements in sub- item (c) of item 2 of this Standard, by addition or withdrawal of milk constituents in such a way as not to alter the whey protein to casein ratio of the milk being adjusted.

2. Essential Composition and Quality Factors.-

(a) Raw materials.-

i) Milk and milk powders, cream and cream powders, milk fat products;

ii) Lactose (for seeding purposes);

iii) The following milk products are allowed for protein adjustment purposes.-

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

- Milk retentate: Milk retentate is the product obtained by concentrating milk protein by processes like ultrafiltration of milk, partly skimmed milk, or skimmed milk.

(b) Permitted ingredients.-

- potable water;
- sugar (In this product, sugar is generally considered to be sucrose, but a combination of sucrose with other sugars, consistent with Good Manufacturing Practice, may be used); and
- Sodium chloride.

(c) Composition.-

The product shall conform to the compositional specifications provided in the table below:

Parameter	Sweetened condensed milk	Sweetened condensed partly skimmed milk	Sweetened condensed skimmed milk	Sweetened condensed high fat milk
Milk fat, %, (m/m)	8.0 (minimum)	More than 1.0 and less than 8.0	1.0 (maximum)	16.0 (minimum)
Milk solids, minimum, %, (m/m)	28.0	24.0	24.0	--
Milk solid not fat, minimum, %, (m/m)	--	20.0	--	14.0
Milk protein* in milk solids-not-fat, minimum, %, (m/m)	34.0	34.0	34.0	34.0

* Protein content is 6.38 multiplied by the total nitrogen determined

3. Food Additives.-

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues.-

The products shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.
- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling.-

- (a) According to the definitions in item 1 and composition in sub-item (c) of item 2, the name of the food shall be:-
 - (i) Sweetened condensed milk, or
 - (ii) Sweetened condensed partly skimmed milk, or
 - (iii) Sweetened condensed skimmed milk, or
 - (iv) Sweetened condensed high fat milk, as appropriate:

Provided that the "Sweetened condensed partly skimmed milk" may be designated "Sweetened condensed semi-skimmed milk", if the content of milk fat is between 4.0 - 4.5 % (m/m) and minimum milk solids is 28 % (m/m);

- (b) Sweetened condensed milks which are not suitable for infant feeding shall not contain any instruction of modifying them for infant feeding;
- (c) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

This Standard applies to *Khoa* as defined in item 1 of this sub-regulation. *

1. Description. -

Khoa by whatever name it is sold such as *Khoa* or *Mawa* or any other region specific popular name means the product obtained by partial removal of water from any variant of milk with or without added milk solids by heating under controlled conditions.

2. Essential Composition and Quality Factors. -

(a) Raw materials. -

Milk and milk powders, cream and cream powder and milk fat products.

(b) Composition. –

The product shall conform to the compositional specifications provided in the table below:

Parameter	<i>Khoa</i>
Total solids, minimum, %, (m/m)	55.0
Milk fat, minimum, %, (m/m), dry matter basis	30.0
Total ash, maximum, %, (m/m)	6.0
Titrateable acidity (as % lactic acid), maximum, %	0.9

It shall be free from added starch and added sugar.

The extracted fat from *Khoa* shall meet the standards for Reichert Meissl value, Polenske value and Butyro-refractometer reading as prescribed for ghee.

3. Food Additives. -

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits stipulated under the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

(a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

(b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

(a) The name of the food shall be '*Khoa*' or '*Mawa*' or any other region specific popular name.

(b) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis. –

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.7 Standard for Cream and *Malai*

This Standard applies to Cream and *Malai* as defined in item 1 of this sub-regulation*.

1. Description. -

(a) "Cream" means the fluid product comparatively rich in fat, in the form of an emulsion of fat-in-skimmed milk, obtained by physical separation from cow milk, buffalo milk or milk of any other species as defined under this regulation or a mixture thereof.

- (b) “Reconstituted cream” means cream obtained by reconstituting milk products with or without the addition of potable water and with the same end product characteristics as the product described in sub-item (a) of item 1 of this sub-regulation.

- (c) “Recombined cream” means cream obtained by recombining milk products with or without the addition of potable water and with the same end product characteristics as the product described in sub-item (a) of item 1 of this sub-regulation.

- (d) “Prepared creams” means the milk products obtained by subjecting cream, reconstituted cream or recombined cream or any combination of these, to suitable treatments and processes to obtain the characteristic properties as specified below:-
 - (i) “pre-packaged liquid cream” means the fluid milk product obtained by preparing and packaging cream, reconstituted cream or recombined cream, or any combination of these for direct consumption or for direct use as such;

 - (ii) “whipping cream” means the fluid cream, reconstituted cream and recombined cream or any combination of these, that is intended for whipping. When cream is intended for use by the final consumer the cream should have been prepared in a way that facilitates the whipping process;

 - (iii) “cream packed under pressure” means the fluid cream, reconstituted cream and recombined cream or any combination of these that is packed with a propellant gas in a pressure-propulsion container and which becomes Whipped Cream when removed from that container;

 - (iv) “whipped cream” means the fluid cream, reconstituted cream or recombined cream in to which air or inert gas has been incorporated without reversing the fat-in-skimmed milk emulsion;

 - (v) “fermented/cultured/sour cream” means the milk product obtained by fermentation of cream, reconstituted cream or recombined cream, by the action of suitable micro-organisms that results in reduction of pH with or without coagulation. Where the content of (a) specific microorganism(s) is(are) indicated, directly or indirectly, in the labeling or otherwise indicated by content claims in connection with sale, these shall be present, viable, active and abundant in the product to the date of minimum durability. If the product is heat treated after fermentation the requirement for viable micro-organisms shall not apply;

- (vi) “acidified cream” means the milk product obtained by acidifying cream, reconstituted cream or recombined cream, or any combination of these, by the action of acids or acidity regulators, or both to achieve a reduction of pH with or without coagulation.
- (e) “*Malai*” means the product rich in milk fat prepared by boiling and cooling of cow milk, buffalo milk or milk of any other species as defined under this regulation or a mixture thereof. It is characterized by presence of insoluble mass, principally fat and denatured protein, formed on heating and cooling of milk.

2. Essential Composition and Quality Factors.-

(a) Raw Material.-

All creams, prepared creams and *malai*.-

- Milk, which may have been subjected to mechanical and physical treatments prior to cream processing;
- Additionally, for creams made by reconstitution or recombination.-
Butter, milk fat products, milk powders, cream powders, and potable water. The milk product should conform to the relevant Food Safety Standards or Regulations;
- Additionally, for prepared creams described in entries (ii) to (vi) of sub-item (d) of item 1;

The product that remains after the removal of milk fat by churning milk and cream to manufacture butter and milk fat products (often referred to as buttermilk) and that may have been concentrated or dried.

(b) Permitted ingredients.-

Only those ingredients listed below may be used for the purposes and product categories specified, and only within the limitations specified. The product shall be free from any ingredient foreign to milk except otherwise provided in this standard.

For use in products only for which stabilizers or thickeners, or both, are justified (see item 3):

- Products derived exclusively from milk or whey and containing 35.0% (m/m) or more of milk protein of any type (including casein and whey protein products and concentrates and any combinations thereof) and milk powders; these products can be used in the same function as thickeners and stabilizers, provided they are added only in amounts functionally necessary not exceeding 20.0 g/kg,

taking into account any use of the stabilizers and thickeners permitted as per the Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011;

Additionally, for use in fermented cream, only.-

- Starter cultures of harmless micro-organisms;

Additionally, for use in fermented cream and acidified cream, only.-

- Non-animal rennet and other safe and suitable coagulating enzymes to improve texture without achieving enzymatic coagulation;
- Sodium chloride.

(c) Composition.-

The product shall contain minimum 10.0 per cent. (m/m) milk fat. Acidity of the finished products, other than fermented and acidified creams, should not be more than 0.15 % (as lactic acid).

3. Food Additives.-

For products covered under this standard, specific food additives permitted in Appendix 'A' of these regulations may be used and only within the limits specified:

Provided that stabilizers, acidity regulators, thickeners and emulsifiers may be used when needed to ensure product stability and integrity of the emulsion, taking into consideration the fat content and durability of the product. With regard to the durability, special consideration should be given to the level of heat treatment applied since some minimally pasteurized products do not require the use of certain additives.

4. Contaminants, Toxins and Residues. -

The products shall comply with Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

- (a) The name of the food shall be as specified in item 1 of this Standard, as appropriate.

However, "pre-packaged liquid cream" may be designated as "cream" and "cream packed under pressure" may be designated by another descriptive term that refers to its nature or intended use or as "Whipped Cream". The term "prepared cream" should not apply as a designation. The type of cream and the fat content in cream shall be always indicated on the label or in case of non-pre-packaged product; such declaration to be given on the container from which product will be offered for sale to the consumer. Creams which have been manufactured by the recombination or reconstitution of dairy ingredients shall be qualified with the term "Recombined" or "Reconstituted" as appropriate.

If the product conforms to the description in sub-item (e) of item 1, the name of the product shall be '*Malai*'.

- (b) Cream may be labelled according to milk fat content (m/m) along with product name as specified in item 1 of this Standard, as follows,-
- (i) Low fat cream: Minimum 10 per cent. and less than 40 per cent.;
 - (ii) Medium fat cream: Minimum 40 per cent. and less than 60 per cent.;
 - (iii) High fat cream: Minimum 60 per cent.
- (c) Labels on packages of fermented creams may include reference to the starter culture used for fermentation.
- (d) The heat treatment, as per the sub-regulation 2.1.1 relating to General Standards for Milk and Milk Products, to which the product has been subjected to, shall be declared on the label.
- (e) In addition to the above-mentioned labelling requirements, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.8 Standard for Milk Fat Products.-

This Standard applies to milk fats including anhydrous milk fat, anhydrous butter oil, butter oil and ghee as defined in item 1 of this sub-regulation*.

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

1. Description. -

Milk fat, *ghee*, butter oil, anhydrous milk fat and anhydrous butter oil are fatty products derived exclusively from milk or products obtained from milk, or both, by means of processes which result in almost total removal of water and milk solids-not-fat.

Ghee has especially developed flavour and physical structure as a result of its method of manufacturing.

2. Essential Composition and Quality Factors.-

(a) Raw Material.-

Milk and products obtained from milk. The raw material used shall be free from added flavour, colour or preservative.

(b) Composition.-

The standards of quality of milk fat, butter oil, anhydrous milk fat, anhydrous butter oil and ghee shall conform to the following requirements: –

Parameter	Milk Fat, Butter Oil	Anhydrous Milk Fat, Anhydrous Butter Oil	Ghee
Moisture, maximum, %, (m/m)	0.4	0.1	0.5
Milk fat, minimum, %, (m/m)	99.6	99.8	99.5
Butyro-refractometer Reading at 40 °C	40.0 to 44.0	40.0 to 44.0	As per table for <i>Ghee</i> below
Reichert Meissl Value, minimum	28.0	28.0	
Polenske Value	1.0-2.0	1.0-2.0	-
FFA as Oleic Acid, maximum, %	0.4	0.3	3.0
Peroxide Value (Milli-equivalent of Oxygen/Kg fat), maximum	0.6	0.3	-
Baudouin Test	Negative	Negative	Negative

Additionally, the Butyro- refractometer reading and Reichert Meissl value of *ghee* produced in a State or Union territory specified in column (1) of the table below shall be as specified against the said State or Union Territory in the corresponding columns (2) and (3) of the said table.

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

Name of State or Union Territory	Butyro- refractometer reading at 40 °C	Minimum Reichert Meissl value	Polenske Value
(1)	(2)	(3)	(4)
Andhra Pradesh/ Telangana	40.0 to 43.0	24.0	-
Andaman and Nicobar Islands	41.0 to 44.0	24.0	-
Arunachal Pradesh	40.0 to 43.0	26.0	-
Assam	40.0 to 43.0	26.0	-
Bihar	40.0 to 43.0	28.0	-
Chandigarh	40.0 to 43.0	28.0	-
Chhattisgarh	40.0 to 44.0	26.0	-
Dadra and Nagar Haveli	40.0 to 43.0	24.0	-
Delhi	40.0 to 43.0	28.0	-
Goa	40.0 to 43.0	26.0	-
Daman and Diu	40.0 to 43.5	24.0	-
Gujarat			
(a) Areas other than cotton tract areas	40 to 43.5	24.0	-
(b) Cotton tract areas	41.5 to 45	21.0	-

Name of State or Union Territory	Butyro- refractometer reading at 40 °C	Minimum Reichert Meissl value	Polenske Value
Haryana			-
(a) Areas other than cotton tract areas	40.0 to 43.0	28.0	
(b) Cotton tract areas	40.0 to 43.0	26.0	
Himachal Pradesh	40.0 to 43.0	26.0	-
Jammu and Kashmir	40.0 to 43.0	26.0	-
Jharkhand	40.0 to 43.0	28.0	-
Karnataka-			-
(a) Areas other than Belgaum district	40.0 to 43.0	24.0	
(b) Belgaum district	40.0 to 44.0	26.0	
Kerala	40.0 to 43.0	26.0	-
Lakshadweep	40.0 to 43.0	26.0	-
Madhya Pradesh-			-
(a) Areas other than cotton tract areas	40.0 to 44.0	26.0	
(b) Cotton tract areas	41.5 to 45.0	21.0	
Maharashtra-			-
(a) Areas other than cotton tract areas	40.0 to 43.0	26.0	
(b) Cotton tract areas	41.5 to 45.0	21.0	

Name of State or Union Territory	Butyro- refractometer reading at 40 °C	Minimum Reichert Meissl value	Polenske Value
Manipur	40.0 to 43.0	26.0	-
Meghalaya	40.0 to 43.0	26.0	-
Mizoram	40.0 to 43.0	26.0	-
Nagaland	40.0 to 43.0	26.0	-
Odisha	40.0 to 43.0	26.0	-
Pudducherry	40.0 to 44.0	26.0	-
Punjab	40.0 to 43.0	28.0	-
Rajasthan-			
a) Areas other than Jodhpur District	40.0 to 43.0	26.0	-
b) Jodhpur District	41.5 to 45.0	21.0	-
Tamil Nadu	41.0 to 44.0	24.0	-
Tripura	40.0 to 43.0	26.0	-
Uttar Pradesh	40.0 to 43.0	26.0	-
Uttarakhand	40.0 to 43.0	26.0	-
West Bengal-			
a) Areas other than Bishnupur Sub-Division	40.0 to 43.0	28.0	-
b) Bishnupur Sub-Division	41.5 to 45.0	21.0	-

Name of State or Union Territory	Butyro- refractometer reading at 40 °C	Minimum Reichert Meissl value	Polenske Value
Sikkim	40.0 to 43.0	28.0	-

Explanation: By cotton tract is meant the areas in the States where cotton seed is extensively fed to the cattle and so notified by the State Government concerned.

3. Food Additives. -

For products covered under this standard, specific food additives permitted in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The product shall comply with the limits stipulated under the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

The product shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

6. Labelling. -

(a) According to the definitions in item 1 and composition in sub-item (b) of item 2, the name of the food shall be:

- (i) Milk fat or Butter Oil
- (ii) Anhydrous Milk fat or Anhydrous Butter Oil
- (iii) *Ghee*

(b) In addition to the above-mentioned labelling requirements, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis. -

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.9 Standard for Butter

This Standard applies to butter as defined in item 1 of this sub-regulation. *

1. Definition. -

“Butter” means the fatty product principally in the form of an emulsion of the type water-in-oil derived exclusively from milk or milk products, or both,

Butter may be of following types:

- (i) Table butter
- (ii) White butter/ Cooking butter

Table butter shall be made from pasteurised cream.

2. Essential composition and quality factors. -

(a) Raw materials. -

Milk and/or milk fat based products obtained from milk.

(b) Permitted ingredients. -

- Sodium chloride and food grade salt (*only in table butter*)
- Starter cultures of harmless lactic acid and flavour producing bacteria
- Potable water

(c) Composition. –

The product shall conform to the compositional specifications provided in the table below:

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

Parameter	Table butter	White butter/ Cooking butter
Moisture, maximum, %, (m/m)	16.0	--
Milk fat, minimum, %, (m/m)	80.0	76.0
Milk solids-not-fat, maximum, %, (m/m)	2.0	--
Common salt, maximum, %, (m/m)	3.0	--

Note: Where butter is sold or offered for sale without any indication as to whether it is table butter or white butter, the Standards of table butter shall apply.

The extracted fat from butter shall meet the standards for Reichert Meissl value and Butyro-refractometer reading as prescribed for ghee.

3. Food Additives. -

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits for contaminants, toxins and residues stipulated under the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

- (a) The product shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.
- (b) The products covered under this standard shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

- (a) The name of the product shall be "Pasteurized Table butter" or "White butter/ Cooking Butter", as appropriate, in conformance to the composition specified in sub-item (c) of item 2. Additionally, in case of white/cooking butter, the name should be preceded by the term 'Pasteurised' if the product has been prepared from pasteurised cream.
- (b) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply to pre-packaged products.

7. Method of Sampling and Analysis. -

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.10 Standard for Milk Powders and Cream Powder

This Standard applies to cream powder and milk powders as defined in item 1 of this sub-regulation. *

1. Description. -

Milk powders and cream powder are milk products which can be obtained by partial removal of water from milk or cream. The fat or protein content, or both of the milk or cream may be adjusted, only to comply with the compositional requirements in sub-item (b) of item 2 of this sub-regulation, by addition or withdrawal of milk constituents in such a way as not to alter the whey protein to casein ratio of the milk or cream being adjusted. Product shall be free from added whey and whey preparations.

2. Essential Composition and Quality Factors. -

(a) Raw materials-

i) Milk and cream

ii) The following milk products are allowed for protein adjustment purposes:

- Milk retentate: Milk retentate is the product obtained by concentrating milk protein by ultrafiltration of milk, partly skimmed milk, or skimmed milk;

(b) Composition. -

The product shall conform to the compositional specifications provided in the table below: –

Parameter	Whole Milk Powder	Partly Skimmed Milk Powder	Skimmed Milk Powder	Cream Powder
Moisture*, maximum, %, (m/m)	5.0	5.0	5.0	5.0
Milk fat, %, (m/m)	Minimum 26.0 and less than 42.0	More than 1.5 and less than 26.0	1.5 (maximum)	42.0 (minimum)

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

Parameter	Whole Milk Powder	Partly Skimmed Milk Powder	Skimmed Milk Powder	Cream Powder
Milk protein** in milk solids-not-fat, minimum, %, (m/m)	34.0	34.0	34.0	34.0
Titration acidity, maximum (ml 0.1 NaOH for 10 g - solids-not-fat)	18.0	18.0	18.0	--
Insolubility Index, maximum, ml	2.0	2.0	2.0	--
Total ash, maximum, % (m/m), on moisture and fat free basis	9.3	9.3	9.3	--
Scorched particles, maximum	Disc B	Disc B	Disc B	Disc B

* The moisture content does not include water of crystallization of the lactose; the milk solids-not-fat content includes water of crystallization of the lactose.

** Protein content is 6.38 multiplied by the total nitrogen determined.

3. Food Additives. -

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits stipulated under the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines provided from time to time under the provisions of the Food Safety and Standard Act, 2006.
- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

- (a) According to the composition in sub-item (b) of item 2, the name of the food shall be:

- (i) whole milk powder, or
- (ii) partly skimmed milk powder, or
- (iii) skimmed milk powder, or
- (iv) cream powder, as appropriate:

Provided that the "partly skimmed milk powder" may be designated "semi-skimmed milk powder" if the content of milk fat does not exceed 16% (m/m) and is not less than 14% (m/m).

- (b) Wherever the word "milk" appears on the label of a package of skimmed milk powder as the description or part of the description of the contents, it shall be immediately preceded or followed by the word "skimmed or partly skimmed", as the case may be.
- (c) There shall not be placed on any package containing the product covered under this Standard any comment on, explanation of, or reference to either the statement of equivalence, contained in the prescribed declaration or on the word "skimmed" [or "unsuitable for babies"] except instructions as to dilution as follows:

"To make a fluid not below the composition of (here insert type of milk - toned milk or skimmed milk as the case may be) with the contents of this package, add (here insert the number of parts) of water by volume to one part by volume of this product".
- (d) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.11 Standard for Dairy Whitener

This Standard applies to Dairy Whitener as defined in item 1 of this sub-regulation. *

1. Description.-

Dairy Whitener is a milk product prepared through an appropriate processing of cow milk, buffalo milk or milk of any other species as defined under this regulation or a mixture thereof, and contains added carbohydrates such as sucrose, dextrose and maltodextrin, singly or in combination. The fat or protein content, or both, of the milk may be adjusted by addition or withdrawal of milk constituents in such a way as not to alter the whey protein to casein ratio of milk.

2. Essential Composition and Quality Factors.-

The product shall be white or light cream in colour, uniform in composition and free from lumps except those that break up readily under slight pressure. The product shall be free from extraneous matters and added colours.

The flavour of the product before or after reconstitution shall be pleasant and sweet. It shall be free from off flavours. It is recommended that the flavour and taste may be judged on the basis of their sensory characteristics.

The product shall conform to the compositional specifications provided in the table below: –

Sr. No.	Characteristics	Requirement			
		Skimmed Milk Dairy Whitener	Low Fat Dairy Whitener	Medium Fat Dairy Whitener	High Fat Dairy Whitener
1.	Moisture, maximum, %, (m/m)	4.0	4.0	4.0	4.0
2.	Milk Fat, %, (m/m)	1.5 (maximum)	More than 1.5 and less than 10.0	Minimum 10.0 and less than 20.0	20.0 (minimum)
3.	Milk protein** (in solids-not-fat), minimum, %, (m/m)	34.0	34.0	34.0	34.0
4.	Insolubility Index, ml, maximum	1.5	1.5	1.5	1.5
5.	Total ash (on moisture, added sugar and fat free basis), maximum, %, (m/m)	9.3	9.3	9.3	9.3

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

6.	Acid Insoluble ash, maximum, %, (m/m)	0.1	0.1	0.1	0.1
7.	***Added sugar (as sucrose), maximum, %, (m/m)	18.0	18.0	18.0	18.0
8.	Titrateable acidity, maximum, % (as lactic acid)	1.5	1.5	1.5	1.2
9.	Scorched particles, maximum	Disc B	Disc B	Disc B	Disc B

** Protein content is 6.38 multiplied by the total nitrogen determined

*** Added sugar up to a level of 24% shall be permissible up to two years from the date of final notification.

3. Food Additives.-

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues.-

The products shall comply with the maximum levels for contaminants specified in the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.
- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling.-

(a) According to the composition in sub-item (b) of item 2, the name of the food shall be:

- (i) Skimmed Milk Dairy Whitener, or
- (ii) Low Fat Dairy Whitener, or
- (iii) Medium Fat Dairy Whitener, or
- (iv) High Fat Dairy Whitener, as appropriate:

(b) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.12 Standard for Whey Powder

This Standard applies to Whey Powders as defined in item 1 of this sub-regulation.*

1. Description. -

- (a) Whey powders are milk products obtained by drying Whey or Acid Whey.

- (b) Whey is the fluid milk product obtained during the manufacture of cheese, casein or similar products by separation from the curd after coagulation of milk or of products obtained from milk, or both. Coagulation is obtained through the action of, principally, suitable enzymes of non-animal origin.

- (c) Acid whey is the fluid milk product obtained during the manufacture of cheese, casein, *paneer*, *channa* or similar products by separation from the curd after coagulation of milk and of products obtained from milk. Coagulation is obtained, principally, by acidification and heating.

2. Essential Composition and Quality Factors. -

(a) Raw materials. -

Whey or Acid whey, as appropriate.

(b) Ingredients. -

Seed lactose in the manufacture of pre-crystallized Whey Powder.

(c) Composition. –

The product shall conform to the compositional specifications provided in the table below: –

Parameter	Whey Powder	Acid Whey Powder
Moisture ⁽ⁱ⁾ , maximum, %, (m/m)	5.0	4.5

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

Milk fat, maximum, %, (m/m)	2.0	2.0
Milk protein ⁽ⁱⁱ⁾ , minimum, %, (m/m)	10.0	7.0
Lactose content ⁽ⁱⁱⁱ⁾ , as anhydrous lactose, minimum, %, (m/m)	61.0	61.0
pH (in 10% solution)	more than 5.1 ^(iv) --	5.1 ^(v) (maximum)
Total ash, maximum, %, (m/m) (on dry basis)	9.5	15.0

Note(s):

(i) The water content does not include water of crystallization of the lactose.

(ii) Protein content is 6.38 multiplied by the total nitrogen determined.

(iii) Although the powders may contain both anhydrous lactose and lactose monohydrates, the lactose content is expressed as anhydrous lactose. 100 parts of lactose monohydrate contain 95 parts of anhydrous lactose.

(iv) Or titratable acidity (calculated as lactic acid) <0.35%.

(v) Or titratable acidity (calculated as lactic acid) ≥ 0.35%.

In accordance with the provision of entry (iii) of sub-item(c) of item 3 of sub-regulation 2.1.1 (General Standard for Milk and milk products), whey powders may be modified in composition to meet the desired end-product composition, for instance, neutralization or demineralization. However, compositional modifications beyond the minimum or maximum specified above for milk protein and water are not permitted.

3. Food Additives. -

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits stipulated under the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

(b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

(a) According to the composition in sub-item (c) of item 2, the name of the food shall be:

(i) Whey Powder, or

(ii) Acid Whey Powder, as appropriate:

(b) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.13 Standard for Fermented Milk Products

This Standard applies to fermented milks, including, heat-treated fermented milks, concentrated fermented milks and composite milk products based on these products in conformity with the definitions given in item 1 of this sub-regulation.*

1. Description.-

(a) Fermented Milk is a milk product obtained by fermentation of milk, which may have been manufactured using other permitted raw material, by the action of suitable microorganisms and resulting in lowering of pH with or without coagulation (iso-electric precipitation). Fermented milk may be heat treated after fermentation. The raw material used shall be subjected to a heat treatment as defined in the General Standard for Milk and Milk Products.

Certain fermented milks are characterised by specific starter culture(s) used for fermentation as follows:

<i>Dahi</i> (Curd)	Lactic acid bacteria
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*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

Yoghurt	Symbiotic cultures of <i>Streptococcus thermophilus</i> and <i>Lactobacillus delbrueckii</i> sub sp. <i>bulgaricus</i>
Alternate Culture Yoghurt	Cultures of <i>Streptococcus thermophilus</i> and <i>Lactobacillus species</i>
Acidophilus milk	<i>Lactobacillus acidophilus</i> .

Other harmless microorganisms than those constituting the specific starter cultures specified above may also be added.

- (b) Flavoured fermented milk are composite milk products, as defined in sub-regulation 2.1.1, obtained from fermented milks and which contain a maximum of 50% (m/m) of permitted non-dairy ingredients including flavourings. The non-dairy ingredients can be mixed prior to or after fermentation:

Provided that flavoured *dahi* shall only be sold in pre-packaged form.

- (c) Drinks based on fermented milk are composite milk products, as defined in sub-regulation 2.1.1, obtained by mixing fermented milks as described in sub-item (a) of item 1 with potable water with or without the addition of whey, other milk and milk products, other permitted non-dairy ingredients and flavours. Drinks based on fermented milk contain a minimum of 40% (m/m) fermented milk. Other microorganisms than those constituting the specific starter cultures may be added. Drinks based on fermented milk include products such as *lassi*, *chhaach*, *buttermilk*, etc.
- (d) Concentrated Fermented Milk is fermented milk, the protein of which has been increased prior to or after fermentation.
- (i) *Chakka* means the fermented and concentrated milk product obtained by (partial) removal of the whey from plain *dahi* or plain yoghurt or by any other process which leads to a product of same composition and characteristics. It shall have white to pale yellow colour and uniform semi-solid consistency. It shall not be moldy and shall be free from signs of free fat and water. It shall be smooth and not appear dry. The milk from which *dahi* or yoghurt is prepared for manufacturing *chakka* shall be subjected to a heat treatment as defined in the sub-regulations 2.1.1 (General Standard for Milk and Milk Products).
- (ii) *Shrikhand* means the semi-soft concentrated composite milk product obtained from *chakka*, or skimmed milk *chakka* to which milk fat and sugar is added or by any other process which leads to a product of same composition and characteristics. It may also contain permitted non-dairy ingredients.

2. Essential Composition and Quality Factors.-

- (a) Raw materials.-
- (i) milk;
 - (ii) concentrated milk and dried milk;
 - (iii) cream, butter, butter oil and anhydrous milk fat;

(iv) potable water for use in reconstitution or recombination or drinks based on fermented milks.

(b) Permitted ingredients.-

- (i) starter cultures of harmless microorganisms, including those specified in sub-item (a) of item 1;
- (ii) other suitable and harmless microorganisms;
- (iii) salt;
- (iv) sugar (*only in Flavoured Fermented Milks, Drinks based on Fermented Milks, Yoghurt, Dahi and Shrikhand*);
- (v) nutritive sweeteners other than sugar (*only in Flavoured Fermented Milks, Drinks based on Fermented Milks, Yoghurt and pre-packaged Dahi*);
- (vi) non-dairy ingredients such as fruits and vegetables and their products thereof such as juices, purees, pulps, preparations and preserves derived therefrom, cereals and cereal products, coconut and coconut products, honey, chocolate, nuts, coffee, spices, condiments, culinary herbs and other harmless natural flavouring foods (*only in Flavoured Fermented Milks, Drinks based on Fermented Milks and Shrikhand*);
- (vii) milk and milk products (*only in Drinks based on Fermented Milks*);
- (viii) Prebiotics and Probiotics;
- (ix) Starch (*only in fermented milks heat treated after fermentation, flavoured fermented milks and drinks based on fermented milks*)

Provided that it is added only in amounts functionally necessary as governed by Good Manufacturing Practice, taking into account any use of the stabilizers or thickeners as specified in Appendix 'A' of these regulations. Starch may be added either before or after adding the non-dairy ingredients.

(c) Composition:

- (i) The starter microorganisms shall be viable, active and abundant in the product up to the date of minimum durability. The sum of microorganisms constituting the starter culture defined in sub-item (a) of item 1 shall not be less than 10^7 cfu/g. The labelled microorganisms, when specific microorganisms other than those specified in sub-item (a) of item 1 are added and a content claim is made on label, shall not be less than 10^6 cfu/g. If the product is heat treated after fermentation these requirements for viable microorganisms do not apply;
- (ii) Fermented milks shall have a minimum milk protein content of 2.9 % (m/m) and minimum titrable acidity of 0.45% (m/m as lactic acid) unless otherwise specified. In case of Flavoured Fermented Milks and Drinks based on Fermented Milks, these specifications apply to the Fermented Milk Part unless otherwise specified;
- (iii) Plain *Dahi* shall have the same minimum percentage of milk fat and milk solids-not-fat as that of the milk, as provided for in the Standard for Milk, from which it is prepared. Where plain *Dahi* is sold or offered for sale without any indication of class of milk, the Standards prescribed for *Dahi* prepared from mixed milk shall apply;
- (iv) Yoghurt (including Flavoured Yoghurt) and Flavoured *Dahi* shall conform to the following compositional specifications:-

* Protein content is 6.38 multiplied by the total nitrogen determined

Parameter	Yoghurt and Flavoured <i>Dahi</i>	Partly skimmed Yoghurt And Flavoured Partly Skimmed <i>Dahi</i>	Skimmed Yoghurt And Flavoured Skimmed <i>Dahi</i>
Milk Fat, % , (m/m)	Not less than 3.0 and not more than 15	More than 0.5 and Less than 3.0	0.5 (maximum)
Milk solids-not-fat, minimum, % , (m/m)	8.5	8.5	8.5
Milk protein*, minimum, % , (m/m)	2.9	2.9	2.9
Titratable acidity, minimum, % (as lactic acid)	0.6	0.6	0.6

Note:

- When sold without any indication, the product shall conform to the Standards of 'Yoghurt' or 'Flavoured *Dahi*', as appropriate. The term 'flavoured' covers sweetened, flavoured and fruit variants, labelled in accordance with sub-item (b) of item 6 below. For the use of probiotics in dairy products; the 'Indian Council Medical Research Guidelines for Evaluation of Probiotics in Food shall be followed.

(v) *Chakka* shall conform to the following compositional specifications: –

Parameter	Chakka	Skimmed Milk Chakka	Full Cream Chakka
1 Total solids, minimum, % , (m/m)	30.0	20.0	28.0
2 Milk fat, % , (m/m), on dry basis	33.0 (minimum)	5.0 (maximum)	38.0 (minimum)
3 Milk protein*, minimum, % , (m/m), on dry basis	30.0	60.0	30.0
4 Titratable acidity, maximum, % (as lactic acid)	2.5	2.5	2.5
5 Total Ash, maximum, % , (m/m), on dry basis	3.5	5.0	3.5

* Protein content is 6.38 multiplied by the total nitrogen determined

Note: When sold without any indication, the product shall conform to the standards of '*Chakka*'.

(vi) *Shrikhand* shall conform to the following compositional specifications: –

Parameter	Shrikhand	Full Cream Shrikhand	Fruit Shrikhand

Total solids, minimum, %, (m/m)	58.0	58.0	58.0
Milk fat, minimum, %, (m/m), on dry basis	8.5	10.0	7.0
Milk protein*, minimum, %, m/m, (on dry basis)	9.0	7.0	6.0
Titrateable acidity, maximum, % (as lactic acid)	1.4	1.4	1.4
Sugar (sucrose), maximum, %, m/m (on dry basis)	72.5	72.5	72.5
Total Ash, maximum, %, m/m (on dry basis)	0.9	0.9	0.9

* Protein content is 6.38 multiplied by the total nitrogen determined

- (d) Essential manufacturing characteristic: Whey removal after fermentation is not permitted in the manufacture of fermented milks, except for concentrated fermented milk.

3. Food Additives. -

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues.-

The products shall comply with Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling.-

- (a) Name of the food.-

- (i) The name of the products covered by sub-item (a) and (b) of item 1 shall be 'Fermented Milk':

Provided that the name 'Fermented Milk' may be replaced with designations *Dahi*, Curd and Yoghurt if the product complies with the relevant provisions of this Standard.

The designation 'Yoghurt or *Dahi*' may be used in connection with the term "frozen":

Provided that,-

- the product submitted to freezing complies with the requirements in this Standard;
- the specific starter cultures can be reactivated in the specified numbers by thawing; and
- the frozen product is named as such and is sold for direct consumption only.

- (ii) Yoghurt or *Dahi* containing non-dairy ingredients may be designated as 'Sweetened or Flavoured Yoghurt or *Dahi*', as appropriate. Yoghurt or *Dahi* containing fruits may be designated as 'Fruit Yoghurt or *Dahi*', as appropriate.

The name of the products defined in sub-item (c) of item 1 shall be '*Drinks based on Fermented Milk*' or may be designated with other recognized specific names like *lassi*, *chhaas* etc. When flavoured, the designation shall include the name of the principal flavouring substance(s) or flavour(s) added.

- (iii) The name of the products covered by item (i) of sub-item (d) of item 1 shall be '*Chakka*'.

- (iv) The name of the products covered by item (ii) of sub-item (d) of item 1 shall be '*Shrikhand*'.

- (v) Products obtained from fermented milk(s) heat treated after fermentation shall be named "Heat Treated _____", the blank being replaced by the term "Fermented Milk" or another permitted designation or name as appropriate.

- (vi) The designation of Flavoured Fermented Milks shall include the name of the principal flavouring substance(s) or flavour(s) added.

- (vii) Fermented milks to which only nutritive carbohydrate sweeteners have been added, may be labelled as "sweetened _____", the blank being replaced by the term "Fermented Milk" or another permitted designation or name as appropriate.

- (b) The type of *dahi*, yoghurt, *chakka* or *shrikhand* shall be always declared on the label or otherwise if the product is not pre-packaged such declaration to be given on the container from which product will be offered to the consumer.

- (c) When cultures of *Bifidobacterium bifidum* and *Lactobacillus acidophilus* and other cultures of suitable lactic acid producing harmless bacteria are added, a declaration to this effect shall be made on the label or otherwise if the product is not pre-packaged.

- (d) In addition to the labelling requirements mentioned above, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.14 Standard for Ice Cream, *Kulfi*, Chocolate Ice Cream, Softy Ice-Cream, Milk Ice, Milk Lolly and Dried Ice Cream Mix

This Standard applies to Ice Cream and *Kulfi* and their variants, milk ice and milk lolly, and dried ice-cream mix in conformity with the definitions given in item 1 of this sub-regulation.*

1. Description. -

- (a) Ice-Cream, *Kulfi*, Chocolate Ice Cream or Softy Ice-Cream means the frozen milk product conforming to the composition specified in entry (i) of sub-item (c) of item 2, obtained by freezing a pasteurized mix prepared from milk or other products derived from milk, or both, with or without addition of nutritive sweeteners and other permitted non-dairy ingredients. The said product may contain incorporated air and shall be frozen hard except in case of softy ice-cream where it can be frozen to a soft consistency.
- (b) Milk Ice or Milk Lolly means the product conforming to the composition specified in entry (ii) of sub-item (c) of item 2, obtained by freezing a pasteurized mix prepared from milk or other products derived from milk with or without the addition of nutritive sweeteners and other permitted non-dairy ingredients. The said product shall be frozen hard.
- (c) Dried Ice-Cream Mix means the product in a powder form which on addition of prescribed amount of water and freezing shall result in a product similar in characteristics to the respective product described in the sub-item (a) of item 1.

2. Essential Composition and Quality Factors. -

(a) Raw Material. -

Milk and milk products.

(b) Permitted ingredients. -

(i) sugar and other nutritive sweeteners (e.g. *jaggery*, dextrose, fructose, liquid glucose, dried liquid glucose, high maltose corn syrup, honey etc.);

(ii) potable water;

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

(iii) starch, provided it is added only in amounts functionally necessary as governed by Good Manufacturing Practice, taking into account any use of the stabilizers or thickeners as specified in Appendix 'A' of these regulations.;

(iv) other non-dairy ingredients - fruit and fruit products, eggs and egg products, coffee, cocoa, chocolate, confectionary, condiments, spices, ginger and nuts; bakery products such as cake or cookies.

(c) **Composition.-**

The product shall conform to the compositional specifications provided in the table below: –

(i) Ice cream, *Kulfi*, Chocolate Ice cream and Softy Ice Cream

Parameter	Ice cream or <i>Kulfi</i> or Chocolate ice cream or softy ice cream	Medium Fat Ice Cream or <i>Kulfi</i> or Chocolate ice cream or softy ice cream	Low Fat Ice Cream or <i>Kulfi</i> or Chocolate ice cream or softy ice cream
Total Solids, minimum, %, (m/m)	36.0	30.0	26.0
Weight, minimum, g/l	525.0	475.0	475.0
Milk Fat, %, (m/m)	10.0 (minimum)	More than 2.5 and less than 10.0	2.5 (maximum)
Milk Protein*, minimum, %, (m/m)	3.5	3.5	3.0

* Protein content is 6.38 multiplied by the total nitrogen determined

Note(s):

(i) In case where coating, base or layer of non-dairy ingredients forms a separate part of the product, only the Ice Cream portion shall conform to the respective composition.

(ii) When any type of ice cream, *kulfi*, chocolate ice cream or softy ice cream is offered for sale in contravention of the requirements of sub-item (b) of item 6, the standards prescribed for the type ice cream, *kulfi*, chocolate ice cream or softy ice cream as per this sub-regulation shall apply.

(ii) Milk Ice or Milk Lolly.-

Parameter	Milk ice or Milk lolly
Total Solids, minimum, %, (m/m)	20.0
Milk Fat, maximum, %, (m/m)	2.0
Milk Protein*, minimum, %, (m/m)	3.5

* Protein content is 6.38 multiplied by the total nitrogen determined

Note: In case where base or layer of non-dairy ingredients forms a separate part of the product, only the milk ice or milk lolly portion shall conform to the above composition.

(iii) Dried Ice Cream Mix.-

The said product on addition of water shall give a product conforming to the composition, except the 'weight', as specified in the entry (i) of sub-item (c) of item 2 for the respective product described in sub-item (a) of item 1. The moisture content of the dried product shall not be more than 4.0 % (m/m).

3. Food Additives. -

- (a) For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.
- (b) The food additive use level specified in Appendix 'A' of these regulations shall apply to the product after reconstitution in respect of dried Ice Cream Mix.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits stipulated in the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.
- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling.-

(a) Name of the Food.-

- (i) The name of the product covered by sub-item (a) of item 1 shall be 'Ice Cream', 'Kulfi', 'Chocolate Ice Cream' or 'Softy Ice Cream'.
- (ii) The name of the product covered by sub- item (b) of item 1 shall be 'Milk Ice' or 'Milk Lolly'.
- (iii) The name of the product covered by sub- item (c) of item 1 shall be 'Dried Ice Cream Mix'.

- (b) The type, as per item (i) of sub- item (c) of item 2, of ice cream, *kulfi*, chocolate ice cream or softy ice cream shall always be indicated on the label of the product. For softy ice cream offered for sale directly from the

freezer without prepackaging, the type of product shall be displayed in a manner and at a place that is clearly visible to the consumer.

- (c) Every package of ice cream, *kulfi*, chocolate ice cream and softy ice cream containing starch shall have a declaration on its label as specified in sub- regulation 2.7.1 (2) of Food Safety and Standards (Packaging and Labelling) Regulations, 2011.
- (d) In addition to the above mentioned labelling requirements, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.15 Standard for Frozen Desserts or Confections with Added Vegetable Oil/ Fat or Vegetable Protein, or both

This Standard applies to Frozen Desserts or Confections in conformity with the definitions in item 1 of this sub-regulation.*

1. Definition.-

(a) Frozen Dessert or Frozen Confection means the product obtained by freezing a pasteurised mix prepared with edible vegetable oils or fats, having a melting point of not more than 37⁰ C or vegetable protein products, or both. It may also contain milk fat and other milk solids with the addition of nutritive sweeteners and other permitted non-dairy ingredients. The said product may contain incorporated air and may be frozen hard or frozen to a soft consistency.

(b) Dried Frozen Dessert Mix or Dried Frozen Confection Mix means the product in a powder form which on addition of prescribed amount of water and freezing shall give a product similar in characteristics to frozen dessert as described in sub-item (a).

2. Essential Composition and Quality Factors.-

(a) Raw Material.-

- (i) Milk and/or milk products;
- (ii) Vegetable oils or fats;

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

(iii)Vegetable protein products.

(b) Permitted ingredients.-

(i) sugar and other nutritive sweeteners (e.g. jaggery, dextrose, fructose, liquid glucose, dried liquid glucose, high maltose corn syrup, honey etc.);

(ii) potable water;

(iii) starch, provided it is added only in amounts functionally necessary as governed by Good Manufacturing Practice, taking into account any use of the stabilizers or thickeners as specified in Appendix 'A' of these regulations.;

(iv) other non-dairy ingredients - fruit and fruit products, eggs and egg products, coffee, cocoa, chocolate, confectionary, condiments, spices, ginger and nuts; bakery products such as cake or cookies.

(c) Composition.-

The product shall conform to the compositional specifications provided in the table below: –

(i) Frozen Dessert or Frozen Confection

Parameter	Frozen Dessert or Frozen Confection	Medium fat Frozen Dessert or Frozen Confection	Low fat Frozen Dessert or Frozen Confection
Total Solids, minimum, %, (m/m)	36.0	30.0	26.0
Weight, minimum, (g/l)	525.0	475.0	475.0
Total Fat, %, (m/m)	10 (minimum)	More than 2.5 and less than 10.0	2.5 (maximum)
Protein*, minimum, % (m/m)	3.5	3.5	3.0

* Protein content is 6.25 multiplied by the total nitrogen determined

Note(s):

(1) In case where coating, base or layer of non-dairy ingredients forms a separate part of the product, only the Frozen Dessert or Frozen Confection portion shall conform to the respective composition.

(2) When any type of Frozen Dessert or Frozen Confection is offered for sale in contravention of the requirements of sub-item (b) of item 6, the Standards prescribed for these types of Frozen Desserts or Frozen Confections as per this item shall apply.

(ii) Dried Frozen Dessert Mix or Dried Frozen Confection Mix

The product on addition of water shall give a product conforming to the composition, except the 'weight', as specified in the entry (i) of sub- item (c) of item 2 for the respective product described in the sub- item (a) of item 1. The moisture content of the dried product shall not be more than 4.0 % (m/m).

3. Food Additives. –

- (a) For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.
- (b) The food additive use level specified in Appendix 'A' of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 shall apply to the product after reconstitution in respect of Dried Frozen Dessert Mix or Dried Frozen Confection Mix.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits stipulated in the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.
- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling .-

(a) Name of the food.-

- (i) The name of the product covered by sub-item (a) of item 1 shall be 'Frozen Dessert or Frozen Confection'.
- (ii) The name of the product covered by sub-item (b) of item 1 shall be 'Dried Frozen Dessert or Dried Frozen Confection'.

- (b) The type, as per entry (i) of sub-item (c) of item 2, of Frozen Dessert or Frozen Confection shall be indicated on the label of the product. For soft consistency products offered for sale directly from the freezer without any pre-packaging, the type of product shall be displayed in a manner and at a place that is clearly visible to the consumer.

- (c) Every package of Frozen Desert or Frozen Confection shall bear the following label, namely: –

“Contains % Milk Fat* Edible Vegetable Oil* and Vegetable Fat* and Vegetable Protein Product”

**strike out whatever is not applicable*

- (d) In addition to the above-mentioned labelling requirements, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.16 Standard for *Chhana* and *Paneer*

This Standard applies to *Chhana* and *Paneer* as defined in the item 1 of this sub- regulation. *

1. Definition. -

Chhana or *Paneer* means the product obtained from any variant of milk**, with or without added milk solids, by precipitation with permitted acidulants and heating.

2. Essential Composition and Quality Factors.-

(a) Raw materials.-

(i) Milk

(ii) Milk solids

(b) Permitted ingredients.-

(i) Acidulants such as lactic acid, citric acid, malic acid, vinegar, glucono delta lactone, sour whey;

(ii) spices and condiments (for flavoured *paneer* only);

(iii) salt (for flavoured *paneer* only).

(c) Composition. –

The product shall conform to the compositional specifications provided in the table below: –

Parameter	<i>Chhana</i> or <i>Paneer</i>	<i>Low fat Chhana</i> or <i>Paneer</i>
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*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

** As defined in item 1 of the sub-regulation 2.1.2 (Standard for Milk).

Moisture, maximum, %, (m/m)	65.0 (for <i>Chhana</i>) 60.0 (for <i>Panner</i>)	65.0 (for <i>Chhana</i>) 60.0 (for <i>Panner</i>)
Milk fat, %, (m/m), dry matter basis	50.0 (minimum)	15.0 (maximum)

3. Food Additives. -

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits stipulated in the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

(a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

(b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

(a) The name of the product shall be '*Chhana*', '*Paneer*', '*Low Fat Chhana*' or '*Low Fat Paneer*' depending upon the composition as per the sub-item (b) of item 2.

(b) Low Fat *Channa* and Low Fat *Paneer* shall be sold in sealed package only and shall bear the following label declaration:

“LOW FAT PANEER or LOW FAT CHHANA”

(c) In addition to the above-mentioned labelling requirements, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.17 Standard for Cheese and Cheese Products

This Standard applies to Cheese, Processed Cheese and Processed Cheese Spreads as defined in the item 1 of this sub-regulation.*

1. Description. -

Cheese is the ripened or unripened soft, semi-hard, hard, or extra-hard product, which may be coated with food grade waxes or polyfilm, and in which the whey protein/ casein ratio does not exceed that of milk. Cheese is obtained by:

(i) coagulating wholly or partly the protein of milk, skimmed milk, partly skimmed milk, cream, whey cream or buttermilk, or any combination of these materials, through the action of suitable enzymes of non-animal origin or other suitable coagulating agents, with or without use of harmless lactic acid bacteria and flavour producing bacteria, and by partially draining the whey resulting from the coagulation, while respecting the principle that cheese-making results in a concentration of milk protein (in particular, the casein portion), and that consequently the protein content of the cheese will be distinctly higher than the protein level of the blend of the above milk materials from which cheese was made;

(ii) processing techniques involving coagulation of the protein of milk or products obtained from milk, or both, which give an end-product with similar physical, chemical and organoleptic characteristics as the product specified in entry (i) above.

All cheese shall be made from milk which is subject to heat treatment at least equivalent to that of pasteurization.

(A) 'Ripened Cheese' means cheese which is not ready for consumption shortly after manufacture but which must be held for some time at such temperature and under such other conditions as will result in necessary biochemical and physical changes characterizing the cheese in question.

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

- (B) 'Mould Ripened Cheese' means ripened cheese in which the ripening has been accomplished primarily by the development of characteristic mould growth through the interior and/ or on the surface of the cheese.
 - (C) 'Unripened Cheese including fresh cheese' means cheese which is ready for consumption shortly after manufacture.
- (a) "Individual or Named Variety Cheese" is a cheese, as defined in item 1 of this sub-regulation, that is designated with its well-established unique name as provided below.
- (aa) 'Cheddar Cheese' means ripened hard cheese obtained by coagulating heated or pasteurised milk with cultures of harmless lactic acid producing bacteria, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It shall be in the form of hard pressed block and it may have a coating of food grade waxes or wrapping of cloth or polyfilm. It shall have firm, smooth and waxy texture with a pale straw to orange colour without any gas holes.
 - (ab) 'Danbo Cheese' means ripened semi hard cheese obtained by coagulating heated or pasteurised milk with cultures of harmless lactic acid producing bacteria, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It shall be smooth in appearance with firm texture and uniform yellow colour and may be coated with food grade waxes or wrapping of cloth or polyfilm.
 - (ac) 'Edam Cheese' means the ripened semi hard cheese obtained by coagulating heated or pasteurised milk with cultures of harmless lactic acid producing bacteria, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It shall have a firm texture suitable for cutting with a yellowish colour and may have a hard rind which may be coated with food grade waxes, wrapping of cloth, polyfilm or vegetable oil.
 - (ad) 'Gouda Cheese' means ripened semi hard cheese obtained by coagulating milk with cultures of harmless lactic acid producing bacteria, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It shall have firm texture suitable for cutting, straw to yellowish colour which may have a hard rind coated with food grade waxes, wrapping of cloth, or vegetable oil.
 - (ae) 'Havarti Cheese' means ripened semi hard cheese obtained by coagulating milk with cultures of harmless lactic acid producing bacteria, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It shall have firm texture suitable for cutting, a light yellow colour and may have a semi soft slightly greasy rind.

- (af) 'Tilsiter means' ripened semi hard cheese obtained by coagulating milk with cultures of harmless lactic acid producing bacteria and cultures of *Bacterium linens*, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It shall have firm texture suitable for cutting, with an ivory to yellow colour with a firm rind which may show red and yellow smear producing bacteria or coated with food grade waxes or wrapping of cloth or polyfilm after removal of the smear.
- (ag) 'Cottage Cheese' and Creamed Cottage Cheese means soft unripened cheese obtained by coagulation of pasteurised skimmed milk with cultures of harmless lactic acid bacteria with or without the addition of suitable enzymes of non-animal origin or other suitable coagulating enzymes. Creamed Cottage Cheese is cottage cheese to which a pasteurised creaming mixture of cream, skimmed milk, condensed milk, non-fat dry milk, dry milk protein, Sodium or Potassium or Calcium or Ammonium caseinate is added. It shall have a soft texture with a natural white colour. It may contain spices, condiments, seasonings and fruits pulp.
- (ah) 'Cream Cheese' (Rahmfrischkase) means soft, unripened cheese obtained by coagulation of pasteurised milk and pasteurised cream with cultures of harmless lactic acid producing bacteria with or without the addition of suitable enzymes of non-animal origin or other suitable coagulating enzymes. It shall have a soft smooth texture with a white to light cream colour. It may contain spices, condiments, seasonings and fruit pulp.
- (ai) 'Coulommiers Cheese' means soft unripened cheese obtained by coagulation of milk with cultures of harmless lactic acid producing bacteria and suitable enzymes of non-animal origin or other suitable coagulating enzymes and moulds characteristic of the variety. It shall have soft texture and white to cream yellow colour and may show presence of white mould including orange or red spots on the surface.
- (aj) 'Camembert Cheese' means ripened soft cheese obtained by coagulating milk of with cultures of harmless lactic acid producing bacteria and cultures of *Penicillium caseicolum* and *Bacterium linens*, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It may be in the form of flat cylindrical shaped cheese covered with white mould (*Penicillium caseicolum*) with occasional orange coloured spots (*Bacterium linens*).
- (ak) 'Brie Cheese' means soft ripened cheese obtained by coagulating milk with cultures of harmless lactic acid producing bacteria and cultures of *Penicillium caseicolum* and *Bacterium linens*, suitable enzymes of non-animal origin and other suitable coagulating enzymes. It shall be white to creamy yellow in colour with a smooth texture showing presence of white mould (*Penicillium caseicolum*) with occasional orange coloured spots (*Bacterium linens*) on the rind.
- (al) 'Saint Paulin' means ripened semi hard cheese obtained by coagulating milk with suitable enzymes of non-animal origin, cultures of harmless lactic acid producing bacteria or other suitable coagulating enzymes. It shall be white to yellow in colour with a firm and flexible texture and a hard rind which may be coated with food grade waxes or polyfilm.

- (am) 'Samsoe' means hard ripened cheese obtained by coagulating milk with suitable enzymes of non-animal origin and cultures of harmless lactic acid producing bacteria or suitable coagulating enzymes. It shall be yellow in colour with a firm texture suitable for cutting and may have a rind with or without food grade waxes or polyfilm coating.
- (an) 'Emmental' or 'Emmentaler' means hard ripened cheese with round holes obtained by coagulating milk with suitable enzymes of non-animal origin, cultures of harmless lactic acid producing bacteria or other suitable coagulating enzymes. It shall have a light Yellow colour and a firm texture suitable for cutting and may have a hard rind.
- (ao) 'Provolone' means pasta filata cheese obtained by coagulating milk with cultures of harmless lactic acid producing bacteria, suitable enzymes of non-animal origin or other suitable coagulating enzymes. It may be smoked. It shall be white to yellow straw in colour with a fibrous or smooth body and rind which may be covered with vegetable fat or oil, food grade waxes or polyfilm.
- (ap) 'Extra Hard Grating Cheese' means ripened cheese obtained by coagulating milk with cultures of harmless lactic acid producing bacteria, non-animal rennet, or other suitable coagulating enzymes. It may have slightly brittle texture and an extra hard rind which may be coated with vegetable oil, food grade waxes or polyfilm.
- (b) "Cheese Products" are the products prepared from cheese(s) with other milk products and may contain permitted non-dairy ingredients.
- (ba) 'Processed Cheese' means the product obtained by grinding, mixing, melting and emulsifying one or more varieties of cheeses with the aid of heat and emulsifying agents and may contain cream, butter, butter oil and other milk products. It may also contain non-dairy ingredients not exceeding one sixth of the weight of the total solids of the final product on dry matter basis.
- (bb) 'Processed Cheese' Spread means the product obtained by grinding, mixing, melting and emulsifying one or more varieties of cheese with emulsifying agents with the aid of heat and may contain cream, butter oil and other dairy products. It may also contain natural carbohydrate sweetening agents and other non-dairy ingredients not exceeding one sixth of the weight of total solids of the final product on dry weight basis.

2. Essential Composition and Quality Factors.-

- (a) Raw materials. -
Milk and products obtained from milk.
- (b) Permitted ingredients. -
- Starter cultures of harmless lactic acid, and flavour producing bacteria and cultures of other harmless microorganisms;
 - Safe and suitable enzymes (non-animal origin);
 - Sodium chloride;
 - Potable water;
 - Non-dairy ingredients: Vinegar or acetic acid, spices, condiments and other vegetable seasoning and foods, other than sugars, properly cooked or prepared for flavouring and characterization of the product (*In Cheese Products only*);

- Natural carbohydrate sweetening agents: Sucrose, dextrose, corn syrup, corn syrup solids, honey, maltose, malt syrup and hydrolysed lactose (*In Processed Cheese Spreads only*).

(c) Composition. –

The product shall conform to the compositional specifications provided in the table below: –

Product		Moisture, Maximum, % (m/m)	Milk fat, Minimum, % (dry basis)	Lactose, Maximum, % (m/m)
i.	Cheese			
a.	Hard- Pressed Cheese	39.0	48.0	--
b.	Semi Hard –Cheese	45.0	40.0	--
c.	Semi-Soft Cheese	52.0	45.0	--
d.	Soft Cheese	80.0	20.0	--
e.	Extra Hard Cheese	36.0	32.0	--
f.	Mozzarella Cheese	60.0	35.0	--
g.	Pizza Cheese	54.0	35.0	--
ii.	Extra Hard Grating Cheese	36.0	32.0	--
iii.	Named variety cheeses			
a.	Cheddar	39.0	48.0	--
b.	Danbo	39.0	45.0	--
c.	Edam	46.0	40.0	--
d.	Gouda	43.0	48.0	--
e.	Havarti			
	- Havarti	48.0	45.0	--
	- 30% Havarti	53.0	30.0	--
	- 60% Havarti	60.0	60.0	--
f.	Tilsiter			
	- Tilsiter	47.0	45.0	--
	- 30% Tilsiter	53.0	30.0	--
	- 60% Tilsiter	39.0	60.0	--

Product		Moisture, Maximum, % (m/m)	Milk fat, Minimum, % (dry basis)	Lactose, Maximum, % (m/m)
g.	Cottage Cheese and Creamed Cottage Cheese	80.0	*	--
h.	Cream cheese	55.0	70.0	--
i.	Coulommiers	56.0	46.0	
j.	Camembert			
	– 30% Camembert	62.0	30.0	--
	– 40% Camembert	59.0	40.0	--
	– 45% Camembert	57.0	45.0	--
	– 55% Camembert	52.0	55.0	--
k.	Brie	56.0	40.0	--
l.	Saint Paulin	56.0	40.0	--
m.	Samsoe			
	– Samsoe	44.0	45.0	--
	– 30% Samsoe	50.0	30.0	--
n.	Emmental	40.0	45.0	--
o.	Provolone			
	– Smoked	45.0	45.0	--
	– Unsmoked	47.0	45.0	--
iv.	Cheese products			
a.	Processed Cheese	47.0 (50% for chiplets, packed sliced processed cheese), when sold in a package other than tin	40.0	5.0
b.	Processed Cheese Spread	60.0	40.0	5.0

* Milk fat, Minimum 4% (m/m) for creamed cottage cheese.

3. Food Additives and Processing Aids.-

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the limits stipulated under the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

(a) The products shall be prepared and handled in accordance with the guidelines specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.

(b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling.-

(a) The name of the food product shall be "Cheese". However, the word "Cheese" may be omitted in the designation of an individual cheese variety as per the sub-item (a) of item 1.

(b) Every package of Cheese (hard), surface treated with Natamycin, shall bear the following label, namely,—

SURFACE TREATED WITH NATAMYCIN

(c) Every package of Cheese(s), if coated or packed in food grade waxes polyfilm or wrapping of cloth, shall bear the following label, namely,—

REMOVE THE OUTER PACKING BEFORE CONSUMPTION

(d) In addition to the above-mentioned labelling requirements, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Method of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.18 Standard for Edible Casein Products

This Standard applies to Edible Casein products as defined in item 1 of this sub- regulation.

1. Description.-

- (a) Edible Casein products mean the products obtained by separating, washing and drying the coagulum of skimmed milk or of other products obtained from milk;
- (b) Edible Acid Casein means the product obtained by separating, washing and drying the acid precipitated coagulum of skimmed milk or of other products obtained from milk;
- (c) Edible Rennet Casein means the product obtained after washing and drying the coagulum remaining after separating the whey from the skimmed milk or of other products obtained from milk, or both, which has been coagulated by non-animal rennet or by other coagulating enzymes;
- (d) Edible Caseinate means the dry product obtained by reaction of edible casein or casein curd coagulum with food grade neutralising agents followed by drying.

2. Essential Composition and Quality Factors.-

(a) Raw Material.-

Skimmed milk and other suitable products obtained from milk.

(b) Ingredients.-

- edible acids;
- starter cultures of harmless lactic acid producing bacteria;
- non-animal rennet or other safe and suitable coagulating enzymes;
- potable water;
- neutralizing agents.

(c) Composition.-

The product shall conform to the compositional specifications provided in the table below: –

Parameter	Edible Acid Casein	Edible Rennet Casein	Edible Caseinate
Moisture ⁽ⁱ⁾ , maximum, % (m/m)	12.0	12.0	8.0
Milk fat, maximum, %, (m/m)	2.0	2.0	2.0
Milk protein ⁽ⁱⁱ⁾ , minimum, %, (m/m), dry matter basis	90.0	84.0	88.0
Casein in protein, minimum, %, (m/m)	95.0	95.0	95.0
Lactose ⁽ⁱⁱⁱ⁾ , maximum, %, (m/m)	1.0	1.0	1.0
Total ash including P ₂ O ₅ , %, (m/m)	2.5 (maximum)	7.5 (minimum)	--
Free acid, maximum, ml of 0.1 N sodium hydroxide per g	0.27	--	--

Parameter	Edible Acid Casein	Edible Rennet Casein	Edible Caseinate
pH (in 10% solution), maximum	--	--	8.0

Note(s):

- (i) The water content does not include water of crystallization of the lactose.
- (ii) Protein content is 6.38 multiplied by the total nitrogen determined.
- (iii) Although the powders may contain both anhydrous lactose and lactose monohydrates, the lactose content is expressed as anhydrous lactose. 100 parts of lactose monohydrate contain 95 parts of anhydrous lactose.

3. Food Additives.-

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues. -

The products shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene. -

- (a) The products shall be prepared and handled in accordance with the requirements specified in Schedule 4, as applicable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines as specified from time to time under the provisions of the Food Safety and Standard Act, 2006.
- (b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling. -

- (a) According to the composition in sub-item (c) of item 2, the name of the product shall be Edible Acid Casein or Edible Rennet Casein or Edible Caseinate. Edible Caseinate shall also be qualified by the name of the cation in the neutralizing agent used.
- (b) In addition to the above-mentioned labelling requirements, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to pre-packaged product.

7. Methods of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.

2.1.19 Foods for infant nutrition

Infant Milk Substitutes

1. Infant Milk Food means the product prepared by spray drying of the milk of cow or buffalo or a mixture thereof. The milk may be modified by the partial removal/substitution of different milk solids; carbohydrates, such as sucrose, dextrose and dextrans/maltodextrin, maltose and lactose; salts like phosphates and citrates; vitamins A, D, E, B Group, Vitamin C and other vitamins; and minerals like iron, copper, zinc and iodine. The source of Mineral Salts and Vitamin Compounds may be used from:-

1. Calcium (Ca) - Calcium carbonate, Calcium chloride, Calcium citrate, Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate tribasic;
2. Phosphorous (P) - Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate tribasic, Magnesium phosphate dibasic, Potassium phosphate dibasic;
3. Chloride (Cl) - Calcium chloride, Choline chloride, Magnesium chloride, Manganese chloride, Sodium chloride, Sodium chloride iodized;
4. Iron (Fe) - Ferrous citrate, Ferrous lactate, Ferrous sulphate, Ferric pyrophosphate;
5. Magnesium (Mg) - Magnesium chloride, Magnesium oxide, Magnesium phosphate dibasic;
6. Sodium (Na) - Sodium bicarbonate, Sodium chloride, Sodium chloride iodized, Sodium citrate, Sodium phosphate monobasic;
7. Potassium (K) - Potassium phosphate dibasic;
8. Copper (Cu) - Cupric citrate, Cupric sulphate;
9. Iodine (I) - Potassium iodide, Sodium iodide;
10. Zinc (Zn) - Zinc sulphate;
11. Manganese (Mn) - Manganese chloride, Manganese sulphate;
12. Vitamin A - Retinyl acetate, Retinyl palmitate, Retinyl propionate;
13. Provitamin A - Beta-carotene;
14. Vitamin D - Vitamin D₂ - Ergocalciferol, Vitamin D₃ - Cholecalciferol, Cholecalciferol-cholesterol;
15. Vitamin E - d-alpha-tocopherol, dl-alpha-tocopherol, d-alpha-tocopheryl acetate, dl-alpha-tocopheryl acetate, d-alpha-tocopheryl succinate, dl-alpha-tocopheryl succinate;
16. Thiamine (Vitamin B₁) - Thiamine chloride hydrochloride, Thiamine mononitrate;
17. Riboflavin (Vitamin B₂) - Riboflavin, Riboflavin 5' -phosphate sodium;
18. Niacin - Nicotinamide, Nicotinic acid;
19. Vitamin B₆ - Pyridoxine hydrochloride;
20. Biotin (Vitamin H) - d-biotin;

21. Folic acid - Folic acid;
22. Pantothenic acid - Calcium pantothenate, Panthenol;
23. Vitamin B₁₂ - Cyanocobalamin, Hydroxycobalamin;
24. Vitamin K - Phytylmenaquinone;
25. Vitamin C - Ascorbic acid, Sodium ascorbate, Calcium ascorbate, Ascorbyl-6-palmitate;
26. Choline - Choline bitartrate, Choline chloride;
27. Inositol;
28. Selenium - Sodium selenite.

The product shall be free of lumps and shall be uniform in appearance. It shall be free from starch and added antioxidants. It shall also be free from dirt, extraneous matter, preservatives and added colour and flavour and from any material which is harmful to human health. It shall not have rancid taste or musty odour. It shall not contain food additives.

It shall conform to the following requirements, namely: -

1.	Moisture, per cent. by weight (not more than)	4.5
2.	Total milk protein, per cent. by weight (not less than)	12.0
3.	Milk fat, per cent. by weight (not less than)	18.0
4.	Total ash, per cent. by weight (not more than)	8.5
5.	Ash insoluble in dilute Hydrochloric acid, per cent. by weight (not more than)	0.1
6.	Solubility:	
	Solubility Index (ml), maximum	2.0
	Solubility, per cent. by weight (not less than)	98.5
7.	Vitamin A (as retinol), µg per 100 g (not less than)	350
8.	Added Vitamin D (expressed as Cholecalciferol or Ergocalciferol) µg, per 100g (not less than)	4.5
9.	Vitamin C, mg per 100 g (not less than)	35
10.	Thiamine, µg per 100 g (not less than)	185
11.	Riboflavin, µg per 100 g (not less than)	275
12.	Niacin, µg per 100 g (not less than)	1160
13.	Pyridoxine, µg per 100 g (not less than)	160

14.	Folic acid, µg per 100 g (not less than)	20
15.	Pantothenic acid, mg per 100 g (not less than)	1.4
16	Vitamin B ₁₂ , µg per 100 g (not less than)	0.7
17	Choline, mg per 100 g (not less than)	32
18	Vitamin K, µg per 100 g (not less than)	18
19	Biotin, µg per 100 g (not less than)	7.0
20	Sodium, mg per 100 g (not less than)	90
21	Potassium, mg per 100 g (not less than)	370
22	Chloride, mg per 100 g (not less than)	250
23	Calcium, mg per 100 g (not less than)	230
24	Phosphorous, mg per 100 g (not less than)	115
25	Magnesium, mg per 100 g (not less than)	22
26	Iron, mg per 100 g (not less than)	5.0
27	Iodine, µg per 100 g (not less than)	20
28	Copper, µg per 100 g (not less than)	280
29	Zinc, mg per 100 g (not less than) and	2.5
	not more than (mg)	5.0
30	Manganese, µg per 100g (not less than)	20
31	Selenium, µg per 100 g (not less than)	14
32	Bacterial count, per g. (not more than)	10,000
33	Coliform count absent in	0.1 g
34	Yeast and mould count absent in	0.1 g
35	Salmonella and Shigella absent in	25 g
36	E. coli absent in	0.1 g
37	Staphylococcus aureas absent in	0.1 g

It shall be packed in hermetically sealed, clean and sound containers or in flexible pack made from film or combination or any of the substrate made of Board paper, polyethylene, polyester metallised film or in such a way to protect from deterioration.

It may be packed in nitrogen or a mixture of nitrogen and carbon dioxide.

2. Infant formula means the product prepared by spray drying of the milk of cow or buffalo or mixture thereof. The milk may be modified by partial removal/substitution of milk fat with vegetable oils rich in polyunsaturated fatty acids and/or by different milk solids; carbohydrates such as sucrose, dextrose and dextrans/ maltodextrin, maltose and lactose; salts such as phosphates and citrates; vitamins A, D, E, B and C group and other vitamins; minerals such as iron, copper, zinc and iodine and others. Vegetables oils rich in polyunsaturated fatty acids shall be added to partially substitute milk fat to an extent that the product shall contain a minimum of 12 per cent. by weight of milk fat and a minimum of linoleate content of 1.398 g per 100 g. of the product.

It may contain algal and fungal oil as sources of Docosahexaenoic Acid (DHA) and Arachidonic Acid (ARA) from *Cryptocodinium cohnii*, *Mortierella alpine*, *Schizochytrium* sp., and *Ulkenia* sp. At the level of maximum 0.5 per cent. DHA of total fatty acids and ratio of ARA:DHA as 1:1 minimum:

Provided that DHA content shall not be less than 0.2 per cent. of total fatty acids, if a claim related to the addition of DHA is made.

The products shall also contain a minimum of 0.70 I.U. of vitamin E per 100 kcal. It may contain in addition to the vitamins and minerals listed, other nutrients may be added when required in order to provide nutrients ordinarily found in human milk such as, -

1.	Carotenes	Not less than 0.25 mg/L
2.	Fluorine	Not less than 0.107 mg/L
3.	Amino acids	Not less than 9 mg/L (only L forms of amino acids should be used)
4.	Non-protein nitrogen	Not less than 173 mg/L
5.	Nucleotides	Not less than 11.7 mg/L
6.	Carnitine	Not less than 11.27 µg/L
7.	Lactalbumin	Not less than 1.4 g/L
8.	Lactoferrin	Not less than 0.27 g/L
9.	Lysozyme	Not less than 0.8 g/L
10.	Fucose	Not less than 1.3 g/L
11.	Glucosamine	Not less than 0.7 g/L
12.	Inositol	Not less than 0.39 g/L
13.	Citric acid	Not less than 0.35 g/L
14.	Cholesterol	Not less than 88 mg/L
15.	Lipid Phosphorus	Not less than 7 mg/L
16.	Prostaglandins	Not less than PGE 150 mg/L
		Not less than PGF 400 mg/L

When any of these nutrients is added, the amount of these added nutrients shall be declared on the label, which should be not less than mentioned. It may contain medium chain triglycerides, taurine, molybdenum and chromium.

The source of Mineral Salts and Vitamin Compounds may be used from:-

10. Calcium (Ca) - Calcium carbonate, Calcium chloride, Calcium citrate, Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate tribasic;
11. Phosphorous (P) - Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate tribasic, Magnesium phosphate dibasic, Potassium phosphate dibasic;
12. Chloride (Cl) - Calcium chloride, Choline chloride, Magnesium chloride, Manganese chloride, Sodium chloride, Sodium chloride iodized;
13. Iron (Fe) - Ferrous citrate, Ferrous lactate, Ferrous sulphate, Ferric pyrophosphate;
14. Magnesium (Mg) - Magnesium chloride, Magnesium oxide, Magnesium phosphate dibasic;
15. Sodium (Na) - Sodium bicarbonate, Sodium chloride, Sodium chloride iodized, Sodium citrate, Sodium phosphate monobasic;
16. Potassium (K) - Potassium phosphate dibasic;
17. Copper (Cu) - Cupric citrate, Cupric sulphate;
18. Iodine (I) - Potassium iodide, Sodium iodide;
19. Zinc (Zn) - Zinc sulphate;
20. Source of Manganese (Mn) - Manganese chloride, Manganese sulphate.

Vitamins

7. Vitamin A - Retinyl acetate, Retinyl palmitate, Retinyl propionate;
8. Provitamin A - Beta-carotene;
9. Vitamin D - Vitamin D₂ - Ergocalciferol, Vitamin D₃ - Cholecalciferol, Cholecalciferol-cholesterol;
10. Vitamin E - d-alpha-tocopherol, dl-alpha-tocopherol, d-alpha-tocopheryl acetate, dl-alpha-tocopheryl acetate, d-alpha-tocopheryl succinate, dl-alpha-tocopheryl succinate;
11. Thiamine (Vitamin B₁) - Thiamine chloride hydrochloride, Thiamin mononitrate;
12. Riboflavin (Vitamin B₂) - Riboflavin, Riboflavin 5' -phosphate sodium;
13. Niacin - Nicotinamide, Nicotinic acid;
14. Vitamin B₆ - Pyridoxine hydrochloride;
15. Biotin (Vitamin H) - d-biotin;
16. Folic acid - Folic acid;

17. Pantothenic acid - Calcium pantothenate, Panthenol;
18. Vitamin B₁₂ - Cyanocobalamin, Hydroxycobalamin;
19. Vitamin K - Phytylmenaquinone;
20. Vitamin C - Ascorbic acid, Sodium ascorbate, Calcium ascorbate, Ascorbyl-6-palmitate;
21. Choline - Choline bitartrate, Choline chloride;
22. Inositol;
23. Selenium - Sodium selenite.

The product shall be free of lumps and shall be uniform in appearance. It shall be free from added starch, added colour and added flavour. It shall not have rancid taste and musty odour.

It may contain food additive listed below, -

Food Additives	Maximum level in 100 ml of the ready-to-drink product
pH – adjusting agents Sodium hydroxide Sodium hydrogen carbonate Sodium carbonate Potassium hydroxide Potassium hydrogen carbonate Potassium carbonate Calcium hydroxide	Limited by Good Manufacturing Practice and within the limits for Sodium and Potassium in all types of infant formulae
Sodium citrate Potassium citrate L (+) Lactic acid producing cultures Citric acid	Limited by Good Manufacturing Practice in all types of infant formulae
Antioxidants Mixed tocopherols concentrate and L-Ascorbyl palmitate	1 mg in all types of infant formulae
Mono and Diglycerides	0.4 g

It shall conform to the following requirements namely:

1.	Moisture, per cent. by weight (not more than)	4.5
2.	Total milk protein, per cent. by weight (not less than) and	10.0
	not more than	16.0
3.	Total fat, per cent. by weight (not less than)	18.0
	Milk Fat, per cent. by weight (not less than)	12.0
	Linoleate, g per 100 g (not less than)	1.398
4.	Total ash, per cent. by weight (not more than)	8.5
5	Ash insoluble in dilute Hydrochloric acid, per cent. by weight (not more than)	0.1

6	Solubility: (a) Solubility Index (ml), maximum	2.0
	(b) Solubility per cent. by weight (not less than)	98.5
7.	Vitamin A (as retinol), µg per 100 g (not less than)	350
8.	Added Vitamin D (expressed as Cholecalciferol or Ergocalciferol), µg per 100g (not less than)	4.5
9.	Vitamin C, mg per 100 g (not less than)	35
10.	Thiamine, µg per 100 g (not less than)	185
11.	Riboflavin, µg per 100 g (not less than)	275
12.	Niacin, µg per 100 g (not less than)	1160
13.	Pyridoxine, µg per 100 g (not less than)	160
14.	Folic acid, µg per 100 g. (not less than)	20
15.	Pantothenic acid, mg per 100 g (not less than)	1.4
16.	Vitamin B ₁₂ , µg per 100 g (not less than)	0.7
17.	Choline, mg per 100 g (not less than)	32
18.	Vitamin K, µg per 100 g (not less than)	18
19.	Biotin, µg per 100 g (not less than)	7.0
20.	Vitamin E (as α-tocopherol compounds), IU per 100 g (not less than)	3.15

21.	Sodium, mg per 100 g (not less than)	90
22.	Potassium, mg per 100 g (not less than)	370
23.	Chloride, mg per 100 g (not less than)	250
24.	Calcium, mg per 100 g (not less than)	230
25.	Phosphorous, mg per 100 g (not less than)	115
26.	Magnesium, mg per 100 g (not less than)	22
27.	Iron, mg per 100 g (not less than)	5.0
28.	Iodine, µg per 100 g (not less than)	20
29.	Copper, µg per 100 g (not less than)	280
30.	Zinc, mg per 100 g (not less than) and	2.5
	not more than (mg)	5.0
31	Manganese, µg per 100g (not less than)	20
32.	Selenium, µg per 100 g (not less than)	14
33.	Bacterial count, per g (not more than)	10,000
34.	Coliform count absent in	0.1 g
35.	Yeast and mould count absent in	0.1 g
36.	Salmonella and Shigella absent in	25 g
37.	E. coli absent in	0.1 g
38.	Staphylococcus aureas absent in	0.1 g

Premature/Low birth weight infant milk substitutes-

Provided that the premature/low birth weight infant milk substitutes shall also meet the following requirement in addition to the requirements mentioned above: -

1. Protein shall be 2.25 - 2.75 g per 100 kcal;
2. Mineral contents shall not be less than 0.5 g per 100 kcal. The Calcium: Phosphorous ratio shall be 2:1. The Sodium, Potassium and Chloride combined together shall be not less than 40 milli equivalent per litre;
3. Whey: Casein ratio shall be 60:40. Essential amino acids should include taurine, cystine, tyrosine and histidine;

Lactose free infant milk substitute

Version –IV (09.11.2017)

Lactose and sucrose free infant milk substitute Sucrose free infant milk substitute:

Provided that the lactose free or lactose and sucrose free or sucrose free infant milk substitutes shall also meet the following requirement in addition to the requirements mentioned in the standard, provided that in these three products edible vegetable oil may be used in place of milk fat and lecithin may be used as an emulsifier: -

1. Soy protein-based, lactose-free formula shall have soy-protein and carbohydrate as glucose, dextrose, dextrin/maltodextrin, maltose and/or sucrose;
2. Lactose-free cow's/buffalo's milk-based formulas shall have carbohydrate as glucose, dextrose, dextrin/maltodextrin, maltose and sucrose:

Provided also that the lactose free or lactose and sucrose free or sucrose free infant milk substitutes shall conform to the following requirements, except the requirements of milk protein and milk fat, in the following manner, namely: -

- (a) total protein, per cent. By weight shall not be less than 10.0 per cent. and not more than 16 per cent.;
- (b) total fat, per cent by weight shall not be less than 18.0 per cent.; and
- (c) the lactose in the product claimed to be lactose free shall not exceed 0.05 per cent.

Hypoallergenic infant milk substitutes

Provided that the Hypoallergenic infant milk substitutes shall also meet the following requirement in addition to the requirements mentioned in the standard: -

1. Protein shall be hydrolyzed whey or casein or;
2. 100% free amino acids as a protein source;

It shall be packed in hermetically sealed, clean and sound containers or in flexible pack made from film or combination or any of the substrate made of Board paper, polyethylene, polyester metallised film or in such a way to protect from deterioration. It shall be packed in nitrogen or a mixture of nitrogen and carbon dioxide.”

Infant Foods

3. Milk-cereal based complementary food milk-cereal based complementary food commonly called as weaning food or supplementary food means foods based on milk, cereal and/or legumes (pulses), soyabean, millets, nuts and edible oil seeds, processed to low moisture content and so fragmented as to permit dilution with water, milk or other suitable medium.

Milk-cereal based complementary food is intended to supplement the diet of infants after the age of six months.

Version –IV (09.11.2017)

Milk cereal based complementary food are obtained from milk, variety of cereals, pulses, soyabean, millets, nuts and edible oil seeds after processing. It may contain edible vegetable oils, milk solid, various carbohydrates such as sucrose, dextrose, dextrans/ maltodextrin, maltose and lactose, calcium salts; phosphates and citrates and other nutritionally significant minerals and vitamins. It shall contain a minimum of 10 per cent milk protein by weight of the product. It shall also contain minimum 5 per cent milk fat by weight. It shall not contain hydrogenated fats containing trans-fatty acids. It may contain fungal alfa amylase upto a maximum extent of 0.025 per cent. by weight, fruits and vegetables, egg or egg products. It may also include amino acids such as lysine, methionine, taurine, carnitine etc.

The source of Vitamin Compounds and Mineral Salts may be used from, -

1. Calcium (Ca) - Calcium carbonate, Calcium phosphate tribasic, Calcium sulphate;
2. Phosphorous (P) - Calcium phosphate tribasic;
3. Chloride (Cl) - Sodium chloride;
4. Iron (Fe) - Hydrogen reduced iron, Electrolytic iron;
5. Magnesium (Mg) - Magnesium chloride, Magnesium oxide, Magnesium phosphate dibasic;
6. Sodium (Na) - Sodium chloride;
7. Zinc (Zn) - Zinc sulphate;

Vitamins

1. Vitamin A - Retinyl acetate, Retinyl palmitate, Retinyl propionate;
2. Provitamin A - Beta-carotene;
3. Vitamin D - Vitamin D₂ -Ergocalciferol, Vitamin D₃ -Cholecalciferol, Cholecalciferol-cholesterol;
4. Vitamin E - d-alpha-tocopherol, dl-alpha-tocopherol, d-alpha-tocopheryl acetate, dl-alpha-tocopheryl acetate, d-alpha-tocopheryl succinate, dl-alpha-tocopheryl succinate;
5. Thiamine (Vitamin B₁) - Thiamine chloride hydrochloride, Thiamine mononitrate;
6. Riboflavin (Vitamin B₂) -Riboflavin, Riboflavin 5' -phosphate sodium;
7. Niacin - Nicotinamide, Nicotinic acid;

8. Vitamin B₆ - Pyridoxine hydrochloride;

9. Biotin (Vitamin H) - d-biotin;

10. Folic acid - Folic acid;

11. Pantothenic acid - Calcium pantothenate, Panthenol;

1. Vitamin B₁₂ - Cyanocobalamin, Hydroxycobalamin;

2. Vitamin K - Phytylmenaquinone;

3. Vitamin C - Ascorbic acid, Sodium ascorbate, Calcium ascorbate, Ascorbyl-6-palmitate;

4. Choline - Choline bitartrate, Choline chloride;

5. Inositol;

6. Selenium- Sodium selenite.

It shall be in the form of powder, small granules or flakes, free from lumps and shall be uniform in appearance.

It shall be free from dirt and extraneous matter and free from preservatives and added colour and flavour. It shall be free from any material, which is harmful to human health.

It may contain the following additives, -

Emulsifiers	Maximum level in 100 g of the product on a dry weight basis
Lecithin	1.5 g
Mono and Diglycerides	1.5 g
PH - adjusting agents Sodium hydrogen carbonate Sodium carbonate Sodium citrate Potassium hydrogen carbonate Potassium carbonate Potassium citrate Sodium hydroxide Calcium hydroxide Potassium hydroxide L (+) Lactic acid Citric acid	Limited by Good Manufacturing Practice within the limit for sodium

Antioxidants	
Mixed tocopherols concentrate ∞- Tocopherol	300 mg/ kg fat, singly or in combination
L-Ascorbyl Palmitate	200 mg/ kg fat

It shall conform to the following requirements, namely: -

1.	Moisture, per cent. by weight (not more than)	5.0
2.	Total protein, per cent. by weight (not less than)	15.0
3.	Fat, per cent. by weight (not less than)	7.5
4.	Total Carbohydrate, per cent. by weight (not less than)	55.0
5.	Total ash, per cent. by weight (not more than)	5.0
6.	Ash insoluble in dilute Hydrochloric acid, per cent. by weight (not more than)	0.1
7.	Crude fibre (on dry basis) per cent. by weight (not more than)	1.0
8.	Vitamin A (as retinol) µg per 100 g (not less than)	350
9.	Added Vitamin D, µg per 100 g (expressed as Cholecalciferol or Ergocalciferol (not less than)	5
10.	Vitamin C, mg per 100 g (not less than)	25
11.	Thiamine (as hydrochloride), mg per 100 g (not less than)	0.5
12.	Riboflavin, mg per 100 g (not less than)	0.3
13.	Niacin, mg per 100 g (not less than)	3.0
14.	Folic acid, µg per 100 g (not less than)	20
15.	Iron, mg per 100 g (not less than)	5.0
16.	Zinc, mg per 100 g (not less than)	2.5
	and not more than (mg)	5.0
17.	Bacterial count, per g (not more than)	10,000
18.	Coliform count absent in	0.1 g
19.	Yeast and mould count absent in	0.1 g
20.	Salmonella and Shigella absent in	25 g
21.	E. coli absent in	0.1 g

22.	Staphylococcus aureas absent in	0.1 g
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It shall be packed in hermetically sealed, clean and sound containers or in flexible pack made from film or combination or any of the substrate made of Board paper, polyethylene, polyester metallised film or in such a way to protect from deterioration.

4. Processed cereal based complementary food commonly called as weaning food or supplementary food means foods based on cereal and/or legumes (pulses), soyabean, millets, nuts and edible oil seeds, processed to low moisture content and so fragmented as to permit dilution with water, milk or other suitable medium.

Processed cereal based complementary food are intended to supplement the diet of infants after the age of six months and up to the age of two years.

Processed cereal based complementary food are obtained from variety of cereals, pulses, soyabean, millets, nuts and edible oil seeds after processing. It shall contain milled cereal and legumes combined not less than 75 per cent. Where the product is intended to be mixed with water before consumption, the minimum content of protein shall not be less than 15 per cent. on a dry weight basis and the PER shall not be less than 70 per cent. of that of casein. The sodium content of the products shall not exceed 100 mg/100 g of the ready-to-eat product.

Hydrogenated fats containing trans-fatty acids shall not be added to the products. It may also contain following ingredients: - protein concentrates, essential amino acids (only natural L forms of amino acids shall be used), iodized salt; milk and milk products; eggs; edible vegetable oils and fats; fruits and vegetables; various carbohydrates such as sucrose, dextrose, dextrin, maltose dextrin, lactose, honey, corn syrup; malt; potatoes.

The source of Vitamin Compounds and Mineral Salts may be used from,-

1. Calcium (Ca) - Calcium carbonate, Calcium phosphate tribasic, Calcium sulphate;
2. Phosphorous (P) - Calcium phosphate tribasic, Phosphoric acid;
3. Chloride (Cl) - Sodium chloride, Hydrochloric acid;
4. Iron (Fe) - Hydrogen reduced iron, Electrolytic iron;
5. Sodium (Na) - Sodium chloride;
6. Zinc (Zn) - Zinc acetate, Zinc chloride, Zinc oxide, Zinc sulphate;

Vitamins

1. Vitamin A - Retinyl acetate, Retinyl palmitate, Retinyl propionate;
2. Provitamin A - Beta-carotene;

3. Vitamin D - Vitamin D₂ - Ergocalciferol, Vitamin D₃ - Cholecalciferol, Cholecalciferol-cholesterol;
4. Vitamin E - d-alpha-tocopherol, dl-alpha-tocopherol, d-alpha-tocopheryl acetate, dl-alpha-tocopheryl acetate, d-alpha-tocopheryl succinate, dl-alpha-tocopheryl succinate;
5. Thiamine (Vitamin B₁) - Thiamine chloride hydrochloride, Thiamine mononitrate;
6. Riboflavin (Vitamin B₂) - Riboflavin, Riboflavin 5' -phosphate sodium;
7. Niacin - Nicotinamide, Nicotinic acid;
8. Vitamin B₆ - Pyridoxine hydrochloride;
9. Biotin (Vitamin H) - d-biotin;
10. Folic acid - Folic acid;
11. Pantothenic acid - Calcium pantothenate, Panthenol;
12. Vitamin B₁₂ - Cyanocobalamin, Hydroxycobalamin;
13. Vitamin K - Phytylmenaquinone;
14. Vitamin C - Ascorbic acid, Sodium ascorbate, Calcium ascorbate, Ascorbyl-6-palmitate;
15. Choline - Choline bitartrate, Choline chloride;
16. Inositol;
17. Selenium- Sodium selenite.

It shall be in the form of powder, small granules or flakes, free from lumps and shall be uniform in appearance.

All ingredients, including optional ingredients, shall be clean, safe, suitable and of good quality. It shall be free from preservatives, added colour and flavour.

It may contain the following food additives: -

<i>Name of the Food Additives</i>	<i>Maximum Level in a 100 g of Product on a dry weight basis</i>
Emulsifiers	
Lecithin	1.5 g

Mono and Diglycerides	1.5 g
pH adjusting agents	
Sodium hydrogen carbonate	Limited by Good Manufacturing Practice and within the limits for sodium
Potassium hydrogen carbonate Calcium carbonate}	Limited by Good Manufacturing Practice
L(+) lactic acid	1.5 g
Citric acid	2.5 g
Antioxidants	
Mixed tocopherols concentrate Alpha-tocopherol	300 mg/kg fat, singly or in combination
L-Ascorbyl palmitate	200 mg/kg fat
L-Ascorbic acid and its sodium and potassium salts	50 mg, expressed as ascorbic acid and within limits for sodium
Enzymes	
Malt carbohydrates	Limited by Good Manufacturing Practice
Leavening Agents	
Ammonium carbonate} Ammonium hydrogen carbonate}	Limited by Good Manufacturing Practice

It shall also conform to the following requirements namely: -

1.	Moisture, per cent. by weight (not more than)	4.0
2.	Total protein, per cent. by weight (not less than)	15.0
3.	Total Carbohydrate, per cent. by weight (not less than)	55.0
4.	Total ash, per cent. by weight (not more than)	5.0
5.	Ash insoluble in dilute Hydrochloric acid, per cent. by weight (not more than)	0.1
6.	Crude fibre (on dry basis) per cent. by weight (not more than)	1.0
7.	Vitamin A (as retinol), µg per 100 g (not less than)	350
8.	Added Vitamin D, µg per 100 g (expressed as Cholecalciferol or Ergocalciferol (not less than)	5

9.	Vitamin C, mg per 100 g (not less than)	25
10.	Thiamine (as hydrochloride), mg per 100 g (not less than)	0.5
11.	Riboflavin, mg per 100 g (not less than)	0.3
12.	Niacin, mg per 100 g (not less than)	3.0
13.	Folic acid, µg per 100 g (not less than)	20.0
14.	Iron, mg per 100 g (not less than)	5.0
15.	Zinc, mg per 100 g (not less than)	2.5
	and not more than (mg)	5.0
16.	Bacterial count, per g. (not more than)	10,000
17.	Coliform count absent in	0.1 g
18.	Yeast and mould count absent in	0.1 g
19.	Salmonella and Shigella absent in	25 g
20.	E. coli absent in	0.1 g
21.	Staphylococcus aureas absent in	0.1 g

It shall be packed in hermetically sealed clean and sound containers or in flexible pack made from film or combination of any or the substrate made of board paper, polyethylene, polyester, metalised film or aluminium foil in such a way to protect from deterioration:

Provided that the processed cereal based complementary foods for use in specific conditions, where protein needs to be restricted and where other cereals like wheat, soya, legumes and milk cannot be used, such processed cereal based complementary foods shall be prepared with single cereal like rice or ragi, which shall have the minimum protein content of 6-9 per cent., such products shall be conspicuously labelled, "Processed Mono Cereal Based Complementary Food for use in specific conditions under medical guidance only".

5. Follow-Up Formula-Complementary Food means the product prepared by spray drying of the milk of cow or buffalos or mixture thereof. It may contain vegetable protein. Follow-up formula based on milk shall be prepared from ingredients mentioned below except that a minimum of 3 g per 100 available Calories (or 0.7 g per 100 kJ) of protein shall be derived from whole or skimmed milk as such, or with minor modification that does not substantially impair the vitamin or mineral content of the milk and which represents a minimum of 90 per cent. of the total protein.

It may contain algal and fungal oil as sources of Docosahexaenoic Acid (DHA) and Arachidonic Acid (ARA) from *Cryptocodinium cohnii*, *Mortierella alpine*, *Schizochytrium sp.*, and *Ulkenia sp.* At the level of maximum 0.5 per cent. DHA of total fatty acids and ratio of ARA:DHA as 1:1 minimum:

Provided that DHA content shall not be less than 0.2 per cent. of total fatty acids, if a claim related to the addition of DHA is made.

Follow-up formula for use as a liquid part of the complementary diet for infants after the age of six months and up to the age of two years when prepared in accordance with the instructions for use, 100 ml of the ready-for-consumption product shall provide not less than 60 kcal (or 250 kJ) and not more than 85 kcal (or 355 kJ).

Follow-up formula shall contain the following nutrients indicated below,

(1) Protein - Not less than 3.0 g per 100 available calories (or 0.7 g per 100 available kJ).

Not more than 5.5 g per 100 available calories (or 1.3 g per 100 available kJ).

(Protein shall be of nutritional quality equivalent to that of casein or a greater quantity of other protein in inverse proportion to its nutritional quality. The quality of the protein shall not be less than 85 per cent. of that of casein).

Essential amino acids may be added to follow-up formula to improve its nutritional value. Only L forms of amino acids shall be used.

(2) Fat - Not less than 4 g per 100 available calories (0.93 g per 100 available kJ)

Not more than 6 g per 100 available calories (1.4 g per 100 available kJ)

Linoleic acid (in the form of glyceride) - Not less than 310 mg (per 100 Calories or 74.09 mg per 100 available kJ)

The products shall contain nutritionally available carbohydrates suitable for the feeding of the older infant and young child in such quantities as to adjust the product to the energy density in accordance with the requirements given above.

It may also contain other nutrients when required to ensure that the product is suitable to form part of a mixed feeding scheme intended for use after six months of age. When any of these nutrients is added, the food shall contain not less than Recommended Dietary Allowances (RDA) amounts of these nutrients.

The source of Mineral Salts and Vitamin Compounds may be used from, -

1. Calcium (Ca)-Calcium carbonate, Calcium chloride, Calcium citrate, Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate tribasic;
2. Phosphorous (P)- Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate

- tribasic, Magnesium phosphate dibasic, Potassium phosphate dibasic;
3. Chloride (Cl)-Calcium chloride, Choline chloride, Magnesium chloride, Manganese chloride, Sodium chloride, Sodium chloride iodized;
 4. Iron (Fe)- Ferrous citrate Ferrous lactate, Ferrous sulphate, Ferric pyrophosphate;
 5. Magnesium (Mg)- Magnesium chloride, Magnesium oxide, Magnesium phosphate dibasic;
 6. Sodium (Na)- Sodium bicarbonate, Sodium chloride, Sodium chloride iodized, Sodium citrate, Sodium phosphate monobasic;
 7. Potassium (K)- Potassium phosphate dibasic;
 8. Copper (Cu)- Cupric citrate, Cupric sulphate;
 9. Iodine (I)-Potassium iodide, Sodium iodide;
 10. Zinc (Zn)- Zinc sulphate;
 11. Source of Manganese (Mn)- Manganese chloride, Manganese sulphate.

Vitamins

1. Vitamin A - Retinyl acetate, Retinyl palmitate, Retinyl propionate;
2. Provitamin A - Beta-carotene;
3. Vitamin D - Vitamin D₂ - Ergocalciferol, Vitamin D₃ - Cholecalciferol, Cholecalciferol-cholesterol;
4. VitaminE-d-alpha-tocopherol, dl-alpha-tocopherol, d-alpha-tocopheryl acetate, dl-alpha-tocopheryl acetate, d-alpha-tocopheryl succinate, dl-alpha-tocopheryl succinate;
5. Thiamine (Vitamin B₁) - Thiamine chloride hydrochloride, Thiamine mononitrate;
6. Riboflavin (Vitamin B₂) - Riboflavin, Riboflavin 5' -Phosphate sodium;
7. Niacin-Nicotinamide, Nicotinic acid;
8. Vitamin B₆ - Pyridoxine hydrochloride;
9. Biotin (Vitamin H) - d-biotin;
10. Folacin - Folic acid;
11. Pantothenic acid - Calcium pantothenate, Panthenol;
12. Vitamin B₁₂ - Cyanocobalamin, Hydroxycobalamin;
13. Vitamin K - Phytylmenaquinone;
14. Vitamin C - Ascorbic acid, Sodium ascorbate, Calcium ascorbate, Ascorbyl-6-palmitate;
15. Choline - Choline bitartrate, Choline chloride;

16. Inositol;

17. Selenium - Sodium selenite.

The product shall be free of lumps and shall be uniform in appearance. It shall be free from added starch and added colour and flavour. It shall not have rancid taste and musty odour.

It may contain the following additives, -

	<i>Maximum Level in 100 ml of Product Ready-for-Consumption</i>
pH-Adjusting Agents Sodium hydrogen carbonate} Sodium carbonate} Sodium citrate} Potassium hydrogen carbonate} Potassium carbonate} Potassium citrate} Sodium hydroxide} Calcium hydroxide} Potassium hydroxide} L(+)-Lactic acid} Citric acid}	Limited by Good Manufacturing Practice within the limit for sodium
Antioxidants	
Mixed tocopherols concentrate} ∞ - Tocopherol}	3 mg singly or in combination
L-Ascorbyl palmitate}	5 mg singly or in combination.

It shall also conform to the following requirements, -

S. No.	Characteristics	Requirements
1.	Moisture, per cent. by weight (not more than)	4.5
2.	Total milk protein, per cent. by weight (not less than) and	13.5
	(not more than)	24.75
3.	Total fat, per cent. by weight (not less than) and	18.0
	(not more than)	27.0
	Linoleate per 100 g (not less than)	1.398
4.	Total ash, per cent. by weight (not more than)	8.5
5.	Ash insoluble in dilute Hydrochloric acid, per cent. by weight (not more than)	0.1
6.	Solubility:	
	Solubility Index (ml), maximum	2.0
	Solubility per cent. by weight (not less than)	98.5
7.	Vitamin A (as retinol), µg per 100 g (not less than)	350
8.	Added Vitamin D (expressed as Cholecalciferol or Ergocalciferol),	
	µg per 100 g (not less than)	4.5
9.	Vitamin C, mg per 100 g (not less than)	36
10.	Thiamin, µg per 100 g (not less than)	180
11.	Riboflavin, µg per 100 g (not less than)	270
12.	Niacin, µg per 100 g (not less than)	1125
13.	Pyridoxine, µg per 100 g (not less than)	202.50
14.	Folic acid, µg per 100 g (not less than)	20.0
15.	Pantothenic acid, mg per 100 g (not less than)	1.35
16.	Vitamin B12, µg per 100 g (not less than)	0.675
17.	Choline, mg per 100 g (not less than)	32
18.	Vitamin K, µg per 100 g (not less than)	18
19.	Biotin, µg per 100 g (not less than)	6.75

20.	Vitamin E (as a- tocopherol compounds), I.U. per 100g (not less than)	3.15
21.	Sodium, mg per 100 g (not less than)	90
22.	Potassium, mg per 100 g (not less than)	360
23.	Chloride, mg per 100 g (not less than)	247.50
24.	Calcium, mg per 100 g (not less than)	405
25.	Phosphorous, mg per 100 g (not less than)	270
26.	Magnesium, mg per 100 g (not less than)	27
27.	Iron, mg per 100 g (not less than)	5
28.	Iodine, µg per 100 g (not less than)	22.50
29.	Copper, µg per 100 g (not less than)	280
30.	Zinc, mg per 100 g (not less than) and not more than (mg)	2.5 5.0
31.	Manganese, µg per 100 g (not less than)	20
32.	Selenium, µg per 100 g (not less than)	14
33.	Bacterial count, per g (not more than)	10,000
34.	Coliform count absent in	0.1g
35.	Yeast and mould count absent in	0.1g
36.	Salmonella and Shigella absent in	25 g
37.	E. coli absent in	0.1g
38.	Staphylococcus aureas absent in	0.1g

It shall be packed in hermetically sealed, clean and sound containers or in flexible pack made from film or combination or any of the substrate made of Board paper, polyethylene, polyester metallised film or in such a way to protect from deterioration. It shall be packed in nitrogen or a mixture of nitrogen and carbon dioxide.

2.1.20 Standards for Edible Lactose

This Standard applies to Edible Lactose as defined in item 1 of this sub-regulation.*

*This standard should be read along with sub-regulation 2.1.1 relating to General Standard for Milk and Milk Products with reference to the generic provisions pertaining to definitions of milk or milk products and heat treatments, guidelines for use of dairy terms, addition of micronutrients, etc.

1. Description.-

Lactose is a white to light yellow crystalline, slightly sweet disaccharide sugar found in milk.

2. Essential Composition and Quality Factors.-

(a) Raw Materials.-

- Whey

(b) Composition.-

Sl. No.	Parameters	Limits
1.	Total moisture, maximum, %, (m/m)	6.0
2.	Lactose, minimum, %, (m/m), on dry basis	99.0
3.	Sulphated ash, maximum, %, (m/m)	0.3
4.	pH (10% solution)	4.5-7.0
5.	Scorched particle, maximum	Disc B

3. Food Additives.-

For products covered under this standard, specific food additives specified in Appendix 'A' of these regulations may be used and only within the limits specified.

4. Contaminants, Toxins and Residues.-

The products shall comply with the limits stipulated under the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Hygiene.-

(a) The products shall be prepared and handled in accordance with the requirements specified in the Schedule 4, as acceptable, of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any such guidelines provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(b) The products shall conform to the microbiological requirements specified in Appendix 'B' of these regulations.

6. Labelling.-

(a) The name of the product shall be edible lactose.

(b) The provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply to pre-packaged product.

7. Methods of Sampling and Analysis.-

The methods of sampling and analysis mentioned in the manuals as specified by the Food Safety and Standards Authority of India from time to time shall be applicable.]

2.2: FATS, OILS AND FAT EMULSIONS

2.2.1 OILS:

1. **Coconut oil (naryal ka tel)** means the oil expressed from copra obtained from the kernel of *Cocos mucifera* nuts. It shall be clear and free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, or mineral oil. It shall conform to the following standards:—

Butyro-refractometer reading at 40°C.	OR	34.0 to 35.5
Refractive Index at 40°C		1.4481-1.4491
Saponification value		Not less than 250
Iodine value		7.5 to 10.
Polenske Value		Not less than 13
Unsaponifiable matter		Not more than 1.0 per cent.
Acid value		Not more than 6.0.

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these regulations and appendices.

2. **Cotton seed oil (binola ka tel)** means the oil extracted from clean, sound delinted and decorticated cotton seeds (genus *Gossypium*). It shall be refined. It shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or mineral oil. It shall conform to the following standards:—

Butyro-refractometer reading at 40°C.	OR	55.6 to 60.2
Refractive Index at 40°C		1.4630-1.4660
Saponification value		190 to 198
¹⁴ Iodine value		98 to 123]
Unsaponifiable matter		Not more than 1.5 per cent.
Acid value		Not more than 0.50
There shall be no turbidity after keeping the filtered sample at 30°C for 24 hours		
Bellier Test (Turbidity temperature-Acetic acid method)		19.0 °C -21.0 °C

Test for Argemone oil shall be negative

However, it may contain food additives permitted in these regulations and appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). the oil so refined shall not contain hexane more than 5.0 ppm.

3. **Groundnut oil (moongh-phali-ka tel)** means the oil expressed from clean and sound groundnuts (*Arachis hypogoes*). It shall be clear, free from rancidity, suspended or other foreign matter, separated water added colouring or flavouring substances or mineral oil. It shall conform to the following standards:—

Butyro-refractometer

reading at 40°C 54.0 to 57.1

Or

Refractive Index at 40°C 1.4620-1.4640

Saponification value 188 to 196

Iodine value 85 to 99.

Unsaponifiable matter Not more than 1.0 per cent.

Acid value Not more than 6.0

Bellier test (Turbidity temperature

Acetic acid method) 39°C to 41°C

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than

5.0 ppm.

³⁹[4. **Flaxseed or Linseed oil (tisi ka tel)** means the oil obtained by process of expressing clean and sound Flaxseed or Linseed (*linum usitatissimum*). It shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substance, or mineral oil. It shall conform to the following standards, namely:—

S. No.	Parameters	Limits
1.	Butyro-refractometer reading at 40°C Or Refractive Index at 40°C	69.5-74.3 1.4720-1.4750
2.	Saponification value	188 to 195
3.	Iodine value	Not less than 170
4.	Unsaponifiable matter	Not more than 1.5 per cent
5.	Acid value	Not more than 4.0

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices.

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain hexane more than 5.0 ppm.]

5. **Mahua oil** means the oil expressed from clean and sound seeds or nuts of Madhuca (Bassi latifolia or B. longifolia or a mixture of both). It shall be clear and shall be free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, or mineral oil. It shall be refined and shall conform to the following standards:—

Butyro-refractometer reading at 40°C	49.5 to 52.7
Or	
Refractive Index at 40°C	1.4590 - 1.4611
Saponification value	187 to 196
Iodine value	58 to 70
Unsaponifiable matter	Not more than 2.0 per cent
Acid value	Not more than 0.50
Test for argemone oil shall be negative	

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than 5.00 ppm.

6. **Rape-seed oil (toria oil) mustard oil (sarson ka tel)** means the oil expressed from clean and sound mustard seeds, belonging to the compestris, juncea or napus varieties of Brassica. It shall be clear free from rancidity, suspended or foreign matter, separated water, added colouring or flavouring substances or mineral oil. It shall conform to the following standards:—

Butyro-refractometer reading at 40°C	58.0 to 60.5
OR	
Refractive index at 40°C	1.4646 to 1.4662
Saponification value	168 to 177
Iodine value	96-112 :
	Polybromide test shall be Negative
Unsaponifiable matter	Not more than 1.2 per cent by weight
Acid value	Not more than 6.0
Bellier test (Turbidity temperature - Acetic acid Method)	23.0°C to 27.5°C
Test for Argemone oil	Negative
Test for Hydrocyanic Acid	Negative
Test for argemone oil shall be negative	

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than 5.0 ppm.

³⁹[7. Rapeseed or mustard oil-low erucic acid means the oil obtained from clean and sound, low erucic acid oil bearing seeds of rapeseed belonging to compestris, juncea, or napus varieties of Brassica by the method of expression or solvent extraction and it shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or mineral oil and shall contain not more than 2 % erucic acid (as % of total fatty acids) and shall conform to the following standards, namely:-

S. No.	Parameters	Limits
1.	Butyro-refractometer reading at 40°C OR Refractive index at 40°C	58.6 to 61.7 1.465 to 1.467
2.	Iodine value (Wij's method)	105 to 126
3.	Saponification value	182-193
4.	Unsaponifiable matter	Not more than 20g/kg
5.	Acid value	Not more than 6.0
6.	Bellier test (Turbidity temperature - Acetic acid Method)	Not more than 19.0°C
7.	Test for Hydrocyanic Acid (Ferric Chloride test)	Passes the test

Test for argemone oil shall be negative.

Further, Rapeseed oil obtained by solvent extraction shall be supplied for human consumption only if it is refined and it shall conform to the standard laid down under regulation 2.2.1 (16) except acid value which shall be not more than 0.6. Additionally, it shall have Flash Point (Pensky Marten Closed Method) not less than 250°C and the oil so refined shall contain Hexane not more than 5.00 ppm:

Provided further that it may contain food additives permitted under these Regulations and Appendices.]

³[8 (1) Description:

(i) **Olive oil** is the oil obtained solely from the fruit of the olive tree (*Olea europaea* L.), to the exclusion of oils obtained using solvents or re-esterification processes and of any mixture with oils of other kinds and it shall be free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or mineral oil.

(ii) **Virgin olive oils** are the oils obtained from the fruit of the olive tree solely by mechanical or other physical means under conditions, particularly thermal conditions, that do not lead to alterations in the oil, and which have not undergone any treatment other than washing, decanting, centrifuging and filtration and it shall be free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or mineral oil.

(iii) **Olive-pomace oil** is the oil obtained by treating olive pomace with solvents or other physical treatments, to the exclusion of oils obtained by re-esterification processes and of any mixture with oils of other kinds and it shall be free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or mineral oil.

(2) Essential composition and quality factors:

(A) (i) **Refined olive oil:** Olive oil obtained from virgin olive oils by refining methods which do not lead to alterations in the initial glyceridic structure and it has a free acidity(FFA), expressed as oleic acid, of not more than 0.3 grams per 100 grams.

(ii) **Olive oil:** Oil consisting of a blend of refined olive oil and virgin olive oils suitable for human consumption and it has a free acidity(FFA), expressed as oleic acid, of not more than 1 gram per 100 grams.

(iii) **Extra virgin olive oil:** Virgin olive oil with a free acidity (FFA), expressed as oleic acid, of not more

than 0.8 grams per 100 grams.

(iv) Virgin olive oil: Virgin olive oil with a free acidity (FFA), expressed as oleic acid, of not more than 2.0 grams per 100 grams.

(v) Ordinary virgin olive oil: Virgin olive oil with a free acidity (FFA), expressed as oleic acid, of not more than 3.3 grams per 100 grams.

(vi) Refined olive-pomace oil: Oil obtained from crude olive-pomace oil by refining methods which do not lead to alterations in the initial glyceridic structure and it has a free acidity (FFA), expressed as oleic acid, of not more than 0.3 grams per 100 grams.

(vii) **Olive-pomace oil**: Oil consisting of a blend of refined olive-pomace oil and virgin olive oils and it has a free acidity (FFA), expressed as oleic acid, of not more than 1 gram per 100 grams.

(B). The aforesaid olive oils shall conform to characteristic given in, sub clause (3)

(3) Quality characteristics:

Parameters	Virgin olive oil, extra virgin olive oil and ordinary virgin olive oil	Refined olive oil	Olive oil	Refined olive pomace oil	Olive pomace oil
Moisture and volatile matter: (Max)	0.2 %	0.1 %	0.1 %	0.1 %	0.1 %
Insoluble impurities (Max)	0.1%	0.05 %	0.05 %	0.05 %	0.05 %
Trace Metals(Max)					
Iron (Fe)	3 mg/kg	3 mg/kg	3 mg/kg	3 mg/kg	3 mg/kg
Copper(Cu)	0.1 mg/kg	0.1 mg/kg	0.1 mg/kg	0.1 mg/kg	0.1 mg/kg
Refractive Index at 20°C.	1.4677-1.4705	1.4677-1.4705	1.4677-1.4705	1.4680-1.4707	1.4680-1.4707
Saponification value (mg KOH/g oil)	184-196	184-196	184-196	182-193	182-193
Iodine value(Wijs)	75-94	75-94	75-94	75-92	75-92
Unsaponifiable matter (Max)	15g/kg	15g/kg	15g/kg	30g/kg	30g/kg
Bellier Test (max.)	17	17	-	-	-
Semi-Siccative oil test	Negative	Negative	Negative	Negative	Negative
Olive pomace oil test	Negative	Negative	Negative	Positive	Positive
Cotton seed oil test	Negative	Negative	Negative	Negative	Negative
Teaseed oil test	Negative	Negative	Negative	Negative	Negative
Sesame seed oil test	Negative	Negative	Negative	Negative	Negative
Test for Argemone oil	Negative	Negative	Negative	Negative	Negative

(4) Food additives:

(i) Virgin olive oils

No additives are permitted in these products.

(ii) Refined olive oil, olive oil, refined olive-pomace oil and olive-pomace oil

The addition of alpha-tocopherols [d-alpha tocopherol (INS 307a)]; mixed tocopherol concentrate [(INS 307b); dl-alpha-tocopherol (INS 307c)] to the above products is permitted to restore natural tocopherol lost in the refining process and the concentration of alpha-tocopherol in the final product shall not exceed 200 mg/kg.

(5) Contaminants:

Heavy metals- The products covered by the provisions of this standard shall comply with maximum limits as follows:-

Maximum permissible concentration

Lead (Pb)	0.1 mg/kg
Arsenic (As)	0.1 mg/kg

(6) Labelling: The provisions relating to labelling shall be as laid down under the Food Safety and Standards (Packaging and labelling) Regulation, 2011.]

9. Poppy seed oil means the oil expressed from poppy seeds (*papaver somniferum*). It shall be clear, free from rancidity, suspended or other foreign matter separated water, added colouring or flavouring substances or mineral oil. It shall conform to the following standards:—

Butyro-refractometer

reading at 40°C	60.0 to 64.0
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Or

Refractive Index at 40°C	1.4659 - 1.4685
Saponification value	186 to 194
Iodine value	133 to 143
Unsaponifiable matter	Not more than 1.0 per cent
Acid value	Not more than 6.0

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). the oil so refined shall not contain hexane more than

5.0 ppm.

10. **Safflower seed oil (berrey ka tel)** means the oil expressed from the seeds of *Carthamus tinctorius*. It shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, or mineral oil. It shall conform to the following standards:—

Butyro-refractometer

reading at 40°C	62.4 to 64.7
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Or

Refractive Index at 40°C	1.4674-1.4689
Saponification value	186-196
Iodine value	135-148
Unsaponifiable matter	Not more than 1.0 per cent
Acid value	Not more than 6.0

Bellier test Turbidity temperature

Acetic acid method	Not more than 16°C
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Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and

shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than

5.0 ppm.

10.1 **Imported Safflower seed oil and Safflower seed oil (High Oleic Acid – Imported or domestic)** means the oil expressed from the seeds of *Carthamus tinctorious* L. It shall be clear, free from rancidity, suspended or foreign matter, separated water, added colouring or flavouring substances, or mineral oil. Safflowerseed oil (High Oleic Acid) shall contain not less than 70% oleic acid as percent of total fatty acid shall conform to the following standards:—

<i>Parameters</i>	<i>High Oleic Acid Safflowerseed Oil</i>	<i>Imported Safflower seed Oil</i>
B.R. Reading at 40°C	51.0-57.1	61.7-66.4
Or		
Refractive Index at 40°C	1.460-1.464	1.467-1.470
Iodine value (wijs method)	80-100	136-148
Saponification value	186-194	186-198
Unsaponifiable matter	Not more than 10g/kg	Not more than 15g/kg
Acid Value	Not more than 4.0 mg/KOH/g oil	Not more than 4.0 mg/KOH/g oil
Bellier test (Turbidity temperature Acetic acid method)	Not more than 16°C	Not more than 16°C
Test for Argemone oil	Negative	Negative

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than 5.00 ppm.

11. **TARAMIRA OIL** means the oil expressed from clean and sound seeds of *Taramira* (*Eruca sativa*). It shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, or mineral oil. It shall conform to the following standards:—

Butyro-refractometer reading at 40 °C	58.0 to 60.0
Or	
Refractive Index at 40°C	1.4646-1.4659
Saponification value	174 to 177
Iodine value	99 to 105
Unsaponifiable matter	Not more than 1.0 per cent
Acid value	Not more than 6.0

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than 5.0 ppm.

12. **TIL OIL** (Gingelly or sesame oil) means the oil expressed from clean and sounds seeds of *Til* (*Sesamum indicum*), black, brown, white, or mixed. It shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, or mineral oil. It shall conform to the following

standards:—

Butyro-refractometer reading at 40 °C	58.0 to 61.0
Or	
Refractive Index at 40°C	1.4646-1.4665
Saponification value	188-193
Iodine value	103-120
Unsaponifiable matter	Not more than 1.5 per cent
Acid value	Not more than 6.0
Bellier test (Turbidity temperature Acetic acid method)	Not more than 22 °C

Provided that the oil obtained from white sesame seeds grown in Tripura, Assam and West Bengal shall conform to the following standards:—

Butyro-refractometer reading at 40 °C	60.5 to 65.4
Or	
Refractive Index at 40°C	1.4662-1.4694
Saponification value	185 to 190
Iodine value	115 to 120
Acid value	Not more than 6.0
Unsaponifiable matter	Not more than 2.5 per cent
Bellier test (Turbidity temperature Acetic acid method)	Not more than 22°C

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these regulations and Appendix A

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than 5.0 ppm.

13. **NIGER SEED OIL (Sargiya ka tel)** means the edible oil obtained by process of expressing clean and sound seeds of *Guizotia abyssinica*. It shall be clear and free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, mineral or other oil. It shall conform to the following standards:—

Butyro-refractometer reading at 40 °C	61.0-65.0
Or	
Refractive Index at 40°C	1.4665-1.4691
Saponification value	188-193
Iodine value	110 to 135
Unsaponifiable matter	Not more than 1.0 per cent
Acid value	Not more than 6.0
Bellier test (Turbidity temperature Acetic acid method)	25°C - 29°C

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and

shall conform to the standards laid down under regulation 2.2.1 (16). the oil so refined shall not contain hexane more than

5.0 ppm.

14. **Soyabean oil** means the oil expressed from clean and sound soyabeans (Soja max) from which the major portion of the gums naturally present have been removed by hydration and mechanical or physical separation. It shall be clear, free from rancidity, suspended or other foreign matter, separated water added colouring or flavouring substances or mineral oil. It shall conform to the following standards:—

Butyro-refractometer	
reading at 40 °C	58.5 to 68.0
Or	
Refractive Index at 40°C	1.4649-1.4710
Saponification value	189 to 195
Iodine value	120 to 141
Unsaponifiable matter	Not more than 1.5 per cent

Acid value Not more than 2.50

Phosphorus Not more than 0.02

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). the oil so refined shall not contain hexane more than

5.0 ppm.

15. **Maize (corn) oil** means the oil, extracted from the germ of clean and sound seeds of *zea mays* linn. fam. graminiae, refined. it shall be free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or Mineral oil. It shall conform to the following standards:—

Butyro-refractometer

reading at 40°C 56.7 to 62.5

Or

Refractive Index at 40°C 1.4637-1.4675

Saponification value 187 to 195

Iodine value 103 to 128

Unsaponifiable matter Not more than 1.5 per cent

Acid value Not more than 0.50

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). the oil so refined shall not contain hexane more than

5.0 ppm.

16. **Refined vegetable oil** means any vegetable oil which is obtained by expression or solvent extraction of vegetable oil bearing materials, deacidified with alkali and/or physical refining and/or by miscella refining using permitted foodgrade solvents followed by bleaching with absorbent earth and/or carbon and deodourised with steam. No other chemical agent shall be used. The name of the vegetable oil from which the refined oil has been manufactured shall be clearly specified on the label of the container. In addition to the under-mentioned standards to which refined vegetable oils shall conform to the standards prescribed in these regulations for the specified edible oils shall also apply except for acid value which shall be not more than 0.5. Moisture shall not exceed 0.10 per cent by weight.

Test for argemone oil shall be negative.

1. The refined vegetable oil shall be obtained from the following vegetable oils:

- (i) Coconut Oil
- (ii) Cottonseed Oil
- (iii) Groundnut Oil
- (iv) Nigerseed Oil
- (v) Safflower Oil
- (vi) Sesame Oil
- (vii) Soyabean Oil
- (viii) Sunflower Oil
- (ix) Mustard/Rapeseed Oil
- (x) Linseed Oil

- (xi) Mahua Oil
- (xii) Olive Oil
- (xiii) Poppyseed Oil
- (xiv) Taramira Oil
- (xv) Maize (Corn) oil
- (xvi) Watermelonseed Oil
- (xvii) Palm Oil
- (xviii) Palmolein
- (xix) Palm Kernel Oil
- (xx) Rice Bran Oil
- (xxi) Salseed fat
- (xxii) Mango Kernel fat
- (xxiii) Kokum fat
- (xxiv) Dhupa fat
- (xxv) Phulwara fat

2. The refined vegetable oil shall comply with the following requirements:

The oils shall be clear and free from rancidity, adulterants, sediments, suspended and other foreign matter, separated water, added colouring and flavouring substances and mineral oil

3. However, it may contain food additives permitted in these Regulations and Appendices

17. **Almond oil** means the oil expressed from the seeds of *Prunus amygdalus Batach var, Dulcius Koehne* (sweet almond) or of *Prunus amygdalus Batach, var Amara Focke* (bitter almond) without the application of heat. It shall be clear from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or mineral oil. It shall conform to the following standards:—

Butyro-refractometer

reading at 40 °C 54 to 57

Or

Refractive Index at 40°C 1.4620-1.4639

Saponification value 186 to 195

Iodine value 90 to 109

Acid value Not more than 6.0

Bellier test Turbidity temperature Not more than 60°C

Acetic acid method

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

18. **Water-melon seed oil** means the oil extracted from the clean, sound seeds of the fruit of water-melon (*Citrullus vulgaris schrad*, family: Cucurbitaceae). It shall be clear, free from rancidity, adulterants, sediments, suspended and other foreign matter, separated water, added colouring and flavouring substances and mineral oil. It shall conform to the following standards:—

Moisture and volatile matter Not more than 0.25 per cent

Butyro-refractometer

reading at 40 °C 55.6 - 61.7

Or

Refractive Index at 40°C	1.4630-1.4670
Saponification value	190 - 198
Iodine value	115 - 125
Acid value	Not more than 6.0
Unsaponifiable matter	Not more than 1.5 %

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than 5.00 ppm.

³⁹[19. Palm oil means the oil obtained from fleshy mesocarp of fruits of the oil palm (*Elaeis Guinensis*) tree by the method of expression or solvent extraction. It shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring and flavouring substances or mineral oil. It shall conform to the following standards, namely:—

S. No.	Parameters	Limits
1.	Butyro-refractometer reading at 50° C Or Refractive Index at 50° C	35.5 - 44.0 1.4491-1.4552
2.	Melting point (capillary slip method)	Not more than 37° C
3.	Iodine value(Wij's method)	45-56
4.	Saponification value	195-205
5.	Unsaponifiable matter	Not more than 1.2 per cent
6.	Free Fatty Acid (expressed as Palmitic Acid)	Not more than 10.0 per cent

Indigenously produced raw Palm Oil obtained by method of expression may be supplied for human consumption as such provided Free Fatty Acid value (%) (expressed as Palmitic Acid) is not more than 3.0. But palm oil imported into the country or domestically produced having Free Fatty Acid value more than 3.0 and upto 10.0 or obtained by solvent extraction shall be refined before it is supplied for human consumption and it shall conform to the standards laid down under regulation 2.2.1 (16). Additionally, it shall have Flash Point (Pensky-Marten closed method) – Not less than 250° C.

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these regulations and appendices.

The oil so refined shall not contain hexane more than 5.00 ppm.]

20. Palmolein means the liquid fraction obtained by fractionation of palm oil obtained from the fleshy mesocarp of fruits of oil palm (*Elaeis Guineensis*) tree by the method of expression or solvent extraction. It shall be clear, free from rancidity, suspended or other foreign matter separated water, added colouring and flavouring substances or mineral oils. It shall conform to the following standards, namely:—

Butyro-refractometer reading at 40 °C	43.7 - 52.5
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Or

Refractive Index at 40 °C	1.4550 - 1.4610
Iodine value (Wij's method)	54-62
Saponification value	195-205
Cloud Point	Not more than 18°C
Unsaponifiable matter	Not more than 1.2 per cent
Acid value	Not more than 6.0

Further, if the palmolein is obtained from solvent extracted palm oil, it shall be refined before it is supplied for human consumption and it shall conform to the standards laid down under regulation 2.2.1 (16). Additionally, it shall have Flash Point (Pensky Marten closed method) - not less than 250°C.

Test for argemone oil shall be negative. However, it may contain food additives permitted in these Regulations and Appendices

The oil so refined shall not contain Hexane more than 5.00 ppm.

³⁹[21. Palm kernel oil means the oil obtained from sound kernel of the fruits of oil palm (*Elaeis guinensis*) tree by the method of expression or solvent extraction. It shall be clear and free from rancidity suspended, or other foreign matter, separated water, added colouring and flavouring substances or mineral oil. It shall conform to the following standards, namely:—

S. No.	Parameters	Limits
1.	Butyro-refractometer reading at 40° C Or Refractive Index at 40° C	35.3 - 39.5 1.4490 - 1.4520
2.	Iodine value (Wij's method)	10 - 23
3.	Saponification value	237-255
4.	Unsaponifiable matter	Not more than 1.2 per cent
5.	Free Fatty Acid (expressed as Lauric Acid)	Not more than 10.0 per cent

Further, Palm kernel oil imported into the country or domestically produced having Free Fatty Acid value(%) more than 3.0 and upto 10.0 or obtained by solvent extraction shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). Additionally, it shall have flash point (Pensky–Martens closed method) – not less than 250°C.

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these regulations and appendices.

The oil so refined shall not contain hexane more than 5.00 ppm.]

22. **Sun flower seed oil** means the oil obtained from clean and sound sunflower seeds or cake from the plants *Helianthus annuus* linn (Family:compositae) by the method of expression or solvent extraction. It shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances or mineral oil. It shall conform to the following standards, namely:—

Butyro-refractometer reading at 40°C	57.1 - 65.0
Or	
Refractive Index at 40°C	1.4640 - 1.4691
Iodine value (Wij's method)	100 - 145
Saponification value	188-194
Unsaponifiable matter	Not more than 1.5 per cent
Acid value	Not more than 6.0

Further, if the oil is obtained by the method of solvent extraction, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). Additionally, it shall have Flash Point (Pensky Marten closed method) - not less than 250°C.

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

The oil so refined shall not contain Hexane more than 5.00 ppm.

22.01 Imported Sunflower seed oil and Sunflower seed oil (High Oleic Acid- imported or domestic) means the oil obtained from clean and sound Sunflowerseed or the High Oleic acid oil bearing Sunflowerseeds of *Helianthus annuus L.* by the method of expression or solvent extraction. It shall be clear, free from rancidity, suspended foreign matter, separated water, added colouring or flavouring substance or mineral oil. It shall contain not less than 75% oleic acid as percent of total fatty acids. It shall conform to the following standards:—

<i>Parameters</i>	<i>High Oleic Acid Sunflower seed Oil</i>	<i>Imported Sunflower seed Oil</i>
B.R. Reading	61.7-68.0 at 25°C	52.5-63.2 at 40°C
Or		
Refractive Index	1.467-1.471 at 25°C	1.461-1.468 at 40°C
Iodine value (Wijs method)	78-90	118-141
Saponification value	182-194	188-194
Unsaponifiable matter	Not more than 15g/kg	Not more than 15g/kg
Acid Value	Not more than 4.0 mg/KOH/g oil	Not more than 4.0 mg/KOH/g oil
Test for Argemone oil	Negative	Negative

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). the oil so refined shall not contain hexane more than 5.00 ppm.

23 Rice bran oil means the oil obtained from the layer around the endosperm of rice obtained from paddy of *Oryza Sativa* Linn. Fam Gramineae which is removed during the process of rice milling and is generally known as rice bran.

Refined Rice Bran Oil shall be obtained from solvent extracted oil, neutralised with alkali, bleached with bleaching earth or activated carbon or both and deodorised with steam. Alternatively deacidification' bleaching and deodorisation may be done by physical means.

The oil shall be clear and free from rancidity, adulterants, sediments, suspended and other foreign matters, separated water and added colouring and flavouring substances. The clarity of the oil shall be judged by the absence of turbidity after keeping the filtered sample at 35°C for 24 hrs. Rice Bran Oil shall be sold for human consumption only after refining. It shall conform to the following standards, namely:—

Moisture and Volatile Matter	Not more than 0.1 percent by weight
Refractive Index	
at 40 °C	1.4600 - 1.4700
Or	
Butyro-refractometer	
reading at 40 °C	51.0 - 66.4
Saponification value	180 - 195
Iodine value (Wij's method)	90 - 105
Acid value	Not more than 0.5
Unsaponifiable matter, percent by weight	
(a) for chemically refined	Not more than 3.5 percent
(b) for physically refined	Not more than 4.5 percent
- Oryzanol Content	Not less than 1.0 percent

Flash Point (Pensky Marten Closed method) Not less than 250 °C

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). the oil so refined shall not contain hexane more than 5.00 ppm.

24. Blended edible vegetable oil means an admixture of any two edible vegetable oils where the proportion by weight of any edible vegetable oil used in the admixture is not less than 20 per cent. The individual oils in the blend shall conform to the respective standards prescribed by these regulations. The blend shall be clear, free from rancidity, suspended or insoluble matter or any other foreign matter, separated water, added colouring matter, flavouring substances, mineral oil, or any other animal and non-edible oils, or fats, argemone oils, hydrocyanic acid, castor oil and tricresyl phosphate. It shall also conform to the following standards, namely:—

a) Moisture and volatile matter not more than 0.2 per cent by weight;

b) Acid value:—

Nature of oil	Acid Value
(1) Both raw edible vegetable oils in the blend	Not more than 6.0
(2) One raw edible vegetable oil (s) and one refined vegetable oil (s) in the blend	Not more than 5.0
(3) Both refined edible vegetable oils in the blend	Not more than 0.5
(4) Unsaponifiable matter, percent by weight	
(i) Blended with chemically refined rice bran oil	Not more than 3.0 percent by weight
(ii) Blended with other edible vegetable oil	Not more than 1.50 percent by weight
¹⁴ [(iii) Blended with physically refined rice bran oil	Not more than 4.0 percent by weight; provided that oryzanol content be minimum of 0.20 % (by weight) with rice bran oil at 20% level and with a increment of 0.05% with every 5% rise in rice bran oil content in the blend]
(5) Flash point (Pensky Martin closed method)	Not less than 250°C

Test for Argemone oil shall be negative

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16).

the oil so refined shall not contain hexane more than 5.00 ppm.

2.2.2 Interesterified ²⁶[vegetable fat/Oil]: means an edible fatty material that has been so treated as to bring about a rearrangement of fatty acid positions within the glyceride entities and hence a change in the physical properties like melting point, viscosity, specific gravity and the like with very little change in the constitution of the fatty acids themselves by a process of interesterification of the essentially neutral edible oil or fat, singly or in mixtures generally through ²[enzymatic process or] the use of alkaline catalysts exemplified by sodium or potassium metals, or their ethoxides or hydroxides in the form either of anhydrous powders or in anhydrous glycerol medium followed by such post-process steps as washing, bleaching and deodourisation, the last of which can be omitted if the interesterified fat is to be incorporated as part of the raw material for further processing in edible fat products.

The interesterified fat shall be clear, free from soap, flavouring substances, rancidity, suspended or other foreign matter, separated water and mineral oil. It shall conform to the following standards, namely:—

(i) It shall not contain any harmful colouring, flavouring or any other matter deleterious to health;

(ii) No colour shall be added to interesterified fat unless so authorised by Government, but in no event any colour resembling the colour of ghee shall be added;

(iii) If any flavour is used, it shall be distinct from that of ghee in accordance with a list of permissible flavours and in such quantities as may be prescribed by Government:

Provided that diacetyl to the extent of not more than 4.0 ppm may be added to interesterified fat exclusively meant for consumption by the Armed Forces;

(iv) It shall not have moisture exceeding 0.25 per cent;

²[(v) Trans fatty acids, not more than ten per cent by weight:]

⁶[Provided that the maximum limit of trans fatty acids shall be not more than 5% by weight, on and from the 27th od August, 2016]

(vi) The Butyro-refractometer reading at 40°C, shall not be less than 48 or Refractive Index at 40°C shall not be less than 1.4580;

(vii) It shall not have unsaponifiable matter exceeding 2.0 per cent;

(viii) It shall not have free fatty acids (calculated as Oleic acid) exceeding 0.25 per cent;

(ix) The product on melting shall be clear in appearance and shall be free from staleness or rancidity, and pleasant to taste and smell;

(x) It shall contain raw or refined sesame (til) oil not less than 5 per cent by weight, but sufficient so that when it is mixed with refined groundnut oil in the proportion of 20:80, the colour produced by the Baudouin Test shall not be lighter than 2.0 red units in a 1 cm. cell on a Lovibond scale;

(xi) It shall contain not less than 25 I.U. of synthetic Vitamin A per gram at the time of packing and shall show a positive test for Vitamin A when tested by Antimony Trichloride (Carr-Price) reagent (As per IS: 5886-1970);

(xii) No anti-oxidant, synergist, emulsifier or any other such substance shall be added to it except with the prior sanction of the Authority.

Test for argemone oil shall be negative.

However, it may contain food additives permitted in these Regulations and Appendices

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane more than 5.00 ppm.

2.2.3 PARTIALLY HYDROGENATED SOYABEAN OIL

1. Partially hydrogenated and winterised soyabean oil means deodourised product obtained by light (mild or "Brush") hydrogenation of degummed, deacidified, decolourised and winterised soyabean oil. The oil shall be degummed by water with or without a food grade additive, deacidified by either neutralisation with alkali or steam distillation (physical refining) or miscella refining using permitted food grade solvent, decolourised with bleaching earth and/or carbon, partially hydrogenated using nickel catalyst, winterised with or without the use of a food grade solvent, filtered in a suitable filter press and deodourised with steam.

The product shall be clear, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, castor oil, mineral oil, and other vegetable and animal fats.

It may contain food additives permitted in these Regulations and Appendices.

It shall conform to the following standards:

Moisture	Not more than 0.1 percent by weight
Refractive Index at 40°C	1.4630 - 1.4690
Or	
Butyro-refractometer reading at 40°C	55.6 - 64.8
Saponification value	189 - 195
Iodine value (Wij's method)	107 - 120
Acid value	Not more than 0.50
Unsaponifiable Matter	Not more than 1.5 percent by weight
Linolenic Acid (c18: 3)	Not more than 3 percent by weight
Cloud Point (°C)	Not more than 10°C
Flash Point (Pensky Marten Closed method)	Not less than 250 °C
Test for argemone oil shall be negative	

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16). The oil so refined shall not contain Hexane

more than 5.00 ppm.

2. Partially hydrogenated soyabean oil means deodourised product obtained by light (mild or "brush") hydrogenation of degummed, deacidified, decolourised soyabean oil. The oil shall be degummed by water with or without a food grade additive, deacidified by either neutralisation with alkali or steam distillation (physical refining) or miscella refining using permitted food grade solvent, decolourised with bleaching earth and/or carbon and partially hydrogenated using nickel catalyst. The product shall again be deacidified, bleached and deodourised with steam.

The product shall be clear liquid at 35 degree C. It shall be clear on melting, free from rancidity, suspended or other foreign matter, separated water, added colouring or flavouring substances, castor oil, mineral oil or other vegetable and animal Oils & fats.

It may contain food additives permitted in these Regulations and Appendices

It shall conform to the following standards:

Moisture	Not more than 0.1 percent by weight
Refractive Index at 40 °C	1.4630 - 1.4670
Or	
Butyro-refractometer reading at 40 °C	55.6 - 61.7
Saponification value	189 - 195
Iodine value (Wij's method)	95 - 110
Acid value	Not more than 0.50
Unsaponifiable Matter	Not more than 1.5 percent by weight
Linolenic Acid (c18: 3)	Not more than 3 percent by weight
Cloud Point (°C)	Not more than 25°C
Flash Point (Penske Marten Closed method)	Not less than 250 °C
Test for argemone oil shall be negative	

Note : The edible oils prescribed under regulation 2.2.1 shall be free from Castor oil.

Further, if the oil is obtained by the method of solvent extraction and the oil imported into India whether obtained by solvent extraction or otherwise, it shall be supplied for human consumption only after refining and shall conform to the standards laid down under regulation 2.2.1 (16).The oil so refined shall not contain Hexane more than 5.00 ppm.

2.2.4 EDIBLE FATS:

1. Beef fat or suet means fat obtained from a beef carcass. it shall have a saponification value varying from 193 to 200 and an iodine value from 35 to 46.

it may contain food additives permitted in these regulations and appendices

2. Mutton fat means fat obtained from the carcass of sheep. it shall have a saponification value varying from 192 to 195 and an iodine value from 35 to 46.

it may contain food additives permitted in these regulations and appendices

3. Goat fat means the rendered fat from goat. it shall have a saponification value varying from 193 to 196 and iodine value from 36 to 45.

It may contain food additives permitted in these Regulations and Appendices

4. Lard means the rendered fat from hogs and shall not contain more than one per cent of substances other than fatty acids and fat. it shall have a saponification value varying from 192 to 198 and iodine value from 52 to 65.

it may contain food additives permitted in these regulations and appendices

³⁹[5. Cocoa butter means the fat produced by extraction or expression from cocoa beans, the fermented and dried seeds of *Theobroma cacao* L, or its constituent parts (except the shell), or its products, cocoa nib, cocoa fines, cocoa mass, cocoa press cake or expeller press cake. It shall be free from rancidity or other off odours, adulterants or other harmful ingredients. It shall have the colour, odour and taste characteristic of cocoa butter. If the fat is

obtained by the method of solvent extraction, it shall not contain hexane more than 5ppm. It shall conform to the following standards, namely:-

S. No.	Parameters	Limits
1.	Percentage of free fatty acids (calculated as oleic acid)	Not more than 1.75
2.	Iodine value	32 to 42
3.	Melting point	29° C to 34° C
4.	Butyro-refractometer reading at 40° C Or Refractive Index at 40° C	40.9 to 48.0 1.4530-1.4580
5.	Saponification value	188 to 200
6.	Unsaponifiable matter and in case of press cocoa butter	Not more than 0.7 per cent by weight Not more than 0.35 per cent by weight.]

6. Refined salseed fat means the fat obtained from seed kernels of sal trees, shorea robusta Gaertn, F.(N..diperrocaspaeae which has been neutralized with alkali, bleached with bleaching earth or activated carbon or both, and deodorized with steam, no other chemical agents being used. Alternatively, deacidification, bleaching and deodorisation may be done by physical means. The material shall be clear on melting and free from adulterants, sediment, suspended or other foreign matter, separated water or added colouring substance. However, it may contain food additives permitted in these Regulations and Appendices. There shall be no turbidity after keeping the filtered sample at 40°C for 24 hours. It shall conform to the following standards:—

(i) Moisture	Not more than 0.1 percent
(ii) Butyro refractometer reading at 40°C	36.7 - 51.0
OR	
Refractive Index at 40°C	1.4500 - 1.4600
(iii) Iodine Value (Wijs' Method)	31 - 45
(iv) Saponification value	180 - 195
(v) Unsaponifiable matter	Not more than 2.5 percent by weight
(vi) Free fatty acids (expressed as Oleic acid)	Not more than 0.25 percent by weight
Or	
Acid value	Not more than 0.5
(vii) 9:10 epoxy and 9:10 Dihydroxy stearic acid	Not more than 3.0 percent by weight
(viii) Flash point (Pensky Marten closed method)	Not less than 250°C

Test for argemone oil shall be negative

7. Kokum Fat means the fat obtained from clean and sound kernels of Kokum (*Garcinia indica choisy*) "also known as kokum, by process of expression or by a process of solvent extraction from cake or kernel. It shall be refined. The fat shall be clear on melting and free from rancidity, adulterants, sediments, suspended or other foreign matter, separated water, added colouring and flavouring matters and mineral oil." However, it may contain food additives permitted in these regulations and Appendix A.

It shall also conform to the following standards, namely:—

(a) Butyro-refractometer reading at 40°C, or Refractive Index at 40°C	45.9-47.3 1.4565 to 1.4575
(b) Saponification value	187-191.7

(c) Unsaponifiable matters	Not more than 1.5 per cent by weight
(d) Iodine value (wijs)	32-40
(e) Acid value	Not more than 0.5
(f) Flash Point	Not less than 250°C
Pensky-Martens (closed) method	
Test for argemone oil shall be negative.	

8. Mango Kernel Fat means the fat obtained from clean and sound kernels of Mango (*Mangifera Indica* Linn) by process of expression or by a process of solvent extraction from cake or kernel. It shall be refined. The fat shall be clear on melting and free from rancidity, adulterants, sediment suspended or other foreign matter, separated water, added colouring and flavouring matters and mineral oil. However, it may contain food additives permitted in these Regulations and Appendices.

It shall also conform to the following standards, namely :—

(a) Butyro-refractometer reading at 40°C,	43.7-51.6
or Refractive Index at 40°C	1.4550 to 1.4604
(b) Saponification value	185-198
(c) Unsaponifiable matters	Not more than 1.5 per cent by weight
(d) Iodine value (wijs)	32-57
(e) Acid value	Not more than 0.5
(f) Flash Point	

Pensky-Martens (closed) method Not more than 250°C

Test for argemone oil shall be negative.

9. Dhupa Fat means the fat obtained from clean and sound seed kernels of Dhupa, also known as Indian Copal (*Vateria Indica* Linn) tree by process of expression or by a process of solvent extraction from cake or kernel. It shall be refined. The fat shall be clear on melting and free from rancidity, adulterants, sediment, suspended or other foreign matter, separated water, added colouring and flavouring matter and mineral oil. However, it may contain food additives permitted in these Regulations and Appendices

It shall also conform to the following standards, namely :—

(a) Butyro-refractometer reading at 40°C,	47.5-49.5
or Refractive Index at 40°C	1.4576 to 1.4590
(b) Saponification value	187-192
(c) Unsaponifiable matters	Not more than 1.5 per cent by weight.
(d) Iodine value (wijs)	36-43
(e) Acid value	Not more than 0.5
(f) Flash Point	Not less than 250°C

Penske-Martens (closed) method

Test for argemone oil shall be negative.

10. Phulwara Fat means the fat obtained from clean and sound seed kernels of Phulwara [variously named *Aisandra Butyrace* (Roxb) *Baehni*, *Madhuca Butyracea* or *Bassia Butyracea*] by a process of expression or by a process of solvent extraction from cake or Kernel. It shall be refined. The fat shall be clear on melting and shall be free from rancidity, adulterants sediments, suspended on other foreign matters, separated water, added colouring and flavouring substances and mineral oil. However, it may contain food additives permitted in these Regulations and Appendices.

It shall also conform to the following Standards, namely :—

(a) Butyro-refractometer reading at 40°C,	48.6-51.0
or Refractive Index at 40°C	1.4584 to 1.4600
(b) Saponification value	192.5-199.4
(c) Unsaponifiable matters	Not more than 1.5 per cent by weight.
(d) Iodine value (wijs)	43.8-47.4
(e) Acid value	Not more than 0.5
(f) Flash Point	

Penske-Martens (closed) method Not less than 250°C

Test for argemone oil shall be negative.

³⁹[11. Peanut Butter means cohesive, comminuted food product prepared from clean, sound, shelled peanuts or groundnuts (*Arachis hypogaea L.*) by grinding roasted mature kernels from which the seed coats have been removed. It may contain sugar, liquid glucose and edible oils and fats permitted in these regulations. It shall conform to the following standards, namely:-

S. No.	Parameters	Limits
1.	Moisture	Not more than 3.0 per cent by weight
2.	Fat	Not less than 40.0 per cent by weight (on dry basis)
3.	Protein	Not less than 25.0 per cent by weight (on dry basis)
4.	Total ash	Not more than 5.0 per cent by weight (on dry basis)
5.	Acid value of extracted fat	Not more than 4.0
6.	Salt as NaCl	Not more than 2 per cent by weight

Test for argemone oil shall be negative.

- (i) **Food Additives:** The product may contain food additives permitted in Appendix A.
 - (ii) **Contaminants, Toxins and Residues:** The product shall comply with the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.
 - (iii) **Hygiene:** The products shall be prepared and handled in accordance with the practices prescribed in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such practices prescribed from time to time under the provisions of the Food Safety and Standard Act, 2006.
- The product shall conform to the microbiological requirement prescribed in Appendix B.
- (iv) **Labelling:** The provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply.
 - (v) **Methods of Sampling and Analysis:** As provided in the relevant Food Safety and Standards Authority of India Manual of Methods of Analysis of Food.]

2.2.5 MARGARINE AND FAT SPREADS:

1. **Table margarine** means an emulsion of edible oils and fats with water. It shall be free from rancidity, mineral oil and animal body fats. It may contain common salt not exceeding 2.5 per cent, skimmed milk powder not exceeding 2 per cent; it may contain food additives permitted in these Regulations and Appendices. It shall conform to the following specifications, namely:—

Fat	Not less than 80 per cent mass/mass
Moisture	Not less than 12 per cent and not more than 16 per cent mass/ mass.
Vitamin A	Not less than 30 I.U. per gram of the product at the time of sale.
Melting point of extracted fat (Capillary Slip Method)	31°C to 37°C
Unsaponifiable matter of extracted fat	Not more than 1.5 per cent by weight extracted fat.
Free fatty acids (as oleic acid) of extracted fat	Not more than 0.25 per cent by weight

OR

Acid Value	Not more than 0.5
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It shall contain not less than 5.0 percent of its weight of Til oil but sufficient to ensure that when separated fat is mixed with refined groundnut oil in the proportion of 20:80 the red colour produced by the Baudouin test shall not be lighter than 2.5 red units in 1 cm cell on a lovibond scale.

Provided that such coloured and flavoured margarine shall also contain starch not less than 100 ppm and not more than 150 ppm.

Provided further that such coloured and flavoured margarine shall only be sold in sealed packages weighing not more than 500gms.

Test for Argemone oil shall be negative

2. **Bakery and Industrial Margarine-** means an emulsion of vegetable oil product with water. It shall be free from added colour and flavour, rancidity, mineral oil and animal body fats. It may contain common salt not exceeding 2.5 percent. However, it may contain food additives permitted in these Regulations and Appendices. It shall conform to the following standards, namely:—

Fat	Not less than 80 per cent m/m.
Moisture	Not less than 12 per cent and Not more than 16 per cent m/m.

The separated fat of the products shall conform to the following :—

- (i) Vitamin A Not less than 30 IU per gram at the time of packaging and shall show a positive test for Vitamin 'A' when tested by Antimony trichloride (carrprice) reagents (as per IS 5886-1970).

- ²[(ii) Trans fatty acids Not more than ten per cent by weight;]

⁶[Provided that the maximum limit of trans fatty acids shall be not more than 5% by weight, on and from the 27th of August, 2016]

- (iii) Unsaponifiable matter Not exceeding 2.0 per cent but in case of the products where proportion of Rice bran oil is more than 30 per cent by wt. the unsaponifiable matter shall be not more than 2.5 per cent by wt. provided quantity of Rice bran oil is declared on the label of such product as laid down in Regulation 2.4.5 (34) of Food Safety and Standards (Food Products Standards and Food Additive) Regulations, 2011.

- (iv) Free Fatty Acid calculated as Oleic acid or Acid value Not more than 0.25 per cent.
Not more than 0.5.

It shall contain raw or refined sesame oil (Til oil) in sufficient quantity so that when the product is mixed with refined groundnut oil in the proportion of 20 : 80, the colour produced by the Boudouin test shall not be lighter than 2.0 red unit in a 1 cm. cell on a Lovibond scale.

Test for argemone oil shall be negative.

3. **Fat spread** means a product in the form of water in oil emulsion, of an aqueous phase and a fat phase of edible oils and fats excluding animal body fats. The individual oil and fat used in the spread shall conform to the respective standards prescribed by these regulations.

Fat spread shall be classified into the following three groups:—

S.No	Types	Characteristics
(a)	Milk fat spread	Fat content will be exclusively milk fat.
(b)	Mixed fat spread	Fat content will be a mixture of milk fat with any one or more of hydrogenated, unhydrogenated refined edible vegetable Oils or interesterified fat.
(c)	Vegetable fat spread	Fat content will be a mixture of any two or more of hydrogenated, unhydrogenated refined vegetable oils or interesterified fat.

The fat content shall be declared on the label. In mixed fat spread, the milk fat content shall also be declared on the label alongwith the total fat content.

The word 'butter' will not be associated while labelling the product.

It may 'contain' edible common salt not exceeding 2 per cent by weight in aqueous phase; milk solid not fat: It may contain food additives permitted in these Regulations and Appendices. It shall be free from animal body fat, mineral oil and wax. Vegetable fat spread shall contain raw or refined Sesame oil (Til oil) in sufficient quantity so that when separated fat is mixed with refined groundnut oil in the proportion of 20:80 the red colour produced by Baudouin test shall not be lighter than 2.5 red units in 1 cm cell on a Lovibond scale.

It shall also conform to the following standards, namely:—

- | | | |
|-------|--|--|
| (i) | Fat | Not more than 80 per cent and not less than 40 per cent by weight. |
| (ii) | Moisture | Not more than 56 per cent and not less than 16 per cent by weight. |
| (iii) | Melting point of Extracted fat (capillary slip method) in case of vegetable fat spread | Not more than 37°C |
| (iv) | Unsaponifiable matter of extracted fat | |
| | (a) In case of milk fat and mixed fat spread | Not more than 1 per cent by weight |
| | (b) In case of vegetable fat spread | Not more than 1.5 per cent |
| (v) | Acid value of extracted fat | Not more than 0.5 |
| (vi) | The vegetable fat spread shall contain | Not less than 25 IU synthetic vitamin 'A' per gram at the time of packing and shall show a positive test for vitamin 'A' when tested by Antimony Trichloride (Carr-Price) reagents (as per I.S. 5886 - 1970)". |
| (vii) | It shall contain Starch | Not less than 100 ppm and
Not more than 150 ppm |

It shall be compulsorily sold in sealed packages weighing not more than 500g. under Agmark certificate mark.

2.2.6 HYDROGENATED VEGETABLE OILS

1. **Vanaspati** means any refined edible vegetable oil or oils, subjected to a process of hydrogenation in any form ²[or chemical or enzymatic interesterification]. It shall be prepared by hydrogenation from groundnut oil, cottonseed oil and sesame oil or mixtures thereof or any other harmless vegetable oils allowed by the government for the purpose. Refined sal seed fat, if used, shall not

be more than 10 per cent of the total oil mix. Vanaspati shall be prepared from one or more of the following vegetable oils:

- a. Coconut oil
- b. Cotton-seed oil
- c. Dhupa fat
- d. Groundnut oil
- e. Kokum fat
- f. Linseed oil
- g. Mahua oil
- h. Maize (Corn) oil
- i. Mango kernel fat
- j. Mustard/Rape-seed oil
- k. Niger-seed oil
- l. Palm oil
- m. Phulwara fat
- n. Rice bran oil
- o. safflower (Kariseed) oil
- p. Salseed oil (up to 10%)
- q. Sesame oil
- r. Soyabean oil
- s. Sunflower oil
- t. Watermelon seed oil
- ²[u. Vegetable oils imported for edible purposes]
- v. Palm Stearin;

It shall conform to the standards specified below:—

- (i) It shall not contain any harmful colouring, flavouring or any other matter deleterious to health;
- (ii) No colour shall be added to hydrogenated vegetable oil unless so authorised by Government, but in no event any colour resembling the colour of ghee shall be added;
- (iii) If any flavour is used, it shall be distinct from that of ghee in accordance with a list of permissible flavours and in such quantities as may be prescribed by Government:
Provided that diacetyl to the extent of not more than 4.0 p.p.m. may be added to Vanaspati exclusively meant for consumption by the Armed Forces;
- (iv) The product on melting shall be clear in appearance and shall be free from staleness or rancidity, and pleasant to taste and smell;
- (v) It shall contain raw or refined sesame (til) oil in sufficient quantity so that when the vanaspati is mixed with refined groundnut oil in the proportion of 20:80, the colour produced by the Baudouin test shall not be lighter than 2.0 red units in a 1 cm. cell on a Lovibond scale;
- (vi) It may contain Food Additives permitted in these regulations and appendices.
Provided that imported crude palm oil and fractions thereof shall not be used by the producers other than those who are engaged in manufacture of vanaspati/any other hydrogenated oil produce and are equipped in the same location with the facilities for generation of hydrogen gas and hydrogenation of the said imported crude palm oil and fractions thereof with the gas so generated in the manufacture of vanaspati/any other hydrogenated vegetable oil product for edible consumption.
- (vii) The product shall conform to the following requirements:

- a) Moisture, percent by mass: Not more than 0.25
- ²[b) Trans fatty acids, not more than ten per cent by weight:]
⁶[Provided that the maximum limit of trans fatty acids shall be not more than 5% by weight, on and from the 27th of August, 2016.]
- c) it shall not have unsaponifiable matter exceeding 2.0 percent but in case of vanaspati where proportion of rice bran oil is more than 30 percent by weight, the unsaponifiable matter shall not be more than 2.5 percent by weight provided quantity of rice bran is declared on the label of such vanaspati as laid down in regulation 2.4.2(8) of packaging and labeling regulations
- d) Free fatty acid (as oleic acid), percent by mass: Not more than 0.25
- e) Synthetic Vitamin 'A': Not less than 25.0 International units (IU) per gram at the time of packing and shall test positive when tested with Antimony Trichloride (carr-Price Reagent) as per IS:5886-1970
- f) Residual Nickel: Not more than 1.5 ppm
- g) Test for argemone oil shall be negative.

2. **Bakery shortening** means vanaspati meant for use as a shortening or leavening agent in the manufacture of bakery products, that is, for promoting the development of the desired cellular structure in the bakery product with an accompanying increase in its tenderness and volume; this will also conform to the standards prescribed in regulation 2.2.6 (1) excepts that—

- ²[(a) Trans fatty acids, not more than ten per cent by weight.]
⁶[Provided that the maximum limit of trans fatty acids shall be not more than 5% by weight, on and from the 27th of August, 2016]
- (b)if aerated, only nitrogen, air or any other inert gas shall be used for the purpose and the quantity of such gas incorporated in the product shall not exceed 12 per cent by volume thereof.
- (c) it may contain added mono-glycerides and diglycerides as emulsifying agents.

Test for argemone oil shall be negative.

2.3: FRUIT & VEGETABLE PRODUCTS

2.3.1: Thermally Processed Fruits

1. Thermally Processed Fruits

(Canned/Bottled/Flexible packaged/Aseptically packed) means the products obtained from sound, matured, dehydrated, fresh or frozen, peeled or un-peeled, previously packed, whole, halves or cut pieces of fruits packed with any suitable packing medium and processed by heat, in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage. It may contain water, fruit juice, dry or liquid nutritive sweeteners, spices and condiments and any other ingredients suitable to the product. The packing medium alongwith its strength shall be declared on the label.

2. The product may contain food additives permitted in these Regulations and Appendices. The product shall conform to the microbiological requirements given in Appendix B. Drained weight of fruits shall be not less than the weight given below:-

- (i) Liquid pack Not less than 50.0 percent of net weight of the contents
- (ii) Solid Pack Not less than 70.0 percent of net weight of the contents

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.2: Thermally Processed Fruit Cocktail / Tropical Fruit Cocktail

1. Thermally Processed Fruit Cocktail / Tropical Fruit Cocktail (Canned, Bottled, Flexible Pack And / Or Aseptically Packed) means the product prepared from a mixture of fruits which shall be declared on the label. Such fruits may be fresh, frozen, dehydrated or previously processed. The fruit mixture may be packed with any suitable packing medium and processed by heat in an appropriate manner before or after being sealed in a container so as to prevent spoilage. The packing medium alongwith its strength when packed shall be declared on the label.

2. The name of the fruits used in the product and prepared in any style shall be declared on the label alongwith

the range of percentage of each fruit used in the product. The drained weight of fruits shall be not less than the weight given below:—

-
- | | |
|-----------------|--|
| (a) Liquid pack | 50.0 percent of net weight of contents |
| (b) Solid Pack | 70.0 percent of net weight of contents |

3. The product may contain food additives permitted in these Regulations and Appendices. The product shall conform to the microbiological requirements given in Appendix B. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.3: Thermally Processed Vegetables

1. Thermally Processed Vegetables (Canned, Bottled/Flexible pack / Aseptically Packed) means the product obtained from fresh, dehydrated or frozen vegetables either singly or in combination with other vegetables, peeled or un-peeled, with or without the addition of water, common salt and nutritive sweeteners, spices and condiments or any other ingredients suitable to the product, packed with any suitable packing medium appropriate to the product processed by heat, in an appropriate manner, before or after being sealed in a container so as to prevent spoilage. The packing medium alongwith its strength shall be declared on the label. The product may be prepared in any suitable style appropriate to the product. The product may contain food additives permitted in these Regulations and Appendices. The product shall conform to the microbiological requirements given in Appendix B. The name of the vegetables used in the product and prepared in any style shall be declared on the label alongwith the range of percentage of each vegetable used in the product. Drained weight of vegetables shall be not less than the weight given below:—

- | | |
|---|--|
| (i) Liquid Pack | |
| (a) Mushroom | 50.0 percent of net weight of contents |
| (b) Green beans, carrots, peas, sweet corn/ baby corn | 50.0 percent of net weight of contents |
| (c) Mushroom Packed in sauce | 25.0 percent of net weight of contents |
| (d) Other Vegetables | 50.0 percent of net weight of contents |
| (ii) Solid Pack | 70.0 percent of net weight of contents |

2. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.4: Thermally Processed Curried Vegetables / Ready to Eat Vegetables

1. Thermally Processed Curried Vegetables / Ready to Eat Vegetables means the product prepared from fresh, dehydrated or frozen or previously processed vegetables, legumes, cereals or pulses, whether whole or cut into pieces. The vegetable(s), either singly or in combination, may be prepared in any suitable style applicable for the respective vegetable in normal culinary preparation. It may contain salt, nutritive sweeteners, spices and condiments, edible vegetable oils and fats, milk fat and any other ingredients suitable to the product and processed by heat, in an appropriate manner, before or after being- in a container, so as to prevent spoilage.

2. The product may contain food additives permitted in these Regulations and Appendices. The product shall conform to the microbiological requirements given in Appendix B.

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.5: Thermally Processed Vegetable soups

1. Thermally Processed Vegetable Soups (Canned, Bottled, flexible pack And/ Or Aseptically Packed) means unfermented but fermentable product, intended for direct consumption, prepared from juice/ pulp/puree of sound, mature vegetables, fresh, dehydrated, frozen or previously processed, singly or in combination, by blending with salt, nutritive sweeteners, spices and condiments and any other ingredients suitable to the product, cooked to a

suitable consistency and processed by heat in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage. It may be clear, turbid or cloudy.

2. The product shall have total soluble solids (m/m) not less than 5.0 percent except for tomato soup where it shall be not less than 7.0 percent (w/ w).

3. The product may contain food additives permitted in these Regulations and Appendices. The product shall conform to the microbiological requirements given in Appendix B.

4. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.6: Thermally Processed Fruits Juices

1. **Thermally Processed Fruits Juices (Canned, Bottled, Flexible And/Or Aseptically Packed)** means unfermented but fermentable product, pulpy, turbid or clear, intended for direct consumption obtained by a mechanical process from sound, ripe fruit or the flesh thereof and processed by heat, in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage. The juice may have been concentrated and later reconstituted with water suitable for the purpose of maintaining the essential composition and quality factors of the juice. It may contain salt. One or more of the nutritive sweeteners may be added in amounts not exceeding 50 g/kg but not exceeding 200g/kg in very acidic fruits except in case of Apple Juice, Orange Juice (reconstituted from concentrate), Grape Juice, Pineapple Juice (reconstituted from concentrate). The product is not required to be called sweetened juice till the added nutritive sweeteners are not in excess of 15g/kg.

2. The product may contain food additives permitted in these Regulations and Appendices. The product shall conform to the microbiological requirements given in Appendix B.

The product shall meet the following requirements:—

FRUIT JUICES

	TSS Min(%)	Acidity expressed as Citric Acid Max.(%)
1	2	3
1. Apple Juice	10	3.5 (as malic acid)
2. Orange Juice		
(a) Freshly expressed	10	3.5
(b) Reconstituted from concentrate	10	3.5
3. Grape Fruit Juice	9	-
4. Lemon juice	6	4.0(minimum)
5. Lime juice	-	5.0(minimum)
- Grape Juice		
(a) Freshly expressed	15	3.5
(b) Reconstituted from concentrate	15	3.5
7. Pineapple Juice		
(a) Freshly expressed	10	3..5
(b) Reconstituted from concentrate	10	3.5
8. Black Currant	11	3.5
9. Mango, Guava or any other pulp fruit	15	3.5P
10. Other fruit juices of single species- not very acidic	10	3.5
11. Other fruit juices of single species- very acidic	10	3.5
12. Other fruit juices of single species or combination thereof - not very acidic	10	3.5
13. Other fruit juices of single species or combination thereof - very acidic	10	3.5

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.7 Thermally Processed Vegetable Juices

1. Thermally Processed Vegetable Juices (Canned, Bottled, Flexible Pack And/Or Aseptically Packed) means the unfermented but fermentable product or may be lactic acid fermented product intended for direct consumption obtained from the edible part of one or more vegetables, including roots, and tubers (e.g. carrots, garlic) stems and shoots (e.g. Asparagus), leaves and flowers (e.g. spinach and cauliflower) and legumes (e.g. peas) singly or in combination, may be clear, turbid or pulpy, may have been concentrated & reconstituted with water suitable for the purpose of maintaining the essential composition & quality factors of the juice and processed by heat, in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage. It may contain salt, nutritive sweeteners, spices and condiments, vinegar, whey or lactoserum having undergone lactic acid fermentation not more than 100 gm/kg and any other ingredients suitable to the product.

2. The product shall have total soluble solids free of added salts not less than 5.0 percent (w/w).

3. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B.

4. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.8 Thermally Processed Tomato Juice:

1. Thermally Processed Tomato Juice means the unfermented juice obtained by mechanical process from tomatoes (*Lycopersicon esculentus* L) of proper maturity and processed by heat, in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage. The juice may have been concentrated and reconstituted with water for the purpose of maintaining the essential composition and quality factors of the juice. The product may contain salt and other ingredients suitable to the product. The product shall be free from skin, seeds and other coarse parts of tomatoes. The product shall have pleasant taste and flavour characteristic of tomatoes free from off flavour and evidence of fermentation.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall conform to the requirements of Total Soluble Solids m/m free of added salt to be not less than 5.0 percent.

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.9 Thermally Processed Fruit Nectars:

1. Thermally Processed Fruit Nectars (Canned, Bottled, Flexible Pack And / Or Aseptically Packed) means an unfermented but fermentable pulpy or non-pulpy, turbid or clear product intended for direct consumption made from fruit singly or in combination, obtained by blending the fruit juice / pulp/fruit juice concentrate and/ or edible part of sound, ripe fruit(s), concentrated or unconcentrated with water, nutritive sweeteners and any other ingredient appropriate to the product and processed by heat, in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage.

2. Lemon and Lime juice may be added as an acidifying agent in quantities which would not impair characteristic fruit flavour of the fruit used. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

	<i>TSS Min(%)</i>	<i>Min. Fruit Juice Content (%)</i>	<i>Acidity Expressed as Citric Acid Max (%)</i>
NECTARS OF CITRUS JUICE			
Orange Nectar	15	40	1.5
Grape Fruit Nectar	15	20	1.5
Pineapple Nectar	15	40	1.5
Mango Nectar	15	20	1.5
Guava Nectar	15	20	1.5
Peach Nectar	15	20	1.5
Pear Nectar	15	20	1.5
Apricot Nectar	15	20	1.5
Non-pulpy Black Currant Nectar	15	20	1.5
Other Fruit Nectar	15	20	1.5
Other Fruit Nectars of High Acidity/Pulpy / Strong flavour	15	20	1.5
Mixed Fruit Nectar	15	20	1.5

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.10: Thermally Processed Fruit Beverages / Fruit Drink/ Ready to Serve Fruit Beverages

1. Thermally Processed Fruit Beverages / Fruit Drink/ Ready to Serve Fruit Beverages (Canned, Bottled, Flexible Pack And/ Or Aseptically Packed) means an unfermented but fermentable product which is prepared from juice or Pulp/Puree or concentrated juice or pulp of sound mature fruit. The substances that may be added to fruit juice or pulp are water, peel oil, fruit essences and flavours, salt, sugar, invert sugar, liquid glucose, milk and other ingredients appropriate to the product and processed by heat, in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall meet the following requirements:—

- | | |
|--|----------------------------|
| (i) Total Soluble solid (m/m) | Not less than 10.0 percent |
| (ii) Fruit juice content (m/m) | |
| (a) Lime/Lemon ready to serve beverage | Not less than 5.0 percent |
| (b) All other beverage/drink | Not less than 10.0 percent |

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.11: Thermally Processed Mango Pulp / Puree and Sweetened Mango Pulp / Puree

1. Thermally Processed Mango Pulp / Puree and Sweetened Mango Pulp / Puree (Canned, Bottled, Flexible Pack And/ Or Aseptically Packed) means unfermented but fermentable product intended for direct consumption obtained from edible portion of sound, ripe mangoes (*Mangifera indica*.L.), by sieving the prepared fruits, where as, the puree is obtained by finely dividing the pulp by a finisher or other mechanical means and processed by heat in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage.

2. It may contain one or more nutritive sweeteners in amounts not exceeding 50 gm/ kg. However, the product

shall be described as sweetened Mango pulp/ puree if the amount of nutritive sweeteners is in excess of 15 gm / kg.

3. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:-

- | | |
|--------------------------------------|----------------------------|
| (i) Total Soluble Solids (m/m) | |
| (a) Sweetened | Not less than 15.0 percent |
| (b) Unsweetened (Natural Mango Pulp) | Not less than 12.0 percent |
| (ii) Acidity as Citric Acid | Not less than 0.3 percent |
| (For sweetened canned mango pulp) | |

4. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.12 Thermally Processed Fruit Pulp / Puree And Sweetened Fruit Pulp / Puree other than Mango

1. Thermally Processed Fruit Pulp / Puree And Sweetened Fruit Pulp / Puree other than Mango (Canned, Bottled, Flexible Pack And / Or Aseptically Packed) means unfermented but fermentable product intended for direct consumption obtained from edible portion of sound, ripe fruit of any suitable kind & variety by sieving the prepared fruits, where as, the puree is obtained by finely dividing the pulp by a finisher or other mechanical means and processed by heat in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage.

2. It may contain one or more nutritive sweeteners in amounts not exceeding 50 gm/Kg. However, the product shall be described as sweetened pulp/puree if the amount of nutritive sweeteners is in excess of 15 gm. /kg.

3. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:-

- | | |
|---|---------------------------|
| (i) Total Soluble Solids (m/m) exclusive of added sugar | Not less than 6.0 percent |
| (ii) Acidity as Citric Acid | Not less than 0.3 percent |

The container shall be filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.13 Thermally Processed Concentrated Fruit / Vegetable Juice Pulp/ Puree

1. Thermally Processed Concentrated Fruit / Vegetable Juice Pulp/ Puree (Canned, Bottled, Flexible Pack And/ Or Aseptically Packed) means the unfermented product which is capable of fermentation, obtained from the juice or pulp or puree of sound, ripe fruit(s) / vegetable(s), from which water has been removed to the extent that the product has a total soluble content of not less than double the content of the original juice/ pulp/ puree prescribed vide in regulation 2.3.6 and 2.3.7. Natural volatile components may be restored to the concentrates where these have been removed. It may be pulpy, turbid or clear and preserved by heat, in an appropriate manner, before or after being sealed in a container, so as to prevent spoilage.

2. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.14 Thermally Processed Tomato Puree And Paste

1. Thermally Processed Tomato Puree And Paste (Canned, Bottled, Flexible Pack And/ Or Aseptically Packed) means unfermented product which is capable of fermentation, obtained by concentrating the juice of sound ripe tomatoes to the desired concentration. It may contain salt and other ingredients suitable to the products.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

<i>S.No</i>	<i>Product</i>	<i>Total Soluble Solids (w/w)</i>
1	Tomato puree	Not less than 9.0 percent
2	Tomato Paste	Not less than 25 percent

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.15 Soup Powders:

1. Soup Powders means the products obtained by mechanical dehydration of fresh vegetables/ fruits juice/ pulp/puree of sound, vegetables / fruits and or earlier concentrated, dehydrated, frozen or processed fruits & vegetables, singly or in combination by blending with salt, nutritive sweeteners, spices and condiments and any other ingredients suitable to the product, as appropriate to the product and packed suitably to prevent spoilage.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall comply with the following requirements:—

- | | |
|---|---------------------------|
| (i) Moisture (m/m) | Not more than 5.0 percent |
| (ii) Total soluble solids (m/m) (on dilution on ready to serve basis) | Not less than 5.0 percent |

2.3.16 Fruit/Vegetable Juice / Pulp/ Puree With Preservatives For Industrial Use only:

1. Fruit/Vegetable Juice / Pulp/ Puree With Preservatives For Industrial Use only means an unfermented but fermentable product, pulpy, turbid or clear, obtained by a mechanical process from sound ripe fruits/ vegetables.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B.

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.17 Concentrated Fruit Vegetable Juice /Pulp / Puree With Preservatives For Industrial Use Only:

1. Concentrated Fruit Vegetable Juice /Pulp / Puree With Preservatives For Industrial Use Only means an unfermented product, which is capable of fermentation, obtained from the juice or pulp or puree of fruit(s) / vegetable (s), from which the water has been removed to the extent that the product has a soluble solids content of not less than double the content of the original juice, pulp, puree prescribed under Regulation 2.3.6 and Regulation 2.3.7. It may be pulpy, turbid or clear.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B.

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.18 Tamarind Pulp/Puree and Concentrate:

1. Tamarind Pulp/Puree And Concentrate means the unfermented product which is capable of fermentation, obtained from fresh or dried tamarind, by boiling with water and sieving it, and preserved either by thermal processing or by using permitted preservatives.

2. The Tamarind Concentrate is the product obtained from tamarind pulp/ puree from which water has been removed by evaporation to achieve appropriate concentration.

3. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

	Minimum TSS Percent	Minimum Acidity Percent	Ash Insoluble in dilute HCl Percent (Maximum)
Tamarind Pulp/Puree	32	4.5	0.4
Tamarind Concentrate	65	9.0	0.8

4. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.19 Fruit Bar/ Toffee:

1. Fruit Bar/ Toffee means the product prepared by blending Pulp/Puree from sound ripe fruit, fresh or previously preserved, nutritive sweeteners, butter or other edible vegetable fat or milk solids and other ingredients appropriate to the product & dehydrated to form sheet which can be cut to desired shape or size.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall comply with the following requirements:—

(i) Moisture (m/m)	Not more than 20.0 percent
(ii) Total soluble solids (m/m)	Not less than 75.0 percent
(iii) Fruit content (m/m)	Not less than 25.0 percent

2.3.20 Fruit/Vegetable, Cereal Flakes:

1. Fruit/Vegetable, Cereal Flakes means the product prepared by blending fruit(s) Pulp/Puree of sound ripe fruit(s) / vegetables of any suitable variety, fresh, frozen or previously preserved, starch, cereals & nutritive sweeteners, other ingredients appropriate to the product with or without salt & dehydrated in the form of flakes.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall comply with the following requirements:—

(i) Moisture (m/m)	Not more than 6.0 percent
(ii) Acid insoluble Ash (m/m)	Not more than 0.5 percent
(iii) Starch (m/m)	Not more than 25.0 percent

2.3.21 Squashes, Crushes, Fruit Syrups/Fruit Sharbats and Barley Water:

1. Squashes, Crushes, Fruit Syrups/Fruit Sharbats and Barley Water means the product prepared from unfermented but fermentable fruit juice/puree or concentrate clear or cloudy, obtained from any suitable fruit or several fruits by blending it with nutritive sweeteners, water and with or without salt, aromatic herbs, peel oil and any other ingredients suitable to the products.

1.1 Cordial means a clear product free from any cellular matter, obtained by blending unfermented but fermentable clarified fruit juice with nutritive sweeteners & water with or without salt and peel oil and any other ingredients suitable to the products.

1.2 Barley water means the product prepared from unfermented but fermentable fruit juice by blending it with nutritive sweeteners, water with or without salt and peel oil and barley starch not less than 0.25 percent and any other ingredient suitable to the product.

1.3 The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall comply with the following requirements:—

<i>Name of the products</i>	<i>Min (%) of fruit juice/ puree in the final product</i>	<i>Total Soluble Solids Min (%)</i>	<i>Acidity expressed as Citric Acid Max (%)</i>
(1) Squash	25	40	3.5
(2) Crush	25	55	3.5
(3) Fruit Syrup/Fruit Sharbats	25	65	3.5
(4) Cordial	25	30	3.5
(5) Barley Water	25	30	2.5

1.4 Any syrup/ sharbats containing a minimum of 10 percent of dry fruits shall also qualify to be called as fruits syrups.

1.5 The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.22 Ginger Cocktail:

1. Ginger Cocktail (Ginger Beer Or Gingerale) means the product prepared by blending ginger juice or its oleoresin or essence with water and nutritive sweeteners.

2. The product shall be free from extraneous matter. When suitably diluted shall have the colour and flavour characteristic of the product.

3. The minimum total soluble solids shall not be less than 30.0 percent (m/ m).

4. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B.

5. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.23 Synthetic Syrup for use in Dispensers for carbonated water:

1. Synthetic Syrup for use in Dispensers for carbonated water means carbonated water obtained by blending nutritive sweeteners with water and other ingredients appropriate to the product.

2. The total soluble solid content (m/m) of the product shall not be less than 30 percent. The product when suitably reconstituted shall conform to the requirements of carbonated water and match in all respects, except Carbon Dioxide contents, with similar product as bottled for direct consumption. It shall be free from extraneous matter.

3. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B.

4. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.24: SYNTHETIC SYRUP or SHARBAT

1. Synthetic syrup or sharbat means the syrup obtained by blending syrup made from sugar, dextrose or liquid glucose.

It may also contain fruit juice and other ingredients appropriate to the product. It shall be free from burnt or objectionable taints, flavours, artificial sweetening agents, extraneous matter and crystallization. It may contain citric acid, permitted colours, permitted preservatives and permitted flavouring agents. It shall also conform to the following standards namely:—

Total soluble solids Not less than 65 per cent by weight

2.3.25 Murabba

1. Murabba means the product, prepared from suitable, sound whole or cut grated fruits, rhizome or vegetables, appropriately prepared, suitable for the purpose, singly or in combination, by impregnating it, with nutritive sweeteners to a concentration adequate to preserve it.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall conform to the following composition:

(i) Total soluble solids (m/m) Not less than 65.0 percent

(ii) Fruit contents (m/m) Not less than 55.0 percent

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.26 Candied, Crystallised And Glazed Fruit / Vegetable / Rhizome / Fruit Peel:

1.1 Candied Fruits / Vegetables/ Rhizome / Fruit Peel means the product prepared from sound and ripe fruits, vegetables, rhizomes or fruit peel, of any suitable variety, appropriately prepared, by impregnating it with nutritive sweeteners to a concentration adequate to preserve it.

1.2 Crystallised Fruit / Vegetable/ Rhizome / Fruit Peel means the product prepared from candied product by coating with pure crystallised sugar or by drying the syrup on wet candied fruit.

1.3 Glazed Fruit/ Vegetable/Rhizome / Fruit Peel means the product prepared from candied product by coating it with a thin transparent layer of heavy syrup with or without pectin which has dried to a more or less firm texture on the product.

1.4 The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

(i) The percentage of total sugar (w/w) Not less than 70.0

(ii) Percentage of reducing Sugar to total sugar Not less than 25.0

2.3.27 Tomato Ketchup and Tomato Sauce:

1. Tomato Ketchup and Tomato Sauce means the product prepared by blending tomato juice/Puree/Paste of appropriate concentration with nutritive sweeteners, salt, vinegar, spices and condiments and any other ingredients suitable to the product and heating to the required consistency. Tomato Paste may be used after dilution with water suitable for the purpose of maintaining the essential composition of the product.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

(i) Total Soluble solids (m/m) Not less than 25.0 percent
Salt free basis

(ii) Acidity as acetic acid Not less than 1.0 percent

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.28 Culinary Pastes / Fruits and Vegetable Sauces Other Than Tomato Sauce and Soya Sauce

1. Culinary Pastes / Fruits and Vegetable Sauces Other Than Tomato Sauce and Soya Sauce means a culinary preparation used as an adjunct to food, prepared from edible portion of any suitable fruit/vegetable including, roots, tubers & rhizomes, their pulps/purees, dried fruits, singly or in combination by blending with nutritive sweeteners, salt, spices and condiments and other ingredient appropriate to the product.

2. The product may contain food additives permitted in these regulations including Appendix A. It may contain caramel but shall not contain any other added colour whether natural or synthetic. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

<i>Name of the Product</i>	<i>Total Soluble Solids (Salt free basis) (m/m)</i>	<i>Acidity % (as acetic acid)</i>
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(1) Chilli Sauce	Not less than 8.0 percent	Not less than 1.0 percent
(2) Fruits / Vegetable Sauces	Not less than 15.0 percent	Not less than 1.2 percent
(3) Culinary Paste/ Sauce	Not less than 8.0 percent	Not less than 1.0 percent
(4) Ginger Paste	Not less than 3.0 percent	Not less than 1.0 percent

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.29 Soyabean Sauce:

1. Soyabean Sauce means the product obtained from wholesome soyabeans, by fermenting the soyabean paste in which trypsin inhibitors have been inactivated & blending with salt, nutritive sweeteners. It may contain spices and condiments and other ingredients appropriate to the product preserved by using permitted preservative.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

- | | |
|---|----------------------------|
| (i) Total Soluble solids (m/m)
Salt free basis | Not less than 25.0 percent |
| (ii) Acidity as acetic acid | Not less than 0.6 percents |

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.30 Carbonated Fruit Beverages or Fruit Drinks:

1. Carbonated Fruit Beverages or Fruit Drink means any beverage or drink which is purported to be prepared from fruit juice and water or carbonated water and containing sugar, dextrose, invert sugar or liquid glucose either singly or in combination. It may contain peel oil and fruit essences. It may also contain any other ingredients appropriate to the products.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

- | | |
|--------------------------------|----------------------------|
| (i) Total Soluble solids (m/m) | Not less than 10.0 percent |
| (ii) Fruit content (m/m) | |
| (a) Lime or Lemon juice | Not less than 5.0 percent |
| (b) Other fruits | Not less than 10.0 percent |

3. The product shall have the colour, taste & flavour characteristic of the product & shall be free from extraneous matter.

²²[3A. In case the quantity of fruit juice is below 10.0 per cent. but not less than 5.0 per cent. (2.5 per cent. In case of lime or lemon), the product shall be called 'carbonated beverages with fruit juice' and in such cases the requirement of TSS (Total Soluble Solids) shall not apply and the quantity of fruit juice shall be declared on the label.]

4. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.31: Jam

1. Jam means the product prepared from sound, ripe, fresh, dehydrated, frozen or previously packed fruits including fruit juices, fruit pulp, fruit juice concentrate or dry fruit by boiling its pieces or pulp or puree with nutritive sweeteners namely sugar, dextrose, invert sugar or liquid glucose to a suitable consistency. It may also contain fruit pieces and any other ingredients suitable to the products. It may be prepared from any of the suitable fruits, singly or in combination. It shall have the flavour of the original fruit(s) and shall be free from burnt or objectionable flavours and crystallization.

2. The product may contain food additives permitted in these regulations including Appendix A. The

product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirement:—

Total soluble solids (m/m)	Not less than 65.0 percent
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3. The product shall be manufactured from not less than 45 percent, by weight, of original prepared, fruit, exclusive of any added sugar or optional ingredients of finished product except where fruit is strawberry or raspberry where it shall contain not less than 25 percent fruit.

2.3.32 Fruit Jelly:

1. Fruit Jelly means the product prepared by boiling fruit juice or fruit (s) of sound quality, with or without water, expressing and straining the juice, adding nutritive sweeteners, and concentrating to such a consistency that gelatinisation takes place on cooling. The product shall not be syrupy, sticky or gummy and shall be clear, sparkling and transparent.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

Total soluble solids (m/m)	Not less than 65.0 percent
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3. The product shall be manufactured from not less than 45 percent, by weight, of original prepared fruit, exclusive of any added sugar or optional ingredients of finished product.

2.3.33 Fruit Cheese:

1. Fruit Cheese means the product prepared from pulp/puree of sound, ripe fruit (s), whether fresh, frozen or previously preserved or dry fruits, by cooking with salt, nutritive sweeteners to attain a thick consistency so that it sets on cooling. Cheese shall be neither too soft nor too hard to chew. It may be prepared from any of the suitable fruits, singly or in combination. It shall have the flavour of the original fruit(s) and shall be free from burnt or objectionable flavours and crystallization.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirement:—

Total soluble solids (m/m)	Not less than 65.0 percent
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3. The product shall be manufactured from not less than 45 percent by weight, of original prepared fruit, exclusive of any added sugar or optional ingredients of finished product except where fruit is strawberry or raspberry where it shall contain not less than 25 percent fruit.

2.3.34 Marmalades:

1. Marmalades means a product prepared by boiling sound fruits with peel, pulp and Juice, with or without water, added nutritive sweeteners and concentrating to such a consistency that gelatinisation takes place on cooling of the product. It shall not be syrupy, sticky or gummy and shall be clear and transparent.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

(i) Total soluble solids (m/m)	Not less than 65.0 percent
(ii) Fruit content except peel (m/m)	Not less than 45.0 percent
(iii) Peel in suspension	Not less than 5.0 percent

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20 degree C which the sealed container is capable of holding when completely filled.

2.3.35 Dehydrated Fruits:

2. Dehydrated Fruits means the product, prepared from edible part of suitable variety of sound fruit, free from blemishes, insect or fungal infection, of appropriate maturity, from which, moisture has been removed, under controlled conditions of temperature, humidity and airflow, to the extent that the product is preserved. It may be whole, sliced, quarters, pieces or powdered. The finished product shall have uniform colour and shall be free from extraneous matter. The product shall have moisture content not more than 20 percent m/m. When in powder form, it shall be free flowing and free from agglomerates.

3. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B.

2.3.36 Dehydrated Vegetables:

1. Dehydrated Vegetables means the product, prepared from edible portions of suitable variety of sound vegetable, free from insect or fungal infection, free from blemishes, suitably prepared, from which moisture has been removed under controlled conditions of temperature, humidity & airflow, to the extent that the product is preserved.

2. It may be whole, sliced, quarters, pieces, flakes, kibbled granules or powdered. The finished product shall have uniform colour and shall be free from discolouration due to scorching or enzymatic reaction. It shall be free from stalks, peels, stems and extraneous matter. When in powder form, it shall be free flowing and free from agglomerates.

3. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the requirements as given in the Table below

S. No.	Name of Vegetables	Moisture not more than (percent)	Sulphur Dioxide not more than (PPM)	Total ash not more than (percent)	Ash insoluble dilute HCl not more than (percent)	Peroxidase Test
1.	Green Leafy Vegetables	7	2000 ppm	-	-	Negative
2.	(a) Tubers like Arvi (b) Lotus Root Tapioca (c) Yam (d) Carrot (e) Potato	7	2000 ppm	-	-	Negative
3.	Karela	6	-	-	-	Negative
4.	Cabbage	6	2000 ppm	-	-	Negative
5.	Okra	8	2000 ppm	-	-	Negative
6.	Other Vegetables	8	2000 ppm	5	0.5	Negative
7.	Powders of onion and Garlic	5	-	5	0.5	Negative
8.	Powders of other vegetables including tomatoes	5	2000 ppm	5	0.5	Negative

2.3.37 Frozen Fruits/Fruit Products:

1. Frozen Fruits/Fruit Products means the product frozen in blocks or individually quick frozen and offered for direct consumption, if required. Frozen Fruits/Fruit products are prepared from fresh, clean, sound, whole, fruits of suitable maturity, free from insect or fungal infection, which are washed, sufficiently blanched to inactivate enzymes, if required, and are subjected to a freezing process in appropriate equipment. Freezing operation shall not be regarded as complete unless and until the product temperature has reached (minus) - 18°C at the thermal center after thermal stabilization. It may be prepared in any style appropriate for the respective Fruits/Fruit product in normal culinary preparation. It may contain salt, nutritive sweeteners, milk solids, spices and condiments and any other ingredient suitable to the product.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B.

2.3.38 Frozen Vegetables:

1. Frozen Vegetables means the product frozen in blocks or individually quick frozen and offered for direct consumption, if required. Frozen vegetables are prepared from sound, clean vegetables of suitable maturity, free from insect or fungal infection, which are washed, sufficiently blanched to inactivate enzymes and are subjected to

a freezing process in appropriate equipment. Freezing operation shall not be regarded as complete unless and until the product temperature has reached (minus) - 18°C at the thermal center after thermal stabilization. It may be prepared in any style appropriate for the respective vegetable in normal culinary preparation. It may contain salt, nutritive sweeteners, milk solids, spices and condiments and any other ingredient suitable to the product.

2. It shall have normal colour characteristic of the individual Vegetable. It shall have taste & flavour characteristic of the kind & variety of the vegetable used & shall be free from sand, grit & other foreign matter.

3. The product shall test negative for peroxidase. The product shall conform to the microbiological requirements given in Appendix B.

2.3.39 Frozen Curried Vegetables/Ready-to-Eat Vegetables:

1. Frozen Curried Vegetables/Ready-to-Eat Vegetables means the product prepared from Fresh, Dehydrated or Frozen or previously processed vegetables, legumes, cereals or pulses, whether whole or cut into pieces. Vegetable(s) either singly or in combination may be prepared in any suitable style applicable for the respective vegetables in normal culinary preparation. It may contain salt, nutritive sweeteners, spices and condiments, edible vegetable oils and fats and milk fat and any other ingredients suitable to the product and subjected to freezing process in appropriate equipments. Freezing operation shall not be regarded as complete unless and until the product temperature has reached (minus) - 18°C at the thermal center after thermal sterilization.

2. The product shall conform to the microbiological requirements given in Appendix B.

2.3.40 Fruit Based Beverage Mix/Powdered Fruit Based Beverage:

1. Fruit Based Beverage Mix/Powdered Fruit Based Beverage means a product, in powder form, intended for use after dilution, obtained by blending fruit solids with nutritive sweeteners and other ingredients appropriate to the product & packed in hermetically sealed containers to prevent spoilage. It shall have colour & flavour characteristic of the named fruit. It may contain Vitamins and Minerals.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

(i) Moisture (m/m)	Not more than 5.0 percent
(ii) Fruit juice content (m/m) when reconstituted by dilution according to direction for use	Not less than 5.0 percent

2.3.41 Fruits and Vegetable Chutney:

1. Fruits and Vegetable Chutney means the product prepared from washed, clean, sound raw fruit(s) and / or vegetable(s) of any suitable variety, which have been peeled, sliced or chopped or shredded or comminuted and cooked with nutritive sweetener. It may contain salt, spices and condiments and any other ingredients suitable to the product and preserved by thermal processing or other means.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

(i) Total soluble solids (m/m)	
(a) Fruit Chutney	Not less than 50.0 percent
(b) Vegetable Chutney	Not less than 25.0 percent
(c) Hot and Sour (Spicy Chutney)	Not less than 25.0 percent
(ii) Fruits and Vegetable content (m/m)	Not less than 40.0 percent
(iii) pH	Not more than 4.6
(iv) Total ash (m/m)	Not more than 5.0 percent
(v) Ash insoluble in hydrochloric acid (m/m)	Not more than 0.5 percent

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled. This requirement shall not be applicable for bulk packs for industrial use.

2.3.42 Mango Chutney:

1. Mango Chutney means the product prepared from washed clean sound mango (*Mangifera indica* L.) of any

suitable variety, which have been peeled, sliced or chopped or shredded or comminuted and cooked with nutritive sweeteners. It may contain Salt, Spices, Condiments and any other ingredient suitable to the product and preserved by thermal processing/ or other means.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

(i) Total Soluble solids (m/m)	Not less than 50.0 percent
(ii) Fruit content (m/m)	Not less than 40.0 percent
(iii) pH	Not more than 4.6
(iv) Total ash	Not more than 5.0 percent
(v) Ash insoluble in hydrochloric acid	Not more than 0.5 percent

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.43 Pickles:

1. Pickles means the preparation made from fruits or vegetables or other edible plant material including mushrooms free from insect damage or fungal infection, singly or in combination preserved in salt, acid, sugar or any combination of the three. The pickle may contain onion, garlic, ginger, sugar jaggery, edible vegetable oil, green or red chillies, spices, spice extracts/oil, limejuice, vinegar/ acetic acid, citric acid, dry fruits and nuts. It shall be free from copper, mineral acid, alum, synthetic colours and shall show no sign of fermentation.

2. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. Pickles may be of combinations as given below:—

(i) Pickles in Citrus juice or Brine conforming to the following requirements:—

(a) Drained Weight	Not less than 60.0 percent
(b) Sodium Chloride content when packed in Brine	Not less than 12.0 percent
(c) Acidity as Citric Acid when packed In Citrus Juice	Not less than 1.2 percent

(ii) Pickles in Oil

(a) Drained Weight	Not less than 60.0 percent
(b) Fruit and Vegetable pieces shall be practically remaining submerged in oil	

(iii) Pickles in Vinegar

(a) Drained Weight	Not less than 60.0 percent
(b) Acidity of vinegar as acetic acid	Not less than 2.0 percent

(iv) Pickle without medium means the pickles other than enumerated above. This may contain ingredients given in Para 1 of this specification. Such pickles shall be labelled as "(give name of vegetable or fruits) Pickle".

³²[2.3.44 TABLE OLIVES:

1. "Table Olives" means the product prepared from sound fresh fruits of varieties of the cultivated olive tree (*Olea europaea* L.) having reached proper maturity for processing whose shape, flesh-to-stone ratio, fine flesh, taste, firmness and ease of detachment from the stone, make them suitable for processing and have characteristic colour, flavour, odour and texture of the fruits.

2. Table olives may be -

- (a) treated to remove its bitterness and preserved by natural fermentation, or by heat treatment, with or without the addition of permitted preservatives, or by any other means;
- (b) packed with or without brine.

3. Types of table olives:

Table olives may be classified in the following types depending on the degree of ripeness of the fresh fruits, namely:-

- (a) **green olives**:- fruits harvested during the ripening period, prior to colour development and when they reached to their normal size;
- (b) **olives turning colour**:- fruits harvested before the stage of complete ripeness is attained, at colour change;
- (c) **black olives**:- fruits harvested when fully ripe or slightly before full ripeness is reached.

4. Types of processed olives:

Olives shall be processed in the following manner, namely:-

- (a) **natural olives**:- green olives, olives turning colour or black olives placed directly in brine where they undergo complete or partial fermentation, whether preserved or not by the addition of permitted acidifying agents, namely:-
 - (A) natural green olives;
 - (B) natural olives turning colour;
 - (C) natural black olives;
- (b) **treated olives**:- green olives, olives turning colour or black olives that have undergone alkaline treatment, namely:-
 - (A) treated green olives in brine;
 - (B) treated olives turning colour in brine;
 - (C) treated black olives;
 - (D) green ripe olives;
- (c) **dehydrated or shrivelled olives**:- green olives, olives turning colour or black olives that have undergone or not undergone mild alkaline treatment, preserved in brine or dehydrated in dry salt or by heating or by other technological process, namely:-
 - (A) dehydrated or shrivelled green olives;
 - (B) dehydrated or shrivelled olives turning colour;
 - (C) dehydrated or shrivelled black olives;
- (d) **olives darkened by oxidation**:- green olives or olives turning colour preserved in brine, fermented or not, and darkened by oxidation with or without alkaline medium and shall be of uniform brown to black colour;
- (e) **other types of olives**:- olives prepared by means distinct from or in addition to above, shall retain the name “olive” as long as the fruit is in accordance with the specification provided in regulation 1.2, but the name for such type shall be clearly indicated.

5. Styles:

Olives may be offered in the following styles, namely:-

- (a) **whole olives**:- olives, with or without their stem, which have natural shape and from which the stone (pit) has not been removed;
- (b) **cracked olives**:- whole olives undergone a process whereby the flesh is opened without breaking the stone (pit), which remains whole and intact inside the fruit;
- (c) **split olives**:- whole olives that are split lengthwise by cutting into the skin and part of the flesh;
- (d) **stoned (pitted) olives**:- olives from which the stone (pit) has been removed and which retain their natural shape;
- (e) **halved olives**:- stoned (pitted) or stuffed olives sliced into two parts, perpendicularly to the longitudinal axis of the fruit;
- (f) **quartered olives**:- stoned (pitted) olives split into four parts, perpendicularly to the major axis of the fruit;
- (g) **divided olives**:- stoned (pitted) olives cut lengthwise into more than four parts;
- (h) **sliced olives**:- stoned (pitted) or stuffed olives sliced into segments of uniform thickness;
- (i) **chopped or minced olives**:- small pieces of stoned (pitted) olives of no definite shape and devoid (no more than 5 per 100 of such units by weight) of identifiable stem insertion units as well as of slice fragments;
- (j) **broken olives**:- olives broken while being stoned (pitted) or stuffed which may contain pieces of stuffing material;

- (k) **stuffed olives:-** stoned (pitted) olives stuffed either with one or more suitable products including pimiento, onion, almond, celery, anchovy, olive, orange or lemon peel, hazelnut or capers with edible pastes;
- (l) **salad olives:-** whole broken or broken-and-stoned (pitted) olives with or without capers, plus stuffing material, where the olives are the most numerous compared with the entire product marketed in this style;
- (m) **olives with capers:-** whole, or stoned (pitted) olives, usually small in size, with capers and with or without stuffing, where the olives are the most numerous compared with the entire product marketed in this style.

6. Essential composition and quality factors:

(a) Composition:

(i) **Ingredients:-** Olives as specified in clause 3, which are treated and packed in the manner specified in clause 2 and may contain any of the following permitted ingredients, namely:-

- (A) water (potable);
- (B) edible salts;
- (C) vinegar;
- (D) olive oil or other edible vegetable oils as specified in regulation 2.2;
- (E) honey and nutritive sugars as specified in regulation 2.8;
- (F) any single or combination of edible material used as an accompaniment or stuffing;
- (G) spices and aromatic herbs or natural extracts thereof;

(ii) **Packing brines:-** (A) Packing brines is the solution of salts dissolved in potable water, with or without addition of some or all the ingredients specified in entry (i).

(B) Brine shall be clean, free from foreign matter and shall comply with the hygiene requirements as specified in clause 9.

(C) Fermented olives held in packing medium may contain micro-organisms used for fermentation, including lactic acid bacteria and yeasts.

Table: Physico-chemical characteristics of the packing brine

Type and preparation	Minimum sodium chloride content	Maximum pH limit
Natural olives (by weight)	6.0 per cent.	4.3
Treated olives (by weight)	5.0 per cent.	4.3
Pasteurised treated and natural olives	GMP	4.3
Dehydrated or shrivelled olives (by weight)	8.0 per cent.	GMP
Darkened by oxidation with alkaline treatment	GMP	GMP

(b) Drained weight of product shall not be less than the following weight, namely:-

Whole olives	50.0 per cent. of net weight of the contents
--------------	--

Stoned (pitted) and stuffed olives	40.0 per cent. of net weight of the contents
------------------------------------	--

(c) The container shall be well filled with the product and occupy not less than 90.0 per cent. of the water capacity of the container, when packed in the rigid containers.

(d) The water capacity of the container is the volume of distilled water at 20°C, which the sealed container is capable of holding when completely filled.

7. Food additives:

The product may contain food additives specified in Appendix A to these regulations.

8. Contaminants, toxins and residues:

The product shall comply with the provisions of the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

9. Hygiene:

(a) The product shall be prepared and handled in accordance with the guidelines specified in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement specified in Appendix B.

10. Labelling:

(a) For labelling of the product, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply.

(b) In the case of stuffed olives, the style of stuffing shall be indicated in the following manner, namely:-

(i) “olives stuffed with” (single or combination of ingredients); or

(ii) “olives stuffed with paste”(single or combination of ingredients)

(c) The packing medium (brine) along with its strength shall also be declared on the label.

11. Methods of sampling and analysis:

The method for sampling and analysis of the product shall be as specified in the Food Safety and Standards Authority of India Manual of Method of Analysis of Food.]

2.3.45 Grated Desiccated Coconut:

1. Grated Desiccated Coconut means the product obtained by peeling, milling and drying the kernel of coconut (cocos nucifera). The product may be in the form of thin flakes, chips or shreds. The product shall be white in colour free from foreign matter, living insects, mould, dead insects, insect fragments and rodent contamination. The product shall have pleasant taste and flavour, free from rancidity and evidence of fermentation. The product may contain food additives permitted in these regulations including Appendix A. The products shall conform to the microbiological requirements given in Appendix B. The product shall conform to the following requirements:—

(i) Extraneous Vegetable matter Not more than 15 units/100 gm

(ii) Moisture (m/m)	Not more than 3.0 percent
(iii) Total Ash (m/m)	Not more than 2.5 percent
(iv) Oil Content (m/m)	Not less than 55.0 percent
(v) Acidity of extracted fat pressed as Lauric Acid (m/m)	Not more than 0.3 percent
(vi) Sulphur Dioxide	Not more than 50.0 mg/kg

Explanation:— For the purpose of this paragraph Extraneous vegetable matter means fragments of shell, fibre, peel and burnt particles.

2.3.46 VINEGAR:

1. Brewed Vinegar means a product obtained by alcoholic and acetic acid fermentation of any suitable medium such as fruits, malt (brewed exclusively from malted barley or other cereals), molasses, Jaggary, Sugar Cane juice etc. with or without addition of caramel and spices. It shall not be fortified with acetic acid.

a) The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. It shall meet the following requirements:—

(i) Acidity (m/v)	Not less than 3.75 percent calculated as acetic Acid
(ii) Total Solids (m/v)	Not less than 1.5 percent
(iii) Total ash content	Not less than 0.18 percent
(iv) It shall not contain sulphuric acid or any other mineral acid. It shall be free from any foreign substances or colouring matter except caramel.	

b) The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2. Synthetic Vinegar means the product prepared from acetic acid with or without caramel & spices and shall conform to the following requirements:

(i) Acidity of the product shall not be less than 3.75 percent m/v.

(ii) It shall not contain sulphuric acid or any other mineral acid. It shall be free from any foreign substance or colouring matter except caramel.

2. Synthetic vinegar shall be distinctly labelled as

SYNTHETIC - PREPARED FROM ACETIC

ACID.

3. The container shall be well filled with the product and shall occupy not less than 90.0 percent of the water capacity of the container, when packed in the rigid containers. The water capacity of the container is the volume of distilled water at 20°C which the sealed container is capable of holding when completely filled.

2.3.47 NUTS AND RAISINS:

1. **Groundnut kernel** (deshelled) for direct human consumption commonly known as moongphali are obtained from the plant arachis hypogols. the kernels shall be free from non-edible seeds such as mahua, caster, neem or argemone etc.

It shall be free from colouring matter and preservatives. It shall be practically free from extraneous matter, such as stones, dirt, clay etc. The kernels shall conform to the following standards, namely:—

Moisture	Not more than 7.0 per cent
Damaged kernel including slightly damaged kernel	Not more than 5.0 per cent by weight.
Aflatoxin content	Not more than 30 parts per billion.

2. **Raisins** means the product obtained by drying sound, clean grapes of proper maturity belonging to *Vitis vinifera* L. The product may be washed, with or without seeds and stems and may be bleached with Sulphur Dioxide. The product shall be free from foreign matter, living insects, mould, dead insects, insect fragments and rodent contamination. The product shall have uniform colour, pleasant taste and flavour, free from odour and taste and

evidence of fermentation. The product shall be free from added colouring matter. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall conform to the following requirements:—

(i) Moisture (m/m)	Not more than 15.0 percent
(ii) Damaged Raisins (m/m)	Not more than 2.0 percent
(iii) Sugared Raisins (m/m)	Not more than 15.0 percent

Explanation.- for the purpose of this paragraph,—

(i) 'Damaged Raisins' means raisins affected by sunburn, scars, mechanical injury which seriously affects the appearance, edibility and keeping quality;

(ii) 'Sugared Raisins' means raisins with external or internal sugar crystals which are readily apparent and seriously affect the appearance of the raisins.

3. Pistachio Nuts means the product obtained from mature seeds of *Pistacia vera* L which have been sun dried and their shells opened naturally or mechanically. The product may be raw, roasted, salted and/or lime juice treated. The product shall be free from foreign matter, living insects, mould, dead insects, insect fragments and rodent contamination. The product shall have pleasant taste and flavour, free from odour and taste, mustiness and rancidity. The product shall conform to the following requirements:—

(i) Moisture (m/m)	Not more than 7.0 percent
(ii) Unopened Shells (m/m)	Not more than 2.0 percent
(iii) Empty Shells (m/m)	Not more than 1.0 percent

Explanation.-for the purpose of this paragraph,—

(i) 'Unopened Shells' means shells which are not split open but contain a fully developed kernel;

(ii) 'Empty Shells' means shells in which kernel is not developed;

(iii) 'Mouldy Shells' means nuts affected by mould.

4. Dates means the product obtained by drying sound, clean fruits of proper maturity belonging to *Phoenix dactylifera*. The product may be washed, pitted or unpitted, with or without cap, pressed or loose. The product may be treated with sugar, glucose syrup, flour and vegetable oil. The product shall be free from foreign matter, living insects, mould, dead insects, insect fragments and rodent contamination. The product shall have pleasant taste and smell, free from odour and evidence of fermentation. The product shall be free from any added colouring matter. The product may contain food additives permitted in these regulations including Appendix A. The product shall conform to the microbiological requirements given in Appendix B. The product shall conform to the following requirements:—

(i) Moisture (m/m)	Not more than 30.0 percent
(ii) Ash insoluble in dil HCl	Not more than 0.1 percent
(iii) Blemished / Damaged Units	Not more than 5.0 percent
(ii) (iv) Extraneous matter	Not more than 1.0 percent

Explanation:— For the purpose of this paragraph —

(i) 'Blemished' means units showing scars, discoloration, sun burn, dark spots on the surface;

(ii) 'Damaged' means dates affected by mashing and/ or tearing of the flesh exposing the pit or significantly changing the appearance.

(iii) 'Extraneous vegetable matter' means stalks, pieces of shells, pits, fibre, peel, etc.

5. Dry Fruits and Nuts means the products obtained by drying sound, clean fruits and nuts of proper maturity. The product may be with or without stalks, shelled or unshelled, pitted or unpitted or pressed into blocks. The product shall be free from mould, living / dead insects, insect fragments and rodent contamination. The product shall be uniform in colour with a pleasant taste and flavour characteristic of the fruit/ nut free from off flavour, mustiness, rancidity and evidence of fermentation. The product shall be free from added colouring. The product shall conform to the following requirements:—

(i) Extraneous Vegetable matter (m/m)	Explanation — For the
(ii) Damaged/ Discoloured units (m/m)	purpose of this paragraph
(iii) Acidity of extracted fat expressed as oleic Acid	—

Not more than 1.0 percent Not more than 2.0 percent
Not more than 1.25 percent

- (i) 'Extraneous vegetable matter' means stalks, pieces of shells, pits, fibre, peel;
- (ii) 'Damaged or Discoloured' means units affected by sunburn, scars mechanical injury, discolouration and insects.

2.3.48 BEAN: means dry kidney shaped or flattened seeds of the leguminous varieties used as food, either whole or prepared as dal. It shall not contain hydrocyanic acid exceeding 20 parts per million as determined by Association of Official Analytical Chemists Maceration method.

³²¹**2.3.49 SEEDLESS TAMARIND:**

1. Description: (a) Tamarind (without seed) shall be obtained from *Tamarindus indica* L. after removal of outer covering and seeds from the mature and ripe fruits.

(b) It shall be clean and will not contain deleterious substances, obnoxious odour, external moisture and inorganic extraneous matter.

(c) It shall be free from insect infestation, live or dead insects, mould growth, rodent hair and excreta, added colouring matter and impurities of animal origin.

(d) It shall also conform to the following standards, namely:-

S.No	Characteristics	Requirements (in per cent.)
1.	Moisture content	Not more than 20.0
2.	Organic extraneous matter (w /w)	Not more than 5.0
3.	Total Ash w /w (on dry basis)	Not more than 6.0
4.	Acid Insoluble ash w/w (on dry basis)	Not more than 1.0
5.	Crude fibre w/w (on dry basis)	Not more than 9.0
6.	Tamarind seeds	Not more than 0.5

2. Food additives:

The product may contain food additives specified in Appendix A to these regulations.

3. Contaminants, toxins and residues:

The product shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

4. Hygiene:

(a) The products shall be prepared and handled in accordance with the guidelines specified in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such other guidelines as specified from time to time under the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement specified in Appendix B.

5. Labelling:

For labelling of the product, the provisions of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 shall apply.

6. Methods of sampling and analysis:

The method for sampling and analysis of the product shall be as specified in the Food Safety and Standards Authority of India Manual of Method of Analysis of Food.

2.3.50 VANILLA

1. **Description:-** Vanilla in the form of pods, cut or powder means product obtained from species of *Vanilla fragrans* (Salisbury) Ames, syn *Vanilla planifolia* Andrews.

- (a) (i) **“Vanilla pods”** means whole pods which may be split.
- (ii) The pods shall be sound, dry or wooded, of typical flavour, reddish in colour and which may have few to several stains, the total length of which does not exceed half the length of the pod.
- (iii) It shall not be insect infested, mouldy, creosoted, blistered or oxidized and free from bird and rodent damage.
- (iv) The product may not have undergone any treatment which could induce a change in their natural vanillin content or in the content of any other constituent of the flavour.
- (b) (i) **“Cut vanilla”** means parts of pods, split or not, and deliberately cut or broken.
- (ii) It shall not be insect infested, mouldy, creosoted, blistered or oxidized and free from bird and rodent damage.
- (iii) The product may not have undergone any treatment which could induce a change in their natural vanillin content or in the content of any other constituent of the flavour.
- (c) (i) **“Vanilla Powder”** shall be obtained by grinding the vanilla pods or cut vanilla meeting the specified requirements.
- (ii) It shall be clean, have natural flavour of vanilla and shall be sufficiently fine to pass through a sieve of aperture size 1.25 mm.
- (iii) The product may not have undergone any treatment which could induce a change in its natural vanillin content or in the content of any other constituent.
- (d) The product shall be free from added colour, undesirable taste, or any extraneous matter and shall conform to the following standards, namely: —

Sl. No.	Characteristics	Requirements		
		Vanilla pods	Cut vanilla	Vanilla powder
1.	Moisture % (Maximum)	30.0	30.0	20.0
2.	Vanillin Content % (on wet basis)(Minimum)	2.0	2.0	2.0
3.	Total ash % (on dry basis)(Maximum)	5.0	5.0	5.0
4.	Acid Insoluble ash % (on dry basis)(Maximum)	1.0	1.0	1.0
5.	Colour	Dark chocolate brown to reddish in colour	Dark chocolate brown to reddish in colour	Dark chocolate brown to reddish in colour

2. Food additives:

The product may contain Food Additives permitted in Appendix A.

3. Contaminants, toxins and residues:

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.

4. Food hygiene:

(a) The products shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement given in Appendix B.

5. Labelling:

The product covered by this standard shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

6. Method of analysis:

The product shall be analysed as provided in the relevant Food Safety and Standards Authority of India Manual of Method of Analysis of Food.

2.3.51 COCONUT MILK (NON-DAIRY)

1. Description:- Coconut milk is the product prepared by :—

- (a) using a significant amount of separated, whole, disintegrated, macerated or comminuted fresh endosperm (kernel) of coconut palm (*Cocos nucifera* L.) and expelled, where most filterable fibres and residues are excluded;
- (b) reconstituting coconut cream powder with potable water; or
- (c) dispersing finely comminuted dehydrated coconut endosperm with potable water; or
- (d) combining any of the above;
- (e) it shall have characteristic colour, flavour and odour characteristic of the products and may be processed by heat, in an appropriate manner, before or after being hermetically sealed in a container, so as to prevent spoilage.

2. Styles:- (a) The product shall be any of the following styles: —

- (i) **light coconut milk-** light coconut milk shall be the product obtained from either the bottom portion of centrifuged coconut milk or by further dilution of coconut milk.
- (ii) **coconut milk-** coconut milk is the dilute emulsion of comminuted coconut endosperm (kernel) in water with the soluble and the suspended solids distributed.

(b) The product shall conform to the following standards, namely:-

S. No.	Characteristics	Requirements	
		Light coconut milk	Coconut milk

1.	Moisture % (w/w) (Maximum)	93.4	87.3
2.	Total Solids % (w/w)	6.6 - 12.6	12.7-25.3
3.	Solids Not-Fat% (w/w) (Minimum)	1.6	2.7
4.	Fat % (w/w) (Minimum)	5.0	10.0
5.	pH (Minimum)	5.9	5.9

(c) The hermetically sealed container should be well filled with the product, and it should occupy not less than 90 per cent. v/v of the water capacity of the container, which shall be the volume of distilled water at 20 °C which the sealed container will hold when completely filled.

3. Food additives:

The product may contain food additives permitted in Appendix A.

4. Contaminants, toxins and residues:

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Food hygiene:

(a) The products shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement given in Appendix B.

6. Labelling:

The product covered by this Standard shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

7. Method of analysis

The product shall be analysed as provided in the relevant Food Safety and Standards Authority of India Manual of Method of Analysis of Food.

2.3.52 COCONUT CREAM (NON-DAIRY)

1. **Description:** Coconut cream is the product prepared by:—

- (a) using a significant amount of separated, whole, disintegrated, macerated or comminuted fresh endosperm (kernel) of coconut palm (*Cocos nucifera* L.) and expelled, where most filterable fibres and residues are excluded;
- (b) reconstituting coconut cream powder with potable water; or
- (c) dispersing finely comminuted dehydrated coconut endosperm with potable water; or
- (d) combining any of the above;

(e) it shall have characteristic colour, flavour and odour of the products. It may be processed by heat, in an appropriate manner, before or after being hermetically sealed in a container, so as to prevent spoilage.

2. Styles: (a) The product shall be any of the following styles: —

- (i) **Coconut cream-**Coconut cream is the emulsion extracted from matured endosperm (kernel) of the coconut fruit with or without any addition of coconut water or water;
- (ii) **Coconut cream concentrate-** Coconut cream concentrate is the product obtained after the partial removal of water from coconut cream.

(b) The product shall conform to the following standards, namely:—

S. No	Characteristics	Requirements	
		Coconut cream	Coconut cream concentrate
1.	Moisture % (w/w) (Maximum)	74.6	62.6
2.	Total Solids % (w/w)	25.4 - 37.3	Min 37.4
3.	Solids NotFat% (w/w) (Minimum)	5.4	8.4
4.	Fat % (w/w) (Minimum)	20.0	29.0
5.	pH (Minimum)	5.9	5.9

(c) The hermetically sealed container should be well filled with the product, and it should occupy not less than 90 per cent. v/v of the water capacity of the container, which shall be the volume of distilled water at 20 °C which the sealed container shall hold when completely filled.

3. Food additives:

The product may contain food additives permitted in Appendix A.

4. Contaminants, toxins and residues:

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Food hygiene:

(a) The products shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement given in Appendix B.

6. Labelling:

The product covered by this standard shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

7. Method of analysis:

The product shall be analysed as provided in the relevant Food Safety and Standards Authority of India Manual of Method of Analysis of Food.

2.3.53 DRIED APRICOTS

1. Description- (a) “Dried apricots” means product prepared from sound ripe fruit of varieties of *Armeniaca vulgarica* Lam. (*Prunus armeniaca* L.) and processed by sun drying or by other methods of dehydration.

(b) The product shall have colour characteristic of the variety and the type of treatment and shall have flavour and odour characteristic of the product.

(c) The product shall be free from living insects or mites and reasonably free from extraneous vegetable matter, insect debris and other objectionable matter.

2. Styles: (a) The product shall be presented in one of the following styles: —

- (i) whole, unpitted;
- (ii) whole, pitted;
- (iii) halves; or
- (iv) slabs - consisting of portions of sound, ripe apricots of characteristic colour, irregular in shape, size and thickness and excluding whole fruit.

(b) It shall also conform to the following standards, namely:—

S.No	Characteristics	Requirement	
1.	Moisture Content % (w/w) (Maximum)		
	a) Dried apricots not treated with any preservatives.	20.0	
	b) Dried apricots treated with permitted preservatives.	25.0	
2.	Defects for Styles (i)a , (i)b and (i)c		
	(a) Slabs % (w/w) (Maximum)	10.0	Total shall Not be more than 15.0 per cent (w/w).
	(b) Damaged fruits % (w/w) (Maximum)	10.0	
	(c) Broken fruits % (w/w) (Maximum)	10.0	
	(d) Insect damaged and dirty fruits % (w/w) (Maximum)	5.0	
	(e) Mouldy fruit % (w/w) (Maximum)	1.0	
	(f) Immature fruits % (w/w) (Maximum)	10.0	

(c) **Definitions:**

- (i) “**Damaged fruit**” means fruit affected by any damage or blemish on the surface resulting from factors such as hail, etc., affecting more than 5 mm² of fruit surface.
- (ii) “**Broken fruit**” means fruit affected by any damage resulting from improper halving or other mechanical action.
- (iii) “**Immature fruit**” means fruit which is generally deficient in sugar and may be sour in taste.

- (iv) **“Insect damaged fruit”** means fruit which is affected by insect damage or containing dead insects, mites or other pests.
- (v) **“Mouldy fruit”** means fruit which is affected by mould to a visible extent, or decay.
- (vi) **“Dirty fruit”** means fruit affected by imbedded dirt or any other foreign material.

3. Food additives:

The product may contain food additives permitted in Appendix A.

4. Contaminants, toxins and residues:

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

5. Food hygiene:

(a) The products shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement given in Appendix B.

6. Labelling:

The product covered by this standard shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 and in addition, the name of style of product shall be labelled on the product.

7. Method of analysis:

The product shall be analysed as provided in the relevant Food Safety and Standards Authority of India Manual of Method of Analysis of Food.

2.3.54 COCOA BEANS

- 1. Description:** (a) “Cocoa bean” means the properly fermented and dried whole seeds of tree *Theobroma cacao* Linnaeus.
 - (b) The product shall be free from any abnormal or foreign odour or flavor and admixture of any other seeds.
 - (c) It shall be reasonably free from broken beans, fragments and pieces of shell and the product shall be free from living insects.
 - (d) The product shall conform to the following requirements, namely:-

S.No.	Characteristics	Requirements
1.	Moisture content % (Maximum)	8
2.	Moldy Beans % by count (Maximum)	4
3.	Slaty beans % by count (Maximum)	8
4.	Insect damaged % by count (Maximum)	2
5.	Germinated and flat beans % by count (Maximum)	4

(e) **Definitions:**

- (i) **“Moldy beans”** include beans on internal parts of which mould is visible to the naked eyes.
- (ii) **“Slaty beans”** include beans which show a slaty colour over half or more of the surface exposed.
- (iii) **“Insect damaged”** include beans, the internal parts of which contain insects at any stage of development or which have been damaged beans, attacked by insects causing damage visible to the naked eyes.
- (iv) **“Germinated beans”** include beans which have been pierced, slit or broken by the seed germ.
- (v) **“Flat beans”** means beans of which the cotyledons are so thin that it is not possible to obtain a cotyledons surface by cutting.
- (vi) **“Broken Beans”** means beans of which a fragment equivalent to less than half the bean is missing.
- (vii) **“Fragments”** include pieces equal to or less than half bean.
- (viii) **“Piece of shell”** part of the shell without any of the kernel.
- (ix) **“Smoky bean”** means cocoa bean which has a smoky smell or taste or which shows signs of contamination by smoke.

2. Food additives:

The product may contain Food Additives permitted in Appendix A.

3. Contaminants, toxins and residues:

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.

4. Hygiene:

(a) The products shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement given in Appendix B.

5. Labelling:

The product covered by this standard shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

6. Method of analysis:

The product shall be analysed as provided in the relevant Food Safety and Standards Authority of India Manual of Method of Analysis of Food.

2.3.55 ARECANUTS OR BETELNUTS OR SUPARI

1. Description: (a) “Arecanuts” or “Betelnuts” or “Supari” means nuts obtained from Areca Palm (*Areca catechu* L.).

(b) The product shall be dry, well matured, sound, clean, whole or cut, fully dehusked, uniform in colour, i.e., bright shining to dull red colour.

(c) It shall be free from synthetic colouring matter and shall be free from insect infestation, visible moulds, fissures and shrinkage and shall not be hollow.

(d) The product shall not have any off flavour, odour or other undesirable characteristics and shall also conform to the following standards, namely: —

S.No.	Characteristics	Requirements
1.	Moisture % (Maximum)	7
2.	Damaged Nuts % (by weight) (Maximum)	12
a)	For whole nuts or supari (Damaged nuts include blemish or cracked nuts, broken nuts, nuts not fully dehusked and those the pith of which is black)	
b)	For cut nuts or supari (Damaged nuts include blemish/cracked nuts, nuts not fully dehusked and those the pith of which is black)	
3.	Damaged by moulds and insects % (by weight) (Maximum)	3

2. Food additives:

The product may contain food additives permitted in Appendix A.

3. Contaminants, toxins and residues:

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

4. Food hygiene:

(a) The product shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirements given in Appendix B.

5. Packaging and labelling:

The product covered by this standard shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

6. Method of analysis:

The product shall be analysed as provided in the relevant Food Safety and Standards Authority of India Manual of Method of Analysis of Food.']

2.4 CEREALS AND CEREAL PRODUCTS

2.4.1 ATTA

1. Atta or resultant atta means the coarse product obtained by milling or grinding clean wheat free from

rodent hair and excreta It shall conform to the following standards:—

Moisture	Not more than 14.0 per cent (when determined by heating at 130-133°C for 2 hours).
Total ash	Not more than 2.0 per cent (on dry weight basis).
Ash insoluble in dilute HCl	basis).
Gluten (on dry weight basis).	Not more than 0.15 percent (on dry weight basis). Not less than 6.0 per cent
Alcoholic acidity (with 90 per cent alcohol) expressed as H ₂ SO ₄ (on dry weight basis)	Not more than 0.18 per cent
It shall be free from rodent hair and excreta	

⁵[2. **Fortified atta** means the product obtained by adding one or more of the following materials to atta, namely:

S. No	Nutrient	Level of fortification per Kg of Atta (Not more than)
1.	Calcium- Calcium carbonate, Calcium chloride, Calcium citrate, Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate tribasic;	1500mg
2.	Iron- (a) Ferrous citrate, Ferrous lactate, Ferrous sulphate, Ferric pyrophosphate, electrolytic iron, ferrous fumarate; (b) Sodium Iron (III) Ethylene Diamine tetra Acetate, Trihydrate (Sodium Feredetate- Na Fe EDTA)	60mg 25mg
3.	Zinc-Zinc Sulphate	30mg
4.	Vitamin A- Retinyl acetate, Retinylpalmitate, Retinylpropionate;	1500 µg RE
5.	Ascorbic Acid (Vitamin C) – Ascorbic acid, sodium ascorbate, calcium ascorbate, ascorbyl- 6-palmitate;	100 mg
6.	Thiamine (Vitamin B1) – Thiamine hydrochloride, Thiamine mononitrate;	3.5mg
7.	Riboflavin (Vitamin B2) – Riboflavin, Riboflavin 5'- Phosphate sodium;	4.0mg
8.	Niacin – Nicotinamide, nicotinic acid;	45mg
9.	Pyridoxine (Vitamin B6) – Pyridoxine hydrochloride;	5.0mg
10.	Folic acid- Folic acid;	250µg
11.	Vitamin B12- Cyanocobalamine, hydroxycobalamin;	2.5µg
12.	Vitamin D- Cholecalciferol, Ergocalciferol	1000 IU

Note: It shall be free from any extraneous matter including rodent hair and excreta.]

3. **Protein rich (paushtik) atta** means the product obtained by mixing wheat atta with groundnut flour "or soya flour", or a combination of both". flour up to an extent of 10.0 per cent. Soya flour which is a solvent extracted soya flour used in such mix shall conform to the standards of Soya flour laid down under 2.4.13 (1). It shall be free from insect or fungus infestation, odour and rancid taste. It shall not contain added flavouring and colouring agents or any other extraneous matter. It shall conform to the following standards:—

Moisture	Not more than 14.0 per cent
Total ash	Not more than 2.75 per cent on dry basis.
Ash insoluble in dilute HCl	Not more than 0.1 percent on dry basis.
Total Protein (N x 6.25)	Not less than 12.5 percent on dry basis
Crude Fibre	Not more than 2.5 per cent on dry basis
Alcoholic acidity (with 90 per cent alcohol) expressed as H ₂ SO ₄	Not more than 0.12 per cent
It shall be free from Rodent hair and excreta	

2.4.2MAIDA:

1. **Maida** means the fine product made by milling or grinding clean wheat free from rodent hair and excreta and bolting or dressing the resulting wheat meal. It shall conform to the following standards:—

Moisture	Not more than 14.0 per cent (when determined by heating at 130-133°C for 2 hours).
Total ash	Not more than 1.0 per cent (on dry weight basis).
Ash insoluble in dilute HCl	
Gluten (on dry weight basis).	Not more than 0.1 percent (on dry weight basis). Not less than 7.5 per cent
Alcoholic acidity (with 90 per cent alcohol) expressed as H ₂ SO ₄ (on dry weight basis)	Not more than 0.12 per cent
It shall be free from Rodent hair and excreta.	

If the product is to be used for bakery purpose, the following flour treatment agents in the quantities mentioned against each may be used, namely:—

Benzoyl peroxide (Max)	40 p.p.m.
Potassium bromate (Max)	20 p.p.m.
Ascorbic acid (Max)	200 p.p.m.

⁵[2. **Fortified maida** means the product obtained by adding one or more of the following materials to maida, namely:—

S. No	Nutrient	Level of fortification per Kg of Atta (Not more than)
1.	Calcium- Calcium carbonate, Calcium chloride, Calcium citrate, Calcium phosphate monobasic, Calcium phosphate dibasic, Calcium phosphate tribasic;	1500mg
2.	Iron- (a) Ferrous citrate, Ferrous lactate, Ferrous sulphate, Ferric pyrophosphate, electrolytic iron, ferrous fumarate; (b) Sodium Iron (III) Ethylene Diamine tetra Acetate, Trihydrate (Sodium Feredetate- Na Fe EDTA)	60mg 25mg
3.	Zinc-Zinc Sulphate	30mg
4.	Vitamin A- Retinyl acetate, Retinylpalmitate, Retinylpropionate;	1500 µg RE
5.	Ascorbic Acid (Vitamin C) – Ascorbic acid, sodium ascorbate, calcium ascorbate, ascorbyl- 6-palmitate;	100 mg
6.	Thiamine (Vitamin B1) – Thiamine hydrochloride, Thiamine mononitrate;	3.5mg
7.	Riboflavin (Vitamin B2) – Riboflavin, Riboflavin 5' - Phosphate sodium;	4.0mg
8.	Niacin – Nicotinamide, nicotinic acid;	45mg
9.	Pyridoxine (Vitamin B6) – Pyridoxine hydrochloride;	5.0mg
10.	Folic acid- Folic acid;	250µg
11.	Vitamin B12- Cyanocobalamine, hydroxycobalamin;	2.5µg
12.	Vitamin D- Cholecalciferol, Ergocalciferol	1000 IU

Note : It shall be free from any extraneous matter including rodent hair and excreta.]

3. **Protein rich (paushtik) maida** means the product obtained by mixing maida (wheat flour) with groundnut flour "or soya flour; or a combination of both" up to an extent of 10.0 per cent soya flour which is a solvent extracted flour used in such mix shall conform to the standards of soya flour laid down under regulation 2.4.13 (1). it shall be free from insect or fungus infestation, odour and rancid taste. It shall not contain added flavour and colouring agents or any other extraneous matter. It shall conform to the following standards:

Moisture	Total
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ash	Not more than 14.0 per cent
Ash insoluble in dilute HCl	Not more than 1.4 per cent on dry basis.
Total Protein (N x 6.25) Crude Fibre	Not more than 0.1 percent on dry basis.
Alcoholic acidity (with 90 per cent alcohol) expressed as H ₂ SO ₄	Not less than 12.5 percent on dry basis
	Not more than 0.53 per cent on dry basis
Gluten	Not more than 0.12 per cent
	Not less than 7.0 percent on dry basis

It shall be free from Rodent hair and excreta

³⁷[4. "Durum wheat maida" means the product prepared from grains of durum wheat (*Triticum durum* Desf.) by grinding or milling process in which the bran and germ are essentially removed and the remainder is comminuted to a suitable degree of fineness, which shall conform to the following standards, namely:-

Sl. No.	parameter	limit
(1)	Moisture (percent by mass), Max.	13.0
(2)	Total ash (on dry matter basis), Max %	1.75
(3)	Acid insoluble ash in dilute HCl (on dry matter basis), Max %	0.15
(4)	Protein (Nx6.25) (on dry matter basis), Min %	11.0
(5)	Alcoholic acidity (with 90 per cent. alcohol expressed as H ₂ SO ₄), Max %	0.12
(6)	Particle size	Minimum 80 per cent. shall pass through a 315 micron silk gauze or man-made textile sieve]

2.4.3SEMOLINA (Suji or Rawa):

1. **Semolina (suji or rawa)** means the product prepared from clean wheat free from rodent hair and excreta by process of grinding and bolting. It shall be free from musty smell and off-odour and shall be creamy yellow in colour. It shall conform to the following standards:—

Moisture	Not more than 14.5 per cent (when determined by heating at 130-133°C for 2 hours).
Total ash	Not more than 1.0 per cent (on dry weight basis).
Ash insoluble in dilute HCl	Not more than 0.1 percent (on dry weight basis).

Gluten (on dry weight basis). Not less than 6.0 per cent

Alcoholic acidity (with 90 per cent alcohol) Not more than 0.18 per cent

Alcoholic acidity (with 90 per cent alcohol)
expressed as H₂SO₄
(on dry weight basis) Not more than 0.18 per cent

It shall be free from Rodent hair and excreta

2.4.4 **BESAN:**

1. Besan means the product obtained by grinding dehusked Bengal gram (*Cicer arietinum*) and shall not contain any added colouring matter or any other foreign ingredient.

Besan shall conform to the following standards:—

Total ash Not more than 5.0%.

Ash insoluble in dilute hydrochloric acid Not more than 0.5%.

2.4.5 **Pearl Barley (Jau)**

1. Pearl Barley (Jau) shall be the product obtained from sound and clean barley (*Horbeum vulgare* or *hordeum distichon*). It shall be whitish in colour and shall be free from fermented, musty or other objectionable taste or odour, adulterants and insect and fungus infestation and rodent contamination. It shall not contain other foodgrains more than 1 per cent by weight.

Barley powder shall be the product obtained by grinding clean and sound dehusked barley (*Hordeum vulgare* or *Hordeum distichon*) grains. Barley starches shall not be less than 98.0 per cent by weight.

Barley powder shall also conform to the following standards namely:—

Total ash (on dry basis) Not more than 1.0%.

Ash insoluble in dilute
hydrochloric acid (on dry basis) Not more than 0.1%.

Crude fibre (on dry basis) Not more than 0.5%.

Alcoholic acidity (as H₂SO₄)
with 90 per cent alcohol) Not more than 0.10 per cent.

2. Wholemeal barley powder or barley flour or choker yukt jau ka churan means the product obtained by grinding clean and sound dehusked barley (*Hordeum vulgare* or *Hordeum distichon*) grains free from rodent hair and excreta]. It shall conform to the following standards:—

Moisture Not more than 14.0 per cent
(when determined by heating at 130-133°C for 2 hours).

Total ash Not more than 3.0 per cent
(on dry weight basis).

Ash insoluble in dilute HCl Not more than 0.5 percent (on dry weight basis).

Alcoholic acidity (with 90 per cent alcohol)
expressed as H₂SO₄ (on dry weight basis) Not more than 0.17 per cent

2.4.6 **Food grains:**

1. **Food grains** meant for human consumption shall be whole or broken kernels of cereals, millets and pulses. In addition to the undermentioned standards to which foodgrains shall conform, they shall be free from Argemone, Maxicana and Kesari in any form. They shall be free from added colouring matter. The foodgrains shall not contain any insecticide residues other than those specified in regulation 2.3.1 of Food Safety and Standards (Contaminants, Toxins and Residues) Regulation, 2011 and the amount of insecticide residue in the foodgrains shall not exceed the limits specified in Regulation 2.3.1. of the said Table Food Safety and standards (Contaminants, Toxins and Residues) Regulation, 2011. The foodgrains meant for grinding/processing shall be clean, free from all impurities including foreign matter (extraneous matter).

2. **Wheat**

Description: Wheat shall be the dried mature grains of *Triticum aestivum* Linn. or *Triticum vulgare* Vill., *triticum durum* Desf., *triticum sphaerococcum* Perc., *Triticum dicoccum* Schubl., *Triticum Compactum* Host. It shall be sweet, clean and wholesome. It shall also conform to the following standards namely:—

(i) Moisture—	Not more than 14 per cent by weight (obtained by heating the pulverised grains at 130°C-133°C for two hours).
(ii) Foreign matter — (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. By weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains	Not more than 6 per cent by weight.
(iv) Damaged grains	Not more than 6.0 per cent by weight including kernel bunt affected grains and ergot affected grains. The limit of kernel bunt affected grains and ergot affected grains shall not exceed 3.0 per cent and 0.05 percent by weight, respectively.
(v) Weevilled grains—	Not more than 10 per cent by count.
(vi) Uric acid—	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram
(viii) Deoxynivalenol (DON)	Not more than 1000 micrograms per kilogram

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 12 per cent by weight.

3. MAIZE:

Maize shall be the dried mature grains of *Zea mays* Linn. It shall be sweet, hard, clean and wholesome. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 16.0 per cent by weight (obtained by heating the pulverised grains at 130°C-133°C for two hours).
(ii) Foreign matter — (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains -	Not more than 3 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 10 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 9 per cent by weight.

4. JAWAR AND BAJRA:

Jawar and Bajra shall be the dried mature grains of *Sorghum Vulgare* Pers. and

Pennisetum - typhoideum Rich, respectively. These shall be sweet, hard, clean and wholesome. These shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 16.0 per cent by weight (obtained by heating the pulverised grains at 130°C-133°C for two hours).
(ii) Foreign matter -Extraneous Matter	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent by weight shall be impurities of animal origin.
(iii) Other edible grains	Not more than 3 per cent by weight.

(iv) Damaged grains	Not more than 6 per cent by weight our of which ergot affected grains shall not exceed 0.05 percent by weight.
(v) Weevilled grains	Not more than 6 per cent by weight.
(vi) Uric acid	Not more than 100 mg per kg
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 10 per cent by weight.

5. RICE:

Rice shall be the mature kernels or pieces of kernels of *Oryza sativa* Linn. obtained from paddy as raw or par boiled. It shall be dry, sweet, clean, wholesome and free from unwholesome poisonous substance. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 16 per cent by weight (obtained by heating the pulverised grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. By weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Damaged grains-	Not more than 5 per cent by weight
(iv) Weevilled grains-	Not more than 10 per cent by count.
(v) Uric acid-	Not more than 100 mg. per kg.
(vi) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, and damaged grains shall not exceed 6 per cent by eight.

6. MASUR WHOLE:

Masur whole shall consist of lentil (*lens culinaris* Medik or *Even lens* Linn. or *Lens esculenta* Moench). It shall be sound, dry, sweet, clean and wholesome. It shall conform to the following standards, namely:—

(i) Moisture-	Not more than 14 per cent by weight (obtained by heating the pulverized grains at 130°C 133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin
(iii) Other edible grains-	Not more than 3 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 6 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 8 per cent by weight.

7. URD WHOLE:

Urd whole shall consist of seeds of the pulses (*phaseolus mungo* Linn). It shall be sound, dry, sweet and wholesome. It shall also conform to the following standards, namely:—

(i) Moisture- by	Not more than 14.0 per cent by weight (obtained heating the pulverised grains at 130°C-133°C for two hours).
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(ii) Foreign matter -Extraneous Matter	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent by weight shall be impurities of animal origin.
(iii) Other edible grains	Not more than 4 per cent by weight.
(iv) Damaged grains	Not more than 5 per cent by weight.
(v) Weevilled grains	Not more than 6 per cent by count.
(vi) Uric acid	Not more than 100 mg per kg
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 9 per cent by weight.

8. MOONG WHOLE:

Moong whole shall consist of seeds of green gram (*Phaseolous aurues* Roxb., *Phaseolus radiatus* Roxb.) It shall be sound, dry, sweet, wholesome and free from admixture of unwholesome substances. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 14 per cent by weight (obtained by heating the pulverized grains at 130°C-133°C for two hours).
(ii) Foreign matter — (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains -	Not more than 4 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 6 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 9 per cent by weight.

9. CHANA WHOLE:

Channa whole shall be the dried grains of gram (*cicer arietinum* Linn.) It shall be sound, clean, sweet, wholesome and free from unwholesome substances. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 16 per cent by wight (obtained by heating the pulverised grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains -	Not more than 4 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 10 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 9 per cent by weight.

10. SPLIT PULSE (DAL) ARHAR:

Dal Arhar shall consist of husk and split seeds of red gram (*Cajanus cajan* (L) Millsp). It shall be sound, clean, sweet, dry, wholesome and free from admixture of unwholesome substance. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 14 per cent by weight (obtained by heating the pulverized grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains -	Not more than 0.5 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 3 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 6 per cent by weight.

11. SPLIT PULSE (DAL) MOONG:

Dal Moong shall consist of split seeds of green grams (*Phaseolus aureus* Roxb, *Phaseolus raditus*). It shall be sound, clean, sweet, wholesome and free from unwholesome. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 14 per cent by weight (obtained by heating the pulverized grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. By weight shall be impurities of animal origin.
(iii) Other edible grains -	Not more than 4 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 3 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 8 per cent by weight.

12. SPLIT PULSE (DAL) URD:

Dal Urd shall consist of split seeds of pulse (*Phaseolus mungo* Linn.) It shall be sound, dry, sweet, wholesome and free from admixture of unwholesome substances. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 14 per cent by weight (obtained by heating the pulverized grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight

(iii) Other edible grains -	shall be impurities of animal origin. Not more than 4 per cent by weight.
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(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 3 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 8 per cent by weight.

13. DAL CHANA:

Dal Chana shall consist of split grains of gram (*Cicer arietinum* Linn). It shall be sound, clean, sweet, dry, wholesome and free from admixture of unwholesome substances. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 16 per cent by weight (obtained by heating the pulverized grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains	Not more than 2 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 3 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 7 per cent by weight.

14. SPLIT PULSE MASUR:

Dal masur shall consist of dehusked whole and split seed of the lentil (*Lenil esculenta* Moench or *Lens culinaris* Medik or *Ervum lens* Linn). It shall be sound, clean, dry, sweet, wholesome and free from admixture of unwholesome substances. It shall also conform to the following standards, namely:—

(i) Moisture-	Not more than 14 per cent by weight (obtained by heating the pulverized grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains -	Not more than 2 per cent by weight.
(iv) Damaged grains-	Not more than 5 per cent by weight.
(v) Weevilled grains-	Not more than 3 per cent by count.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that the total of foreign matter, other edible grains and damaged grains shall not exceed 7 per cent by weight.

15. Any other foodgrains not specified above shall conform to the following standards, namely:—

(i) Moisture-	Not more than 16 per cent by weight (obtained by heating the pulverized grains at 130°C-133°C for two hours).
(ii) Foreign matter - (Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii) Other edible grains	Not more than 6 per cent by weight.
(iv) Weevilled grains-	Not more than 10 per cent by count.
(v) Damaged grains-	Not more than 5 per cent by weight.
(vi) Uric acid-	Not more than 100 mg. per kg.
(vii) Aflatoxin	Not more than 30 micrograms per kilogram.

Provided that total of foreign matter, other edible grains and damaged grains shall not exceed 12.0 per cent by weight.

Explanation — For the purposes of items in regulation 2.4.6 (2-14):—

- (a) "foreign matter" means any extraneous matter other than foodgrains comprising of-
- (i) inorganic matter consisting of metallic pieces, sand, gravel, dirt, pebbles, stones, lumps of earth, clay and mud, animal filth and in the case of rice, kernels or pieces of kernels, if any, having mudsticking on the surface of the rice, and
 - (ii) organic matter consisting of husk, straws, weed seeds and other inedible grains and also paddy in the case of rice;
- (b) poisonous, toxic and/or harmful seeds - means any seeds which is present in quantities above permissible limit may have damaging or dangerous effect on health, organoleptic properties or technological performance such as dhatura (*D. fastur linn* and *D. stramonium linn*), corn cokle (*Agrostemma githago L.*, *Machai Lallium remulenum linn*), Akra (*Vicia* species).
- (c) "Damaged grains" means kernels or pieces of kernels that are sprouted or internally damaged as a result of heat, microbe, moisture or whether, viz., ergot affected grain and kernel bunt grains;
- (d) "Weevilled grains" means kernels that are partially or wholly bored by insects injurious to grains but does not include germ eaten grains and egg spotted grains;
- (e) "Other edible grains" means any edible grains (including oil seeds) other than the one which is under consideration.

¹⁹[16. **UNPROCESSED WHOLE RAW PULSES** (not for direct human consumption): The limits for foreign matter (extraneous matter) shall be maximum 3.0 per cent. by weight of which the maximum 0.5 per cent. by weight may be the inorganic matter and impurities of animal origin.

In addition, unprocessed whole raw pulse shall conform to the requirements of other standards referred to in this regulation. Pulses for direct human consumption shall conform to the standards of the relevant pulse prescribed in the regulation 2.4.6.]

²⁶[17.OATS

(1) Oats shall be dried mature grains of *Avena sativa* or *Avena byzantina*. It shall be sound, clean, wholesome, and free from toxic seeds, live insects and visible mold. It shall also conform to the following standards, namely:-

(i) Moisture	Not more than 14.0 per cent. by weight
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(ii)	Foreign matter(Extraneous matter)	Not more than 1 per cent. by weight of which not more than 0.25 per cent. by weight shall be mineral matter and not more than 0.10 per cent. by weight shall be impurities of animal origin.
(iii)	Other edible grains (grains other than oats)	Not more than 3 per cent. by weight.
(iv)	Damaged grains (including pieces of kernels that show visible deterioration due to moisture, weather, disease, insects, mould, heating, fermentation, sprouting or other causes)	Not more than 3 per cent. by weight.
(v)	Weevilled grains(weevilled grains include weevil infested grains and insect bored (which may be partially or wholly bored by insects)	Not more than 2 per cent. by count count out of which not more than 0.5 per cent. by count shall be insect bored.
(vi)	Minimum test weight (weight of hundred litre volume of oats expressed as kilograms per hectolitre (kg/hl).	Not less than 46 kg/hl
(vii)	Hull-less and broken kernels	Not more than 5 per cent. by weight.
(viii)	Uric acid	Not more than 100 mg per kg.
(ix)	Ergot	Sclerotium of the fungus <i>Claviceps purpurea</i> 0.05 per cent. m/m max

(2) Food Additives

The product shall contain food additives specified in Appendix A appended to these regulations.

(3) Contaminants, Toxins and Residues

The product contaminants, toxin and residues shall be in accordance with the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.

(4) Food Hygiene

(a) The product shall be prepared and handled in accordance with the guidelines provided in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

(b) The product shall conform to the microbiological requirement specified in Appendix B to these regulations.

(5) Labelling

The product shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

(6) Method of Sampling and Analysis

The method of sampling and analysis shall be in accordance with the FSSAI Manual of Method of Analysis of Food]

³⁷[18. “Quinoa” means the dried matured grain obtained from the plant of *Chenopodium quinoa* from which saponin has been removed by washing, scouring, dehulling or by any other suitable process, which shall conform to the following Standards, namely:-

Sl. No.	parameter	limit
(1)	Moisture (percent by mass), Max.	12.0
(2)	Extraneous matter	Not more than 1 per cent. by mass of which not (Extraneous matter) more than 0.25 per cent. by mass shall be mineral matter and not more than 0.10 per cent. by mass shall be impurities of animal origin.
(3)	Other edible grains, Max %	0.5
(4)	Damaged grains, Max %	3.0
(5)	Uric acid (Not more than)	100 mg/kg
(6)	Saponin Content, Max. %	0.1]

2.4.7 CORNFLOUR (Maize starch):

1. **CORNFLOUR (Maize starch)** means the starch obtained from maize (*zea mays* L.). It shall contain no added colour, flavours or other chemicals. It shall be free from dirt, insects, larvae and impurities or other extraneous matter. It shall conform to the following standards:—

Moisture	Not more than 12.5%
Total ash	Not more than 0.5 per cent (on dry weight basis).
Ash insoluble in dilute HCl	Not more than 0.1 per cent (on dry weight basis).
Alcoholic acidity (with 90 per cent alcohol)	

Shall be equivalent to not more than 2.0
ml. N. NaOH per 100 g. of dried substance

2.4.8.CORN FLAKES:

1. **CORN FLAKES** means the product obtained from dehulled, degermed and cook corn (*Zea mays* L.) by flaking, partially drying and toasting. It shall be in the form of crisp flakes of reasonably uniform size and golden brown in colour. It shall be free from dirt, insects, larvae and impurities and any other extraneous matter. It shall conform to the following standards:—

Moisture	Not more than 7.5%
Total ash excluding salt	Not more than 1.0 per cent (on dry weight basis).

Ash insoluble in dilute HCl	Not more than 0.1 percent (on dry weight basis).
Alcoholic acidity (with 90 per cent alcohol)	Shall be equivalent to not more than 2.0 ml. N. NaOH per 100 g. of dried substance

2.4.9 CUSTARD POWDER:

1. CUSTARD POWDER means the product obtained from maize (*Zea mays* L.) or sago/topioca with or without the addition of small quantities of edible starches obtained from arrowroot, potato or jawar (sorghum vulgare) and with or without the addition of edible common salt, milk and albuminous matter. It may contain permitted colours and flavours. It shall be free from any other foreign matter. It shall be the form of fine powder, free from rancidity, fermented and musty odour. It shall conform to the following standards namely:—

Moisture	Not more than 12.5%
Total ash excluding added common salt (on dry basis)	Not more than 0.5 per cent
Ash insoluble in dilute HCl (on dry basis).	Not more than 0.1 percent

2.4.10 MACARONI PRODUCTS:

1. ²⁶[PASTA PRODUCTS: means the product obtained from one or a combination of ingredients including suji, maida, rice flour, groundnut flour, tapioca flour, edible soy flour or flour of any other cereal referred to in sub-regulation 2.4 by kneading the dough and extending it or by any other process. It may contain one or more of the following ingredients either singly or in combination:

milk powder, fruit and vegetables and products thereof or their extracts; edible common salt, nutritive sweeteners, meat and products thereof; fish and products thereof; eggs and products thereof; spices, condiments and herbs including their extracts; vitamins and minerals; edible fats and oils; yeast extract, yeast and product thereof; hydrolysed plant protein and soy sauce powder.

It may contain food additives specified in Appendix A appended to these regulations. It shall be free from dirt, insect's larvae and impurities or any other extraneous matter.

It shall conform to the following standards:-

Moisture	Not more than 12.5 per cent.
Ash insoluble in dilute HCl (On dry basis)	Not more than 0.1 per cent.]

³⁷[2. (1)The "Instant noodle (not applied to noodle seasoning)" means the product prepared from wheat flour or rice flour or flour of any other cereals, millets and legumes covered in sub-regulation 2.4 of these regulations or combination thereof or flour from tubers and water as the main ingredient, with or without the addition of herbs, condiments and seasoning, spices, iodised salt, sugar, wheat gluten by kneading the dough and extending it, and starches, *dried fruits and vegetables, or their products or extracts, nuts, edible protein and egg powder, meat, poultry, marine or their products* [whose standards are prescribed in these regulations] *may be added, if required.*

(2) Instant noodle is characterised by the use of pregelatinization process and dehydration either by frying in any oil or fat covered under sub-regulation 2.2 or by other methods, and the product shall be presented as Fried noodles or Non-fried noodles.

(3) The product shall be of good characteristic colour, appearance, texture, aroma and taste and shall be free from undesirable taste, dirt, insect's larvae and impurities or any other extraneous matter, which shall conform to the following standards, namely:-

S.No.	Parameter	Fried noodles	Non- fried noodles
(a)	Moisture (percent by mass), Max.	10.0	13.0
(b)	Acid insoluble ash (on dry matter basis), Max %	0.3	0.3
(c)	Acid Value, Max.	2.0	---

(4) the manufacturer shall label seasoning, if any, accompanying the instant noodles distinctly on the package]

2.4.12MALTED AND MALT BASED FOODS

1. **MALTED MILK FOOD** means the product obtained by mixing whole milk, partly skimmed milk or milk powder with the wort separately from a mash of ground barley malt, any other malted cereal grain and wheat flour or any other cereal flour or malt extract with or without addition of flavouring agents and spices, emulsifying agents, eggs, protein isolates, edible common salt, sodium or potassium bicarbonate, minerals and vitamins and without added sugar in such a manner as to secure complete hydrolysis of starchy material and prepared in a powder or granule or flake form by roller drying, spray drying, vacuum drying or by any other process. It may contain cocoa powder. It shall be free from dirt and other extraneous matter. It shall not contain any added starch (except starch natural to cocoa powder) and added non-milk fat. It shall not contain any preservative or added colour. Malted milk food containing cocoa powder may contain added sugar. Malted milk food shall also conform to the following standards, namely:—

	<i>Malted milkfood without Cocoa powder</i>	<i>Malted milkfood withcocoa powder</i>
(a) Moisture	Not more than 5 per cent by weight.	Not more than 5 per cent by weight
(b) Total protein (N x 6.25) (on dry basis)	Not less than 12.5 per cent by weight.	Not less than 11.25 per cent by weight.
(c) Total fat (on Dry basis)	Not less than 7.5% by weight	Not less than 6% by weight.
(d) Total ash (on dry basis)	Not more than 5% by weight	Not more than 5% by weight.
(e) Acid insoluble ash (on dry basis) (in dilute HCl)	Not more than 0.1 per cent by weight	Not more than 0.1 per cent by weight
(f) Solubility	Not less than 85% by weight.	Not less than 80% by weight.
(g) Cocoa powder (on dry basis) --		Not less than 5.0% by weight.
(h) Test for starch	Negative	—

	<i>Malted milkfood without</i>	<i>Malted milkfood with cocoa powder Cocoa powder</i>
(i) Bacterial count	Not more than 50,000 per gram.	Not more than 50,000 per gram.
(j) Coliform count	Not more than 10 per gram.	Not more than 10 per gram.
(k) Yeast and mould count		absent in 0.1 gm
(l) Salmonella and Shigella		absent in 0.1 gm
(m) E.Coli		absent in 0.1 gm
(n) Vibrio cholera and V.Paraheamolyticus		absent in 0.1 gm
(o) Faecal streptococci and Staphylococcus aureas		absent in 0.1 gm

2. MALT BASED FOODS (MALT FOOD) means the product obtained by mixing malt (wort or flour or malt extract) of any kind obtained by controlled germination of seeds (cereals and/or grain legumes), involving mainly steeping germination and kiln drying processes with other cereal and legume flour with or without whole milk or milk powder, flavouring agents, spices, emulsifying agents, eggs, egg powder, protein isolates, protein hydrolysates, edible common salt, liquid glucose, sodium or potassium bicarbonate minerals, amino acids and vitamins. It may contain added sugar and/or cocoa powder and processed in such a manner to secure partial or complete hydrolysis of starchy material in the form of powder or granules or flakes by drying or by dry mixing of the ingredients. The grains, legumes and their products used in preparation of malt shall be sound, uninfested and free from insect fragments, rat excreta, fungal infested grains or any other type of insect or fungal damage.

It shall also conform to the following standards, namely:—

- | | |
|--|---|
| (a) Moisture | - Not more than 5 per cent, by weight |
| (b) Total Protein (N x 6.25) (on dry basis) | - Not less than 7.0 per cent, by weight |
| (c) Total ash (on dry basis) | - Not more than 5 per cent, by weight |
| (d) Acid insoluble ash (in dilute HCl) | - Not more than 0.1 per cent, by weight |
| (e) Total plate count | - Not more than 50,000 per gram. |
| (f) Coliform count | - Not more than 10 per gram. |
| (g) Yeast and Mould Count | - Not more than 100 per gram. |
| (h) E Coli | - Absent in 10 gram. |
| (i) Salmonella and Shigella | - Absent in 25 gram |
| (j) Alcoholic Acidity
(expressed as H ₂ SO ₄)
with 90 per cent alcohol
(on dry weight basis) | - Not more than 0.30 per cent. |
| (k) Vibrio cholera and V.Paraheamolyticus | absent in 0.1 gm |
| (l) Faecal streptococci and
Staphylococcus aureas | absent in 0.1 gm |

²⁷**[3. MALT EXTRACT** means the product prepared by digesting with water, sound malted grains, of cereals (such as barley, wheat and millets) at a suitable temperature with or without adding enzymes. The water extract is then strained and evaporated into a viscous product. Malt or malt extract shall not be prepared from wheat gluten, corn grits, edible starches (such as potato or tapioca), unmalted whole grains and legume flours. It shall be a viscous liquid, amber or yellowish brown in colour and shall possess a characteristic odour and sweet taste. The material shall be free from any adulterants, off-odour, foreign flavour and impurities. It may contain wheat gluten, soya protein or any other external protein sources intended for use in the manufacture of malted milk food, malt based foods etc.

Malt Extract shall be of the following types:-

- (i) Diastatic Malt Extract;
- (ii) Non Diastatic Malt Extract; and
- (iii) Brewery Grade Malt Extract.

It shall also conform to the following standards, namely:-

<i>Characteristic</i>	<i>Requirement</i>		
	Type 1	Type 2	Type 3
Density at 20 ⁰ C Min	1.39	1.39	1.39
Refractive Index at 20 ⁰ C, Min	1.489	1.489	1.489
Total solids (as is basis), % by weight, Min	77	77	55
Reducing sugar, on dry basis, (calculated as anhydrous maltose), % by weight,	55-65	55-65	55-65
Crude protein (on dry basis), % by weight, Min	3.5	3.5	2.5
Test for starch	Negative	Negative	Negative

2. Food Additives

Only those food additives permitted under the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 shall be used.

3. Hygiene

The product shall be prepared and handled in accordance with the guidelines provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidance as provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

4. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

The products covered in this standard shall conform to the Microbiological Requirements given in Appendix B of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.

5. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011]

2.4.12 ROLLED OATS:

1. **ROLLED OATS** (quick cooking oats) means the product made from sound hulled oats (*Avena sativa*). It shall be free from added colours, rancidity and flavouring agents. It shall be in the form of flakes of uniform size having a light cream colour. It shall be free from dirt, insects and insect fragments. It shall conform to the following standards:—

Moisture	Not more than 10.0 %
Total ash	Not more than 2.0 per cent on dry basis

Ash insoluble in dilute HCl (on dry basis).	Not more than 0.1 percent
Nitrogen	Not less than 1.8 per cent on dry basis
Crude Fibre	Not more than 2.0 percent on dry basis
Alcohol acidity (with 90 per cent alcohol)	Shall be equivalent to not more than 8.0 ml. N.NaOH per 100 gm. of dried substance.

2.4.13 SOLVENT EXTRACTED FLOURS:

1. **SOLVENT EXTRACT SOYA FLOUR** means the product obtained from clean, sound healthy soyabeans by a process of cracking, dehulling, solvent extraction with food grade hexane and grinding. It shall be in the form of coarse or fine powder or grits, white to creamy white in colour of uniform composition and free from rancid and objectionable odour, extraneous matter, insects, fungus, rodent hair and excreta. It shall be free from any added colour and flavour. It shall conform to the following standards, namely:—

(a) Moisture	Not more than 9.0 per cent by weight
(b) Total ash	Not more than 7.2 per cent by weight on dry basis
(c) Ash insoluble in dilute HCl	Not more than 0.4 per cent by weight on dry basis.
(d) Protein (Nx6.25)	Not less than 48 per cent by weight on dry basis.
(e) Crude fibre	Not more than 4.2 per cent by weight on dry basis.
(f) Fat	Not more than 1.5 per cent by weight on dry basis
(g) Total bacterial count	Not more than 50,000 per gm.
(h) Coliform bacteria	Not more than 10 per gm.
(i) Salmonella bacteria	Nil in 25 gm
(j) Hexane (Food grade)	Not more than 10.00 ppm

2. **SOLVENT EXTRACTED GROUNDNUT FLOUR** means the product obtained from fresh, clean, degermed groundnut kernels which have been decuticled after mild roasting. The kernels shall be first expelled followed by solvent extraction with food grade hexane or by direct extraction of kernels. It shall be whitish to light brown in colour of uniform composition and shall be free from rancid and objectionable odour, extraneous matter, insect, fungus, rodent hair and excreta. It shall be free from added colour and flavour. It shall conform to the following standards namely :—

(a) Moisture	Not more than 8.0 per cent by weight
(b) Total ash	Not more than 5.0 per cent by weight on dry basis
(c) Ash insoluble in dilute HCl	Not more than 0.38 per cent by weight on dry basis.
(d) Protein(Nx6.25)	Not less than 48 per cent by weight on dry basis.
(e) Crude fibre	Not more than 5.0 per cent by weight on dry basis.
(f) Fat	Not more than 1.5 per cent by weight on dry basis
(g) Total bacterial	Not more than 50,000 per gm.count
(h) Coliform bacteria	Not more than 10 per gm.
(i) Salmonella bacteria	Nil in 25 gm
(j) Hexane (Food grade)	Not more than 10.00 ppm

3. **SOLVENT EXTRACTED SESAME FLOUR** means the product obtained by pressing, clean, sound healthy and decuticled sesame seeds followed by solvent extraction with food grade hexane or by direct extraction of kernels. It shall be in the form of flour of white or pale creamy white colour, of uniform composition and free from

rancid and objectionable odour, extraneous matter, insects, fungus, rodent hair and excreta. It shall be free from added colour and flavour. It shall conform to the following standards, namely :—

(a) Moisture	Not more than 9.0 per cent by Weight
(b) Total ash	Not more than 6.0 per cent by weight on dry basis
(c) Ash insoluble in dilute HCl	Not more than 0.15 per cent by weight on dry basis.
(d) Protein (Nx6.25)	Not less than 47 per cent by weight on dry basis.
(e) Crude fibre	Not more than 6.0 per cent by weight on dry basis.
(f) Fat	Not more than 1.5 per cent by weight on dry basis
(g) Total bacterial count	Not more than 50,000 per gm.
(h) Coliform bacteria	Not more than 10 per gm.
(i) Salmonella bacteria	Nil in 25 gm.
(j) Oxalic Acid	Not more than 0.5 per cent by weight content on dry basis.
(k) Hexane (Food grade)	Not more than 10.00 ppm.

4. SOLVENT EXTRACTED COCONUT FLOUR means the product obtained from fresh coconut Kernels or dried coconut copra of good quality and free from mould. Food grade hexane shall be used for extraction of the oil. It shall be of white or pale brownish yellow colour of uniform composition and free from rancid and objectionable odour, extraneous matter, insects, fungus, rodent hair and excreta. It shall be free from added colour and flavour. It shall conform to the following standards, namely :—

(a) Moisture	Not more than 9.0 per cent by weight
(b) Total ash	Not more than 6.0 per cent by weight on dry basis
(c) Ash insoluble in — dilute HCl	Not more than 0.35 per cent by weight on dry basis.
(d) Protein (Nx6.25)	Not less than 22.0 per cent by weight on dry basis.
(e) Crude fibre	Not more than 9.0 per cent by weight on dry basis.
(f) Fat	Not more than 1.5 per cent by weight on dry basis
(g) Total bacterial -	Not more than 50,000 per gm.count
(h) Coliform bacteria	Not more than 10 per gm.
(i) Salmonella bacteria	- Nil in 25 gm.
(j) Hexane (Food grade)	Not more than 10.00 ppm.

5. SOLVENT EXTRACTED COTTON SEED FLOUR means the product obtained by solvent extraction of oil with food grade hexane from oil cake immediately following the single pressing, from cotton seed of good quality which have been pre-cleaned and are free from infected or otherwise damage materials and extraneous matter. It shall be in the form of flour of white or pale brownish colour, of uniform composition and free from rancid and objectionable odour, extraneous matter, insect, fungus, rodent hair and excreta. It shall be free from added colours and flavours. It shall conform to the following standards, namely :—

(a) Moisture	Not more than 8.0 per cent by weight
(b) Total ash	Not more than 5.0 per cent by weight on dry basis
(c) Ash insoluble in dilute HCl	Not more than 0.35 per cent by weight on dry basis.
(d) Crude Protein (Nx6.25)	Not less than 47 per cent by weight on dry basis.
(e) Available lysine	Not less than 3.6 g. per 100 g. of crude protein.
(f) Crude fibre	Not more than 5.0 per cent by weight on dry basis.

(g) Free gossypol	Not more than 0.06 per cent by weight on dry basis.
(h) Total gossypol	Not more than 1.2 percent by weight on dry basis.
(i) Fat	Not more than 1.5 per cent by weight on dry basis.
(j) Total bacterial Count	Not more than 50,000 per gm.
(k) Coliform bacteria	Not more than 10 per gm.
(l) Salmonella bacteria	Nil in 25 gm.
(m) Hexane (Food grade) -	Not more than 10.00 ppm."

2.4.14 STARCHY FOODS:

1. **ARROWROOT** means the separated and purified starch from the rhizomes of the plants known as *Maranta arundinacea* or from *Curcuma augustifolia*.

⁴⁰[2. (1) "Tapioca Sago" means the product made from the starch obtained from roots of tapioca (*Manihot esculenta crantz syn. Utilissima*). Tapioca Sago shall be hard, clean, wholesome globules or pearls of uniform colour, shape and size having characteristic taste and flavour.

(2) Tapioca Sago shall be free from insect infestation, live and dead insects, dirt, extraneous matter, visible mould growth, and the product shall comply with the following standards, namely:—

Sl.No.	parameter	limit
1	Moisture (percent by mass), Max.	12.0
2	Total Ash (on dry matter basis), Max. percent	0.40
3	Acid insoluble ash (on dry matter basis), Max. percent	0.10
4	Starch (on dry basis), Min. percent	96.0
5	Protein (percent on dry matter basis), Max.	0.3
6	Crude fibre (percent on dry weight basis), Max.	0.20
7	pH of aqueous extract	4.5 to 7.0
8	Colour of gelatinized alkaline paste in the porcelain on the lovibond scale not deeper than	0.4R+1.5Y
9	Sulphur Dioxide content, Max.	100 ppm
10	Colouring matter	Absent

(3) This standard shall also apply to Palm Sago starch obtained from Sago Palm (*Metroxylon sagu* and *M.rumphii*)."]

2.4.15 BAKERY PRODUCTS:

1. **Biscuits** including wafer biscuits shall be made from maida, vanaspati or refined edible oil or table butter or desi butter or margarine or ghee or their mixture containing any one or more of the following ingredients, namely:—

Edible common salt, butter, milk powder, cereals and their products, cheese cocoa, coffee extract, edible desiccated coconut, dextrose, fruit and fruits products, dry fruit and nuts, egg, edible vegetable products, ginger, gluten groundnut flour, milk and milk products, honey, liquid glucose, malt products, edible oilseeds, flour and meals, spices and condiments, edible starches such as potato starch and edible flours, sugar and sugar products, invert sugar, jaggery, protein concentrates, oligofructose (max 15%) vinegar and other nutrients and vitamins:

Provided that it may contain food additives specified in these regulations including Appendix A:

Provided further that it may contain artificial sweetener as provided in regulation 3.1.3 of these regulations and label declaration as provided in regulation 2.4.5 (24, 25, 26, 28 & 29) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

Provided also that it shall conform to following standards, namely:—

(i) ash insoluble in dilute hydrochloric acid (on dry basis): shall not be more than 0.1 per cent

(ii) acidity of extracted fat (as oleic acid):- not exceeding 1.5 per cent.

It may contain Oligofructose (dietary fibres) upto 15% maximum subject to label declaration under Regulation 2.4.5 (43) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

2. **BREAD** whether sold as white bread or wheat bread or fancy or fruity bread or bun or masala bread or milk bread or of any other name, shall mean the product prepared from a mixture of wheat atta, maida, water, salt, yeast or other fermentive medium containing one or more of the following ingredients, namely:—

Condensed milk, milk powder (whole or skimmed), whey, curd, gluten, sugar, gur or jaggery, khandsari, honey, liquid glucose, malt products, edible starches and flour, edible groundnut flour, edible soya flour, protein concentrates and isolates, vanaspati, margarine or refined edible oil of suitable type or butter or ghee or their mixture, albumin, lime water, lysine, vitamins, spices and condiments or their extracts, fruit and fruit product (Candied and crystallized or glazed), nuts, nut products, oligofructose (max 15%) and vinegar:

Provided that it may also contain food additives specified in these regulations including Appendix A:

Provided further that it may also contain artificial sweetener as provided in regulation 3.1.3 of this regulation and label declaration in Regulation 2.4.5 (24, 25, 26, 28 & 29) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

Provided also that it shall conform to the following standards, namely:—

(a) alcoholic acidity (with 90 per cent alcohol) Shall be not more than equivalent of 7.5 ml. N NaOH per 100 g of dried substances.

(b) ash insoluble in dilute HCL on dry weight basis —

(i) bread except masala bread or fruit bread Not more than 0.1 per cent

(ii) masala bread or fruit bread Not more than 0.2 per cent

Provided also that it shall be free from dirt, insect and insect fragments, larvae, rodent hairs and added colouring matter except any permitted food colours present as a carry over colour in accordance with the provision in regulation 3.1.17, in raw material used in the products.

It may contain Oligofructose (dietary fibres) upto 15% maximum subject to label declaration under labelling regulation 2.4.5 (43) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

²⁷[2.4.16 **EXPELLER PRESSED FLOUR**

1. **Expeller Pressed Edible Groundnut Flour** means the product obtained by expeller pressing fresh, clean degermed groundnut kernels which have been decuticled after mild roasting. The kernels shall be sorted and selected either by visual inspection, inspection under ultraviolet light, electronic sorting or by other means. The kernels shall be free from insect or fungal infestation. Expeller pressed edible groundnut flour shall be whitish to light brown in colour, uniform in composition and shall be free from insect or fungal infestation, objectionable odour and rancid taste. It shall not contain added flavouring and colouring agent or any other extraneous matter. It shall be free from castor husk or MAHUA oilcake. It shall be manufactured, packed, stored and distributed under hygienic conditions. It shall conform to the following standards, namely:-

Moisture	Not more than 9.0 per cent. by weight.
Total ash	Not more than 4.5 per cent. by weight on dry basis.
Ash insoluble in dilute HCl	Not more than 0.35 per cent. by weight on dry basis.
Protein (Nx6.25)	Not less than 45 per cent. by weight on dry basis.

Crude fibre	Not more than 5.0 per cent. by weight on dry basis.
Fat	Not more than 9.0 per cent. by weight on dry basis.
Acid value of extracted fat	Not more than 4.0 per cent.

2. Food Additives

Only those food additives permitted under the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 shall be used.

3. Hygiene

The product shall be prepared and handled in accordance with the guideline provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011 and such guidance as provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

4. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

The products covered in this standard shall conform to the Microbiological Requirements given in Appendix B of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.

5. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.]

³⁷[2.4.17 “Pearl Millet flour” means the product obtained from pearl millet grains (*Pennisetum americanum* L., and *Pennisetum typhoideum*) through a process of milling, which shall be free from abnormal flavours, odours, living insects, filth (impurities of animal origins, including dead insects), and shall conform to the following standards, namely:-

Sl. No.	parameter	limits
(1)	Moisture (percent by mass), Max.	13.0
(2)	Total Ash (on dry matter basis), Max %	0.8 to 1.0
(3)	Protein (N×5.7)(percent on dry matter basis), Min.	8.0
(4)	Fat (on dry mass basis), Max. %	6.0
(5)	Crude Fibre (percent on dry mass basis), Max.	2.5

(6)	Particle Size	shall pass through 1mm sieve]
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2.5. MEAT AND MEAT PRODUCTS

2.5.1 Definition:

(a) "animal" means an animal belonging to any of the species specified below;-

- (i) Ovines;
- (ii) Caprines;
- (iii) Suillines;
- (iv) Bovines;
- (v) ³⁴[Domestic rabbits (*Oryctolagus cuniculus*)]

and includes poultry and fish

(b) "carcass" means the dead body or any part thereof including the viscera of any animal which has been slaughtered

(c) "meat" means the flesh and other edible parts of a carcass

(d) "meat food products" means any article of food or any article intended for, or capable of, being used as a food which is derived or prepared from meat by means of drying, curing, smoking, cooking, seasoning, flavouring, freezing or following a method of processing meat akin to any of the above methods, but shall not include the following products

- (i) Meat extracts, meat consommé and stock, meat sauces and similar products not containing fragments of meat;
- (ii) Whole, broken or crushed bones, meat peptones, animal gelatin, meat powder, pork-rind powder, blood plasma, dried blood, dried blood plasma, cellular proteins, bone extracts and similar products;
- (iii) Fats melted down from animal tissues;
- (iv) Stomachs, bladders and intestines, clean and bleached, salted or dried;
- (v) Products containing fragments of meat, but which contain a quantity of meat or meat product not exceeding ten percent of the total weight of the final product;
- (vi) Patties, puffs, rolls, samosas, cutlets, koftas, kababs, chops, tikkas and soups made from mutton,

chicken, goat meat, buffalo meat, beef and grilled chicken which are prepared for immediate consumption, the ampoules of chicken essence, hot-dogs and hamburgers prepared for immediate consumption which can not be stored even under refrigerated conditions;

(e) "Slaughter house" means the building, premises or place which is licensed as a slaughter house by the local authority for the slaughter of animals intended for human consumption.

2.5.2 Meat and Meat Products:

1. **CANNED CORNED BEEF** means the product prepared from boneless meat of carcass of bovine animals including buffalo meat, which have been subjected to ante-mortem and postmortem inspection.

The product shall be uniformly cured with edible common salt and sodium and / or potassium nitrite. The product may contain ascorbic acid, sodium ascorbate or isoascorbate acid/ sodium iso-ascorbate singly or in combination not exceeding 500 mg/kg. The product may also contain sucrose, dextrose, lactose, maltose and glucose syrup including corn syrup.

The product shall be packed in hermetically sealed containers and subjected to heat treatment followed by rapid cooling to ensure that the product is shelf stable. The sealed containers shall not show any change on incubation at 35°C for 10 days and 55°C for 5 days.

The product shall be in the form of a solid pack capable of being sliced.

The product shall be free from any added colour and natural and artificial flavour. The product shall be clean and substantially free from staining and contamination from the container, foreign matter and objectionable odour.

The product shall conform to the following requirements, namely:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Total Plate Count	1000 / gram maximum
(2)	E.Coli	Absent in 25 gram
(3)	Solmonella	Absent in 25 gram
(4)	Staphylococcus aureus	Absent in 25 gram
(5)	Clostridium perfringens and Clostridium botulinum	Absent in 25 gram

2. **CANNED LUNCHEON MEAT** means the product prepared from edible portion of meat of mammalian animal, slaughtered in an abattoir, which have been subjected to ante-mortem and postmortem inspection and/or edible meat of poultry birds, including chickens, turkeys, ducks, geese, guinea fowl or pigeonslaughtered in an abattoir.

The product shall be uniformly cured with edible common salt and sodium and /or potassium nitrite. The product may be with or without binders such as cereal flour/starch, bread, biscuits or bakery products, milk powder, whey powder, egg protein, vegetable protein products, glucose, invert sugar, dextrose, lactose, maltose, glucose syrup, including corn syrup, spices, seasoning and condiments and water soluble hydrolysed protein.

The product may be smoked and flavoured with natural and natural identical flavours and permitted flavour enhancer.

The product may contain ascorbic acid / isoascorbic acid and its sodium salts singly or in combination not exceeding 500 mg/kg expressed as ascorbic acid as antioxidant and sodium and or potassium mono - di - polyphosphates singly or in combination not exceeding 3000 mg/kg expressed as P2O5 as water retention agents.

The product shall be packed in hermetically sealed container and subjected to heat treatment followed by rapid cooling to ensure that the product is shelf stable. The sealed container shall not show any change on incubation at 35°C for 10 days and 55°C for 5 days.

The product shall be clean and substantially free from stains from the container and foreign matter and shall be capable of being sliced.

The product shall conform to the following requirement, namely:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Total Fat content:	
	a) Product without binder	Not more than 30.0 percent
	b) Product with binder	Not more than 35.0 percent
(2)	Total Plate Count	1000 / gram maximum
(3)	E.Coli	Absent in 25 gram

(4)	Salmonella	Absent in 25 gram
(5)	Staphylococcus aureus	Absent in 25 gram
(6)	Clostridium perfringens and Clostridium botulinum	Absent in 25 gram

3. **CANNED COOKED HAM** means the product prepared from meat of pigs which have been subjected to ante-mortem and postmortem inspection. The product shall be free from bones, detached cartilage tendons, ligaments and may be with or without skin and fat. The product shall be uniformly cured with edible common salt and sodium and / or potassium nitrite.

The product may contain sucrose, invert sugar, dextrose, lactose, maltose, glucose syrup including corn syrup, honey, spices, seasoning and condiments, water soluble hydrolysed protein and food grade gelatin. The product may be smoked and flavoured with natural flavouring substances and nature identical flavours as well as permitted flavour enhancers. The product may contain ascorbic acid / isoascorbic acid and its sodium salt singly or in combination not exceeding 500 mg/kg expressed as ascorbic acid, sodium and or potassium mono - di - polyphosphates singly or in combination not exceeding 3000 mg/ kg expressed as P2O5 as antioxidant and water retention agents respectively. The product may also contain sodium/potassium alginate not exceeding 10 mg/kg and or agar, carrageenan and sodium citrate as emulsifying and stabilizing agents.

The product shall be packed in hermetically sealed containers and subjected to heat treatment followed by rapid cooling to ensure that the product is shelf stable. The sealed containers shall not show any change on incubation at 35°C for 10 days and 55°C for 5 days.

The product shall be free from any stains from the container/package, objectionable matter and shall be capable of being sliced.

The product shall conform to the following requirement, namely:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Total Plate Count	1000 / gram maximum
(2)	E.Coli	Absent in 25 gram
(3)	Salmonella	Absent in 25 gram
(4)	Staphylococcus aureus	Absent in 25 gram
(5)	Clostridium perfringens and Clostridium botulinum	Absent in 25 gram

4. **CANNED CHOPPED MEAT** means the product prepared from edible portion of meat of mammalian animals slaughtered in an abattoir, which have been subjected to ante-mortem and postmortem inspection and / or edible meat of poultry birds including chickens, turkeys, ducks, geese, slaughtered in an abattoir.

The product shall be uniformly cured with edible common salt and Sodium or Potassium Nitrite. The product may be with or without binders such as cereal flour/starch, bread, biscuit, or bakery product. Vegetable protein product, fructose, invert sugar; dextrose, lactose, maltose, glucose syrup including corn syrup, spices, seasoning and condiments and water soluble hydrolysed protein.

The product may be smoked and flavoured with natural and nature identical flavours and permitted flavour enhancer.

The product may contain ascorbic acid / iso-ascorbic acid and its sodium salts singly or in combination not exceeding 500 mg / kg expressed as ascorbic acid and sodium and or potassium mono-di-polyphosphate, singly or in combination not exceeding 3000 mg/kg expressed as P2O5 as antioxidants and water retention agent respectively.

The product shall be packed in hermetically sealed containers and subjected to heat treatment followed by rapid cooling to ensure that the product is shelf stable. The sealed containers shall not show any change on incubation at 35°C for 10 days and 55°C for 5 days.

The product shall be clean and substantially free from staining and contamination from the container, foreign matter and shall be capable of being sliced. The product shall conform to the following requirements, namely:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
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(1) Total Fat content:	
a) Product without binder	Not more than 25.0 percent
b) Product with binder	Not more than 30.0 percent

(2) Total Plate Count	1000 / gram maximum
(3) E.Coli	Absent in 25 gram
(4) Salmonella	Absent in 25 gram
(5) Staphylococcus aureus	Absent in 25 gram
(6) Clostridium perfringens and Clostridium Botulinum	Absent in 25 gram

5. **CANNED CHICKEN** means the product prepared from edible portion of meat of poultry birds, slaughtered in an abattoir, which have been subjected to ante-mortem and postmortem inspection. The product shall be free from bones, blood clots, skin, hair, viscera and bruised/disintegrated material.

The product shall be cured with a mixture of edible common salt and sodium nitrite. The product shall be free from added colour flavour and meat tenderized. The packing medium and other ingredients shall be of food grade quality.

The product shall be packed in hermetically sealed clean and sound tin containers and subjected to adequate heat treatment followed by rapid cooling to ensure that the product is shelf stable. The sealed containers shall not show any change on incubation at 35°C for 10 days and 55°C for 5 days.

The contents shall have the characteristic colour, free from objectionable odour, discolouration and excessive disintegration.

The product shall conform to the following requirements, namely:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Total Plate Count	1000 / gram maximum
(2)	E.Coli	Absent in 25 gram
(3)	Salmonella	Absent in 25 gram
(4)	Staphylococcus aureus	Absent in 25 gram
(5)	Clostridium perfringens and Clostridium Botulinum	Absent in 25 gram

6. **CANNED MUTTON AND GOAT MEAT** means the product prepared from edible portion of meat of sheep and goat animals slaughtered in an abattoir, which have been subjected to ante-mortem and postmortem inspection. The product shall be free from bones, blood clots, skin, hair, strings and fibrous tissue, bruised material, viscera, tendons and excessive fat.

The product shall be cut into pieces of reasonably uniform size and cured with a mixture of edible salt and sodium nitrate and or sodium nitrite. The product shall be free from added colour, flavour and meat tenderizer. The packing medium and other ingredients shall be of food grade quality.

The product shall be packed in hermetically sealed clean and sound tin containers and subjected to adequate heat treatment followed by rapid cooling to ensure that the product is shelf stable. The sealed container shall not show any change on incubation at 35°C for 10 days and 55°C for 5 days.

The contents shall have characteristic colour, free from objectionable odour, discoloration and excessive disintegration.

The product shall conform to the following requirements, namely:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Total plate count	1000 / gram maximum
(2)	E.Coli	Absent in 25 gram
(3)	Salmonella	Absent in 25 gram
(4)	Staphylococcus aureus	Absent in 25 gram
(5)	Clostridium perfringens and Clostridium botulinum	Absent in 25 gram

7. **FROZEN MUTTON, CHICKEN, GOAT AND BUFFALO MEAT** means the product prepared from edible portion of meat of animals specified under these regulations including buffalo meat slaughtered in an abattoir, which have been subjected to ante-mortem and postmortem inspection.

The fresh meat meant for freezing shall be clean, free from any foreign matter, objectionable odour/flavour and evidence of deterioration. Meat shall be prepared by quickly freezing in an appropriate equipment in such a way that

the range of temperature of maximum crystallization is passed quickly and the product attains a temperature of -18°C or colder at the thermal centre after thermal stabilization. The product shall be kept deep frozen so as to maintain its quality during transportation, storage and sale.

The product shall conform to the following requirements, namely:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Total Plate Count	100000 / gram maximum
(2)	E.Coli	100 / gram maximum
(3)	Staphylococcus aureus	100 / gram maximum
(4)	Clostridium perfringens and Clostridium Botulinum	30/ gram maximum
(5)	Yeast and mould count	1000/ gram maximum
(6)	Salmonella	Absent in 25 gram
(7)	Listeria monocytogenes	Absent in 25 gram

2.6. Fish and Fish Products:

2.6.1 Fish and Fish Products

³⁶[1. Frozen shrimp:

(a) Frozen shrimp which includes shrimps, means the product frozen raw or partially or fully cooked, peeled or unpeeled.

(b) Frozen shrimp is the product obtained from species belonging to Penaeidae, Solenoceridae, Aristeidae, Sergestidae, Hippolytidae, Crangonidae, Palaemonidae and Atyidae. The product after preparation, shall be subject to a freezing process and shall comply with the conditions laid down hereafter;-

(i) the freezing process shall be carried out in appropriate equipment in such a way that the range of temperature of maximum crystallization is passed quickly. The freezing process shall not be regarded as complete unless and until the product temperatures has reached -18°C or lower at the thermal centre after thermal stabilisation;

(i i) the water used for cooking shall be of potable quality or clean seawater, which meets the same microbiological standards as potable water and is free from potential contaminants;

(i i i) the product shall be kept deep frozen to maintain the quality during transportation, storage and distribution;

(i v) frozen shrimps shall be processed and packaged to minimise dehydration and oxidation;

(v) the practice of repacking frozen products under controlled conditions which shall maintain the quality of the product, followed by the reapplication of the freezing process as defined, is permitted.

(c) Requirements.-

(i) frozen shrimp shall be prepared from sound shrimps or prawns which are of a good quality to be sold fresh for human consumption;

(ii) if glazed, the water used for glazing or preparing glazing solutions shall be of potable quality (IS 10500) or shall be clean sea-water, which meets the same microbiological standards as potable water and is free from potential contaminants;

(iii) other ingredients shall be of food grade quality and conform to all applicable standards prescribed in these regulations.

(d) Food Additives.-

Only those food additives specified under these regulations shall be used.

(e) Hygiene.-

The product shall be prepared and handled in accordance with the guideline specified in Part-II of Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(f) Contaminants, Toxins and Residues.-

The products covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and conform to the microbiological requirements specified in Appendix B of these regulations.

(g) Packaging and Labelling.-

The products shall comply with the packaging and labelling requirements specified in the Food Safety and Standards (Packaging and Labelling), Regulations, 2011 and shall also apply to the pre-packaged products. The product shall be stored at -18°C or lower and shall be displayed on the label.]

2. Frozen Lobsters means the product prepared from fresh lobsters of sound quality belonging to the genus *Homarus* of the family Nephropidae and from the families Palinuridae and Scyllaridae. The Norway Lobster may be prepared from *Nephros norvegicus*. The product shall not be a mixture of different species. The product may be raw or cooked. The product may be glazed with water. The product shall conform to the following requirements:—

<i>S.No.</i>	<i>Characteristics</i>	<i>Requirements in RawProduct</i>	<i>Requirement in CookedProduct</i>
(1)	Total Volatile Base (Nitrogen)	Not more than 30 mg/100 gm	Absent in 25gm

3. Frozen squid and parts of squid means the product prepared from fresh squid of sound quality belonging to squid species of Loliginidae, Ommastrephidae Onychoteuthide and Thysanotenthidae families. The product may be glazed with water. No food additive is allowed in this product. The product shall conform to the following requirements:

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Total Volatile Base (Nitrogen)	Not more than 30 mg/100 gm

³⁶[4. Frozen Finfish:

(a) Frozen finfish means the product frozen from the species as defined below and offered for direct consumption and for further processing.

(b) Frozen finfish refers to finfish species suitable for human consumption, with or without the head, from which the viscera or other organs may have been completely or partially removed. The product after preparation shall be subject to a freezing process and shall comply with the conditions laid down hereafter;-

(i) the freezing process shall be carried out in appropriate equipment in such a way that the range of temperature of maximum crystallization is passed quickly. The freezing process shall not be regarded as complete unless and until the product temperature has reached -18°C or lower at the thermal centre after thermal stabilization;

- (ii) the product shall be kept deep frozen to maintain the quality during transportation, storage and distribution;
- (iii) the product shall be processed and packaged to minimise dehydration and oxidation.
- (iv) the practice of repacking frozen products under controlled conditions which shall maintain the quality of the product, followed by the reapplication of the freezing process as defined, is permitted.

(c) Requirements.-

- (i) frozen finfish shall be prepared from sound fish which are of a good quality to be sold fresh for human consumption;
- (ii) if glazed, the water used for glazing or preparing glazing solutions shall be of potable quality (IS 10500: 2012) or shall be clean sea-water, which meets the same microbiological standards as potable water and is free from potential contaminants;
- (iii) other ingredients shall be of food grade quality and conform to all applicable standards prescribed in these regulations;
- (iv) the raw material shall not contain more than 100 mg/Kg of histamine. This shall only apply to species of Carangidae, Chanidae, Clupeidae, Coryphaenidae, Engraulidae, Istiophoridae, Mugilidae, Pristigasteridae, Scombridae and Xiphiidae.

(d) Food Additives.-

Only those food additives specified under these regulations shall be used.

(e) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Part-II of Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(f) Contaminants, Toxins and Residues.-

The products covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and conform to the microbiological requirements specified in Appendix B of these regulations.

(g) Packaging and Labelling.-

The products shall comply with the packaging and labelling requirements specified in the Food Safety and Standards (Packaging and Labelling), Regulations, 2011 and shall apply to the pre-packaged products. The product shall be stored at -18°C or lower and shall be displayed on the label.

5. Frozen fish fillets:

(a) Frozen fish fillets means the product frozen from the species of fish as defined below and offered for direct consumption for further processing.

(b) Frozen fillets are slices of fish which are removed from the carcass of the same species of fish suitable for human consumption by cuts made parallel to the backbone and sections of such fillets cut so as to facilitate packing, and further processing. The product after preparation shall be subject to a freezing process and shall comply with the conditions specified below:-

- (i) the freezing process shall be carried out in appropriate equipment in such a way that the range of temperature of maximum crystallization is passed quickly. The freezing process shall not be regarded as complete unless and until the product temperature has reached -18°C or lower at the thermal centre after thermal stabilization. The product shall be kept deep frozen so as to maintain the quality during transportation, storage and distribution;
- (ii) The product shall be processed and packaged so as to minimize dehydration and oxidation;
- (iii) re-packing of the frozen products can be carried out under controlled conditions, which will maintain the quality of the product, followed by the re-application of freezing process as mentioned above;
- (iv) fillets may be presented as boneless, provided that boning has been completed including the removal of pin-bones.

(c) Requirements.-

- (i) Frozen fish fillets shall be prepared from sound fish which are of a good quality to be sold fresh for human consumption;
- (ii) if glazed, the water used for glazing or preparing glazing solutions shall be of potable quality (IS 10500) or clean sea-water, which meets the same microbiological standards as potable water and is free from potential food contaminants;
- (iii) other ingredients shall be of food grade quality and conform to all applicable standards prescribed in these regulations;
- (iv) The raw material shall not contain more than 100 mg/Kg of histamine. This shall only apply to species of Carangidae, Chanidae, Clupeidae, Coryphaenidae, Engraulidae, Istiophoridae, Mugilidae, Pristigasteridae, Scombridae and Xiphiidae.

(d) Food Additives.-

Only those food additives specified under these regulations shall be used.

(e) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Part-II of Schedule 4 of the Food Safety and Standards (Licensing and Regulation of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(f) Contaminants, Toxins and Residues.-

The products covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and shall conform to the microbiological requirements specified in Appendix B of these regulations.

(g) Packaging and Labelling.-

The products shall comply with the packaging and labelling requirements specified in the Food Safety and Standards (Packaging and Labelling), Regulations, 2011 and shall also apply to the pre-packaged product. The product shall be stored at -18°C or lower and shall be displayed on the label.]

Note I: Products under article 1, 2, 3, 4 AND 5 shall be frozen in an appropriate equipment quickly to minus

(-) 18° C or colder in such a way that the range of temperature of maximum crystallization is passed quickly. The quick freezing process shall not be regarded as complete unless the product temperature has reached minus (-) 18° C or colder at the thermal centre after thermal stabilization. The product shall be kept deep frozen so as to maintain the quality during transportation, storage and sale. The entire operation including processing and packaging shall ensure minimum dehydration and oxidation. The product may contain food additives permitted in Appendix A except listed product under regulation 2.6.1 (3). The product shall conform to the microbiological requirement given in Appendix B. The products shall be free from any foreign matter and objectionable odour/flavour.

6. Dried shark fins means the product prepared from dorsal and pectoral fins, lower lobe of caudal fin and Pelvic from fresh shark of edible quality. The product shall be free from adhering flesh and may be with or without skin. The product shall be dried in a suitable manner and shall be free from any food additive. The product shall be free from foreign matter, objectionable odour or flavour and rancidity. No food additive is allowed in this product. The products shall conform to the following requirements:—

<i>Sl. No.</i>	<i>Characteristics</i>	<i>Requirements</i>
(1)	Moisture	Not more than 10.0 percent
(2)	Ash insoluble in HCl on dry basis	Not more than 1.0 percent
(3)	Yeast and Mould Count	Absent in 25gm

¹²[7. **Salted fish/dried salted fish:-** (1) Dried/ salted and dried fishery products means the product prepared from fresh or wholesome fish after drying with or without addition of salt.

(2) The fish shall be bled, gutted, beheaded, split or filleted and washed prior to salting and drying.

(3) Salt used to produce salted fish shall be clean, free from foreign matter, show no visible signs of contamination with dirt, oil, bilge or other extraneous materials.

(4) The product shall be free from foreign matter, objectionable odour and flavour.

(5) The product may contain food additives permitted in Appendix A.

(6) The product shall conform to the microbiological and chemical requirement as laid down in the regulation.

(7) The products shall conform to the following requirements:

Sr. No. (1)	Characteristics (2)	Requirements (3)
1.	Water activity (a_w), at 25°C	Less than 0.78
2.	Salt Content (percent Sodium Chloride)*	Not less than 12 %
3.	Histamine** content, max.	200 mg/Kg
4.	Acid Insoluble Ash on dry basis	Not more than 1%

*Requirement of salt content is only applicable to dry salted fishery products.

** Requirement of Histamine content is only applicable for dried/dry-salted fishery products prepared from listed fish species associated with histamine poisoning.]

³⁶[8. Canned Fishery Products:

(a) Canned fishery products means canned finfish, crustaceans and molluscs solid packed or packed in oil, water or other suitable medium.

(b) Description

(i) Product Definition

Canned fishery products are obtained from the following categories of finfish, crustaceans and molluscs:

Finfish	Crustacean	Molluscs
<p>Sardine and other clupeoids</p> <p><i>Sardinella longiceps</i></p> <p><i>Sardinella gibbosa</i></p> <p><i>Sardinella fimbriata</i></p> <p><i>Sardinella albella</i></p> <p><i>Amblygaster sirm</i></p> <p><i>Dussumieria acuta</i></p> <p><i>Dussumieria elopsoides</i></p> <p>Tuna and Bonito</p> <p><i>Thunnus alalunga</i></p> <p><i>Thunnus albacares</i></p> <p><i>Thunnus obesus</i></p> <p><i>Thunnus maccoyii</i></p> <p><i>Thunnus thynnus</i></p> <p><i>Thunnus tonggol</i></p> <p><i>Euthynnus affinis</i></p> <p><i>Katsuwonus pelamis</i></p> <p><i>Sarda orientalis</i></p> <p><i>Sarda sarda</i></p> <p>Mackerel</p> <p><i>Rastrelliger kanagurta</i></p> <p>Seer fish</p> <p><i>Scomberomorus</i> spp.</p> <p>Pomfret</p> <p><i>Pampus argenteus</i></p> <p><i>Pampus chinensis</i></p> <p><i>Parastromateus niger</i></p>	<p>Shrimp/prawn*</p> <p>Species belonging to the family Penaeidae, Solenoceridae, Aristeidae, Sergestidae, Hippolytidae, Crangonidae, Palaemonidae and Atyidae</p> <p>Crab**</p> <p><i>Scylla serrata</i></p> <p><i>Portunus pelagicus</i></p> <p><i>Potrunus sanguinolentus</i></p>	<p>Mussels</p> <p><i>Perna viridis</i></p> <p><i>Perna indica</i></p> <p>Squid</p> <p><i>Loligo duvauceli</i></p>

* For canned shrimp the head, shell and antennae shall be removed

** Canned crab meat is prepared singly or in combination from the leg, claw, body and shoulder meat from which the shell has been removed.

(ii) Process Definition

Canned fishery products are packed in hermetically sealed containers and shall have received a processing treatment sufficient to ensure commercial sterility.

(iii) Presentation

- (1) The product shall be presented in one of the following packing media: own juice, brine or water, edible oil, tomato sauce or curry.
- (2) The can shall not show any visible external defects like denting, paneling, swelling or rusting.
- (3) The contents of the can, on opening shall not display any appreciable disintegration. Pieces from which portions have separated out would be treated as disintegrated units. The percentage of detached portion of fish calculated on the basis of the drained mass shall not exceed 5 percent by mass based on the average of 5 cans.
- (4) The product shall have the odor, flavor and color characteristic of the species.
- (5) The canned shrimp product may be presented as:
 - (a) Peeled shrimp- shrimp which have been headed and peeled without removal of the dorsal tract;
 - (b) Cleaned or de-veined – peeled shrimp which have had the back cut open and the dorsal tract removed at least up to the last segment next to the tail. The portion of the cleaned or de-veined shrimp shall make up 95% of the shrimp contents;
 - (c) Broken shrimp – more than 10% of the shrimp contents consist of pieces of peeled shrimp of less than four segments with or without the vein removed;
 - (d) Canned shrimp may be designated as to size in accordance with the actual count range declared on the label.

(c) Requirements.-

(i) Raw Material

1. Fish

The material used for preparation of canned finfish shall be from sound fish of the species in sub-section 2.1 and of a quality fit to be sold fresh for human consumption.

Heads and gills shall be completely removed, scales and tail may be removed. The fish may be eviscerated. If eviscerated it shall be practically free from visceral parts other than roe, milt or kidney. If ungutted, it shall be practically free from undigested feed or used feed.

2. Shrimp

Shrimp shall be prepared from sound shrimp of the species in sub-section 2.1 which are of a quality fit to be sold fresh for human consumption.

3. Crab meat

Canned crab meat shall be prepared from sound crab of the species specified, which are alive immediately prior to the commencement of processing and of a quality suitable for human consumption.

4. Mussels

The mussels shall be of sound quality and free from any evidence of spoilage and degradation.

5. Squid Rings

Squid rings shall be prepared from sound quality whole cleaned squids without any evidence of spoilage and deterioration.

(ii) Other Ingredients

The packing medium and all other ingredients used shall be of food grade quality and conform to all applicable standards prescribed in these regulations.

(iii) Decomposition

The raw material (fish) shall not contain more than 100 mg/Kg of histamine based on the average of the sample unit tested. This shall apply only to species of fish with potential to form hazardous level of histamine as mentioned in Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.

(iv) Final Product

The product shall be free from foreign materials, filth and from grittiness. Other parameters like drained weight, disintegrated portion as % of drained weight, medium, percentage of water, vacuum, etc. are mentioned below:

S. No.	Characteristics	Finfish				Crustaceans		Molluscs	
		Tuna	Mackerel	Sardine	Pomfret/ Seerfish	Shrimp/ Prawn	Crab	Mussel	Squid
1.	Medium	Oil	Oil Brine Curry Tomato Sauce	Oil Brine Curry	Oil	Brine	Brine	Oil	Brine
2.	Drained wt. as % of water capacity*	70	65	70	66	64	65	65	64
3.	% of water in the drained liquid**	5	10	10	10			5	-
4.	Disintegrated portion as % of drained weight (max)	5	5	5	5	5	5	5	5
5.	Vacuum (Minimum)	For round cans 100 mm and negative pressure in flat cans							

6.	Head Space	5-10 mm
7.	Can Exterior	shall not be rusted, dented or bulged

*A tolerance of ± 5 percent is permitted

** Only applicable for oil medium

The percentage of sodium chloride in the final product of sardine and mackerel shall be 3.5 percent in the case of brine treated cans. The acidity of brine as citric acid anhydrous shall be between 0.06 and 0.20 percent (m/v).

(v) Contaminants, Toxins and Residues.-

The products covered in this standard shall comply with Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

The products covered in this standard shall comply with the microbiological requirements given in Appendix B of these regulations.

(vi) Food Additives.-

Only the food additives permitted under these regulations shall be used.

(vii) Hygienic.-

The product shall be prepared and handled in accordance with the guidelines provided in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(viii) Packaging and Labelling.-

(a) Canned products shall be packed in suitable containers, free from rust and hermetically sealed. Cans shall be lacquered, the lacquer used shall be non-toxic and shall be of such quality that it does not impart any foreign taste and smell to the contents of the cans and does not peel off during processing and storage of the product. The lacquer shall not be soluble in oil or brine.

(b) The provisions laid down under Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged product.]

Note II: The product listed under articles 8 shall be packed in hermetically sealed clean and sound containers and subjected to adequate heat treatment followed by rapid cooling to ensure commercial sterility. The container shall be free from rust and mechanical defects. The container shall not show any change or incubation at 37°C for 7 days. The final product shall be free from foreign matter, objectionable odour, or flavour. The products may contain food additives permitted in Appendix A except products listed under regulation 2.6.1 (11). The product shall conform to the microbiological requirement given in Appendix B.

Note- Without prejudice to the standards laid down in this Appendix, whenever water is used in the manufacture or preparation of any article of food, such water shall be free from micro-organisms likely to cause disease and also free from chemical constituents which may impair health.

³⁶[9. Frozen cephalopods:

(a) frozen cephalopods means the raw frozen cephalopods and parts of raw cephalopods, as defined below and offered for direct consumption and for further processing.

(b) frozen cephalopods and parts of cephalopods are obtained from the following categories:

<i>Category</i>	<i>Family</i>
Squid	Loliginidae
	Onychoteuthidae
	Ommastrephidae
	Thysanoteuthidae
Cuttlefish	Sepiidae
	Sepiolidae
Octopus	Octopodidae

(c) The product after preparation shall be subject to a freezing process and shall comply with the following conditions:-

(i) the freezing process shall be carried out in appropriate equipment in such a way that the range of temperature of maximum crystallization is passed quickly. The freezing process shall not be regarded as complete unless and until the product temperature has reached -18°C or lower at the thermal centre after thermal stabilization;

(ii) the product shall be kept deep frozen so as to maintain the quality during transportation, storage and distribution;

(iii) frozen cephalopods and parts of cephalopods shall be processed and packaged so as to minimise dehydration and oxidation;

(iv) industrial repacking of intermediate frozen material under controlled conditions which maintain the quality of the product, followed by the reapplication of the quick freezing process as defined above is permitted.

(d) Requirements.-

(i) Frozen cephalopods shall be prepared from sound squid, cuttlefish or octopus which is of a good quality to be sold fresh for human consumption;

(ii) if glazed, the water used for glazing or preparing glazing solutions shall be of potable quality (IS 10500) or shall be clean sea-water, which meets the same microbiological standards as potable water and is free from potential contaminants.

(e) Food Additives.-

Only the food additives specified under these regulations shall be used.

(f) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Part-II of Schedule 4 of the Food Safety and Standards (Licensing and Regulation of Food Businesses) Regulations, 2011 and such

guideline as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(g) Contaminants, Toxins and Residues.-

The products covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and shall conform to the microbiological requirements specified in Appendix B of these regulations.

(h) Packaging and Labelling.-

The products shall comply with the packaging and labelling requirements specified in the Food Safety and Standards (Packaging and Labelling), Regulations, 2011 and shall also apply to the pre-packaged products. The product shall be stored at -18°C or lower and shall be displayed on the label.

10. Smoked Fishery Products:

1. Smoked fishery products means the product smoked, smoke-flavoured and smoke-dried fish prepared from fresh, chilled or frozen raw material. It deals with whole fish, fillets and sliced and similar products thereof. The standard applies to fish, either for direct consumption or for further processing, or for addition into speciality or minced products where fish constitutes only part of the edible contents.
2. The product shall be of following types:
 - (i) smoked fish is prepared from fish that has undergone hot or cold smoking process. The smoke must be applied through one of the smoking processes defined in regulation 3.0 and the end product must have smoked sensory characteristics. Spices and other optional ingredients may be used.
 - (ii) smoke-dried fish is prepared from fish that has undergone combined smoking and drying process and may include a salting process as described in regulation 3.0. The smoke must be applied through a traditional or industrial smoke-drying process and the end product must have smoke-dried sensory characteristics. Spices and other optional ingredients may be used.
 - (iii) smoke-flavoured fish is prepared from fish that has been treated with smoke flavours, without employing a smoking process as described in sub regulation 3.0. The end product must have a smoked taste. Spices and other optional ingredients may be used.
3. Process for smoked fish, smoke – dried fish and smoke-flavoured fish is as follows:
 - (i) smoking is a process of treating fish by exposing it to smoke from smouldering wood or plant materials. This process is usually characterised by an integrated combination of salting, drying, heating and smoking steps in a smoking chamber:

Provided that wood or other plant material for generation of smoke or smoke- condensates shall not contain toxic substances either naturally or through contamination, or after having been treated with chemicals, paint or impregnating materials and shall be handled in a way to avoid contamination:

Provided further that smoking of fish shall be done in a manner that minimises the formation of polycyclic aromatic hydrocarbons (PAH);
 - (ii) smoking by regenerated smoke is a process of treating fish by exposing it to smoke which is regenerated by atomizing smoke condensate in a smoking chamber under the time and temperature conditions similar to those for hot or cold smoking;

(iii) smoke condensates are products obtained by controlled thermal degradation of wood in a limited supply of oxygen (pyrolysis), subsequent condensation of the resultant smoke vapours, and fractionation of the resulting liquid products;

(iv) hot smoking is a process in which fish is smoked at an appropriate combination of temperature and time sufficient to cause the complete coagulation of the proteins in the fish flesh; hot smoking is generally sufficient to kill parasites, to destroy non-sporulating bacterial pathogens and to injure spores of human health concern;

(v) cold smoking is a process of treating fish with smoke using a time and temperature combination that will not cause significant coagulation of the proteins in the fish flesh but that will cause some reduction of the water activity;

(vi) salting is a process of treating fish with salt of food grade quality to lower water activity in fish flesh and to enhance flavour by any appropriate salting technology (e.g., dry salting, brining, injection salting);

(vii) drying is a process in which the moisture content in the fish is decreased to appropriate required characteristics under controlled hygienic conditions;

(viii) packaging is a process in which smoked fish is put in a container, either aerobically or under reduced oxygen conditions, including under vacuum or in a modified atmosphere;

(ix) storage is a process in which smoked fish is kept refrigerated or frozen to assure quality and safety of the product;

(x) smoke drying is a process in which fish is treated by combined smoking and drying steps to such an extent that the final product can be stored and transported without refrigeration and to achieve a water activity of 0.75 or less (10% moisture content or less), as necessary to control bacterial pathogens and fungal spoilage;

(xi) smoke flavours are either smoke condensates or artificial flavour blends prepared by mixing chemically-defined substances in known amounts or any combination of both (smoke-preparations);

(xii) smoke flavouring is a process in which fish or fish preparations are treated with smoke flavour. The smoke flavour can be applied by dipping, spraying, injecting, or soaking.

(d) Requirements.-

(i) smoked fish, smoke-flavoured fish and smoke-dried fish shall be prepared from sound and wholesome fish, which may be fresh, chilled or frozen, and of a quality to be sold for human consumption after appropriate preparation;

(ii) other ingredients shall be of food grade quality and conform to all applicable standards prescribed in these regulations.

(e) Food Additive.-

Only the food additives specified under these regulations shall be used.

(f) Hygienic Requirements.-

The product shall be prepared and handled in accordance with the guidelines specified in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(g) Contaminants, Toxins and Residues.-

The products covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and shall conform to the microbiological requirements specified in Appendix B of these regulations.

(e) Packaging and Labelling.-

(i) the label shall declare storage and handling instructions appropriate for the product;

(ii) the provisions laid down under Food Safety and Standards (Packaging and Labelling) Regulations, 2011, shall apply to the pre-packaged products.

11. Ready –to-Eat Finfish or Shell Fish Curry in Retortable Pouches:

(a) Ready-to-Eat finfish or Shell fish curry in Retortable Pouches means the product thermal processed instant fish or shell fish curry in retortable pouches.

(b) Definition-

(i) Product Definition-

- (1) Ready-To-Eat Finfish/Shellfish Curry in Retortable Pouches is prepared from finfish or shellfish species of sound quality without any visible sign of decomposition.
- (2) The product is prepared from the edible portions of sound fish, packed in gravy of spices, vegetable fat and other ingredients appropriate to the product and heat processed by an appropriate manner after being sealed in a container so as to prevent spoilage.

(ii) Process Definition.-

Products are hermetically sealed and shall have received a processing treatment sufficient to ensure commercial sterility.

(iii) The product shall be presented in curry packing medium.

(c) Requirements.-

(i) Raw Material-

The material used for preparation of this product shall be from sound finfish or shellfish species and of a good quality to be sold fresh for human consumption.

For fish, heads and gills shall be completely removed, scales and tail may be removed. The fish may be eviscerated. If eviscerated, it shall be practically free from visceral parts other roe, milt or kidney. If ungutted, it shall be practically free from undigested feed or used feed. For shrimps, heads, shell, antennae shall be completely removed.

(ii) Other Ingredients-

The packing medium and all other ingredients used shall be of food grade quality and conform to all applicable standards prescribed in these regulations. No artificial colouring matter and firming agents shall be used.

(iii) Decomposition-

The total volatile base nitrogen (TVBN) level of raw material (fin fish or shell fish) should not exceed 35mg/100g.

(d) Final Product.-

- (i) the finished product shall have the odour, flavour and colour characteristic of the product. The bones shall be soft and yielding;
- (ii) the contents of the pouch on opening shall not display any appreciable disintegration. Pieces from which portions have separated out would be treated as disintegrated units. The percentage disintegrated portions of the fish, calculated on the basis of the drained mass shall not exceed 5 % based on the average of five pouches;
- (iii) the product shall be free from foreign materials such as sand, dirt and insects, objectionable odour, or flavour;
- (iv) the residual air in the pouch after processing shall be less than 2 % of the volume of the pouch contents;
- (v) the average proportion of fish to curry in retort pouch shall be in the ratio of 60: 40.
- (vi) the percentage of salt in the product shall be 1% to 2 %, maximum.

(e) Food Additives.-

Only those food additives specified under these regulations shall be used

(f) Processing.-

- (i) The material shall be packed in retortable pouches, exhausted or vacuumized and heat-sealed. Exhausting can be done either by steam injection or hot filling to achieve residual air level of less than 2%.
- (ii) Processing (Retorting) shall be done in over pressure autoclave till the product reaches a F_0 value of 8-10 minutes at the slowest heating point. The water used for cooling of retort pouches shall be as per IS 10500:2012 standards and chlorinated to maintain free residual chlorine of less than 2 mg/l.

(g) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guideline as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(h) Contaminants, Toxins and Residues.-

- (i) The products covered in this standard shall comply with Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 and shall also conforms to the microbiological requirements of thermally processed fishery products given in Table 1 of Appendix B of these regulations.

(i) Packaging and Labelling.-

- (i) the retort pouches shall be packed in suitable retail containers to prevent physical impact during transportation.
- (ii) retort pouch materials of food grade quality having the configuration of polyester/aluminium foil/cast polypropylene or four layers consisting of polyester/aluminium foil or aluminium oxide/nylon and cast

polypropylene may be used. Other suitable packaging materials which can withstand high temperature and pressure can also be used.

(iii) the pouches shall be of food grade quality. The retort pouch shall have the mechanical properties as under:

Sr. No.	Characteristics	Requirement
1.	Tensile strength (Kgf/15 mm) machine direction	3.0-5.25
2.	Bond Strength (Kgf/15 mm)	0.225 – 0.750
3.	Heat seal strength (Kgf/15 mm), Min	4.60
4.	Bursting strength (Kg/cm ²), Min	1.74

(iv) the provisions laid down under the Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged product.

12. Sardine Oil:

- (a) Sardine oil shall be prepared from fresh or well preserved or frozen sound wholesome sardine fish (*Sardinella longiceps*) either whole or dressed body portion (that is without head entrails and tail fin).
- (b) The sardine oil shall be prepared by cooking pressing and separating oil from press liquor by centrifugation or by any other suitable means.

(c) Requirements.-

- (i) Sardine oil shall be free from foreign matters in settled or suspended condition, and separated water. The product shall be a bright and clear liquid when heated to a temperature of 40°C.
- (ii) it shall be free from any other kind of oil including mineral oils. It shall be free from foul and offensive putrefactive odour and should have only characteristic fish- oil odour.
- (iii) it shall be of greenish straw light golden yellow or light brown colour.
- (iv) product shall also conform to the requirement given in table below:

Table

Sr. No.	Characteristics	Requirements
1.	Free fatty acids as percent oleic acid, w/w, max	1.0
2.	Moisture, percent by weight, max	0.5
3.	Iodine Value	145-180
4.	Saponification value	185-205
5.	Unsaponifiable matter, percent, w/w, max	2.0
6.	Refractive Index (40°C)	1.4739-1.4771

(d) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guideline as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(e) Contaminants, Toxins and Residues.-

The products covered in this Standard shall comply with Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 and shall conformance to with the microbiological requirements specified in Appendix B of these regulations.

(f) Packaging and Labelling.-

The provisions laid down under Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged product.

13. Edible Fish Powder:

- (a) Edible fish powder means the product prepared from non-oily white fish like sprats, either from a single species or their mixture. Fresh fish of edible quality which is normally consumed whole should be used for the preparation. Poisonous fish like marine snakes, elasmobranch fish with a high quantity of urea, oily fish and fish with black viscera are not considered suitable for preparation of edible fish powder.
- (b) The fish need not be dressed but should be washed and cooked well for the preparation of the powder.
- (c) Requirement.-
 - (i) Edible fish powder shall be a fine powder free from needle-like bones. It shall blend easily with cereal flours. It shall have a faint yellow colour and the characteristic flavour and taste of dry fish. It shall be free from rancidity and off-flavours.
 - (ii) No organic solvent or chemicals shall be used in its preparation.
 - (iii) Particle Size – Unless otherwise specified, the edible fish powder shall be of such fineness that it passes completely through a 100-mesh sieve.
 - (iv) The edible fish powder shall comply with the requirements given in Table below.
 - (v) The Protein Efficiency Ratio (PER) shall not be less than 2.5 (IS : 7481).

Table

Requirement for Edible Fish Powder

Sr. No. (1)	Characteristic (2)	Requirement (3)
1.	Moisture % by weight, Max	10
2.	Crude protein content (N X 6.25) on dry basis percent by weight, Min	65
3.	Total available lysine g/100g of Protein, Min	6

Sr. No. (1)	Characteristic (2)	Requirement (3)
4.	Fat content on dry basis % by Weight, Max	6
5.	Ash on dry basis % by weight, Max	18
6.	Acid insoluble as on dry basis % by weight, Max	0.5

(d) Food Additives.-

Only the food additives permitted under these regulations shall be used.

(e) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in part-II of Schedule 4 of the Food Safety and Standards (Licensing and Regulation of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(f) Contaminants, Toxins and Residues.-

Product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and conforms to the microbiological requirements specified in Appendix B of these regulations.

(g) Packaging and Labelling.-

(i) The edible fish powder shall be packed in clean sound containers made of tinfoil, Post Consumer Recycled Content (PCR C) sheets, cardboard paper or other food grade material to protect it from spillage, contamination, migration of moisture, or air from the atmosphere and seepage of fat into the material through the packing material. When packed in flexible material, the packaging material shall be capable of withstanding handling during transportation. The edible fish powder shall not come in direct contact with packaging material other than grease proof or sulphate paper cellulose paper or any other non-toxic packing material which may be covered with moisture proof laminate or coated paper. When packed in metallic container, the container shall be airtight and completely filled to have minimum air, or the space shall be filled with inert gas or the content held in vacuum.

(ii) The provisions of the Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged products.

14. Fish Pickles:

(a) Fish pickle shall possess a good uniform colour and appearance and shall be practically free from defects, visible fungal growth and disintegration of meat.

(b) The material shall possess a good texture, shall not be unduly hard, or tough, and shall be free from development of any softening.

(c) Requirements,-

- (i) Raw material;
- (ii) Edible fish;
- (iii) Spices and condiments such as ginger garlic, chillies, curry powder;
- (iv) Edible common salt;
- (v) Preservation media;

- (vi) Vinegar (4 % acetic acid); and
- (vii) Edible vegetable oils.

The product shall possess the characteristic pleasant aroma and flavour and shall be devoid of any objectionable off -taste smell or odour.

The material shall be free from artificial colouring matter and firming agents other than edible common salt and vinegar.

The material shall conform to the requirement specified in the Table below.

Table
Requirement for Fish Pickles

S. No.	Characteristics	Requirement
1.	Fluid portion % by weight, Max	40
2.	pH	4.0-4.5
3.	Acidity as acetic acid of fluid Portion % by weight, Max	2.5-3.0
4.	Sodium chloride % by weight, Max	12.0

(d) Food Additives.-

Only the food additives specified under these regulations shall be used.

(e) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified provided in Part-II of Schedule 4 of the Food Safety and Standards (Licensing and Regulation of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(f) Contaminants, Toxins and Residues.-

Product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and conforms to microbiological requirements specified in Appendix B of these regulations.

(g) Packaging and Labelling.-

- (i) fish pickles shall ordinarily be packed in glass containers or in food grade polyethylene pouches as may be found suitable so as to protect it from deterioration;
- (ii) the provisions of the Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged products.

15. Frozen Minced Fish Meat:

(a) Frozen minced fish meat means the product frozen and defined below and offered for direct consumption and for further processing.

(b) Raw material.-

- (i) clean and fresh fish which do not show any signs of degradation and spoilage shall be used;

(ii) the fish shall be gutted; the tail, entrails, bones, tips, skin, head and other non- edible portion shall be removed and eviscerated. Fish shall be washed thoroughly with clean potable water to remove the blood. The variety of fish used shall be specified;

(iii) the fish shall be properly iced and maintained at a temperature not exceeding 5°C till transported to the freezing factory.

(c) Requirements.-

(i) Processing-

(1) fresh fish, shall be washed to make free of all foreign matter preferably by eighth chilled potable water (5°C) having 5 mg/kg (ppm) of available chlorine and meat separated from fish in wholesome condition.

(2) the material shall be quick frozen at a temperature not exceeding -30°C in polyethylene wrappers and packed in waxed cartons in the minimum possible time.

(3) the quick frozen material shall be stored in the cold storage at a temperature not less than -23 °C.

(ii) Finished Products.-

(1) The frozen minced fish meat, on thawing be clean and shall be found undamaged and free from defects. Deterioration, such as dehydration, oxidative rancidity and adverse changes in the texture shall not be present. The product shall be free from foreign matter and finishing agents.

(2) The products shall conform to the requirements specified in the table below:

Table

Requirement for frozen minced fish meat

S. No. (1)	Characteristics (2)	Requirement (3)
1.	Colour of minced fish meat	Characteristic of the species
2.	Texture of the minced meat	Characteristic of the species
3.	Odour	Characteristic of the species, free from rancid, putrid or foreign odour
4.	Flavour	Characteristic of the species, sweetish and pleasant, free from spoilt or foreign flavour.
5.	Bone content, % by weight, Max	1.0

(iii) Food Additives.-

Only the food additives permitted under these regulations shall be used.

(iv) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Part-II of Schedule 4 of the Food Safety and Standards (Licensing and Regulation of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

(v) Contaminants, Toxins and Residues.-

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and conforms to the microbiological requirements specified in appendix B of these regulations.

(vi) Packaging and Labelling.-

The provisions of the Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged products.

16. Freeze dried prawns (shrimps):

- (a) Freeze dried prawns (shrimps) means the product freeze dried prawns as defined below and offered for consumption.
- (b) The freeze dried prawns shall be of any edible species.
- (c) Freeze dried prawns shall be of the following types:
- (i) peeled, non-deveined and cooked – head and shell removed completely and cooked.
 - (ii) peeled, deveined and cooked – head, shell and dorsal tract removed and cooked.
 - (iii) cooked and peeled – peeled after cooking.
- (d) Requirements.-
- (i) The raw material shall be prepared from clean, wholesome and fresh prawns, and shall not show any visible sign of spoilage.
 - (ii) The colour of the raw material shall typically be of freshly caught prawns. The meat shall be firm and shall have the typical odour of freshly caught prawns. The material shall be free from any discoloration and off odours.
 - (iii) The water used in the processing of prawns shall be of potable quality and shall contain 5 mg/kg available chlorine.
 - (iv) The maximum value for moisture content shall be 2.0 percent.
 - (v) The extent of rehydration shall be minimum 300 percent (IS: IS 14949).
 - (vi) When observed visually, physical defects for various characteristics shall not exceed the values specified in the table below.

Table

Physical Defects for Various Characteristics

S. No. (1)	Characteristic (2)	Requirement Percent by Count (3)
1.	Deterioration with spoiled pieces	Nil
2.	Discoloration	3
3.	Black spots	Nil

4.	Broken and damaged pieces	2
5.	Leges, bits of veins etc.	Nil
6.	Foreign matter or filth	Nil

e) Food Additives.-

Only the food additives permitted under these regulations shall be used.

f) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Part-II of the Schedule 4 of the Food Safety and Standards (Licensing and Regulation of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

g) Contaminants, Toxins and Residues.-

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and conform with the microbiological requirements specified in Appendix B of these regulations.

h) Packaging and Labelling

The provisions of the Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged products.

17. Frozen clam meat:

- a) Frozen clam meat means the product frozen and as defined below and offered for consumption.
- b) Frozen clam meat is the picked either raw or after heating from *Vallarta* species or *Meretrix* species or any other edible species of clams and frozen either raw or after cooking.
- c) Frozen clam meat shall be of following types:
 - (i) Raw Frozen Clam Meat (RFCM), and
 - (ii) Cooked Frozen Clam Meat (CFCM)

Note.— The clams treated with hot water for opening the shell with the meat picked up from it and subsequently frozen shall not be treated as cooked variety.

- d) The frozen clam meat shall have the characteristic appearance and colour. It shall be free from discolouration, deterioration, sand particles, pieces of shell, filth or any other foreign matter.
- e) Requirements.-

The frozen clam meat shall have a soft and firm texture. The material shall be of reasonably uniform size with broken pieces of meat not exceeding 10 % by count.

f) Food Additives.-

Only the food additives permitted under these regulations shall be used.

g) Hygiene.-

The product shall be prepared and handled in accordance with the guidelines specified in Part-II of Schedule 4 of

the Food Safety and Standards (Licensing and Regulation of Food Businesses) Regulations, 2011 and such guidelines as provided from time to time under the provisions of the Food Safety and Standard Act, 2006.

h) Contaminants, Toxins and Residues.-

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and conform with the microbiological requirements specified in Appendix B of these regulations.

i) Packaging and Labelling.-

The provisions of the Food Safety and Standards (Packaging and Labelling), Regulations, 2011, shall apply to the pre-packaged products.]

2.7. SWEETS & CONFECTIONERY:

2.7.1 Sugar boiled confectionery:

Sugar boiled confectionery whether sold as hard boiled sugar confectionery or pan goods confectionery or toffee or milk toffee or modified toffee or lacto-bon-bon or by any other name shall mean a processed composite food article made from sugar with or without doctoring agents such as cream of tartar by process of boiling whether panned or not. It may contain centre filling, or otherwise, which may be in the form of liquid, semi-solid or solids with or without coating of sugar or chocolate or both. It may also contain any of the following:—

- (i) sweetening agents such as sugar, invert sugar, jaggery, lactose, gur, bura sugar, khandsari, sorbitol, honey, liquid glucose;
- (ii) milk and milk products;
- (iii) edible molasses;
- (iv) malt extracts;
- (v) edible starches;
- (vi) edible oils and fats;
- (vii) edible common salts;
- (viii) fruit and fruit products and nut and nut products;
- (ix) tea extract, coffee extract, chocolate, cocoa;
- (x) vitamins and minerals;
- (xi) shellac (food grade) not exceeding 0.4 per cent by weight bee wax (food grade), paraffin wax (food grade), carnauba wax (food grade), and other food grade wax or any combination thereof;
- (xii) edible desiccated coconut;
- (xiii) spices and condiments and their extracts;
- (xiv) candied peels;
- (xv) enzymes;
- (xvi) permitted stabilizing and emulsifying agents;
- (xvii) edible foodgrains; edible seeds;
- (xviii) baking powder;
- (xix) gulkand, gulabanaafsha, mulathi;
- (xx) puffed rice;
- (xxi) china grass;
- (xxii) eucalyptus oil, camphor, menthol oil crystals, pepper mint oil;
- (xxiii) thymol;

(xxiv) edible oil seed flour and protein isolates;

(xxv) gum arabic and other edible gum.

¹⁵[(xxvi) Isomaltulose at 50 per cent. (Max) of the total sugars without adversely affecting the stability of the product]

It shall also conform to the following standards, namely:—

(i) Ash sulphated (on salt free basis) Not more than 2.5 per cent by weight.

Provided that in case of sugar boiled confectionery where spices are used as centre filling, the ash sulphated shall not be more than 3 per cent by weight.

(ii) Ash insoluble (in dilute Hydrochloric acid) Not more than 0.2 Per cent by weight.

Provided that in case of sugar boiled confectionery where spices are used as centre filling, the ash insoluble in dilute Hydrochloric acid shall not be more than 0.4 per cent.

Where the sugar boiled confectionery is sold under the name of milk toffee and butter toffee, it shall conform to the following additional requirements as shown against each;

(1) Milk toffee-

(i) Total protein (N x 6.25) shall not be less than 3 per cent by weight on dry basis.

(ii) Fat content shall not be less than 4 per cent by weight on dry basis.

(2) Butter toffee- fat content shall not be less than 4 per cent by weight on dry basis.

Provided that it may contain food additives permitted in these regulations including appendix 'A'.

Provided further that if artificial sweetener has been added as provided in Regulation 3.1.3, it shall be declared on the label as provided in regulation 3.1.3, it shall be declared on the label as provided in Regulation 2.4.5 (24, 25, 26, 28 & 29) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

2.7.2: Lozenges:

Lozenges shall mean confections made mainly out of pulverised sugar, or icing sugar with binding materials such as edible gums, edible gelatine, liquid glucose or dextrin and generally made from cold mixing which does not require primary boiling or cooking of the ingredients. It may contain any of the following:—

(i) sweetening agents such as dextrose, dextrosemonohydrate, honey, invert sugar, sugar, jaggery, bura sugar, khandsari, sorbitol, liquid glucose;

(ii) milk and milk products;

(iii) nuts and nuts products;

(iv) malt syrup;

(v) edible starches;

(vi) edible common salt;

(vii) ginger powder or extracts;

(viii) cinnamon powder or extracts;

(ix) aniseed powder or extracts;

(x) caraway powder or extracts;

(xi) cardamom powder or extracts;

(xii) cocoa powder or extracts;

(xiii) protein isolates;

(xiv) coffee-extracts or its flavour;

(xv) permitted colouring matter;

(xvi) permitted emulsifying and stabilizing agents

(xvii) vitamins and minerals;

¹⁵[(xviii) Isomaltulose at 50 per cent. (Max) of the total sugars without adversely affecting the stability of the product;]

It shall also conform to the following standards:

- | | |
|---|--|
| (i) Sucrose content | Not less than 85.0 per cent by weight. |
| (ii) Ash Sulphated (salt free basis) | Not more than 3.0 percent by weight |
| (iii) Ash insoluble in dilute Hydrochloric acid | Not more than 0.2 per cent by weight |

The product may contain food additives permitted in these regulations including Appendix A.

Provided that if artificial sweetener has been added in the product as provided in the regulation 3.1.3, it shall be declared on the label as provided in Regulation 2.4.5 (24, 25, 26, 28 & 29) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

Provided further that if only permitted artificial sweetener is used in the products as sweetener, the requirement for sucrose prescribed in these standards shall not be applicable to such products.

2.7.3: Chewing gum and bubble gum

Chewing gum and bubble gum shall be prepared from chewing gum base, or bubble gum base, natural or synthetic, non-toxic; cane sugar and liquid glucose (corn syrup).

The following sources of gum base may be used:—

- (1) Babul, Kikar (Gum Arabic)
- (2) Khair
- (3) Jhingan (Jael)
- (4) Ghatti
- (5) Chiku (Sapota)
- (6) Natural rubber latex
- (7) Synthetic rubber latex
- (8) Glycerol ester of wood rosin
- (9) Glycerol ester of gum rosin
- (10) Synthetic resin
- (11) Glycerol ester or partially hydrogenated gum or wood rosin.
- (12) Natural resin
- (13) Polyvinyl acetate
- (14) Agar (food grade)

It may also contain any of the following ingredients, namely:—

- (a) Malt
- (b) Milk powder
- (c) Chocolate
- (d) Coffee
- (e) Gelatin, (food grade)
- (f) Permitted Emulsifiers
- (g) Water, potable
- (h) Nutrients like Vitamins, minerals, proteins
- ¹⁵(i) Isomaltulose at 50 per cent. (Max) of the total sugars without adversely affecting the stability of the product]

It shall be free from dirt, filth, adulterants and harmful ingredients. it shall also conform to the following standards, namely:—

<i>Ingredients</i>	<i>Chewing gum</i>	<i>Bubble gum</i>
(i) Gum	Not less than 12.5 per cent by weight	Not less than 14.0 per cent by weight
(ii) Moisture	Not more than 3.5 per cent by weight	Not more than 3.5 per cent by weight

(iii) Sulphated Ash	Not more than 9.5 per cent by weight.	Not more than 11.5 per cent by weight.
(iv) Acid insoluble ash	Not more than 2.0 per cent by weight.	Not more than 3.5 per cent by weight.
(v) Reducing sugars (calculated as dextrose)	Not less than 4.5 per cent by weight.	Not less than 5.5 per cent by weight.
(vi) Sucrose	Not more than 70.0 per cent by weight.	Not more than 60.0 percent by weight.

Provided that it may contain food additives permitted in and these regulations Including Appendix A

Provided further, if artificial sweetener has been added as provided in Regulation 3.1.2 (1), it shall be declared on the label as provided in Regulation 2.4.5 (24, 25, 26, 28 & 29) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

Provided also, that, if only artificial sweetener is added in the product as sweeteners the parameters namely, reducing sugars and sucrose prescribed in the table above shall not be applicable to such product

²⁹[2.7.4 Chocolate

1. Chocolate means a homogeneous product obtained by an adequate process of manufacture from a mixture of one or more of the ingredients, namely, cocoa materials including cocoa beans, cocoa nib, cocoa mass (cocoa liquor/cocoa paste), cocoa press cake and cocoa powder (cocoa fines or cocoa dust), including fat reduced cocoa powder with or without addition of sugars, cocoa butter, milk solids including milk fat. The addition of vegetable fats other than cocoa butter shall not exceed 5 per cent of the finished product, after deduction of the total weight of any other added edible foodstuffs, without reducing the minimum contents of cocoa materials. The nature of the vegetable fats permitted for this purpose is specified in clause (ii) of paragraph 5 of these regulations.

2. The product may contain Isomaltulose at 50 per cent. (Max) of the total sugars without adversely affecting the stability of the product.

3. The material shall be free from rancidity or off odour, insect and fungus infestation, filth, adulterants and any harmful or injurious matter.

4. The chocolate shall be of the following types:

(i) milk chocolate is obtained from one or more of cocoa nib, cocoa mass, cocoa press cake, cocoa powder including low-fat cocoa powder with sugar and milk solids including milk fat and cocoa butter. Milk solids refers to the addition of milk ingredients in their natural proportion except that milk fat may be added or removed;

(ii) milk covering chocolate as defined above, but suitable for covering purposes;

(iii) plain chocolate is obtained from one or more of cocoa nib, cocoa mass, cocoa press cake, cocoa powder including low fat cocoa powder with sugar and cocoa butter. Provided that dark chocolate shall contain, on a dry matter basis, not less than 35 per cent. total cocoa solids, of which not less than 18 per cent. shall be cocoa butter and not less than 14 per cent. fat-free cocoa solids;

(iv) plain covering chocolate is same as plain chocolate but suitable for covering purposes;

(v) blended chocolate means the blend of milk chocolate and plain chocolate in varying proportions;

(vi) white chocolate is obtained from cocoa butter, milk solids, including milk fat and sugar;

(vii) filled chocolate means a product having an external coating of chocolate with a centre clearly distinct in its composition from the external coating, but does not include flour confectionery, pastry and biscuit products, the coating shall meet the requirements of one or more of the chocolate types specified under paragraph 4 of this standard. The chocolate component of the coating shall not be less than 25 per cent. of the total mass of the finished product; centre filling(s) or component(s) shall comply with the standards specified under these regulations;

(viii) composite chocolate means a product containing at least 60 per cent of chocolate by weight and edible wholesome substances such as fruits, nuts and raisins. It shall contain one or more edible wholesome substances which shall not be less than 10 per cent. of the total mass of finished product;

(ix) praline means a product in a single mouthful size, where the amount of the chocolate component shall not be less than 25 per cent of the total weight of the product; the product shall consist of either filled chocolate or a single or combination of the chocolate specified under paragraph 4 of this standard.

(x) couverture chocolate shall contain, on a dry matter basis, not less than 35 per cent total cocoa solids of which not less than 31 per cent shall be cocoa butter and not less than 2.5 per cent fat-free cocoa solids

Provided that it may contain artificial sweeteners specified in Appendix A appended to these regulations and shall have labelling declarations specified under the Food Safety and Standards (Packaging and labelling) Regulations, 2011.

5. Optional ingredients

(a) In addition to the aforementioned ingredients, the chocolate may contain one or more of the substances given below, namely:-

- I. edible salts;
- II. spices and condiments and their extracts;
- III. vitamins and minerals;
- IV. permitted emulsifying and stabilizing agents;
- V. permitted sequestering and buffering agents;

(b) the vegetable fat may be singly or in blends and shall comply with the following standards, namely:-

- (I) they are non-lauric vegetable fats, which are rich in symmetrical monounsaturated triglycerides of the type POP (palmitic acid -oleic acid- palmitic acid), POST (palmitic acid -oleic acid-stearic acid) and StOSt (stearic acid -oleic acid- stearic acid);
- (II) they are miscible in any proportion with cocoa butter and are compatible with its physical properties (melting point and crystallization temperature, melting rate, need for tempering phase);
- (III) they are obtained by the process of refining and /or fractionation, which excludes enzymatic modification of the triglyceride structure and in conformity with above standard, the following vegetable fats, obtained from the plants, may be used: Sal (*Shorea robusta*), Kokum gurgi (*Garcinia indica*), Mango kernel (*Mangifera indica*), Palm oil (*Elaeis guineensis* and *Elaeis olifera*), Mahua Oil (*Bassia latifolia* or *B. longifolia*), Dhupa Fat (*Vateria indica*), Phulwara fat (*Madhuca butyracea*), and Dharambe fat (*Garcinia cambogia*) as Cocoa Butter Equivalents.

6. Chocolates shall also conform to the following standards namely:—

Sr. No.	Characteristics	Requirements for					
		Milk Chocolate	Milk Covering Chocolate	Plain Chocolate	Plain Covering Chocolate	White Chocolate	Blended chocolate
1	Total Fat (on dry basis) per cent by weight. Not less than	25	25	25	25	25	25
2	Milk fat (on dry basis) Per cent by weight. Not less than	2	2	-	-	2	-
3	Cocoa solids (on Moisture-free and fat free basis) per cent by weight	2.5	2.5	12	12	-	3.0

Sr. No.	Characteristics	Requirements for					
		Milk Chocolate	Milk Covering Chocolate	Plain Chocolate	Plain Covering Chocolate	White Chocolate	Blended chocolate
4	Milk Solids (on Moisture- free and Fat- free Basis) per cent by weight (Minimum)	10.5	10.5	-	-	10.5	1-9 (Range)
5	Acid insoluble ash (on moisture fat and sugar free basis) per cent by weight, Not more than	0.2	0.2	0.2	0.2	0.2	0.2

In case of chocolate which contain vegetable fats other than cocoa butter, it shall have the following label declaration in bold: “CONTAINS VEGETABLE FAT IN ADDITION TO COCOA BUTTER”.]

2.7.5: ICE LOLLIES OR EDIBLE ICES

1. "ICE LOLLIES OR EDIBLE ICES" means the frozen ice produce which may contain sugar, syrup, fruit, fruit juices, cocoa, citric acid, permitted flavours and colours. It may also contain permitted stabilizers and/or emulsifiers not exceeding 0.5 per cent by weight. It shall not contain any artificial sweetener.

Ice Candy means the product obtained by freezing a pasteurized mix prepared from a mixture of water, nutritive sweeteners e.g. sugar, dextrose, liquid glucose, dried liquid glucose, honey, fruits and fruit products, coffee, cocoa, ginger, nuts and salt. The product may contain food additives permitted in these Regulations and Appendices. It shall conform to the microbiological requirements prescribed in Appendix B. It shall conform to the following requirement:—

Total sugars expressed as Sucrose ... Not less than 10.0 percent

¹⁵[The ice lollies or edible ices and ice candy may contain Isomaltulose at 50 per cent. (max) of the total sugars without adversely affecting the stability of the product.]

2.8: Sweetening agents including Honey

2.8.1: SUGAR

1. **PLANTATION WHITE SUGAR** (commonly known as sugar) means the crystallised product obtained from sugarcane or sugar beet. It shall be free from dirt, filth, iron filings, and added colouring matter. Extraneous matter shall not exceed 0.1 per cent by weight. It shall also conform to the following standards, namely :—

- | | |
|--|---------------------------------------|
| (a) Moisture (when heated at 105 degree ± 1°C for 3 hours) | Not more than 0.5 per cent by weight. |
| (b) Sucrose | Not less than 98 per cent by weight. |

The product may contain food additives permitted in these Regulations and Appendices.

2. REFINED SUGAR means the white crystallised sugar obtained by refining of plantation white sugar. It shall be free from dirt, filth, iron filings and added colouring matter. Extraneous matter shall not exceed 0.1 per cent by weight. It shall also conform to the following standards, namely:—

- | | |
|---|--|
| (a) Moisture (when heated at $105^{\circ} \pm 1^{\circ}\text{C}$ for 3 hours) | Not more than 0.5 per cent by weight. |
| (b) Sucrose | Not less than 99.5 per cent by weight. |

The product may contain food additives permitted in these Regulations and Appendices.

3. KHANDSARI SUGAR obtained from sugarcane juice by open pan process may be of two varieties, namely:

- (i) Khandsari Sugar Desi; and
- (ii) Khandsari Sugar (sulphur) also known as "Sulphur Sugar".

It may be crystalline or in powder form. It shall be free from dirt, filth, iron filings and added colouring matter. Extraneous matter shall not exceed 0.25 per cent by weight. It may contain sodium bicarbonate (food grade). It shall also conform to the following standards, namely:—

	<i>Khandsari Sugar (Sulphur Sugar)</i>	<i>Khandsari Sugar (Desi)</i>
(i) Moisture (when heated at $105^{\circ} \pm 1^{\circ}\text{C}$ for 3 hours)	Not more than 1.5 per cent by weight.	Not more than 1.5 per cent by weight.
(ii) Ash insoluble in dilute hydrochloric acid	Not more than 0.5 per cent by weight	Not more than 0.7 per cent by weight.
(iii) Sucrose	Not less than 96.5 per cent by weight.	Not less than 93.0 per cent by weight.

The product may contain food additives permitted in these Regulations and Appendices.

NOTE: - Khandsari sugar can be distinguished from plantation white sugar on the following characteristics, namely:

	<i>Khandsari Sugar (Sulphur Sugar)</i>	<i>Khandsari Sugar (Desi)</i>
(i) Conductivity (106 mho/cm ²)	100-300 in 5% solution at 30°C	Not more than 100 in 5% solution at 30°C
(ii) Calcium oxide (mg/100gms)	Not more than 100	Not more than 50

The product may contain food additives in Appendix A

4. BURA SUGAR means the fine grain size product made out of any kind of sugar. It shall be free from dirt, filth, iron filing and added colouring matter. Extraneous matter shall not exceed 0.1 per cent by weight. It shall also conform to the following standards, namely:—

- | | |
|---|--|
| (a) Sucrose | Not less than 90.0 per cent by weight. |
| (b) Ash insoluble in dilute hydrochloric acid | Not more than 0.7 per cent by weight. |

The product may contain food additives permitted in these Regulations and Appendices.

5. CUBE SUGAR means the sugar in the form of cube or cuboid blocks manufactured from refined crystallised sugar. It shall be white in colour, free from dirt and other extraneous contamination. It shall conform to the following standards :—

- | | |
|---------------|--|
| (a) Sucrose | Not less than 99.7 per cent by weight. |
| (b) Moisture | Not more than 0.25 per cent by weight. |
| (c) Total ash | Not more than 0.03 per cent by weight |

The product may contain food additives permitted in these Regulations and Appendices.

6. ICING SUGAR means the sugar manufactured by pulverizing refined sugar or vacuum pan (plantation white) sugar with or without edible starch. Edible starch, if added, shall be uniformly extended in the sugar. It shall

be in form of white powder, free from dust, or any other extraneous matter.

The product may contain food additives permitted in these Regulations and Appendices. It shall conform to the following standards:—

- | | |
|--|---|
| (a) Total starch and sucrose (moisture free) | Not less than 99.0 per cent by weight. |
| (b) Moisture | Not more than 0.80 per cent by weight. |
| (c) Starch | Not more than 4.0 percent by weight on dry basis. |

2.8.2: MISRI

1. **MISRI** means the product made in the form of candy obtained from any kind of sugar or palmyrah juice. It shall be free from dirt filth, iron filings and added colouring matter. Extraneous matter shall not exceed 0.1 per cent by weight. It shall also conform to the following standards, namely:—

- | | |
|---|-------------------------------|
| (a) Total ash | Not more than 0.4% by weight |
| (b) Total Sugar (Called, known or expressed as Sucrose) | Not less than 98.0% by weight |

The product may contain food additives permitted in these Regulations and Appendices.

2.8.3: "HONEY"

1. **HONEY** means the natural sweet substance produced by honey bees from the nectar of blossoms or from secretions of plants which honey bees collect, transform store in honey combs for ripening.

When visually inspected, the honey shall be free from any foreign matter such as mould, dirt, scum, pieces of beeswax, the fragments of bees and other insects and from any other extraneous matter.

The colour of honey vary from light to dark brown. Honey shall conform to the following standards, namely:—

- | | |
|--|-------------------------------------|
| (a) Specific gravity at 27°C | Not less than 1.35 |
| (b) Moisture | Not more than 25 per cent by mass |
| (c) Total reducing sugars | Not less than 65.0 per cent by mass |
| (i) for Carbia colossa and Honey dew | Not less than 60 per cent by mass |
| (d) Sucrose | Not more than 5.0 per cent by mass |
| (i) for Carbia colossa and Honey dew | Not more than 10 per cent by mass |
| (e) Fructose-glucose ratio | Not less than 0.95 per cent by mass |
| (f) Ash | Not more than 0.5 per cent by mass |
| (g) Acidity (Expressed as formic acid) | Not more than 0.2 per cent by mass |
| (h) Fiehe's test | Negative |
| (i) Hydroxy methyl furfural (HMF), mg/kg | Not more than 80 |

If Fiehe's test is positive, and hydroxy methyl furfural (HMF) content is more than 80 milligram/kilogram then fructose glucose ratio should be 1.0 or more.

2.8.4: GUR OR JAGGERY

1. **GUR OR JAGGERY** means the product obtained by boiling or processing juice pressed out of sugarcane or extracted from palmyra palm, date palm or coconut palm. It shall be free from substances deleterious to health and shall conform to the following analytical standards, on dry weight basis :-

- | | |
|--|---|
| Total sugars expressed as invert sugar | Not less than 90 percent and sucrose not less than 60 percent |
| Extraneous matter insoluble in water | Not more than 2 per cent. |
| Total ash | Not more than 6 per cent |
| Ash insoluble in hydrochloric acid (HCl) | Not more than 0.5 per cent |

Gur or jaggery other than that of the liquid or semi liquid variety shall not contain more than 10% moisture. The product may contain food additives permitted in these Regulations and Appendices.

Sodium bicarbonate, if used for clarification purposes, shall be of food grade quality.

2.8.5: DEXTROSE

1. **DEXTROSE** is a white or light cream granular powder, odourless and having a sweet taste.

When heated with potassium cupritartrate solution it shall produce a copious precipitate of cuprous oxide. It shall conform to the following standards:—

Sulphated ash	Not more than 0.1 per cent on dry basis
Acidity	0.5 gm. Dissolved in 50 ml. of freshly boiled and cooled water requires for neutralisation not more than 0.20 ml. of N/10 sodium hydroxide to phenolphthalein indicator.
Glucose	Not less than 99.0 per cent on dry basis.

The product may contain food additives permitted in these Regulations and Appendices.

2.8.6: GOLDEN SYRUP

1. **GOLDEN SYRUP** means the syrup obtained by inversion of sugar. It shall be golden yellow in colour, pleasant in taste and free from any crystallisation.

It shall conform to the following standards:—

Moisture	Not more than 25.0 per cent by weight
Total Ash	Not more than 2.5 per cent by weight
Total Sugar as invert sugar	Not less than 72.0 per cent by weight

The product may contain food additives permitted in these regulations including Appendix A.

Sodium bicarbonate, if used, for clarification purposes, shall be of Food Grade Quality.

2.8.7 DRIED GLUCOSE SYRUP means the material in the form of coarse or fine, white to creamish white powder, sweet to taste, bland in flavour and somewhat hygroscopic. It shall be free from fermentation, evidence of mould growth, dirt or other extraneous matter or added sweetening or flavouring agent.

It shall also not contain any added natural or coaltar food colour. It shall conform to the following standards:—

Total solid contents	Not less than 93.0 per cent by weight.
Reducing sugar content	Not less than 20.0 per cent by weight.
Sulfated Ash	Not more than 1.0 per cent by weight.

The product may contain food additives permitted in these Regulations and Appendices.

2.8.8: SACCHARIN SODIUM

1. **SACCHARIN SODIUM** commonly known as soluble Saccharin having an empirical formula as $C_7H_4NNaO_3S \cdot 2H_2O$ and molecular weight as 241.2 shall be the material which is soluble at 20°C in 1.5 parts of water and 50 parts of alcohol (95 per cent); and shall contain not less than 98.0 per cent and not more than the equivalent of 100.5 per cent of $C_7H_4O_3NSNa$ calculated with reference to the substance dried to constant weight at 105°C, assay being carried out as presented in Indian Pharmacopoeia. It shall not contain more than 2 p.p.m. of arsenic and 10 p.p.m. of lead. The melting point of Saccharin isolated from the material as per Indian Pharmacopoeia method shall be between 226°C and 230°C. The loss on drying of the material at 105°C shall not be less than 12.0 per cent and not more than 16.0 per cent of its weight.

The material shall satisfy the tests of identification and shall conform to the limit tests for free acid or alkali, ammonium compounds and parasulpha moylbenzoate as mentioned in the Indian Pharmacopoeia.

2.8.9: ASPARTYL PHENYL ALANINE METHYL ESTER (ASPERTAME)

1. Aspartyl Phenyl Alanine Methyl Ester commonly known as Aspartame, having empirical formula as C_{14}

H₁₈ N₂ O₅ and molecular weight as 294.31 shall be the material which is slightly soluble in water and Methanole. It shall contain not less than 98 per cent and not more than 102 per cent of Aspartame on dried basis. It shall not contain more than 3 ppm of Arsenic and 10 ppm of Lead.

The loss on drying of the material at 105°C for 4 hours shall not be more than 4.3 per cent of its weight. The sulphate ash shall not be more than 0.2 per cent. It shall not contain more than 1 per cent of diketo-piper-azine.

2.8.10: Acesulfame Potassium

1. Acesulfame Potassium commonly known as Acesulfame-K, having empirical formula C₄H₄KNO₄S, molecular weight as 201.24 shall be the material which is odourless, white crystalline powder having intensely sweet taste and is very slightly soluble in ethanol but freely soluble in water. It shall contain not less than 99 per cent and not more than 101 per cent of Acesulfame-K on dried basis. It shall not contain more than 3 ppm. Flouride. Heavy metals content shall not be more than 10 ppm. The loss on drying of material at 105 degree centigrade for two hours shall not be more than 1 percent of its weight.

2.8.11: Sucralose

1. Sucralose:

Chemical name - 1, 6-Dichloro-1, 6-Dideoxy-β-D-Fructofuranosyl-4-Chloro-4-Deoxy-α-D-galactopyranoside;

Synonyms -4, 1 '6'-Trichlorogalactosucrose; INS 955

Chemical formula -

C₁₂H₁₉Cl₃O₈ Molecular weight-
397.64

It shall be white to off-white, odourless, crystalline powder, having a sweet taste. It shall be freely soluble in water, in methanol and in alcohol and slightly soluble in ethyl acetate. It shall contain not less than 98.0% and not more than 102.0% of C₁₂H₁₉Cl₃O₈ calculated on anhydrous basis. It shall not contain more than 3PPM of Arsenic (as AS) and 10PPM or heavy metals (as Pb). It shall not contain more than 0.1% of methanol. Residue on ignition shall not be more than 0.7% and water not more than 0.2%.

2.9: SALT, SPICES, CONDIMENTS AND RELATED PRODUCTS

Note: (1) The extraneous matter wherever prescribed, shall be classified as follows:

a. Organic extraneous matter such as chaff, stems, straw

b. Inorganic extraneous matter such as dust, dirt, stones and lumps of earth. This shall not exceed 2 percent by weight of the total Extraneous matter

(a) All the Spices, condiments and related products from 2.9.1 to 2.9.29 shall conform to the microbiological requirements given in table 3 of Appendix B.

2.9.1: Caraway (Siahjira):

1. (Siahjira) whole means the mericarps of nearly mature fruit of Carum carvi L. The fruits are split into two mericarps by thrashing after drying. It shall have characteristic flavour and shall be free from extraneous flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. It shall be free from attack by Scerlotinia mushrooms. It shall be free from added colouring matter and other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Moisture	Not more than 13.0 percent by weight
(iii) Total ash on dry basis	Not more than 8.0 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis.	Not more than 1.5 percent by weight
(v) Volatile oil content on dry basis	Not less than 2.5 percent by (v/w).
(vi) Insect damaged matter	Not more than 1.0 percent by weight

Blond Caraway (Carum carvi) whole is slightly larger and its colour is paler.

2. Caraway Black (Siahjira) Whole means the dried seeds of Carum bulbocastanum. It shall conform to the following standards.

(i) Extraneous matter	Not more than 1.0 percent by weight
-----------------------	-------------------------------------

(ii) Moisture	Not more than 12.0 percent by weight
(iii) Total ash on dry basis	Not more than 9.0 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight
(v) Volatile oil content on dry basis	Not less than 1.5 percent by (v/w)
(vi) Insect damaged matter	Not more than 1.0 percent by weight

1. **Caraway (Siahjira)** powder means the powder obtained by grinding the dried mature fruit of *Carum Carvi* L. without addition of any other matter. It may be in the form of small pieces of seeds or in finely ground form. It shall have characteristic flavour and shall be free from extraneous flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter and other harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 12.0 percent by weight
(ii) Total ash on dry basis	Not more than 8.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis	Not more than 1.5 percent by weight
(iv) Volatile oil content on dry basis Black	Not less than 2.25 percent by v/w
Blond	Not less than 1.33 percent by v/w

2.9.2: Cardamom (Elaichi)

1. **Cardamom (Chhoti Elaichi) Whole** means the dried capsules of nearly ripe fruits of *Elettaria cardamomum* L. Maton Var. *Minuscula* Burkill. The capsules may be light green to brown or pale cream to white when bleached with sulphur dioxide. It shall have characteristic flavour free from any foreign odour, mustiness or rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. Thrip marks alone should not lead to the conclusion that the capsules have been infested with insects. The product shall be free from added colouring matter and other harmful substances.

It shall conform to the following standards:

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Empty and malformed capsules by count	Not more than 3.0 percent by count
(iii) Immature and shrivelled capsules	Not more than 3.0 percent by weight
(iv) Moisture	Not more than 13.0 percent by weight
(v) Total ash on dry basis	Not more than 9.5 percent by weight
(vi) Volatile oil content on dry basis	Not less than 3.5 percent by v/w
(vii) Insect damaged matter	Not more than 1.0 percent by weight

2. **Cardamom (Chhoti Elaichi) seeds** means the decorticated seeds separated from the dried capsules of nearly ripe fruits of *Elettaria Cardamomum* L. Maton var *miniscula* Burkill. The seeds shall have characteristic flavour free from foreign odour, mustiness or rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and any other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Light seeds	Not more than 3.0 percent by weight
(iii) Moisture	Not more than 13.0 percent by weight
(iv) Total ash on dry basis	Not more than 9.5 percent by weight
(v) Volatile oil content on dry basis	Not less than 3.5 percent by v/w
(vi) Insect damaged matter	Not more than 1.0 percent by weight

Explanation :- Light seeds mean seeds that are brown or red in colour and broken immature and shrivelled seeds.

3. **Cardamom (Chhoti Elaichi) powder** means the powder obtained by grinding dried seeds of *Elettaria Cardamomum* L. Maton var *miniscula* Burkill without addition of any other substance. It may be in the form of small pieces of seeds or in finely ground form. It shall have characteristic flavour free from foreign odour, mustiness

or rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter and other harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 11.0 percent by weight
(ii) Total ash on dry basis	Not more than 8.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis.	Not more than 3.0 percent by weight
(iv) Volatile oil content on dry basis	Not less than 3.0 percent by v/w.

4. Large Cardamom (Badi Elaichi) whole means the dried nearly ripe fruit (capsule) of *Amomum subulatum* Roxb. The capsule shall have characteristic flavour free from foreign odour, mustiness and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and any harmful substance.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Empty and malformed capsules by count	Not more than 2.0 percent by count
(iii) Immature and shrivelled capsules	Not more than 2.0 percent by weight
(iv) Moisture	Not more than 12.0 percent by weight
(v) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight
(vi) Total ash on dry basis	Not more than 8.0 percent by weight
(vii) Volatile oil content of seeds on dry basis	Not less than 1.0 percent by v/w.
(viii) Insect damaged matter	Not more than 1.0 percent by weight

5. Large Cardamom (Badi Elaichi) seeds means the seeds obtained by decortication of capsules of *Amomum subulatum* Roxb. It shall have characteristic flavour free from foreign odour, mustiness and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Light seeds / Brown / Red seeds	Not more than 3.0 percent by weight
(iii) Moisture	Not more than 12.0 percent by weight
(iv) Total ash on dry basis	Not more than 8.0 percent by weight
(v) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight
(vi) Volatile oil content on dry basis	Not less than 1.0 percent by v/w
(vii) Insect damaged matter	Not more than 1.0 percent by weight.

6. Large Cardamom (Badi Elaichi) powder means the powder obtained by grinding seeds of *Amomum subulatum* Roxb, without the addition of any other substance. It may be in the form of small pieces of seeds or in finely ground form. The powder shall have characteristic flavour free from off flavour, mustiness and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter and any harmful substance.

It shall conform to the following standards:—

(i) Moisture	Not more than 11.0 percent by weight
(ii) Total ash on dry basis	Not more than 8.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight
(iv) Volatile oil content on dry basis	Not less than 1.0 percent by weight

2.9.3: Chillies and Capsicum (Lal Mirchi)

1. Chillies and Capsicum (Lal Mirchi) whole - means the dried ripe fruits or pods of the *Capsicum annum* L & *Capsicum frutescens* L. The pods shall be free from mould, living and dead insects, insect fragments, rodent

contamination. The product shall be free from extraneous colouring matter, coating of mineral oil and other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Unripe and marked fruits	Not more than 2.0 percent by weight
(iii) Broken fruits, seed & fragments	Not more than 5.0 percent by weight
(iv) Moisture	Not more than 11.0 percent by weight
(v) Total ash on dry basis	Not more than 8.0 percent by weight
(vi) Ash insoluble in dilute HCl on dry basis	Not more than 1.3 percent by weight
(vii) Insect damaged matter	Not more than 1.0 percent by weight

2. Chillies and Capsicum (Lal Mirchi) powder means the powder obtained by grinding clean ripe fruits or pods of *Capsicum annum* L and *Capsicum frutescens* L. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be dry, free from dirt, extraneous colouring matter, flavouring matter, mineral oil and other harmful substances. The chilli powder may contain any edible vegetable oil to a maximum limit of 2.0 percent by weight under a label declaration for the amount and nature of oil used.

It shall conform to the following standards:—

(i) Moisture	Not more than 11.0 percent by weight
(ii) Total ash on dry basis	Not more than 8.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis	Not more than 1.3 percent by weight
(iv) Crude fibre	Not more than 30.0 percent by weight
(v) Non-volatile ether extract on dry basis	Not less than 12.0 percent by weight

2.9.4: Cinnamon (Dalchini)

1. Cinnamon (Dalchini) whole means the inner bark of trunks or branches of *Cinnamomum Zeylanicum* Blume. It shall have characteristic odour and flavour and shall be free from foreign flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter, foreign vegetable matter and other harmful substances.

It shall conform to the following standards:

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Moisture	Not more than 12.0 percent by weight
(iii) Total ash on dry basis	Not more than 7.0 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight
(v) Volatile oil content on dry basis	Not less than 0.7 percent by v/w
(vi) Insect damaged matter	Not more than 1.0 percent by weight

2. Cinnamon (Dalchini) powder means the powder obtained by grinding inner bark of trunk or branches of *Cinnamomum Zeylanicum* Blume. The powder shall be yellowish to reddish brown in colour with characteristic odour and flavour and shall be free from off flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter, foreign vegetable matter and other harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 12.0 percent by weight
(ii) Total ash on dry basis	Not more than 7.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight
(iv) Volatile oil content on dry basis	Not less than 0.5 percent by weight

2.9.5: Cassia (Taj)

1. **Cassia (Taj) Whole** means the bark of trees of *Cinnamomum Cassia* (Nees) ex Blume, *Cinnamomum aromaticum* (Nees) Syn, *Cinnamomum burmanii* (C.G. Nees) Blume and *Cinnamomum loureini* Nees. The product shall have characteristic odour and flavour and shall be free from off flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter, foreign vegetable matter and other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Moisture	Not more than 12.0 percent by weight
(iii) Total ash on dry basis	Not more than 5.0 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis	Not more than 1.0 percent by weight
(v) Volatile oil content on dry basis	Not less than 2.0 percent by v/w.

2. **Cassia (Taj) powder** means the powder obtained by grinding bark of trees of *Cinnamomum Cassia* (Nees) ex Blume, *Cinnamomum aromaticum* (Nees) Syn, *Cinnamomum burmanii* (CG Nees) Blume and *Cinnamomum loureini* Nees without addition of any other matter. The powder shall have characteristic odour and flavour and shall be free from off flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter, foreign vegetable matter and other harmful substances.

It shall conform to the following standards:

(i) Moisture	Not more than 12.0 percent by weight
(ii) Total ash on dry basis	Not more than 5.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis	Not more than 1.0 percent by v/w
(iv) Volatile oil content on dry basis	Not less than 1.5 percent by weight

2.9.6: Cloves (Laung)

1. **Cloves (Laung) Whole** means the dried unopened flower buds of *Eugenia Caryophyllus* (C. Sprengel) Bullock and Harrison. It shall be of a reddish brown to blackish brown colour with a strong aromatic odour free from off flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. It shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Tendrils, Mother Cloves	Not more than 2.0 percent by weight
(iii) Khokar Cloves	Not more than 2.0 percent by weight
(iv) Moisture	Not more than 12.0 percent by weight
(v) Volatile oil content on dry basis	Not less than 17.0 percent by v/w
(vi) Headless cloves	Not more than 2.0 percent by weight
(vii) Insect damaged cloves	Not more than 2.0 percent by weight

Explanation: (1) **Headless Cloves:** A Clove consisting of only the receptacle and sepals and which has lost the domed shaped head.

(2) **Khoker Cloves:** A Clove which has undergone fermentation as a result of incomplete drying as evidenced by its pale brown colour whitish mealy appearance and other wrinkled surface.

(3) **Mother Cloves:** A fruit in the form of a ovoid brown berry surmounted by four incurved sepals.

2. **Cloves (Laung) powder** means the powder obtained by grinding the dried unopened flower buds of *Eugenia Caryophyllus* (C. Sprengel) Bullock and Harrison without any addition. It shall be of a brown colour with a violet tinge and shall have a strong spicy aromatic odour free from off flavour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. It shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Moisture	Not more than 10.0 percent by weight
(ii) Total ash on dry basis	Not more than 7.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis.	Not more than 0.5 percent by weight
(iv) Volatile oil content on dry basis	Not less than 16.0 percent by v/w
(v) Crude Fibre	Not more than 13.0 percent by weight

2.9.7: Coriander (Dhania)

1. **Coriander (Dhania) whole** means the dried mature fruits (seeds) of *Coriandrum sativum* L. It shall have characteristic aroma and flavour. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Split fruits	Not more than 10.0 percent by weight
(iii) Damaged / Discoloured fruits	Not more than 2.0 percent by weight
(iv) Moisture	Not more than 9.0 percent by weight
(v) Volatile oil content on dry basis	Not less than 0.1 percent by v/w
(vi) Total ash on dry basis	Not more than 7.0 percent by weight
(vii) Ash insoluble in dilute HCl on dry basis.	Not more than 1.5 percent by weight
(viii) Insect damaged matter	Not more than 1.0 percent by weight

2. **Coriander (Dhania) powder** means the powder obtained by grinding clean, sound, dried mature fruits of *Coriandrum sativum* L. It shall be in the form of rough or fine powder. It shall have typical aroma and shall be free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination; the powder shall be free from added colour, starch, bleach or preservative.

It shall conform to the following standards:—

(i) Moisture	Not more than 9.0 percent by weight
(ii) Volatile oil content on dry basis	Not less than 0.09 percent by v/w
(iii) Total ash on dry basis	Not more than 7.0 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis.	Not more than 1.5 percent by weight

2.9.8: Cumin (Zeera, Kalonji)

1. **Cumin (Safed Zeera) whole** means the dried mature fruits of *Cuminum Cyminum* L. It shall have characteristic aromatic flavour free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colour and harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 3.0 percent by weight
(ii) Broken fruits (Damaged, shrivelled, discoloured and immature seed)	Not more than 5.0 percent by weight
(iii) Moisture	Not more than 10.0 percent by weight
(iv) Total ash on dry basis	Not more than 9.5 percent by weight
(v) Ash insoluble in dilute HCl on dry basis.	Not more than 3.0 percent by weight
(vi) Non volatile ether extract on dry basis	Not less than 15.0 percent by weight
(vii) Volatile oil content on dry basis	Not less than 1.5 percent by v/w
(viii) Proportion of edible seeds other than cumin seeds	Absent
(x) Insect damaged matter	Not more than 1.0 percent by weight

2. **Cumin (Safed Zeera) powder** means the powder obtained by grinding the dried mature seeds of *Cuminum Cyminum* L. It shall have characteristic aromatic flavour free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colour and harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 10.0 percent by weight
(ii) Total ash on dry basis	Not more than 9.5 percent by weight
(iii) Acid insoluble ash on dry basis	Not more than 1.5 percent by weight
(iv) Non volatile ether extract on dry basis	Not less than 15.0 percent by weight
(v) Volatile oil content on dry basis	Not less than 1.3 percent by v/w

3. **Cumin Black (Kalonji) whole** means the seeds of *Nigella sativa* L. It shall have characteristic aromatic flavour free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colour and harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.5 percent by weight
(ii) Broken fruits (Damaged, shrivelled, discoloured and immature seed)	Not more than 5.0 percent by weight
(iii) Moisture	Not more than 10.0 percent by weight
(iv) Total ash on dry basis	Not more than 8.0 percent by weight
(v) Ash insoluble in dilute HCl on dry basis	Not more than 1.5 percent by weight
(vi) Non volatile ether extract on dry basis	Not less than 12.0 percent by weight
(vii) Volatile oil content on dry basis	Not less than 1.0 percent by v/w
(viii) Edible seeds other than cumin black	Not more than 2.0 percent by weight
(ix) Insect damaged matter	Not more than 1.0 percent by weight

4. **Cumin Black (Kalonji) powder** means the powder obtained by grinding the dried seeds of *Nigella sativa* L. It shall have characteristic aromatic flavour free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colour and harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 10.0 percent by weight
(ii) Total ash on dry basis	Not more than 7.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis	Not more than 1.5 percent by weight
(iv) Volatile oil content on dry basis	Not less than 0.9 percent by v/w
(v) Non volatile ether extract on dry basis (ml/100gm)	Not less than 12.0 percent by weight

2.9.9: Fennel (Saunf)

1. **Fennel (Saunf) whole** means the dried ripe fruit of *Foeniculum vulgare* P. Miller Var. *Vulgare*. It shall have characteristic flavour free from foreign odour, mustiness and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and any harmful substance.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Defective seeds	Not more than 5.0 percent by weight
(iii) Moisture	Not more than 12.0 percent by weight
(iv) Total ash on dry basis	Not more than 10.0 percent by weight
(v) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight

(vi) Volatile oil content on dry basis	Not less than 1.0 percent by v/w
(vii) Edible seeds other than fennel	Absent
(viii) Insect damaged matter	Not more than 1.0 percent by weight

2. **Fennel (Saunf) powder** means the powder obtained by grinding ripe fruits (seeds) of *Foeniculum Vulgare* P. Miller Var *Vulgare*. The powder shall have characteristic aromatic flavour free from off flavour, mustiness and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter and any harmful substance.

It shall conform to the following standards:—

(i) Moisture	Not more than 12.0 percent by weight
(ii) Total ash on dry basis	Not more than 9.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis.	Not more than 2.0 percent by weight
(iv) Volatile oil content on dry basis	Not less than 1.0 percent by v/w

2.9.10: Fenugreek (Methi)

1. **Fenugreek (Methi) Whole** means the dried mature seeds of *Trigonella foenum graecum* L. The seeds shall be free from any off flavour, mustiness and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colour, and other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Moisture	Not more than 10.0 percent by weight
(iii) Total ash on dry basis	Not more than 5.0 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis	Not more than 1.5 percent by weight
(v) Cold water soluble extract on dry basis	Not less than 30.0 percent by weight
(vii) Edible seeds other than fenugreek	Not more than 2.0 percent by weight
(viii) Insect damaged matter	Not more than 1.0 percent by weight

2. **Fenugreek (Methi) powder** means the powder obtained by grinding the dried mature seeds of *Trigonella foenum graecum* L. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colour and other harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 10.0 percent by weight
(ii) Total ash on dry basis	Not more than 5.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis.	Not more than 1.5 percent by weight
(iv) Cold water soluble extract on dry basis	Not less than 30.0 percent by weight

2.9.11: Ginger (Sonth, Adrak)

1. **Ginger (Sonth, Adrak) whole** means the dried rhizome of *Zingiber officinale* Roscoe in pieces irregular in shape and size, pale brown in colour with peel not entirely removed and washed and dried in sun. It may be bleached with lime. It shall have characteristic taste and flavour free from musty odour or rancid or bitter taste. It shall be free from mould, living and dead insects, insect fragments, and rodent contamination. The product shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Moisture	Not more than 12.0 percent by weight
(iii) Total ash on dry basis	
(a) Unbleached	Not more than 8.0 percent by weight

(b) Bleached	Not more than 12.0 percent by weight
(iv) Calcium as Calcium oxide on dry basis	
(a) Unbleached	Not more than 1.1 percent by weight
(b) Bleached	Not more than 2.5 percent by weight
(v) Volatile oil content on dry basis	Not less than 1.5 percent by v/w
(vi) Insect damaged matter	Not more than 1.0 percent by weight

2. **Ginger (Sonth, Adrak) Powder** means the powder obtained by grinding rhizome of *Zingiber officinale* Roscoe. It shall have characteristic taste and flavour free from musty odour or rancid or bitter taste. It shall be free from mould, living and dead insects, insect fragments, and rodent contamination. The powder shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Moisture	Not more than 12.0 percent by weight
(ii) Total ash on dry basis	
(a) Unbleached	Not more than 8.0 percent by weight
(b) Bleached	Not more than 12.0 percent by weight
(iii) Calcium as Calcium oxide on dry basis	
(a) Unbleached	Not more than 1.1 percent by weight
(b) Bleached	Not more than 2.5 percent by weight
(iv) Volatile oil content on dry basis	Not less than 1.5 percent by v/w
(v) Water soluble ash on dry basis	Not less than 1.7 percent by weight
(vi) Acid insoluble ash on dry basis	Not more than 1.0 percent by weight
(vii) Alcohol (90% v/w) soluble extract on dry basis	Not less than 5.1 percent by weight
(viii) Cold water soluble extract on dry basis	Not less than 11.4 percent by weight

2.9.12: Mace (Jaipatri)

1. **Mace (Jaipatri) whole** means the dried coat or aril of the seed of *Myristica fragrans* Houttuyn. It shall not contain the aril of any other variety of *Myristica nalaabarica* or *Fatua* (Bombay mace) and *Myristica argenea* (Wild mace). It shall have characteristic aromatic flavour free from foreign odour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 0.5 percent by weight
(ii) Moisture	Not more than 10.0 percent by weight
(iii) Total ash on dry basis	Not more than 4.0 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis.	Not more than 0.5 percent by weight
(v) Volatile oil content on dry basis	Not less than 7.5 percent by v/w
(vi) Insect damaged matter	Not more than 1.0 percent by weight
(vii) Nutmeg in mace	Not more than 1.0 percent by weight

2. **Mace (Jaipatri) powder** means the powder obtained by grinding dried coat or aril of the seed of *Myristica fragrans* Houttuyn. It shall have characteristic aromatic flavour free from foreign odour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter.

The powder shall conform to the following requirements:—

(i) Moisture	Not more than 10.0 percent by weight
(ii) Total ash on dry basis	Not more than 3.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis	Not more than 0.5 percent by weight
(iv) Volatile oil content on dry basis	Not less than 5.0 percent by v/w
(v) Crude fibre	Not more than 10.0 percent by weight
(vi) Non-volatile ether extract	Not less than 20.0 and not more than 30.0 percent by weight.

2.9.13: Mustard (Rai, Sarson)

1. **Mustard (Rai, Sarson) whole** means the dried, clean mature seeds of one or more of the plants of *Brassica alba* (L). Boiss (Safed rai), *Brassica compestris* L. var. *dichotoma* (Kali Sarson), *Brassica Compestris*, L. Var. yellow Sarson, Syn, *Brassica compestris* L, var *glauca* (Pili Sarson), *Brassica, compestris* L. Var. *toria* (Toria), *Barassicajuncea*, (L). Coss et Czern (Rai, Lotni) and *Brassica nigra* (L); Koch (Benarasi rai). It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from the seeds of *Argemone Maxicana* L, any other harmful substances and added colouring matter.

It shall conform to the following standards:

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Damaged or Shrivelled seeds	Not more than 2.0 percent by weight
(iii) Moisture	Not more than 10.0 percent by weight
(iv) Total ash on dry basis	Not more than 6.5 percent by weight
(v) Ash insoluble in dilute HCl on dry basis	Not more than 1.0 percent by weight
(vi) Non volatile ether extract on dry basis	Not less than 28.0 percent by weight
(vii) Volatile oil content on dry basis	Not less than 0.3 percent by v/w
(viii) Insect damaged matter	Not more than 1.0 percent by weight
(ix) Allyl iso thiocyanate (m/m) on dry basis	
(a) <i>B nigra</i>	Not less than 1.0 percent by weight
(b) <i>B Juncea</i>	Not less than 0.7 percent by weight
(x) P-hydroxybenzyl iso-thiocyanate (m/m) on dry basis in <i>sinapist alba</i>	Not less than 2.3 percent by weight
(xi) <i>Argemone</i> seeds	Absent

2. **Mustard (Rai, Sarson) powder** means the powder obtained by grinding dried, clean mature seeds of one or more of the plants of *Brassica alba* (L). Boiss (Safed rai), *Brassica compestris* L. var. *dischotoma* (Kali Sarson), *Brassica Compestris*, L. Var. (yellow Sarson), Syn, *Brassica compestris* L, var *glauca* (Pili Sarson), *Brassica, compestris* L. Var. *toria* (Toria), *Barassicajuncea*, (L). Coss et Czern (Rai, Lotni) and *Brassica nigra* (L); Koch (Benarasi rai) without addition of any other matter. It shall have characteristic pungent aromatic flavour free from rancidity and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from *Argemone maxicana*. L and other harmful substances. It shall also be free from added colouring matter.

It shall conform to the following standards:

(i) Moisture	Not more than 7.0 percent by weight
(ii) Total ash on dry basis	Not more than 6.5 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis.	Not more than 1.0 percent by weight
(iv) Non volatile ether extract on dry basis	Not less than 28.0 percent by weight
(v) Volatile oil content on dry basis	Not less than 0.3 percent by v/w
(vi) Crude fibre	Not more than 8.0 percent by weight
(vii) Starch	Not more than 2.5 per cent by weight
(viii) Test for argemone oil	Negative

2.9.14: Nutmeg (Jaiphal)

1. **Nutmeg (Jaiphal)** whole means the dried seed (kernel) of *Myristica fragrans* Houttuyn. It shall be of greyish brown colour but it may be white if it has been subjected to liming. It shall have characteristic aromatic flavour free from foreign odour and mustiness. It shall be free from mould, living and dead insects, insect fragments, and rodent contamination. The product shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Extraneous matter	Absent
(ii) Mace in Nutmeg	Not more than 3.0 percent by weight
(iii) Moisture	Not more than 10.0 percent by weight
(iv) Total ash on dry basis	Not more than 3.0 percent by weight
(v) Water insoluble ash on dry basis	Not more than 1.5 percent by weight
(vi) Ash insoluble in dilute HCl on dry basis.	Not more than 0.5 percent by weight
(vii) Volatile oil content on dry basis	Not less than 6.5 percent by v/w
(viii) Calcium content expressed as Calcium Oxide on dry basis	Not more than 0.35 percent by weight

2. **Nutmeg (Jaiphal) powder** means the powder obtained by grinding the dried seeds (kernel) or *Myristica fragrans* Houttuyn. It shall have characteristic aromatic flavour free from foreign odour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Moisture	Not more than 8.0 percent by weight
(ii) Total ash on dry basis	Not more than 3.0 percent by weight
(iii) Water insoluble ash on dry basis	Not more than 1.5 percent by weight
(iv) Ash insoluble in dilute HCl on dry basis	Not more than 0.5 percent by weight
(v) Volatile oil content on dry basis	Not less than 6.0 percent by v/w
(vi) Crude Fibre	Not more than 10.0 percent by weight
(vii) Non volatile ether extract on dry basis	Not less than 25.0 percent by weight

2.9.15: Pepper Black (Kalimirsch)

1. **Pepper Black (Kalimirsch)** whole means the dried berries of *Piper nigrum* L., brown to black in colour with a wrinkled pericarp. The berries are generally picked before complete ripening and may be brown, grey or black in colour. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colour, mineral oil and any other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Light Berries	Not more than 5.0 percent by weight
(iii) Pinheads or broken berries	Not more than 4.0 percent by weight
(iv) Bulk Density (gm/litre)	Not less than 490 gm/litre by weight
(v) Moisture	Not more than 13.0 percent by weight
(vi) Total ash on dry basis	Not more than 6.0 percent by weight
(vii) Non volatile ether extract on dry basis	Not less than 6.0 percent by weight
(viii) Volatile oil content on dry basis	Not less than 2.0 percent by v/w
(ix) Peperine Content on dry basis	Not less than 4.0 percent by weight
(x) Insect damaged matter (percent by weight)	Not more than 1.0 percent by weight

Explanation:—

(a) Light Berry means berry that has reached an apparently normal stage of development but the kernel does not exist.

(b) Pinhead means berry of very small size that has not developed.

(c) Broken berry means berry that has been separated in two or more parts.

2. Pepper Black (Kali Mirch) powder means the powder obtained by grinding dried berries of *Piper nigrum* L without addition to any other matter. It shall have characteristic aromatic flavour free from foreign odour, mustiness or rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter, mineral oil and any other harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 12.5 percent by weight
(ii) Total ash on dry basis	Not more than 6.0 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis	Not more than 1.2 percent by weight
(iv) Crude Fibre on dry basis	Not more than 17.5 percent by weight
(v) Non volatile ether extract on dry basis	Not less than 6.0 percent by weight
(vi) Volatile oil content on dry basis	Not less than 1.75 percent by v/w
(vii) Peperine Content on dry basis	Not less than 4.0 percent by weight

3. Light Black Pepper means the dried berries of *Piper nigrum* L. dark brown to dark black in colour. It shall be well dried and free from mould, living and dead insects, insect fragments, rodent contamination.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Other Foreign edible seeds	Not more than 2.0 percent by weight

4. Pinheads shall be wholly derived from the spikes of *piper nigrum* L. They shall be reasonably dry and free from insects. The colour shall be from dark brown to black. It shall be free from added colouring matter.

It shall conform to the following standards:—

Extraneous matter	Not more than 1.0 percent by weight
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2.9.16: Poppy (Khas Khas)

1. Poppy (Khas Khas) whole means the dried mature seeds of *Papaver somniferum* L. It may be white or greyish in colour with characteristic flavour free from off flavour, mustiness and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and any other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Moisture	Not more than 11.0 percent by weight
(iii) Non volatile ether extract on dry basis	Not less than 40.0 percent by weight

2.9.17: Saffron (Kesar)

1. Saffron (Kesar) means the dried stigmas or tops of styles of *Crocus Sativus* Linnaeus. It shall be dark red in colour with a slightly bitter and pungent flavour, free from foreign odour and mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Floral waste	Not more than 10.0 percent by weight
(iii) Moisture and volatile matter at 103 ± °C	Not more than 12.0 percent by weight

(iv) Total ash on dry basis	Not more than 8.0 percent by weight
(v) Ash insoluble in dilute HCl on dry basis	Not more than 1.5 percent by weight
(vi) Solubility in cold water on dry weight Basis	Not less than 65.0 percent by weight
(vii) Bitterness expressed as direct reading of absorbance of picrocrocine at about 257 nm on dry basis	Not less than 30.0 percent by weight
(viii) Safranal expressed as direct reading of absorbance of 330 nm on dry basis	Not less than 20.0 percent by weight and not more than 50.0 percent by weight
(ix) Colouring strength expressed as direct reading of absorbance of 440 nm on dry basis	Not less than 80.0 percent by weight
(x) Total Nitrogen on dry basis	Not more than 2.0 percent by weight
(xi) Crude Fibre on dry basis	Not more than 6.0 percent by weight

Explanation:- Floral waste means yellow filaments that are unattached and separated pollens, stamens, parts of ovaries and other parts of flowers of *Crocus sativus* Linnaeus.

2. Saffron (Kesar) powder means the powder obtained by crushing dried stigmas of *Crocus Sativus* Linnaeus. It shall be dark red in colour with a slightly bitter and pungent flavour, free from foreign odour and mustiness.

It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter.

It shall conform to the following standards:—

(i) Moisture and volatile matter	Not more than 10.0 percent by weight
(ii) Total ash on dry basis	Not more than 8.0 percent by weight
(iii) Acid insoluble ash on dry basis	Not more than 1.5 percent by weight
(iv) Solubility in cold water on dry weight basis	Not more than 65.0 percent by weight
(v) Bitterness expressed as direct reading of absorbance of picrocrocine at about 257 nm on Dry basis	Not less than 30.0 percent by weight
(vi) Safranal expressed as direct reading of absorbance of 330 nm on dry basis	Not less than 20.0 percent by weight and not more than 50.0 percent by weight
(vii) Colouring strength expressed as direct reading of absorbance of 440 nm on dry basis	Not less than 80.0 percent by weight
(viii) Total Nitrogen on dry basis	Not more than 3.0 percent by weight
(ix) Crude Fibre on dry basis	Not more than 6.0 percent by weight

2.9.18: Turmeric (Haldi)

1. Turmeric (Haldi) whole means the primary or secondary rhizomes commercially called bulbs or fingers of *Curcuma Longa* L. The rhizomes shall be cured by soaking them in boiling water and then drying them to avoid regeneration. The rhizome be in natural state or machine polished. The product shall have characteristic odour and flavour and shall be free from mustiness or other foreign flavours. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from Lead Chromate added starch and any other extraneous colouring matter.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 1.0 percent by weight
(ii) Defective Rhizomes	Not more than 5.0 percent by weight
(iii) Moisture	Not more than 12.0 percent by weight
(iv) Insect damaged matter	Not more than 1.0 percent by weight
(v) Test for lead chromate	Negative

Explanation :- Defective rhizomes consist of shrivelled fingers and or bulbs internally damaged, hollow or porous rhizomes scorched by boiling and other types of damaged rhizomes.

2. **Turmeric (Haldi) powder** means the powder obtained by grinding dried rhizomes or bulbous roots of *Curcuma Longa* L. The powder shall have characteristic odour and flavour and shall be free from mustiness or other foreign odour. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from any added colouring matter including Lead Chromate and morphologically extraneous matter including foreign starch.

It shall conform to the following standards:—

(i) Moisture	Not more than 10.0 percent by weight
(ii) Total ash on dry basis	Not more than 9.0 percent by weight
(iii) Ash insoluble in dil. HCl on dry basis	Not more than 1.5 percent by weight
(iv) Colouring power expressed as curcuminoid content on dry basis	Not less than 2.0 percent by weight
(v) Total Starch	Not more than 60.0 percent by weight
(vi) Test for lead chromate	Negative

2.9.19: CURRY POWDER

1. **CURRY POWDER** means the powder obtained from grinding clean, dried and sound spices belonging to the group of aromatic herbs and seeds such as black pepper, cinnamon, cloves, coriander, cardamom, chillies, cumin seeds, fenugreek, garlic, ginger, mustard, poppy seeds, turmeric, mace, nutmeg, curry leaves, white pepper, saffron and aniseeds. The material may contain added starch and edible common salt. The proportion of spices used in the preparation of curry powder shall be not less than 85.0 per cent by weight. The powder shall be free from dirt, mould growth and insect infestation. It shall be free from any added colouring matter and preservatives other than edible common salt.

The curry powder shall also conform to the following standards:—

Moisture	Not more than 14.0 percent by weight
Volatile oil	Not less than 0.25 percent (v/w) on dry basis
Non-volatile ether extract	Not less than 7.5 per cent by weight on dry basis.
Edible common salt	Not more than 5.0 per cent by weight on dry basis
Ash insoluble in dilute HCl	Not more than 2.0 per cent by weight on dry basis.
Crude Fibre	Not more than 15.0 percent by weight on dry basis
Lead	Not more than 10.0 p.p.m on dry basis

2.9.20: MIXED MASALA

1. **MIXED MASALA (WHOLE)** means a mixture of clean, dried and sound aromatic herbs and spices. It may also contain dried vegetables and/or fruits, oilseeds, garlic, ginger, poppy seeds and curry leaves. It shall be free from added colouring matter. It shall be free from mould growth and insect infestation. The proportion of extraneous matter shall not exceed five per cent by weight, out of which the proportion of organic matter including foreign edible seeds and inorganic matter shall not exceed three per cent and two per cent respectively.

2.9.21: Aniseed (Saunf)

1. **Aniseed (Saunf) whole** means the dried and mature fruit of *Pimpinella anisum* L. It shall have characteristic aromatic flavour and shall be free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Shrivelled, immature, damaged / insect damaged / broken fruit	Not more than 5.0 percent by weight
(iii) Moisture	Not more than 12.0 percent by weight

(iv) Total ash on dry basis	Not more than 9.0 percent by weight
(v) Ash insoluble in dilute HCl on dry basis	Not more than 1.5 percent by weight
(vi) Volatile oil content on dry basis	Not less than 1.0 percent by v/w
(vii) Insect damaged matter	Not more than 1.0 percent by weight
(viii) Foreign edible seeds	Not more than 2.0 percent by weight

2.9.22: Ajowan (Bishops seed)

1. **Ajowan (Bishops seed)** means the dried ripe fruits (seeds) of *Trachyspermum ammi*. L. Sprague. It shall have characteristic aromatic flavour and shall be free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and any other harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 11.0 percent by weight
(ii) Extraneous matter	Not more than 2.0 percent by weight
(iii) Shrivelled / Damaged / insect damaged / broken fruit	Not more than 2.0 percent by weight
(iV) Volatile oil content on dry basis	Not less than 1.5 percent v/w

2.9.23: Dried Mango Slices

1. **Dried Mango Slices**--Means the dried wholesome, edible part of raw mango fruit with or without the outer skin. It shall be free from fungus, moulds and insect infestation, rodent contamination, added colouring, flavouring matter. It shall also be free from deleterious substances injurious to health. It shall not contain any preservative except edible common salt which may be added to the extent of 5 per cent by weight on dry basis. It shall have characteristic taste and flavour. The proportion of extraneous substance shall not exceed 4 per cent by weight out of which inorganic matter shall not exceed 2 per cent by weight.

It shall also conform to the following standards, namely :—

Moisture	Not more than 12 per cent by weight.
Damaged slices	Not more than 5 per cent by weight.
Seed Coatings	Not more than 6 per cent by weight.

Explanation:

- (i) Seed coatings shall be exterior covering of the seed.
- (ii) Damaged slices mean the slices that are eaten by weevils or other insects and includes slices internally damaged by fungus, moisture or heating.

2.9.24 Dried Mango Powder (Amchur)

1. **Dried Mango Powder (Amchur)**--Means the powder obtained by grinding clean and dried mango slices having characteristic taste and flavour. It shall be free from musty odour and objectionable flavour, rodent contamination, mould, fungus and insect infestation, extraneous matter and added colouring, flavouring matter. It shall also be free from deleterious substances injurious to health. It shall not contain any preservative except edible common salt which may be added to the extent of 5 per cent by weight on dry basis.

It shall also conform to the following standards, namely:—

(a) Moisture	Not more than 12 per cent by Weight
(b) Total ash (salt free basis)	Not more than 6 per cent by weight
(c) Ash insoluble in dilute HCl	Not more than 1.5 per cent by weight
(d) Crude fibre	Not more than 6 per cent by weight
(e) Acidity as anhydrous tartaric acid	Not less than 12 per cent and not more than 26 percent by weight

2.9.25: Pepper White

1. **Pepper White** whole means the dried berries of *Piper nigrum* L. from which the outer pericarp is removed with or without preliminary soaking in water and subsequent drying, if necessary. The berries shall be light brown to white in colour with a smooth surface. The berries on grinding shall have characteristic aromatic flavour and shall be free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and any other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 0.8 percent by weight
(ii) Broken Berries	Not more than 3.0 percent by weight
(iii) Black berries	Not more than 5.0 percent by weight
(iv) Bulk Density (gm/litre)	Not less than 600 percent by weight
(v) Moisture	Not more than 13.0 percent by weight
(vi) Total ash on dry basis	Not more than 3.5 percent by weight
(vii) Non Volatile ether extract on dry basis	Not less than 6.5 percent by weight
(viii) Volatile oil content on dry basis	Not less than 1.0 percent by v/w
(ix) Peperine Content on dry basis	Not less than 4.0 percent by weight
(x) Insect damaged matter	Not more than 1.0 percent by weight

Explanation:- (a) Broken berries means berry that has been separated in two or more parts.

(b) Black Berry means berry of dark colour generally consisting of black pepper berry whose pericarp has not been fully removed.

2. **Pepper White powder** means the powder obtained by grinding dried berries of *Piper nigrum* L. from which the outer pericarp is removed and to which no foreign matter is added. It shall have characteristic aromatic flavour and shall be free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The powder shall be free from added colouring matter and any other harmful substances.

It shall conform to the following standards:—

(i) Moisture	Not more than 13.0 percent by weight
(ii) Total ash on dry basis	Not more than 3.5 percent by weight
(iii) Ash insoluble in dilute HCl on dry basis	Not more than 0.3 percent by weight
(iv) Crude fibre on dry basis	Not more than 6.5 percent by weight
(v) Non Volatile ether extract on dry basis	Not less than 6.5 percent by weight
(vi) Volatile oil content on dry basis	Not less than 0.7 percent by v/w
(vii) Peperine Content on dry basis	Not less than 4.0 percent by weight

2.9.26: Garlic (Lahsun)

1. **Dried (Dehydrated) Garlic (Lahsun)** means the product obtained by drying by any suitable method which ensures characteristics of fresh garlic on rehydration the cloves of *Allium sativum* L. without bleaching or precooking. It shall be white to pale cream in colour, free from scorched, toasted and baked particles. It may be whole, sliced, quarters, pieces, flakes, kibbled, granules or powdered. The product on rehydration shall have characteristic pungent of odour of garlic, free from off odour, mustiness fermentation and rancidity. It shall be free from mould, living and dead insects, insect fragments, rodent contamination and fungal infection. The products shall be free from added colouring matter and any other harmful substances. It shall be free from stalks, peels, stems, and extraneous matter. When in powdered form, it shall be free flowing and free from agglomerates.

The products may contain food additives permitted in these regulations including Appendix - A and it shall conform to the following standards, namely:—

(i) Extraneous matter	Not more than 0.5 percent
(ii) Moisture	
a. In case of powdered Garlic	Not more than 5.0 percent by weight
b. other than powdered Garlic	Not more than 8.0 percent by weight
(iii) Total ash on dry basis	Not more than 5.0 percent by dry weight
(iv) Ash insoluble in dil HCl	Not more than 0.5 percent by weight
(v) Cold water soluble extract on dry basis	Not less than 70.0 and not more than 90.0 percent by weight
(vi) Volatile organic sulphur compound on dry basis	Not less than 0.3 percent by weight
(vii) Peroxidase test	Negative

2.9.27: Celery

1. Celery whole means the dried ripe fruits (seeds) of *Apium graveoleans* L. It shall be of uniform colour with characteristic aromatic flavour and shall be free from mustiness. It shall be free from mould, living and dead insects, insect fragments, rodent contamination. The product shall be free from added colouring matter and any other harmful substances.

It shall conform to the following standards:—

(i) Extraneous matter	Not more than 2.0 percent by weight
(ii) Moisture	Not more than 10.0 percent by weight

2.9.28: Dehydrated Onion (Sukha Pyaj)

1. **Dehydrated Onion (Sukha Pyaj)** - means the product obtained by removal of most moisture by any acceptable method which ensures characteristics of fresh onions on rehydration, from sound bulbs of *Allium cepa* L. free from mould, disease, outer skin, leaves and roots. The product may be whole or in the form of slices, rings, flakes, pieces, small grits or powder. The product may be white/cream/pink or red in colour, free from stalks, peels, stems and extraneous matters and scorched particles. The finished product shall be free from discolouration or enzymatic reaction. The product on rehydration shall be of characteristic flavour, free from foreign and off flavour, mustiness, fermentation and rancid flavour.

It shall be free from mould, living and dead insects, insect fragments and rodent contamination. The product shall be free from added colouring matter and any other harmful substances. When in powdered form, it shall be free flowing and free from agglomerates.

The products may contain food additives permitted in these regulations including Appendix - A and it shall conform to the following standards, namely:—

Extraneous matter	Not more than 0.5 percent by weight
Moisture:	
(a) In case of powdered onion	Not more than 5.0 percent by weight
(b) Other than powdered onion	Not more than 8.0 percent by weight
Total Ash on dry basis	Not more than 5.0 percent by weight
Ash insoluble in dil HCl	Not more than 0.5 percent by weight
Peroxidase	Negative

2.9.29 Asafoetida

ASAFOETIDA (Hing or Hingra) means the oleogumresin obtained from the rhizome and roots of *Ferula alliaces*, *Ferula rubricaulis* and other species of *Ferula*. It shall not contain any colophony resin, galbanum resin, ammoniacum resin or any other foreign resin. Hing shall conform to the following standards, namely:

- (1) Total ash content shall not exceed 15 per cent by weight.
- (2) Ash insoluble in dilute hydrochloric acid shall not exceed 2.5 per cent by weight.
- (3) The alcoholic extract (with 90 per cent alcohol) shall not be less than 12 per cent as estimated by the U.S.P. 1936 method.
- (4) Starch shall not exceed 1 per cent by weight.

Hingra shall conform to the following standards namely:—

- (1) The total ash content shall not exceed 20 per cent by weight.
- (2) Ash insoluble in dilute hydrochloric acid shall not exceed 8 per cent by weight.
- (3) The alcoholic extract (with 90 per cent alcohol) shall not be less than 50 per cent as estimated by the U.S.P. 1936 method.
- (4) Starch shall not exceed 1 per cent by weight.

Compounded asafoetida or Bandhani Hing is composed of one or more varieties of asafoetida (Irani or Pathani Hing or both) and gum arabic, edible starches or edible cereal flour.

It shall not contain:—

- (a) colophony resin,
- (b) galbanum resin,
- (c) ammoniacum resin,
- (d) any other foreign resin,
- (e) coal tar dyes,
- (f) mineral pigment,
- (g) more than 10 per cent total ash content,
- (h) more than 1.5 per cent ash insoluble in dilute hydrochloric acid,
- (i) less than 5 per cent alcoholic extract, (with 90 per cent of alcohol) as estimated by the U.S.P. 1936 method.

2.9.30 EDIBLE COMMON SALT:

1. **EDIBLE COMMON SALT** means a crystalline solid, white, pale, pink or light grey in colour free from contamination with clay, grit and other extraneous adulterant and impurities. It shall not contain moisture in excess of six per cent of the weight of the undried sample. The sodium chloride content (as NaCl) and matter soluble in water other than sodium chloride on dry weight basis shall be as specified in columns (2) and (3) of the Table below against the period of validity mentioned in the corresponding entry in column (1) of the said Table. The matter insoluble in water shall not exceed 1.0 per cent by weight on dry weight basis.

Period of Validity	Minimum percentage of sodium chloride content as NaCl (on dry basis)	Maximum Percentage of matter soluble in water other than sodium chloride (on dry basis)
Upto 31-3-1982	94.0	5.0
From 1-4-1982 to 31-3-1983	94.5	4.5
From 1-4-1983 to 31-3-1984	95.0	4.0
From 1-4-1984 to 31-3-1985	95.5	3.5
From 1-4-1985 onwards	96.0	3.0

The product may contain food additives permitted in these regulations including Appendix A. The total matter insoluble in water where an anticaking agent has been added shall not exceed 2.2 percent and sodium chloride content on dry basis shall not be less than 97.0 percent by weight.

2. **IODISED SALT** means a crystalline salt, white or pale, pink or light grey in colour, free from contamination with clay, grit and other extraneous adulterants and impurities. It shall conform to the following standards, namely:—

Moisture	Not more than 6.0 per cent by weight of the undried sample.
Sodium Chloride (NaCl)	Not less than 96.0 per cent by weight on dry basis.
Matter insoluble in water	Not more than 1.0 per cent by weight on dry basis
Matter soluble in water Other than Sodium Chloride	Not more than 3.0 per cent by weight on dry basis
Iodine content at—	
(a) Manufacture level	Not less than 30 parts per million on dry weight basis
(b) Distribution channel including retail level	Not less than 15 part per million on dry weight basis.

The product may contain food additives permitted in these regulations including Appendix A. The total matter insoluble in water where an anticaking agent has been added shall not exceed 2.2 percent and sodium chloride content on dry basis shall not be less than 97.0 percent by weight.

3. **IRON FORTIFIED COMMON SALT** means a crystalline solid, white or pale, pink or light grey in colour, free from visible contamination with clay and other extraneous adulterants and impurities. It shall conform to the following standards namely:—

Moisture	Not more than 5.0 per cent by weight
Water insoluble matter	Not more than 1.0% on dry weight basis.
Chloride content as NaCl	Not less than 96.5% by weight on dry weight basis
Matter insoluble in dilute HCl (to	Not more than 3.0 % by weight on dry weight basis, be determined by the method specified in IS 253-1970).
Matter soluble in water other than NaCl	Not more than 2.5% on dry weight weight basis
Iron content (as Fe)	850-1100 parts per million.
Phosphorous as Inorganic (PO ₄)	1500-2000 parts per million
Sulphate as (SO ₄)	Not more than 1.1% by weight.
Magnesium as (Mg) water soluble	Not more than 0.10% by weight
pH value in 5% aqueous Solution	2 to 3.5

The product may contain food additives permitted in these regulations including Appendix A. The total matter insoluble in water where an anticaking agent has been added shall not exceed 2.2 percent on dry weight basis.

4. **POTASSIUM IODATE** means a crystalline powder, white in colour free from impurities. It shall confirm to the following standards namely:—

1. Potassium Iodate (as KIO ₃) percent by weight	Not less than	99.0
2. Solubility		Soluble in '30 Parts of water
3. Iodine (as I) per cent by wt. not more than		0.002
4. Sulphate (as SO ₄) per cent by wt. not more than		0.02
5. Bromate, bromide, chlorate & chloride percent by wt. not more than		0.01
6. Matter insoluble in water percent by wt. not more than		0.10
7. Loss on drying percent by wt. not more than		0.1
8. PH (5 percent solution)		Neutral
9. Heavy metal (as Pb) ppm not more than		10
10. Arsenic (as As) ppm not more than		3

11. Iron (as Fe) ppm not more than

10

5. Iron Fortified Iodized Salt (double fortified salt) means a crushed Crystalline Solid; white or pale or pink or light grey in colour, free from contamination with clay and other extraneous adulterants and impurities. Salt used for manufacture of double fortified salt shall have minimum 99.0 percent sodium chloride content on dry weight basis ⁴[when ferrous sulphate is used for fortification; minimum 98 per cent sodium chloride content on dry weight basis when ferrous fumarate in encapsulated form is used for fortification] and moisture not more than 1.5 percent and it shall conform to the following standards namely:—

Moisture	Not more than 1.5 per cent by weight
Water insoluble matter	Not more than 1.0% on dry weight basis.
Chloride content (as NaCl)	Not less than 97.0% on dry weight basis
Matter insoluble in dilute HCl	Not more than 0.30 % on dry weight basis
Matter soluble in water other than Nacl	Not more than 2.5% on dry weight basis
Iron content (as Fe)	850-1100 parts per million.
Iodine content:	
a. Manufacturers level	Not less than 30 ppm
b. Distribution Channel including Retail level	Not less than 15 ppm
⁴ [Phosphorous as P ₂ O ₅	Not more than 3100 parts per million]
Sulphate as (SO ₄)	Not more than 1.1% by weight.
Magnesium as (Mg) water soluble	Not more than 0.10% by weight
⁴ [pH value in 5% aqueous Solution	3.5 to 7.5]

⁴[Provided that double fortified salt may contain food additives permitted in Appendix A and Hydroxy Propyl Methyl Cellulose, Titanium dioxide, fully Hydrogenated Soyabean oil and Sodium hexametaphosphate (all food grades) at concentration of not more than GMP and anti –caking agent not more than 2.0 per cent on dry weight basis, and the water insoluble matter wherein anti-caking is used shall not exceed 2.2 percent.]

³⁰[**6. Salt Substitutes.-** (1) The composition of salt substitutes shall be as follows:

(a)	Potassium sulphate, potassium, calcium or ammonium salts of adipic, glutamic, carbonic, succinic, lactic, tartaric, citric, acetic, hydro- chloric or ortho phosphoric acids, and/or	GMP, except that Phosphorus not to exceed 4 per cent. m/m and NH ₄ ⁺ 3 per cent. m/m of the salt substitute mixture
(b)	Magnesium salts of adipic, glutamic, carbonic, citric, succinic, acetic, tartaric, lactic, hydro- chloric or orthophosphoric acids, mixed with other Mg-free salt substitutes as listed in 6.(1)(a), 6.(1)(c) and 6.(1)(d), and/or	Mg ⁺⁺ to be not more than 20 per cent. m/m of the total of the cations K ⁺ , Ca ⁺⁺ and NH ₄ ⁺ present in the salt substitute mixture and Phosphorus not to exceed 4 per cent. m/m of the salt substitute mixture
(c)	Choline salts of acetic, carbonic, lactic, tartaric, citric or hydrochloric acids, mixed with other choline-free salt substitutes as listed in 6.(1) (a), 6.(1)(b) and 6.(1)(d), and/or	The choline content not to exceed 3 per cent. m/m of the salt substitute mixture
(d)	Free adipic, glutamic, citric, lactic or malic acids	GMP

(2) Salt substitutes may contain:

(a) Colloidal silica or calcium silicate: not more than one per cent. m/m of the salt substitute mixture, individually or in combination.

(b) Diluents: safe and suitable nutritive foods as normally consumed namely, sugars, cereal flour.

(3) The addition of iodine-containing compounds to salt substitutes shall be as per the Foods Safety and Standards Regulations, 2011.

(4) The sodium content of salt substitutes shall be not more than 120 mg/100 g of the salt substitute mixture.

(5) Salt substitutes shall conform to the following specific provisions for the labelling in addition to the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, namely:-

(a) a declaration on the label as “low sodium salt substitute” or “low sodium dietetic salt”;

(b) a declaration on the label regarding the amount of cations (that is, sodium, potassium, calcium, magnesium, ammonium and choline/100 g (m/m) in the salt substitute mixture.]

³²[2.9.31 SEASONING

1. Description: (a) Seasoning is intended to enhance flavour.

(b) It may contain ingredients such as spices, condiments and herbs including their extracts, salt, fruits and vegetables or their products or extracts, dry fruits, nuts and raisins or their products, edible starches, yeast and its product including yeast extract, soya and its products, hydrolyzed protein or their products, meat, poultry, marine, aquatic and their products, edible vegetable oils and fats, cereal and cereal products, milk and milk products, nutritive sweeteners or any other suitable ingredient whose standards are prescribed in Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011

(c) The ingredients referred to in clause (b) shall conform to the standards, wherever prescribed under these regulations.

(d) The product shall also conform to the following requirements, namely:-

Sr. No.	Characteristic	Requirement
1.	*Moisture % (by weight) (Maximum)	10.0
2.	Acid Insoluble Ash in dilute HCl % (on dry basis) (Maximum)	2.0

*Does not apply to seasonings such as paste of tomato, ginger, garlic, chili, etc., Seasoning may be added directly or packed separately with the product.

2. Food additives:

The product may contain food additives permitted in Appendix A.

3. Contaminants, toxins and residues:

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

4. Hygiene:

(a) The products shall be prepared and handled in accordance with the guidance provided in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and any other such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006 (34 of 2006).

(b) The product shall conform to the microbiological requirement given in Appendix B.

5. Labelling:

The product covered by this standard shall be labelled in accordance with the Food Safety and Standards (Packaging and Labelling) Regulation, 2011.

6. Method of analysis:

The product shall be analysed as provided in the relevant Food Safety and Standards Authority of India Manual of Method of Analysis of Food.]

2.10: BEVERAGES, (Other than Dairy and Fruits & Vegetables based)

2.10.1: TEA

1. **TEA** means tea other than Kangra tea obtained by acceptable processes, exclusively from the leaves, buds and tender stems of plant of the *Camellia sinensis* (L) O. Kuntze. It may be in the form of black or oolong tea. The product shall have characteristic flavour free from any off odour, taint and mustiness. It shall be free from living insects, moulds, dead insects, insect fragments and rodent contamination visible to the naked eye (corrected if necessary for abnormal vision). The product shall be free from extraneous matter, added colouring matter and harmful substances:

Provided that the tea may contain "natural flavours" and "natural flavouring substances" which are flavour preparations and single substance respectively, acceptable for human consumption, obtained exclusively by physical processes from materials of plants origin either in their natural state or after processing for human consumption in packaged tea only. Tea containing added flavour shall bear proper label declaration as provided in regulation 2.4.5 (23) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011. Tea used in the manufacture of flavoured tea shall conform to the standards of tea. The flavoured tea manufacturers shall register themselves with the Tea Board before marketing flavoured tea. Pectinase enzyme can be added up to a level of 0.2% during manufacture as processing aid. The product shall conform to the following requirement in which all the figures given are expressed on the basis of the material oven-dried at $103\pm 2^\circ\text{C}$.

(a) Total Ash (m/m)	Not less than 4.0 percent and not more than 8.0 percent
(b) Water Soluble Ash	Not less than 45.0 percent of total ash
(c) Alkalinity of water soluble ash expressed as KOH (m/m)	Not less than 1.0 percent and not more than 3.0 percent
(d) Acid-insoluble ash (m/m)	Not more than 1.0 percent
(e) Water extract (m/m)	Not less than 32.0 percent
(f) Crude Fibre (m/m)	Not more than 16.5 percent
²⁵ [(g) Iron filling (mg/Kg)	Not more than 250]

2. KANGRA TEA means tea derived exclusively from the leaves, buds and tender stems of plants of the *Camellia sinensis* or *Camellia* tea grown in Kangra and Mandi valleys of Himachal Pradesh. It shall conform to the following specifications namely;

(a)	Total ash determined on tea dried to constant weight at 100°C	4.5 to 9.0 Per cent. By weight
(b)	Total ash soluble in boiling distilled water	Not less than 34 percent of total ash
(c)	Ash insoluble in dilute hydrochloric acid	Not more than 1.2 per cent. By weight on dry basis.
(d)	Extract obtained by boiling dried tea (dried to constant at 180°C) with 100 parts of distilled water for one hour under reflux	Not less than 1.2 per cent.
(e)	Alkalinity of soluble ash	Not less than 1.0 per cent. And not more than 2.2 per cent. Expressed as K ₂ O on dry basis.
(f)	Crude fibre determined on tea dried to constant weight at 100°C	Not more than 18.5 per cent.
²⁵ (g)	Iron Filling (mg/Kg)	Not more than 250]

It shall not contain any added colouring matter It may also contain 0.2 per cent Pectinase enzyme

Provided that tea may contain Natural Flavours and Natural Flavouring Substances which are flavour preparations and single substance respectively, acceptable for human consumption, obtained exclusively by physical process from materials of plant origin either in their raw state or after processing for human consumption:

Provided further that such tea containing added flavour shall bear proper label declaration as provided in regulation 2.4.5 (23) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

Provided also that tea used in the manufacture of flavoured tea shall conform to the standards of tea.

Provided that if tea is sold or offered for sale without any indication as to whether it is Kangra tea or not, the standards or quality of tea prescribed in item regulation 2.10.1 (1) shall apply.

Provided also that Flavoured tea manufacturers shall register themselves with the Tea Board before marketing Flavoured tea;

3. Green Tea means the product derived solely and exclusively, and produced by acceptable processes, notably enzyme, inactivation, rolling or comminution and drying, from the leaves, buds and tender stems of varieties of the species *Camellia sinensis* (L) O. Kuntze, known to be suitable for making tea for consumption as a beverage. The product shall have characteristic flavour free from any off odour, taint and mustiness. It shall be free from living or dead insects, moulds, insect fragments and rodent contamination visible to the naked eye (corrected if necessary for abnormal vision). The product shall be free from extraneous matter, added colouring matter and harmful substances;

Provided that the tea may contain "natural flavours" and "natural flavouring substances" which are flavour preparations and single substance respectively, acceptable for human consumption, obtained exclusively by physical processes from material of plants origin either in their natural state or after processing for human consumption in packaged tea only. Tea containing added flavour shall bear proper label declaration as provided in regulation 2.4.5 (23) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011. Tea used in the manufacture of flavoured tea shall conform to the standards of tea. The flavoured tea manufacturers shall register themselves with the Tea Board before marketing flavoured tea. The product shall conform to the following requirements in which all the figures given are expressed on the basis of the material oven-dried at 103±2° C.

<i>Parameter</i>	<i>Limits</i>
(a) Total Ash (m/m)	Not less than 4.0 percent and not more than 8.0 percent
(b) Water-soluble ash	Not less than 45.0 percent of total ash.
(c) Alkalinity of water - soluble	

Ash expressed as KOH (m/m)	Not less than 1.0 percent of total ash and not more than 3.0 percent
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(d) Acid-insoluble ash (m/m)	Not more than 1.0 percent
(e) Water-extract (m/m)	Not less than 32.0 percent
(f) Crude fibre (m/m)	Not more than 16.5 percent
(g) Total catechins (m/m)	Not less than 9.0 percent and not more than 19.0 percent

2.10.2: COFFEE

1. Coffee (green raw or unroasted) means the dried seeds of *Coffea arabica*, *Coffea liberica*, *Coffea excelsa* or *Coffea canephora* (robusta) with their husks (mesocarp and endocarp) removed.

1.1 Roasted coffee means properly cleaned green coffee which has been roasted to a brown colour and has developed its characteristic aroma.

1.2. Ground coffee means the powdered products obtained from 'roasted coffee' only and shall be free from husk.

1.3. Coffee (green raw or unroasted), 'roasted and ground coffee' shall be free from any artificial colouring, flavouring, facing extraneous matter or glazing substance and shall be in sound, dry and fresh condition, free from rancid or obnoxious flavour.

1.4. Roasted coffee and ground coffee shall conform to the following analytical standards:-

Moisture (on dry basis) m/m	Not more than 5.0 percent
Total Ash (on dry basis) m/m	3.0 to 6.0 percent
Acid insoluble ash (on dry basis) m/m	Not more than 0.1 percent
Water soluble ash (on dry basis) m/m	Not less than 65 percent of total ash
Alkainity of soluble ash in milliliters of 0.1 N hydrochloric acid per gram of material (on dry basis) m/m	Not less than 3.5 ml & Not more than 5.0 ml
Aqueous extracts on dry basis m/m	Not less than 26.0 and not more than 35.0 percent
Caffeine (anhydrous)(on dry basis) m/m	Not less than 1.0 percent

2. Soluble Coffee Powder means coffee powder, obtained from freshly roasted and ground pure coffee beans. The product shall be in the form of a free flowing powder or shall be in the agglomerated form (granules) having colour, taste and flavour characteristic of coffee. It shall be free from impurities and shall not contain chicory or any other added substances.

It shall conform to the following standards:

(i) Moisture (on dry basis) m/m	Not more than 4.0 percent
(ii) Total ash (on dry basis) m/m	Not more than 12.0 percent
(iii) Caffeined content (on dry basis) m/m	Not less than 2.8 percent
(iv) Solubility in boiling water	Dissolves readily in 30 seconds with moderate stirring
(v) Solubilty in cold water at 16±2°C	Soluble with moderate stirring in 3 minutes

2.10.3: CHICORY

1. Chicory means the roasted chicory powder obtained by roasting and grinding of the cleaned and dried roots of *chicorium intybus* Lin with or without the addition of edible fats and oils or sugar, like glucose or sucrose in proportion not exceeding 2.0 percent by weight in aggregate. It shall be free from dirt, extraneous matter,

artificial colouring and flavouring agents.

It shall conform to the following standards, namely:—

(i) Total ash (on dry basis) m/m	Not less than 3.5 percent and Not more than 8.0 percent
(ii) Acid insoluble ash (on dry basis) m/m in diluted Hcl	Not more than 2.5 percent
(iii) Aqueous extracts (on dry basis) m/m	Not less than 55.0 percent

2.10.4: COFFEE - CHICORY MIXTURE

1. Coffee - Chicory Mixture means the product prepared by mixing roasted and ground coffee and roasted and ground chicory and shall be in a sound, dry and dust free condition with no rancid or obnoxious flavour. It shall be in the form of a free flowing powder having the colour, taste and flavour characteristic of coffee - chicory powder. It shall be free from any impurities and shall not contain any other added substance. The coffee content in the mixture shall not be less than 51 per cent by mass. The percentage of coffee and chicory used shall be marked on the label as provided in Regulation 2.4.5 (1) (i) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

It shall conform to the following standards, namely:—

(i) Moisture	Not more than 5.0 per cent.
(ii) Total ash on dry basis	Not more than 7.50 per cent.
(iii) Acid insoluble ash on dry basis	Not more than 0.6 per cent.
(iv) Caffeine content on dry basis	Not less than 0.6 per cent.
(v) Aqueous extracts	Not more than 50 per cent.

2. Instant Coffee - Chicory Mixture means the product manufactured from roasted and ground coffee and roasted and ground chicory. It shall be in sound dry and dust free condition with no rancid or obnoxious flavour. It shall be in the form of a free flowing powder or shall be in the agglomerated (granules) form having the colour, taste and flavour characteristics of coffee chicory powder. It shall be free from any impurities and shall not contain any other added substance. The coffee content in the mixture shall not be less than 51 per cent by mass on dry basis. The percentage of coffee and chicory used shall be marked on the label as provided in Regulation 2.4.5 (1) (ii) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

It shall conform to the following standards, namely:—

(i) Moisture	Not more than 4.0 per cent.
(ii) Total ash on dry basis	Not more than 10 per cent.
(iii) Acid insoluble ash on dry basis	Not more than 0.6 per cent.
(iv) Caffeine (anhydrous)	Not less than 1.4 per cent on dry basis.
(v) Solubility in boiling water	Dissolves readily in 30 seconds with moderate stirring
(vi) Solubility in cold water at $16 \pm 20^{\circ}\text{C}$	Soluble with moderate stirring in 3 minutes

2.10.5 Beverages - ALCOHOLIC

1. TODDY: Toddy means the sap from coconut, date, toddy palm tree or any other kind of palm tree which has undergone alcoholic fermentation. It shall be white cloudy in appearance which sediments on storage and shall possess characteristic flavour derived from the sap and fermentation without addition of extraneous alcohol. It shall be free from added colouring matter, dirt, other foreign matter or any other ingredient injurious to health. It shall also be free from chloral hydrate, paraldehyde, sedative, tranquilizer and artificial sweetener.

It shall also conform to the following standards, namely:

Alcoholic content	Not less than 5 percent (v/v)
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Total acid as Tartaric acid (expressed in terms of 100 litres of absolute alcohol) Not less than 400 grams

Volatile acid as Acetic acid expressed in terms of 100 litres of absolute alcohol) Not more than 100 grams

2.10.6 BEVERAGES NON-ALCOHOLIC - CARBONATED

1. **CARBONATED WATER** means water conforming to the standards prescribed for Packaged Drinking Water under Food Safety and Standard Act, 2006 impregnated with carbon dioxide under pressure and may contain any of the following singly or in combination:

1. Sugar, liquid glucose, dextrose monohydrate, invert sugar, fructose, honey, fruits and vegetables extractives and permitted flavouring, colouring matter, preservatives, emulsifying and stabilising agents, citric acid, fumaric acid and sorbitol, tartaric acid, phosphoric acid, lactic acid, ascorbic acid, malic acid, edible gums such as guar, karaya, arabic carobean, furcellaran, tragacanth, gum ghatti, edible gelatin, albumin, licorice and its derivatives, salts of sodium, calcium and magnesium, vitamins, Caffeine not exceeding 145 parts per million, Estergum (Glycerol ester of wood resin) not exceeding 100 parts per million, Gellan Gum at GMP level and quinine salts not exceeding 100 parts per million (expressed as quinine sulphate). It may also contain Saccharin Sodium not exceeding 100 ppm or Acesulfame-K not exceeding 300 ppm or Aspartame (methyl ester) not exceeding 700 ppm. or sucralose not exceeding 300 ppm or Neotame not exceeding 33 ppm.

³³[Provided that the products which contain aspartame, acesulfame or any other artificial sweetener for which special labeling provisions have been provided under regulations 2.4.5 (24,25,26, 28 and 29) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011, shall not be packed, stored, distributed or sold in returnable containers.]

It shall conform to the following requirements, namely—

- (1) Total plate count per ml not more than that.....50..cfu..
- (2) Coliform count in 100 ml0.....cfu...
- (3) Yeast and mould count per ml not more than... 2.....cfu

Provided further estergum used in carbonated water shall have the following standards, namely:—

Glycerol esters of wood rosins commonly known as ester-gum is hard yellow to pale amber coloured solid. It is a complex mixture of tri and diglycerol esters of rosin acids from wood rosin. It is produced by the esterification of pale wood rosin with food grade glycerol. It is composed of approximately 90 per cent rosin acids and 10 per cent neutrals (non-acidic compounds). The resin acid fraction is a complex mixture of isomeric diterpenoid monocarboxylic acids having the typical molecular formula of $C_{20}H_{30}O_2$ chiefly abietic acid. The substance is purified by steam stripping or by counter-current steam distillation.

Identification:

Solubility-Insoluble in water, soluble in acetone and in Benzene.

Infra Red Spectrum-Obtain the infra-red spectram of a thin film of the sample deposited on a potassium bromide plate-scan between 600 and 4000 wave numbers. Compare with typical spectrum obtained from pure ester-gum.

Test for absence of tall oil rosin (Sulphur test)-Pass the test as given below:

When sulphur-containing organic compounds are heated in the presence of sodium formate, the sulphur is converted to hydrogen sulfide which can readily be detected by the use of lead acetate paper. A positive test indicates the use of tall oil rosin instead of wood rosin.

Apparatus-Test Tube: Use a standard, 10x75 mm, heat-resistant, glass test tube, Burner - Bunsen: A small size burner of the microflame type is preferred.

Reagents

Sodium Formate Solution: Dissolve 20g of reagent grade sodium formate, NaOOCH, in 100 ml of distilled water. Lead Acetate Test Paper: Commercially available from most chemical supply houses.

Procedure-Weigh 40-50 mg of sample into a test tube and 1-2 drops of sodium formate solution. Place a strip of lead acetate test paper over the mouth of the test tube. Heat the tube in the burner flame until fumes are formed that contact the test paper. Continue heating for 2-5 minutes. There must be no formation of a black spot of lead sulphide indicating the presence of sulphur containing compounds.

Detection Limit: 50 mg/kg sulphur).

Drop softening point-Between 88⁰ C and 96⁰ C.

Arsenic-Not more than 3ppm.

Lead-Not more than 10ppm.

Heavy metals (as lead)-Not more than 40

ppm. Acid value- Between 3 and 9.

Hydroxyl number-Between 15 and 45.

²⁴“2. Caffeinated Beverage. -

The following are the standards for caffeinated beverages:

- (I) Water used in preparation of caffeinated beverages should conform to the standards of packaged drinking water as prescribed in regulation 2.10.8 of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.
- (II) Essential Composition: It shall contain not less than 145mg per liter and not more than 300 mg per litre total caffeine from whatever sources it may be derived in the formulation of the product.
- (III) Optional ingredients: It may contain the following:

Any of the substances listed in column (1) of the table given below provided that the amount of that substance is not more than the amount specified in relation to that substance in column (2) of the table:

(A) Any additional item or ingredient proposed to be added (other than the substances prescribed in the said table will be subject to approval by the Food Authority after safety assessment and substantiating scientific evidence.

(i) A declaration “**consume not more than 500 ml per day**” shall be made on the label that represents the per day quantity.

(ii) The per day quantity is the maximum amount of caffeinated beverage (as package or serves) that is consumed in one day and determined as in sub-clause (iii).

(iii) Where any one of the substances given in column (1) of the following table is consumed at the maximum level given in column (2), it shall represent the per day quantity and the declaration shall be made on the basis of the number of packs of serves that cumulatively delivers this amount when consumed in a day.

Explanation: if taurine is used at 1000mg and D-glucurono-Y-lactone at 300mg in a 250ml pack the per day quantity is reached by consuming 2×250ml packs and represents the one-day quantity. If the pack size is a 125ml bottle, then the per day quantity is reached by consuming 4×125ml bottles.”

(B) The vitamins namely, thiamine, riboflavin, niacin, vitamin B6, vitamin B12 may be added at one Recommended Daily Allowance level (100% Recommended daily allowance)

Table

Column (1)	Column (2)
Substance	Maximum amount per day consumption
Taurine	2000mg
D-glucurono-Y-lactone	1200mg
Inositol	100mg
Pantothenic Acid	10mg

- (IV) In respect of ingredients, flavors, sweeteners, food additives, contaminants and microbiological requirement the product shall conform to the standards for carbonated water.

(V) Labelling: The product shall comply with all provisions of General Labelling requirements of Food Safety and Standards (Packaging and Labelling) Regulations, 2011 for pre-packaged foods, with the following additional provisions: -

- a) High Caffeine: “X mg/serving size” (where X is the amount of caffeine in milligrams per pack/serve;
- b) Prominent display of caution “Not recommended for children, pregnant or lactating women, persons sensitive to caffeine.”]

³⁵[3. Non-carbonated Water Based Beverages (Non-Alcoholic) means beverages containing water conforming to the standards prescribed for packaged drinking water under these regulations without added carbon dioxide and may contain ingredients as specified in sub-clause (i), singly or in combination:

(i) Ingredients.- Sugar, liquid glucose, dextrose monohydrate, invert sugar, fructose, honey, salt and salt substitutes, fruits or flowers or vegetables and their products including extractives, herbs, spices and their derivatives and permitted flavouring, singly or in combination and the non-carbonated water may contain caffeine not exceeding 145 parts per million from whatever sources it may be derived in the formulation of the product:

Provided that added herbs shall comply with safety requirements as specified in the Food Safety and Standards Act, 2006 and the regulations made thereunder, and shall also be declared on the label.

(ii) Food Additives.- For products covered under this standard, specific food additives permitted in Appendix A may be used within the limits specified.

(iii) Hygiene.- The products shall conform to the microbiological requirements given in Appendix B.

(iv) Labelling.- The products shall comply with the packaging and labelling requirements as laid down under the provision of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

Note:

1. Data of toxicological analysis to be provided for its approval for the herbs other than those specified in the Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) Regulations, 2016, and these regulations when added in the beverages.

2. No psychotropic substance, as defined in the Schedule to the Narcotic Drugs and Psychotropic Substances Act, 1985 (61 of 1985) and the rules made thereunder, and substances listed in Schedules E and E1 of the Drugs and Cosmetics Rules, 1945, shall be included.’;

(b) in APPENDIX B relating to “Microbiological Requirements”, after Table 6, the following shall be inserted, namely: -

“Table 7
Microbiological Requirements for Non-Carbonated Water Based Beverages (Non Alcoholic)

S.No.	Parameters	Limits
1.	Total Plate count per ml.	Not more than 50 CFU per ml.
2.	Yeast and mould count per ml	Not more than 2 cfu per ml.
3.	Coliform count	Absent in 100 ml.

Note:- Non-carbonated beverages shall be free from pathogens]

2.10.7 Mineral water

1. Mineral water means includes all kinds of Mineral Water or Natural mineral water by whatever name it is called and sold.

2. Description and Types of Mineral water.

(i) Natural mineral water is water clearly distinguished from ordinary drinking water because -

(a) it is characterized by its content of certain mineral salts and their relative proportions and the presence of trace elements or of other constituents;

(b) it is obtained directly from natural or drilled sources from underground water bearing strata and not from Public water supply for which all possible precautions should be taken within the protected perimeters to avoid any pollution of, or external influence on, the chemical and physical qualities of natural mineral water.

(c) of the constancy of its composition and the stability of its discharge and its temperature, due account being taken of the cycles of minor natural fluctuations;

(d) it is collected under conditions which guarantee the original microbiological purity and chemical composition of essential components;

(e) it is packaged close to the point of emergence of the source with particular hygienic precautions;

(f) it is not subjected to any treatment other than those permitted by this standard;

(ii) Naturally Carbonated Natural Mineral Water - A naturally carbonated natural mineral water is a natural mineral water which, after possible treatment as given hereunder and re-incorporation of gas from the same source and after packaging taking into consideration usual technical tolerance, has the same content of carbon dioxide spontaneously and visibly given off under normal conditions of temperature and pressure.

(iii) Non-Carbonated Natural Mineral Water- A non-carbonated natural mineral water is a natural mineral water which, by nature and after possible treatment as given hereunder and after packaging taking into consideration usual technical tolerance, does not contain free carbon dioxide in excess of the amount necessary to keep the hydrogen carbonate salts present in the water dissolved.

(iv) Decarbonated Natural Mineral Water - A decarbonated natural mineral is a natural mineral water which, after possible treatment as given hereunder and after packaging, has less carbon dioxide content than that at emergence and does not visibly and spontaneously give off carbon dioxide under normal conditions of temperature and pressure.

(v) Natural Mineral Water Fortified with Carbon Dioxide from the Source - A natural mineral water fortified with carbon dioxide from the source is a natural mineral water which, after possible treatment as given hereunder and after packaging, has more carbon dioxide content than that at emergence.

(vi) Carbonated Natural Mineral Water - A carbonated natural mineral water is a natural mineral water which, after possible treatment as given hereunder and after packaging, has been made effervescent by the addition of carbon dioxide from another origin.

2. Treatment and handling:- Treatment permitted includes separation from unstable constituents, such as compounds containing iron, manganese, sulphur or arsenic, by decantation and/or filtration, if necessary, accelerated by previous aeration.

The treatments provided may only be carried out on condition that the mineral content of the water is not modified in its essential constituents, which give the water its properties.

The transport of natural mineral waters in bulk containers for packaging or for any other process before packaging is prohibited. Natural Mineral water shall be packaged in clean and sterile containers.

The source on the point of emergence shall be protected against risks of pollution.

The installation intended for the production of natural mineral waters shall be such as to exclude any possibility of contamination. For this purpose, and in particular —

(a) the installations for collection, the pipes and the reservoirs shall be made from materials suited to the water and in such a way as to prevent the introduction of foreign substances into the water,

(b) the equipment and its use for production, especially installations for washing and packaging, shall meet hygienic requirements;

(c) if, during production it is found that the water is polluted, the producer shall stop all operations until the cause of pollution is eliminated;

(d) The related packaging and labelling requirements are provided in the Regulation 2.1.2 , 2.2.1 and 2.4.5 of Food Safety and Standards (Packaging and Labeling) Regulations, 2011.

3. All Mineral Water shall conform to the following standards, namely:—

Sl.No. Characteristic

Requirements

(1)	(2)	(3)
(1)	Colour, hazen unit/true colour unit	not more than 2
(2)	Odour	Agreeable
(3)	Taste	Agreeable
(4)	Turbidity	Not more than 2 nephelometric turbidity unit (NTU)
(5)	Total Dissolved Solids	150-700 mg/litre
(6)	pH	6.5-8.5
(7)	Nitrates (as NO ₃)	Not more than 50 mg/litre
(8)	Nitrites (as NO ₂)	Not more than 0.02 mg/litre
(9)	Sulphide (as H ₂ S)	Not more than 0.05 mg/litre Not more than 0.05 mg/litre
(10)	Mineral oil	Absent
(11)	Phenolic compounds (as C ₆ H ₅ OH)	Absent
(12)	Manganese (as Mn)	Not more than 2.0 mg/litre
(13)	Copper (as Cu)	Not more than 1 mg/litre
(14)	Zinc (as Zn)	Not more than 5 mg/litre
(15)	Fluoride (as F)	Not more than 1 mg/litre
(16)	Barium (as Ba)	Not more than 1.0 mg/litre
(17)	Antimony (as Sb)	Not more than 0.005 mg/litre
(18)	Nickel (as Ni)	Not more than 0.02 mg/litre
(19)	Borate (as B)	Not more than 5 mg/litre
(20)	Surface active agents	Not detectable
(21)	Silver (as Ag)	Not more than 0.01 mg/litre
(22)	Chlorides (as Cl)	Not more than 200 mg/litre
(23)	Sulphate (as SO ₄)	Not more than 200 mg/litre
(24)	Magnesium (as Mg)	Not more than 50 mg/litre
(25)	Calcium (as Ca)	Not more than 100 mg/litre
(26)	Sodium (as Na)	Not more than 150 mg/litre
(27)	Alkalinity (as HCO ₃)	75-400 mg/litre
(28)	Arsenic (as As)	Not more than 0.05 mg/litre
(29)	Cadmium (as Cd)	Not more than 0.003 mg/litre
(30)	Cyanide (as CN)	Absent
(31)	Chromium (as Cr)	Not more than 0.05 mg/litre
(32)	Mercury (as Hg)	Not more than 0.001 mg/litre
(33)	Lead (as Pb)	Not more than 0.01 mg/litre
(34)	Selenium (as Se)	Not more than 0.05 mg/litre
(35)	Poly nuclear aromatic hydrocarbons	Not Detectable
(36)	Polychlorinated biphenyle (PCB)	Not detectable
(37)	Pesticide Residue	below detectable limits
(38)	"Alpha" activity	Not more than 0.1 Bacquerel/litre (Bq)
(39)	"Beta" activity	Not more than 1 Bacquerel/litre (Bq)]

(40)	Yeast and mould counts	Absent
(41)	Salmonella and Shigella	Absent
(42)	E.Coli or thermotolerant Coliforms 1 x 250 ml	Absent
(43)	Total coliform bacteria A x 250 ml	Absent
(44)	Fecal streptococci and Staphylococcus aureus 1 x 250 ml	Absent
(45)	Pseudomonas aeruginosa 1 x 250 ml	Absent
(46)	Sulphite-reducing anaerobes 1 x 50 ml	Absent
(47)	Vibrocholera 1 x 250 ml	Absent
(48)	V Paraheamolyticus 1 x 250 ml	Absent

²⁴[4. Blue tint as provided in Indian Standard, IS: 9833 may be allowed in plastic container of five liter and above made of poly carbonate and Poly Ethylene Terephthalate (PET) used for Packaging mineral water:

Provided the overall migration of pigment/colour used in container should not exceed 60 mg/liter as per IS: 9845.]

²³[2.10.8 Packaged Drinking Water (other than Mineral Water)

1. Means water, other than natural mineral water that is likely to be used for human consumption and that is offered or sold in packaged form, by whatever name it may be called, offered or sold.
2. Water shall be derived from surface water or civic water supply or underground water or sea water or any other consistent source of water which may be subjected to herein under specified treatments, namely, decantation, filtration, combination of filtration, aerations, filtration with membrane filter depth filter, cartridge filter, activated carbon filtration, demineralization, remineralization, reverse osmosis and packed after disinfecting the water to a level that shall not lead to any adverse effect in the drinking water by means of chemical agents or physical methods to reduce the number of micro-organisms to a level scientifically accepted level for food safety or its suitability.

Provided that sea water, before being subjected to the above treatments, shall be subjected to desalination and related processes.
3. It shall be filled in sealed containers of various compositions, forms and capacities that are suitable for direct consumption without further treatment. In case remineralization is a part of the treatment process, the ingredients used shall conform to food grade/pharma grade quality.
4. Packaged drinking water shall be clear without any sediments, suspended particles and extraneous matter. It shall also comply with the requirements given in Tables 1, 2, 3, 4, 5 and 6.

Table 1: Microbiological Requirements

Packaged drinking water shall comply with the following requirements:

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
1.	<i>Coliform</i> bacteria, cfu/250 ml	Absent

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
2.	<i>Faecal Streptococci</i> , and <i>Staphylococcus aureus</i> , cfu /250 ml	Absent
3.	<i>Sulphite Reducing Anaerobes</i> , cfu/50 ml	Absent
4.	<i>Pseudomonas aeruginosa</i> , cfu/250 ml	Absent
5.	Aerobic Microbial Count at 20-22° C in 72 h, cfu /ml, max	100
	at 37± 1° C in 24 h, cfu /ml, max	20
6.	Yeast and mould/ 250 ml	Absent
7.	<i>Salmonella</i> and <i>Shigella</i> , cfu/250 ml	Absent
8.	<i>Vibrio cholera</i> , and <i>V. parahaemolyticus</i> cfu/250 ml	Absent

Table 2 Organoleptic and physical parameters

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
1.	Colour, true colour units, <i>Max</i>	2
2.	Odour	Agreeable as per IS-3025 Part 5 for odour.
3.	Taste	Agreeable [Action Tendency Scale a) or b) or c)] as per IS-3025 part 8 for taste.
4.	Turbidity, nephelometric turbidity unit (NTU), <i>Max</i>	2
5.	Total dissolved solids, mg/l, <i>Max</i>	500
6.	pH	6.0 - 8.5

Table 3 General parameters concerning substances undesirable in excessive amounts

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
1.	Barium (as Ba), mg/l, <i>Max</i>	0.7
2.	Copper (as Cu), mg/l, <i>Max</i>	0.05
3.	Iron (as Fe), mg/l, <i>Max</i>	0.1
4.	Manganese (as Mn), mg/l, <i>Max</i>	0.1
5.	Nitrate (as NO ₃) mg/l, <i>Max</i>	45
6.	Nitrite (as NO ₂), mg/l, <i>Max</i>	0.02
7.	Fluoride (as F), mg/l, <i>Max</i>	1.0

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
8.	Zinc (as Zn), mg/l, <i>Max</i>	5
9.	Silver (as Ag), mg/l, <i>Max</i>	0.01
10.	Aluminium (as Al), mg/l, <i>Max</i>	0.03
11.	Chloride (as Cl), mg/l, <i>Max</i>	200
12.	Selenium (as Se), mg/l, <i>Max</i>	0.01
13.	Sulphate (as SO ₄), mg/l, <i>Max</i>	200
14.	Alkalinity (as HCO ₃), mg/l, <i>Max</i>	200
15.	Calcium (as Ca), mg/l, <i>Max</i>	75
16.	Magnesium (as Mg), mg/l, <i>Max</i>	30
17.	Sodium (as Na), mg/l, <i>Max</i>	200
18.	Residual free chloride, mg/l, <i>Max</i>	0.2
19.	Phenolic compounds (as C ₆ H ₅ OH),	Absent
20.	Mineral oil	Absent
21.	Anionic surface active agents (as MBAS), mg/l, <i>Max</i>	0.2
22.	Sulphide (as H ₂ S), mg/l, <i>Max</i>	0.05
23.	Antimony (as Sb), mg/l, <i>Max</i>	0.005
24.	Borates (as B), mg/l, <i>Max</i>	5
25.	Bromates (as BrO ₃), mg/l, <i>Max</i>	0.01

Table 4 Parameters concerning toxic substance

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
1.	Mercury (as Hg), mg/l, <i>Max</i>	0.001
2.	Cadmium (as Cd), mg/l, <i>Max</i>	0.003
3.	Arsenic (as As), mg/l, <i>Max</i>	0.01
4.	Cyanide (as CN)	Absent
5.	Lead (as Pb), mg/l, <i>Max</i>	0.01
6.	Chromium (as Cr), mg/l, <i>Max</i>	0.05

7.	Nickel (as Ni), mg/l, <i>Max</i>	0.02
8.	Polychlorinated biphenyle (PCB)	Not detectable
9.	Polynuclear aromatic hydrocarbons	Not detectable

Table 5 Parameters concerning radio-active residues

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
1.	Alpha emitters, Becquerel (Bq/l), <i>Max</i>	0.1
2.	Beta emitters, Becquerel (Bq/l), <i>Max</i>	1

Table 6 Parameters concerning pesticide residues

Sr. No.	Characteristic	Permissible Limit
(1)	(2)	(3)
1.	Pesticide residues considered individually	Not more than 0.0001 mg/l
2.	Total pesticide residue	Not more than 0.0005 mg/l

5. The product shall comply with labelling requirements as laid down under the Food Safety and Standards (Packaging and Labelling), Regulations, 2011.]

²⁴[Blue tint as provided in Indian Standard, IS: 9833 may be allowed in plastic container of five liter and above made of poly carbonate and Poly Ethylene Terephthalate (PET) used for packaging packaged drinking water:

Provided the overall migration of pigment or colour used in container should not exceed 60 mg/liter as per IS: 9845.]

2.11 OTHER FOOD PRODUCT AND INGREDIENTS

2.11.1 BAKING POWDER: means a combination capable, under conditions of baking, of yielding carbon dioxide and consists of sodium bicarbonate, and acid-reacting material, starch or other neutral material.

The acid-reacting material of baking powder shall be :—

- (a) tartaric acid or its salts, or both
- (b) acid salts of phosphoric acid, or
- (c) acid compounds of aluminium, or
- (d) any combination of the foregoing.

When tested, baking powder shall yield not less than 10 per cent of its weight of carbon dioxide.

2.11.2 CATECHU (Edible) shall be the dried aqueous extract prepared from the heart-wood of Acacia Catechu.

It shall be free from infestation, sand, earth or other dirt and shall conform to the following standards:

- (a) 5 ml. of 1 per cent aqueous solution and 0.1 per cent solution of ferric ammonium sulphate shall give a dark green colour, which on the addition of sodium hydroxide solution shall change to purple.
- (b) When dried to constant weight at 100°C, it shall not lose more than 16 per cent of its weight.

(c) Water insoluble residue (dried at 100°C) shall not be more than 25 per cent by weight. Water insoluble matter shall be determined by boiling water.

(d) Alcohol insoluble residue in 90 per cent alcohol dried at 100°C Not more than 30 per cent by weight.

(e) Total ash on dry basis by weight. Not more than 8 per cent

(f) Ash insoluble in HCl Not more than 0.5 per cent on dry weight basis.

Provided that in case of Bhatti Katha, the ash insoluble in dilute hydrochloric acid on dry basis shall not be more than 1.5 per cent.

2.11.3 GELATIN shall be purified product obtained by partial hydrolysis of collagen, derived from the skin, white connective tissues and bones of animals. It shall be colourless or pale yellowish and translucent in the form of sheets, flakes, shreds or coarse to fine powder. It shall have very slight odour and taste but not objectionable which is characteristic and boluillon like. It is stable in air when dry but is subject to microbial decomposition when moist or in soluble. It shall not contain:—

- (a) more than 15 per cent moisture;
- (b) more than 3.0 per cent of total ash;
- (c) more than 1000 parts per million of sulphur dioxide;
- (d) less than 15 per cent of nitrogen, on dry weight basis.

¹⁶**2.11.4 SILVER LEAF (Chandi-ka-warq):** food grade shall,-

- (i) be in the form of sheet of uniform thickness, free from creases and folds;
- (ii) have weight of silver foil upto 2.8 gm/Sq meter;
- (iii) have silver content of minimum 999/1000 fineness;
- (iv) not be manufactured using any material of animal origin at any stage;
- (v) be in accordance with the provisions of the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011 and the Food Safety and Standards (Packaging and Labelling), Regulations, 2011.]

2.11.5 Pan Masala means the food generally taken as such or in conjunction with Pan, it may contain;—

Betelnut, lime, coconut, catechu, saffron, cardamom, dry fruits, mulethi, sabnarmusa, other aromatic herbs and spices, sugar, glycerine, glucose, permitted natural colours, menthol and non prohibited flavours.

It shall be free from added coaltar colouring matter and any other ingredient injurious to health. It shall also conform to the following standards namely:—

Total ash	Not more than 8.0 per cent by weight (on dry basis)
Ash insoluble in dilute HCl acid	Not more than 0.5 per cent by weight (on dry basis)

2.11.6: LOW AND HIGH FAT COCOA POWDER means the powder which is the partially defatted product derived from the cocoa bean the seed of Theobroma cocoa L. It may be subjected to treatments during manufacture with alkali and/ or magnesium carbonate, bicarbonate, and with tartaric, citric or phosphoric acids. It shall be free from rancidity, dirt, filth, insects and insect fragments or fungus infestations. The product may contain food additives permitted in Appendix A. It shall conform to the following standards:—

Total ash	Not more than 14.0 per cent (on moisture and fat free basis).
Ash insoluble in dilute HCl	Not more than 1.0 per cent (on moisture and fat free basis).

Alkalinity of total ash

Not more than 6.0 per cent as K₂O (on moisture and fat free basis)

Cocoa butter

(i) for low fat

Not less than 10.0 percent (on moisture free basis)

(ii) for high fat

Not less than 20.0 percent (on moisture free basis)

2.11.7: CAROB POWDER means the powder obtained from the roasted pods of carob (fibbled carob) of *Ceratonia Siliqua* (L) Taub. (fam. Leguminosae) and shall be free from husk. It shall be free from any artificial colouring, flavouring, extraneous matter or glazing substance and shall be in sound, dry and fresh condition, free from rancid or obnoxious flavours. It shall also conform to the following standards, namely:—

Total ash	Not more than 1.2 per cent by weight.
Acid insoluble matter	Not more than 5 per cent by weight.
Tannin content	Not less than 0.1 per cent and not more than 0.15 percent.

¹⁵**2.11.8: Dietary Fibre (Dextrin – soluble fibre)** means glucose polymer of natural origin obtained by dextrinification, i.e. dry roasting acidified starch under specific conditions and further purified. The average degree of polymerization of Dietary Fibre (Dextrin – soluble fibre) is from 12-25 compared to several thousand for starch. Unlike starches and maltodextrins, which contain only “digestible” α - (1, 4) and α - (1, 6) glucosidic linkages, Dietary Fibre (Dextrin – soluble fibre) also shall contain “indigestible” α - and β - linkages.

Dietary Fibre (Dextrin-soluble fibre) may be used in the following food products at the level of Good Manufacturing Practices (GMP). It shall bear the label declaration as provided in serial number (54) of sub- regulation 2.4.5 of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, and the source of the ingredients (wheat/maize) shall be Non- Genetically Modified (GM):

Sl. No. (1)	Article of food (2)
1.	Flakes and ready-to-eat dry breakfast cereals
2.	Noodles and pasta
3.	Salad dressing or toppings and spreads
4.	Table top fibre as filler or carrier and cereals
5.	Other snack food or savouries
6.	Bakery products including biscuit, cookies, bread, cakes mix and pastries
7.	Other products where dextrin is allowed under these regulations.

Provided that in above products if it is intended to make claims on source of dietary fibre, it shall not contain less than 3g/100g or 1.5g/100Kcal:

Provided further that in above products if it is intended to make claims on high source of dietary fibre, it shall contain not less than 3g/100g or 1.5g/100 kCal and not more than 6g/100g or 3g/100 kCal.]

³⁰**2.11.9: Special dietary food with low sodium content:-** (1) The special dietary food with low sodium content is a food whose special dietary value results from the reduction, restriction, or removal of sodium. It shall conform to the essential composition and standards namely standards applicable to such food excluding salt substitutes as such.

(2) **Low sodium** and **Very low sodium** food is a food conforming to the respective provisions regarding maximum sodium content specified, namely:-

(a) a special dietary food with **low sodium** content is a food which has been processed without the addition of sodium salts, and the sodium content of which is not more than one half of that of the comparable normal product as consumed, and the sodium content of which is not more than 120 mg/100 g of the final product as normally consumed;

(b) a special dietary food with **very low sodium** content is a food which has been processed without the addition of sodium salts, and the sodium content of which is not more than one half of that of the comparable normal product as consumed, and the sodium content of which is not more than 40 mg/100 g of the final product as normally consumed.

(3) The addition of salt substitutes conforming to clause (6) of sub-regulation 2.9.30 of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 to a special dietary food with low sodium content is permitted and shall be limited by good manufacturing practice (GMP) as provided under Food Safety and Standards Regulations, 2011.

- (4) The special dietary Food with low sodium content shall conform to the following specific provisions for the labelling in addition to the Food Safety and Standards (Packaging and Labelling) Regulations, 2011, namely:-
- (a) the label shall bear the description "low sodium" or "very low sodium" in accordance with the provisions of sub-regulations 2.11.9 (2) (a) and 2.11.9 (2)(b) of this regulation;
 - (b) the sodium content shall be declared on the label to the nearest multiple of 5 mg per 100 g and, in addition per a specified serving of the food as normally consumed;
 - (c) the average carbohydrate, protein and fat content in 100 g of the product as normally consumed, and the kilocalorie (or kilojoule) value shall be declared on the label;
 - (d) the addition of the salt substitutes listed in clause (6) of sub-regulation 2.9.30 of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 shall be declared on the label.
 - (e) when a salt substitute, composed entirely or partially of a potassium salt, has been added, the total amount of potassium, expressed as mg cation per 100 g of the food as normally consumed, shall be declared on the label.
 - (f) in addition, the salt equivalent in terms of sodium chloride (NaCl) content should also be declared per serving and the total amount of NaCl in the packet.
 - (g) any special conditions for the storage of the food]

2.12 Proprietary Food

²⁰[2.12.1: For the purpose of these regulations,-

(1) Proprietary food means an article of food that has not been standardised under these regulations, but does not include novel foods, foods for special dietary uses, foods for special medical purposes, functional foods, nutraceuticals, health supplements and such other food articles which the Central Government may notify in this behalf.

Provided that any deviation in quality parameters of a standardised food, as specified in the Food Safety and Standards Regulations made under the Food Safety and Standards Act, 2006 shall not qualify the resultant product as a proprietary food.

(2) Proprietary food shall contain only those ingredients other than additives which are either standardised or permitted for use in the preparation of other standardised food under these Regulations, except the ingredients which may be specified by the Authority from time to time.

Provided that a proprietary food may also contain vitamins and minerals in quantities not exceeding one RDA of the respective micronutrients.

(3) Proprietary food shall use only such additives and at such levels, as specified for the Category or Sub-category under Appendix A of these Regulations, to which the food belongs. Such Category or Sub-category shall be clearly mentioned on the label along with the generic name, nature and composition of the proprietary food.

(4) Proprietary food shall comply with the microbiological requirements as specified in Appendix B of these Regulations. If no microbiological standards are specified for any foods or food categories in Appendix B of these regulations, proprietary foods falling under such food categories shall not contain any pathogenic microorganism at a level that may render the food product unsafe.

(5) Proprietary food shall also comply with the provisions, as applicable, of all other Regulations made under the Food Safety and Standards Act 2006. No health claims shall be made in respect of proprietary foods either on the product label or otherwise, unless it is substantiated by adequate and scientific evidence.

(6) The Food Business Operator shall be fully responsible for safety of the proprietary food in respect of human consumption.]

¹⁷[2.13 RADIATION PROCESSING OF FOOD

2.13.1: Dose of Radiation --

- (1) Save as provided in clause (2) of sub-regulation 2.13.1, no food shall be processed by radiation.
- (2) No article of food permitted for radiation processing specified in the Table 1 and Table 2 given below shall receive the dose of radiation in excess of the quantity specified in the said Tables at the time of radiation processing -

Table 1: Classes of Food Products and Dose Limits for Radiation Processing

Class	Food	Purpose	Dose Limit kGy (kilo Gray)	
			Minimum	Maximum
1	2	3	4	5
Class 1	Bulbs, stem and root tubers and rhizomes	Inhibit sprouting	0.02	0.2
Class 2	Fresh fruits and vegetables (other than Class 1)	Delay ripening	0.2	1.0
		Insect disinfestation	0.2	1.0
		Shelf -life extension	1.0	2.5
		Quarantine application	0.1	1.0
Class 3	Cereals and their milled products, pulses and their milled products, nuts, oil seeds, dried fruits and their products	Insect disinfestation	0.25	1.0
		Reduction of microbial load	1.5	5.0
Class 4	Fish, aquaculture, seafood and their products (fresh or frozen) and crustaceans	Elimination of pathogenic micro organisms	1.0	7.0
		Shelf -life extension	1.0	3.0
		Control of human parasites	0.3	2.0
Class 5	Meat and meat products including poultry (fresh and frozen) and eggs	Elimination of pathogenic microorganisms	1.0	7.0
		Shelf -life extension	1.0	3.0
		Control of human parasites	0.3	2.0
Class 6	Dry vegetables, seasonings, spices, condiments, dry herbs and their products, tea, coffee, cocoa and plant products	Microbial decontamination	6.0	14.0
		Insect disinfestation	0.3	1.0
Class 7	Dried foods of animal origin and their products	Insect disinfestation	0.3	1.0
		Control of moulds	1.0	3.0

Class	Food	Purpose	Dose Limit kGy (kilo Gray)	
			Minimum	Maximum
1	2	3	4	5
		Elimination of pathogenic micro organisms	2.0	7.0
Class 8	Ethnic foods, military rations, space foods, ready-to-eat, ready-to-cook/ minimally processed foods.	Quarantine application	0.25	1.0
		Reduction of microbial load	2.0	10.0
		Sterilization	5.0	25.0

Table 2: Dose Limits for Radiation Processing of Allied Products

Sr. No.	Allied Product	Purpose	Dose Limit kGy (kiloGray)	
			Minimum	Maximum
1	2	3	4	5
1.	Packaging materials for food or allied products	Microbial decontamination	5.0	10.0
		Sterilization	10.0	25.0
2.	Food additives	Insect disinfestation	0.25	1.0
		Microbial decontamination	5.0	10.0
		Sterilization	10.0	25.0
3.	Health foods, dietary supplements and nutraceuticals	Insect disinfestation	0.25	1.0
		Microbial decontamination	5.0	10.0
		Sterilization	10.0	25.0

(3)

Routine quantitative dosimetry shall be carried out during operation and record kept of such measurements as provided under Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012.

2.13.2: Requirement for Radiation Processing:

- (1) Approval of facilities - No irradiation facility shall be used for the treatment of food unless such facility -
- (i) has been approved and licensed under the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012.
 - (ii) complies with the conditions for approval, operation, license and process control prescribed under the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012.

(iii) carries out irradiation in accordance with the provisions of the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012.

(2) No food or irradiated food shall leave the irradiation facility unless it has been irradiated in accordance with the provisions of Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012 and a certificate of irradiation indicating the dose of irradiation and the purpose of irradiation is provided by the facility.

2.13.3: Restrictions on Radiation Processing of Food -

(1) The radiation processing shall conform to the dose limit, the radiation source, and the conditions specified for each type or category of food for processing by radiation, under the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012.

(2) The food which has been processed by radiation shall be identified in such a way so as to prevent its being subjected to re-irradiation.

(3) The radiation processing shall be carried out by personnel having the minimum qualifications and training as prescribed for the purpose under the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012.

(4) The food once irradiated shall not be re-irradiated unless specifically so permitted under these regulations.

2.13.4: Record of Radiation Processing of Food -

Any treatment of food by radiation shall be recorded by facility as specified under the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012.

2.13.5: Standards of Radiation Processed Food -

The Radiation processed food shall comply with all the provisions of the Food Safety and Standards Act and the Regulations made thereunder specifying standards of such food.

2.13.6: Storage and Sale of Radiation Processed Food -

Save as otherwise provided in these regulations, no person shall irradiate for sale, store for sale, or transport for sale irradiated food.

2.13.7: Restriction on Sale of Radiation Processed Food -

The Radiation processed food shall be offered for sale only in pre-packaged conditions.

2.13.8: Labelling of Radiation Processed Food -

(1) The label of a food, which has been treated with ionizing radiation, shall carry a written statement indicating the treatment in close proximity to the name of the food.

(2) All packages of radiation processed food shall bear the Radura logo in green colour and following declaration, namely:—

PROCESSED BY RADIATION



Name of the Product:
Purpose of Radiation Processing:
Operating License No. :
Batch Identification No. (BIN) (as provided by facility):
Date of Processing.....”]

¹³**2.14 Gluten Free Food.**- (1) Gluten free food consist of or is made of one or more ingredients containing rice, millets, ragi, pulses or legumes.

(2) It shall bear the label declaration referred to in sub-regulation 2.4.5 (50) of Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

(3) A food which, by its nature, is suitable for use as part of a gluten free diet shall not be named as ‘special dietary’, ‘special dietetic’ or any other equivalent term, however, such food may bear a statement on the label that ‘this food is by its nature gluten-free’.

(4) For the purpose of labelling of a product as gluten free, when such a product is analysed, the gluten levels shall be below 20 mg/kg as per the method declared by the Organization for Economic Co-operation and Development or the Association of Official Agricultural Chemists.

Provided that it complies with the essential composition provisions for Gluten Free food and such a statement does not mislead the consumer.

2.15 Food specially processed to reduce gluten content to a level 20 -100mg/kg.- (1) This food consists of or are made of one or more ingredients which may contain rice, millets, ragi, oats, rye, barley, maize, wheat, pulses and legumes containing gluten content in range of 20 -100 mg/kg.

(2) It shall bear the label declaration referred to in sub-regulation 2.4.5 (51) and (52) of Food Safety and Standards (Packaging and Labelling) Regulation, 2011.]

Chapter 3:
SUBSTANCES ADDED TO FOOD

¹⁸**3.1: Food Additives**
3.1.1:

(1) Food Additives included in these Regulations

The food additives listed herein are recognised as suitable for use in foods in conformance with the provisions of these regulations and have been assigned an Acceptable Daily Intake (ADI) or determined, on the basis of other criteria, to be safe and use of additives in conformance with these regulations is considered to be technologically justified.

(2) Food in which Additives may be used

The conditions under which food additives may be used in foods, whether or not they have previously been permitted by the Food Safety and Standards (Food Standards and Food Additives) regulations, 2011.

(3) Foods in which Additives may not be used

Food categories or individual food items in which the use of food additives is not allowed, or where use should be restricted, are defined by these Regulations.

(4) Food Additive means any substance not normally consumed as a food by itself and not normally used as a typical ingredient of the food, whether or not it has nutritive value, the intentional addition of which to food for a technological (including organoleptic) purpose in the manufacture, processing, preparation, treatment, packing, packaging, transport or holding of such food results, or may be reasonably expected to result (directly or indirectly), in it or its by-products becoming a component of or otherwise affecting the characteristics of such foods but does not include contaminants or substances added to food for maintaining or improving nutritional qualities.

(5) Acceptable Daily Intake (ADI) means the amount of a food expressed on a body weight basis that can be ingested daily over a lifetime without appreciable health risk and an additive, meeting this criterion shall be used within the bounds of Good Manufacturing Practice (GMP) as specified in clause (8) of this sub-regulation.

(6) Maximum Use Level of an additive is the highest concentration of the additive determined to be functionally effective in a food or food category and agreed to be safe and it is generally expressed as mg/kg of food and the maximum use level shall not usually correspond to the optimum, recommended, or typical level of use and under Good Manufacturing Practice (GMP), the optimum, recommended, or typical use level will differ for each application of an additive and is dependent on the intended technical effect and the specific food in which the additive would be used, taking into account the type of raw material, food processing and post-manufacture storage, transport and handling by distributors, retailers, and consumers.

(7) Justification for the use of Food Additives

The use of food additives is justified only when such use has an advantage, does not present an appreciable health risk to consumers, does not mislead the consumer, and serves one or more of the technological functions as specified in these regulations and the needs set out in sub-clause (a) to (d) below, and only where these objectives cannot be achieved by other means that are economically and technologically practicable:

- (a) to preserve the nutritional quality of the food; an intentional reduction in the nutritional quality of a food shall be justified in the circumstances dealt within sub-clause (b) and also in other circumstances where the food does not constitute a significant item in a normal diet;
- (b) to provide necessary ingredients or constituents for foods manufactured for groups of consumers having special dietary needs;

- (c) to enhance the keeping quality or stability of a food or to improve its organoleptic properties, provided that it does not change the nature, substance or quality of the food so as to deceive the consumer;
- (d) to aid in the manufacture, processing, preparation, treatment, packing, transport or storage of food, provided that the additive is not used to disguise the effects of the use of faulty raw materials or of undesirable (including unhygienic) practices or techniques during the course of any of these activities.

(8) Good Manufacturing Practice (GMP)

All food additives subject to the provisions of these regulations shall be used under conditions of Good Manufacturing Practice, which includes the following, namely:-

- (a) the quantity of the additive added to food shall be limited to the lowest possible level necessary to accomplish its desired effect;
- (b) the quantity of the additive that becomes a component of food as a result of its use in the manufacturing, processing or packaging of a food and which is not intended to accomplish any physical, or other technical effect in the food itself, is reduced to the extent reasonably possible; and,
- (c) The additive is of appropriate food grade quality and is prepared and handled in the same way as a food ingredient.

(9) Specifications for the Identity and Purity of Food Additives

Food additives used in accordance with these regulations shall be of appropriate food grade quality and should at all times conform with the applicable Specifications of Identity and Purity recommended under these regulations and in terms of safety, food grade quality is achieved by conformance of additives to their specifications as a whole (not merely with individual criteria) and through their production, storage, transport, and handling in accordance with Good Manufacturing Practice (GMP).

(10) Carry-Over of Food Additives into Foods

(a) Conditions applying to carry-over of Food Additives from ingredients and raw materials into foods

Other than by direct addition, an additive may be present in a food as a result of carry-over from a raw material or ingredient used to produce the food, provided that,-

- (i) the additive is acceptable for use in the raw materials or other ingredients (including food additives) in accordance with the provisions of these Regulations;
- (ii) the amount of the additive in the raw materials or other ingredients (including food additives) does not exceed the maximum use level specified in these regulations;
- (iii) the food into which the additive is carried over does not contain the additive in a quantity greater than that shall be introduced by the use of raw materials, or ingredients under proper technological conditions or manufacturing practice, consistent with the provisions of these regulations.

(b) Special conditions applying to the use of Food Additives not directly authorised in food ingredients and raw materials

An additive may be used in or added to a raw material or other ingredient if the raw material or ingredient is used exclusively in the preparation of a food that is in conformity with the provisions of these regulations, including that any maximum level applying to the food is not exceeded.

(d) Foods for which the carry-over of Food Additives is unacceptable

Carry-over of a food additive from a raw material or ingredient shall not be permissible for foods belonging to the following food categories; unless a food additive provision in the specified category is mentioned in these regulations:

- (i) infant formulae, follow-up formulae, and formulae for special medical purposes for infants.
- (ii) complementary foods for infants and young children.]

3.2: Standards of Additives

3.2.1 Food Colours: Standards of various Food Colours with characteristics are specified in the table below:

1 Tartrazine

Common Name	Tartrazine
Synonyms	FD and C Yellow No.5, E.E.C. Serial No.E 102, L-Gebb 2, C.I. Food Yellow 4.
Colour of the 0.1 Per cent (M/V) solution in distilled water.	Yellow
Colour Index Number (1975)	No 19140
Class	Monoazo.
Chemical Name	Trisodium salt of 5-hydroxy-1-p- sulphophenyl-4-(p-sulphophenylazo) pyrazol-3-carboxylic acid.
Empirical formula	C ₁₆ H ₉ N ₄ O ₉ S ₂ Na ₃
Molecular Weight	534.37
Solubility	Soluble in water. Sparingly soluble in Ethanol.
General Requirements	The material shall conform to the requirements prescribed in Table below:—

TABLE

<i>Sl. No. Characteristic</i>	<i>Requirement</i>
1. Total dye content, corrected for Sample dried at 105±1°C for 2 hours, per cent by mass, Min.	87
2. Loss on drying at 135°C and Chlorides and Sulphates expressed as sodium salt, percent by mass, Max.	13
3. Water insoluble matter, percent by mass, Max.	0.2
4. Combined ether extracts, percent by mass,max	0.2
5. Subsidiary dyes, percent by mass, Max.	1.0
6. Dye intermediates, percent by mass, Max.	0.5
7. Lead, mg/kg, Max.	10
8. Arsenic, mg/kg, Max.	3
9. Heavy metals, mg/kg, Max.	40

It shall be free from mercury, copper and chromium in any form; aromatic amines, aromatic nitro compounds, aromatic hydrocarbons, and cyanides.;

2. SUNSET YELLOW

Common Name	Sunset Yellow
Synonyms	FD and C Yellow No.6, Janus Orange S, C.I. Food Yellow 3, - Orange 2, Janune soil, EEC Serial No.E.10
Colour of the 0.1 Percent (M/V) solution in distilled water	Orange
Colour Index Number (1975) Class	Orange
Chemical Name	No 15985
Empirical formula	Monoazo
Molecular Weight	Disodium salt of 1.(4-sulphophenylazo) 2-naphthol-6-sulphonic acid
Solubility	$C_{10}H_{10}N_2O_7S_2Na_2$
General Requirements	452.37 Soluble in water. Sparingly soluble in Ethanol

The material shall conform to the requirements prescribed in Table below:—

TABLE

Requirements for Sunset Yellow, FCF

<i>Sl. No. Requirements for Sunset Yellow, FCF Characteristic</i>	<i>Requirement</i>
1. Total dye content, corrected for Sample dried at $105 \pm 1^\circ C$ for 2 hours, per cent by mass, Min.	87
2. Loss on drying at $135^\circ C$, percent by mass and Chlorides and Sulphates expressed as sodium salt, percent by mass, Max	13
3. Water insoluble matter, percent by mass, Max.	0.2
4. Combined ether extracts, percent by mass. Max.	0.2
5. Subsidiary dyes, (lower sulphonated dyes including traces of orange II) percent by mass, Max.	3.0
6. Dye intermediates, percent by mass, Max.	0.5
7. Lead, mg/kg, Max.	10
8. Arsenic, mg/kg, Max.	3
9. Heavy metals, mg/kg, Max.	40

It shall be free from mercury, copper and chromium in any form; aromatic amines, aromatic nitro compounds, aromatic hydrocarbons, and cyanides;

3. ERYTHROSINE

Common Name	Erythrosine
Synonyms	FD and C red No.3, C.I. Food Red 14, LB-Rot-I
Colour of the 0.1 Percent (M/V) solution in distilled water	Red
Colour Index Number (1975)	No 45430
Class	Xanthene
Chemical Name	Disodium or dipotassium salt of 2',4', 5', 7', tetraiodo-fluorescein

Empirical formula	
Molecular Weight	
Solubility	$C_{20}H_6O_5I_4Na_2$
General Requirements	879.87 (Disodium Salt)
The material shall conform requirements prescribed in below:—	Soluble in water. Sparingly soluble in Ethanol to the Table

TABLE

<i>Sl. No. Requirements for Sunset Yellow, FCF Characteristic</i>	<i>Requirement</i>
1. Total dye content, corrected for Sample dried at 105 \pm 1°C for 2 hours, per cent by mass, Min.	87
2. Loss on drying at 135°C percent by mass and Chlorides and Sulphates expressed as sodium salt percent by mass, Max.	13
3. Water insoluble matter, percent by mass, Max.	0.2
4. Ether extractable matter,(alkaline), percent by mass. Max.	0.2
5. Inorganic Iodide, percent by mass as sodium iodide, Max.	0.1
6. Subsidiary colouring matters except flourescein, percent by mass, Max.	4
7. Fluorescein, mg/kg, Max.	20
8. Organic compounds other than colouring matter	0.2
(a) Tri-iodoresorcinol, percent by mass, Max.	0.2
(b) 2.(2,4-dihydroxy-3,5-di-iodobenzoyl) benzoic acid, percent by mass, Max.	0.2
9. Lead, mg/kg, Max.	10
10. Arsenic, mg/kg, Max.	3
11. Zinc, mg/kg, Max.	50
12. Heavy metals, mg/kg, Max.	40

It shall be free from mercury, copper and chromium in any form; aromatic amines, aromatic nitro compounds, aromatic hydrocarbons, and cyanides.

4. INDIGO CARMINE

Common	Indigo carmine
Name	Indigotine, FD and C Blue No.2, CI Food Blue 1, EEC Serial No. E132 L-Blue 2
Synonyms	Blue
Colour of the 0.1 Percent (M/V) solution in distilled water	No 73015 Indigoid
Colour Index Number (1975) Class	Disodium Salt of indigotine-5, 5'-Disulphonic acid
Chemical Name	$C_{16}H_8N_2O_8S_2Na_2$ 466.36
Empirical formula	Soluble in water. Sparingly soluble in Ethanol
Molecular Weight	
Solubility	

General Requirements

The material shall conform to the requirements prescribed in Table below:— TABLE Requirement for Indigo Carmine

<i>Sl. No. Characteristic</i>	<i>Requirement</i>
1. Total dye content, corrected for Sample dried at $105 \pm 1^\circ\text{C}$ for 2 hours, per cent by mass, Min.	85
2. Loss on drying at 135°C , percent by mass and Chlorides and Sulphates expressed as sodium salt, 15 percent by mass, Max.	
3. Water insoluble matter, percent by mass, Max.	0.2
4. Combined ether extracts, percent by mass. Max.	0.2
5. Subsidiary dyes, percent by mass, Max.	1.0
6. Isatin Sulphonic acid, percent by mass, Max.	0.5
7. Lead, mg/kg, Max.	10
8. Arsenic, mg/kg, Max.	3
9. Heavy metals, mg/kg, Max.	40

It shall be free from mercury, copper and chromium in any form; aromatic amines, aromatic nitro compounds, aromatic hydrocarbons, and cyanides.

5. β -CAROTENE.

β -Carotene is obtained as dark violet hexagonal prisms when crystallised from benzene methanol solution; or as red rhombic, almost quadrate plates, from petroleum ether.

Synonyms	C.I. natural yellow 26
Colour Index Number (1956)	No.75130
Class	Carotenoids
Chemical Name	all trans β -Carotene
Empirical formula	$\text{C}_{40}\text{H}_{56}$
Molecular Weight	536.89
Melting Point	$183^\circ\text{C} \pm 1^\circ\text{C}$

Solubility.- Soluble in carbon disulphide, benzene and chloroform, moderately soluble in normal hexane, cyclohexane, ether, petroleum ether and oils; practically insoluble in methanol ; insoluble in water.

Spectrophotometric Requirement.-The wavelengths of absorption maxima of all trans β -Carotene in cyclohexane (0.2 mg per 100 ml. approximately) and in-1cm cell shall be 456 m μ to 484 m μ region. There shall be no cis-peak in the 330 m μ to 355 m μ region.

A solution of β -carotene in chloroform on addition of antimony trichloride solution shall give a dark blue colour having maximum absorption at a wavelength of 590 m μ .

Colour Reaction- When 2ml. of concentrated sulphuric acid is added to 2ml. of 0.2 per cent solution of β -Carotene in chloroform, the acid layer shall turn blue.

The material shall have a minimum purity of 96.0 per cent.

Maximum limit of metallic impurities shall be:—

Arsenic (as As)	3 ppm
Lead (as Pb)	10 ppm.
Heavy metal	40 ppm.

And shall also meet the following requirements:—

- | | |
|---|-----|
| (i) Subsidiary colouring matter, percent by weight, Max | 3 |
| (ii) Sulphated ash, percent of total colouring matters, Max | 0.1 |

6-CHLOROPHYLL:

Chlorophyll, the green pigment of plants, is extracted and widely used as a colouring matter for various food

items.

Synonyms	C.I. Natural Green 3; Lebensmittel Green No.1
Colour Index Number (1956)	No.75810
Colour Index Number (1924)	No. 12499
Color	Green
Class	Phorbin (dihydrophorbin)
Chemical Name	Chlorophyll a - magnesium complex of 1,3,5,8-tetramethyl 4-ethyl- 2-vinyl-9-keto-10 carbomethoxy phorbinphytyl-7-propionate. Chlorophyll b magnesium complex 1,5,8 trimethyl-3-formyl-4-ethyl- 2- vinyl-9-keto-10 carbomethoxyphorbinphytyl-7-propionate
Empirical formula	Chlorophyll a - C ₅₅ H ₇₂ O ₅ N ₄ Mg Chlorophyll b- C ₅₅ H ₇₀ O ₆ N ₄ Mg
Molecular Weight	Chlorophyll a- 893.54 Chlorophyll b - 907.52

General- The material shall be an intensely dark green, aqueous, ethanolic, or oily solution of chlorophyll degradation products. It shall be soluble in ethanol, ether, chloroform and benzene. It shall be insoluble in water.

Identification test- A solution of chlorophyll in ethanol shall be blue with deep red fluorescence.

Brown-phase Reaction-When green ether or petroleum ether solution of chlorophyll is treated with a small quantity of a 10 per cent solution of potassium hydroxide in methanol, the colour shall become brown quickly returning to green.

Note.- This test is applicable only when chlorophyll has not been treated with alkalis.

Maximum limits for metallic impurities shall be:—

Arsenic (as As)	3 ppm
Lead (as Pb)	10 ppm
Copper (as Cu)	30 ppm
Zinc (as Zn)	50 ppm

The material shall also conform to the following requirements:—

CHLOROPHYLL - MAGNESIUM COMPLEX

<i>Sl. No. Characteristic</i>	<i>Requirement</i>
1 Total combined phaeophytines and their magnesium complexes, percent by weight, max.	10
2 Residual solvents, mg/kg, Max. Acetone, methanol, ethanol, propan-2-ol, hexane Dichloromethane	50 10

7 - CAMEL

Caramel shall be prepared from the food grade carbohydrates or their combinations in the presence of food grade acids, alkalis or salts. It shall be of four types, namely:—

Type-I- Plain Caramel-It shall be prepared by heating carbohydrates with or without acids or alkalis, or their salts. No. ammonium or sulphite compounds are used.

Type-II-Caustic sulphite caramel- It shall be prepared by heating carbohydrates with or without acids or

alkalis or their salt in the presence of sulphite compounds; no ammonium compounds are used.

Type - III - Ammonia Process Caramel- It shall be prepared by heating carbohydrates with or without acids or alkalis or their salts in the presence of ammonium compounds; no sulphites are used.

Type-IV- Ammonia Sulphite Caramel- It shall be prepared by heating carbohydrates with or without acids or alkalis or their salts in the presence of both sulphite and ammonium compounds.

RAW MATERIALS

1. Carbohydrates - Caramel shall be prepared from the following carbohydrates or their mixtures:—

Sucrose, glucose, fructose, invert sugar, lactose, malt syrup, molasses, starch hydrolysates and fractions there of and/or polymer thereof.

2. Acids and alkalis- The acids used are sulphuric acid, phosphoric acid, acetic acid, or citric acid and the alkalis used are sodium, potassium or calcium hydroxide or mixture thereof.

Where the ammonium compounds are used, they are one or more of the

following:— Ammonium hydroxide

Ammonium Carbonate and

Bicarbonate Ammonium phosphate

Ammonium sulphate

Ammonium sulphite, Bisulphite, Metasulphite

Where the sulphite compounds are used, they are one or more of the following:—

Sulphurous acid, Potassium, Sodium or ammonium Sulphite or Bisulphite.

It shall be a dark brown to black liquid or solid materials having the characteristic odour of burnt sugar and a pleasant, bitter taste. Its solution, when spread in a thin layer on a glass plate should appear homogeneous, transparent and have reddish-brown colour. It shall be miscible with water. It shall be free from any other extraneous colouring matter. It may contain permitted emulsifying and stabilising agents.

It shall conform to the requirements prescribed in Table 1 below. All requirements shall be on solids basis, except metallic impurities.

TABLE 1 - ROUTINE TEST REQUIREMENTS FOR CAMEL

<i>Sl. No.</i>	<i>Characteristic</i>	<i>Type I Plain</i>	<i>Type II Caustic Sulphite</i>	<i>Type III Ammonia Process</i>	<i>Type IV Sulphite Ammonia</i>
1.	Solid content, per cent by mass	62-77	65-72	53-83	40-75
2.	Colour intensity,	0.01-0.12	0.06-0.10	0.08-0.36	0.10-0.60
3.	Ammonical nitrogen per cent by mass, max.	0.01	0.01	0.4	0.5
4.	4-Methylimidazole	-	-	Max.300 mg/kg & Max.200 mg/kg on equivalent colour basis	Max.1000 mg/kg & Max.250 mg/kg on equivalent colour basis
5.	Lead (as Pb), mg/kg, Max.	5	5	5	5
6.	Arsenic(as AS) mg/kg.	3	3	3	3

Note: Requirement of ammoniacal nitrogen is based on a product colour having a minimum colour intensity prescribed at Sl. No. (2) proportionately higher values of ammoniacal nitrogen apply for products of higher colour intensity.

Type Test

The material shall also conform to the requirements prescribed in Table 2

below. All requirements shall be on solid basis except metallic impurities.

TABLE 2 - TYPE TEST REQUIREMENTS FOR CARMEL

Sl. No.	Characteristic	Type I Plain	Type II Caustic Sulphite	Type III Ammonia Process	Type IV Sulphite Ammonia
1.	Total sulphur Per cent by mass.	Max 0.3	1.3-2.5	Max.0.3	1.4-10.0
2.	Sulphur dioxide (as SO ₂)	--	Max. 0.2%	--	Max.0.5%
3.	Total nitrogen, Per cent by mass	Max.0.1	Max.0.2	1.3-6.8	0.5-7.5
4.	Heavy metals mg/kg (Max.)	25	25	25	25
5.	2-Acetyl-4- tetra hydroxy butylimidazole (THI)--	--	--	Max.40 mg/kg & Max. 25 mg/kg on an equivalent colour basis	—
6.	Mercury (as Hg) mg/kg, Max.	0.1	0.1	0.1	0.1
7.	Copper (as Cu) mg/kg, Max.	20	20	20	20

The material shall be filled in amber coloured glass or high density polyethylene containers or any other well closed suitable containers with as little air space as possible. The containers shall be such as to preclude contamination of the contents with metals or other impurities.

8. ANNATTO

Class	Carotenoids
Code Number	CI (1975) No. 75120', CI (1975) Natural Orange 4 EEC No.E-160 b
Chemical Name	Annatto extract in oil contains several coloured components, the major single one being bixin which may be present in both Cis and Trans forms. Thermal degradation products of bixin may also be present
Solubility	Water soluble annatto contains norbixin, the hydrolysis product of bixin, in the form of sodium or potassium salt, as the major colouring principle. Both cis and trans forms may be present
Chemical Formula	Bixin C ₂₅ H ₃₀ O ₄ Norbixin C ₂₄ H ₂₈ O ₄
Molecular Weight	Bixin 394.50 Norbixin 380.48

The material shall be of the following two types:

- (a) Solution in oil for use in butter and other food products, and
- (b) Solution in water for use in cheese and other food products.

General

The material shall be derived only from the plant *Bixa orellana* L. and shall not contain any extraneous colouring matter. It shall be processed, packed, stored and distributed under hygienic conditions in licensed premises.

(1) Solution of Annatto Colour in Oil for Use in Butter and Other Food Products:—

Annatto extract in oil, as solution or suspension, is prepared by extraction of the outer coating of seeds with vegetable oils. In the preparation of the solution of annatto colour in oil, only the edible vegetable oils shall be used, either singly or in a mixture.

The solution of annatto colour in oils shall be clear and shall remain so on storage in suitable containers at 15°C except for a slight deposit of stearine or shall be in the form of a suspension. The suspension on dilution with hot oil to bring the bixin content to 0.24 per cent shall be a clear solution.

Colour

The colour of solution in amyl acetate at a dilution of 1:1000 (m/v) when measured in a Lovibond Tintometer with a 1 cm Cell Spectrophotometrically/Calorimetrically shall be not less than the following:

Yellow units	5.0
Red units	0.4

or be not less than the colour of the following inorganic solution at a liquid depth of one centimeter which may be employed for matching the stated dilution in a plunger type colorimeter using incident light closely approximating the normal day light:

Potassium Bichromate	0.320 g
Cobalt ammonium sulphate (CoSO ₄ (NH ₄) ₂ SO ₄ 6H ₂ O)	2.02 g
Sulphuric acid, Sp-gr 1.84	2ml
Distilled water	To make solution to one litre

These reagents shall be of the analytical reagent grade. Although the solution retains its tinctorial value for a considerable time, after prolonged storage, its optical clarity shall be examined before use, to ensure that no alteration has taken place.

Note 1 - Diluted solution of annatto colour in amyl acetate is not stable in colour quality, particularly if exposed to light, and measurement shall be carried out on the diluted solution without undue delay.

(ii) Solution of Annatto Colour in Water for use in Cheese and Other Food Products:

Water soluble annatto colour is prepared by extraction of the outer coating of the seeds with aqueous alkali (sodium or potassium hydroxide). In the preparation of the solution, potable water shall be used. A little quantity (0.5 to 3 per cent) of alkali may be added.

The solution shall be clear and shall remain so on storage in suitable containers at a temperature of 15°C.

Colour

The colour of the solution in 0.1 N sodium hydroxide or potassium hydroxide at a dilution of 1:1000 (m/v) measured in a 1-cm shall be the same as that specified in (i) above.

The material shall conform to the requirements prescribed in Table

below: TABLE

Requirement for Annatto

<i>Sl. No. Characteristic</i>	<i>Requirement</i>
1. Carotenoid	
(a) Annatto extract in oil, expressed as bixin, per cent by mass, Min.	0.24
(b) Water-soluble annatto, expressed as norbixin, percent by mass, Min.	0.24
2. Arsenic, mg/kg, Max.	3
3. Lead, mg/kg, Max.	10
4. Copper, mg/kg, Max.	30
5. Heavy metal, mg/kg, Max.	40

9-RIBOFLAVIN

Riboflavin is a yellow to orange-yellow crystalline powder. Melting point about 280°C with decomposition.

Solubility-slightly soluble in water, more soluble in saline solution and in a 10 per cent (w/v) solution of urea, sparingly soluble in alcohol, practically insoluble in chloroform and in solvent ether and soluble in dilute solution of alkali hydroxides.

Synonyms	Vitamin B2, Lactoflavin and Lactroflavine
Color	Yellow to orange-yellow
Class	Isoalloxazine
Chemical Name	6,7-dimethyl-9-(d-1-ribityl)- isoalloxazine
Empirical formula	C ₁₇ H ₂₀ N ₄ O ₆
Molecular Weight	376.38

Identification.-A solution of 1 mg of Riboflavin in 100 ml water is pale greenish yellow in transmitted light, and has an intense yellowish green fluorescence which disappears on the addition of sodium dithionite and mineral acids or alkalies.

Spectrophotometry-Absorption maxima of aqueous solution shall be at 220 to 225, 266, 371 and 444 mu.

Specific Rotation-It shall be determined in a 0.5 per cent w/v solution in a mixture of 1.5 ml of 0.1 N alcoholic solution of potassium hydroxide (free from carbonate) and sufficient freshly boiled and cooled water to produce 10 ml. The specific rotation, when calculated with reference to the substance dried to constant weight in the dark at 105°C, shall be, - 122°C.

The material shall have minimum purity of 97.0 per cent. Maximum limit of metallic impurities shall be:—

Arsenic (as As)	5 ppm
Lead (as Pb)	20 ppm.

10 - PONCEAU 4R

Common Name	Ponceau 4R
Synonyms	CI Food Red 7, L-Rot No.4, Coccine Nouvelle, Cochineal Red
	A; EEC Serial No.E 124
Colour of the 0.1 Percent (m/v) solution in distilled water	Red
Colour Index Number (1975)	No. 16255
Class	Monoazo
Chemical Name	Trisodium salt of 1-(4-sulpho-1-naphtylazo) naphthol-6, 8-disulphonic acid
Empirical formula	C ₂₀ H ₁₁ N ₂ O ₁₀ S ₃ Na ₂
Molecular Weight	604.5
Solubility	Soluble in water. Sparingly soluble in Ethanol

The material shall conform to the requirements prescribed in Table below:—

TABLE
Requirements for Ponceau 4R

Sl. No.	Characteristic	Requirement
1.	Total dye content, corrected for Sample dried at 105±1°C for 2 hours, per cent by mass, Min.	85
2	Loss on drying at 135°C, percent by mass, Max. and Chlorides and Sulphates expressed as sodium salt, per cent by mass, Max	18

3.	Water insoluble matter, percent by mass, Max.	0.2
4.	Combined ether extracts, percent by mass. Max.	0.2
5.	Subsidiary dyes, percent by mass, Max.	1.0
6.	Dye intermediates, per cent by mass, Max.	0.5
7.	Lead, mg/kg, Max.	10
8.	Arsenic, mg/kg, Max.	3
9.	Heavy metals, mg/kg, Max.	40

It shall be free from mercury, selenium and chromium in any form; aromatic amines, aromatic nitro compounds, aromatic hydrocarbons, and cyanides.;

11-CARMOISINE

Common Name	Carmoisine
Synonyms	Azorubine, C.I. Food Red 3, EEC. Serial No.E 122
Colour of the 0.1 Percent (M/V) solution in distilled water	Red
Colour Index Number (1956)	No.14720
Class	Monoazo
Chemical Name	Disodium salt of 2-(4-sulpho-1-naphthylazo)-1-hydroxy-naphthalene-4-sulphonic acid
Empirical formula	$C_{20}H_{12}N_2O_7S_2Na_2$
Molecular Weight	502. 44

General Requirements: The material shall be free from mercury, selenium and chromium in any form, aromatic amines, aromatic nitro compounds, aromatic hydrocarbons and cyanides.

Carmoisine shall also comply with requirements prescribed in Table

below:— TABLE

Requirements for Carmoisine

<i>Sl. No. Characteristic</i>	<i>Requirement</i>
1. Total dye content, corrected for Sample dried at 105±1°C for 2 hours, per cent by mass, Min.	87
2. Loss on drying at 135°C, percent by mass, Max. and Chlorides and Sulphates expressed as sodium salt, per cent by mass, Max.	13
3. Water insoluble matter, percent by mass, Max.	0.2
4. Combined ether extracts, percent by mass. Max.	0.2
5. Subsidiary dyes, percent by mass, Max.	1.0
6. Dye intermediates, per cent by mass, Max.	0.5
7. Lead, mg/kg, Max.	10
8. Arsenic, mg/kg, Max.	3
9. Heavy metals, mg/kg, Max.	40

12-SYNTHETIC FOOD COLOUR - PREPARATION AND MIXTURES.

Colour Preparation

A Preparation containing one or more of the permitted synthetic food colours conforming to the prescribed standard alongwith diluents and/or filler materials and meant to be used for imparting colour to food. It may contain permitted preservatives and stabilizers.

The colour preparation would be either in the form of a liquid or powder. Powder preparations shall be reasonably free from lumps and any visible extraneous/foreign matter. Liquid preparations shall be free from

sediments.

Only the following diluents or filler materials shall be permitted to be used in colour preparations conforming to the prescribed standards:—

1. Potable water
2. Edible common salt
3. Sugar
4. Dextrose Monohydrate

5. Liquid glucose
6. Sodium sulphate
7. Tartaric acid
8. Glycerine
9. Propylene glycol
10. Acetic acid, dilute
11. Sorbitol
12. Citric acid
13. Sodium carbonate and sodium hydrogen carbonate
14. Lactose
15. Ammonium, sodium and potassium alginates
16. Dextrins
17. Ethyl acetate
18. Starches
19. Diethyl ether
20. Ethanol
21. Glycerol mono, di and tri acetate
22. Edible oils and fats
23. Isopropyl alcohol
24. Bees wax
25. Sodium and ammonium hydroxide
26. Lactic acid
27. Carragenan and gum arabic
28. Gelatin
29. Pectin

Colour Mixtures

A mixture of two or more permitted synthetic food colour conforming to prescribed standards without diluents and filler material and meant to be used for imparting colour to food.

It may contain permitted preservatives and stabilizers.

General Requirements-For Colour Preparation & Colour Mixture. The total Synthetic dye content, per cent by mass (m/v) in the colour preparation or in the mixture shall be declared on the label of the container. In powder preparations the declared value shall be on moisture free basis and in case of liquid preparations on as in basis. The total dye content shall be within the tolerance limits given below on the declared value:

- | | |
|------------------------|---------------|
| (a) Liquid preparation | +15 per cent |
| | -5 per cent |
| (b) Solid preparations | ±7.5 per cent |

The limits of impurities shall be as prescribed in Table below:—

TABLE

Limits for Impurities

1. Water insoluble matter, per cent by mass, Max. (on dry basis), Max.	1.0
2. Lead, (as Pb), mg/kg, Max.	10
3. Arsenic, (as As) mg/kg, Max.	3.0
4. Heavy metals, mg/kg, Max.	40

It shall be free from mercury, copper and chromium in any form; aromatic amines, aromatic nitro compounds, aromatic hydrocarbons, polycyclic aromatic hydrocarbon, 2-naphthyl aminobenzidine, amino-4-diphenyl (xenylamine) or their derivatives and cyanides.

The total coal tar dye content percent by mass (m/v) in colour preparation or in mixture shall be declared on the label of the container. In powder preparation, the declared value shall be on moisture free basis and in case of liquid preparation on 'as is basis' and the total dye content shall within ± 15 percent of the declared value. Colour preparation and colour mixture shall also comply with the following requirements namely: -

<i>Sl. No. Characteristics</i>	<i>Requirements</i>
1 Water insoluble matter, percent by mass	Not more than 1.0
2 Arsenic as (As), parts per million	Not more than 3
3 Lead as (Pb) parts per million	Not more than 10

13 BRILLIANT BLUE FCF

Brilliant Blue FCF is hygroscopic in nature and its shade changes with different pH. Suitable precautions should, therefore, be taken in packing the colour.

Colour Brilliant Blue FCF is described below, namely:—

Common Name	Brilliant Blue FCF
Synonyms	C.1. Food Blue FD and C Blue No.1 Blue brilliant FCF
Colour	Blue
Colour Index Number (1975)	No.42900
Class	Triarymethane
Chemical Name	Disodium salt of alpha 4-(N-ethyl-beta sulfobenzylamino)-phenyl] alpha [4-(N-ethyl-3-Sulfonatobenzylimino)cyclohexa-2, 5-dienylidene] toluene-2-sulfonate
Empirical formula	$C_{37}H_{34}N_2Na_2O_9S_3$
Molecular Weight	792.86

General requirements: The material shall conform to the requirement prescribed in Table below, namely:—

TABLE FOR BRILLIANT BLUE FCF

<i>Sl. No. Characteristics</i>	<i>Requirements</i>
(i) Total dye content, corrected for Sample dried at $105 \pm 1^\circ\text{C}$ for 2 hours, percent by Mass, Minimum	85
(ii) Loss on drying at 135°C , and Chlorides and Sulphates expressed as sodium salt, per cent by Mass, Maximum	15
(iii) Water insoluble matter, percent by Mass, Maximum	0.2
(iv) Combined ether extracts, percent by Mass, Maximum	0.2
(v) Subsidiary dyes, percent by Mass, Maximum	3
(vi) Dye intermediates, percent by Mass, Max.	
(a) O, sulpho-benzaldehyde, Maximum	1.5

(b) N-N' ethyl-benzyl-aniline-3-sulphonic acid, Maximum	0.3
(c) Leuco base, percent by Mass, Maximum	5
(vii) Heavy metals, (as Pb), mg/kg, Maximum	40
Lead, mg/kg, Maximum	10
Arsenic, mg/kg, Maximum	3
Chromium, mg/kg, Maximum	50

Note:- The material shall be free from aromatic amines, aromatic nitro compounds, aromatic hydrocarbons and cyanides.

14. Fast Green FCF:

Fast Green FCF is hygroscopic in nature and its shade changes with different pH. Suitable precautions should, therefore, be taken in packing the colour.

Fast Green FCF is described below, namely:—

Common Name	Fast Green FCF
Synonyms	C.I. Food Green 3, FD and C
Green No.3, Vert Solide FCF	
Class	Triary methane
Colour	Green
Colour Index	(1975) No.42053
Chemical Name	Disodium salt of 4-[4-(N-ethyl-p-sulfobenzylamino)-phenyl-
	(4-hydroxy-2-sulphonumphenyl)-methylene]-(N-ethyl-N-p-sulphobenzyl 2, 5-cyclohexadienimine).
Empirical Formula	C ₃₇ H ₃₄ O ₁₀ N ₂ S ₂ Na ₂
Molecular Weight	808.86

Requirements The material shall conform to the requirement prescribed in Table below, namely:—

TABLE FOR FAST GREEN FCF

<i>Sl. No. Characteristic</i>	<i>Requirement</i>
(i) Total dye content, corrected for Sample dried at 105±1°C for 2 hours, percent by mass, Minimum	85
(ii) Loss on drying at 135°C, and, percent by Mass, Maximum and chlorides and Sulphates expressed as sodium salt, percent by mass, Maximum	13
(iii) Water insoluble matter, percent by Mass, Maximum	0.2
(iv) Combined ether extracts, percent by Mass. Max	0.2
(v) Subsidiary dyes, percent by mass, Maximum	1.0
(vi) Organic compound other than colouring matter uncombined intermediates and products of side reactions	
(a) Sum of 2-, 3-, 4-formyl benzene sulphonic acid, sodium salts, percent by Mass, Maximum	0.5
(b) Sum of 3- and 4-[ethyl (4-sulfophenyl) amino methyl benzene sulphonic acid, disodium salts, Percent by Mass, Maximum	0.3
(c) 2-formyl-5-hydroxybenzene sulphonic acid sodium salt, percent by Mass, Maximum	0.5
(d) Leuco base, percent by Mass, Maximum	5.0
(e) Unsulphonated primary aromatic amines (calculated as aniline), percent by Mass, Maximum	0.01
(vii) Lead, mg/kg, Maximum	10
(viii) Arsenic, mg/kg, Maximum	3

(ix) Chromium, mg/kg, Maximum	50
(x) Mercury, mg/kg, Maximum	Absent
(xi) Heavy metals, mg/kg, Maximum	40

Note:- The material shall be free from aromatic nitro compounds, aromatic hydrocarbons and cyanides

15. Aluminium Lake of Sunset Yellow FCF- Food Yellow No.5 Aluminium Lake is a fine orange yellow water soluble, odourless powder. It is prepared by precipitating Sunset Yellow FCF (conforming to specification under 10.02 of Appendix C of these Regulations) on to a substratum of Alumina.

Chemical Name - Sunset Yellow FCF Aluminium Lake -6, hydroxy-5 (4-sulfophenylazo)-2 Naphthalenesulphonic acid, Aluminium Lake.

Synonym - CI Pigment Yellow, 104, FD and C Yellow No. 6, Aluminium Lake (USA), Food Yellow No. 5 Aluminium Lake (Japan).

(1) Sunset yellow dye used in preparation of lake colour shall conform to specifications laid down under table 2 of these Regulations.

(2) Pure dye content of Aluminium Lake weight by weight	not less than 17 percent
(3) Substratum of Aluminium oxide	not more than 83 percent.
(4) Aluminium content in the lake weight by weight	not more than 44 percent
(5) Sodium chlorides and sulphates (as sodium salts)	not more than 2.0 percent
(6) Inorganic matter (HCl insoluble)	not more than 0.5 percent
(7) Lead (as Pb)	not more than 10 ppm
(8) Arsenic (as As)	not more than 3 ppm

Alumina used in colour shall conform to following, namely:—

(a) Identity: Alumina (dried as aluminium hydroxide) is a white, odourless, tasteless, amorphous powder consisting essentially of Aluminium hydroxide ($Al_2O_3 \times H_2O$).

(b) Specifications: Alumina (dried aluminium hydroxide) shall conform to the following specifications, namely:-

(i) Acidity or alkalinity	Agitate 1 gm with 25ml of water and filter. The filtrate shall be neutral to litmus paper
(ii) Lead (as Pb)	not more than 10 parts per million
(iii) Arsenic (as As)	not more than 1 parts per million
(iv) Mercury (as Hg)	not more than 1 parts per million
(v) Aluminium oxide (Al_2O_3)	not less than 50 percent

Solubility: Lakes are insoluble in most solvents. They are also insoluble in water in pH range from 3.5-9.0 but outside this range and lake substrate tends to dissolve releasing the captive dye.

¹⁰[3.2.2 Sweetener:- The standards for various sweeteners with characteristics are –

(1) Steviol Glycoside- White to light yellow powder, odorless or having a slight characteristic odor. About 200 - 300 times sweeter than sucrose. The product is obtained from the leaves of *stevia rebaudiana bertonii*. The leaves are extracted with hot water and the aqueous extract is passed through an adsorption resin to trap and concentrate the component steviol glycosides. The resin is washed with a solvent alcohol to release the glycosides and the product is re-crystallized from methanol or aqueous ethanol. Ion exchange resins may be used in the purification process. The final product may be spray-dried. Stevioside and rebaudioside A are the component glycosides of principal interest for their sweetening property. Associated glycosides include rebaudioside B, rebaudioside C, rebaudioside D, rebaudioside F, dulcoside A, rubusoside and steviolbioside which are generally present in preparations of steviol glycosides at levels lower than stevioside or rebaudioside A.

Synonyms	INS no. 960.
Chemical name	Stevioside: 13-[(2-O-β-D-glucopyranosyl-β-D-glucopyranosyl)oxy] kaur-16-en-18-oic acid, β-D-glucopyranosyl ester. Rebaudioside A: 13-[(2-O-β-D-glucopyranosyl-3-O-β-D-glucopyranosyl-β-D-glucopyranosyl)oxy]kaur-16-en-18-oic acid, β-D-glucopyranosyl ester.
Empirical formula	Stevioside: C ₃₈ H ₆₀ O ₁₈ Rebaudioside A: C ₄₄ H ₇₀ O ₂₃
Formula weight	Stevioside: 804.88 Rebaudioside A: 967.03.
Solubility	Freely soluble in water Stevioside and rebaudioside A
pH	The main peak in the chromatogram obtained by following the procedure in Method of Assay corresponds to either stevioside or rebaudioside A. Between 4.5 and 7.0 (1 in 100 solution).
PURITY	
Total ash	Not more than 1 percent.
Loss on drying	Not more than 6 percent (105°, 2h).
Residual solvents	Not more than 200 mg/kg methanol and not more than 5000 mg/kg ethanol (Method I in Vol. 4, General Methods, Organic Components, Residual Solvents).
Arsenic	Not more than 1 mg/kg Determine by the atomic absorption hydride technique (Use Method II to prepare the test (sample) solution).
Lead	Not more than 1 mg/kg Determine using an AAS/ICP-AES technique appropriate to the specified level. The selection of sample size and method of sample preparation may be based on the principles of the methods described in Vol. 4 (under “General Methods, Metallic Impurities”)]

²⁷[3.2.3 Baker’s Yeast

1. The Baker’s Yeast shall be of the following types:

- (i) Baker’s Yeast, Compressed; and
- (ii) Baker’s Yeast, Dried.

(i) Baker’s Yeast (Compressed) shall be in the form of a block having creamy white colour, and odour characteristic of good baker’s yeast (compressed) and a fine even texture. It shall not be slimy or mouldy and shall not show any sign of deterioration or decomposition. It shall be free from extraneous materials. Starch of an edible quality may, however,

be added in a quantity not exceeding 7% by weight on dry basis. Permissible edible binders and fillers may be added. It shall break sharply on bending. The yeast blocks shall be stored at temperature between 1 to 5⁰C.

(ii) **Baker's Yeast (Dried)** shall be in the form of small powder granules, pellets or flakes. It shall have an odour characteristic of good baker's yeast (dried). It shall not be mouldy and shall not show any sign of deterioration or decomposition. It shall be free from adulterants and other extraneous materials. Starch of an edible quality may, however, be added in a quantity not exceeding 10 % by weight of the material. The yeast shall be stored in a cool and dry place at a temperature not more than 25⁰C.

Baker's Yeast shall conform to the following standards namely:-

<i>Characteristics</i>	<i>Requirements for</i>	
	<i>Baker's yeast Compressed</i>	<i>Baker's Yeast Dried</i>
Moisture, percent by weight, max	73	8
Dispersibility in water	To satisfy the test*	To satisfy the test*
Fermenting power*, Min	1000	350
Dough-raising capacity	To satisfy the test*	To satisfy the test*

* As per method prescribed in IS: 1320.

Note:These parameters shall be tested within 24 hours of production of yeast.

2. Food Additives

Only those food additives permitted under the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 shall be used.

3. Hygiene

The product shall be prepared and handled in accordance with the guidelines provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011 and such guidance as provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

4. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

The products covered in this standard shall conform to the Microbiological Requirements given in Appendix B of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.

5. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

3.2.4 Lactic Acid (Food Grade) (INS 270)

1. Lactic acid shall be yellowish to colourless syrupy liquid with an acidic taste and no odour. It shall be obtained by lactic fermentation of sugars or prepared synthetically. It shall be miscible in water and ethanol. It shall give positive test for lactate. It shall conform to the following specifications:

<i>Characteristics</i>	<i>Requirement</i>
Purity (C ₃ H ₆ O ₃), % by weight of the labelled concentration	Not less than 95.0%_
Sulphated ash, % by weight, Max	0.1
Chlorides, % by weight, Max	0.2
Sulphates (as SO ₄), % by weight, Max	0.25
Citric, oxalic, phosphoric and tartaric acids	Conform to test*
Sugars	Conform to test*
Readily carbonizable substances	Conform to test*
Cyanide	Conform to test*
Iron, mg/kg, Max	10
Lead mg/kg, Max	2

*As per method prescribed in IS: 9971.

2. Hygiene

The product shall be prepared and handled in accordance with the guidelines provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidance as provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

3. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.

4. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

3.2.5 Ascorbic Acid (Food Grade) (INS 300)

1. Ascorbic acid shall be a white or almost white odourless crystalline solid. Its melting range is 190°C to 192°C with decomposition. The material is freely soluble in water and sparingly soluble in ethanol and insoluble in ether. It shall conform to the following standards:

<i>Characteristic</i>	<i>Requirement</i>
Purity as C ₆ H ₈ O ₆ % by weight , Min	99
Loss on drying over sulphuric acid for 24 hours, % by weight, Max	0.4
Sulphated ash, % by weight, Max	0.1
Specific rotation, when determined in a 2 % (m/v) solution in water at 20°C	+20.5 ⁰ to +21.5 ⁰
pH of 2 % (m/v) solution	2.4 - 2.8
Lead mg/kg, Max	2

2. Hygiene

The product shall be prepared and handled in accordance with the guidelines provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, and such guidance as provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

3. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

4. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

3.2.6 Calcium Propionate (Food Grade) (INS 282)

1. Calcium propionate shall be in the form of white crystals or crystalline solid possessing a faint odour of propionic acid. The material shall be freely soluble in water. It shall conform to the following standards:

Characteristic	Requirement
Purity as C ₆ H ₁₀ O ₄ Ca, % by weight on dry basis, Min	98
Moisture, % by weight, Max	5.0
Matter insoluble in water, % by weight, Max	0.3
Iron (as Fe), mg/kg, Max	50

Characteristic	Requirement
Fluoride, mg/kg, Max	10
Lead mg/kg, Max	5
Magnesium (as MgO)	To pass the test (about 0.4%)
pH of the 10 % (m/v) solution at 25 ± 2°C	7-9

2. Hygiene

The product shall be prepared and handled in accordance with the guideline provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011, and such guidance as provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

3. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

4. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

3.2.7 Sodium Metabisulphite (Food Grade) (INS 223)

1. Sodium Metabisulphite shall be colourless crystals or white to yellowish crystalline powder having an odour of sulphur dioxide. The material is soluble in water but insoluble in ethanol. It shall conform to the following standards:

<i>Characteristics</i>	<i>Requirement</i>
Purity	
(a) As Na ₂ S ₂ O ₅ , % by weight, Min	95
(b) As SO ₂ , % by weight, Min	64
Water insoluble matter, % by weight, Max	0.05
Thiosulphate, % by weight, Max	0.01
Iron mg/kg, Max	5
Selenium (as Se), mg/kg, Max	5
Lead mg/kg, Max	2
pH	Acidic to litmus

2. Hygiene

The product shall be prepared and handled in accordance with the guideline provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011 and such guidance as provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

3. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

4. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

3.2.8 Potassium Metabisulphite (Food Grade) (INS 224)

1. Potassium Metabisulphite shall be white or colourless, free flowing crystals, crystalline powder or granules usually having an odour of sulphur dioxide. It gradually oxidizes in air to sulphate. The material is soluble in water but insoluble in ethanol. It shall conform to the following standards:

<i>Characteristic</i>	<i>Requirement</i>
Purity, as K ₂ S ₂ O ₅ , % by weight, Min	90
Water insoluble matter, %by weight, Max	0.05
Thiosulphate, % by weight, Max	0.1
Iron, mg/kg, Max	5
Selenium (as Se), mg/kg, Max	5
Lead mg/kg, Max	2
pH	Acidic to litmus

2. Hygiene

The product shall be prepared and handled in accordance with the guidelines provided in Schedule 4, Part-II of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 and such guidance provided from time to time under the provisions of the Food Safety and Standards Act, 2006.

3. Contaminants, Toxins and Residues

The product covered in this standard shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011.

4. Packaging and Labelling

The products shall comply with the packaging and labelling requirements specified under the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.]

¹⁸[3.3 Other substances for use in food products

3.3.1 Flavouring agents and related substances

1) Flavouring agents include flavour substances, flavour extracts or flavour preparations, which are capable of imparting flavouring properties, namely taste or odour or both to food. The following type of Flavouring agents may be added to food as per Good Manufacturing Practices: -

(i) Natural flavours and natural favouring substances means flavour preparations and single substances respectively, acceptable for human consumption, obtained exclusively by physical processes from vegetables, for human consumption

(ii) Nature-identical flavouring substances means substances chemically isolated from aromatic raw materials or obtained synthetically; they are chemically identical to substances present in natural products intended for human consumption, either processed or not.

(iii) Artificial flavouring substances means those substances which have not been identified in natural products intended for human consumption either processed or not;

2) Use of antioxidants, emulsifying and stabilising agents and food preservatives in flavour -The flavouring agents may contain permitted antioxidants, emulsifying and stabilising agents and food preservatives.

3) Use of anticaking agent in flavours - Synthetic amorphous silicon dioxide (INS 551) may be used in powder flavouring substances to a maximum level of 2 percent.

4) Restriction on use of flavouring agents:-The use of the following flavouring agents is prohibited in any article of food, namely,-

(i) Coumarin and dihydrocoumarin;

(ii) Tonkabean (Dipteryl adorat);

(iii) β -asarone and cinamyl anthracilate

(iv) Estragole

(v) Ethyl methyl ketone

(vi) Ethyl-3-phenylglycidate

(vii) Eugenyl methyl ether

(viii) Methyl β naphthyl ketone

(ix) p-Propylanisole

(x) Saffrole and isosaffrole

(xi) Thujone and isothujone (α & β thujone)

5) Solvent in flavour

Diethyleneglycol and monoethyl ether shall not be used as solvent in flavours.

3.3.2 Lactulose syrup

1) Lactulose syrup may be used in special milk based infant food formulations, which is to be taken under medical advice upto a maximum level of 0.5 per cent of final food subject to label declaration.

2) Lactulose syrup may be used in bakery products upto 0.5 per cent maximum by weight.

3.3.3 Oligofructose

Oligofructose may be added at not more than 10 per cent of the product, in the following products, subject to label declaration under sub-regulation 43 of regulation 2.4.5 of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011,-

Dairy products like yoghurt, mousse, spreads, dairy based drinks (milkshakes, yoghurt drink), cheese, pudding, cream and ice-cream, frozen desserts like non dairy ice, sorbet and fruit ice, frozen yoghurt, flakes and ready-to-eat dry breakfast cereals, chocolate and sweets and carbohydrate based and milk product based sweets like halwa, mysore pak, boondi laddu, jalebi, khoyaburfi, peda, gulabjamun, rasgulla and similar milk product based sweets sold by any name; cooked sausages, ham and meat spreads.

3.3.4 Trehalose

Trehalose may be added as an ingredient in the following foods, subject to label declaration under sub-regulation 49 of Regulation 2.4.5 of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011,-

(i)	Biscuits, bread, cakes, breakfast cereals	0.5-10.0 per cent.
(ii)	Carbonated water, thermally processed fruits, fruit juices, fruit nectars, fruit beverages, fruit squashes, jam, jelly, fruit cheese, marmalade, dairy based drinks, milk powder	0.5-20.0 per cent
(iii)	Carbohydrate-based and milk product based sweets like gulabjamun, rasgulla, peda , khoya burfi	0.5-20.0 per cent
(iv)	Macroni products, noodles, pasta.	0.5-5.0 per cent
(v)	Sweets and confectionery, candies and icings	5.0-7.5 per cent
(vi)	Savouries and snacks	0.5-1.0 per cent

3.3.5 Phyto or Plant Stanol

Phyto or Plant stanol esters may be added to the following products so as to allow users to easily restrict their consumption to maximum 3 g per day through the use of either one portion containing maximum 3 g or three portions containing 1 g and it shall be added subject to the table declaration under sub-regulation 48 of Regulation 2.4.5 of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011:—

- (i) Fat spread, milk products, milk based fruit drink, fermented milk products, soy and rice drink, cheese products, yoghurt products, spice sauces, salad dressings, juices and nectars.
- (ii) Products containing Phyto or Plant Stanols be sold in single portions containing either maximum 3 g or 'maximum 1 g of Phyto or Plant Stanols, calculated as free Phyto or Plant Stanols, and if they do not contain so, there should be a clear indication of what constitutes a standard portion of the food, expressed in g or ml, and of the amount of Phyto or Plant Stanols, calculated as free Phyto or Plant Stanols, contained in such a portion;

3.3.6 Phyto or Plant Sterol

(a) The Phyto or Plant sterols from Non-Genetically Modified source may be used in the following categories of food products with their use at the level not exceeding 3 g/day;-

Fat spread, milk products, milk based fruit drink, fermented milk products, soy and rice drinks, cheese products, yoghurt products, spice sauces, salad dressings, juices and nectars, edible oils, and bakery products

Products containing Phyto or Plant Sterols be sold in single portions containing either maximum 3 g or maximum 1g of Phyto/ Plant Sterols, calculated as free Phyto or Plant Sterols. And if they do not contain so, there should be a clear indication of what constitutes a standard portion of the food, expressed in g or ml, and of the amount of Phyto or Plant Sterol, calculated as free Phyto or Plant Sterol, contained in such a portion. In all events, the composition and labelling of the products should be such as to allow users to easily restrict their consumption to maximum 3g/day of Phytosterols through the use of either one portion of 3g or three portions containing minimum 1g.

(b) The products referred to in sub-clause (a) shall not exceed the Acceptable Daily Intake (ADI) for Phytosterols and shall contain the label declarations as provided in the clause 55 of sub-regulation 2.4.5 of the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.]

¹⁸[APPENDIX A:

I.FOOD CATEGORY SYSTEM

The food category system is a tool for assigning food additive uses in these Regulations. The food category system applies to all foodstuffs. The food category descriptors are not to be legal product designations nor are they intended for labelling purposes. The food category system is based on the following principles:

- (a) The food category system is hierarchical, meaning that when an additive is recognised for use in a general category, it is recognised for use in all its sub-categories, unless otherwise stated. Similarly, when an additive is recognised for use in a sub-category, its use is recognised in any further subcategories or individual foodstuffs mentioned in a sub-category. The food category system is based on product descriptors of foodstuffs as marketed, unless otherwise stated.
- (b) The food category system takes into consideration the carry-over principle. By doing so, the food category system does not need to specifically mention compound foodstuffs (e.g. prepared meals, such as pizza, because they may contain, pro rata, all the additives endorsed for use in their components), unless the compound foodstuff needs an additive that is not endorsed for use in any of its components.

1.0 Dairy products and analogues, excluding products of food category 2.0

1.1 Milk and dairy-based drinks

1.1.1 Milk and buttermilk (plain)

1.1.1.1 Milk (plain)

1.1.1.2 Buttermilk (plain)

1.1.2 Dairy-based drinks, flavoured and/or fermented

1.2 Fermented and renneted milk products (plain), excluding food category (dairy-based drinks)

1.2.1 Fermented milks (plain)

1.2.1.1 Fermented milks (plain), not heat-treated after fermentation

1.2.1.2 Fermented milks (plain), heat-treated after fermentation

1.2.2 Renneted milk (plain)

1.3 Condensed milk and analogues (plain)

1.3.1 Condensed milk (plain)

1.3.2 Beverage whiteners

1.4 Cream (plain) and the like

- 1.4.1 Pasteurized cream (plain)
- 1.4.2 Sterilized and UHT creams, whipping and whipped creams, and reduced fat creams(plain)
- 1.4.3 Clotted cream (plain)
- 1.4.4 Cream analogues
- 1.5 Milk powder and cream powder and powder analogues (plain)
 - 1.5.1 Milk powder and cream powder (plain)
 - 1.5.2 Milk and cream powder analogues
- 1.6 Cheese and analogues
 - 1.6.1 Unripened cheese
 - 1.6.2 Ripened cheese
 - 1.6.2.1 Ripened cheese, includes rind
 - 1.6.2.2 Rind of ripened cheese
 - 1.6.2.3 Cheese powder
 - 1.6.3 Whey cheese
 - 1.6.4 Processed cheese
 - 1.6.4.1 Plain processed cheese
 - 1.6.4.2 Flavoured processed cheese, including containing fruit, vegetables, meat etc.
 - 1.6.5 Cheese analogues
 - 1.6.6 Whey protein cheese
- 1.7 Dairy-based desserts
- 1.8 Whey and whey products, excluding whey cheeses
 - 1.8.1 Liquid whey and whey products, excluding whey cheeses
 - 1.8.2 Dried whey and whey products, excluding whey cheeses.

2.0 Fats and oils, and fat emulsions

- 2.1 Fats and oils essentially free from water
 - 2.1.1 Butter oil, anhydrous milk fat, ghee
 - 2.1.2 Vegetable oils and fats
 - 2.1.3 Lard, tallow, fish oil, and other animal fats

2.2 Fat emulsions mainly of type water-in-oil

2.2.1 Butter

2.2.2 Fat spreads, dairy fat spreads and blended spreads

2.3 Fat emulsions mainly of type oil-in-water, including mixed and/or flavoured products based on fat emulsions

2.4 Fat-based desserts excluding dairy-based dessert products of food category 1.7

2.4.1 Coco based spreads, including fillings

3.0 Edible ices, including sherbet and sorbet

4.0 Fruits and vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

4.1 Fruit

4.1.1 Fresh fruit

4.1.1.1 Untreated fresh fruit

4.1.1.2 Surface-treated fresh fruit

4.1.1.3 Peeled or cut fresh fruit

4.1.2 Processed fruit

4.1.2.1 Frozen fruit

4.1.2.2 Dried fruit, nuts and seeds

4.1.2.3 Fruit in vinegar, oil, or brine

4.1.2.4 Canned or bottled (pasteurized) fruit

4.1.2.5 Jams, jellies, marmalades, fruit bar/toffee and fruit cheese

4.1.2.6 Fruit-based spreads (e.g. chutney) excluding products of food category

4.1.2.7 Candied fruit

4.1.2.8 Fruit preparations, including pulp, purees, fruit toppings and coconut milk

4.1.2.9 Fruit-based desserts, including fruit-flavoured water-based desserts

4.1.2.10 Fermented fruit products

4.1.2.11 Fruit fillings for pastries

4.1.2.12 Cooked fruit

4.2 Vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

4.2.1 Fresh vegetables, (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds and nuts and seeds

4.2.1.1 Untreated fresh vegetables, (including mushrooms and fungi, roots and tubers, pulses and legumes including soybeans, and aloe vera), seaweeds and nuts and seeds

4.2.1.2 Surface-treated fresh vegetables, (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds and nuts and seeds

4.2.1.3 Peeled, cut or shredded fresh vegetables, (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds and nuts and seeds

4.2.2 Processed vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

4.2.2.1 Frozen vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds and nuts and seeds

4.2.2.2 Dried vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

4.2.2.3 Vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), and seaweeds in vinegar, oil, brine, or soybean sauce

4.2.2.4 Canned or bottled (pasteurized) or retort pouch vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), and seaweeds

4.2.2.5 Vegetable (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweed, and nut and seed purees and spreads (e.g. peanut butter)

4.2.2.6 Vegetable (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweed, and nut and seed pulps and preparations (e.g. vegetable desserts and sauces, candied vegetables) other than food category 4.2.2.5

4.2.2.7 Fermented vegetable (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) and seaweed products, excluding fermented soybean products of food categories 6.8.6, 06.8.7, 12.9.1, 12.9.2.1 and 12.9.2.3

4.2.2.8 Cooked or fried vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), and seaweeds

5.0 Confectionery

5.1 Cocoa products and chocolate products including imitations and chocolate substitutes

5.1.1 Cocoa mixes (powders) and cocoa mass/cake

5.1.2 Cocoa mixes (syrups)

5.1.3 Cocoa and chocolate products

5.1.4 Imitation chocolate, chocolate substitute products

5.2 Confectionery including hard and soft candy, nougats, etc. other than food categories 5.1, 5.3, and 5.4

5.2.1 Hard candy

5.2.2 Soft candy

5.2.3 Nougats and marzipans

5.3 Chewing gum

5.4 Decorations (e.g. for fine bakery wares), toppings (non-fruit), and sweet sauces

6.0 Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0

6.1 Whole, broken, or flaked grain, including rice

6.2 Flours and starches (including soybean powder)

6.2.1 Flours

6.2.2 Starches

6.3 Breakfast cereals, including rolled oats

6.4 Pastas and noodles and like products

6.4.1 Fresh pastas and noodles and like products

6.4.2 Dried pastas and noodles and like products

6.4.3 Pre-cooked pastas and noodles and like products

6.5 Cereal and starch based desserts

6.6 Batters

6.7 Pre-cooked or processed cereal/grain/legume products

6.8 Soybean products (excluding soybean-based seasonings and condiments of food category 12.9)

6.8.1 Soybean-based beverages

6.8.2 Soybean-based beverage film

6.8.3 Soybean curd (tofu)

6.8.4 Semi-dehydrated soybean curd

6.8.4.1 Thick gravy-stewed semi-dehydrated soybean curd

6.8.4.2 Deep fried semi-dehydrated soybean curd

6.8.4.3 Semi-dehydrated soybean curd, other than food categories 6.8.4.1 and 6.8.4.2

6.8.5 Dehydrated soybean curd

6.8.6 Fermented soybeans

6.8.7 Fermented soybean curd

6.8.8 Other soybean protein products

7.0 Bakery wares

7.1 Bread and ordinary bakery wares and mixes

7.1.1 Breads and rolls

7.1.1.1 Yeast-leavened breads and specialty breads

7.1.1.2 Soda breads

7.1.2 Crackers

7.1.3 Other ordinary bakery products

7.1.4 Bread-type products, including bread stuffing and bread crumbs

7.1.5 Steamed breads and buns

7.1.6 Mixes for bread and ordinary bakery wares

7.2 Fine bakery wares (sweet, salty, savoury) and mixes

7.2.1 Cakes, cookies and pies

7.2.2 Other fine bakery products

7.2.3 Mixes for fine bakery wares

8.0 Meat and meat products including poultry

8.1 Fresh meat and poultry,

8.1.1 Fresh meat and poultry whole pieces or cuts

8.1.2 Fresh meat and poultry comminuted

8.2 Processed meat and poultry products in whole pieces or cuts

8.2.1 Non-heat treated processed meat and poultry products in whole pieces or cuts

8.2.1.1 Cured (including salted) non-heat treated processed meat and poultry products in whole pieces or cuts

8.2.1.2 Cured (including salted) and dried non-heat treated processed meat and poultry products in whole pieces or cuts

8.2.1.3 Fermented non-heat treated processed meat and poultry products in whole pieces or cuts

8.2.2 Heat-treated processed meat and poultry products in whole pieces or cuts

8.2.3 Frozen processed meat and poultry products in whole pieces or cuts

8.3 Processed comminuted meat and poultry products

8.3.1 Non-heat treated processed comminuted meat and poultry products

8.3.1.1 Cured (including salted) non-heat treated processed comminuted meat and poultry products

8.3.1.2 Cured (including salted) and dried non-heat treated processed comminuted meat and poultry products

8.3.1.3 Fermented non-heat treated processed comminuted meat and poultry products

8.3.2 Heat-treated processed comminuted meat and poultry products

8.3.3 Frozen processed comminuted meat and poultry products

8.4 Edible casings

9.0 Fish and fish products, including molluscs, crustaceans, and echinoderms

9.1 Fresh fish and fish products, including molluscs, crustaceans, and echinoderms

9.1.1 Fresh fish

9.1.2 Fresh molluscs, crustaceans, and echinoderms

9.2 Processed fish and fish products, including molluscs, crustaceans, and echinoderms

9.2.1 Frozen fish, fish fillets, and fish products, including molluscs, crustaceans, and echinoderms

9.2.2 Frozen battered fish, fish fillets and fish products, including molluscs, crustaceans, and echinoderms

9.2.3 Frozen minced and creamed fish products, including molluscs, crustaceans, and echinoderms

9.2.4 Cooked and/or fried fish and fish products, including molluscs, crustaceans, and echinoderms

9.2.4.1 Cooked fish and fish products

9.2.4.2 Cooked molluscs, crustaceans, and echinoderms

9.2.4.3 Fried fish and fish products, including molluscs, crustaceans, and Echinoderms

9.2.5 Smoked, dried, fermented, and/or salted fish and fish products, including molluscs, crustaceans, and echinoderms

9.3 Semi-preserved fish and fish products, including molluscs, crustaceans, and echinoderms

9.3.1 Fish and fish products, including molluscs, crustaceans, and echinoderms, marinated and/or in jelly

9.3.2 Fish and fish products, including molluscs, crustaceans and echinoderms, pickled and/or in brine

9.3.3 Salmon substitutes, caviar and other fish roe products

9.3.4 Semi-preserved fish and fish products, including molluscs, crustaceans and echinoderms (e.g. fish paste), excluding products of food categories 9.3.1 - 9.3.3

9.4 Fully preserved, including canned or fermented fish and fish products, including molluscs, crustaceans, and echinoderms

10.0 Eggs and egg products

10.1 Fresh eggs

10.2 Egg products

10.2.1 Liquid egg products

10.2.2 Frozen egg products

10.2.3 Dried and/or heat coagulated egg products

10.3 Preserved eggs, including alkaline, salted, and canned eggs

10.4 Egg-based desserts

11.0 Sweeteners, including honey

11.1 Refined and raw sugars

11.1.1 White sugar, dextrose anhydrous, dextrose monohydrate, fructose

11.1.2 Powdered sugar, powdered dextrose

11.1.3 Soft white sugar, soft brown sugar, glucose syrup, dried glucose syrup, raw cane sugar

11.1.3.1 Dried glucose syrup used to manufacture sugar confectionery

11.1.3.2 Glucose syrup used to manufacture sugar confectionery

11.1.4 Lactose

11.1.5 Plantation or mill white sugar

11.2 Brown sugar excluding products of food category 11.1.3

11.3 Sugar solutions and syrups, also (partially) inverted, including treacle and molasses, excluding products of food category 11.1.3

11.4 Other sugars and syrups 11.5 Honey

11.6 Table-top sweeteners, including those containing high-intensity sweeteners

12.0 Salts, spices, soups, sauces, salads and protein products

12.1 Salt and salt substitutes

12.1.1 Salt

12.1.2 Salt substitutes

12.2 Herbs, spices, seasonings, and condiments

12.2.1 Herbs, spices including masalas

12.2.2 Seasonings and condiments

12.3 Vinegars

12.4 Mustards

12.5 Soups and broths

12.5.1 Ready-to-eat soups and broths, including canned, bottled, and frozen

12.5.2 Mixes for soups and broths

12.6 Sauces and like products

12.6.1 Emulsified sauces and dips

12.6.2 Non-emulsified sauces

12.6.3 Mixes for sauces and gravies

12.6.4 Clear sauces

12.7 Salads and sandwich spreads excluding cocoa-and nutbasedspreads of food categories 4.2.2.5 and 5.1.3

12.8 Yeast and like products

12.9 Soybean-based seasonings and condiments

12.9.1 Fermented soybean paste

12.9.2 Soybean sauce

12.9.2.1 Fermented soybean sauce

12.9.2.2 Non-fermented soybean sauce

12.9.2.3 Other soybean sauces

12.10 Protein products other than from soybeans

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13.0 Foodstuffs intended for particular nutritional uses

13.1 Infant formulae, follow-on formulae, and formulae for special medical purposes for infants

13.1.1 Infant formulae

13.1.2 Follow-up formulae

13.1.3 Formulae for special medical purposes for infants

13.2 Complementary foods for infants and young children

13.3 Dietetic foods intended for special medical purposes (excluding products of food category 13.1)

13.4 Dietetic formulae for slimming purposes and weight reduction

13.5 Dietetic foods (e.g. supplementary foods for dietary use) excluding products of food categories 13.1- 13.4 and 13.6

13.6 Food supplements

14.0 Beverages, excluding dairy products

14.1 Non-alcoholic ("soft") beverages

14.1.1 Waters

14.1.1.1 Natural mineral waters and source waters

14.1.1.2 Table waters and soda waters

14.1.2 Fruit and vegetable juices

14.1.2.1 Fruit juices

14.1.2.2 Vegetable juices

14.1.2.3 Concentrates of fruit juices

14.1.2.4 Concentrates of vegetable juices

14.1.3 Fruit and vegetable nectars

14.1.3.1 Fruit nectar

14.1.3.2 Vegetable nectar

14.1.3.3 Concentrates of fruit nectar

14.1.3.4 Concentrates of vegetable nectar

14.1.4 Water-based flavoured drinks, including "sport," "energy," or "electrolyte" drinks and articulated drinks

14.1.4.1 Carbonated water-based flavoured drinks

14.1.4.2 Non-carbonated water-based flavoured drinks, including punches and ades

14.1.4.3 Concentrates (liquid or solid) for water-based flavoured drinks

14.1.5 Coffee, coffee substitutes, tea, herbal infusions, and other hot cereal and grain beverages, excluding cocoa

14.2 Alcoholic beverages, including alcohol-free and low-alcoholic counterparts

14.2.1 Beer and malt beverages

14.2.2 Cider and Perry

14.2.3 Grape wines

14.2.3.1 Still grape wine

14.2.3.2 Sparkling and semi-sparkling grape wines

14.2.3.3 Fortified grape wine, grape liquor wine, and sweet grape wine

14.2.4 Wines (other than grape)

14.2.5 Mead

14.2.6 Distilled spirituous beverages containing more than 15% alcohol

14.2.7 Aromatized alcoholic beverages

15.0 Ready-to-eat savouries

15.1 Snacks - potato, cereal, flour or starch based (from roots and tubers, pulses and legumes)

15.2 Processed nuts, including coated nuts and nut mixtures 15.3 Snacks - fish based

II.FOOD CATEGORY DESCRIPTIONS

The examples wherever given below are only indicative and not exhaustive.

1.0 Dairy products and analogues, excluding products of food category 2.0

Includes all types of dairy products that are derived from the milk of healthy milch animal(s) (e.g. cow, sheep,goat, and buffalo). In this category, a “plain” product is one that is not flavoured, nor contains fruit, vegetables or other non-dairy ingredients, nor is mixed with other non-dairy ingredients, unless permitted by relevant standards. Analogues are products in which milk fat has been partially or wholly replaced by vegetable fats or oils.

1.1 Milk and dairy-based drinks

Includes all plain and flavoured fluid milk products based on skim, part-skim, low-fat and whole milk.

1.1.1 Milk and buttermilk (plain)

Includes plain fluid products only. Includes reconstituted plain milk that contains only dairy ingredients.

1.1.1.1 Milk (plain)

Fluid milk obtained from milking animals (e.g. cows, sheep, goats, and buffalo). Milk is usually heat-treated by pasteurization, ultra-high temperature (UHT) treatment or sterilization. Includes skim, part-skim, low-fat and whole milk.

1.1.1.2 Buttermilk (plain)

Buttermilk is the nearly milk fat-free fluid remaining from the butter-making process (i.e. the churning fermented or non-fermented milk and cream) and buttermilk is also produced by fermentation of fluid skim milk, either by spontaneous souring by the action of lactic acid-forming or aroma-forming bacteria, or by inoculation of heated milk with pure bacterial cultures (cultured buttermilk). Buttermilk may be pasteurized or sterilized.

1.1.2 Dairy-based drinks, flavoured and/or fermented

Includes all ready-to-drink flavoured and aromatized milk-based fluid beverages and their mixes, excluding mixes for cocoa (cocoa-sugar mixtures, category 5.1.1) such as hot chocolate, chocolate malt drinks, strawberry-flavoured yoghurt drink, whey based drinks, lactic acid bacteria drinks, and lassi (liquid obtained by whipping curd from the lactic acid fermentation of milk, and mixing with sugar or synthetic sweetener).

1.2 Fermented and renneted milk products (plain), excluding food category 1.1.2 dairy-based drinks)

Includes all plain products based on skim, part-skim, low-fat and whole milk. Flavoured products are included in 1.1.2 (beverages) and 1.7 (desserts).

1.2.1 Fermented milks (plain)

Includes all plain products, including fluid fermented milk, acidified milk and cultured milk. Plain yoghurt, which does not contain flavours or colours, may be found in one of the sub-categories of 1.2.1 depending on whether it is heat-treated after fermentation or not.

1.2.1.1 Fermented milks (plain), not heat-treated after fermentation

Includes fluid and non-fluid plain products such as yoghurt.

1.2.1.2 Fermented milks (plain), heat-treated after fermentation

Products similar to that in 1.2.1.1 except those heat-treated (e.g. sterilized or pasteurized) after fermentation.

1.2.2 Renneted milk (plain)

Plain, coagulated milk produced by the action of milk coagulating enzymes which includes curdled milk. Flavoured - renneted milk products are found in category 1.7.

1.3 Condensed milk and analogues (plain)

Includes plain and sweetened types of condensed milk, evaporated milk, and their analogues (including beverage whiteners) and products based on skim, part-skim, low-fat and whole milk, blends of evaporated skimmed milk and vegetable fat, and blends of sweetened condensed skimmed milk and vegetable fat.

1.3.1 Condensed milk (plain)

Condensed milk is obtained by partial removal of water from milk to which sugar may have been added. For evaporated milk, the water removal may be accomplished by heating. Includes partially dehydrated milk, evaporated milk, sweetened condensed milk, and khoya (cow or buffalo milk concentrated by boiling).

1.3.2 Beverage whiteners

1.3.2.1 Dairy based dairy whitener

Milk or cream constituting of milk protein and lactose

1.3.2.2 Non-Dairy based beverage whitener

Milk or cream substitute consisting of a vegetable fat-water emulsion in water with milk protein and lactose or vegetable proteins for use in beverages such as coffee and tea and includes the same type of products in powdered form. Includes condensed milk analogues, blends of evaporated skimmed milk and vegetable fat and blends of sweetened condensed skimmed milk and vegetable fat.

1.4 Cream (plain) and the like

Cream is a fluid dairy product, relatively high in fat content in comparison to milk. Includes all plain fluid, semi-fluid and semi-solid cream and cream analogue products. Flavoured cream products are found in 1.1.2 (beverages) and 1.7 (desserts).

1.4.1 Pasteurized cream (plain)

Cream subjected to pasteurization by appropriate heat treatment or made from pasteurized milk. Includes milk cream and "half-and-half."

1.4.2 Sterilized and UHT creams, whipping and whipped creams, and reduced fat creams (plain)

Includes every cream, regardless of fat content, which has undergone a higher heat-treatment than pasteurization, pasteurized creams with a reduced fat content, as well as every cream intended for whipping or being whipped. Sterilized cream is subjected to appropriate heat-treatment in the container in which it is presented to the consumer. Ultra-heat treated (UHT) or ultra-pasteurized cream is subjected to the appropriate heat treatment (UHT or ultra-pasteurization) in a continuous flow process and aseptically packaged. Cream may also be packaged under pressure (whipped cream). Includes whipping cream, heavy cream, whipped pasteurized cream, and whipped cream-type dairy toppings and fillings. Creams or toppings with partial or total replacement of milk fat by other fats are included in sub-category 1.4.4 (cream analogues).

1.4.3 Clotted cream (plain)

Thickened, viscous cream formed from the action of milk coagulating enzymes. Includes sour cream (cream subjected to lactic acid fermentation achieved as described for buttermilk (1.1.1.2)).

1.4.4 Cream analogues

Cream substitute consisting of a vegetable fat-water emulsion in liquid or powdered form for use other than as a beverage whitener (1.3.2). Includes instant whipped cream toppings and sour cream substitutes.

1.5 Milk powder and cream powder and powder analogues (plain)

Includes plain milk powders, cream powders, or combination of the two, and their analogues. Includes products based on skim, part-skim, low-fat and whole milk.

1.5.1 Milk powder and cream powder (plain)

Milk products obtained by partial removal of water from milk or cream and produced in a powdered form. Includes casein and caseinates.

1.5.2 Milk and cream powder analogues

Products based on a fat-water emulsion and dried for use other than as a beverage whitener (1.3.2). Examples include imitation dry cream mix and blends of skimmed milk and vegetable fat in powdered form.

1.6 Cheese and analogues

Cheese and cheese analogues are products that have water and fat included within a coagulated milk protein structure. Products such as cheese sauce (12.6.2), cheese-flavoured snacks (15.1), and composite prepared foods containing cheese as an ingredient (e.g. macaroni and cheese; 16.0) are categorized elsewhere.

1.6.1 Unripened cheese

Unripened cheese, including fresh cheese, is ready for consumption soon after manufacture. Such as cottage cheese (a soft, unripened, coagulated curd cheese), creamed cottage cheese (cottage cheese covered with a creaming mixture), cream cheese (rahmfrischkase, an uncured, soft spreadable cheese) mozzarella and scamorza cheeses and paneer (milk protein coagulated by the addition of citric acid from lemon or lime juice or of lactic acid from whey, that is strained into a solid mass, and is used in vegetarian versions of, e.g. hamburgers). Includes the whole unripened cheese and unripened cheese rind (for those unripened cheeses with a “skin” such as mozzarella). Most products are plain, however, some such as cottage cheese and cream cheese, may be flavoured or contain ingredients such as fruit, vegetables or meat. Excludes ripened cream cheese, where cream is a qualifier for a high fat content.

1.6.2 Ripened cheese

Ripened cheese is not ready for consumption soon after manufacture, but is held under such time and temperature conditions so as to allow the necessary biochemical and physical changes that characterize the specific cheese. For mould-ripened cheese, the ripening is accomplished primarily by the development of characteristic mould growth throughout the interior and/or on the surface of the cheese. Ripened cheese may be soft (e.g. camembert), firm (e.g. edam, gouda), hard (e.g. cheddar), or extra-hard and includes cheese in brine, which is a ripened semi-hard to soft cheese, white to yellowish in colour with a compact texture, and Without actual rind that has been preserved in brine until presented to the consumer.

1.6.2.1 Ripened cheese, includes rind

Refers to ripened (including mould-ripened) cheese, including rind, or any part thereof, such as cut, shredded, grated or sliced cheeses such as blue cheese, brie, gouda, havarti, hard grating cheese, and Swiss cheese.

1.6.2.2 Rind of ripened cheese

Refers to the rind only of the cheese and the rind of the cheese is the exterior portion of the cheese mass that initially has the same composition as the interior portion of the cheese, but which may dry after brining and ripening.

1.6.2.3 Cheese powder

Dehydrated product prepared from a variety or processed cheese. Does not include grated or shredded cheese (1.6.2.1 for variety cheese; 1.6.4 for processed cheese). Product is intended either to be reconstituted with milk or water to prepare a sauce, or used as-is as an ingredient (e.g. with cooked macaroni, milk and butter to prepare a macaroni and cheese casserole). Includes spray-dried cheese.

1.6.3 Whey cheese

A solid or semi-solid product obtained by concentration of whey with or without the addition of milk, cream or other materials of milk origin and moulding of the concentrated product which includes the whole cheese and the rind of the cheese and it is different from whey protein cheese (1.6.6).

1.6.4 Processed cheese

Product with a very long shelf life obtained by melting and emulsifying cheese which includes products manufactured by heating and emulsifying mixtures of cheese, milk fat, milk protein, milk powder, and water in different amounts. Products may contain other added ingredients, such as aromas, seasonings and fruit, vegetables and/or meat. Product may be spreadable or cut into slices and pieces. The term “processed” does not mean cutting, grating, shredding, etc. of cheese. Cheeses treated by these mechanical processes are included under food category 1.6.2 (Ripened cheese).

1.6.4.1 Plain processed cheese

Processed cheese product that does not contain added flavours, seasonings, fruit, vegetables and/or meat. Examples include American cheese, Requeson etc.

1.6.4.2 Flavoured processed cheese, including containing fruit, vegetables, meat, etc.

Processed cheese product that contains added flavours, seasonings, fruit, vegetables and/or meat such as Neufchatel cheese spread with vegetables, pepper jack cheese, cheddar cheese spread with wine, and cheese balls (formed processed cheese coated in nuts, herbs or spices).

1.6.5 Cheese analogues

Products that look like cheese, but in which milk fat has been partly or completely replaced by other fats which includes imitation cheese, imitation cheese mixes, and imitation cheese powders.

1.6.6 Whey protein cheese

Product containing the protein extracted from the whey component of milk. These products are principally made by coagulation of whey proteins. Example: ricotta cheese. It is different from whey cheese (1.6.3).

1.7 Dairy-based desserts

Includes ready-to-eat flavoured dairy dessert products and dessert mixes, frozen dairy confections and novelties, and dairy-based fillings. Includes flavoured yoghurt (a milk product obtained by fermentation of milk and milk products to which flavours and ingredients (e.g. fruit, cocoa, coffee) have been added) that may or may not be heat-treated after fermentation. Other examples include ice cream (frozen dessert that may contain whole milk, skim milk products, cream or butter, sugar, vegetable oil, egg products, and fruit, cocoa, or coffee), ice milk (product similar to ice cream with reduced whole or skim milk content, or made with non-fat milk), jellied milk, frozen flavoured yoghurt, junket (sweet custard-like dessert made from flavoured milk set with rennet), dulce de leche (cooked milk with sugar and added ingredients such as coconut or chocolate), butterscotch pudding and chocolate mousse. Includes traditional milk-based sweets prepared from milk concentrated partially, from khoya (cow or buffalo milk concentrated by boiling), or chhena (cow or buffalo milk, heat coagulated aided by acids like citric acid, lactic acid, malic acid, etc), sugar or synthetic sweetener, and other ingredients (e.g. *maida* (refined wheat flour), flavours and colours (e.g. peda, burfee, milk cake,

gulab jamun, rasgulla, rasmalai, basundi). These products are different from those in food category 3.0 (edible ices, including sherbet and sorbet) in that the foods in category 1.7 are dairy-based, while those in 3.0 are water-based and contain no dairy ingredients.

1.8 Whey and whey products, excluding whey cheeses

Includes a variety of whey-based products in liquid and powdered forms.

1.8.1 Liquid whey and whey products, excluding whey cheeses

Whey is the fluid separated from the curd after coagulation of milk, cream, skimmed milk or buttermilk with milk coagulating enzymes during the manufacture of cheese, casein or similar products. Acid whey is obtained after the coagulation of milk, cream, skimmed milk or buttermilk, mainly with acids of the type used for the manufacture of fresh cheese.

1.8.2 Dried whey and whey products, excluding whey cheeses

Whey powders are prepared by spray- or roller-drying whey or acid whey from which the major portion of the milkfat has been removed.

2.0 Fats and oils, and fat emulsions

Includes all fat-based products that are derived from vegetable, animal or marine sources, or their mixtures.

2.1 Fats and oils essentially free from water

Edible fats and oils are foods composed mainly of triglycerides of fatty acids from vegetable, animal or marine sources.

2.1.1 Butter oil, anhydrous milk fat, ghee

The milk fat products anhydrous milk fat, anhydrous butter oil and butter oil are products derived exclusively from milk and/or products obtained from milk by a process that almost completely removes water and nonfat solids. Ghee is a product obtained exclusively from milk, cream or butter by a process that almost completely removes water and non-fat solids; it has a specially developed flavour and physical structure.

2.1.2 Vegetable oils and fats

Edible fats and oils obtained from edible plant sources. Products may be from a single plant source or marketed and used as blended oils that are generally designated as edible, cooking, frying, table or salad oils. Virgin oils are obtained by mechanical means (e.g. pressing or expelling), with application of heat only so as not to alter the natural composition of the oil. Virgin oils are suitable for consumption in the natural state. Cold pressed oils are obtained by mechanical means without application of heat. Examples include virgin olive oil, cottonseed oil, peanut oil, and vanaspati.

2.1.3 Lard, tallow, fish oil, and other animal fats

All animal fats and oils should be derived from animals in good health at the time of slaughter and intended for human consumption.

2.2 Fat emulsions mainly of type water-in-oil

Include all emulsified products excluding fat-based counterparts of dairy products and dairy desserts.

2.2.1 Butter

Butter is a fatty product consisting of a primarily water-in-oil emulsion derived exclusively from milk or products obtained from milk or both.

2.2.2 Fat spreads, dairy fat spreads and blended spreads

Includes fat spreads (emulsions principally of the type water and edible fats and oils), dairy fat spreads (emulsions principally of the type water-in-milk fat), and blended spreads (fat spreads blended with higher amounts of milk fat) such as margarine (a spreadable or fluid water-in-oil emulsion produced mainly from edible fats and oils); products derived from butter (e.g. “butterine,” a spreadable butter blend with vegetable oils), blends of butter and margarine; and minarine (a spreadable water-in-oil emulsion produced principally from water and edible fats and oils that are not solely derived from milk). Also includes reduced fat-based products derived from milk fat or from animal or vegetable fats, including reduced-fat counterparts of butter, margarine, and their mixtures.

2.3 Fat emulsions mainly of type oil-in-water, including mixed and/or flavoured products based on fat emulsions

Includes fat-based counterparts of dairy-based foods excluding dessert products. The fat portion of these products are derived from sources other than milk fat (e.g. vegetable fats and oils) such as imitation milk (a fat-substituted milk produced from non-fat milk solids by addition of vegetable fats (coconut, safflower or corn oil)); non-dairy whipped cream; non-dairy toppings; and vegetable cream. Mayonnaise is included in food category 12.6.1.

2.4 Fat-based desserts excluding dairy-based dessert products of food category 1.7

Includes fat-based counterparts of dairy-based desserts, which are found in category 1.7. Includes ready-to-eat products and their mixes, cocoa based spreads including fillings. Also includes non-dairy fillings for desserts. Examples include ice cream-like products made with vegetable fats

3.0 Edible ices, including sherbet and sorbet

This category includes water-based frozen desserts, confections and novelties, such as fruit sorbet, and flavoured ice. Frozen desserts containing primarily dairy ingredients are included in food category 1.7.

4.0 Fruits and vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

This major category is divided into two categories: 4.1 (Fruit) and 4.2 (Vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds). Each of these categories is further divided into sub-categories for fresh and processed products.

4.1 Fruits

Includes all fresh (4.1.1) and processed (4.1.2) products.

4.1.1 Fresh fruits

Fresh fruit is generally free of additives.

4.1.1.1 Untreated fresh fruits

Raw fruit presented fresh from harvest.

4.1.1.2 Surface-treated fresh fruits

The surfaces of certain fresh fruit are coated with glazes or waxes or are treated with other food additives that act as protective coatings and/or help to preserve the freshness and quality of the fruit such as apples, oranges, dates, and longans.

4.1.1.3 Peeled or cut fresh fruits

Fresh fruit that is cut or peeled and presented to the consumer, e.g. in a fruit salad and includes fresh shredded or flaked coconut.

4.1.2 Processed fruits

Includes all forms of processing other than peeling, cutting and surface treating fresh fruits.

4.1.2.1 Frozen fruits

Fruits that may or may not be blanched prior to freezing. The product may be frozen in a juice or sugar syrup. Such as frozen fruit salad and frozen strawberries.

4.1.2.2 Dried fruits, nuts and seeds

Fruit from which water is removed to prevent microbial growth which includes dried fruit leathers (fruit rolls) prepared by drying fruit purees. Such as cashew nut, almond, raisins, dried apple slices, figs, copra (dried coconut whole or cut), dried shredded or flaked coconut, prunes, dehydrated fruits etc.

4.1.2.3 Fruits in vinegar, oil, or brine

Includes pickled products such as mango pickles, lime pickles, pickled gooseberries, plums and pickled watermelon rind. Oriental pickled (“cured” or “preserved”) fruit products are sometimes referred to as “candied” fruits. These are not the candied fruit products of category 4.1.2.7 (i.e. dried, sugar coated fruits).

4.1.2.4 Canned or bottled (pasteurized) fruits

Fully preserved product in which fresh fruit is cleaned and placed in cans or jars with natural juice or sugar syrup (including artificially sweetened syrup) and heat-sterilized or pasteurized. Includes products processed in retort pouches such as canned fruit salad, and applesauce in jars.

4.1.2.5 Jams, jellies, marmalades

Jams, preserves and conserves are thick, spreadable products prepared by boiling whole fruit or pieces of fruit, fruit pulp or puree, with or without fruit juice or concentrated fruit juice, and sugar to thicken, and to which pectin and fruit pieces may be added. Jelly is a clear spreadable product prepared similarly to jam, except that it is has a smoother consistency and does not contain fruit pieces. Marmalade is a thick spreadable fruit slurry prepared from whole fruit, fruit pulp or puree (usually citrus), and boiled with sugar to thicken, to which pectin and fruit pieces and fruit peel pieces may be added. Includes dietetic counterparts made with non-nutritive high-intensity sweeteners. Examples include orange marmalade, grape jelly, and strawberry jam.

4.1.2.6 Fruit-based spreads (e.g. chutney) excluding products of food category 4.1.2.5

Includes fruit based spreads, condiment-type fruit products such as mango chutney, raisin chutney, fruit and vegetables chutneys and their mixes (dry or paste form).

4.1.2.7 Candied fruits

Includes glazed fruits (fruits treated with a sugar solution and dried), candied fruits (dried glazed fruit immersed in a sugar solution and dried so that the fruit is covered by a candy-like sugar shell), and crystallized fruit is prepared (dried glazed fruit rolled in icing or granulated sugar and dried).

4.1.2.8 Fruit preparations, including pulp, purees, fruit toppings and coconut milk

Fruit pulp is not usually intended for direct consumption. It is a slurry of lightly steamed and strained fresh fruit, with or without added preservatives. Fruit puree (e.g. mango puree, prune puree) is produced in the same way, but has a smoother, finer texture, and may be used as fillings for pastries, but is not limited to this use. Fruit sauce (e.g. pineapple sauce or strawberry sauce) is made from boiled fruit pulp with or without added sweeteners and may contain fruit pieces. Fruit sauce may be used as toppings for fine bakery wares and ice cream sundaes. Fruit syrup (e.g. blueberry syrup) is a more liquid form of fruit sauce that may be used as a topping e.g. for pancakes. Non-fruit toppings are included in category 5.4 (sugar- and chocolate-based toppings) and sugar syrups (e.g. maple syrup) are included in category 11.4. Coconut milk and coconut cream are products prepared using a significant amount of separated, whole, disintegrated, macerated or comminuted fresh endosperm (kernel) of coconut palm and expelled, where most filterable fibers and residues are excluded, with or without coconut water, and/or with additional water. Coconut milk and coconut cream are treated by heat pasteurization, sterilization or ultrahigh temperature (UHT) processes. Coconut milk and coconut cream may also be produced in concentrated or skim (or “light”) forms. Examples of traditional foods in this sub-category are tamarind concentrate (clean extract of tamarind fruit with not less than 65% total soluble solids), tamarind powder (tamarind paste mixed with tapioca starch), tamarind toffee (mixture of tamarind pulp, sugar, milk solids, antioxidants, flavours, stabilizers and preservatives), and fruit bars (a mixture of fruit (mango, pineapple, or guava) pulp mixed with sugar, flavours and preservatives, dried into a sheet).

4.1.2.9 Fruit-based desserts, including fruit-flavoured water-based desserts

Includes ready-to-eat products and mixes. Includes rote gruze, frutgrod, fruit compote, nata de coco, and *mitsumame* (desserts of agar jelly, fruit pieces and syrup) etc. This category does not include fine bakery wares containing fruit (categories 7.2.1 and 7.2.2), fruit-flavoured edible ices (category 3.0), or fruit-containing frozen dairy desserts (category 1.7).

4.1.2.10 Fermented fruit products

Type of pickled product produced by preservation in salt by lactic acid fermentation. Examples include fermented plums, amla/mango pickles etc.

4.1.2.11 Fruit fillings for pastries

Includes ready-to-eat products and mixes and all type of fillings excluding purees (category 4.1.2.8). These fillings usually include whole fruit or fruit pieces such as cherry pie filling and raisin filling for oatmeal cookies.

4.1.2.12 Cooked fruits

Fruit that is steamed, boiled, baked, or fried, with or without a coating, for presentation to the consumer such as baked apples, fried apple rings, and peach dumplings (baked peaches with a sweet dough covering).

4.2 Vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

Includes all fresh (4.2.1) and processed (4.2.2) products.

4.2.1 Fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

Fresh vegetables are generally free of additives.

4.2.1.1 Untreated fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes (including soybeans), and aloe vera), seaweeds, and nuts and seeds

Raw vegetables presented fresh from harvest.

4.2.1.2 Surface-treated fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

The surfaces of certain fresh vegetables are coated with glazes or waxes or are treated with other food additives that act as protective coatings and/or help to preserve the freshness and quality of the vegetable such as avocados, cucumbers, green peppers and pistachio nuts.

4.2.1.3 Peeled, cut or shredded fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

Fresh vegetables, e.g. peeled raw potatoes that are presented to the consumer to be cooked at home (e.g. in the preparation of hash brown potatoes).

4.2.2 Processed vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

Includes all forms of processing other than peeling, cutting and surface treating of fresh vegetables.

4.2.2.1 Frozen vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

Fresh vegetables are usually blanched and frozen. Examples include quick-frozen corn, quick-frozen French-fried potatoes, quick frozen peas, and quick frozen whole processed tomatoes.

4.2.2.2 Dried vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

Products in which the natural water content has been reduced below that critical for growth of microorganisms without affecting the important nutrients. The product may or may not be intended for rehydration prior to consumption. Includes vegetable powders that are obtained from drying the juice, such as tomato powder and beet powder etc such as dried potato flakes, dehydrated carrots or peas or cabbage or mushroom or spinach leaf or lentil etc.

4.2.2.3 Vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) and seaweeds in vinegar, oil, brine, or soybean sauce

Products prepared by treating raw vegetables with salt solution excluding fermented soybean products. Fermented vegetables, which are a type of pickled product, are classified in 4.2.2.7. Fermented soybean products are classified in 6.8.6, 6.8.7, 12.9.1, 12.9.2.1 and 12.9.2.3 such as pickled cabbage, pickled cucumber, olives, pickled onions, mushrooms in oil, marinated artichoke hearts, achar etc. Other examples include pickled ginger, pickled garlic, and chilli pickles etc.

4.2.2.4 Canned or bottled (pasteurized) or retort pouch vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), and seaweeds

Fully preserved product in which fresh vegetables are cleaned, blanched, and placed in cans or jars in liquid (e.g. brine, water, oil or sauce), and heat-sterilized or pasteurized such as canned peas, canned baby corn, asparagus packed in glass jars, canned and/or cooked/baked beans, canned tomato paste/ puree (low acid), and canned tomatoes (pieces, wedges or whole), canned mushrooms, canned chestnuts etc.

4.2.2.5 Vegetable (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweed, and nut and seed purees and spreads (e.g. peanut butter)

Vegetable purees are finely dispersed slurries prepared from the concentration of vegetables, which may have been previously heat-treated (e.g. steamed). The slurries may be filtered prior to packaging. Purees contain lower amounts of solids than pastes (found in category 4.2.2.6). Examples include tomato puree, peanut butter (a spreadable paste made from roasted and ground peanuts by the addition of peanut oil) and other nut butters (e.g. cashew butter) etc.

4.2.2.6 Vegetable (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweed, and nut and seed pulps and preparations (e.g. vegetable desserts and sauces, candied vegetables) other than food category 4.2.2.5

Vegetable pastes and pulps are prepared as described for vegetable purees (category 4.2.2.5). However, pastes and pulps have a higher amount of solids, and are usually used as components of other foods (e.g. sauces) such as potato pulp, horseradish pulp, aloe extract, salsa (e.g. chopped tomato, onion, peppers, spices and herbs), sweet red bean paste (*an*), sweet coffee bean paste (filling), tomato paste, tomato pulp, tomato sauce, crystallized ginger, and bean-based vegetable dessert, sweets (vegetable based):- carrot halwa (gajar halwa/ gajrela), lauki halwa, coconut based sweets like coconut burfee, kaju based sweets etc.

4.2.2.7 Fermented vegetable (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) and seaweed products, excluding fermented soybean products of food category 6.8.6, 6.8.7, 12.9.1, 12.9.2.1 and 12.9.2.3

Fermented vegetables are a type of pickled product, formed by the action of lactic acid bacteria, usually in the presence of salt. Traditional Oriental fermented vegetable products are prepared by air-drying vegetables and exposing them to ambient temperatures so as to allow the microorganisms to flourish; the vegetables are then sealed in an anaerobic environment and salt (to generate lactic acid), spices and seasonings are added such as achar, pickled cabbage or carrot or cauliflower, pickled cucumber, olives, pickled onions, mushrooms in oil, marinated artichoke hearts, piccalilli, lemon pickles, soybean sauce-pickled vegetables, vinegar-pickled vegetables, brine-pickled vegetables, pickled ginger, pickled garlic, and chilli pickles, red pepper paste, fermented vegetable products, kimchi and sauerkraut (fermented cabbage) etc. Excludes fermented soybean products that are found in food categories 6.8.6 (fermented soybeans (e.g. *natto* and *tempe*), 6.8.7 (fermented soybean curd), 12.9.1 (fermented soybean paste e.g. *miso*), 12.9.2.1 (fermented soybean sauce), and 12.9.2.3 (other soybean sauce) etc.

4.2.2.8 Cooked or fried vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) and seaweeds

Vegetables those are steamed, boiled, baked, or fried, with or without a coating, for presentation to the consumer such as simmered beans, pre-fried potatoes, fried okra, and ready-to-eat curries like paneer makhani, kadhaipaneer, palakpaneer, baigan-ka-bharta, aloo tamatar, mixed vegetable, dal makhani, frozen curried vegetables /ready-to-eat vegetables; vegetable gravies, vegetables boiled down in soy sauce etc.

5.0 Confectionery

Includes all cocoa and chocolate products (5.1), other confectionery products that may or may not contain cocoa (5.2), chewing gum (5.3), and decorations and icings (5.4), or foods produced solely with any combination of foods conforming to these sub-categories.

5.1 Cocoa products and chocolate products including imitations and chocolate substitutes

This category is divided to reflect the variety of standardized and non-standardized cocoa- and chocolate-based products.

5.1.1 Cocoa mixes (powders) and cocoa mass/cake

Includes a variety of products that are used in the manufacture of other chocolate products or in the preparation of cocoa-based beverages. Most cocoa products have their origin in the cocoa nib, which is obtained from cocoa beans that have been cleaned and freed from the shells. Cocoa mass is obtained from the mechanical disintegration of the nib. Depending on the desired finished chocolate product, the cocoa nib or mass may be treated by an alkalization process that mellows the flavour. Cocoa dust is the fraction of the cocoa bean produced as a product during winnowing and degerming. Cocoa powder is produced by reducing the fat content of cocoa mass or liquor by pressing (including expeller pressing) and molding into cocoa press cake. The cocoa press cake is disintegrated and ground to cocoa powder. Cocoa liquor is a homogeneous flowing paste produced from cocoa nib, which has been roasted, dried, disintegrated and milled. Cocoa-sugar mixtures contain only cocoa powder and sugar. Chocolate powder for beverages is made from cocoa liquor or cocoa powder and sugar etc. Examples include drinking chocolate powder; breakfast cocoa; cocoa dust (fines), nibs, mass, press cake; chocolate liquor; cocoa mixes (powders for preparing the hot beverage); cocoa-sugar mixture; and dry mixes for sugar-cocoa confectionery. Finished cocoa beverages and chocolate milk are included in category 1.1.2, and most finished chocolate products are included in category 5.1.4.

5.1.2 Cocoa mixes (syrops)

Products that may be produced by adding a bacterial amylase to cocoa liquor. The enzyme prevents the syrup from thickening or setting by solubilizing and dextrinizing cocoa starch. Includes products such as chocolate syrup used to prepare chocolate milk or hot chocolate. Chocolate syrup differs from fudge sauce (e.g. for ice cream sundaes), which is found in category 5.4.

5.1.3 Cocoa and chocolate products

Chocolate is produced from cocoa nibs, mass, press cake, powder, or liquor with or without addition of sugar, cocoa butter, aroma or flavouring substances, and optional ingredients (e.g. nuts). This category is for chocolate as defined in these regulations, and for confectionery that uses chocolate that meets the standard and may contain other ingredients, for example chocolate-covered nuts and fruit (e.g. raisins). This category includes only the chocolate portion of any confectionery within the scope of food category 5.2. Examples include cocoa butter confectionery (composed of cocoa butter, milk solids and sugar), white chocolate, chocolate chips, milk chocolate, cream chocolate, sweet chocolate, bitter chocolate, enrobing chocolate, chocolate covered in a sugar-based "shell" or with coloured decorations, filled chocolate (chocolate with a texturally distinct centre and external coating, excluding flour confectionery and pastry products of categories 7.2.1 and 7.2.2) and chocolate with added edible ingredients. This category does not include yoghurt-, cereal-, and honey-covered nuts (category 15.2).

5.1.4 Chocolate substitute and their products

Includes chocolate-like products that may or may not be cocoa-based, but have similar organoleptic properties as chocolate, such as carob chips, and cocoa-based products that contain greater than 5% vegetable fat (other than cocoa butter) that are excluded from the scope of the *Standard for Chocolate*. These chocolate-like products may contain additional optional ingredients and may include filled confectionery. This category includes only the chocolate-like portion of any confectionery within the scope of food category 5.2.

5.2 Confectionery including hard and soft candy, nougats, etc. other than food categories 5.1, 5.3, and 5.4

Includes all types of products that primarily contain sugar and their dietetic counterparts, and may or may not contain cocoa. Includes hard candy (5.2.1), soft candy (5.2.2), and nougats and marzipans (5.2.3).

5.2.1 Hard candy

Products made from water and sugar (simple syrup), colour and flavour that may or may not have a filling, their dietetic counterparts, and products that may or may not contain cocoa. Includes: pastilles and lozenges (rolled, shaped and filled sweetened candy). These types of products may be used as fillings for chocolate products within the scope of food categories 5.1.4 and 5.1.5.

5.2.2 Soft candy

Products include soft, chewy products such as caramels (containing sugar syrup, fats, colour and flavour) and their dietetic counterparts; products that may or may not contain cocoa and milk (e.g. toffees and chocolate-flavoured caramels); jelly-based candies (e.g. jelly beans, jellied fruit paste covered in sugar, made from pectin, colour and flavour); and licorice. Also included are halwa, and oriental specialties, such as sweet bean jelly etc. These types of products may be used as fillings for chocolate products within the scope of food categories 5.1.4 and 5.1.5.

5.2.3 Nougats and marzipans

Nougats consist of roasted ground nuts, sugar and cocoa and their dietetic counterparts, that may be consumed as is, or may be used as a filling for chocolate products within the scope of food categories 5.1.4 and 5.1.5. Marzipan consists of almond paste and sugar and their dietetic counterparts that may be shaped and coloured for direct consumption, or may be used as a filling for chocolate products within the scope of food categories 5.1.4 and 5.1.5.

5.3 Chewing gum

Product made from natural or synthetic gum base containing flavours, sweeteners (nutritive or non-nutritive), aroma compounds, and other additives. Includes bubble gum and breath-freshener gum products.

5.4 Decorations, toppings (non-fruit) and sweet sauces

Includes ready-to-eat icings and frostings for cakes, cookies, pies and bread and flour confectionery, as well as mixes for these products. Also includes sugar- and chocolate-based coatings for baked goods. Sweet sauces and toppings include butterscotch sauce for use, e.g. on ice cream. These sweet sauces are different than the syrups (e.g. maple, caramel, and flavoured syrups for fine bakery wares and ices) included in category 11.4. Fruit-based toppings are included in 4.1.2.8. Chocolate sauce is included in 5.1.2.

6.0 Cereals and cereal products derived from cereal grains, roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0

Includes unprocessed (6.1) and various processed forms of cereal and cereal-based products.

6.1 Whole, broken, or flaked grain, including rice

Includes whole, husked, unprocessed cereals and grains. Examples include rice (including enriched, instant and parboiled), wheat, corn (maize), sorghum, barley, oats, millets, dried peas or legumes etc.

6.2 Flours and starches (including soybean powder)

The basic milled products of cereal grains, roots, tubers, pulses, pith or softy core of palm tree or legumes sold as such or used as ingredients (e.g. in baked goods).

6.2.1 Flour

Flour is produced from the milling of grain, cereals and tubers (e.g. cassava) and seeds, pith or soft core of palm tree. Includes flour pastes for bread and flour confectionery, flour for bread, pastries, noodles and pasta, and flour mixes (physical mixtures of flours from different cereal or grain sources, which are different from mixes for bakery goods (dry mixes containing flour and other ingredients, categories 7.1.6 (mixes for ordinary bakery wares) and 7.2.3 (mixes for fine bakery wares) such as Atta, besan, suji, durum wheat flour, self-rising flour, enriched flour, instantized flour, corn flour, corn meal, kuttu-ka-atta, singhade-ka-atta, roasted soybean flour, konjac flour, and maida (refined wheat flour) and sago flour.

6.2.2 Starches

Starch is a glucose polymer occurring in granular form in certain plant species, notably seeds (e.g. cereals, pulses, corn, wheat, rice, beans, peas) and tubers (e.g. tapioca, potato). The polymer consists of linked α -D-glucose units. Native starch is separated by processes that are specific for each raw material.

6.3 Breakfast cereals, including rolled oats

Includes all ready-to-eat, instant, and regular hot breakfast cereal products. Examples include granola-type breakfast cereals, instant oatmeal, corn flakes, puffed wheat or rice or other cereals (puffed, pounded, popped) like poha, kheer, popcorn, multi-grain (e.g. rice, wheat and corn) breakfast cereals, breakfast cereals made from soy or bran, and extruded-type breakfast cereals made from grain flour or powder etc.

6.4 Pastas and noodles and like products

Includes all pasta, noodles and similar products e.g. rice paper, rice vermicelli, soybean pastas and noodles.

6.4.1 Fresh pastas and noodles and like products

Products that are untreated (i.e. not heated, boiled, steamed, cooked, pre-gelatinized or frozen) and are not dehydrated. These products are intended to be consumed soon after preparation. Examples include unboiled noodles, and “skins” or crusts for spring rolls, wontons, and *shuo mai*.

6.4.2 Dried pastas and noodles and like products

Products that are untreated (i.e. not heated, boiled, steamed, cooked, pre-gelatinized or frozen) and are dehydrated. Examples include dried forms of: spaghetti, bean vermicelli, rice vermicelli, macaroni, and rice noodles.

6.4.3 Pre-cooked pastas and noodles and like products

Products that are treated (i.e. heated, boiled, steamed, cooked, pre-gelatinized or frozen). These products may be sold directly to the consumer (e.g. pre-cooked, chilled gnocchi to be heated prior to consumption), or may be the starch component of prepared meals (e.g. heat-and-serve frozen dinner entrees containing spaghetti, macaroni or noodles; canned spaghetti and meatballs entrée). Also includes instant noodles, e.g. pre-cooked ramen, udon, rice noodles, that are pre-gelatinized, heated and dried prior to sale to the consumer.

6.5 Cereal and starch based desserts

Dessert products containing cereal, starch or grain as the main ingredient. Also includes cereal- or starch based fillings for desserts such as rice pudding, semolina pudding, tapioca pudding, gujiya, balusahi, soan-papdi, patisa, malpua, and starchy pudding based desserts, cereal based desserts, suji or moong dal halwa, jalebi, boondiladdoo, motichoorladdoo,

mysorepak, emarti, modak, rice flour dumplings, steamed yeast-fermented wheat flour dough desserts, starchy pudding based dessert setc.

6.6 Batters

Products containing flaked or ground cereal or grain that when combined with other ingredients (e.g. water, milk, egg, fats, milk solids, spices, seasonings etc.) may be used as a coating for fish or poultry and includes products sold as dry mix of cereal or grain component. Examples include idli or vada or dosa batters, upma, idli or vada or dosa mixes, pongal mix, sattu, etc., batters for bread or batters for fish or poultry etc. Doughs (e.g. for bread) are found in 7.1.4, and other mixes (e.g. for bread or cakes) are found in 7.1.6 and 7.2.3, respectively.

6.7 Pre-cooked or processed cereal/grain/legume products

Fermented or non fermented products prepared from cereals and/or pulse. Including processed cereals, cereal or malt-based food or beverage and/or pulse and enriched cereals and/or pulse products, such as poha, upma, idli, vada, dhokla, khandvi, papad etc. Products prepared from rice that is soaked, drained, steamed, kneaded and shaped into cake forms. Crisp snacks made from rice grains, also called “rice cakes” are categorized in 15.1, and dessert-type rice cakes are in 6.5. Category 6.7 would also include processed rice and enriched rice products, such as pre-cooked products that are sold canned, chilled or frozen; and processed rice products sold in retort pouches. This is to distinguish from category 6.1 (Whole, broken, or flaked grain, including rice) that is intended to include only whole, husked, unprocessed cereals and grains.

6.8 Soybean products (excluding soybean-based seasonings, and condiments of food category 12.9)

Includes dried, cooked, fried or fermented soybean products, and soybean curd products.

6.8.1 Soybean-based beverages

Products prepared from dried soybeans that are soaked in water, pureed, boiled and strained, or prepared from soybean flour, soybean concentrate, or soybean isolate. Also includes soybean products, such as soybean-based beverage powder.

6.8.2 Soybean-based beverage film

Film formed on the surface of boiling soybean-based beverage that is dried. It may be deep-fried or softened in water prior to use in soups or poached food.

6.8.3 Soybean curd (tofu)

Soybean curd is prepared from dried soybeans that are soaked in water, pureed, and strained to produce soybean-based beverages, which is then made into a curd with a coagulant, and placed in a mould. Soybean curds may be of a variety of textures (e.g. soft, semi-firm, firm).

6.8.4 Semi-dehydrated soybean curd

Soybean curd that has been pressed while being moulded into blocks so that some moisture has been removed, but so that it is not completely dried (see food category 6.8.5). Semi-dehydrated soybean curd typically contains 62% water, and has a chewy texture.

6.8.4.1 Thick gravy-stewed semi-dehydrated soybean curd

Partially dehydrated soybean curd that is cooked (stewed) with a thick sauce (e.g. miso sauce). The partially dehydrated soybean curd typically absorbs the sauce, and so regains its original texture.

6.8.4.2 Deep fried semi-dehydrated soybean curd

Partially dehydrated soybean curd that is deep-fried. It may be consumed as such, or cooked (e.g. stewed in sauce) after frying.

6.8.4.3 Semi-dehydrated soybean curd, other than food categories 6.8.4.1 and 6.8.4.2

Partially dehydrated soybean curd prepared other than by stewing in thick (e.g. miso) sauce or by deepfrying. Includes grilled products and mashed products that may be combined with other ingredients (e.g. to make a patty or a loaf).

6.8.5 Dehydrated soybean curd

Soybean curd from which all moisture has been removed through the process of freezing, aging, and dehydrating. It may be reconstituted with water or sauce for consumption, or is used directly in prepared dishes. It may also be deep-fried or simmered in sauce.

6.8.6 Fermented soybeans

The product is prepared from soybeans that have been steamed and fermented with certain fungi or bacteria (starter). The soft, whole beans have a distinctive aroma and taste. It includes products such as Kinema (Darjeeling hills and Sikkim), Turangbai (Meghalaya), Bekang (Mizoram), Peruyyan (Arunachal Pradesh), Hawaijar (Manipur), and Aakhuni (Nagaland) and other like Natto, and Tempe etc.

6.8.7 Fermented soybean curd

The product is prepared by forming soybean curd into a loaf during the fermentation process. It is a soft, flavoured product, either in red, rice-yellow, or grey-green.

6.8.8 Other soybean protein products

Other products from soybeans composed mainly of soybean protein such as extruded, textured, concentrated, and isolated soybean protein.

7.0 Bakery wares

Includes categories for bread and ordinary bakery wares (7.1) and for sweet, salty and savoury fine bakery wares (7.2).

7.1 Bread and ordinary bakery wares and mixes

Includes all types of non-sweet bakery products and bread-derived products.

7.1.1 Breads and rolls

Includes yeast-leavened and specialty breads like white or brown or multigrain bread and Indian breads (like kulcha, chapatti, roti, parantha, nan, pav etc.), wheat rolls, milk rolls, challa bread, pizza-base or pizza-bread, soda bread etc.

7.1.1.1 Yeast-leavened breads and specialty breads

Includes all types of non-sweet bakery products and bread-derived products such as include white bread, rye bread, pumpernickel bread, raisin bread, whole wheat bread, pain courant francais, malt bread, hamburger rolls, whole wheat rolls, and milk rolls.

7.1.1.2 Soda breads

Includes all soda breads.

7.1.2 Crackers, excluding sweet crackers

The term “cracker” refers to a thin, crisp wafer, usually dough. Flavoured crackers (e.g. cheese flavoured) that are consumed as snacks are in 15.1 such as soda crackers, rye crispsetc.

7.1.3 Other ordinary bakery products

Includes all other ordinary bakery wares, such as cornbread and biscuits, bagels, pita and muffins. The term “biscuit” in this category refers to a small cake of shortened bread, leavened with baking powder or baking soda. It does not refer to the British “biscuit,” which is a “cookie” or “sweet cracker” included in category 7.2.1.

7.1.4 Bread-type products, including bread stuffing and bread crumbs

Includes bread-based products such as croutons, bread stuffing and stuffing mixes, and prepared doughs (e.g. for biscuits, toasted bread (rusks), prepared doughs for bread/bread-type products including their frozen counterparts etc.). Bread mixes are included in category 7.1.6.

7.1.5 Steamed breads and buns

Oriental-style leavened wheat or rice products that are cooked in a steamer. Products may be made with or without fillingsuch as twisted rolls of various shapes, filled dumplings and steamed bun with meat, jam or other filling.

7.1.6 Mixes for bread and ordinary bakery wares

Includes all the mixes containing the dry ingredients to which wet ingredients (e.g. water, milk, oil, butter, and eggs) are added to prepare dough for baked goods from food categories 7.1.1 to 7.1.5 such as French bread mix, tin bread mix, panettone mix, ciabatta mix, among others. Mixes for fine bakerywares (e.g. cakes, cookies, pancakes) are found in category 7.2.3.

7.2 Fine bakery wares (sweet, salty, savoury) and mixes

Includes sub-categories for ready-to-eat products (7.2.1 and 7.2.2) as well as mixes (7.2.3) forpreparingfine baked goods.

7.2.1 Cakes, cookies and pies

The term “sweet cracker” or “sweet biscuit” used in this category refers to a cookie-like product that may be eaten as a dessert such as butter cake, cheesecake, fruit-filled cereal bars, pound cake, moist cake (type of starchy dessert), western cakes, moon cakes, sponge cake, fruitfilledpies (e.g. apple pie), custard types, oatmeal cookies, sugar cookies and British “biscuits” (cookies or sweet crackers).

7.2.2 Other fine bakery products

Includes products that may be eaten as a dessert or as breakfast such as doughnuts, sweet rolls, muffins, pancakes, waffles, filled sweet buns, Danish pastry, wafers or cones for ice cream, flour confectionery, and trifles.

7.2.3 Mixes for fine bakery wares

Mixes containing the dry ingredients to which wet ingredients (e.g. water, milk, oil, butter, eggs) are added to prepare a dough for fine baked goods such as cake mix, flour confectionery mix, pancake mix, pie-mix, and waffle mix. Prepared dough is found in category 7.1.4. Mixes for ordinary bakery wares (e.g. bread) is found in category 7.1.6.

8.0 Meat and meat products, including poultry

This category includes all types of meat and poultry products, in pieces and cuts or comminuted fresh (8.1) and processed (8.2 and 8.3).

8.1 Fresh meat and poultry

Fresh products are usually free of additives.

8.1.1 Fresh meat and poultry whole pieces or cuts

Untreated raw meat, and poultry carcasses and cuts.

8.1.2 Fresh meat and poultry comminuted

Untreated raw comminuted or mechanically deboned meat and poultry.

8.2 Processed meat, and poultry products in whole pieces or cuts

Includes various treatments for non-heat treated meat cuts (8.2.1), and heat-treated meat cuts (8.3.2).

8.2.1 Non-heat treated processed meat and poultry products in whole pieces or cuts

This category describes several treatment methods (e.g. curing, salting, drying, pickling) that preserve and extend the shelf life of meats.

8.2.1.1 Cured (including salted) non-heat treated processed meat and poultry products in whole pieces or cuts

Salted products are treated with sodium chloride. Dry cured (dry pickled) products are prepared by rubbing salt directly on the meat surface. Wet pickle cured products are prepared by submerging the meat in a brine solution. Pump cured products are prepared by injecting brine into the meat. Curing may also be achieved by addition of additives. Smoked products are also included here.

8.2.1.2 Cured (including salted) and dried non-heat treated processed meat and poultry products in whole pieces or cuts

The meat cuts may be cured or salted as described for category 8.2.1.1, and then dried, or they may only be dried. Drying is achieved either in hot air or in vacuum.

8.2.1.3 Fermented non-heat treated processed meat and poultry products in whole pieces or cuts

Fermented products are a type of pickled product produced by the action of lactic acid bacteria in the presence of salt.

8.2.2 Heat-treated processed meat and poultry products in whole pieces or cuts

Includes cooked (including cured and cooked, and dried and cooked), heat-treated (including sterilized) and canned meat cuts.

8.2.3 Frozen processed meat and poultry products in whole pieces or cuts

Includes raw and cooked meat cuts that have been frozen.

8.3 Processed comminuted meat and poultry products

Includes various treatments for non-heat treated products (8.3.1) and heat-treated products (8.3.2).

8.3.1 Non-heat treated processed comminuted meat and poultry products

This category describes several treatment methods (e.g. curing, salting, drying, pickling) that preserve and extend the shelf life of comminuted and mechanically deboned meat products.

8.3.1.1 Cured (including salted) non-heat treated processed comminuted meat and poultry products

Salted products are treated with sodium chloride. Dry cured (dry pickled) products are prepared by rubbing salt directly on the meat surface. Wet pickle cured products are prepared by submerging the meat in a brine solution. Pump cured products are prepared by injecting brine into the meat. Curing may also be achieved by addition of additives. Also includes smoked products.

8.3.1.2 Cured (including salted) and dried non-heat treated processed comminuted meat and poultry products

The comminuted or mechanically deboned products may be cured or salted as described for category 8.3.1.1, and then dried, or they may only be dried. Drying is achieved either in hot air or in vacuum.

8.3.1.3 Fermented non-heat treated processed comminuted meat and poultry products

Fermented products are a type of pickled product produced by the action of lactic acid bacteria in the presence of salt. Certain types of sausages may be fermented.

8.3.2 Heat-treated processed comminuted meat and poultry products

Includes cooked (including cured and cooked, and dried and cooked), heat-treated (including sterilized) and canned comminuted products.

8.3.3 Frozen processed comminuted meat and poultry products

Includes raw, partially cooked and fully cooked comminuted or mechanically deboned meat products that have been frozen.

8.4 Edible casings (e.g. sausage casings)

Casings or tubing prepared from collagen, cellulose, or food-grade synthetic material or from natural sources that contain the sausage mix.

9.0 Fish and fish products, including molluscs, crustaceans, and echinoderms

This broad category is divided into categories for fresh fish (9.1) and various processed fish products (9.2– 9.4). This category includes aquatic vertebrates (e.g. fish) and aquatic invertebrates (e.g. jellyfish), as well as molluscs (e.g. clams, snails), crustaceans (e.g. shrimp, crab, lobster), and echinoderms (e.g. sea urchins, sea cucumbers). Fish products may be treated with coatings, such as glazes and spice rubs, prior to marketing to the consumer (e.g. glazed frozen fish fillets).

9.1 Fresh fish and fish products, including molluscs, crustaceans, and echinoderms

The term “fresh” refers to fish and fish products that are untreated except for refrigeration, storage on ice, or freezing upon catching at sea or in lakes or other bodies of water in order to prevent decomposition and spoilage.

9.1.1. Fresh fish

Includes fresh rohu, catla, hilsa, singhada, trout, pomphret, cod, salmon, fishroe etc

9.1.2 Fresh molluscs, crustaceans and echinoderms

Includes fresh shrimp, clams, crabs, lobster, snails etc.

9.2 Processed fish and fish products, including molluscs, crustaceans, and echinoderms

This category refers to fish products that are frozen and may require further cooking, as well as ready-to-eat cooked, smoked, dried, fermented, and salted products.

9.2.1 Frozen fish, fish fillets, and fish products, including molluscs, crustaceans, and echinoderms

Fresh, including partially cooked, fish subjected to freezing or quick-freezing at sea and on land for further processing such as frozen or deep frozen clams, cod fillets, crab, finfish, haddock, hake, lobster, minced fish, prawns and shrimp; frozen fish roe; frozen surimi etc.

9.2.2 Frozen battered fish, fish fillets and fish products, including molluscs, crustaceans, and echinoderms

Uncooked product prepared from fish or fish portions, with dressing in eggs and bread crumbs or batter. Examples include frozen raw breaded or batter-coated shrimp; and frozen or quick-frozen breaded or batter-coated fish fillets, fish portions and fish sticks (fish fingers) etc.

9.2.3 Frozen minced and creamed fish products, including molluscs, crustaceans, and echinoderms

Uncooked product prepared from minced fish pieces in cream-type sauce.

9.2.4 Cooked and/or fried fish and fish products, including molluscs, crustaceans, and echinoderms

Includes all ready-to-eat cooked products as described in the sub-categories.

9.2.4.1 Cooked fish and fish products

Cooked products include steamed, boiled or any other cooking method except frying (see 9.2.4.3). The fish may be whole, in portions or comminuted such as fish sausage; cooked fish products boiled down in soy sauce; cooked surimi products, cooked fish roe; cooked fish and lobster paste (surimi-like products). Other fish paste (Oriental type) is found in 9.3.4.

9.2.4.2 Cooked molluscs, crustaceans, and echinoderms

Cooked products include steamed, boiled or any other cooking method except frying (see 9.2.4.3) such as cooked *Crangon crangon* and *Crangon vulgaris* (brown shrimp; cooked shrimp), clams and crabs.

9.2.4.3 Fried fish and fish products, including molluscs, crustaceans, and echinoderms

Ready-to-eat products prepared from fish or fish portions, with or without further dressing in eggs and breadcrumbs or batter, that are fried, baked, roasted or barbecued, and then packaged or canned with or without sauce or oil. Examples include ready-to-eat fried surimi, fried calamari, and fried soft-shell crabs.

9.2.5 Smoked, dried, fermented, and/or salted fish and fish products, including molluscs, crustaceans, and echinoderms

Smoked fish are usually prepared from fresh deep frozen or frozen fish that are dried directly or after boiling, with or without salting, by exposing the fish to freshly-generated sawdust smoke. Dried fish are prepared by exposing the fish to sunlight or drying directly or after boiling in a special installation; the fish may be salted prior to drying. Salted fish are either rubbed with salt or placed in a salt solution. This manufacturing process is different from that described in food category 9.3 for marinated and pickled fish. Cured fish is prepared by salting and then smoking fish such as salted anchovies, shrimp, and shad; smoked chub, cuttlefish and octopus; fish ham; dried and salted species of the *Gadidae* species; smoked or salted fish paste and fish roe; cured and smoked sablefish, shad, and salmon; dried shellfish, dried bonito, and boiled, dried fish.

9.3 Semi-preserved fish and fish products, including molluscs, crustaceans, and echinoderms

Includes products treated by methods such as marinating, pickling and partial cooking that have a limited shelf life.

9.3.1 Fish and fish products, including molluscs, crustaceans, and echinoderms, marinated and/or in jelly

Marinated products are manufactured by soaking the fish in vinegar or wine with or without added salt and spices. They are packaged in jars or cans and have a limited shelf life. Products in jelly may be manufactured by tenderizing fish products by cooking or steaming, adding vinegar or wine, salt and preservatives, and solidifying in a jelly such as “roll mops” (a type of marinated herring), sea eel(dogfish) in jelly and fish aspic.

9.3.2 Fish and fish products, including molluscs, crustaceans, and echinoderms, pickled and/or in brine

Pickled products are sometimes considered a type of marinated product. Pickling results from the treatment of the fish with a salt and vinegar or alcohol (e.g. wine) solution. Examples include different types of Oriental pickled products e.g. pickled fish, pickled herring and sprat.

9.3.3 Salmon substitutes, caviar, and other fish roe products

The term “caviar” refers only to the roe of the sturgeon species. Caviar substitutes are made of roe of various sea and freshwater fish (e.g. cod and herring) that are salted, spiced, dyed and may be treated with a preservative such as salted salmon roe, processed, salted salmon roe, cod roe, salted cod roe and lumpfish caviar. Occasionally, roe may be pasteurized. In this case, it is included in food category 9.4, since it is a fully preserved product. Roe products that are frozen, cooked or smoked are included in category 9.2.1, 9.2.4.1, and 9.2.5, respectively; fresh fish roe is found in category 9.1.1, 9.3.4. Semi-preserved fish and fish products, including molluscs, crustaceans, and echinoderms (e.g. fish paste), excluding products of food categories 9.3.1 – 9.3.3 such as fish or crustacean pates and traditional Oriental fish paste. The latter is produced from fresh fish or the residue from fish sauce production, which is combined with other ingredients such as wheat flour, rice or soybeans. The product may be further fermented. Cooked fish or crustacean pastes (surimi-like products) are found in 9.2.4.1 and 9.2.4.2, respectively.

9.4 Fully preserved, including canned or fermented fish and fish products, including molluscs, crustaceans, and echinoderms

Products with extended shelf life, manufactured by pasteurizing or steam retorting and packaging in vacuum sealed air-tight containers to ensure sterility. Products may be packed in their own juice or in added oil or sauce. This category excludes fully cooked products (see category 9.2.4) such as canned tuna, clams, crab, fish roe and sardines; gefilte fish balls; and surimi (heat-pasteurized).

10.0 Eggs and egg products

Includes fresh in-shell eggs (10.1), products that may substitute for fresh eggs (10.2) and other egg products (10.3 and 10.4).

10.1 Fresh eggs

Fresh in-shell eggs are free of additives.

10.2 Egg products

Products that may be used as replacement for fresh eggs in recipes or as a food (e.g. omelette). They are produced from fresh eggs by either (i) mixing and purifying the whole egg; or (ii) separating the egg white and yolk, and then mixing and purifying each separately. The purified whole egg, white or yolk is then further processed to produce liquid, frozen or dried eggs.

10.2.1 Liquid egg products

The purified whole egg, egg yolk or egg white is pasteurized and chemically preserved (e.g. by addition of salt).

10.2.2 Frozen egg products

Includes purified, pasteurized and frozen whole egg, egg yolk or egg white.

10.2.3 Dried and/or heat coagulated egg products

De-sugared purified, pasteurized and dried whole egg, egg yolk or egg white.

10.3 Preserved eggs, including alkaline, salted, and canned eggs

Includes traditional Oriental preserved products, such as salt-cured and alkaline treated eggs.

10.4 Egg-based desserts

Includes ready-to-eat products and products to be prepared from a dry mix such as flan and egg custard. Also includes custard fillings for fine bakery wares (e.g. pies).

11.0 Sweeteners, including honey

Includes all standardized sugars (11.1), non-standardized products (e.g. 11.2, 11.3, 11.4 and 11.6), and natural sweeteners (11.5 – honey).

11.1 Refined and raw sugars

Nutritive sweeteners, such as fully or partially purified sucrose (derived from sugar beet and sugar cane), glucose (derived from starch), or fructose, that are included in sub-categories 11.1.1 to 11.1.5.

11.1.1 White sugar, dextrose anhydrous, dextrose monohydrate, fructose

White sugar is purified and crystallized sucrose. Dextrose anhydrous is purified and crystallized D-glucose without water of crystallization. Dextrose monohydrate is purified and crystallized D-glucose with one molecule of water of crystallization. Fructose is purified and crystallized D-fructose. Examples include refined sugar, cube sugar, mishri etc.

11.1.2 Powdered sugar, powdered dextrose

Powdered sugar (icing sugar) is finely pulverized white sugar with or without added anti-caking agents. Powdered dextrose (icing dextrose) is finely pulverized dextrose anhydrous or dextrose monohydrate, or a mixture of the two, with or without added anti-caking agents.

11.1.3 Soft white sugar, soft brown sugar, glucose syrup, dried glucose syrup, raw cane sugar

Soft white sugar is fine grain purified, moist sugar, that is white in colour. Soft brown sugar is fine grain moist sugar that is light to dark brown in colour. Glucose syrup is a purified concentrated aqueous solution of nutritive saccharides derived from starch or inulin or both. Dried glucose syrup is glucose syrup from which water has been partially removed. Raw cane sugar is partially purified sucrose crystallized from partially purified cane juice without further purification. Examples include Khandsari sugar.

11.1.3.1 Dried glucose syrup used to manufacture sugar confectionery

Dried glucose syrup, as described in 11.1.3, used to manufacture candy products that are included in food category 5.2 (e.g. hard or soft candies).

11.1.3.2 Glucose syrup used to manufacture sugar confectionery

Glucose syrup, as described in 11.1.3, used to manufacture candy products that are included in food category 5.2 (e.g. hard or soft candies).

11.1.4 Lactose

A natural constituent of milk normally obtained from whey. It may be anhydrous, or contain one molecule of water of crystallization, or be a mixture of both forms.

11.1.5 Plantation or mill white sugar

Purified and crystallized sucrose.

11.2 Brown sugar excluding products of food category 11.1.3

Includes large-grain, brown or yellow lump sugars, such as demerara sugar, gur and jaggery.

11.3 Sugar solutions and syrups, also (partially) inverted, including treacle and molasses, excluding products of food category 11.1.3

Includes co-products of the sugar refining process (e.g. treacle and molasses), invert sugar (equimolar mixture of glucose and fructose produced from the hydrolysis of sucrose), and other sweeteners, such as high fructose corn syrup, high fructose inulin syrup and corn sugar.

11.4 Other sugars and syrups

Includes all types of table syrups (e.g. xylose, maple syrup), syrups for fine bakery wares and ices (e.g. caramel syrup, flavoured syrups), and decorative sugar toppings (e.g. coloured sugar crystals for cookies).

11.5 Honey:

Honey is the natural sweet substance produced by honeybees from the nectar of blossoms or secretions of plants. Examples of honey include wildflorahoney, multi-flora honey, rapeseed or mustard honey, clover honey etc.

11.6 Table-top sweeteners, including those containing high-intensity sweeteners

Includes products that are preparations of high-intensity sweeteners (e.g. acesulfame potassium, steviols) and/or polyols (e.g. sorbitol). These products, which are sold to the final consumer, may be in powder, solid (e.g. tablets or cubes), or liquid form.

12.0 Salts, spices, soups, sauces, salads, protein products

This is a broad category that includes substances added to food to enhance its aroma and taste (12.1 – salt and salt substitutes; 12.2 – herbs, spices, seasonings and condiments (e.g. seasoning for instant noodles); 12.3 – vinegars; and 12.4 – mustards), certain prepared foods (12.5 – soups and broths; 12.6 – sauces and like products; and 12.7 – salads (e.g. macaroni salad, potato salad) and sandwich spreads, excluding cocoa and nut-based spreads of food categories 4.2.2.5 and 5.1.3)), and products composed primarily of protein that are derived from soybeans or from other sources (e.g. milk, cereal, or vegetables) (12.9 – soybean based seasonings and condiments; and 12.10 – protein products other than from soybeans).

12.1 Salt and salt substitutes

Includes salt (12.1.1) and salt substitutes (12.1.2) used as seasoning for food.

12.1.1 Salt

Primarily food-grade sodium chloride. Includes table salt, iodized and fluoride iodized salt, and dendritic salt. This category also includes similar traditional products like black salt, rock salt (sendhanamak, kala namak, Gumma namak) sea salt etc.

12.1.2 Salt substitutes

Salt substitutes are seasonings with reduced sodium content intended to be used on food in place of salt.

12.2 Herbs, spices, seasonings, and condiments

This category describes items intended to enhance the aroma and taste of food (e.g. seasoning for instant noodles).

12.2.1 Herbs and spices including masalas

Herbs and spices are usually derived from botanical sources, and may be dehydrated, and either ground or whole. Examples include chilli, turmeric, pepper, asafoetida, anise, aniseed (saunf), basil, bay leaf, caraway (shiajeera), cardamom (elaichi), large cardamom, cinnamon, clove, cumin, and carom seeds (ajowain) etc. Spices may also be found as blends in powder or paste form. Examples of spice blends include chilli seasoning, chilli paste, curry paste, curry roux, and dry cures or rub that are applied to external surfaces of meat or fish. Blends of spices with other ingredients (Masalas) include curry powder, sambhar masala, rasam masala, chhole masala, pavbhaji masala etc.

12.2.2 Seasonings and condiments

Seasonings and condiments are spice mixes with other ingredients which go as toppings to sprinkle on rice and other foods, and include seasonings for noodles, Puliogare mix, onion salt, garlic salt etc. The term “condiments” as used in the Food Category System does not include condiment sauces (e.g. ketchup, mayonnaise, mustard) or relishes.

12.3 Vinegars

Liquid produced from fermentation of ethanol from a suitable source (e.g. wine, cider). Examples include cider vinegar, wine vinegar, malt vinegar, spirit vinegar, grain vinegar, raisin vinegar, fruit (wine) vinegar and synthetic vinegar.

12.4 Mustards

Condiment sauce prepared from ground often defatted mustard seed that is mixed into slurry with water, vinegar, salt, oil and other spices and refined. Examples include Dijon mustard, and “hot” mustard (prepared from seeds with hulls).

12.5 Soups and broths

Includes ready-to-eat soups and mixes. The finished products may be water- (e.g. consommé) or milk-based (e.g. chowder).

12.5.1 Ready-to-eat soups and broths, including canned, bottled, and frozen

Water- or milk-based products consisting of vegetable, meat or fish broth with or without other ingredients (e.g. vegetables, meat, noodles) such as rasam, bouillon, broths, consommés, water- and cream-based soups, chowders, and bisques.

12.5.2 Mixes for soups and broths

Concentrated soup to be reconstituted with water and/or milk, with or without addition of other optional ingredients (e.g. vegetables, meat, noodles) such as rasam powder, bouillon powders and cubes; powdered and condensed soups; and stock cubes and powders etc.

12.6 Sauces and like products

Includes ready-to-eat sauces, gravies and dressings, and mixes to be reconstituted before consumption. The ready-to-eat products are divided into sub-categories for emulsified (12.6.1) and non-emulsified (12.6.2) products, whereas the sub-category for the mixes (12.6.3) encompasses both emulsified and non-emulsified sauce mixes.

12.6.1 Emulsified sauces and dips

Sauces, gravies, dressings based and dips, at least in part, on a fat- or oil-in water emulsions such as salad dressing (e.g. French, Italian, Greek, ranch style), fat-based sandwich spreads (e.g. mayonnaise with mustard), salad cream, and fatty sauces and snack dips (e.g. bacon and cheddar dip, onion dip).

12.6.2 Non-emulsified sauces

Include water-, coconut milk-, and milk-based sauces, gravies and dressings. Examples include barbecue sauce, tomato ketchup, cheese sauce, Worcestershire sauce, Oriental thick Worcestershire sauce, chilli sauce, sweet and sour dipping sauce, and white (cream-based) sauce (sauce consisting primarily of milk or cream, with little added fat (e.g. butter) and flour, with or without seasoning or spices).

12.6.3 Mixes for sauces and gravies

Concentrated product, usually in powdered form, to be mixed with water, milk, oil or other liquid to prepare a finished sauce or gravy such as mixes for cheese sauce, and salad dressings etc.

12.6.4 Clear sauces

Includes thin, non-emulsified clear sauces that may be water-based. These sauces may be used as condiments or ingredients rather than as finished gravy such as oyster sauce and fish sauce.

12.7 Salads and sandwich spreads excluding cocoa- and nut-based spreads of food categories 4.2.2.5 and 5.1.3

Includes prepared salads (e.g. macaroni salad, potato salad), milk-based sandwich spreads, non-standardized mayonnaise-like sandwich spreads, and dressings etc.

12.8 Yeast and like products:

Includes baker's yeast and leaven used in the manufacture of baked goods. Includes the products used in the production of alcoholic beverages.

12.9 Soybean-based seasonings and condiments

Includes products that are derived from soybeans and other ingredients intended for use as seasonings and condiments, such as fermented soybean paste and soybean sauces.

12.9.1 Fermented soybean paste

The product is made of soybeans, salt, water and other ingredients, using the process of fermentation (e.g. miso).

12.9.2 Soybean sauce

A liquid seasoning obtained by fermentation of soybeans, non-fermentation (e.g. hydrolysis) of soybeans, or by hydrolysis of vegetable protein.

12.9.2.1 Fermented soybean sauce

A clear, non-emulsified sauce made of soybeans, cereal, salt and water by the fermentation process.

12.9.2.2 Non-fermented soybean sauces

Non-fermented soybean sauce, which is also known as non-brewed soybean sauce, may be produced from vegetable proteins, such as defatted soybeans that are acid-hydrolyzed (e.g. with hydrochloric acid), neutralized (e.g. with sodium carbonate), and filtered.

12.9.2.3 Other soybean sauce

Non-emulsified sauce made from fermented soybean sauce and/or non-fermented soybean sauce, with or without sugar, with or without caramelization process.

12.10 Protein products other than from soybeans

Includes cereal or legume or vegetable protein products such as wheat gluten, vegetable protein analogues, and proteinaceous meat or milk and fish substitutes. Includes their isolates, concentrates and hydrolystes, single cell protein including Spirulina.

13.0 Foodstuffs intended for particular nutritional uses

13.1 Infant formulae, follow-up formulae, and formulae for special medical purposes for infants

13.1.1 Infant formulae

13.1.2 Follow-up formulae

13.2 Complementary foods for infants and young children

13.3 Dietetic foods intended for special medical purposes (excluding products of food category 13.1)

13.4 Dietetic formulae for slimming purposes and weight reduction

13.5 Dietetic foods (e.g., supplementary foods for dietary use) excluding products of food categories 13.1 -13.4 and 13.6

13.6 Food supplements

14.0 Beverages, excluding dairy products

14.1 Non-alcoholic ("soft") beverages

This broad category includes waters and carbonated waters (14.1.1), fruit and vegetable juices (14.1.2), fruit and vegetable nectars (14.1.3), water-based flavoured carbonated and non-carbonated drinks (14.1.4), and water-based brewed or steeped beverages such as coffee and tea (14.1.5).

14.1.1 Waters

Includes natural waters (14.1.1.1) and other bottled waters (14.1.1.2), each of which may be non-carbonated or carbonated.

14.1.1.1 Natural mineral waters and source waters

Waters obtained directly at the source and packaged close to the source; are characterized by the presence of certain mineral salts in relative proportions and trace elements or other constituents. Natural mineral water may be naturally carbonated (with carbon dioxide from the source), carbonated (with added carbon dioxide of another origin), decarbonised (with less carbon dioxide than present in the water at the source so it does not spontaneously give off carbon dioxide under conditions of standard temperature and pressure), or fortified (with carbon dioxide from the source), and non-carbonated (contains no free carbon dioxide).

14.1.1.2 Table waters and soda waters

Includes waters other than natural source waters that may be carbonated by addition of carbon dioxide and may be processed by filtration, disinfection, or other suitable means. These waters may contain added mineral salts. Carbonated and non-carbonated waters containing flavours are found in category 14.1.4 such as table water, bottled water with or without added minerals, purified water, seltzer water, club soda, and sparkling water.

14.1.2 Fruit and vegetable juices

This category applies only to fruit and vegetable juices. Beverages based on fruit and vegetable juices are found in food category 14.1.4.2. Fruit-vegetable juice blends have separate classifications for each component (i.e. fruit juice (14.1.2.1) and vegetable juice (14.1.2.3)).

14.1.2.1 Fruit juices

Fruit juice is the unfermented but fermentable liquid obtained from the edible part of sound, appropriately mature and fresh fruit or of fruit maintained in sound condition by suitable means. The juice is prepared by suitable processes, which maintain the essential physical, chemical, organoleptical and nutritional characteristics of the juices of the fruit from which it comes. The juice may be cloudy or clear, and may have restored (to the normal level attained in the same kind of fruit) aromatic substances and volatile flavour components, all of which must be obtained by suitable physical means, and all of which must have been recovered from the same kind of fruit. Pulp and cells obtained by suitable physical means from the same kind of fruit may be added. A single juice is obtained from one kind of fruit. A mixed juice is obtained by blending two or more juices or juices and purees, from different kinds of fruit. Fruit juice may be obtained, e.g. by directly expressing the juice by mechanical extraction processes, by reconstituting concentrated fruit juice (food category 14.1.2.3) with water, or in limited situations by water extraction of the whole fruit.. Examples include orange juice, apple juice, black currant juice, lemon juice, orange-mango juice and coconut water.

14.1.2.2 Vegetable juices

Vegetable juice is the liquid unfermented but fermentable product intended for direct consumption obtained by mechanical expression, crushing, grinding, and/or sieving of one or more sound fresh vegetables or vegetables preserved exclusively by physical means. The juice may be clear, turbid, or pulpy. It may have been concentrated and reconstituted with water. Products may be based on a single vegetable (e.g. carrot) or blends of vegetables (e.g. carrots, celery).

14.1.2.3 Concentrates of fruit juices

Concentrated fruit juice is the product that complies with the definition given in food category 14.1.2.1. It is prepared by the physical removal of water from fruit juice in an amount to increase the Brix level to a value at least 50% greater than that established for reconstituted juice from the same fruit. In the production of juice that is to be concentrated, suitable processes are used, and may be combined; with simultaneous diffusion of the pulp cells or fruit pulp by water, provided that the water-extracted soluble fruit solids are added in-line to the primary juice, before the concentration procedure. Fruit juice concentrates may have restored (to the normal level attained in the same kind of fruit) aromatic substances and volatile flavour components, all of which must be obtained by suitable physical means, and all of which must be recovered from the same kind of fruit. Pulp and cells obtained by suitable physical means from the same kind of fruit may be added. Sold in liquid, syrup and frozen forms for the preparation of a ready-to-drink juice by addition of water. Examples include frozen orange juice concentrate, and lemon juice concentrate.

14.1.2.4 Concentrates of vegetable juices

Prepared by the physical removal of water from vegetable juice. Sold in liquid, syrup and frozen forms for the preparation of a ready-to-drink juice by addition of water. Includes carrot juice concentrate.

14.1.3 Fruit and vegetable nectars

Fruit and vegetable nectars are beverages produced from purees, juices, or concentrates of either, blended with water and sugar, honey, syrups, and/or sweeteners. Fruit-vegetable nectar blends are reported under their components (i.e. fruit nectar (14.1.3.1) and vegetable nectar (14.1.3.2)).

14.1.3.1 Fruit nectar

Fruit nectar is the unfermented but fermentable product obtained by adding water with or without the addition of sugar, honey, syrups, and/or sweeteners to fruit juice, concentrated fruit juice, fruit purees or concentrated fruit purees, or a mixture of those products. Aromatic substances, volatile flavour components, pulp and cells, all of which must have been recovered from the same kind of fruit and obtained by suitable physical means, may be added. Products may be based on a single fruit or on fruit blends such as pear nectar and peach nectar.

14.1.3.2 Vegetable nectar

Product obtained by adding water with or without the addition of sugar, honey, syrups, and/or sweeteners to vegetable juice or concentrated vegetable juice, or a mixture of those products. Products may be based on a single vegetable or on a blend of vegetables.

14.1.3.3 Concentrates of fruit nectar

Prepared by the physical removal of water from fruit nectar or its starting materials. Sold in liquid, syrup and frozen forms for the preparation of a ready-to-drink nectar by addition of water. Examples: pear nectar concentrate and peach nectar concentrate.

14.1.3.4 Concentrates of vegetable nectar

Prepared by the physical removal of water from vegetable nectar. Sold in liquid, syrup and frozen forms for the preparation of ready-to-drink nectars by addition of water.

14.1.4 Water-based flavoured drinks, including “sport,” “energy,” or “electrolyte” drinks and particulated drinks

Includes all carbonated and non-carbonated varieties and concentrates, products based on fruit and vegetable juices, coffee-, tea- and herbal-based drinks etc.

14.1.4.1 Carbonated water-based flavoured drinks

Includes water-based flavoured drinks with added carbon dioxide with nutritive, non-nutritive and/or intense sweeteners and other permitted food additives. Includes *gaseosa* (water-based drinks with added carbon dioxide, sweetener, and flavour), and sodas such as colas, pepper-types, root beer, lemon-lime, and citrus types, both diet/light and regular types. These beverages may be clear, cloudy, or may contain particulate matter (e.g. fruit pieces). Includes so-called “energy” drinks that are carbonated and contain high levels of nutrients and other ingredients.

14.1.4.2 Non-carbonated water-based flavoured drinks, including punches and Ades

Include water-based flavoured drinks without added carbon dioxide, fruit and vegetable juice-based drinks (e.g. almond, aniseed, coconut-based drinks, and ginseng drink), fruit flavoured ades (e.g. lemonade, orangeade), fruit based soft drinks, capile groselha, lactic acid beverage, ready-to-drink coffee and tea drinks with or without milk or milk solids, and herbal-based drinks (e.g. iced tea, fruit-flavoured iced tea, chilled canned cappuccino drinks) and “sports” drinks containing electrolytes. These beverages may be clear or contain particulated matter (e.g. fruit pieces), and may be unsweetened or sweetened with sugar or a non-nutritive high-intensity sweetener. Includes so-called “energy” drinks that are non-carbonated and contain high levels of nutrients and other ingredients.

14.1.4.3 Concentrates (liquid or solid) for water-based flavoured drinks

Include powder, syrup, liquid and frozen concentrates for the preparation of carbonated or non-carbonated water-based non-alcoholic beverages by addition of water or carbonated water. Examples include squashes, fountain syrups (e.g. cola syrup), fruit syrups for soft drinks, frozen or powdered concentrate for lemonade and iced tea mixes.

14.1.5 Coffee, coffee substitutes, tea, herbal infusions, and other hot cereal and grain beverages, excluding cocoa

Includes the ready-to-drink products (e.g. canned), and their mixes and concentrates such as chicory-based hot beverages (postum), rice tea, mate tea, and mixes for hot coffee and tea beverages (e.g. instant coffee, powder for hot cappuccino beverages). Treated coffee beans for the manufacture of coffee products are also included. Ready-to-drink cocoa is included in category 1.1.2, and cocoa mixes in 5.1.1.

14.2 Alcoholic beverages, including alcohol-free and low-alcoholic counterparts

The alcohol-free and low-alcoholic counterparts are included in the same category as the alcoholic beverage.

14.2.1 Beer and malt beverages

Alcoholic beverages brewed from germinated barley (malt), hops, yeast, and water such as ale, lager, pilsner, brown beer, weiss beer, oud bruin beer, Obergariges Einfachbier, light beer, table beer, malt liquor, porter, stout, and barley wine.

14.2.2 Cider and Perry

Fruit wines made from apples (cider) and pears (Perry). Also includes cider bouche.

14.2.3 Grape wines

Alcoholic beverage obtained exclusively from the partial or complete alcoholic fermentation of fresh grapes, whether crushed or not, or of grape must (juice).

14.2.3.1 Still grape wine

Grape wine (white, red, rosé, or blush, dry or sweet) that may contain up to a maximum 0.4g/100 ml (4000mg/kg) carbon dioxide at 20°C.

14.2.3.2 Sparkling and semi-sparkling grape wines

Grape wines in which carbonation is produced during the fermentation process, either by bottle fermentation or closed tank fermentation. Also includes carbonated wine whose carbon dioxide is partially or totally of exogenous origin such as spumante, and “cold duck” wine.

14.2.3.3 Fortified grape wine, grape liquor wine, and sweet grape wine

Grape wines produced either by: (i) the fermentation of grape must (juice) of high sugar concentration; or (ii) by the blending of concentrated grape juice with wine; or (iii) the mixture of fermented must with alcohol such as grape dessert wine.

14.2.4 Wines (other than grape)

Includes wines made from fruit other than grapes, apples and pears, and from other agricultural products, including grain (e.g. rice). These wines may be still or sparkling. Examples include rice wine (*sake*), and sparkling and still fruit wines.

14.2.5 Mead

Alcoholic liquor made from fermented honey, malt and spices, or just of honey. Includes honey wine.

14.2.6 Distilled spirituous beverages containing more than 15% alcohol

Includes all distilled spirituous beverages derived from grain (e.g. corn, barley, rye, wheat), tubers (e.g. potato), fruit (e.g. grapes, berries) or sugar cane that contain greater than 15% alcohol such as aperitifs, brandy (distilled wine), cordials, liqueurs (including emulsified liqueurs), tequila, whiskey, and vodka.

14.2.7 Aromatized alcoholic beverages

Includes all non-standardized alcoholic beverage products. Although most of these products contain less than 15% alcohol, some traditional non-standardized aromatized products may contain up to 24% alcohol such as aromatized wine, cider and perry; aperitif wines; and prepared cocktails (mixtures of liquors, liqueurs, wines, essences, fruit and plant extracts, etc. marketed as ready-to-drink products or mixes). Cooler-type beverages are composed of beer, malt beverage, wine or spirituous beverage, low-alcoholic refreshers, fruit juice(s), and soda water (if carbonated) etc.

15.0 Ready-to-Eat savouries

Includes all types of savoury snack foods.

15.1 Snacks - potato, cereal, flour or starch based (from roots and tubers, pulses and legumes)

Includes all savoury snacks, with or without added flavourings, but excludes unsweetened crackers (category 7.1.2) such as potato chips, popcorn, pretzels, rice crackers, flavoured crackers (e.g. cheese-flavoured crackers), bhujia (namkeen; snack made of a mixture of flours, maize, potatoes, salt, dried fruit, peanuts, spices, colours, flavours, and antioxidants), and papads (prepared from soaked rice flour or from black gram or cow pea flour, mixed with salt and spices, and formed into balls or flat cakes), khari, kara, murukku, namakpara, chiwda, palakayalu, ribbon or thattupakoda, dalmoth or mixtures, soya nuts, nimki, fali (e.g. cholafali), other fried or baked snacks or savouries, uppuseedai, appam, bhel-mix, sev, gathiya, shankarpali, farsan, kurmura, murmura, papadi, crisps, chakli, etc. Also includes sweet snacks e.g. chikki, gajak, murrunda, gudchana, sugar coated dals and other sweet dal snacks (dals coated with jaggery, sugar, honey and other ingredients).

15.2 Processed nuts, including coated nuts and nut mixtures

Includes all types of whole nuts processed by, e.g. dry-roasting, roasting, marinating or boiling, either in-shell or shelled, salted or unsalted. Yoghurt-, cereal-, and honey-covered nuts, and dried fruit-nut-and-cereal snacks are classified here. Chocolate-covered nuts are classified in 5.1.4, and nuts covered in imitation chocolate are included in 5.1.5.

15.3 Snacks - fish based

This describes savoury crackers with fish, fish products or fish flavouring. Dried fish per se that may be consumed as a snack is assigned to food category 9.2.5, and dried meat snacks are assigned to food category 8.3.1.2.

16.0 Prepared foods

These foods are not included in the other food categories (1-15) and shall be considered on a case-by-case basis. Prepared foods are mixtures of multiple components (e.g. meat, sauce, grain, cheese, vegetables); the components are included in other food categories. Prepared foods require minimal preparation by the consumer (e.g. heating, thawing, rehydrating). e.g. pav- bhaji, ready-to-eat dishes, biryani, curried rice, sandwiches (filling with egg /chicken/vegetarian sandwiches etc.), burgers, fish burgers, pizza etc. Provisions for additives will be listed in this food category in these regulations only if the additive is needed: (i) solely to have a technological function in the prepared food as sold to the consumer; or (ii) at a use level that has an intentional technological function in the prepared food that exceeds the use level that can be accounted for by carry-over from the individual components

III FUNCTIONAL CLASSES, DEFINITIONS AND TECHNOLOGICAL PURPOSES

Reno.	Functional Classes	Definition	Technological purpose
1	Acidity regulator	A food additive, which controls the acidity or alkalinity of a food.	Adjusting pH, acidity, alkalinity, and buffering activity.
2	Ant caking agent	A food additive, which reduces the tendency of components of food to adhere to one another.	Anticaking, anti-sticking, drying and dusting.
3	Antifoaming agent	A food additive, which prevents or reduces foaming.	Antifoaming and de-foaming.
4	Antioxidant	A food additive, which prolongs the shelf-life of foods by protecting against deterioration caused by oxidation.	Antioxidant, antioxidant synergist, and antibrowning.
5	Bleaching agent	A food additive (non-flour use) used to decolorize food. Bleaching agents do not include pigments.	Decolorising, and bleaching.
6	Bulking agent	A food additive, which contributes to the bulk of a food without contributing significantly to its available energy value.	Bulking and filling.
7	Carbonating agent	A food additive used to provide carbonation in a food.	Providing carbon dioxide gas.
8	Carrier	A food additive used to dissolve, dilute, disperse or otherwise physically modify a food additive or nutrient without altering its function (and without exerting any technological effect itself) in order to facilitate its handling, application or use of the food additive or nutrient.	Carrier, diluent and encapsulation.
9	Colour	A food additive, which adds or restores colour in a food.	Colour, decorative pigment, surface colourant for eye appeal
10	Colour retention agent	A food additive, which stabilizes, retains or intensifies the colour of a food	Colour fixation/retention/ stabilization
11	Emulsifier	A food additive, which forms or maintains a uniform emulsion of two or more phases in a food.	Emulsification, plasticization, dispersion, surface action, inhibition of crystallization, density adjustment (flavouring oils in beverages), suspension and clouding.

Reno.	Functional Classes	Definition	Technological purpose
12	Emulsifying salt	A food additive, which, in the manufacture of processed food, rearranges proteins in order to prevent fat separation.	Prevention of fat separation, improving dispersion and blending/melding.
13	Firming agent	A food additive, which makes or keeps tissues of fruit or vegetables firm and crisp, or interacts with gelling agents to produce or strengthen a gel.	Texture retention and strengthening.
14	Flavour enhancer	A food additive, which enhances the existing taste and/or odour of a food.	Enhancement or potentiation of flavours.
15	Flour treatment agent	A food additive, which is added to flour or dough to improve its baking quality or colour.	Flour bleaching, improving, dough conditioning, and strengthening.
16	Foaming agent	A food additive, which makes it possible to form or maintain a uniform dispersion of a gaseous phase in a liquid or solid food.	Increased foaming, and aeration,
17	Gelling agent	A food additive, which gives a food texture through formation of a gel.	Gel formation
18	Glazing agent	A food additive, which when applied to the external surface of a food, imparts a shiny appearance or provides a protective coating.	Glazing, sealing, coating, surface-finishing, polishing, and film-forming.
19	Humectant	A food additive, which prevents food from drying out by counteracting the effect of a dry atmosphere.	Moisture retention and wetting.
20	Packaging gas	A food additive gas, which is introduced into a container before, during or after filling with food with the intention to protect the food, for example, from oxidation or spoilage.	Providing inert gaseous atmosphere in packages.
21	Preservative	A food additive, which prolongs the shelf-life of a food by protecting against deterioration caused by microorganisms.	Shelf life extension through antimicrobial action.

Reno.	Functional Classes	Definition	Technological purpose
22	Propellant	A food additive gas, which expels a food from a container	Expulsion of food from a container
23	Raising agent	A food additive or a combination of food additives, which liberate(s) gas and thereby increase(s) the volume of a dough or batter.	Providing volume and body/texture.
24	Sequestrant	A food additive, which controls the availability of a cation.	Chelation of ions.
25	Stabilizer	A food additive, which makes it possible to maintain a uniform dispersion of two or more components.	Stabilizing of foams/ colloids/ emulsions.
26	Sweetener	A food additive (other than a mono- or disaccharide sugar), which imparts a sweet taste to a food.	Reduction of energy as a substitute to mono or disaccharide sugars
27	Thickener	A food additive, which increases the viscosity of a food.	Providing body and texture and binding

IV.USE OF FOOD ADDITIVES IN FOOD PRODUCTS

Food products may contain additives as specified in these regulations and in the following Tables. (All capital and bold additives in the Tables 1 to 15 refer to the Group of Additives listed with their INS Numbers in Annex-1)

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
1.0	Dairy products and analogues, excluding products of food category 2.0				
1.1	Milk and dairy-based drinks				
1.1.1	Milk and buttermilk (plain)	No additives permitted			
1.1.1.1	Milk (plain)	PHOSPHATES		1,500 mg/kg	33, 227
1.1.1.2	Buttermilk (plain)	PHOSPHATES		1,500 mg/kg	33

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
1.1.2	Dairy-based drinks - flavoured milk and/or fermented	Acesulfame potassium	950	350 mg/kg	188
		Alitame	956	100 mg/kg	
		Allura red AC	129	100 mg/kg	52
		Aspartame	951	600 mg/kg	191
		Aspartame-Acesulfame salt	962	350 mg/kg	113
		Brilliant blue FCF	133	100 mg/kg	52
		CAROTENOIDS		150 mg/kg	52
		Curcumin	100	100 mg/kg	
		Canthaxanthin	161g	15 mg/kg	52, 170
		Caramel color (plain)	150a	GMP	
		Caramel III - ammonia caramel	150c	2,000 mg/kg	52
		Caramel IV - sulfite ammonia caramel	150d	2,000 mg/kg	52
		Annatto	160b(i), (ii)	100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	52
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		50 mg/kg	190, 52
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Fast green FCF	143	100 mg/kg	52
		Grape skin extract	163(ii)	150 mg/kg	181, 52
		IRON OXIDES		20 mg/kg	52
		Indigotine (Indigo carmine)	132	100 mg/kg	52
		Neotame	961	20 mg/kg	
		PHOSPHATES		1,320 mg/kg	33
		POLYSORBATES		3,000 mg/kg	
		Ponceau 4R	124	100 mg/kg	52
		Carmoisine	122	100 mg/kg	
		Erythrosine	127	50 mg/kg	
		Tartrazine	102	100 mg/kg	
Propylene glycol esters of fatty acids	477	5,000 mg/kg			
RIBOFLAVINS		300 mg/kg	52		

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		SACCHARINS		80 mg/kg	
		SORBATES		1,000 mg/kg	220, 42
		Steviol glycosides	960	200 mg/kg	26, 201
		Sucralose (Trichlorogalactosucrose)	955	300 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	52
		Sodium aluminosilicate	554	60 mg/kg	6, 253
		Hydroxy propyl methyl cellulose	464	7.5 g/kg	For flavoured milk only
1.2	Fermented and renneted milk products (plain), excluding food category 01.1.2 (dairy-based drinks), fermented milk products, yoghurt, flavoured yoghurt, dahi, flavoured dahi, mishti dahi	PHOSPHATES		1,000 mg/kg	33
1.2.1	Fermented milks (plain)*	Caramel IV - sulfite ammonia caramel	150d	150 mg/kg	12
		*No additives permitted in Dahi or Curd			
1.2.1.1	Fermented milks (plain) not heat treated after fermentation	No additives permitted			
1.2.1.2	Fermented milks (plain) heat treated after fermentation	Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Acetic and fatty acid esters of glycerol	472a	GMP	234
		Acid treated starch	1401	GMP	234
		Alkaline treated starch	1402	GMP	234
		Bleached starch	1403	GMP	234
		Gellan gum	418	GMP	234
		Glucono delta-lactone	575	GMP	
		Guar gum	412	GMP	234

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Gum arabic (Acacia gum)	414	GMP	234
		Hydroxypropyl cellulose	463	GMP	234
		Hydroxypropyl methyl cellulose	464	GMP	234
		Hydroxypropyl starch	1440	GMP	234
		Karaya gum	416	GMP	234
		Konjac flour	425	GMP	234
		Lactic and fatty acid esters of glycerol	472b	GMP	234
		Magnesium carbonate	504(i)	GMP	
		Magnesium chloride	511	GMP	234
		Magnesium hydroxide	528	GMP	
		Magnesium hydroxide carbonate	504(ii)	GMP	
		Malic acid, DL-	296	GMP	
		Methyl cellulose	461	GMP	234
		Methyl ethyl cellulose	465	GMP	234
		Microcrystalline cellulose (Cellulose gel)	460(i)	GMP	234
		Mono and di glycerides of fatty acids	471	GMP	234
		Nitrogen	941	GMP	59
		Nitrous oxide	942	GMP	59
		Pectins	440	GMP	234
		Alginic acid	400	GMP	234
		Ammonium alginate	403	GMP	234
		Ammonium hydroxide	527	GMP	
		Calcium alginate	404	GMP	234
		Calcium carbonate	170(i)	GMP	
		Calcium hydroxide	526	GMP	
		Calcium lactate	327	GMP	
		Calcium oxide	529	GMP	
		Carbon dioxide	290	GMP	59
		Carob bean gum	410	GMP	234
		Citric acid	330	GMP	
		Citric and fatty acid esters of glycerol	472c	GMP	234
		Potassium alginate	402	GMP	234
		Potassium carbonate	501(i)	GMP	234
		Potassium dihydrogen citrate	332(i)	GMP	234
		Potassium lactate	326	GMP	
		Powdered cellulose	460(ii)	GMP	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	234
		Salts of oleic acid with calcium, potassium and sodium	470(ii)	GMP	234
		Sodium alginate	401	GMP	234
		Sodium carbonate	500(i)	GMP	
		Carboxymethyl cellulose	466	GMP	234
		Sodium dihydrogen citrate	331(i)	GMP	234
		Sodium hydrogen carbonate	500(ii)	GMP	
		Sodium hydroxide	524	GMP	
		Sodium lactate	325	GMP	
		Tara gum	417	GMP	234
		Tragacanth gum	413	GMP	234
		Tripotassium citrate	332(ii)	GMP	234
		Xanthan gum	415	GMP	234
		Curcumin	100	100 mg/kg	
		RIBOFLAVINS		GMP	
		Caramel colour (Plain) Caramel I	150a	150 mg/kg	
		Annatto	160b(i), (ii)	100 mg/kg	
		CAROTENOIDS		100 mg/kg	INS 160f only in flavoured and fruit yoghurt
		Canthaxanthin	161g	100 mg/kg	
		Tartrazine	102	100 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Carmoisine	122	100 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		Erythrosine	127	50 mg/kg	
		Indigotine (Indigocarmine)	132	100 mg/kg	3
		Brilliant blue FCF	133	100 mg/kg	
		Fast green FCF	143	100 mg/kg	
1.2.2	Renneted milk (plain)	Caramel IV - sulfite ammonia caramel	150d	GMP	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		SORBATES		1,000 mg/kg	42
		Calcium carbonate	170(i)	GMP	
		Carbon dioxide	290	GMP	59
		Lecithins	322(i),(ii)	GMP	
		Carob bean gum	410	GMP	
		Guar gum	412	GMP	
		Gum arabic (Acacia gum)	414	GMP	
		Mannitol	421	GMP	
		Glycerol	422	GMP	
		Microcrystalline cellulose (Cellulose gel)	460(i)	GMP	
		Methyl cellulose	461	GMP	
		Hydroxypropyl cellulose	463	GMP	
		Hydroxypropyl methyl cellulose	464	GMP	
		Methyl ethyl cellulose	465	GMP	
		Acetic and fatty acid esters of glycerol	472a	GMP	
		Lactic and fatty acid esters of glycerol	472b	GMP	
		Citric and fatty acid esters of glycerol	472c	GMP	
		Magnesium chloride	511	GMP	
		Nitrogen	941	GMP	
		Dextrins, roasted starch	1400	GMP	
		Acid-treated starch	1401	GMP	
		Alkaline treated starch	1402	GMP	
		Bleached starch	1403	GMP	
		Oxidized starch	1404	GMP	
		Monostarch phosphate	1410	GMP	
		Distarch phosphate	1412	GMP	
		Acetylated distarch phosphate	1414	GMP	
		Acetylated distarch adipate	1422	GMP	
		Hydroxypropyl starch	1440	GMP	
		Hydroxypropyl distarch phosphate	1442	GMP	
		Pectins	440	GMP	
		Phosphated distarch phosphate	1413	GMP	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Potassium dihydrogen citrate	332(i)	GMP	
		Powdered cellulose	460(ii)	GMP	
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	
		Salts of oleic acid with calcium, potassium and sodium	470(ii)	GMP	
		Carboxymethyl cellulose	466	GMP	
		Sodium dihydrogen citrate	331(i)	GMP	
		Starch acetate	1420	GMP	
		Starch sodium octenyl succinate	1450	GMP	
		Starches, enzyme treated	1405	GMP	
		Tara gum	417	GMP	
		Tragacanth gum	413	GMP	
		Tripotassium citrate	332(ii)	GMP	
		Trisodium citrate	331(iii)	GMP	
1.3	Condensed /evaporated milk and analogues (plain)				
1.3.1	Condensed milk (plain), evaporated milk(s), sweetened condensed milk(s)	Calcium carbonate	170(i)	2,000 mg/kg singly or 3,000 mg/kg in combination	Total salt content shall not exceed 3,000 mg/kg calculated as phosphorus/carbonates /citrate/ chloride
		Sodium citrates	331		
		Potassium citrates	332		
		Calcium citrates	333		
		PHOSPHATES			
		Sodium carbonate	500(i)		
		Potassium carbonate	501(i)		
		Potassium chloride	508		
		Calcium chloride	509		
		Glucono delta lactone	575	GMP	Permitted in khoya only
		Propionic acid; sodium and calcium propionate expressed as propionic	280, 281, 282	2,000 mg/kg	Permitted in khoya only

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		acid (singly or in combination)			
		SORBATES		2,000 mg/kg	Permitted in khoya only
		Nisin	234	12.5 mg/kg	Permitted in khoya only
		Carrageenan	407	150 mg/kg	
1.3.2	Beverage whitener				
1.3.2.1	Non dairy based beverage whitener	ASCORBYL ESTERS		80 mg/kg	10
		Acesulfame potassium	950	2,000 mg/kg	188
		Aspartame	951	6,000 mg/kg	191
		CAROTENOIDS		100 mg/kg	
		Caramel III - ammonia caramel	150c	1,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	1,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyl tartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Neotame	961	65 mg/kg	
		PHOSPHATES		13,000 mg/kg	33
		POLYSORBATES		4,000 mg/kg	
		Propylene glycol esters of fatty acids	477	1,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SORBATES		200 mg/kg	42
		Sodium alumino silicate	554	570 mg/kg	260, 6
		Sucralose (Trichlorogalactosucrose)	955	580 mg/kg	
		Sucroglycerides	474	20,000 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	100 mg/kg	15, 195
1.4	Cream (plain) and the like cream and malai				

Table 1

Dairy products and analogues, excluding products of category 2.0						
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)	
1.4.1	Pasteurized cream (plain), cream and malai	No additives permitted				
1.4.2	Sterilized and UHT creams, whipping and whipped creams, and reduced fat creams (plain)	PHOSPHATES		2,200 mg/kg	33	
		POLYSORBATES		1,000 mg/kg		
		Acetic and fatty acid esters of glycerol	472a	GMP		
		Acetylated distarch adipate	1422	GMP		
		Acetylated distarch phosphate	1414	GMP		
		Acid-treated starch	1401	GMP	236	
		Agar	406	GMP		
		Alginic acid	400	GMP		
		Ammonium alginate	403	GMP		
		Bleached starch	1403	GMP	236	
		Calcium alginate	404	GMP		
		Calcium carbonate	170(i)	GMP		
		Calcium chloride	509	GMP		
		Calcium lactate	327	GMP		
		Calcium sulfate	516	GMP		
		Carbon dioxide	290	GMP	278, 59	
		Carob bean gum	410	GMP		
		Carrageenan	407	GMP		
		Citric acid	330	GMP		
		Citric and fatty acid esters of glycerol	472c	GMP		
		Dextrins, roasted starch	1400	GMP	236	
		Diacetyltartric and fatty acid esters of glycerol	472e	6,000 mg/kg		
		Distarch phosphate	1412	GMP		
		Gellan gum	418	GMP		
		Guar gum	412	GMP		
		Gum arabic (Acacia gum)	414	GMP		
		Hydroxypropyl cellulose	463	GMP		
		Hydroxypropyl distarch phosphate	1442	GMP		
Hydroxypropyl methyl cellulose	464	GMP				
Hydroxypropyl starch	1440	GMP				
Konjac flour	425	GMP	236			
Lactic acid, L-, D- and DL-	270	GMP				

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Lactic and fatty acid esters of glycerol	472b	GMP	
		Lecithins	322(i), (ii)	GMP	
		Methyl cellulose	461	GMP	
		Methyl ethyl cellulose	465	GMP	
		Microcrystalline cellulose (Cellulose gel)	460(i)	GMP	
		Mono- and di-glycerides of fatty acids	471	GMP	
		Monostarch phosphate	1410	GMP	
		Nitrogen	941	GMP	278, 59
		Nitrous oxide	942	GMP	278, 59
		Oxidized starch	1404	GMP	236
		Pectins	440	GMP	
		Phosphated distarch phosphate	1413	GMP	
		Polydextroses	1200	GMP	236
		Potassium alginate	402	GMP	
		Potassium carbonate	501(i)	GMP	
		Potassium chloride	508	GMP	
		Potassium dihydrogen citrate	332(i)	GMP	
		Potassium hydrogen carbonate	501(ii)	GMP	
		Potassium lactate	326	GMP	
		Powdered cellulose	460(ii)	GMP	
		Processed eucheuma seaweed	407a	GMP	
		Sodium alginate	401	GMP	
		Sodium carbonate	500(i)	GMP	
		Carboxymethyl cellulose	466	GMP	
		Sodium dihydrogen citrate	331(i)	GMP	
		Sodium hydrogen carbonate	500(ii)	GMP	
		Sodium lactate	325	GMP	
		Sodium sesquicarbonate	500(iii)	GMP	
		Starch acetate	1420	GMP	
		Starch sodium octenyl succinate	1450	GMP	
		Tara gum	417	GMP	236
		Tragacanth gum	413	GMP	236
		Tricalcium citrate	333(iii)	GMP	
		Tripotassium citrate	332(ii)	GMP	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Trisodium citrate	331(iii)	GMP	
		Xanthan gum	415	GMP	
1.4.3	Clotted cream (plain)	Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Nisin	234	10 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		POLYSORBATES		1,000 mg/kg	
1.4.4	Cream analogues	Acesulfame potassium	950	1,000 mg/kg	188
		Aspartame	951	1,000 mg/kg	191
		CAROTENOIDS		20 mg/kg	
		Caramel III - ammonia caramel	150c	5,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	5,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	20 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	6,000 mg/kg	
		Grape skin extract	163(ii)	150 mg/kg	181, 201
		Neotame	961	33 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		POLYSORBATES		5,000 mg/kg	
		Propylene glycol esters of fatty acids	477	5,000 mg/kg	86
		Sucralose (Trichlorogalactosucrose)	955	580 mg/kg	
1.5		Milk powder and cream powder and powder analogues (plain)			
1.5.1	Milk powder and cream powder (plain)	ASCORBYL ESTERS		500mg/kg	10
		Butylated hydroxyanisole (BHA)	320	100mg/kg	15, 196
		Butylated hydroxytoluene (BHT)	321	200mg/kg	15, 196
		Calcium aluminium silicate	556	265 mg/kg	6, 259
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/Kg	
		PHOSPHATES		3,000 mg/kg	33

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Polydimethylsiloxane	900a	10 mg/kg	
		Propyl gallate	310	200 mg/kg	
		Sodium alumino silicate	554	265 mg/kg	
		Sucroglycerides	474	10,000 mg/kg	
1.5.1.1	Dairy baseddairy whitener				
1.5.2	Powder analogues	ASCORBYL ESTERS		80 mg/kg	10
		Acesulfame potassium	950	1,000 mg/kg	188
		Aspartame	951	2,000 mg/kg	191
		CAROTENOIDS		100 mg/kg	209
		Calcium aluminium silicate	556	570 mg/kg	6, 259
		Caramel III - ammonia caramel	150c	5,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	5,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Grape skin extract	163(ii)	150 mg/kg	201, 209, 181
		Neotame	961	65 mg/kg	
		PHOSPHATES		4,400 mg/kg	88, 36
		POLYSORBATES		4,000 mg/kg	
		Propylene glycol esters of fatty acids	477	GMP	
		RIBOFLAVINS		300 mg/kg	
		Sodium alumino silicate	554	570 mg/kg	6, 259
		Steviol glycosides	960	330 mg/kg	26, 201
1.6	Cheese and analogues				
1.6.1	Unripened cheese	Aspartame	951	1,000 mg/kg	191
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		50 mg/kg	
		Canthaxanthin	161g	15 mg/kg	201
		Caramel III - ammonia caramel	150c	15,000 mg/kg	201

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	201
		Indigotine (Indigo carmine)	132	200 mg/kg	3
		Lauric arginate ethyl ester	243	200 mg/kg	
		Natamycin (Pimaricin)	235	40 mg/kg	80, 3
		PHOSPHATES		4,400 mg/kg	33
		POLYSORBATES		80 mg/kg	38
		Ponceau 4R	124	100 mg/kg	3
		RIBOFLAVINS		300 mg/kg	
		SORBATES		2,000 mg/kg	42, 223 (for channa and paneer only)
		Nisin	234	12.5 mg/kg	(for channa and paneer only)
		Propionic acid, sodium propionate, calcium propionate,	280, 281, 282, 283	3,000 mg/kg	(for channa and paneer only)(singly or in combination , expressed as propionic acid)
		Glucono delta lactone	575	GMP	(for channa and paneer only)
		Sunset yellow FCF	110	100 mg/kg	3
		Calcium chloride	509	200 mg/kg	Except cream cheese
		beta-Carotenes, vegetable	160a(ii)	600 mg/kg	Except coulommiers
		Carrageenan	407	5,000 mg/kg	For cream cheese only
		Alginate of sodium/potassium/calcium	401,402, 404	5,000 mg/kg	For cream cheese only
		Propylene glycol alginate	405	5000 mg/kg	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Paprika extract	160c	GMP	
		Curcumin	100	GMP	
		Annatto	160b	GMP	
1.6.2	Ripened cheese, (Cheddar, Danbo, Edam, Gouda, Havarti, Tilsiter, Camembert, Brie, St Paulin, Samsøe, Emmentaler, Provolone, extra hard grating /sliced/cut/shredded cheese)	Canthaxanthin	161g	15 mg/kg	201
		Lysozyme	1105	GMP	
		Natamycin (Pimaricin)	235	40 mg/kg	3, 80
		Nisin	234	12 mg/kg	
		SORBATES		3,000 mg/kg	42
		Calcium chloride	509	200 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		Sodium salts of mono/di/poly phosphoric acid	339, 450(i, ii, iii) 451(i), 452(i)	9,000 mg/kg	Total salt content should not exceed 9000 mg/kg calculated as phosphorus/carbonates /citrate/ chloride
		Potassium salts of mono/di/poly phosphoric acid	340, 450 (iv), (v), 451(ii), 452(ii)		
		Curcumin	100	100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg	
		Annatto extracts, norbixin-based	160b(ii)	100 mg/kg	
		Annatto extracts, bixin-based	160b(i)	50 mg/kg	Normal to orange colour
		Propionic acid, sodium propionate, calcium propionate,	280, 281, 282, 283	3,000 mg/kg	Singly or in combination, expressed as propionic acid
		Pimaricin (Natamycin)	235	2 mg/dm ² surface; not present in depth beyond 5 mm	For surface/rind treatment only
Paprika extract	160c	GMP			
1.6.2.1	Ripened cheese includes rind	ASCORBYL ESTERS		500 mg/kg	
		CAROTENOIDS		100 mg/kg	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		15 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	600 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Hexamethylene tetramine	239	25 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Lysozyme	1105	GMP	
		Natamycin (Pimaricin)	235	40 mg/kg	
		Nisin	234	12 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SORBATES		3,000 mg/kg	
1.6.2.2	Rind of ripened cheese	Allura red AC	129	100 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		500 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		75 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Grape skin extract	163(ii)	1,000 mg/kg	
		IRON OXIDES		100 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Lysozyme	1105	GMP	
Microcrystalline wax	905c(i)	30,000 mg/kg			

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Natamycin (Pimaricin)	235	40 mg/kg	
		Nisin	234	12 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SORBATES		3,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
1.6.2.3	Cheese powder	CAROTENOID		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		50 mg/kg	
		Canthaxanthin	161g	15 mg/kg	201
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Lysozyme	1105	GMP	
		Natamycin (Pimaricin)	235	40 mg/kg	3, 80
		Nisin	234	12 mg/kg	
		SORBATES		3,000 mg/kg	42
1.6.3	Whey cheese	Lauric arginate ethyl ester	243	200 mg/kg	
		SORBATES		1,000 mg/kg	42
1.6.4	Processed cheese				
1.6.4.1	Plain processed cheese/ processed cheese, processed cheese spreads	Allura red AC	129	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		HYDROXYBENZOATES, PARA-		300 mg/kg	27
		IRON OXIDES		50 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	80,3
		Natamycin (Pimaricin)	235	40 mg/kg	
		PHOSPHATES		9,000 mg/kg	Total salt content should not exceed 9,000 mg/kg calculated

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
					as phosphorus/carbonates/citrate/chloride
		RIBOFLAVINS		300 mg/kg	
		SODIUM ALUMINIUM PHOSPHATES		1,600 mg/kg	251, 6
		SORBATES		3,000 mg/kg	42
		Sunset yellow FCF	110	100 mg/kg	3
		Curcumin	100	100 mg/kg	
		Chlorophyll	140	100 mg/kg	
		Annatto	160(b) (i), (ii)	50 mg/kg	
		Nisin	234	12.5 mg/kg	
1.6.4.2	Flavoured processed cheese, including containing fruit, vegetables, meat etc.	Allura red AC	129	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		50 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	72
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Grape skin extract	163(ii)	1,000 mg/kg	
		HYDROXYBENZOATES, PARA-		300 mg/kg	27
		IRON OXIDES		50 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Natamycin (Pimaricin)	235	40 mg/kg	3, 80
		PHOSPHATES		9,000 mg/kg	33

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Ponceau 4R	124	100 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SODIUM ALUMINIUM PHOSPHATES		1600 mg/kg	251, 6
		SORBATES		3,000 mg/kg	42
		Sunset yellow FCF	110	100 mg/kg	
1.6.5	Cheese analogues	Acesulfame potassium	950	350 mg/kg	188
		Allura red AC	129	100 mg/kg	3
		Aspartame	951	1,000 mg/kg	191
		Brilliant blue FCF	133	100 mg/kg	3
		CAROTENOIDS		200 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		50 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	201
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	3
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Grape skin extract	163(ii)	1,000 mg/kg	
		HYDROXYBENZOATES, PARA-		500 mg/kg	27,
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Natamycin (Pimaricin)	235	40 mg/kg	3, 80
		Neotame	961	33 mg/kg	
		Nisin	234	12 mg/kg	
		PHOSPHATES		9,000 mg/kg	
		Ponceau 4R	124	100 mg/kg	3
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		100 mg/kg	
		SORBATES		3,000 mg/kg	42

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Sucralose (Trichlorogalactosucrose)	955	500 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	3
1.6.6	Whey protein cheese	Acetic acid, glacial	260	GMP	
		Calcium propionate	282	3,000 mg/kg	70
		Citric acid	330	GMP	
		Glucono delta-lactone	575	GMP	
		Lactic acid, L-, D- and DL-	270	GMP	
		Malic acid, DL-	296	GMP	
		Natamycin (Pimaricin)	235	40 mg/kg	80,3
		Nisin	234	12 mg/kg	
		Propionic acid	280	3,000 mg/kg	
		SORBATES		3,000 mg/kg	70, 42
		Sodium propionate	281	3,000 mg/kg	70
1.7	Dairy based desserts	ASCORBYL ESTERS		500 mg/kg	10, 2
		Acesulfame potassium	950	350 mg/kg	188
		Alitame	956	100 mg/kg	
		Allura red AC	129	100 mg/kg	
		Ammonium salts of phosphatidic acid	442	5,000 mg/kg	231
		Aspartame	951	1,000 mg/kg	191
		Aspartame-acesulfame salt	962	350 mg/kg	113
		BENZOATES		300 mg/kg	13
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	Only for rasgulla dry mixes
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		500 mg/kg	
		Caramel III - ammonia caramel	150c	2,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	3,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Fast green FCF	143	100 mg/kg	2
		Grape skin extract	163(ii)	200 mg/kg	181
		HYDROXYBENZOATES, PARA-		120 mg/kg	27
		IRON OXIDES		100 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	170
		Neotame	961	100 mg/kg	
		PHOSPHATES		1,500 mg/kg	
		POLYSORBATES		3,000 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		Propyl gallate	310	90 mg/kg	15, 2
		Propylene glycol esters of fatty acids	477	5,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		100 mg/kg	
		SORBATES		1,000 mg/kg	42
		Steviol glycosides	960	330 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Propylene glycol alginate	405	GMP	
		Polyoxyethylene sorbitan tristearate	436	GMP	
		Poly glycerol esters of fatty acid	475	GMP	
		Polyoxyethylene sorbyton mono Laureate	432	GMP	
		Polyoxyethylene sorbyton monosterate	435	GMP	
		Distarch glycerol	1411	GMP	
		Distarch glycerol acetylated	1432	GMP	
		Distarch glycerol hydroxypropyl	1443	GMP	
		Microcrystalline cellulose	460 (i)	10, 000 mg/kg	
		TARTRATES		1,000 mg/kg	
		Curcumin	100	100 mg/kg	

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Annatto	160 b(i), (ii)	100 mg/kg	
		Carmoisine	122	100 mg/kg	
		Erythrosine	127	50 mg/kg	
		Tartrazine	102	100 mg/kg	
1.8	Whey and whey products excluding whey cheeses				
1.8.1	Liquid whey and whey products excluding whey cheeses	Benzoyl peroxide	928	100 mg/kg	74
		PHOSPHATES		880 mg/kg	33, 228
1.8.2	Dried whey and whey products, excluding whey cheeses whey powder	Benzoyl peroxide	928	100 mg/kg	147
		Calcium carbonate	170(i)	10,000 mg/kg	
		Calcium chloride	509	GMP	
		Calcium hydroxide	526	GMP	
		Calcium silicate	552	10,000 mg/kg	
		Hydroxypropyl distarch phosphate	1442	10,000 mg/kg	
		Magnesium carbonate	504(i)	10,000 mg/kg	
		Magnesium oxide	530	10,000 mg/kg	
		Magnesium silicate, synthetic	553(i)	10,000 mg/kg	
		Microcrystalline cellulose (Cellulose gel)	460(i)	10,000 mg/kg	
		PHOSPHATES		4,400 mg/kg	33
		Potassium carbonate	501(i)	GMP	
		Potassium chloride	508	GMP	
		Potassium dihydrogen citrate	332(i)	GMP	
		Potassium hydrogen carbonate	501(ii)	GMP	
		Potassium hydroxide	525	GMP	
		Powdered cellulose	460(ii)	10,000 mg/kg	
		Silicon dioxide, amorphous	551	10,000 mg/kg	
		Sodium aluminosilicate	554	1,140 mg/kg	6
		Sodium carbonate	500(i)	GMP	
		Sodium dihydrogen citrate	331(i)	GMP	
	Sodium hydrogen carbonate	500(ii)	GMP		
	Sodium hydroxide	524	GMP		
	Sodium sesquicarbonate	500(iii)	GMP		

Table 1

Dairy products and analogues, excluding products of category 2.0					
Food Category System (1)	Food Category Name (2)	Food Additive (3)	INS No. (4)	Recommended Maximum Level (5)	Note (6)
		Talc	553(iii)	10,000 mg/kg	
		Tripotassium citrate	332(ii)	GMP	
		Trisodium citrate	331(iii)	GMP	

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
2.0	Fats and oils, and fat emulsions				
2.1	Fats and oils essentially free from water				
2.1.1	Butter oil, anhydrous milk fat and ghee (no additives in case of ghee)	ASCORBYL ESTERS		500 mg/kg	10,171
		Butylated hydroxyanisole (BHA)	320	175mg/kg	15, 171, 133
		Butylated hydroxytoluene (BHT)	321	75mg/kg	15, 171, 133
		Propyl gallate	310	100 mg/kg	15, 133, 171
		Gallate(octyl/ethyl/dodecyl)	311, 313, 312	100 mg/kg	
		Citric acid	330	GMP	171
2.1.2	Vegetable oils and fats	Lecithins	322(i)	GMP	
		Ascorbic acid	300	GMP	
		Propyl gallate	310	200 mg/kg	15, 130
		Natural and synthetic tocopherols	307	GMP	
		ASCORBYL ESTERS		500 mg/kg	10
		Butylated hydroxyanisole (BHA)	320	200mg/kg	130, 15

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Butylated hydroxytoluene (BHT)	321	200mg/kg	130, 15
		Citric acid	330,	GMP	15, 277
		Tartric acid	334	GMP	15, 277
		Guaiac resin	314	1,000 mg/kg	
		TBHQ	319	200 mg/kg	15 ,130
		Sodium citrate	331(iii)	GMP	
		Isopropyl citrate mixture	384	200 mg/kg	
		Monoglyceride citrate	472c	100 mg/kg	Singly or in combination
		Phosphoric acid	338	100 mg/kg	Singly or in combination
		Polydimethylsiloxane	900a	10 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		CAROTENOIDS		25 mg/kg	232
		Diacetyltartaric acid and fatty acid esters of glycerol	472e	10,000 mg/kg	
		POLYSORBATES		5,000 mg/kg	102
		Propylene glycol esters of fatty acids	477	10,000 mg/kg	
		Stearyl citrate	484	GMP	
		THIODIPROPIONATES		200 mg/kg	46
2.1.3	Lard, tallow, fish oil, and other animal fats (edible fats)	Lecithins	322(i), (ii)	GMP	
		Ascorbic acid	300	GMP	
		Propyl gallate	310	200 mg/kg	15, 130
		TOCOPHEROLS		GMP	
		ASCORBYL ESTERS		500 mg/kg	10

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	130, 15
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	130, 15
		Citric acid	330	GMP	
		Tartric acid	334	GMP	
		Guaiac resin	314	1,000 mg/kg	
		TBHQ	319	200 mg/kg	15,130
		Sodium citrate	331(iii)	GMP	
		Phosphoric acid	338	100 mg/kg	
		Dimethyl polysiloxane	900a	10 mg/kg	Singly or in combination with silicon dioxide
		Silicon dioxide	551		
		beta-Carotenes, vegetable	161a(ii)	1,000 mg/kg	
		CAROTENOIDS		25 mg/kg	
		Diacetyl tartaric acid and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Indigotine	132	100 mg/kg	
		Isopropyl citrate mixture	384	200 mg/kg	
		POLYSORBATES		5,000 mg/kg	102
		Propylene glycol esters of fatty acids	477	10,000 mg/kg	
		Stearyl citrate	484	GMP	
		Sunset yellow FCF	110	100 mg/kg	
		THIODIPROPIONATES		200 mg/kg	46
2.2	Fat emulsions mainly of type water-in-oil				
2.2.1	Butter (Butter and Milk Fat)	Curcumin	100	100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	600 mg/kg	

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Annatto	160b(i),(ii)	20 mg/kg	8
		CAROTENOIDS		35 mg/kg	146, 291
		Sodium hydroxide	524	GMP	
		Calcium hydroxide	526		
		PHOPHATES		880 mg/kg	33, 34
		Sodium carbonate	500(i)	GMP	
		Sodium hydrogen carbonate	500(ii)	GMP	
2.2.2	Fat spreads, dairy fat spreads and blended spreads (margarine, bakery shortenings and fat spreads)	Lecithins	322(i), (ii)	GMP	
		Propyl gallate	310	200 mg/kg	15, 130
		Tocopherols	307a,b,c	GMP	
		ASCORBYL ESTERS		500 mg/kg	10
		Butylated hydroxyanisole (BHA)	320	200mg/kg	130, 15
		Butylated hydroxytoluene (BHT)	321	200mg/kg	130, 15
		Tartric acid	334	GMP	
		Guaiac resin	314	1,000 mg/kg	
		TBHQ	319	200 mg/kg	15, 130
		Isopropyl citrate mixture	384	100 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10 g/kg	
		1,2 -propylene glycol esters of fatty acids	477	20g/kg	
		Sorbitan monopalmitate / sorbitan monostearate/ tristearate	495, 491	1,000 mg/kg	
		Sucroglycerides	474	10,000mg/kg	102
SORBATES		2,000 mg/kg	42		

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		beta-Carotenes, vegetable	160a(ii)	1,000mg/kg	
		Annatto	160b	20 mg/kg	
		Curcumin	100	5 mg/kg	
		CAROTENOIDS		35 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		100 mg/kg	21
		BENZOATES		1,000mg/kg	13
		Canthaxanthin	161g	15 mg/kg	214, 215
		Caramel III - Ammonia caramel	150c	500 mg/kg	
		Caramel IV-Sulfite ammonia caramel	150d	500 mg/kg	214
		HYDROXY BENZOATES, PARA		300 mg/kg	27
		Lauric alginate ethyl ester	243	200 mg/kg	214, 215
		PHOSPHATES		2,200 mg/kg	33
		Polydimethylsiloxane	900a	10 mg/kg	152
		POLYSORBATES		5,000 mg/kg	102
		RIBOFLAVINS		300 mg/kg	
		Stearyl citrate	484	100 mg/kg	15
		STEAROYL LACTYLATES	481(i), 482(i)	10,000 mg/kg	
		Thermally oxidized soya bean oil interacted with mono- and diglycerides of fatty acids	479	5,000 mg/kg	
		THIODIPROPIONATES		200 mg/kg	46
2.3	Fat emulsions mainly of type oil-in-water, including mixed and/or flavoured products	Acesulfame potassium	950	1,000 mg/kg	188
		ASCORBYL ESTERS		500 mg/kg	10
		Aspartame	951	1,000 mg/kg	191
		BENZOATES		1,000 mg/kg	13

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
	based on fat emulsions	Brilliant blue FCF	133	100 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200mg/kg	130, 15
		Butylated hydroxytoluene (BHT)	321	200mg/kg	130, 15
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	20,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		CAROTENOIDS		200 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		HYDROXYBENZOTES, PARA -		300 mg/kg	27
		Indigotine (indigo caramine)	132	100 mg/kg	
		Neotame	961	10 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		POLYSORBATES		5,000 mg/kg	102
		Propyl gallate	310	200 mg/kg	15, 130
		Propylene glycol esters of fatty acids	477	30,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SORBATES		1,000 mg/kg	42
		Sucroglycerides	474	10,000 mg/kg	102
Tertiary butylhydroquinone	319	200 mg/kg	15, 130		
2.4	Fat-based desserts excluding dairy-based dessert products of food category 1.7 (frozen desserts/frozen confections)	Propylene glycol alginate	405	10 g/kg	
		Polyglycerol esters of fatty acids	475	10 g/kg	
		Polyoxethylene sorbitan monolaureate	432	10 g/kg	
		Polyoxethylene sorbitan tristearate	436	10 g/kg	

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Polyoxethylene sorbitian monolstearate	435	10 g/kg	
		Aspartame	951	1,000 mg/kg	191
		Sucralose	955	400 mg/kg	
		Curcumin	100	100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		Annatto	160b	100 mg/kg	
		Beta apo -8-carotenal	160e	100 mg/kg	
		Methyl ester of beta apo- 8-carotenal	160f		
		Caramel color - ammonium sulphite process	150d	3 g/kg	
		TARTRATES		1 g/kg	
		Acesulfame potassium	950	350 mg/kg	188
		Allura red AC	129	100 mg/kg	
		ASCORBYL ESTERS	304, 305	80 mg/kg	10
		Aspartame-acesulfame salt	962	350 mg/kg	113
		BENZOATES		1,000 mg/kg	13
		Brilliant blue FCF	133	100 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	130, 15
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	130, 15
		Canthaxanthin	161g	100 mg/kg	
		Caramel III - ammonia caramel	150c	20,000 mg/kg	
		CAROTENOIDS		150 mg/kg	
		CHLOROPHYLLS AND		500 mg/kg	

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		CHLOROPHYLLINS, COPPER COMPLEX			
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	200 mg/kg	181
		Indigotine (indigo caramine)	132	100 mg/kg	
		IRON OXIDES		350 mg/kg	
		Neotame	961	100 mg/kg	
		PHOSPHATES		1,500 mg/kg	33
		POLYSORBATES		3,000 mg/kg	102
		Ponceau 4R	124	50 mg/kg	
		Propyl gallate	310	200 mg/kg	15, 130
		Propylene glycol esters of fatty acids	477	40,000 mg/kg	
		SACCHARINS		100 mg/kg	
		SORBATES		1,000 mg/kg	42
		Sucroglycerides	474	5,000 mg/kg	
		Sunset yellow FCF	110	50 mg/kg	
		Tertiary butylhydroquinone	319	200 mg/kg	15, 130
2.4.1	Cocoa based spreads including fillings	Acesulfame potassium	950	1,000 mg/kg	188
		Alitame	956	300 mg/kg	
		Aspartame	951	3,000 mg/kg	191
		BENZOATES		1,500 mg/kg	13
		Propyl gallate	310	200 mg/kg	15, 130
		ACSCORBYL ESTERS		500 mg/kg	10, 15,114
		Mineral oil, high viscosity	905d	2,000 mg/kg	3
		Mineral oil, medium and low viscosity, class I	905e	2,000 mg/kg	3
		ETHYLENE DIAMINE TETRA ACETATES		50 mg/kg	21

Table 2

Fats and oils, and fat emulsions					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		HYDROXYBENZOTES, PARA-		300 mg/kg	27
		Lauric arginate ethyl ester	243	200 mg/kg	
		PHOSPHATES		880 mg/kg	33
		POLYSORBATES		1,000 mg/kg	
		SACCHARINS		200 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	169

Table 3

Edible ice, including sorbet					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum level	Notes
3.0	Edible ices, including sorbet (ice candy)	ASCORBYL ESTERS		200 mg/kg	10,15
		Acesulfame potassium	950	800 mg/kg	188
		Alitame	956	100 mg/kg	
		Allura red AC	129	100 mg/kg	
		Aspartame	951	1,000 mg/kg	191
		Brilliant blue FCF	133	100 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200mg/kg	195, 15
		Butylated hydroxytoluene (BHT)	321	100mg/kg	195, 15
		CAROTENOIDS		200mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		500 mg/kg	
		Caramel III - ammonia caramel	150c	GMP	
		Caramel IV - sulfite ammonia caramel	150d	3,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	1,000 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	100 mg/kg	181
		IRON OXIDES		300 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Neotame	961	100 mg/kg	
		PHOSPHATES		7,500 mg/kg	33
POLYSORBATES		1,000 mg/kg			

Table 3

Edible ice, including sorbet					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum level	Notes
		Ponceau 4R	124	100mg/kg	
		Propylene glycol esters of fatty acids	477		
		RIBOFLAVINS		500 mg/kg	
		SACCHARINS		100 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	320 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	15 , 195
		Sunset yellow FCF	110	100 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	
		Propylene glycol alginate	405	10,000 mg/kg	
		Polyglycerol esters of fatty acids	475	10,000 mg/kg	
		Polyoxyethylene sorbitan monolaureate	432	10,000 mg/kg	
		Polyoxyethylene sorbitan tristearate	436	10,000 mg/kg	
		Polyoxyethylene sorbitan monostearate	435	10,000 mg/kg	
		Curcumin	100	100 mg/kg	
		Annatto	160b	100 mg/kg	
		Canthaxanthin	161g	100mg/kg	
		Carmoisine	122	100mg/kg	
		Erythrosine	127	50mg/kg	
		Tartrazine	102	100mg/kg	
		Indigotine (Indigo carmine)	132	100mg/kg	
		TARTRATES		1 g/kg	
		Steviol glycosides	960	170 mg/kg	26

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
4.0	Fruits and vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes and aloe vera), sea weeds, nuts and seeds				
4.1	Fruits				
4.1.1	Fresh fruits	No additives permitted			
4.1.1.1	Untreated fresh fruits	No additives permitted			
4.1.1.2	Surface-treated fresh fruits	Beeswax	901	GMP	
		Candelilla wax	902	GMP	
		Carnauba wax	903	GMP	
		Glycerol ester of wood rosin	445(iii)	110 mg/kg	
		IRON OXIDE		1,000 mg/kg	4
		Microcrystalline wax	905c(i)	50 mg/kg	
		ortho-Phenylphenol	231	12 mg/kg	49
		Sodium ortho-phenylphenol	232		
		Polyethylene glycol	1521	GMP	
		Polyvinylpyrrolidone	1201	GMP	
		SULFITES		30 mg/kg	
		Shellac, bleached	904	GMP	
		Sucroglycerides	474	GMP	
4.1.1.3	Peeled or cut fresh fruits	Calcium ascorbate	302	GMP	
		Carbon dioxide	290	GMP	59
		Nitrogen	941	GMP	59
		Nitrous oxide	942	GMP	
		Potassium ascorbate	303	GMP	
		Sodium ascorbate	301	GMP	
		Calcium chloride,	509	350 mg/kg	
		Calcium lactate	327		
		Calcium gluconate	578		
Calcium carbonate	170(i)				

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
4.1.2	Processed fruits	Carnauba wax	903	GMP	
		SULFITES		500 mg/kg	
4.1.2.1	Frozen fruits	SULFITES		500 mg/kg	44, 155
4.1.2.2	Dried fruits, nuts and seeds	ASCORBYL ESTERS		80 mg/kg	10
		BENZOATES		800 mg/kg	13
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		265 mg/kg	21
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		HYDROXYBENZ OATES, PARA		800 mg/kg	27
		Lauric arginate ethyl ester	243	200 mg/kg	
		Mineral oil, high viscosity	905d	5,000 mg/kg	
		Mineral oil, medium viscosity, class I	905e	5,000 mg/kg	
		Calcium phosphate	341(i)	20,000 mg/kg	
		Magnesium phosphate	343(ii)	20,000 mg/kg	
		SORBATES		500 mg/kg	42
		SULFITES		1,000 mg/kg	44, 135, 218
		Tartaric acid, L (+)	334	GMP	
4.1.2.3	Fruit in vinegar, oil, or brine	Acesulfame potassium	950	200 mg/kg	188
		Aspartame	951	300 mg/kg	144, 191
		BENZOATES		250 mg/kg	13
		CAROTENOIDS		1,000 mg/kg	
		CHLOROPHYLL S and CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	
		Caramel III - ammonia caramel	150c	200 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Caramel IV - sulfite ammonia caramel	150d	7,500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	1,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		250 mg/kg	21
		Grape skin extract	163(ii)	1,500 mg/kg	
		HYDROXYBENZ OATES, PARA		250 mg/kg	27
		Neotame	961	100 mg/kg	
		PHOSPHATES		2,200 mg/kg	
		Polydimethylsiloxane	900a	10 mg/kg	
		SACCHARINS		160 mg/kg	144
		SORBATES		1,000 mg/kg	42
		SULFITES		100 mg/kg	44
		Sucralose (Trichlorogalactosucrose)	955	180 mg/kg	144
4.1.2.4	Canned or bottled (pasteurized) fruit	Acesulfame potassium	950	350 mg/kg	188
		Annatto	160b	200 mg/kg	
		Aspartame	951	1,000 mg/kg	191
		Aspartame-acesulfame salt	962	350 mg/kg	113
		Canthaxanthin	161g	200 mg/kg	
		Brilliant blue FCF	133	200 mg/kg	
		Carmoisine	122	200 mg/kg	
		CAROTENOIDS		200 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	
		Caramel III - ammonia caramel	150c	200 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Caramel IV - sulfite ammonia caramel	150d	7,500 mg/kg	
		Curcumin	100	200 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Dimethyl polysiloxane	900a	10 mg/kg	
		Erythrosine	127	100 mg/kg	
		Fast green FCF	143	200 mg/kg	
		Grape skin extract	163(ii)	1,500 mg/kg	
		IRON OXIDES		300 mg/kg	
		Indigotine (Indigo carmine)	132	200 mg/kg	
		Neotame	961	33 mg/kg	
		Ponceau 4R	124	200 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		200 mg/kg	
		Stannous chloride	512	20 mg/kg	43
		Tartrazine	102	200 mg/kg	
		Sunset yellow FCF	110	200 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Steviol glycosides	960	100 mg/kg	26
		Saffron		GMP	
4.1.2.5	Jams, jellies, marmalades	Acesulfame potassium	950	1,000 mg/kg	188
		Alitame	956	100 mg/kg	
		Allura red AC	129	100 mg/kg	
		Annatto	160b	GMP	
		Aspartame	951	1,000 mg/kg	191
		Aspartame-acesulfame salt	962	1,000 mg/kg	113
		Brilliant blue FCF	133	200 mg/kg	
		BENZOATES		1,000 mg/kg	13
		CAROTENOIDS		200 mg/kg	
		CHLOROPHYLLS AND		200 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		CHLOROPHYLLINS, COPPER COMPLEXES			
		Canthaxanthin	161g	200 mg/kg	
		Caramel III - ammonia caramel	150c	200 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	1,500 mg/kg	
		Carmoisine	122	200 mg/kg	
		Carnauba wax	903	400 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Curcumin	100	GMP	
		Dimethylpolysiloxane	900a	10 mg/kg.	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		130 mg/kg	21
		Erythrosine	127	100 mg/kg	
		Fast green FCF	143	200 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	
		HYDROXYBENZOATES PARAIROXIDES		250 mg/kg	27
				200 mg/kg	
		Indigotine (Indigo carmine)	132	200 mg/kg	
		Neotame	961	70 mg/kg	
		Polydimethylsiloxane	900a	30 mg/kg	
		Ponceau 4R	124	200 mg/kg	
		RIBOFLAVINS		200 mg/kg	
		SACCHARINS		200 mg/kg	
		SORBATES		1,000 mg/kg	42
		SULFITES		100 mg/kg	44
		Steviol glycosides	960	360 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Tartaric acid, L (+)	334	GMP	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Tartrazine	102	200 mg/kg	
		Sunset yellow FCF	110		
4.1.2.6	Fruit-based spreads (e.g. chutney) excluding products of food category 4.1.2.5	Annatto	160b	GMP	
		Aspartame	951	1,000 mg/kg	191
		BENZOATES		250 mg/kg	13
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		500 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		150 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	500 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	500 mg/kg	
		Curcumin	100	GMP	
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		100 mg/kg	21
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	
		HYDROXYBENZOATE PARA-		1,000 mg/kg	27
		IRON OXIDES		500 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Neotame	961	70 mg/kg	
		PHOSPHATES		1,100 mg/kg	33
Polydimethylsiloxane	900a	10 mg/kg			
Ponceau 4R	124	100 mg/kg			
Propylene glycol alginate	405	GMP			
RIBOFLAVINS		500 mg/kg			

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		SACCHARINS		200 mg/kg	
		SORBATES		1,000 mg/kg	42
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Tartaric acid, L (+)	334	GMP	
		Ascorbyl Palmitate	304	200 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		TBHQ	319	200 mg/kg	
		TOCOPHEROLS		GMP	
		Steviol glycosides	960	330 mg/kg	26
		Acesulfame potassium	950	500 mg/kg	188
4.1.2.7	Candied / glazed / crystallised fruit including murrabba*	Allura red AC	129	100 mg/kg	
		Annatto	160b	200 mg/kg	
		Aspartame	951	2,000 mg/kg	191
		BENZOATES		1,000 mg/kg	13
		Brilliant blue FCF	133	200 mg/kg	
		Canthaxanthin	161g	200 mg/kg	
		CAROTENOIDS		200 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		250 mg/kg	
		Caramel III - ammonia caramel	150c	200 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	7,500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Curcumin	100	200 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	1,000 mg/kg	
		Erythrosine	127	100 mg/kg	
		Fast green FCF	143	200 mg/kg	
		Grape skin extract	163(ii)	1,000 mg/kg	
		HYDROXYBENZOATES		1,000 mg/kg	27
		IRON OXIDES		250 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Indigotine (Indigo carmine)	132	200 mg/kg	
		Neotame	961	65 mg/kg	
		PHOSPHATES		10 mg/kg	33
		Ponceau 4R	124	200 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SORBATES		500 mg/kg	42
		SULFITES		100 mg/kg and 40 mg/kg (for murabba)	44
		Sucralose (Trichlorogalactosucrose)	955	800 mg/kg	
		Sunset yellow FCF	110	200 mg/kg	
		Tartrazine	102	200 mg/kg	
		Acesulfame potassium	950	500 mg/kg	188
		Tartaric acid	334	GMP	
		*No sweeteners and colours permitted in murrabba			
4.1.2.8	Fruit preparations, including fruit pulp, purees, fruit toppings and coconut milk	Acesulfame potassium	950	350 mg/kg	188
		Allura red AC	129	100 mg/kg	
		Aspartame-acesulfame salt	962	350 mg/kg	113
		Aspartame	951	1,000 mg/kg	191
		Annatto	160b(i), (ii)	GMP	
		BENZOATES		1,000 mg/kg	13
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg	182
		Caramel III - ammonia caramel	150c	7,500 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	7,500 mg/kg	
		Curcumin	100	GMP	
		Diacetyltartaric and fatty acid esters of glycerol	472e	2,500 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	
		HYDROXYBENZ OATES PARA-		800 mg/kg	27
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Neotame	961	100 mg/kg	
		PHOSPHATES		350 mg/kg	33
		Paprika oleoresin	160c(i)	GMP	
		SORBATES		1,000 mg/kg	42
		Ponceau 4R	124	50 mg/kg	
		Propylene glycol esters of fatty acids	477	40,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		200 mg/kg	
		SORBATES		1,000 mg/kg	42
		POLYSORBATES		1,000 mg/kg	154
		SULFITES		100 mg/kg	206, 44
		Steviol glycosides	960	330 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
4.1.2.9	Fruit-based desserts including fruit-flavoured water-based desserts	Tartaric acid, L (+)	334	GMP	
		ASCORBYL ESTERS		500 mg/kg	2, 10
		Acesulfame potassium	950	350 mg/kg	188

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Allura red AC	129	100 mg/kg	
		Aspartame	951	1,000 mg/kg	191
		Aspartame-acesulfame salt	962	350 mg/kg	113
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		150 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		150 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	200 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	7,500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	2,500 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	
		HYDROXYBENZ OATES PARA-		800 mg/kg	27
		IRON OXIDES		200 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Neotame	961	100 mg/kg	
		PHOSPAHTES		1,500 mg/kg	33
		SORBATES		3,000 mg/kg	
		Polydimethylsiloxane	900a	110 mg/kg	
		Ponceau 4R	124	50 mg/kg	
		Propyl gallate	310	90 mg/kg	2, 15
		Propylene glycol esters of fatty acids	477	40,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		SACCHARINS		100 mg/kg	
		SORBATES		1,000 mg/kg	42
		SULFITES		100 mg/kg	44
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	
		Sunset yellow FCF	110	50 mg/kg	
		Steviol glycoside	960	350 mg/kg	26
4.1.2.10	Fermented fruit products	Acesulfame potassium	950	350 mg/kg	188
		Aspartame	951	1,000 mg/kg	191
		BENZOATES		1,000 mg/kg	13
		CAROTENOIDS		500 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS COPPER COMPLEXES		100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	200 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	2,500 mg/kg	
		ETHYLENE DIAMINE TETRAACETATES (EDTA)		250 mg/kg	21
		Grape skin extract	163(ii)	500 mg/kg	
		HYDROXYBENZOATES, PARA-		800 mg/kg	27
		Neotame	961	65 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		RIBOFLAVINS		500 mg/kg	
		Polydimethylsiloxane	900a	10 mg/kg	
		SACCHARINS		160 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		SORBATES		1,000 mg/kg	42
		SULFITES		100 mg/kg	44
		Steviol glycosides	960	115 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	150 mg/kg	
4.1.2.11	Fruit fillings for pastries	Acesulfame potassium	950	350 mg/kg	188
		Allura red AC	129	100 mg/kg	
		Aspartame	951	1,000 mg/kg	191
		BENZOATES		1,000 mg/kg	13
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		500 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	7,500 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	7,500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		650 mg/kg	21
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	
		HYDROXYBENZOATES PARA-		800 mg/kg	27
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Neotame	961	100 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		PHOSPHATES		1,500 mg/kg	33
		SORBATES		3,000 mg/kg	
		Ponceau 4R	124	50 mg/kg	
		Propylene glycol esters of fatty acids	477	40,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SORBATES		1,000 mg/kg	42
		SULFITES		100 mg/kg	44
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Steviol glycoside	960	330 mg/kg	26
4.1.2.12	Cooked fruit	Acesulfame potassium	950	500 mg/kg	188
		Aspartame	951	1,000 mg/kg	191
		BENZOATES		1,000 mg/kg	13
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	
		Neotame	961	65 mg/kg	
		SORBATES		1,200 mg/kg	42
		Sucralose (Trichlorogalactosucrose)	955	150 mg/kg	
4.2	Vegetables, sea weeds, nuts and seeds				
4.2.1	Fresh vegetables, sea weeds, nuts and seeds	No additives permitted			

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
4.2.1.1	Untreated fresh vegetables ((including mushrooms and fungi, roots and tubers, fresh pulses and legumes (including soybean), and aloe vera) sea weeds, nuts and seeds))	No additives permitted			
4.2.1.2	Surface treated fresh vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera) sea weeds, nuts and seeds	Candelilla wax	902	GMP	79
		Beeswax	901	GMP	79
		Carnauba wax	903	GMP	79
		Glycerol ester of wood rosin	445(iii)	110 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Microcrystalline wax	905c(i)	50 mg/kg	
		PHOSPHATES		1,760 mg/kg	33
		Shellac, bleached	904	GMP	79
4.2.1.3	Peeled, cut or shredded fresh vegetables ((including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera) sea weeds, nuts and seeds)	Lauric arginate ethyl ester	243	200 mg/kg	
		PHOSPHATES		5,600 mg/kg	33,76
		Sodium ascorbate	301	GMP	
		SULFITES		50 mg/kg	44,76,136
		Calcium chloride	509	350 mg/kg	
		Calcium lactate	327		
		Calcium gluconate	578		
		Calcium carbonate	170(i)		
4.2.2	Processed vegetables (including mushrooms	Acetic acid, glacial	260	GMP	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
	and fungi, roots and tubers, pulses and legumes, and aloe vera) sea weeds, nuts and seeds	Caramel IV - Sulfite Ammonia Caramel	150d	50,000 mg/kg	92
		Ascorbic acid, L-	300	GMP	110
		Citric acid	330	GMP	242, 262, 264, 265
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		100 mg/kg	21, 110
		Lactic acid, L-, D- and DL-	270	GMP	262, 264
		Malic acid, dl-	296	GMP	265
		PHOSPHATES		5,000 mg/kg	33, 76
		Polydimethylsiloxane	900a	10 mg/kg	15
		SULFITES		50 mg/kg	44, 76, 136, 137
4.2.2.1	Frozen vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) sea weeds, nuts and seeds	Ascorbic acid, L-	300	GMP	110
		Citric acid	330	GMP	242, 262, 264, 265
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		100 mg/kg	21, 110
		Lactic acid, L-, D- and DL-	270	GMP	262, 264
		Malic acid, dl-	296	GMP	265
		PHOSPHATES		5,000 mg/kg	33, 76
		Polydimethylsiloxane	900a	10 mg/kg	15
		SULFITES		50 mg/kg	44, 76, 136, 137

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
4.2.2.2	Dried vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) sea weeds, nuts and seeds	ASCORBYL ESTERS		80 mg/kg	10
		BENZOATES		1,000 mg/kg	13
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	196, 15, 76
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	196, 15, 76
		Canthaxanthin	161g	10 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerols	472e	10,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		800 mg/kg	21, 64, 297
		PHOSPHATES		5,000 mg/kg	33, 76
		Propyl gallate	310	50 mg/kg	15, 76, 196
		SULFITES		500 mg/kg	44, 105
4.2.2.3	Vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera) sea weeds in vinegar, oil, brine or soybean sauce	Allura red AC	129	100 mg/kg	
		Acesulfame potassium	950	200 mg/kg	144, 188
		Aluminium ammonium sulfate	523	520 mg/kg	6, 245, 296
		Aspartame	951	300 mg/kg	144, 191
		Aspartame-acesulfame salt	962	200 mg/kg	113
		BENZOATES		2,000 mg/kg	13
		Brilliant blue FCF	133	100 mg/kg	
		Caramel III - ammonia caramel	150c	500 mg/kg	
		beta - Carotenes, , vegetable	160a(ii)	1,320 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		CAROTENOIDS		50 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerols	472e	2,500 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		250 mg/kg	21
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	100 mg/kg	179, 181
		HYDROXYBENZ OATES, PARA-		1,000 mg/kg	27
		Indigotine (indigo carmine)	132	100 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Neotame	961	10 mg/kg	144
		PHOSPHATES		2,200 mg/kg	33
		Polydimethylsiloxane	900a	10 mg/kg	
		RIBOFLAVINS		500 mg/kg	
		SACCHARINS		160 mg/kg	144
		SORBATES		1000 mg/kg	42
		Sucralose (trichlorogalactosucrose)	955	400 mg/kg	
		SULFITES		100 mg/kg	44
4.2.2.4	Canned or bottled (pasteurised) or retort pouched vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera) sea weeds	Acesulfame potassium	950	200 mg/kg	188
		Allura red AC	129	200 mg/kg	
		Acesulfame potassium	950	350 mg/kg	188
		Aspartame	951	1,000 mg/kg	191
		Brilliant blue FCF	133	200 mg/kg	
		Caramel III - ammonia caramel	150c	200 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	200 mg/kg	
		CAROTENOIDS		200 mg/kg	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		365 mg/kg	21
		Fast green FCF	143	200 mg/kg	
		Neotame	961	33 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		Polydimethylsiloxane	900a	10 mg/kg	
		SACCHARINS		160 mg/kg	144
		Ascorbic acid		GMP	
		Stannous chloride	512	25 mg/kg	43
		Steviol glycosides	960	70 mg/kg	26
		Sucralose (trichlorogalactosucrose)	955	580 mg/kg	
		SULFITES		50 mg/kg	44
4.2.2.5	Vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) sea weeds, nuts and seeds, purees and spreads (peanut butter)	Aspartame	951	1,000 mg/kg	191
		Acesulfame potassium	950	1,000 mg/kg	188
		BENZOATES		1,000 mg/kg	13
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		CAROTENOIDS		50 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLINS, COPPER COMPLEXES		100 mg/kg	62
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		250 mg/kg	21
		Grape skin extract	163(ii)	100 mg/kg	179, 181

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		HYDROXYBENZ OATES, PARA-		1,000 mg/kg	27
		Neotame	961	33 mg/kg	
		PHOSPHATES		2,200 mg/kg	33, 76
		Polydimethylsiloxane	900a	10 mg/kg	
		SACCHARINS		160 mg/kg	
		SORBATES		1,000 mg/kg	42
		Steviol glycosides	960	330 mg/kg	26
		Sucralose (trichlorogalactosucrose)	955	400 mg/kg	169
		SULFITES		500 mg/kg	44, 138
4.2.2.6	Vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) sea weeds, nuts and seeds-pulps and preparations (e.g vegetable desserts and sauces, candied vegetables) other than food category 4.2.2.5	Allura red AC	129	100 mg/kg	92
		Acesulfame potassium	950	350 mg/kg	188
		Aspartame	951	1,000 mg/kg	191
		Aspartame-acesulfame salt	962	350 mg/kg	113
		BENZOATES		3,000 mg/kg	13
		Brilliant blue FCF	133	100 mg/kg	92
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		beta - Carotenes, vegetable	160a(ii)	1,000 mg/kg	92
		CAROTENOIDS		50 mg/kg	92
		Chlorophylls And Chlorophyllins, Copper Complexes		100 mg/kg	62, 92
		Diacetyltartaric and fatty acid esters of glycerols	472e	2,500 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		80 mg/kg	21
		Grape skin extract	163(ii)	100 mg/kg	92, 181
		HYDROXYBENZ OATES PARA-		1,000 mg/kg	27

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Indigotine (indigo carmine)	132	100 mg/kg	92
		Neotame	961	33 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		Polydimethylsiloxane	900a	50 mg/kg	
		POLYSORBATES		3,000 mg/kg	
		Propylene glycol esters of fatty acids	477	5,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	92
		SACCHARINS		200 mg/kg	
		SORBATES		1,000 mg/kg	42
		Steviol glycosides	960	165 mg/kg	26
		Sucralose (trichlorogalactosucrose)	955	400 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	
		SULFITES		300 mg/kg	44, 205
Sunset yellow FCF	110	50 mg/kg	92		
4.2.2.7	Fermented vegetables(including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera) and seaweed products, excluding fermented soybean products of food categories 6.8.6, 6.8.7, 12.9.1, 12.9.2.1 and 12.9.2.3	Aspartame	951	2,500 mg/kg	191
Acesulfame Potassium		950	1,000 mg/kg	188	
BENZOATES			1,000 mg/kg	13	
Brilliant blue FCF		133	100 mg/kg	92	
CAROTENOIDS			50 mg/kg	92	
Calcium 5'-ribonucleotides		634	GMP	279	
Calcium carbonate		170(i)	GMP	279	
Calcium chloride		509	GMP	279	
Calcium lactate		327	10,000 mg/kg		
Calcium carbonate		170	GMP		
Calcium bisulphite		227	500 mg/kg		
Citric acid		330	GMP		
CHLOROPHYLLS AND			100 mg/kg	62	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		CHLOROPHYLLINS, COPPER COMPLEXES			
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	2,500 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		250 mg/kg	21
		Erythrosine	127	30 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	100 mg/kg	181
		HYDROXYBENZ OATES PARA-		300 mg/kg	27
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Malic acid	296	GMP	
		Neotame	961	33 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		Polydimethylsiloxane	900a	10 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		RIBOFLAVINS		500 mg/kg	
		SACCHARINS		200 mg/kg	
		SORBATES		1,000 mg/kg	42
		SULFITES		500 mg/kg	44
		Sucralose (Trichlorogalactosucrose)	955	580 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	92
		Steviol glycoside	960	200 mg/kg	26
4.2.2.8	Cooked or fried vegetables (including mushrooms and fungi,	Aspartame	951	1,000 mg/kg	
		Benzoates		1,000 mg/kg	13
		L-Tartaric acid	334	GMP	

Table 4

Fruits and vegetables					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
	roots and tubers, pulses and legumes, and aloe vera), and seaweeds	Chlorophylls and Chlorophyllins, copper complexes		100 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Curcumin	100	GMP	
		Diacetyltartaric and fatty acid esters of glycerol	472e	2,500 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		250 mg/kg	21
		Neotame	961	33 mg/Kg	
		PHOSPHATES		2,200 mg/kg	33, 76
		SACCHARINS		160 mg/kg	144
		SORBATES		1,000 mg/kg	42,221
		Sucralose (Trichlorogalactosucrose)	955	150 mg/kg	141
		Steviol glycoside	960	40 mg/kg	26

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
5.0	Confectionery	ASCORBYL ESTERS		500 mg/kg	10, 15,114
		Mineral oil, medium viscosity	905e	2,000 mg/kg	3
		Polydimethylsiloxane	900a	10 mg/kg	
5.1	Cocoa products and chocolate products including analogue and chocolate substitutes	Mineral oil, high viscosity	905d	2,000 mg/kg	3
		Propyl gallate	310	200 mg/kg	15, 130
5.1.1	Cocoa mixes (powders) and cocoa mass/cake	Acesulfame potassium	950	350 mg/kg	188
		Ammonium salts of phosphatidic acid	442	GMP	97
		Aspartame	951	3,000 mg/kg	191
		BENZOATES		15,00 mg/kg	
		SORBATES		1,500 mg/kg	
		PHOSPHATES		1,100 mg/kg	33
		Propylene glycol esters of fatty acids	477	5,000 mg/kg	97
		SACCHARINS		100 mg/kg	97
		Sucrose esters of fatty acids	473	10 g/kg	
		Sucralose (Trichlorogalactosucrose)	955	580 mg/kg	97
L-Tartaric acid	334	5 g/kg			
5.1.2	Cocoa mixes (syrops)	Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	
		Acesulfame potassium	950	350 mg/kg	97,188
		Alitame	956	300 mg/kg	
		Aspartame	951	1,000 mg/kg	191
		Neotame	961	33 mg/kg	97
		POLYSORBATES		500 mg/kg	
		SACCHARINS		80 mg/kg	97
SORBATES		1,000 mg/kg	42		

Table 5

Confectionary						
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note	
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	97	
5.1.3	Cocoa and chocolate products	Acesulfame potassium	950	1,000 mg/kg	188	
		Annatto	160b(i),(i i)	100 mg/kg		
		Grape skin extract	163(ii)	200 mg/kg		
		Indigotine (Indigo carmine)	132	200 mg/kg		
		Allura red AC	129	100 mg/kg	183	
		Alitame	956	300 mg/kg		
		Ammonium salts of phosphatidic acid	442	GMP		
		Aspartame	951	3,000 mg/kg	191	
		Beeswax	901	GMP	3	
		Brilliant blue FCF	133	100 mg/kg	183	
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	130, 141, 15	
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	130, 141, 15	
		TBHQ	319	200 mg/kg		
		CAROTENOIDS			100 mg/kg	183
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES			6 mg/kg	62
		Curcumin	100	100 mg/kg		
		Candelilla wax	902	GMP		
		Canthaxanthin	161g	100 mg/kg		
		Caramel III - ammonia caramel	150c	50,000 mg/kg		
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg		
		Carmoisine	122	100 mg/kg		
		Carnauba wax	903	GMP		
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg		
ETHYLENE DIAMINE TETRA			50 mg/kg	21		

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		ACETATES (EDTA)			
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		SORBATES		1,000 mg/kg	
		Mono and di glycerides of edible fatty acids	471	GMP	
		Neotame	961	100 mg/kg	
		HYDROXYBENZ OATES, PARA-		300 mg/kg	27
		PHOSPHATES		2,500 mg/kg	33
		Tartrazine	102	100 mg/kg	
		POLYSORBATES		1,000 mg/kg	101
		Ponceau 4R	124	100 mg/kg	183
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		500 mg/kg	
		Erythrosine	127	50 mg/kg	
		Shellac, bleached	904	GMP	3
		Polyglycerol polyricinoleate	476	5 g/kg	
		Carmoisine	122	100 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	800 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	GMP	15, 130,141
		BENZOATES		1,500 mg/kg	
		Polyglycerol esters of fatty acids and polyglycerol ester of interesterified ricinoleic acid	475, 476	2 g/kg	By weight in choclocates
		Sorbitan esters of fatty acids	491	10 g/kg	
		Saffron		GMP	

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		L - Tartaric acid	334	3 g/kg	
5.1.4	Chocolate substitute and their products	Acesulfame potassium	950	500 mg/kg	188
		Alitame	956	300 mg/kg	
		Ammonium salts of phosphatidic acid	442	GMP	
		Aspartame	951	3,000 mg/kg	
		Aspartame-acesulfame salt	962	500 mg/kg	191
		BENZOATES		1,500 mg/kg	13
		Beeswax	901	GMP	3
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	141, 15, 197
		Beeswax	901	GMP	3
		Candelilla wax	902	GMP	3
		Carnauba wax	903	GMP	3
		HYDROXYBENZ OATES, PARA-		300 mg/kg	
		Neotame	961	100 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		POLYSORBATES		5,000 mg/kg	
		SACCHARINS		500 mg/kg	
		SORBATES		1,500 mg/kg	
		Shellac, bleached	904	GMP	
		Sucralose	955	800 mg/kg	
		TOCOPHEROLS		750 mg/kg	
		Tartaric acid	334	5 g/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		700 mg/kg	
		CAROTENOIDS		100 mg/kg	
		beta –Carotenes, vegetable	160a(ii)	100 mg/kg	
		Canthaxanthin	161g	100 mg/kg	
		Sulfur dioxide	220	150 mg/kg	
		Sorbitan monostearate	491	10 g/kg	
Annatto	160b(i), (ii)	100 mg/kg			

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		Polyglycol poly recineolate	476	5 g /kg	
		Caramel III	150c	50,000 mg/kg	
		Caramel IV	150d	50,000 mg/kg	
		Saffron		GMP	
5.2	Confectionery including hard and soft candy, nougats etc. other than food categories 5.1, 5.3, and 5.4	Allura red AC	129	200 mg/kg	
		Alitame	956	300 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200mg/kg	130, 15
		Butylated hydroxytoluene (BHT)	321	200mg/kg	130, 15
		IRON OXIDES		200 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	
		Propylene glycol esters of fatty acids	477	5,000 mg/kg	
		Propyl gallate	310	200 mg/kg	15, 130
		BENZOATES		1,500 mg/kg	13
		Diacetyltartaric and fatty acid esters of glycerol	472e	GMP	
		CAROTENOIDS		GMP	
		beta – Carotenes,vegetable	160a(ii)	500 mg/kg	
		Canthaxanthin	161g	GMP	
		Castor oil	1503	500 mg/kg	
		Candelilla wax	902	GMP	3
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		GMP	
		Tartrazine	102	100 mg/kg	
		Erythrosine	127	50 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Curcumin	100	GMP	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	
Neotame	961	330 mg/kg	1, 61, 158		

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		HYDROXYBENZ OATES , PARA-		1,000 mg/kg	27
		L-Tartaric acid	334	2,000 mg/kg	
		Tocopherol	307a,b,c	500 mg/kg	
		Paraffin wax or liquid Paraffin (Food grade)		GMP	
		Calcium, magnesium, sodium salts of stearic acid	470(i)	GMP	
		Ammonium salts of phosphatidic acids	442	GMP	
		Ponceau 4R	124	100 mg/kg	
		Microcrystalline wax	905c(i)	GMP	3
		Beeswax	901	GMP	3
		RIBOFLAVINS		300 mg/kg	
		Carmoisine	122	100 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		SACCHARINS		500 mg/kg	163
		Sucralose (Trichlorogalactosucrose)	955	1,800 mg/kg	
		Steviol glycosides	960	700 mg/kg	26, 199
		Sulfur dioxide	220	2,000 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	15, 130
		SORBATES		1,500 mg/kg	42
		POLYSORBATES		1,000 mg/kg	
		Annatto	160b(i), (ii)	200 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Tartrazine	102	100 mg/kg	
		Indogotone (Indigo carmine)	132	100 mg/kg	
		Mineral oil, high viscosity	905d	2,000 mg/kg	3

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
5.2.1	Hard candy	Acesulfame potassium	950	3,500 mg/kg	188
		Carnauba wax	903	GMP	13
		Aspartame	951	10,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		700 mg/kg	
		Microcrystalline wax	905c(i)	GMP	3
		Neotame	961	330 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	1,500 mg/kg	164
		Annatto	160b(i), (ii)	GMP	
		Mono and di glycerides of edible fatty acids	471	GMP	
		Lecithins	322 (i)	GMP	
		L-Tartaric acid	334	GMP	
		Tocopherol	307a,b	GMP	
5.2.2	Soft candy	Acesulfame potassium	950	3500 mg/kg	157, 188
		Annatto	160b(i),(i i)	GMP	
		Aspartame	951	3,000 mg/kg	148
		Carnauba wax	903	GMP	3
		Sulfur dioxide	220	2,000 mg/kg	
		Grape skin extract	163(ii)	1,700 mg/kg	181
		Shellac, bleached	904	GMP	3
5.2.3	Nougats and marzipans	Acesulfame potassium	950	1000 mg/kg	
		Aspartame	951	3,000 mg/kg	
		Brilliant blue FCF	133	200 mg/kg	
		Indigotine (indigocarmine)	132	200 mg/kg	
		Fast green FCF	143	200 mg/kg	
		CAROTENOIDS		100 mg/kg	

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	
		Ponceau 4R	124	200 mg/kg	
		Carnauba wax	903	GMP	
5.3	Chewing gum	Carmoisine	122	100 mg/kg	
		Tartrazine	102	100 mg/kg	
		Acesulfame potassium	950	5,000 mg/kg	
		Annatto	160b (i), (ii)	GMP	
		Alitame	956	300 mg/kg	
		Curcumin	100	GMP	
		Aspartame	951	10,000 mg/kg	
		BENZOATES		1,500 mg/kg	
		Calcium aluminium silicate	556	100 mg/kg	Expressed as Aluminium
		Castor Oil	1503	2,100 mg/kg	
		Beeswax	901	GMP	
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		IRON OXIDES		10,000 mg/kg	
		Butylated hydroxyanisole (BHA)	320	400 mg/kg	130
		Butylated hydroxytoluene (BHT)	321	400 mg/kg	130
		Lecithins	322(i), (ii)	GMP	
		Grape skin extract	163(ii)	500 mg/kg	181
		Ammonium salts of phosphatidic acids	442	GMP	
		Sucrose esters of fatty acids	473	GMP	

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		Polyglycerol polyricinoleate	476	GMP	
		L-Tartaric acid	334	3,000 mg/kg	
		Candelilla wax	902	GMP	
		Sulfur dioxide	220	2,000 mg/kg	
		Caramel III - ammonia caramel	150c	20,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	20,000 mg/kg	
		Carnauba wax	903	GMP	
		beta – Carotenes, vegetable	160a(ii)	500 mg/kg	
		Cyclodextrin, beta-	459	20,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	50,000 mg/kg	
		Erythrosine	127	25 mg/kg	
		Fast green FCF	143	200 mg/kg	
		Guaiac resin	314	1,500 mg/kg	
		HYDROXYBENZ OATES, PARA-		1,500 mg/kg	
		RIBOFLAVINS		1,000 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Lauric arginate ethyl ester	243	225 mg/kg	
		Microcrystalline wax	905c(i)	GMP	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		GMP	
		Neotame	961	1,000 mg/kg	
		PHOSPHATES		44,000 mg/kg	33
		POLYSORBATES		5,000 mg/kg	
		Polyethylene glycol	1521	20,000 mg/kg	
		Polyvinylpyrrolidone	1201	10,000 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		Sucroglycerides	474	20,000 mg/kg	
		Propylene glycol esters of fatty acids	477	20,000 mg/kg	

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		Sodium aluminosilicate	554	100 mg/kg	
		Aluminium silicate	559	100 mg/kg	
		SACCHARINS		2,500 mg/kg	
		SORBATES		1,500 mg/kg	42
		Canthaxanthin	161g	GMP	
		Shellac, bleached	904	GMP	
		Stearoyl citrate	484	15,000 mg/kg	
		Steviol glycosides	960	3,500 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	5,000 mg/kg	
		Propyl gallate	310	1,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		TOCOPHEROLS		1,500 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	400 mg/kg	130
		Mineral oil, high viscosity	905d	20,000 mg/kg	3
5.4	Decorations (e.g. for fine bakery wares), toppings (non-fruit) and sweet sauces	Acesulfame potassium	950	500 mg/kg	
		Alitame	956	300 mg/kg	
		Aspartame	951	1,000 mg/kg	
		BENZOATES		1,500 mg/kg	
		Beeswax	901	GMP	
		Brilliant blue FCF	133	100 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200mg/kg	130, 15
		Butylated hydroxytoluene (BHT)	321	200mg/kg	130, 15
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	

Table 5

Confectionary					
Food Category System	Food Category Name	Food Additive	INS Number	Recommended Maximum level	Note
		Candelilla wax	902	GMP	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	50,000 mg/kg	
		Carnauba wax	903	GMP	
		beta-Carotenes, vegetable	160a(ii)	20,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Erythrosine	127	50 mg/kg	
		Fast green FCF	143	100 mg/kg	
		HYDROXYBENZ OATES, PARA-		300 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Propyl gallate	310	1,000 mg/kg	
		SORBATES-		1,000 mg/kg	
		Neotame	961	100 mg/kg	
		PHOSPHATES		1,500 mg/kg	33
		POLYSORBATES		3,000 mg/kg	
		Ponceau 4R	124	50 mg/kg	
		Propylene glycol esters of fatty acids	477	40,000 mg/kg	
		RIBOFLAVINS		3,000 mg/kg	
		SACCHARINS		500 mg/kg	
		Shellac, bleached	904	GMP	
		Sucralose (Trichlorogalactosucrose)	955	1,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	
		Mineral oil, high viscosity	905d	2000 mg/kg	3

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
6.0	Cereals and cereal products derived from cereal grains, from roots and tubers, pulses, legumes (fresh pulses and legumes are covered in category 4.2) and pith or soft core of palm tree, excluding bakery wares of food category 7.0: including unprocessed (6.1) and various processed forms of cereals and cereal based products				
6.1	Whole, broken, or flaked grain, including rice	No additives permitted			
6.2	Flours and starches (including soybean powder)				
6.2.1 and 6.2.2	Flours and starches*	Protease	1101(i)	GMP	
		Pullulan	1204	GMP	25
		SULFITES		200 mg/kg	44
		Benzoyl peroxide	928	75 mg/kg	
		Chlorine	925	2,500 mg/kg	87
		L-Ascorbic acid	300	300 mg/kg	
		Azodicarbonamide	927a	45 mg/kg	
		PHOSPHATES		2,500 mg/kg	225, 33
		Sodium ascorbate	301	300 mg/kg	
SODIUM ALUMINIUM PHOSPHATES		1,600 mg/kg	6, 252		

Table 6

Cereals and cereal products						
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note	
		alpha-Amylase from <i>Aspergillus oryzae</i> var.	1100 (i)	100 mg/kg	On flour mass basis	
		alpha-Amylase from <i>Bacillus subtilis</i>	1100 (iii)	GMP		
		Carbohydrase from <i>Bacillus licheniformis</i>	1100 (vi)	GMP		
		Diacetyltartaric and fatty acid esters of glycerol	472e	3,000 mg/kg	186	
		Lecithins	322(i), (ii)	GMP	28, 25	
		Amylases and other enzymes	1100	GMP		
		Ammonium persulfate	923	2,500 mg/kg	On flour mass basis	
		Calcium carbonate	170(i)	5,000 mg/kg	On flour mass basis	
		Potassium iodate	917	50 mg/kg	On flour mass basis	
		Ammonium chloride	510	500 mg/kg	On flour mass basis	
		L-cysteine mono hydrochloride	920	90 mg/kg	On flour mass basis	
		Sodium bisulphite	222	GMP		
		Sodium metabisulfite	223	GMP		
		Trisodium citrate	331(iii)	GMP		
	Maida	Only following additives permitted in maida (if the flour is used for baking purpose)				
		Benzoyl peroxide	928	40 mg/kg		
		Ascorbic acid	300	200 mg/kg		
	Corn flour	Only following additives permitted in corn flour (Maize starch)				
		SULFITES		100 mg/kg	44	
			*No additives permitted in Atta			
6.3	Ready -to -eat cereals, breakfast cereals, including rolled oats	ASCORBYL ESTERS		200 mg/kg	10	
		Acesulfame potassium	950	1,200 mg/kg	188	
		Allura red AC	129	100 mg/kg	-	
		Aspartame	951	1,000 mg/kg	191	

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Curcumin	100	GMP	
		Paprika oleoresin	160c(i)	GMP	
		Brilliant blue FCF	133	100 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	196, 15
		Butylated hydroxytoluene (BHT)	321	100 mg/kg	196, 15
		CAROTENOIDS		200 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	189
		Caramel IV - sulfite ammonia caramel	150d	2,500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	400 mg/kg	
		Grape skin extract	163(ii)	200 mg/kg	
		IRON OXIDES		75 mg/kg	
		Neotame	961	160 mg/kg	
		Propyl gallate	310	200 mg/kg	196
		PHOSPHATES		2,200 mg/kg	33
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		100 mg/kg	
		Steviol glycosides	960	350 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	1,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
6.4	Pastas and noodles and like products				
6.4.1	Fresh pastas and noodles and like products	Agar	406	GMP	211
		Alginate acid	400	GMP	211
		Aluminium ammonium sulphate	523	300 mg/kg	247,6
		Ascorbic acid	300	200 mg/kg	
		Calcium carbonate	170(i)	GMP	
		Carbon dioxide	290	GMP	211,59

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Carob bean gum	410	GMP	211
		Carrageenan	407	GMP	211
		Citric acid	330	GMP	
		Curdlan	424	GMP	211
		Distarch phosphate	1412	GMP	211
		Fumaric acid	297	700 mg/kg	
		Gellan gum	418	GMP	211
		Glucono delta-lactone	575	GMP	
		Glycerol	422	GMP	211
		Guargum	412	GMP	211
		Gumarabic	414	GMP	211
		Karaya gum	416	GMP	211
		Konjac flour	425	GMP	211
		Lactic acid L-, -D- and DL-	270	GMP	
		Lecithins	322(i), (ii)	GMP	
		Microcrystalline cellulose	460(i)	GMP	211
		Mono- and di-glycerides of fatty acids	471	GMP	
		Pectins	440	GMP	211
		Phosphated distarch phosphate	1413	GMP	211
		PHOSPHATES		2,500 mg/kg	211,33
		Potassium carbonate	501(i)	11,000 mg/kg	
		Processed eucheuma seaweed	407a	GMP	211
		Pullulan	1204	GMP	211
		Sodium acetate	262(i)	600 mg/kg	
		Sodium alginate	401	GMP	211
		Sodium ascorbate	301	GMP	
		Sodium carbonate	500 (i)	10,000 mg/kg	
		Carboxymethyl cellulose	466	GMP	
		Sodium DL-malate	350(ii)	GMP	
		Sodium hydrogen carbonate	500(ii)	GMP	

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Sodium lactate	325	GMP	
		Tragacanth gum	413	GMP	211
		Xanthan gum	415	GMP	211
6.4.2	Dried pastas and noodles and like products	Canthaxanthin	161g	15 mg/kg	211
		Caramel IV - Sulfite Ammonia caramel	150d	50,000 mg/kg	211
		Diacetyl tartaric acid and fatty acid esters of glycerol	472e	5,000 mg/kg	
		PHOSPHATES		900 mg/kg	211,33
		Agar	406	GMP	256
		Alginic acid	400	GMP	256
		Ammonium alginate	403	GMP	256
		Ascorbic acid, L-	300	GMP	256
		Calcium 5'-ribonucleotide	634	GMP	256
		Calcium alginate	404	GMP	256
		Calcium ascorbate	302	200 mg/kg	256
		Calcium carbonate	170(i)	GMP	256
		Calcium sulfate	516	GMP	256
		Carob bean gum	410	GMP	256
		beta – Carotenes , vegetable	160a (ii)	1,000 mg/kg	211
		Carrageenan	407	GMP	256
		Citric acid	330	GMP	256
		Disodium 5'-guanylate	627	GMP	256
		Disodium 5'-Inosinate	631	GMP	256
		Disodium 5'-ribonucleotide	635	GMP	256
		Distarch phosphate	1412	GMP	256
		Fumaric acid	297	GMP	256
		Gellan gum	418	GMP	256
		Guar gum	412	GMP	256
		Gum arabic	414	GMP	256
		Karaya gum	416	GMP	256
Konjac flour	425	GMP	256		
Lactic acid L-, D-and DL-	270	GMP	256		

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Lecithins	322 (i)	GMP	256
		Malic acid	296	GMP	256
		Mannitol	421	GMP	256
		Microcrystalline cellulose	460 (i)	GMP	256
		Mono- and di-glycerides of fatty acids	471	GMP	256
		Monosodium L-glutamate	621	GMP	256
		Nitrous oxide	942	GMP	256
		Pectins	440	GMP	256
		Phosphated distarch phosphate	1413	GMP	256
		POLYSORBATES		5,000 mg/kg	
		Potassium alginate	402	GMP	256
		Potassium carbonate	501 (i)	GMP	256
		Potassium chloride	508	GMP	256
		Processed eucheuma seaweed	407a	GMP	256
		Pullulan	1204	GMP	256
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470 (i)	GMP	256
		Sodium acetate	262 (i)	GMP	256
		Sodium alginate	401	GMP	256
		Sodium ascorbate	301	200 mg/kg	256
		Sodium carbonate	500 (i)	GMP	256
		Carboxymethyl cellulose	466	GMP	256
		Sodium gluconate	576	GMP	256
		Sodium hydrogen carbonate	500 (ii)	GMP	256
		Sodium lactate	325	GMP	256
		Tara gum	417	GMP	256
		Tragacanth gum	413	GMP	256
		Xanthan gum	415	GMP	256

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
6.4.3	Pre-cooked pastas and noodles and like products	ASCORBYL ESTERS		500 mg/kg	211, 10
		BENZOATES		1,000 mg/kg	13
		Butylated hydroxyanisole (BHA)	320	200mg/kg	130, 15
		Butylated hydroxytoluene (BHT)	321	200mg/kg	130, 15
		CAROTENOIDS		1,200 mg/kg	153
		CHLOROPHYLLS AND CHLOROPYLLINS , COPPER COMPLEXES		100 mg/kg	153
		Canthaxanthin	161g	15 mg/kg	153
		Caramel III - Ammonia carmel	150c	50,000 mg/kg	153,173
		Caramel IV-Sulfite ammonia carmel	150d	50,000 mg/kg	153
		beta – Carotenes , vegetable	160a(ii)	1,000 mg/kg	153
		Cyclodextrin, beta	459	1,000 mg/kg	153
		Diacetyl tartaric acid and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Fast green FCF	143	100 mg/kg	194
		PHOSPHATES		2,500 mg/kg	33,211
		POLYSORBATES		5,000 mg/kg	
		Polydimethylsiloxane	900a	50 mg/kg	153
		Propyl gallate	310	200 mg/kg	
		Propylene glycol esters of fatty acids	477	5,000 mg/kg	153,2
		RIBOFLAVINS		300 mg/kg	153
		SORBATES		2,000 mg/kg	42,211
		SULFITES		20 mg/kg	44
		Sunset yellow FCF	110	100 mg/kg	153

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	130,15
		Paprika oleoresin	160c(i)	GMP	
		Annatto	160b(i),(i i)	GMP	
		Tartaric acid	334	GMP	
6.5	Cereals/pulses and starch based desserts	ASCORBYL ESTERS		500 mg/kg	10, 2
		Acesulfame potassium	950	350 mg/kg	188
		Allura red AC	129	100 mg/kg	
		Aspartame	951	200 mg/kg	191
		BENZOATES		1,000 mg/kg	13
		CAROTENOIDS		150 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		75 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	2,500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyl tartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES		315 mg/kg	21
		Grape skin extract	163(ii)	200 mg/kg	181
		IRON OXIDES		75 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Neotame	961	33 mg/kg	
Nisin	234	3 mg/kg			

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		PHOSPHATES		7,000 mg/kg	33
		POLYSORBATES		3,000 mg/kg	
		Propyl gallate	310	90 mg/kg	2, 15
		Propylene glycol esters of fatty acids	477	40,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		100 mg/kg	
		SORBATES		1,000 mg/kg	42
		Steviol glycosides	960	165 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	
		Tocopherol	307	GMP	
		TBHQ	319	200 mg/kg	
		Carboxy methyl cellulose	466, 469	5 g/kg	
		Ponceau 4R	124	100 mg/kg	
		Carmoisine	122	100 mg/kg	
		Erythrosine	127	50 mg/kg	
		Tartrazine	102	100 mg/kg	
		Indogotone (Indigo carmine)	132	100 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Fast green FCF	110	100 mg/kg	
6.6	Batters	Butylated hydroxyanisole (BHA)	320	200 mg/kg	Only for vada dry mixes
		CAROTENOIDS		500 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	2,500 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyl tartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		PHOSPHATES		5,600 mg/kg	33
		POLYSORBATES		5,000 mg/kg	2
		Polydimethylsiloxane	900a	10 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SODIUM ALUMINIUM PHOSPHATES		1,000 mg/kg	6
		SORBATES		2,000 mg/kg	42
		Tartaric acid	334		
6.7	Pre-cooked or processed cereal/grain/legume products	Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV - sulfite ammonia caramel	150d	2,500 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	200 mg/kg	72
6.8	Soybean products (excluding soybean-based seasonings and condiments of food category 12.9)				
6.8.1	Soybean based beverages	Caramel III - ammonia caramel	150c	1,500 mg/kg	
		PHOSPHATES		1,300 mg/kg	33
		RIBOFLAVINS		50 mg/kg	
		Steviol glycosides	960	200 mg/kg	26
		Sucralose (Trichlorogalactosucrose)	955	400 mg/kg	
6.8.2	Soybean-based beverage film				
6.8.3	Soybean curd (tofu)	PHOSPHATES		100 mg/kg	33
6.8.4	Semi-dehydrated soybean curd				
6.8.4.1	Thick gravy-stewed semi-dehydrated soybean curd				
6.8.4.2	Deep fried semi-dehydrated soybean curd				

Table 6

Cereals and cereal products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
6.8.4.3	Semi- dehydrated soybean curd, other than food categories 6.8.4.1 and 6.8.4.2				
6.8.5	Dehydrated soybean curd				
6.8.6	Fermented soybeans				
6.8.7	Fermented soybean curd				
6.8.8	Other soybean protein products	Caramel III Ammonia process	150c	20,000 mg/kg	
		Caramel IV - Sulfite ammonia Process	150d	20,000 mg/kg	

Table 7

Bakery products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
7.0	Bakery products	ASCORBYL ESTERS		1,000 mg/kg	15,10
		Benzoic acid	210	1,000 mg/kg	13
		Butylated hydroxyanisole (BHA)	320	200mg/kg	180, 15
		Butylated hydroxytoluene (BHT)	321	200mg/kg	180, 15
		Carnauba wax	903	GMP	3
		Fast green FCF	143	100 mg/kg	
		Mineral oil, high viscosity	905d	3,000 mg/kg	125
		Propylene glycol esters of fatty acids	477	15,000 mg/kg	72, 11
		SORBATES		1,000 mg/kg	42
7.1	Bread and ordinary bakery wares and mixes	Acesulfame potassium	950	1,000 mg/kg	188
		Aspartame	951	4,000 mg/kg	191
		Ammonium persulfate	923	2,500 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	6,000 mg/kg	
		Neotame	961	70 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	650 mg/kg	
		Tartaric acid	334	GMP	
		Sucrose esters of fatty acid	473	GMP	
		Sodium stearoyl-2-lactylate	481(i),	5,000 mg/kg	Singly or in combination
		Calcium stearoyl-2-lactylate	482(ii)	5,000 mg/kg	
		Polyglycerol esters of interesterified ricinoleic acid	476	2,000 mg/kg	

Table 7

Bakery products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Acid calcium phosphate	341	10,000 mg/kg	
		Sodium diacetate	262 (ii)	4,000 mg/kg	
		Acid sodium pyrophosphate	450 (i)	5,000 mg/kg	
		L- Cysteine monohydrochloride	920	90 mg/kg	
		Curcumin	100	GMP	
		Benzoyl peroxide	928	80 mg/kg	
		Acid calcium phosphate	341	10,000 mg/kg	
7.1.1	Bread and rolls including yeast leavened breads, specialty breads and soda breads	Mineral oil, medium viscosity	905e	3,000 mg/kg	36, 126
		Xylanase		GMP	Only for breads, FS03
		POLYSORBATES		3,000 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	195, 15
		PHOSPHATES		9,300 mg/kg	229,33
7.1.2	Crackers	Allura red AC	129	100 mg/kg	
		Aluminium ammonium sulfate	523	100 mg/kg	246, 6
		CAROTENOIDS		1,000 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Grape skin extract	163(ii)	200 mg/kg	181
		PHOSPHATES		9,300 mg/kg	229,33
		POLYSORBATES		5,000 mg/kg	11
		SODIUM ALUMINIUM PHOSPHATES		100 mg/kg	246, 6
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	15, 195

Table 7

Bakery products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
7.1.3	Other ordinary bakery products	Allura red AC	129	100 mg/kg	
		Aluminium ammonium sulfate	523	100 mg/kg	6, 244, 246
		CAROTENOIDS		100 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	50,000 mg/kg	
		PHOSPHATES		9,300 mg/kg	229,33
		POLYSORBATES		3,000 mg/kg	11
		Propyl gallate	310	100 mg/kg	15, 130
		SODIUM ALUMINIUM PHOSPHATES		100 mg/kg	6, 244, 246
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	15, 130
7.1.4	Bread-type products, including bread stuffing and bread crumbs	CAROTENOIDS		200 mg/kg	116
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		6 mg/kg	62
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Grape skin extract	163(ii)	200 mg/kg	181
		PHOSPHATES		9,300 mg/kg	229,33 33
		POLYSORBATES		3,000 mg/kg	11
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	15, 195
7.1.5	Steamed breads and buns	Aluminium ammonium sulfate	523	40 mg/kg	246, 6, 248
		CAROTENOIDS		100 mg/kg	216
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		PHOSPHATES		9,300 mg/kg	229,33

Table 7

Bakery products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		POLYSORBATES		3,000 mg/kg	11
		Propylene glycol esters of fatty acids	477	15,000 mg/kg	11, 72
		SODIUM ALUMINIUM PHOSPHATES		40 mg/kg	246, 6, 248
7.1.6	Mixes for bread and ordinary bakery wares	Aluminium ammonium sulfate	523	40 mg/kg	246, 6, 249
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		PHOSPHATES		9,300 mg/kg	229,33
		POLYSORBATES		3,000 mg/kg	11
		SODIUM ALUMINIUM PHOSPHATES		40 mg/kg	248, 246, 6
7.2	Fine bakery wares (sweet, salty, savoury) and mixes				
7.2.1	Cakes, cookies, biscuit, cracker and pies	Acesulfame potassium	950	1,000 mg/kg	165,188
		Allura red AC	129	100 mg/kg	
		Aspartame	951	1,700 mg/kg	191,165
		Aspartame-acesulfame salt	962	1,000 mg/kg	77, 113
		BENZOATES		1,000 mg/kg	13
		Beeswax	901	GMP	3
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		75 mg/kg	
		Candelilla wax	902	GMP	3

Table 7

Bakery products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	1,200 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	20,000 mg/kg	
		HYDROXYBENZOTES, PARA-		300 mg/kg	27
		IRON OXIDES		100 mg/kg	-
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Neotame	961	80 mg/kg	165
		PHOSPHATES		9,300 mg/kg	229,33
		Ponceau 4R	124	50 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		170 mg/kg	165
		SULFITES		50 mg/kg	44
		Shellac, bleached	904	GMP	3
		Sucralose (Trichlorogalactosucrose)	955	700 mg/kg	165
		Sucroglycerides	474	10,000 mg/kg	
		Sunset yellow FCF	110	50 mg/kg	
		Sucrose esters of Fatty acids	473	GMP	
		Tartaric acid	334	GMP	
		Benzoyl peroxide	928	40 mg/kg	
		Curcumin	100(i)	GMP	
		Canthaxanthin	161g	GMP	
		Annatto	160(b)	GMP	
		Carmoisine	122	100 mg/kg	
		Erythrosine	127	50 mg/kg	
		POLYSORBATES		3,000 mg/kg	
		Tartarazine	102	100 mg/kg	
		Potassium iodate	917	GMP	
7.2.2	Other fine bakery products	Acesulfame potassium	950	1,000 mg/kg	165,188
		Allura red AC	129	100 mg/kg	
		Aspartame	951	1,700 mg/kg	191,165

Table 7

Bakery products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Aspartame-acesulfame salt	962	1,000 mg/kg	77,113
		BENZOATES		1,000 mg/kg	13
		Beeswax	901	GMP	3
		Brilliant blue FCF	133	200 mg/kg	
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		75 mg/kg	
		Candelilla wax	902	GMP	3
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	1,200 mg/kg	
		POLYSORBATES		3,000 mg/kg	
		Nisin	234	12.5 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	20,000 mg/kg	
		HYDROXYBENZOATES, PARA-IRON OXIDES		300 mg/kg	27
				100 mg/kg	
		Indigotine (Indigo carmine)	132	200 mg/kg	
		Neotame	961	80 mg/kg	165
		PHOSPHATES		9,300 mg/kg	229, 33
		Ponceau 4R	124	50 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		170 mg/kg	165
		SULFITES		50 mg/kg	44
		Shellac, bleached	904	GMP	3
		Sucralose	955	700 mg/kg	165
		Sucroglycerides	474	10,000 mg/kg	
		Sunset yellow FCF	110	50 mg/kg	
7.2.3	Mixes for fine bakery wares	Acesulfame potassium	950	1,000 mg/kg	165,188
		Allura red AC	129	100 mg/kg	

Table 7

Bakery products					
Food Category System	Food Category Name	Food Additive	INS No	Recommended maximum level	Note
		Aspartame	951	1,700 mg/kg	191,165
		Aspartame-acesulfame salt	962	1,000 mg/kg	77,113
		Beeswax	901	GMP	3
		Brilliant blue FCF	133	200 mg/kg	
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		75 mg/kg	
		Candelilla wax	902	GMP	3
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	1,200 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	20,000 mg/kg	
		HYDROXYBENZATES, PARA-		300 mg/kg	27
		IRON OXIDES		100 mg/kg	
		Indigotine (Indigo carmine)	132	200 mg/kg	
		Neotame	961	80 mg/kg	165,
		PHOSPHATES		9,300 mg/kg	229,33
		Ponceau 4R	124	50 mg/kg	
		Propyl gallate	310	200 mg/kg	196,15
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		170 mg/kg	165
		SULFITES		50 mg/kg	44
		Shellac, bleached	904	GMP	3
		Sucralose (Trichlorogalactosucrose)	955	700 mg/kg	165
		Sucroglycerides	474	10,000 mg/kg	
		POLYSORBATES		3,000 mg/kg	
		Sunset yellow FCF	110	50 mg/kg	

Table 8

Meat and meat products including poultry					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
8.0	Fresh / frozen / chilled / ground meat, poultry (frozen mutton, chicken, goat and buffalomeat)				
8.1	Fresh / frozen / chilled / ground meat and poultry	No additives permitted			
8.1.1	Fresh / frozen / chilled meat, poultry, whole pieces or cuts	No additives permitted			
8.1.2	Fresh / frozen / chilled meat, poultry, comminuted	No additives permitted			
8.2	Processed meat and poultry products in whole pieces or cuts	Paprika oleoresin	160c(i)	GMP	
		POLYSORBATES		5,000 mg/kg	XS97, XS96
		Propyl gallate	310	200 mg/kg	XS97, XS96, 130, 15
		Tertiary butylhydroquinone (TBHQ)	319	100 mg/kg	XS97, XS96,15, 167,130
		Brilliant Blue FCF	133	100 mg/kg	XS97, XS96, 4, XS98, XS89
		Butylated hydroxyanisole (BHA)	320	200mg/kg	15, 130, XS96, XS97
		Butylated hydroxytoluene (BHT)	321	100mg/kg	15, 130, 167, XS96, XS97
		Caramel III - ammonia caramel	150c	GMP	XS97, XS96,XS98, XS89, 4, 3

Table 8

Meat and meat products including poultry					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Caramel IV –sulfite ammonia caramel	150d	GMP	XS97, XS96, XS98, XS89, 4, 3
		beta-Carotenes, vegetable	160a(ii)	5,000 mg/kg	XS97, XS96,
		Erythrosine	127	30 mg/kg	XS97, XS96, 4
		Fast green FCF	143	100 mg/kg	XS97, XS96, 3, 4
		RIBOFLAVINS		300 mg/kg	XS96 XS97
		Sunset yellow FCF	110	100 mg/kg	XS 97, XS 96
8.2.1	Non-heat treated processed meat and poultry products in whole pieces or cuts	PHOSPHATES		2,200 mg/kg	33
		Grape skin extract	163(ii)	5,000 mg/kg	XS96, XS97
8.2.1.1	Cured (including salted) non-heat treated processed meat and poultry products in whole pieces or cuts				
8.2.1.2	Cured (including salted) and dried processed meat and poultry products in whole pieces or cuts	BENZOATES		1,000 mg/kg	3, 13
		Isopropyl citrates	384	200 mg/kg	
		Natamycin (Pimaricin)	235	6 mg/kg	
8.2.1.3	Fermented non-heated treated processed meat and poultry products in whole pieces or cuts	Sucroglycerides	474	5,000 mg/kg	
		NITRITES		80 mg/kg	32,288
8.2.2	Heat-treated processed meat and poultry products in whole pieces or	Added colour, flavour and meat tenderizer not permitted.			
		Nisin	234	25 mg/kg	330, XS97, XS96, 233

Table 8

Meat and meat products including poultry					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
	cuts (canned chicken, canned mutton <u>&and</u> goat meat)	NITRITES		80 mg/kg	32, 288
		PHOSPHATES		2,200 mg/kg	33
		SACCHARINS		500 mg/kg	XS97, XS96
		Sucroglycerides	474	5,000 mg/kg	XS97, XS96, 15
8.2.3	Frozen processed meat and poultry products in whole pieces or cuts	Mineral oil, High Viscosity	905d	950 mg/kg	3
		PHOSPHATES		2,200 mg/kg	33
		POLYSORBATES		5,000 mg/kg	
		Propyl gallate	310	200 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	100 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	XS89, XS96, 4, XS98, XS97
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	15, 130, XS89, XS98
		Butylated hydroxytoluene (BHT)	321	100 mg/kg	15, 130, 162, XS89, XS98
		Caramel III - ammonia caramel	150C	GMP	XS89, XS96, 4, XS98 XS97, 3
		Caramel IV –sulfite ammonia caramel	150d	GMP	XS89, XS96, 4, 3, XS98, XS97
		Erythrosine	127	30 mg/kg	4, 290
		Grape skin extract	163(ii)	5,000 mg/kg	XS89, XS98
Paprika oleoresin	160c(i)	GMP			

Table 8

Meat and meat products including poultry					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		NITRITES		80 mg/kg	32, 286
		PHOSPHATES		2,200 mg/kg	302, XS89, 33, XS98
		POLYSORBATES		5,000 mg/kg	XS97, XS96
		Propyl gallate	310	200 mg/kg	130, XS89, XS98, 15
		RIBOFLAVINS		300 mg/kg	XS96, XS97
		Tertiary butylhydroquinone (TBHQ)	319	100 mg/kg	XS98, XS89, 130, 2, 15
8.3.1	Non-heat treated processed comminuted meat and poultry products	beta-Carotenes, vegetable	160a(ii)	20 mg/kg	118
8.3.1.1	Cured (including salted) non-heat treated processed comminuted meat and poultry products	Canthaxanthin	161g	100 mg/kg	118,4
8.3.1.2	Cured (including salted) and dried processed comminuted meat and poultry products	Isopropyl citrate	384	200 mg/kg	
		Natamycin (Pimaricin)	235	20 mg/kg	3, 81
		BENZOATES		1,000 mg/kg	3,13
		Sunset yellow FCF	110	100 mg/kg	

Table 8

Meat and meat products including poultry					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
8.3.1.3	Fermented non-heat treated processed comminuted meat and poultry products	Sulphur dioxide	220	450 mg/kg	Sausages & sausage meat containing cereals and condiments
8.3.2	Heat-treated processed comminuted meat and poultry products (canned cooked ham, canned luncheon meat, canned chopped meat)	Sucroglycerides	474	5,000 mg/kg	
		Brilliant blue FCF	133	200 mg/kg	XS98, XS89, XS97, XS96, 4
		CAROTENOIDS		20 mg/kg	XS98, XS89
		beta-Carotenes, vegetable	160(ii)	20 mg/kg	XS89, XS98
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		35 mg/kg	XS89, XS98, 21
		Sucroglycerides	474	5,000 mg/kg	XS89, , XS98, 15
		Sunset yellow FCF	110	200 mg/kg	XS89, XS98,
8.3.3	Frozen processed comminuted meat and poultry products	Mineral oil, high viscosity	905d	950 mg/kg	3
		Brilliant blue FCF	133	200 mg/kg	100 mg/kg in other than cooked. XS89, XS98 XS97, XS96, 4
		Sunset yellow FCF	110	200 mg/kg	100 mg/kg in other than

Table 8

Meat and meat products including poultry					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
					cooked. XS89, XS98
8.4	Edible casings	Paprika oleoresin	160c(i)	GMP	
		ASCORBYL ESTERS		5,000 mg/kg	10
		Brilliant blue FCF	133	100 mg/kg	XS98, XS89, XS97, XS96, 4
		CAROTENOIDS		100 mg/kg	XS98, XS 89
		Fast green FCF	143	100 mg/kg	3
		Grape skin extract	163 (ii)	5,000 mg/kg	
		HYDROXYBENZOATES, PARA-		36 mg/kg	27
		IRON OXIDES		1,000 mg/kg	72
		PHOSPHATES		1,100 mg/kg	33
		POLYSORBATES		1,500 mg/kg	XS97, XS96

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
9.0	Fish and fish products, including molluscs, crustaceans, and echinoderms				
9.1	Fresh fish and fish products, including molluscs, crustaceans, and echinoderms	No additives permitted			
9.1.1	Fresh fish	No additives permitted			
9.1.2	Fresh molluscs, crustaceans, and echinoderms	SULFITES		100mg/kg	44
9.2	Processed fish and fish products, including molluscs, crustaceans, and echinoderms	Acesulfame potassium	950	200 mg/kg	144 , 188
		Aspartame	951	300 mg/kg	144 , 191
		CAROTENOIDS		100 mg/kg	95
		Caramel III - ammonia caramel	150c	30,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	30,000 mg/kg	95
9.2.1	Frozen fish, fish fillets, and fish products, including molluscs, crustaceans, and echinoderms(frozen shrimps or prawns, frozen lobsters,frozen squid , frozen fin fish and frozen fish fillets)	ASCORBYL ESTERS		1,000 mg/kg	10
		Ascorbic acid	300	GMP	
		Butylated hydroxyanisole (BHA)	320	200mg/kg	15, 180
		Butylated hydroxytoluene (BHT)	321	200mg/kg	15, 180
		Calcium carbonate	170(i)	GMP	95
		Canthaxanthin	161g	35 mg/kg	95

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Citric acid	330	GMP	61 , 257
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		75 mg/kg	21
		PHOSPHATES		2,200 mg/kg	33
		RIBOFLAVINS		300 mg/kg	95
		SULFITES		100 mg/kg	44 ,139
		Sodium dihydrogen citrate	331(i)	GMP	61
		Tripotassium citrate	332(ii)	GMP	61
		Acetylated distarch phosphate	1414	GMP	29
		Agar	406	GMP	3, 53, 29
		Alginic acid	400	GMP	29
		Ammonium alginate	403	GMP	29
		Calcium alginate	404	GMP	29
		Carob bean gum	410	GMP	37
		Carrageenan	407	GMP	37
		Citric and fatty acid esters of glycerol	472c	GMP	29
		Dextrins, roasted starch	1400	GMP	3, 53, 29
		Gellan gum	418	GMP	29
		Guar gum	412	GMP	37, 73
		Gum arabic (acacia gum)	414	GMP	29
		Hydroxypropyl cellulose	463	GMP	29
		Hydroxypropyl methyl cellulose	464	GMP	29
		Hydroxypropyl starch	1440	GMP	29
		Acetic and fatty acid esters of glycerol	472a	GMP	29
		Karaya gum	416	GMP	29
		Lactic and fatty acid esters of glycerol	472b	GMP	29
		Lecithins	322(i), (ii)	GMP	29
		Magnesium chloride	511	GMP	29
		Mannitol	421	GMP	29
		Methyl cellulose	461	GMP	37
		Methyl ethyl cellulose	465	GMP	29

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Oxidized starch	1404	GMP	29
		Pectins	440	GMP	16,37
		Polydextroses	1200	GMP	29
		Potassium alginate	402	GMP	29
		Potassium chloride	508	GMP	29
		Potassium dihydrogen citrate	332(i)	GMP	61
		Powdered cellulose	460(ii)	GMP	29
		Processed eucheumaseaweed	407a	GMP	37
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	71, 29
		Trisodium citrate	331(iii)	GMP	61
		Salts of oleic acid with calcium, potassium and sodium	470(ii)	GMP	29
		Sodium alginate	401	GMP	37
		Carboxymethyl cellulose	466	GMP	
		Tara gum	417	GMP	29, 73
		Tragacanth gum	413	GMP	29
		Tricalcium citrate	333(iii)	GMP	29
		Trisodium citrate	331(iii)	GMP	61
		Xanthan gum	415	GMP	37
9.2.2	Frozen battered fish, fish fillets and fish products, including molluscs, crustaceans, and echinoderms	Trisodium citrate	331(iii)	GMP	61
		ASCORBYL ESTERS		1,000 mg/kg	10
		Ammonium carbonate	503(i)	GMP	41
		Ascorbic acid, L-	300	GMP	
		Butylated hydroxyanisole (BHA)	320	200mg/kg	15, 180
		Butylated hydroxytoluene (BHT)	321	200mg/kg	15, 180
		Citric acid	330	GMP	61
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		75 mg/kg	21
		Fumaric acid	297	GMP	41
		Malic acid, DL-	296	GMP	41

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		PHOSPHATES		2,200 mg/kg	33
		Potassium carbonate	501(i)	GMP	41
		Potassium dihydrogen citrate	332(i)	GMP	61
		Potassium hydrogen carbonate	501(ii)	GMP	41
		Sodium carbonate	500(i)	GMP	41
		Sodium dihydrogen citrate	331(i)	GMP	61
		Sodium fumarates	365	GMP	41
		Sodium hydrogen carbonate	500(ii)	GMP	41
		Sodium sesquicarbonate	500(iii)	GMP	41
		THIODIPROPIONATES		200 mg/kg	15, 46
		Acetylated distarch phosphate	1414	GMP	63
		Agar	406	GMP	29
		Carob bean gum	410	GMP	177
		Carrageenan	407	GMP	177
		Citric and fatty acid esters of glycerol	472c	GMP	129
		Dextrins, roasted starch	1400	GMP	29
		Gellan gum	418	GMP	29
		Guar gum	412	GMP	177
		Gum arabic (acacia gum)	414	GMP	29
		Hydroxypropyl cellulose	463	GMP	63
		Hydroxypropyl methyl cellulose	464	GMP	63
		Hydroxypropyl starch	1440	GMP	63
		Acetic and fatty acid esters of glycerol	472a	GMP	29
		Karaya gum	416	GMP	29
		Lactic and fatty acid esters of glycerol	472b	GMP	29
		Magnesium chloride	511	GMP	29
		Mannitol	421	GMP	29
		Methyl cellulose	461	GMP	177

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Methyl ethyl cellulose	465	GMP	63
		Oxidized starch	1404	GMP	63
		Pectins	440	GMP	177
		Powdered cellulose	460(ii)	GMP	29
		Processed eucheumaseaweed	407a	GMP	177
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	71
		Salts of oleic acid with calcium, potassium and sodium	470(ii)	GMP	29
		Sodium alginate	401	GMP	210
		Carboxymethyl cellulose	466	GMP	177
		Tara gum	417	GMP	29, 73
		Tragacanth gum	413	GMP	29
		Xanthan gum	415	GMP	177
		Acetylated distarch adipate	1422	GMP	63
		Acid-treated starch	1401	GMP	63
		Alkaline treated starch	1402	GMP	63
		Hydroxypropyl distarch phosphate	1442	GMP	63
		Lecithins	322(i), (ii)	GMP	63
		Starch acetate	1420	GMP	63
		Monostarch phosphate	1410	GMP	63
		Tripotassium citrate	332(ii)	GMP	61
		Phosphated distarch phosphate	1413	GMP	63
9.2.3	Frozen minced and creamed fish products including molluscs, crustaceans, and echinoderms	CHLOROPHYLLS, AND CHLOROPHYLLIN COPPER COMPLEXES		40 mg/kg	95
		Grape skin extract	163(ii)	GMP	95
		PHOSPHATES		2,200 mg/kg	33
		Ponceau 4R	124	100 mg/kg	95

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Sunset yellow FCF	110	100 mg/kg	95
		Agar	406	GMP	
		Carob bean gum	410	GMP	
		Carrageenan	407	GMP	
		Dextrins, roasted starch	1400	GMP	
		Gellan gum	418	GMP	
		Guar gum	412	GMP	
		Karaya gum	416	GMP	
		Mannitol	421	GMP	
		Processed euchemaseaweed	407a	GMP	
		Sodium alginate	401	GMP	
		Tripotassium citrate	332(ii)	GMP	
		Trisodium citrate	331(iii)	GMP	
		Tara gum	417	GMP	
		Xanthan gum	415	GMP	
9.2.4	Cooked and/or fried fish and fish products, including molluscs, crustaceans, and echinoderms	Ascorbic acid, L-	300	GMP	
		Calcium carbonate	170(i)	GMP	
		Fumaric acid	297	GMP	
		Magnesium carbonate	504(i)	GMP	
		Magnesium hydroxide	528	GMP	
		Magnesium hydroxide carbonate	504(ii)	GMP	
		Malic acid, DL-	296	GMP	
		Potassium dihydrogen citrate	332(i)	GMP	
		Sodium dihydrogen citrate	331(i)	GMP	
		Sodium fumarates	365	GMP	
		Tricalcium citrate	333(iii)	GMP	
		Tripotassium citrate	332(ii)	GMP	
		Trisodium citrate	331(iii)	GMP	
9.2.4.1	Cooked fish and fish products	Acetylated distarch phosphate	1414	GMP	241

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Allura red AC	129	100 mg/kg	95
		Carob bean gum	410	GMP	241
		Brilliant blue FCF	133	200 mg/kg	95
		Dextrins, roasted starch	1400	GMP	241
		Hydroxypropyl starch	1440	GMP	241
		Gellan gum	418	GMP	241
		Karaya gum	416	GMP	241
		CHLOROPHYLLS, AND CHLOROPHYLLIN COPPER COMPLEXES		30 mg/kg	62 ,95
		Calcium carbonate	170(i)	GMP	
		Oxidized starch	1404	GMP	241
		Processed eucheuma seaweed	407a	GMP	241
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	95
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		50 mg/kg	21
		Fast green FCF	143	200 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	95
		Indigotine (Indigo carmine)	132	200 mg/kg	95
		PHOSPHATES		2,200 mg/kg	33
		Ponceau 4R	124	200 mg/kg	95
		RIBOFLAVINS		300 mg/kg	95
		Tragacanth gum	413	GMP	241
		SACCHARINS		500 mg/kg	
		SORBATES		2,000 mg/kg	42
		Sodium fumarate	365	GMP	
		Sunset yellow FCF	110	200 mg/kg	95
		Xanthan gum	415	GMP	241, 327
9.2.4.2	Cooked molluscs, crustaceans, and echinoderms	Allura red AC	129	100 mg/kg	
		Aluminium ammonium sulfate	523	200 mg/kg	6,250

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		BENZOATES		2,000 mg/kg	13, 82
		Brilliant blue FCF	133	200 mg/kg	95
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Grape skin extract	163(ii)	1,000 mg/kg	
		PHOSPHATES		2,200 mg/kg	
		Ponceau 4R	124	200 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SORBATES		2,000 mg/kg	42, 82
		SULFITES		150 mg/kg	44
		Sunset yellow FCF	110	200 mg/kg	
9.2.4.3	Fried fish and fish products, including molluscs, crustaceans, and echinoderms	Hydroxypropyl starch	1440	GMP	41
		Processed eucheuma seaweed	407a	GMP	41
		Acetylated distarch phosphate	1414	GMP	41
		Carob bean gum	410	GMP	41
		Dextrins, roasted starch	1400	GMP	41
		Gellan gum	418	GMP	41
		CHLOROPHYLLS AND CHLOROPHYLLIN COPPER COMPLEXES		40 mg/kg	95,41
		Karaya gum	416	GMP	41
		Oxidized starch	1404	GMP	41
		Grape skin extract	163(ii)	1,000 mg/kg	95
		Tragacanth gum	413	GMP	41
		Xanthan gum	415	GMP	
9.2.5	Smoked, dried, fermented, and/or salted fish and fish products, including molluscs, crustaceans, and echinoderms (Dried shark fins, Salted fish/ dried salted fish)	Allura red AC	129	100 mg/kg	22
		BENZOATES		200 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	15, 196
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	15, 196
		CHLOROPHYLLS AND CHLOROPHYLLIN COPPER COMPLEXES		200 mg/kg	

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Calcium carbonate	170(i)	GMP	266, 267
		Canthaxanthin	161g	15 mg/kg	
		beta- Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Fumaric acid	297	GMP	
		Grape skin extract	163(ii)	1,000 mg/kg	266, 267
		IRON OXIDES		250 mg/kg	22
		Magnesium carbonate	504(i)	GMP	22
		Indigotine (Indigo carmine)	132	100 mg/kg	22
		Magnesium hydroxide	528	GMP	266, 267
		Magnesium hydroxide carbonate	504(ii)	GMP	266, 267
		Malic acid, DL-	296	GMP	266, 267
		Ponceau 4R	124	100 mg/kg	266, 267
		Potassium dihydrogen citrate	332(i)	GMP	22
		Propyl gallate	310	100 mg/kg	266, 267
		RIBOFLAVINS		300 mg/kg	15, 196
		SORBATES			42
		SULFITES		30 mg/kg	
		Sodium dihydrogen citrate	331(i)	GMP	44
		Sodium fumarate	365	GMP	266, 267
		Sunset yellow FCF	110	100 mg/kg	266, 267
		Acetylated distarch phosphate	1414	GMP	22
		Agar	406	GMP	300
		Carrageenan	407	GMP	300
		Citric and fatty acid esters of glycerol	472c	GMP	300
		Guar gum	412	GMP	300
		Gum arabic (acacia gum)	414	GMP	300
		Hydroxypropyl cellulose	463	GMP	300
		Hydroxypropyl methyl cellulose	464	GMP	300
		Hydroxypropyl starch	1440	GMP	300
		Lactic and fatty acid esters of glycerol	472b	GMP	300

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Magnesium chloride	511	GMP	300
		Mannitol	421	GMP	300
		Methyl cellulose	461	GMP	300
		Methyl ethyl cellulose	465	GMP	300
		Oxidized starch	1404	GMP	300
		Pectins	440	GMP	300
		Powdered cellulose	460(ii)	GMP	300
		Processed eucheuma seaweed	407a	GMP	300
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	300
		Salts of oleic acid with calcium, potassium and sodium	470(ii)	GMP	300
		Sodium alginate	401	GMP	300
		Carboxymethyl cellulose	466	GMP	300
		Tara gum	417	GMP	300
		Tragacanth gum	413	GMP	300
		Xanthan gum	415	GMP	300
		Lecithins	322(i), (ii)	GMP	300
		Acetic and fatty acid esters of glycerol	472a	GMP	300
9.3	Semi preserved fish and fish products including molluscs, crustaceans, and echinoderms	Acesulfame potassium	950	200 mg/kg	144, 188
		Aspartame	951	300 mg/kg	144, 191
		Aspartame-acesulfame salt	962	200 mg/kg	113
		BENZOATES		2,000 mg/kg	13, 120
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	15, 180
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	15, 180
		CAROTENOIDS		100 mg/kg	100, 95
		Caramel III - ammonia caramel	150c	30,000 mg/kg	95
		Sucralose (Trichlorogalactosucrose)	955	120 mg/kg	144

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Caramel IV –sulfite ammonia caramel	150d	30,000 mg/kg	95
		Neotame	961	10 mg/kg	
		HYDROXYBENZOATES, PARA-		1,000 mg/kg	27
		SORBATES		1,000 mg/kg	42
9.3.1	Fish and fish products including molluscs, crustaceans, and echinoderms, marinated and/or in jelly	PHOSPHATES		2,200 mg/kg	33
		SACCHARINS		160 mg/kg	144
9.3.2	Fish and fish products including molluscs, crustaceans and echinoderms, pickled and/or in brine	ETHYLENE DIAMINE TETRA ACETATES (EDTA)		250 mg/kg	21
		PHOSPHATES		2,200 mg/kg	33
		SACCHARINS		160 mg/kg	144
9.3.3	Salmon substitutes, caviar and other fish roe products	Allura red AC	129	100 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN COPPER COMPLEXES		200 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	1,500 mg/kg	
		IRON OXIDES		100 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		Ponceau 4R		200 mg/kg	
		RIBOFLAVINS		300 mg/kg	
9.3.4	Semi-preserved fish and fish products including molluscs, crustaceans and	Sunset yellow FCF	110	100 mg/kg	
		Allura red AC	129	100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN		75 mg/kg	95

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
	echinoderms (e.g. fish paste), excluding products of food categories 9.3.1 –9.3.3	COPPER COMPLEXES			
		IRON OXIDES		50 mg/kg	95
		Indigotine (Indigo carmine)	132	100 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		Ponceau 4R	124	100 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		160 mg/kg	144
9.4	Fully preserved including canned or fermented fish and fish products, and molluscs, crustaceans, and echinoderms(canned fin fish, canned shrimp, canned sardines, canned salmon, canned crab meat, canned tuna and bonito)	Acesulfame potassium	950	200 mg/kg	144, 188
		Aspartame	951	300 mg/kg	144, 191
		Aspartame-acesulfame salt	962	200 mg/kg	113
		CAROTENOIDS		100 mg/kg	95
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	15, 180
		Butylated hydroxytoluene (BHT)	321	200 mg/kg	15, 180
		CHLOROPHYLLS AND CHLOROPHYLLIN COPPER COMPLEXES,		500 mg/kg	95
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	30,000 mg/kg	50
		Caramel IV –sulfite ammonia caramel	150d	30,000 mg/kg	95
		beta-Carotenes, vegetable	160a(ii)	500 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		340 mg/kg	21
		IRON OXIDE		50 mg/kg	95
		Neotame	961	10 mg/kg	
		PHOSPHATES		2,200 mg/kg	33
		RIBOFLAVINS		500 mg/kg	95
SACCHARINS		200 mg/kg	144		
SULFITES		150 mg/kg	44, 140		

Table 9

Fish and fish products, including molluscs, crustaceans, and echinoderms					
Food Category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Sucralose (Trichlorogalactosucrose)	955	120 mg/kg	144
		Carboxy methyl cellulose	466	GMP	

Table 10

Eggs and eggs products					
Food category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
10.0	Eggs and egg products				
10.1	Fresh egg	No additives permitted			
10.2	Egg products	Lauric arginate ethyl ester	243	200 mg/kg	
10.2.1	Liquid egg products	BENZOATES		5,000 mg/kg	13
		PHOSPHATES		4,400 mg/kg	67, 33
		SORBATES		5,000 mg/kg	42
		Triethyl citrate	1505	2,500 mg/kg	
		Acetic acid, glacial	260	GMP	
		Citric acid	330	GMP	
		Lactic acid L-, D- and DL-	270	GMP	
		Sodium acetate	262(i)	GMP	
		Sodium dihydrogen citrate	331(i)	GMP	
		Sodium lactate	325	GMP	
		Trisodium citrate	331(iii)	GMP	
		Agar	406	GMP	
		Calcium alginate	404	GMP	
		Carob bean gum	410	GMP	
		Carrageenan	407	GMP	
		Gellan gum	418	GMP	
		Guar gum	412	GMP	
		Gum arabic(Acacia gum)	414	GMP	
		Karaya gum	416	GMP	
		Konjac flour	425	GMP	
Lecithins	322(i), (ii)	GMP			
Micro crystalline cellulose (cellulose gel)	460(i)	GMP			

Table 10

Eggs and eggs products					
Food category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		Pectins	440	GMP	
		Polydextroses	1200	GMP	
		Processed eucheuma seaweed	407a	GMP	
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	
		Sodium alginate	401	GMP	
		Tara gum	417	GMP	
		Triethyl citrate	1505	2,500 mg/kg	47
		Xanthan gum	415	GMP	
		Carboxymethyl cellulose	466	GMP	
10.2.2	Frozen egg products	PHOSPHATES		1,290 mg/kg	67, 33
		SORBATES		1,000 mg/kg	42
		Acetic acid, glacial	260	GMP	
		Citric acid	330	GMP	
		Lactic acid L-, D- and DL	270	GMP	
		Sodium acetate	262(i)	GMP	
		Sodium dihydrogen citrate	331(i)	GMP	
		Sodium lactate	325	GMP	
		Trisodium citrate	331(iii)	GMP	
		Agar	406	GMP	
		Calcium alginate	404	GMP	
		Carob bean gum	410	GMP	
		Carrageenan	407	GMP	
		Gellan gum	418	GMP	
		Guar gum	412	GMP	
		Gum arabic(Acacia gum)	414	GMP	
		Karaya gum	416	GMP	

Table 10

Eggs and eggs products					
Food category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		Konjac flour	425	GMP	
		Lecithins	322(i), (ii)	GMP	
		Micro crystalline cellulose (cellulose gel)	460(i)	GMP	
		Mannitol	421	GMP	
		Mono- and di-glycerides of fatty acids	471	GMP	
		Pectins	440	GMP	
		Polydextrose	1200	GMP	
		Processed eucheuma seaweed	407a	GMP	
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	
		Sodium alginate	401	GMP	
		Tara gum	417	GMP	
		Carboxymethyl cellulose	466	GMP	
		Xanthan gum	415	GMP	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		200 mg/kg	21, 47
		SORBATES		1,000 mg/kg	42
		Triethyl citrate	1505	2,500 mg/kg	47
10.2.3	Dried and/or heat coagulated egg products	Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		200 mg/kg	21, 47
		SORBATES		1,000 mg/kg	42
		Triethyl citrate	1505	2,500 mg/kg	47
10.3	Preserved eggs	PHOSPHATES		1,000 mg/kg	33
10.4	Egg based deserts e.g. custard	Acesulfame potassium	950	350 mg/kg	188

Table 10

Eggs and eggs products					
Food category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		ASCORBYL ESTERS		500 mg/kg	10, 2
		Aspartame	951	1,000 mg/kg	191
		BENZOATES		1,000 mg/kg	13
		Lauric arginate ethyl ester	243	200 mg/kg	
		Neotame	961	100 mg/kg	
		PHOSPHATES		1,400 mg/kg	33
		POLYSORBATES		3,000 mg/kg	
		Propyl gallate	310	90 mg/kg	15, 2
		Propylene glycol esters of fatty acids	477	40,000 mg/kg	
		SACCHARINS		100 mg/kg	144
		SORBATES		1,000 mg/kg	42
		Steviol glycosides	960	330 mg/kg	26
		Sucralose (trichlorogalactosucrose)	955	400 mg/kg	
		Sucroglycerides	474	5,000 mg/kg	
		Allura red AC	129	100 mg/kg	
		Brilliant Blue FCF	133	100 mg/kg	
		CAROTENOIDS		150 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		300 mg/kg	
		Canthaxanthin	161g	15 mg/kg	
		Caramel IV- Sulfite ammonia Caramel	150d	20,000 mg/kg	
		Caramel III – ammonia caramel	150d	20,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Fast green FCF	143	100 mg/kg	

Table 10

Eggs and eggs products					
Food category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		Sunset yellow FCF	110	50 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Ponceau 4R	124	50 mg/kg	
		RIBOFLAVINS		200 mg/kg	

Table 11

Sweeteners including honey					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
11.0	Sweeteners including honey				
11.1	Refined and raw sugars	No additives permitted			
11.1.1	White sugar, dextrose anhydrous, dextrose monohydrate, fructose (dextrose)	SULFITES		15 mg/kg	44
	Refined Sugar	SULFITES		20 mg/kg	
11.1.2	Powdered sugar, powdered dextrose (icing sugar)	Calcium silicate	552	15,000 mg/kg	56
		Magnesium carbonate	504(i)	15,000 mg/kg	56
		carbonates of calcium	170(i)	15,000 mg/kg	
		Magnesium silicate, synthetic	553(i)	15,000 mg/kg	56
		Silicates of aluminium or sodium (aluminium silicate, sodium alluminosilicate, calcium aluminium silicate)	559, 554, 556	15,000 mg/kg	
		PHOSPHATES		6,600 mg/kg	56,33
		SULFITES		20 mg/kg	44
		Silicon dioxide, amorphous	551	15,000 mg/kg	56
11.1.3	Soft white sugar, soft brown sugar, glucose syrup, dried glucose syrup, raw cane sugar, khandsarisugar (sulphur sugar), bura sugar	SULFITES		150 mg/kg	44, 111
	Khandsari sugar (desi)	No additives permitted			
11.1.3.1	Dried glucose syrup for manufacture of sugar confectionery (dried glucose syrup)	SULFITES		20 mg/kg	111,44

Table 11

Sweeteners including honey					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
11.1.3.2	Glucose syrup for manufacture of sugar confectionery (golden syrup)	SULFITES		20 mg/kg	111,44
11.1.4	Lactose	No additives permitted			
11.1.5	Plantation or mill white sugar (plantation white sugar, cube sugar, misri)	SULFITES		70 mg/kg	44
11.1.6	Jaggery / gur	SULFITES		70 mg/kg	44
11.2	Brown sugar excluding products of food category 11.1.3	SULFITES		40 mg/kg	44
11.3	Sugar solutions and syrups, also (partially) inverted, including treacle and molasses, excluding products of food category 11.1.3	RIBOFLAVINS		300 mg/Kg	
		SULFITES		70 mg/kg	44
11.4	Other sugars and syrups (e.g. xylose, maple syrup, sugar toppings)	ASCORBYL ESTERS		200 mg/kg	10
		Acesulfame potassium	950	1,000 mg/kg	159, 188
		Acetic and fatty acid esters of glycerol	472a	GMP	258
		Acetylated distarch adipate	1422	GMP	258
		Acetylated distarch phosphate	1414	GMP	258
		Acid-treated starch	1401	GMP	258
		Agar	406	GMP	258
		Alginate acid	400	GMP	258

Table 11

Sweeteners including honey					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		Alitame	956	200 mg/kg	159
		Alkaline treated starch	1402	GMP	258
		Allura red AC	129	200 mg/kg	
		Ammonium alginate	403	GMP	258
		Aspartame	951	3,000 mg/kg	159, 191
		BENZOATES		1,000 mg/kg	13
		Bleached starch		GMP	258
		CAROTENOIDS		50 mg/kg	217
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		64 mg/kg	62
		Calcium acetate	263	GMP	258
		Calcium alginate	404	GMP	259
		Canthaxanthin	161g	15 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	100
		Carob bean gum	410	GMP	258
		beta-Carotenes, vegetable	160a(ii)	50 mg/kg	
		Carrageenan	407	GMP	258
		Citric and fatty acid esters of glycerol	472c	GMP	258
		Distarch phosphate	1412	GMP	258
		Gellan gum	418	GMP	258
		Guar gum	412	GMP	258
		Gum arabic (Acacia gum)	414	GMP	258
		HYDROXYBENZOATES, PARA-		100 mg/kg	27
		Hydroxypropyl cellulose	463	GMP	258
		Hydroxypropyl distarch phosphate	1442	GMP	258
		Hydroxypropyl methyl cellulose	464	GMP	258
		Hydroxypropyl starch	1440	GMP	258
		Indigotine (Indigo carmine)	132	300 mg/kg	
		Karaya gum	416	GMP	258
		Konjac flour	425	GMP	258

Table 11

Sweeteners including honey					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		Lactic and fatty acid esters of glycerol	472b	GMP	258
		Lecithins	322(i), (ii)	GMP	258
		Magnesium carbonate	504(i)	GMP	258
		Magnesium chloride	511	GMP	258
		Magnesium hydroxide	528	GMP	258
		Magnesium hydroxide carbonate	504(ii)	GMP	258
		Mannitol	421	GMP	258
		Methyl cellulose	461	GMP	258
		Methyl ethyl cellulose	465	GMP	258
		Microcrystalline cellulose (cellulose gel)	460(i)	GMP	258
		Mono- and di-glycerides of fatty acids	471	GMP	258
		Monostarch phosphate	1410	GMP	258
		Neotame	961	70 mg/kg	159
		Oxidized starch	1404	GMP	258
		PHOSPHATES		1,320 mg/kg	56,33
		Pectins	440	GMP	258
		Phosphated distarch phosphate	1413	GMP	258
		Polydextrose	1200	GMP	258
		Ponceau 4R	124	300 mg/kg	159
		Potassium alginate	402	GMP	258
		Potassium dihydrogen citrate	332(i)	GMP	
		Powdered cellulose	460(ii)	GMP	258
		Processed eucheuma seaweed	407a	GMP	258
		Propylene glycol esters of fatty acids	477	5,000 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		300 mg/kg	159
		SORBATES		1,000 mg/kg	42
		SULFITES		40 mg/kg	44
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	71, 258

Table 11

Sweeteners including honey					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		Salts of oleic acid with calcium, potassium and sodium	470(ii)	GMP	258
		Sodium alginate	401	GMP	258
		Carboxymethyl cellulose	466	GMP	258
		Sodium dihydrogen citrate	331(i)	GMP	258
		Starches, enzyme treated	1405	GMP	258
		Sucralose (Trichlorogalactosucrose)	955	1,500 mg/kg	159,
		Tragacanth gum	413	GMP	258
		Tripotassium citrate	332(ii)	GMP	258
		Trisodium citrate	331(iii)	GMP	258
		Xanthan gum	415	GMP	258
11.5	Honey	No additives permitted			
11.6	Table-top sweeteners including those containing high-intensity sweeteners (saccharin sodium, aspartame, acesulfame potassium, sucralose)	Steviol glycosides	960	7 mg/ 100 mg	In tablet /liquid and powder forms, 26
		Sucralose (Trichlorogalactosucrose)	955	GMP	
		Acesulfame potassium	950	GMP	188
		Alitame	956	GMP	
		Aspartame	951	GMP	191
		Aspartame-acesulfame salt	962	GMP	
		BENZOATES		2,000 mg/kg	13
		Caramel IV –sulfite ammonia caramel	150d	1,200 mg/kg	213
		ETHYLENE DIAMINE TETRA ACETATES		1,000 mg/kg	96,21
		Neotame	961	GMP	
		PHOSPHATES		1,000 mg/kg	56 ,33
		Polyethylene glycol	1521	10,000 mg/kg	
		Polyvinylpyrrolidone	1201	3,000 mg/kg	
		SACCHARINS		GMP	

Table 11

Sweeteners including honey					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Notes
		SORBATES		1,000 mg/kg	42,192

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
12.0	Salts, spices, soups, sauces, salads and protein products				
12.1	Salt and salt substitutes	No additives permitted			
12.1.1	Salt (including edible common salt, iron fortified salt, iodized salt)*	Calcium carbonate	170(i)	20 g/kg	
		Calcium silicate	552	20 g/kg	
		FERROCYANIDES		10 mg/kg	24, 107
		Magnesium carbonate	504(i)	20 g/kg	
		Magnesium oxide	530	GMP	
		Magnesium silicate, synthetic	553(i)	20 g/kg	
		PHOSPHATES		8,800 mg/kg	33
		POLYSORBATES		10 mg/kg	
		Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	20 g/kg	71
		Silicon dioxide amorphous	551	GMP	
		Sodium 420hydroly silicate	554	1,000 mg/kg	6,254
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		50 mg/kg	
		Adipic acid	355	250 mg/kg	
		*Only the following additives permitted in double fortified salt			
Hydroxy propyl methyl cellulose	464	GMP			

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Titanium dioxide	171	GMP	
12.1.2	Salt substitutes	Diacyl tartaric and fatty acid esters of glycerol	472e	16,000 mg/kg	
		FERROCYANIDES		20 mg/kg	24
		PHOSPHATES		4,400 mg/kg	
		Calcium lactate	327	GMP	
		Citric acid	330	GMP	
		Fumaric acid	297	GMP	
		Lactic acid, L-, D- and DL	270	GMP	
		Magnesium hydroxide	528	GMP	
		Magnesium hydroxide carbonate	504(ii)	GMP	
		Malic acid, dl-	296	GMP	
		Potassium dihydrogen citrate	332(i)	GMP	
		Sodium acetate	262(i)	GMP	
		Sodium carbonate	500(i)	GMP	
		Sodium dihydrogen citrate	331(i)	GMP	
		Sodium fumarates	365	GMP	
		Tripotassium citrate	332(i)	GMP	
Trisodium citrate	331(iii)	GMP			
12.2	Herbs, spices, seasonings and condiments (e.g. seasoning for instant noodles)	ASCORBYL ESTERS		500 mg/kg	10
		Acesulfame K	950	2,000 mg/kg	188
		Butylated hydroxyanisole (BHA)	320	200mg/kg	15, 130
		Butylated hydroxytoluene (BHT)	321	200mg/kg	15, 130
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		70 mg/kg	21
		Neotame	961	32 mg/kg	
		Propyl gallate	310	200 mg/kg	15, 130
		SORBATES		1,000 mg/kg	42
		Tertiary butyl hydroquinone	319	200 mg/kg	
12.2.1	Herbs,spicesincluding masalas	POLYSORBATES		2,000 mg/kg	
		SULFITES		150 mg/kg	

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
12.2.2	Seasonings and condiments	BENZOATES		1,000 mg/kg	13
		Aspartame	951	2,000 mg/kg	
		Curcumin	100	GMP	
		FERROCYANIDES		20 mg/kg	24
		Lauric arginate ethyl ester	243	200 mg/kg	
		PHOSPHATES		2,200 mg/kg	33 , 26
		POLYSORBATES		5,000 mg/kg	
		SACCHARINS		1,500 mg/kg	
		Sucralose	955	700 mg/kg	
		SULFITES		200 mg/kg	44
		Tartaric acid	334	GMP	
12.3	Vinegars	BENZOATES	210	1,000 mg/kg	Only in brewed vinegar
		Caramel III - ammonia caramel	150c	GMP	
		Caramel IV – sulfiteammonia caramel	150d	GMP	
		HYDROXYBENZOATES, PARA-		100 mg/kg	
		Polyvinylpyrrolidone	1201	40 mg/kg	
		SULFITES		100 mg/kg	
12.4	Mustards	ASCORBYL ESTERS		500 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)	38	50 mg/kg	
		Acesulfame potassium	950	350 mg/kg	
		Allura red AC	129	100 mg/kg	
		Aspartame	951	350 mg/kg	191
		BENZOATES		1,000 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		300 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS,		500 mg/kg	

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		COPPER COMPLEXES			
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV – sulfiteammonia caramel	150d	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES		75 mg/kg	
		Grape skin extract	163(ii)	200 mg/kg	
		HYDROXYBENZOATES, PARA-		300 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Neotame	961	12 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		RIBOFLAVINS		300 mg/kg	
		SACCHARINS		320 mg/kg	
		SORBATES		1,000 mg/kg	
		SULFITES		250 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	140 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	
12.5	Soups and broths	ASCORBYL ESTERS		200 mg/kg	
		Acesulfame potassium	950	110 mg/kg	
		Alitame	956	40 mg/kg	
		Allura red AC	129	100 mg/kg	
		Aspartame	951	1,200 mg/kg	
		BENZOATES		500 mg/kg	
		Brilliant blue FCF		100 mg/kg	

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Butylated hydroxyanisole (BHA)	320	200mg/kg	15, 130
		Butylated hydroxytoluene (BHT)	321	100mg/kg	15, 130,340
		CAROTENOIDS		300 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLIN, COPPER COMPLEXES		400 mg/kg	
		Caramel III - ammonia caramel	150c	25,000 mg/kg	
		Caramel IV – sulfiteammonia caramel	150d	25,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	
		IRON OXIDES		100 mg/kg	
		Indigotine (Indigo carmine)	132	100mg/kg	
		Neotame	961	20 mg/kg	
		PHOSPHATES		1,500 mg/kg	
		Propyl gallate	310	200 mg/kg	
		RIBOFLAVINS		GMP	
		SACCHARINS		110 mg/kg	
		SORBATES		1,000 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	600 mg/kg	
		Sucroglycerides	474	2,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	
		Polydimethylsiloxane	900a	10 mg/kg	
		POLYSORBATES		1,000 mg/kg	
		Ponceau 4R	124	50 mg/kg	
		Tartaric acid	334	GMP	
		Curcumin	100	GMP	

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Canthaxanthin	161g	GMP	
		Annatto	160b (i),(ii)	GMP	
		Saffron		GMP	
		Sulphur dioxide	220	150 mg/kg	
12.5.1	Ready-to-eat soups and broths including canned, bottled, and frozen	Brilliant blue FCF	133	50 mg/kg	
		Indigotine (Indigo carmine)	132	50 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		RIBOFLAVINS		200 mg/kg	
		Sunset yellow FCF	110	50 mg/kg	
12.5.2	Mixes for soups and broths	CAROTENOIDS		200 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		GMP	
		Canthaxanthin	161g	GMP	
		Steviol glycosides	960	50 mg/kg	
		Indigotine (Indigo carmine)	132	50 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	127
		Sodium 425hydroly silicate	554	570 mg/kg	6
		Sucralose (Trichlorogalactosucrose)	955	50 mg/kg	
		Sulphur dioxide	220	350 mg/kg	Carry over from fruit products
		Tartaric acid	334	1,500 mg/kg	
		Curcumin	100	GMP	
12.6	Sauces and like products	Acesulfame potassium	950	1,000 mg/kg	
		Aspartame	951	350 mg /kg	
		Indigotine (indigo carmine)	132	100 mg/kg	
		Allura red AC	129	100 mg/kg	

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	15, 130
		Butylated hydroxytoluene (BHT)	321	100 mg/kg	15, 130
		BENZOATES		1,000 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		500 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	
		Canthaxanthin	161g	30 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV – sulfiteammonia caramel	150d	30,000 mg/kg	
		Guaiac resin	314	600 mg/kg	
		HYDROXYBENZOATES, PARA-		1,000 mg/kg	
		IRON OXIDES		75 mg/kg	
		PHOSPHATES		300 mg/kg	
		Ponceau 4R	124	50 mg/kg	
		Propyl gallate	310	200 mg/kg	
		RIBOFLAVINS		350 mg/kg	
		SACCHARINS		160 mg/kg	
		SULFITES		300 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	450 mg/kg	
		Sucroglycerides	474	10,000 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	
		Tertiary butylhydroquinone (TBHQ)	319	200 mg/kg	
		L-Tartaric acid		GMP	
		Dimethyl polysiloxane		GMP	
12.6.1	Emulsified sauces and dips (e.g. mayonnaise, sald	ASCORBYL ESTERS		500 mg/kg	10, 15
		beta-Carotenes, vegetable	160a(ii)	2,000 mg/kg	

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
	dressings, onion dips)	ETHYLENE DIAMINE TETRA ACETATES		100 mg/kg	
		Fast green FCF	143	100 mg/kg	
		Grape skin extract	163(ii)	300 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	-
		Neotame	961	65 mg/kg	
		PHOSPHATES		2,200 mg/kg	
		POLYSORBATES		3,000 mg/kg	
		SORBATES		1,000 mg/kg	
		Annatto	160b(i),(i i)	GMP	
		Steviol glycosides	960	350 mg/kg	
		Paprika oleoresin	160c(i)	GMP	
12.6.2	Non emulsified sauces (e.g ketchup, cheese sauce, cream sauce, brown gravy)	ASCORBYL ESTERS		500 mg/kg	10
		beta-Carotenes, vegetable	160a(ii)	2,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		75 mg/kg	21
		Grape skin extract	163(ii)	300 mg/kg	
		Annatto	160b(i),(i i)	GMP	
		Steviol glycosides	960	350 mg/kg	
		Paprika oleoresin	160c(i)	GMP	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Neotame	961	70 mg/kg	
		PHOSPHATES		2,200 mg/kg	
		POLYSORBATES		5,000 mg/kg	
SORBATES		1,000 mg/kg	42,127		
12.6.3	Mixes for sauces and gravies	ASCORBYL ESTERS		200 mg/kg	10
		Curcumin	100	GMP	
		Annatto	160b(i),(i i)	GMP	

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Steviol glycosides	960	350 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	2,000 mg/kg	
		Grape skin extract	163(ii)	300 mg/kg	
		Neotame	961	12 mg/kg	
		PHOSPHATES		2,200 mg/kg	
		POLYSORBATES		5,000 mg/kg	
		SORBATES		1,000 mg/kg	
		Sodium aluminosilicate	554	570 mg/kg	
12.6.4	Clear sauces	ASCORBYL ESTERS		200 mg/kg	10
		Aspartame	951	200 mg/kg	
		Neotame	961	12 mg/kg	
		PHOSPHATES		2,200 mg/kg	
		POLYSORBATES		5,000 mg/kg	
		SORBATES		1,000 mg/kg	
		Steviol glycosides	960	350 mg/kg	
12.7	Salads (e.g. macaroni salad, potato salad) and sandwich spreads excluding cocoa-and nut-based spreads of food categories 4.2.2.5 and 5.1.3	Acesulfame potassium	950	350 mg/kg	
		ASCORBYL ESTERS		200 mg/kg	10
		Aspartame	951	350 mg/kg	
		BENZOATES		1,500 mg/kg	
		CAROTENOIDS		50 mg/kg	
		Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV – sulfiteammonia caramel	150d	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	1,000 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES		100 mg/kg	
		Grape skin extract	163(ii)	1,500 mg/kg	
		Lauric arginate ethyl ester	243	200 mg/kg	
		Neotame	961	33 mg/kg	
		POLYSORBATES		2,000 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		SACCHARINS		200 mg/kg	
SORBATES		1,500 mg/kg			

Table 12

Salts, spices, soups, salads and protein products					
Food category System	Food Category Name	Food Additive	INS No	Recommended Maximum Level	Note
		Steviol glycosides	960	115 mg/kg	
		Sucralose (Trichlorogalactosucrose)	955	1,250 mg/kg	
12.8	Yeast and like products	Butylated hydroxyanisole (BHA)	320	200 mg/kg	15
12.9	Soybean-based seasonings and condiments	PHOSPHATES		1,200 mg/kg	
12.9.1	Fermented soybean paste	RIBOFLAVINS		30 mg/kg	
		SACCHARINS		200 mg/kg	
		SORBATES		1,000 mg/kg	
12.9.2	Soybean sauce				
12.9.2.1	Fermented soybean sauce	Caramel III - ammonia caramel	150c	20,000 mg/kg	207
		Caramel IV – sulfiteammonia caramel	150d	60,000 mg/kg	
		SACCHARINS		500 mg/kg	
		SORBATES		1,000 mg/kg	42
		Steviol glycosides	960	30 mg/kg	26
12.9.2.2	Non-fermented soybean sauce	Caramel III - ammonia caramel	150c	1,500 mg/kg	
		Steviol glycosides	960	165 mg/kg	26
12.9.2.3	Other soybean sauces	Caramel III - ammonia caramel	150c	20,000 mg/kg	
		SORBATES		1,000 mg/kg	42
		Steviol glycosides	960	165 mg/kg	26
12.10	Protein products other than from soybeans				

Table 13

Foodstuffs intended for particular nutritional uses					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum level	Note
13.0	Food Stuffs intended for particular nutritional uses	Food additive provisions for the products under these categories are provided in the relevant standards of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 or Food Safety and Standards (Food or Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical Purpose, Functional Foods, and Novel Food) Regulations, 2016 as the case may be.			

Table 14

Beverages, excluding dairy products					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum level	Note
14.0	Beverages, excluding dairy products				
14.1	Non-alcoholic ("soft") beverages				
14.1.1	Waters	No additives permitted			
14.1.1.1	Natural mineral waters and source waters	No additives permitted			
14.1.1.2	Table waters and sold waters	No additives permitted			
14.1.2	Fruit and vegetable juices				
14.1.2.1	Fruit juices (fruit juices for industrial use, thermally processed fruits juices)	Ascorbic acid, L-	300	GMP	
		Calcium ascorbate	302	GMP	
		Carbon dioxide	290	GMP	69
		BENZOATES		1,000 mg/kg	91,13
		Citric acid	330	GMP	
		Malic acid, DL-	296	GMP	115
		Nitrogen	941	GMP	
		PHOSPHATES		1,000 mg/kg	40, 33
		Pectins	440	GMP	35
		SORBATES		1,000 mg/kg	91,42
		SULFITES		50 mg/kg	44
		Sodium ascorbate	301	GMP	
		TARTRATES		4,000 mg/kg	45
Alginic acid	400	GMP			
Sodium alginate	401	GMP			

		Calcium alginate	404	GMP	
		Propylene glycol alginate	405	GMP	
		Gum arabic	414	GMP	
		Potassium alginate	402	GMP	
		Pectins	440	GMP	
		Ester gum	445(iii)	100 mg/kg	
		Alginic acid	400	GMP	
		Gellan gum	418	GMP	
		Acetic acid	260	GMP	
		Lactic acid	270	GMP	
		L-Tartaric acid	334	GMP	
		Nitrogen	918	GMP	
		Carbon dioxide	290	GMP	
14.1.2.2	Vegetable juices(vegetable juices for industrial use, thermally processed vegetable juices, thermally processed tomato juice)	Ascorbic acid, L-	300	GMP	
		Citric acid	330	GMP	
		Carbon dioxide	290	GMP	
		Malic acid, DL-	296	GMP	
		SULFITES		50 mg/kg	44
		Lactic acid	270	GMP	
		Alginic acid	400	GMP	
		L-Tartaric acid	334	GMP	
		PHOSPHATES		GMP	33
		Sucralose	955	250 mg/kg	
		Nitrogen	941	GMP	
		TOCOPHEROLS		GMP	
		Acetic acid	260	GMP	
		BENZOATES		600 mg/kg	13
		Sulphur dioxide	220	1,000 mg/kg	
14.1.2.3	Concentrates of fruitjuices (concentrated fruit juices for industrial use)	Ascorbic acid, L-	300	GMP	127
		Acetic acid	260	GMP	
		BENZOATES		1,000 mg/kg	13, 127, 91
		Calcium ascorbate	302	GMP	127
		Carbon dioxide	290	GMP	69, 127
		Citric acid	330	GMP	127
		Malic acid, DL-	296	GMP	127
		Lactic acid	270	GMP	127
		PHOSPHATES		1,000 mg/kg	127, 33, 40
		Pectins	440	GMP	35, 127
		SORBATES		1,000 mg/kg	127, 91, 42
		SULFITES		50 mg/kg	44, 127

		Sodium ascorbate	301	GMP	127
		TARTRATES		4,000 mg/kg	129, 128, 127, 45
		Dimethyl polysiloxane	900a	10mg/kg	
		Mono-and diglycerides of fatty acids of edible oils	471	10mg/kg	
		Nitrogen	918	GMP	
		Carbon dioxide	290	GMP	
		Alginic acid	400	GMP	
		Acetic acid	260	GMP	
14.1.2.4	Concentrates of vegetable juices (concentrated vegetable Juices for industrial use)	Ascorbic acid, L-	300	GMP	
		Citric acid	330	GMP	
		Sucralose	955	1,250 mg/kg	127
		Lactic acid	270	GMP	
		Dimethylpolysiloxane	900a	10 mg/kg	127
		Mono-and diglycerides of fatty acids of edible oils	471	10mg/kg	127
		Nitrogen	918	GMP	
		Carbon dioxide	290	GMP	
		Malic acid – DL	296	GMP	
		SULFITES		50 mg/kg	44, 127For industrial use 1,500 mg/kg max
		Alginic acid	400	GMP	
		Acetic acid	260	GMP	
		BENZOATES		600 mg/kg	13
		SORBATES		100 mg/kg	42,127
14.1.3	Fruit and vegetable nectars	Steviol glycosides	960	200 mg/kg	26
14.1.3.1	Fruit nectar	Acesulfame potassium	950	350 mg/kg	188
		Ascorbic acid, L-	300	GMP	
		Aspartame	951	600 mg/kg	191
		Calcium ascorbate	302	GMP	
		BENZOATES		1,000 mg/kg	91, 13
		Carbon dioxide	290	GMP	69
		Citric acid	330	GMP	
		Malic acid, DL-	296	GMP	

		PHOSPHATES		1,000 mg/kg	40,33
		Pectins	440	GMP	
		SACCHARINS		80 mg/kg	
		Sodium ascorbate	301	GMP	
		SORBATES		1,000 mg/kg	42, 91
		SULFITES		70mg/kg	44
		Sucralose (Trichlorogalactosucrose)	955	300 mg/kg	
		TARTRATES		4,000 mg/kg	128, 45
		Alginic acid	400	GMP	
		Sodium alginate	401	GMP	
		Calcium alginate	404	GMP	
		Propylene glycol alginate	405	GMP	
		Chlorophylls	140	100 mg/kg	
		Caramel	150a	100 mg/kg	
		Curcumin	100	100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		Canthaxanthin	161g	100 mg/kg	
		RIBOFLAVINS		100 mg/kg	
		Annatto	160b(i),(i i)	100 mg/kg	
		Saffron		GMP	
14.1.3.2	Vegetable nectar	Acesulfame potassium	950	350 mg/kg	188
		Ascorbic acid, L-	300	GMP	
		Aspartame	951	600 mg/kg	191
		BENZOATES		120 mg/kg	13
		Citric acid	330	GMP	
		Curcumin	100	100 mg/kg	
		Malic acid, DL-	296	GMP	
		Neotame	961	65 mg/kg	
		Pectins	440	GMP	
		SACCHARINS		80 mg/kg	
		Saffron		GMP	
		SORBATES		300 mg/kg	42
		Sucralose (Trichlorogalactosucrose)	955	300 mg/kg	
		Alginic acid	400	GMP	

		Chlorophylls	140	100 mg/kg	
		Caramel	150a	100 mg/kg	
		Curcumin	100	100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		Canthaxanthin	161g	100 mg/kg	
		RIBOFLAVINS		100 mg/kg	
		Annatto	160(b) (i), (ii)	100 mg/kg	
		SULPHITES		70 mg/kg	44
		Sodium hexametaphosphate	452(i)	1,000 mg/kg	
		Tartaric acid	334	GMP	
14.1.3.3	Concentrates of fruit nectar	Acesulfame potassium	950	350 mg/kg	188, 127
		Ascorbic acid, L-	300	GMP	127
		Alginic acid	400	GMP	
		Sodium alginate	401	GMP	
		Calcium alginate	404	GMP	
		Propylene glycol alginate	405	GMP	
		Aspartame	951	600 mg/kg	191, 127
		BENZOATES		1,000 mg/kg	13,91,127
		Calcium ascorbate	302	GMP	127
		Carbon dioxide	290	GMP	69, 127
		Citric acid	330	5,000 mg/kg	127
		Malic acid, DL-	296	GMP	127
		Lecithins	322(i), (ii)	GMP	
		PHOSPHATES		1,000 mg/kg	40, 33, 127
		Pectins	440	GMP	127
		SACCHARINS		80 mg/kg	127
		SORBATES		1,000 mg/kg	127, 91, 42
		Sodium ascorbate	301	GMP	127
		Sucralose (Trichlorogalactosucrose)	955	300 mg/kg	127
		SULFITES		50 mg/kg	44, 127
		TARTRATES		4,000 mg/kg	45,127
14.1.3.4	Concentrates of vegetable nectar	Acesulfame potassium	950	350 mg/kg	127,188
		Ascorbic acid, L-	300	GMP	

		Aspartame	951	600 mg/kg	127
		BENZOATES		600 mg/kg	13,127
		Citric acid	330	GMP	
		Malic acid, DL-	296	GMP	
		Neotame	961	65 mg/kg	127
		Pectins	440	GMP	
		SULFITES		50 mg/kg	127, 44
		Sucralose (Trichlorogalactosucrose)	955	300 mg/kg	127
14.1.4	Water-based flavoured drinks, including “sport,”“energy,” or “electrolyte” drinks and particulated drinks, includes carbonated fruit beverages, carbonated beverages with fruit	ASCORBYL ESTERS		1,000 mg/kg	15, 10
		Acesulfame potassium	950	600 mg/kg	188
		Alitame	956	40 mg/kg	
		Allura red AC	129	100 mg/kg	127
		Anthocyanins	163(i), (iii)	GMP	
		Aspartame	951	600 mg/kg	191
		BENZOATES		600 mg/kg	13, 301,123
		Beeswax	901	200 mg/kg	131
		Brilliant blue FCF	133	100 mg/kg	
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		300 mg/kg	127
		Candelilla wax	902	200 mg/kg	131
		Caramel III - ammonia caramel	150c	5,000 mg/kg	9
		Caramel IV –sulfite ammonia caramel	150d	50,000 mg/kg	127
		Carnauba wax	903	200 mg/kg	131
		beta-Carotenes, vegetable	160a(ii)	2,000 mg/kg	
		Cyclodextrin, beta-	459	500 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	127
		ETHYLENE DIAMINE TETRA ACETATES		200 mg/kg	21

Fast green FCF	143	100 mg/kg	
Glycerol ester of wood rosin	445(iii)	150 mg/kg	100 mg/kg max for carbonated water
Grape skin extract	163(ii)	300 mg/kg	181,127
HYDROXYBENZOA TES, PARA-		500 mg/kg	27
IRON OXIDES		100 mg/kg	
Indigotine (Indigo carmine)	132	100 mg/kg	
Isopropyl citrates	384	200 mg/kg	
Neotame	961	33 mg/kg	
PHOSPHATES		1,000 mg/kg	33,127
POLYSORBATES		500 mg/kg	127
Polydimethylsiloxane	900a	20 mg/kg	127
Polyethylene glycol	1521	1,000 mg/kg	
Ponceau 4R	124	100 mg/kg	50 mg/kg max for carbonated water
Propyl gallate	310	1,000 mg/kg	15
Propylene glycol esters of fatty acids	477	500 mg/kg	
QUILLAIA EXTRACTS		50 mg/kg	293, 132, 168
RIBOFLAVINS		100mg/kg	
SORBATES		500 mg/kg	42, 127
SULFITES		70 mg/kg	143, 44, 127
Stannous chloride	512	20 mg/kg	43
Stearyl citrate	484	500 mg/kg	
Steviol glycosides	960	200 mg/kg	26
Sucralose (Trichlorogalactosucrose)	955	300 mg/kg	127
Annatto	160b(i), (ii)	100 mg/kg	
Canthaxanthin	161g	100 mg/kg	
Curcumin	100	100 mg/kg	
Carmoisine	122	100 mg/kg	
Erythrosine	127	50 mg/kg	
Dimethyl dicarbonate	242	250 mg/kg	18 (subject to a maximum methanol content in final

					product as 200 mg/litre)
		Saffron		GMP	
		Tartrazine	102	100 mg/kg	
		Sucroglycerides	474	200 mg/kg	219
		Sucrose acetate isobutyrate	444	500 mg/kg	
		Sunset yellow FCF	110	100 mg/kg	127
		THIODIPROPIONATES		1,000 mg/kg	15, 46
		Triethyl citrate	1505	200 mg/kg	
		Quinine salts		100 mg/kg	
14.1.4.1	Carbonated water-based flavoured drinks (beverages non-alcoholic-carbonated, carbonated water)	Canthaxanthin	161g	5 mg/kg	
		Lauric arginate ethyl ester	243	50 mg/kg	
		RIBOFLAVINS		50 mg/kg	
		SACCHARINS		300 mg/kg	
14.1.4.2	Non-carbonated water-based flavoured drinks including punches and ades, ginger cocktail (ginger beer and gingerale), thermally processed fruit beverages/ fruit drinks/ready to serve fruit beverages	Lauric arginate ethyl ester	243	50 mg/kg	
		RIBOFLAVINS		50 mg/kg	
		SACCHARINS		300 mg/kg	
		L-Tartaric acid	334	GMP	
		Curcumin	100	200 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	200 mg/kg	
		CAROTENOIDS		200 mg/kg	
		Canthaxanthin	161g	200 mg/kg	
		RIBOFLAVINS		200 mg/kg	
		Annatto	160(b)	200 mg/kg	
		Saffron		GMP	
		Ponceau 4R	124	200 mg/kg	XT99

		Carmoisine	122	200 mg/kg	XT99
		Erythrosine	127	100 mg/kg	XT99
		Tartarazine	102	200 mg/kg	XT99
		Sunset yellow FCF	110	200 mg/kg	XT99
		Indogotine (Indigo carmine)	132	200 mg/kg	XT99
		Brilliant Blue FCF	133	200 mg/kg	XT99
		Fast green FCF	143	200 mg/kg	XT99
		BENZOATES		600 mg/kg	
		SULFITES		350 mg/kg	XT100
		SORBATES		1,000 mg/kg	XT101
		Propylene glycol alginate	405	GMP	
		Alginic acid	400	GMP	
		Sodium alginate	401	GMP	
		Calcium alginate	404	GMP	
		Glycerol ester of wood rosin	445(iii)	100 mg/kg	
		Sodium aluminium silicate	554	5 g/kg	
14.1.4.3	Concentrates (liquid or solid) for water-based flavoured drinks (synthetic syrups for dispensers, sharbat (synthetic syrup)*, squashes, crushes, fruit syrups, cordials and barley water	Canthaxanthin	161g	5 mg/kg	127, XT102
		Ferric ammonium citrate	381	10 mg/kg	23
		Lauric arginate ethyl ester	243	50 mg/kg	127
		Polyvinylpyrrolidone	1201	500 mg/kg	
		RIBOFLAVINS		50 mg/kg	XT102
		SACCHARINS		300 mg/kg	127
		*The following additives permitted in synthetic syrups for dispensers			
		L-Tartaric acid	334	GMP	
		Phosphoric acid	338	GMP	In cola beverages only
		SACCHARINS		450 mg/kg	
		Aspartame	951	3,000 mg/kg	
		Acesulfame potassium	950	1,500 mg/kg	
		Curcumin	100	200 mg/kg	XT102

	beta-Carotenes, vegetable	160a (ii)	200 mg/kg	XT102
	CAROTENOIDS		200 mg/kg	XT102
	Canthaxanthin	161g	200 mg/kg	
	RIBOFLAVINS		200 mg/kg	XT102
	Annatto	160b (i), ii)	200 mg/kg	XT102
	Saffron		GMP	
	Ponceau 4R	124	200 mg/kg	127
	Carmoisine	122	200 mg/kg	127
	Erythrosine	127	100 mg/kg	127
	Tartarazine	102	200 mg/kg	127
	Sunset yellow FCF	110	200 mg/kg	127
	Indogotine (Indigo carmine)	132	200 mg/kg	127
	Brilliant blue FCF	133	200 mg/kg	127
	Fast green FCF	143	200 mg/kg	127
	BENZOATES		600mg/kg	127
	SULFITES		350 mg/kg	44
	Glycerol ester of wood rosin	445(iii)	450 mg/kg	127
	Quinine sulphate		450 mg/kg	Subject to 100 mg/kg in ready to serve beverage after dilution
	*The following additives are permitted in sharbat (synthetic syrup)			
	L-Tartaric acid	334	GMP	
	Curcumin	100	200 mg/kg	
	beta-Carotenes, vegetable	160a(ii)	200 mg/kg	
	CAROTENOIDS		200 mg/kg	
	Canthaxanthin	161g	200 mg/kg	
	RIBOFLAVINS		200 mg/kg	
	Annatto	160(b)	200 mg/kg	
	Ponceau 4R	124	200 mg/kg	
	Saffron		GMP	
	Erythrosine	127	100mg/kg	
	Carmosine	122	200 mg/kg	
	Sunset yellow FCF	110	200mg/kg	
	Indogotine (Indigo carmine)	132	200mg/kg	
	Brilliant blue FCF	133	200mg/kg	
	Fast green FCF	143	200mg/kg	

		Tartrazine	102	200 mg/kg	
		BENZOATES		600 mg/kg	13
		SULFITES		350 mg/kg	122, 44
		SORBATES		1,000 mg/kg	42
		Propylene glycol alginate	405	GMP	
14.1.5	Coffee, coffee /coffee substitutes, tea, herbal infusions, and other hot cereal and grain beverages, excluding cocoa	Acesulfame potassium	950	600 mg/kg	188, 160
		Acetic acid, glacial	260	GMP	160
		Acetic and fatty acid esters of glycerol	472a	GMP	160
		Acetylated distarch adipate	1422	GMP	160
		Acetylated distarch phosphate	1414	GMP	160
		Acid-treated starch	1401	GMP	160
		Alginic acid	400	GMP	160
		Agar	406	GMP	160
		Alkaline treated starch	1402	GMP	160
		Ascorbic acid, L-	300	GMP	160
		Aspartame	951	600 mg/kg	160
		BENZOATES		1,000 mg/kg	13
		Beeswax	901	GMP	108
		Bleached starch	1403	GMP	160
		Calcium carbonate	170(i)	GMP	160
		Calcium chloride	509	GMP	160
		Calcium lactate	327	GMP	160
		Candelilla wax	902	GMP	108
		Carbon dioxide	290	GMP	59,160
		Caramel III - ammonia caramel	150c	10,000 mg/kg	7, 160
		Caramel IV –sulfite ammonia caramel	150d	10,000 mg/kg	7,127
		Carnauba wax	903	200 mg/kg	108
		Carob bean gum	410	GMP	160
		Carrageenan	407	GMP	160
		Citric acid	330	GMP	160
		Citric and fatty acid esters of glycerol	472c	GMP	160
		Dextrins, roasted starch	1400	GMP	90,160
		Diacetyltartaric and fatty acid esters of glycerol	472e	500 mg/kg	142

		Dimethyl dicarbonate	242	250 mg/kg	18
		Distarch phosphate	1412	GMP	160
		Disodium 5'-guanylate	627	GMP	201
		Disodium 5'-inosinate	631	GMP	201
		Disodium 5'-Ribonucleotides	635	GMP	201
		ETHYLENE DIAMINE TETRA ACETATES	386	35 mg/kg	21
		Fumaric acid	297	GMP	160
		Gellan gum	418	GMP	160
		Glycerol	422	GMP	160
		Guar gum	412	GMP	160
		Gum arabic (Acacia gum)	414	GMP	160
		HYDROXYBENZOA TES, PARA-		450 mg/kg	27,160
		Hydroxypropyl cellulose	463	GMP	160
		Hydroxypropyl distarch phosphate	1442	GMP	160
		Hydroxypropyl methyl cellulose	464	GMP	160
		Hydroxypropyl starch	1440	GMP	160
		Karaya gum	416	GMP	160
		Konjac flour	425	GMP	160
		Lactic and fatty acid esters of glycerol	472b	GMP	160
		Lecithins	322(i), (ii)	GMP	160
		Magnesium carbonate	504(i)	GMP	160
		Magnesium chloride	511	GMP	160
		Magnesium hydroxide	528	GMP	160
		Magnesium hydroxide carbonate	504(ii)	GMP	160
		Malic acid, DL-	296	GMP	160
		Methyl cellulose	461	GMP	160
		Methyl ethyl cellulose	465	GMP	160

	Microcrystalline cellulose (cellulose gel)	460(i)	GMP	160
	Mono- and di-glycerides of fatty acids	471	GMP	160
	Monosodium L-glutamate	621	GMP	160
	Monostarch phosphate	1410	GMP	160
	Neotame	961	50 mg/kg	160
	Nitrogen	941	GMP	160, 59
	Oxidized starch	1404	GMP	160
	PHOSPHATES		300 mg/kg	33, 160
	Pectins	440	GMP	160
	Phosphated distarch phosphate	1413	GMP	160
	Potassium carbonate	501(i)	GMP	160
	Potassium chloride	508	GMP	160
	Potassium dihydrogen citrate	332(i)	GMP	160
	Powdered cellulose	460(ii)	GMP	160
	Processed eucheuma seaweed	407a	GMP	160
	Pullulan	1204	GMP	160
	SACCHARINS		200 mg/kg	160
	SORBATES		500 mg/kg	42,160
	Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium	470(i)	GMP	160
	Salts of oleic acid with calcium, potassium and sodium	470(ii)	GMP	160
	Shellac, bleached	904	GMP	108
	Sodium DL-malate	350(ii)	GMP	160
	Silicon dioxide, amorphous	551	GMP	321
	Sodium acetate	262(i)	GMP	160
	Sodium alginate	401	GMP	160
	Sodium ascorbate	301	GMP	160
	Sodium carbonate	500(i)	GMP	160

		Carboxymethyl cellulose	466	GMP	160
		Sodium dihydrogen citrate	331(i)	GMP	160
		Sodium fumarates	365	GMP	160
		Sodium gluconate	576	GMP	160
		Sodium hydrogen carbonate	500(ii)	GMP	160
		Sodium lactate	325	GMP	160
		Starches, enzyme treated	1405	GMP	160
		Starch sodium octenyl succinate	1450	GMP	160
		Steviol glycosides	960	200 mg/kg	160,26
		Sucralose (Trichlorogalactosucrose)	955	300 mg/kg	160
		Sucroglycerides	474	1,000 mg/kg	176
		Tara gum	417	GMP	160
		Tragacanth gum	413	GMP	160
		Tripotassium citrate	332(ii)	GMP	160
		Trisodium citrate	331(iii)	GMP	160
		Xanthan gum	415	GMP	160
14.2	Alcoholic beverages including alcohol-free and low-alcoholic counterparts				
14.2.1	Beer and malt beverages	Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV – sulfiteammonia caramel	150d	50,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	600 mg/kg	
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		25 mg/kg	21
		Polydimethylsiloxane	900a	10 mg/kg	
		Polyvinylpyrrolidone	1201	10 mg/kg	36
		SULFITES		50 mg/kg	44
14.2.2	Cider and perry	BENZOATES		1,000mg/kg	124, 13
		CAROTENOIDS-		200 mg/kg	
		Caramel III - ammonia caramel	150c	1,000 mg/kg	
		Caramel IV – sulfiteammonia caramel	150d	1,000 mg/kg	

		beta-Carotenes, vegetable	160a(ii)	600 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Dimethyl dicarbonate	242	250 mg/kg	18
		Grape skin extract	163(ii)	300 mg/kg	181
		HYDROXYBENZOA TES, PARA-		200 mg/kg	27
		Lysozyme	1105	500 mg/kg	
		PHOSPHATES		880 mg/kg	33
		Polydimethylsiloxane	900a	10 mg/kg	
		Polyvinylpyrrolidone	1201	2 mg/kg	36
		RIBOFLAVINS		300 mg/kg	
		SORBATES		500 mg/kg	42
		SULFITES		200 mg/kg	44
14.2.3	Grape wines	Dimethyl dicarbonate	242	200 mg/kg	18
		Carbon dioxide	290	GMP	60
		Lysozyme	1105	500 mg/kg	
		SORBATES		200 mg/kg	42
		SULFITES		350 mg/kg	44, 103
		³¹ [Malic acid DL	296	GMP	FS04a
		Ascorbic acid L-	300	300 mg/kg	
		Citric acid	330	1,000 mg/kg	FS04a
		Tartaric acid L(+),DL	334	GMP	FS04a
		Lactic acid	270	GMP	FS04a
		Gum arabic (Acacia Gum)	414	300 mg/kg	
		Tannins	181	GMP	
		Metatartaric acid	353	100 mg/kg	
		Caramel (plain)	150a	GMP	(allowed only for liqueur wines)
		Carboxymethyl-Cellulose	466	100 mg/kg	(For white and sparkling wines)
		Calcium carbonate	170(i)	GMP	
		Polyvinyl-polyrrolidone	1202	800 mg/kg	
		Nitrogen	941	GMP	
		Oxygen	948	GMP	
		Isoascorbic acid (Erythorbic acid)	315	250 mg/ml	
		Potassium-L(+)- Tartrate	336	GMP	
		Potassium D,L-Tartrate			
		Calcium tartrate	354	GMP	
		Copper sulphate (and Copper citrate)	519,	10mg/l	
		Argon	938	GMP	

Caramel II	150 b	GMP	
Yeast manno proteins		GMP	
Potassium ferrocyanide	536	GMP	
Urease		GMP	
Silver chloride		10mg/l	
Ammonium phosphate	342(i)	300 mg/l	
Diammonium diphosphate	342(ii)	300 mg/l	(for sparkling wines)
Ammonium sulfate	517	300 mg/l	(expressed as the salt) (for sparkling wines)
Charcoal for oenological use (Oenological Carbon)		100 g/hl	
Ammonium bisulphite (ammonium hydrogen sulphite)	-	GMP	
Thiamin hydrochloride		GMP	
Yeasts products coming from degradation of yeasts (autolysate, inert cells).		GMP	
Potassium carbonate	501(i)	GMP	
Potassium bicarbonate (Potassium hydrogen carbonate)	501(ii)	GMP	
Lactic acid bacteria	-	GMP	The lactic acid bacteria must belong to the <i>Oenococcus</i> , <i>Leuconostoc</i> , <i>Lactobacillus</i> and <i>Pediococcus</i> genus and must be isolated from grapes, musts, wine or have been derived

			from these bacteria.
Polyvinylpyrrolidone	1202	800 mg/l	
Proteins from plant origin	-	GMP	The plant protein extracted from wheat (<i>Triticum vulgare</i>), peas (<i>Pisum sativum</i>), or potatoes (<i>Solanum tuberosum</i>).
Casein	-	GMP	
Potassium caseinate	-	GMP	
Gelatin (edible)	-	GMP	Subject to proper label declaration. These are processing aids.
Isinglass (Fish Glue)		GMP	
Egg white albumin		GMP	
Silicon dioxide	551	GMP	
Bentonite	558	GMP	
Aluminium silicate (Kaolin)	559	GMP	
β -Glucanases		GMP	
Yeast protein extract	-	GMP	The proteins of yeast of <i>Saccharomyces</i> sp. yeast.
Adsorbant Copolymer Treatment polyvinylimidazole – polyvinylpyrrolidone (PVI/PVP)		GMP	
Microcrystalline cellulose	460 (i)	GMP	
Calcium alginate	404	GMP	(Allowed only for sparkling and semi-sparkling wines obtained

					by fermentation in bottle).
		Potassium alginate	402	GMP	-
		Yeast	-	GMP	-
		Calcium phytate		GMP	-
		Chitosan		GMP	-
		Chitin-Glucan		GMP	-
		Calcium phytate		GMP	-]
14.2.3.1	Still grape wines				
14.2.3.2	Sparkling and semi sparkling grape wines				
14.2.3.3	Fortified grape wines, grape liquor wines and sweet grape wines	Caramel III - ammonia caramel	150c	50,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	50,000 mg/kg	
14.2.4	Wines (other than grape)	BENZOATES		1,000mg/kg	124, 13
		CAROTENOIDS		200 mg/kg	
		Caramel III - ammonia caramel	150c	1,000 mg/kg	
		Caramel IV –sulfite ammonia caramel	150d	1,000 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	600 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg	
		Dimethyl dicarbonate	242	250 mg/kg	18
		Grape skin extract	163(ii)	300 mg/kg	181
		HYDROXYBENZOATES, PARA-		200 mg/kg	27
		RIBOFLAVINS		300 mg/kg	
		SORBATES		500 mg/kg	42
		SULFITES		200 mg/kg	44
14.2.5	Mead	BENZOATES		1,000mg/kg	13
		Caramel III - ammonia caramel	150c	1, 000 mg/kg	
		Caramel IV – sulfiteammonia caramel	150d	1, 000 mg/kg	
		Dimethyl dicarbonate	242	200 mg/kg	18
		HYDROXYBENZOATES, PARA-		200 mg/kg	27

		PHOSPHATES		440 mg/kg	33,88		
		SORBATES		200 mg/kg	42		
		SULFITES		200 mg/kg	44		
14.2.6	Distilled spirituous beverages containing more than 15 % alcohol	CAROTENOIDS		200 mg/kg			
		Canthaxanthin	161g	5 mg/kg			
		Caramel III - ammonia caramel	150c	50,000 mg/kg			
		Caramel IV –sulfite ammonia caramel	150d	50,000 mg/kg			
		beta-Carotenes, vegetable	160a(ii)	600 mg/kg			
		Diacetyltartaric and fatty acid esters of glycerol	472e	5,000 mg/kg			
		ETHYLENE DIAMINE TETRA ACETATES (EDTA)		25 mg/kg	21		
		Grape skin extract	163(ii)	300 mg/kg	181		
		PHOSPHATES		440mg/kg	33, 88		
		POLYSORBATES		120 mg/kg			
		SULFITES		200 mg/kg	44		
		Sucroglycerides	474	5,000 mg/kg			
		³¹ [Caramel II -	150 b	GMP	-		
		Gold (colour)	175	GMP	-		
		Silver (colour)	174	GMP	-		
		Glycerol esters Of wood Resin	445(iii)	GMP	-		
		Alpha-Tocopherol	307	GMP	-		
		RIBOFLAVINS		GMP	-]		
		14.2.7	Aromatized alcoholic beverages	Acesulfame potassium	950	350 mg/kg	188
				Aspartame	951	600 mg/kg	191
Aspartame-acesulfame salt	962			350 mg/kg	113		
BENZOATES				1,000mg/kg	13		
CAROTENOIDS	160e			200 mg/kg			
Canthaxanthin	161g			5 mg/kg			
Caramel III - ammonia caramel	150c			50, 000 mg/kg			
Caramel IV –sulfite ammonia caramel	150d			50,000 mg/kg			
beta-Carotenes, vegetable	160a(ii)			600 mg/kg			
Diacetyltartaric and fatty acid esters of glycerol	472e			10, 000 mg/kg			
ETHYLENE DIAMINE TETRA ACETATES				25 mg/kg	21		
Grape skin extract	163(ii)			300 mg/kg	181		

	HYDROXYBENZOA TES, PARA-		1,000 mg/kg	224, 27
	Neotame	961	33 mg/kg	
	POLYSORBATES		120 mg/kg	
	Polydimethylsiloxane	900a	10 mg/kg	
	RIBOFLAVINS		100 mg/kg	
	SACCHARINS		80 mg/kg	
	SORBATES		500 mg/kg	224, 42
	SULFITES		250 mg/kg	44
	Sucralose (Trichlorogalactosucrose)	955	700 mg/kg	
	Sucroglycerides	474	5,000 mg/kg	
	³¹ [Phosphoric acid	338	1,000 mg/kg	-]

Table 15

Ready-to-eat savouries

additive	INS No	Recommended Maximum Level	NOTE
ame potassium	950	350 mg/kg	188
me	951	500 mg/kg	191
e	961	32 mg/kg	
x	901	GMP	3
ed hydroxytoluene (BHT)	321	200mg/kg	15, 130
lla wax	902	GMP	3
oia wax	903	GMP	3
l III - ammonia caramel	150c	10,000 mg/kg	
Caramel IV –sulfite ammonia caramel	150d	10,000 mg/kg	
PHOSPHATES		2,200 mg/kg	33
SACCHARINS		100 mg/kg	
Steviol glycosides	960	170 mg/kg	26
Sucralose (Trichlorogalactosucrose)	955	1,000 mg/kg	
Shellac, bleached	904	GMP	3

Table 15

Ready-to-eat savouries					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	NOTE
		THIODIPROPIONATES		200 mg/kg	46
		TBHQ	319	200mg/kg	15, 130
15.1	Snacks and savouries – potato, cereal, flour or starch based (from roots and tubers, pulses and legumes)	ASCORBYL ESTERS		200 mg/kg	10
		Allura red AC	129	100 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200mg/kg	15, 130
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		350 mg/kg	
		Canthaxanthin	161g	45 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg	
		Cyclodextrin, beta-	459	500 mg/kg	
		Diacetyltartaric and fatty acid esters of glycerol	472e	20,000 mg/kg	
		Grape skin extract	163(ii)	500 mg/kg	181
		HYDROXYBENZOATES, PARA-		300 mg/kg	27
		IRON OXIDES		500 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		Propyl gallate	310	200 mg/kg	15, 130
		RIBOFLAVINS		300 mg/kg	
		BENZOATES		1,000 mg/kg	13
		SORBATES		1,000 mg/kg	42
		SULFITES		50 mg/kg	44
TOCOPHEROLS		GMP			
Sunset yellow FCF	110	100 mg/kg			
15.2	Processed nuts including coated nuts and nut mixtures	ASCORBYL ESTERS		200 mg/kg	10
		Allura red AC	129	100 mg/kg	
		Brilliant blue FCF	133	100 mg/kg	
		Butylated hydroxyanisole (BHA)	320	200 mg/kg	15, 130

Table 15

Ready-to-eat savouries					
Food Category system	Food Category Name	Food Additive	INS No	Recommended Maximum Level	NOTE
		CAROTENOIDS		100 mg/kg	
		CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		100 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	GMP	3
		Diacetyltartaric and fatty acid esters of glycerol	472e	10,000 mg/kg	
		Grape skin extract	163(ii)	300 mg/kg	181
		HYDROXYBENZOATES, PARA-		300 mg/kg	27
		IRON OXIDES		400 mg/kg	
		Indigotine (Indigo carmine)	132	100 mg/kg	
		Neotame	961	32 mg/kg	
		Ponceau 4R	124	100 mg/kg	
		Propyl gallate	310	200 mg/kg	15, 130
		RIBOFLAVINS		1,000 mg/kg	
		SORBATES		1,000 mg/kg	42
15.3	Snacks – fish based	CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES		350 mg/kg	
		beta-Carotenes, vegetable	160a(ii)	100 mg/kg	
		Grape skin extract	163(ii)	400 mg/kg	

Explanation I (for 11.6 Table top sweeteners): Maximum limit of artificial sweetener in the product shall be as in reconstituted beverage or food or in final beverage or food for consumption, as the case may be. The product label shall give clear instruction for reconstitution of products for making final beverage or food for consumption as the case may be.

Provided where the artificial sweetener(s) is/are used in carbonated water/ sweetened aerated water/ fruit beverage/ carbonated fruit beverage/ fruit nectar, the requirement of minimum total soluble solids shall not apply.

Provided further table top sweetener may contain the following carrier or filler articles with label declaration as provided in Regulation 2.4.5 (24, 25, 26, 27, 28 and 29) of Food Safety and Standards (Packaging and Labeling) Regulations, 2011. Namely, -

- (i) Dextrose
- (ii) Lactose

- (iii) Maltodextrin
- (iv) Mannitol
- (v) Sucrose
- (vi) Isomalt
- (vii) Citric acid
- (viii) Calcium silicate
- (ix) Carboxy methyl cellulose
- (x) Cream of tartar, IP
- (xi) Cross carmellose sodium
- (xii) Colloidal silicone dioxide
- (xiii) Glycine
- (xiv) L-leucine
- (xv) Magnesium stearate, IP
- (xvi) Purified talc
- (xvii) Poly vinyl pyrrolidone
- (xviii) Providone
- (xix) Sodium hydrogen carbonate
- (xx) Starch
- (xxi) Tartaric acid
- (xxii) Erythritol

Explanation II (for preservatives)

The use of more than one preservative has been allowed in the alternative, those preservatives may be used in combination with one or more alternatives, provided the quantity of each preservative so used does not exceed such number of parts out of those specified for that preservative of the aforesaid tables as may be worked out on the basis of the proportion in which such preservatives are combined.

Annexure-1

All capital and bold additives in the Table 1 to 15 refers to the group of additives as listed below

Group Name	Additive Name	INS No.
SULFITES	Sulfur dioxide	220
	Sodium sulfite	221
	Sodium hydrogen sulfite	222
	Sodium disulfite	223
	Potassium metabisulfite	224
	Potassium sulfite	225
	Calcium hydrogen sulfite	227
	Potassium hydrogen sulfite	228
	Sodium thiosulfate	539
PHOSPHATES	Phosphoric acid	338
	Sodium hydrogen phosphate	339(i)
	Disodium hydrogen phosphate	339(ii)
	Trisodium orthophosphate	339(iii)
	Potassium dihydrogen phosphate	340(i)
	Dipotassium hydrogen phosphate	340(ii)
	Tripotassium ydrogen phosphate	340(iii)
	Monocalcium orthophosphate	341(i)
	Calcium hydrogen phosphate	341(ii)
	Tricalcium phosphate	341(iii)
	Ammonium dihydrogen phosphate	342(i)
	Diammonium Hydrogen phosphate	342(ii)
	Magnesium phosphate	343(i)
	Dimagnesium hydrogen phosphate	343(ii)
	Trimagnesium phosphate	343(iii)
	Disodium diphosphate	450(i)
	Trisodium diphosphate	450(ii)
	Tetrasodium diphosphate	450(iii)
	Tetrapotassium diphosphate	450(v)
	Dicalcium diphosphate	450(vi)
	Calcium dihydrogen diphosphate	450(vii)
	Pentasodium triphosphate	451(i)
	Pentapotassium triphosphate	451(ii)
	Sodium polyphosphate	452(i)
	Potassium polyphosphate	452(ii)
	Sodium calcium polyphosphate	452(iii)
	Calcium polyphosphate	452(iv)
	Ammonium polyphosphate	452(v)
	Magnesium dihydrogen diphosphate	450(ix)
	RIBOFLAVINS	Riboflavin, synthetic
Riboflavin 5'-phosphate sodium		101(ii)
Riboflavin (Bacillus subtilis)		101(iii)
ASCORBYL ESTERS	Ascorbyl palmitate	304
	Ascorbyl stearate	305
BENZOATES	Benzoic acid	210
	Sodium benzoate	211
	Potassium benzoate	212

Group Name	Additive Name	INS No.
	Calcium benzoate	213
CAROTENOIDS	beta-Carotenes (synthetic)	160a(i)
	beta-Carotenes (Blakeslea trispora)	160a(iii)
	beta-apo-8'-Carotenal	160e
	beta-apo-8'-Carotenoic acid, ethyl ester	160f
CHLOROPHYLLS AND CHLOROPHYLLINS, COPPER COMPLEXES	Chlorophylls, copper complexes	141(i)
	Chlorophyllin copper complexes, sodium and potassium salts	141(ii)
HYDROXYBENZOATES, PARA-	Ethyl para-hydroxybenzoate	214
	Methyl para-hydroxybenzoate	218
NITRITES	Potassium nitrite	249
	Sodium nitrite	250
QUILLAIA EXTRACTS	Quillaia extract type 2	999(ii)
	Quillaia extract type I	999(i)
SODIUM ALUMINIUM PHOSPHATES	Sodium aluminium phosphate, acidic	541(i)
	Sodium aluminium phosphate, basic	541(ii)
STEAROYL LACTYLATES	Calcium stearoyl lactylate	482(i)
	Sodium stearoyl lactylate	481(i)
THIODIPROPIONATES	Dilauryl thiodipropionate	389
	Thiodipropionic acid	388
TOCOPHEROLS	dl-alpha-Tocopherol	3 07c
	d-alpha-Tocopherol	307a
	Tocopherol concentrate, mixed	307b
SACCHARINS	Saccharin	954(i)
	Calcium saccharin	954(ii)
	Potassium saccharin	954(iii)
	Sodium saccharin	954(iv)
SORBATES	Sorbic acid	200
	Sodium sorbate	201
	Potassium sorbate	202
	Calcium sorbate	203
POLYSORBATES	Polyoxyethylene (20) sorbitan monolaurate	432
	Polyoxyethylene (20) sorbitan monooleate	433
	Polyoxyethylene (20) sorbitan monopalmitate	434
	Polyoxyethylene (20) sorbitan monostearate	435
	Polyoxyethylene (20) sorbitan tristearate	436
POLYOXYETHYLENE STEARATES	Polyoxyethylene (40) stearate	431
	Polyoxyethylene (8) stearate	430
IRON OXIDES	Iron oxide, black	172(i)
	Iron oxide, red	172(ii)
	Iron oxide, yellow	172(iii)
FERROCYANIDES	Calcium ferrocyanide	538
	Potassium ferrocyanide	536
	Sodium ferrocyanide	535
TARTRATES	Potassium sodium L(+)-tartrate	337
	Sodium L(+)-tartrate	335(ii)
	L(+)-Tartaric acid	334
ETHYLENE DIAMINE TETRA ACETATES	Calcium disodium ethylenediaminetetraacetate	385
	Disodium ethylenediaminetetraacetate	386

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
1	As adipic acid.
2	On the dry ingredient, dry weight, dry mix or concentrate basis.
3	For use in surface treatment only.
4	For use in decoration, stamping, marking or branding the product only.
5	Excluding products conforming to the standard for jams, jellies and marmalades
6	As aluminium.
7	For use in coffee substitutes only.
8	As bixin.
9	Except for use in ready-to-drink coffee products at 10,000 mg/kg.
10	As ascorbyl stearate.
11	On the flour basis.
12	As a result of carryover from flavouring substances.
13	As benzoic acid.
14	For use in 455hydrolysed protein liquid formula only.
15	On the fat or oil basis.
16	For use in glaze, coatings or decorations for fruit, vegetables, meat or fish only.
18	As added level; residue not detected in ready-to-eat food.
19	For use in cocoa fat only.
20	Singly or in combination with other stabilizers, thickeners and/or gums.
21	As anhydrous calcium disodium ethylenediaminetetraacetate.
22	For use in smoked fish products only.
23	As iron.
24	As anhydrous sodium ferrocyanide.
25	For use at GMP in full fat soy flour only.
26	As steviol equivalents.
27	As para-hydroxybenzoic acid.
28	Except for use in wheat flour conforming to the standard for wheat flour at 2,000 mg/kg.
29	For non-standardized food only.
30	As residual NO ₃ ion.
31	On the mash used basis.
32	As residual NO ₂ ion.
33	As phosphorus.
34	On the anhydrous basis.
35	For use in cloudy juices only.
36	On the residual level basis.
37	For non-standardized food and food conforming to the standard for quick frozen blocks of fish fillets, minced fish flesh and mixtures of fillets and minced fish flesh.
38	On the creaming mixture basis.
39	For use in products containing butter or other fats and oils only.
40	Pentasodium triphosphate (INS 451(i)) only, to enhance the effectiveness of benzoates and sorbates.
41	For use in breading or batter coatings only.
42	As sorbic acid.
43	As tin.
44	As residual SO ₂ .
45	As tartaric acid.
46	As thiodipropionic acid.
47	On the dry egg yolk weight basis.
48	For use in olives only.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
49	For use on citrus fruits only.
50	For use in fish roe only.
51	For use in herbs only.
52	Excluding chocolate milk.
53	For use in coatings only.
54	For use in cocktail cherries and candied cherries only.
55	Within the limits for sodium, calcium, and potassium specified in the standard for infant formula and formula for special dietary purposes intended for infants: singly or in combination with other sodium, calcium, and/or potassium salts.
56	Excluding products where starch is present.
57	GMP is 1 part benzoyl peroxide and not more than 6 parts of the subject additive by weight.
58	As calcium.
59	For use as a packaging gas only.
60	Except for use as a carbonating agent: the CO ₂ in the finished wine shall not exceed 39.2 mg/kg.
61	For use in minced fish only.
62	As copper.
63	For non-standardized food and breaded or batter coatings in food conforming to the standard for quick frozen fish sticks (fish fingers), fish portions and fish fillets – breaded or in batter
64	For use in dry beans only.
65	As a result of carryover from nutrient preparations.
66	As formaldehyde.
67	Except for use in liquid egg whites at 8,800 mg/kg as phosphorus, and in liquid whole eggs at 14,700 mg/kg as phosphorus.
68	For use in products with no added sugar only.
69	For use as a carbonating agent only.
70	As the acid.
71	Calcium, potassium and sodium salts only.
72	On the ready-to-eat basis.
73	Excluding whole fish.
74	Excluding liquid whey and whey products used as ingredients in infant formula.
75	For use in milk powder for vending machines only.
76	For use in potatoes only.
77	For special nutritional uses only.
78	Except for use in pickling and balsamic vinegars at 50,000 mg/kg.
79	For use on nuts only.
80	Equivalent to 2 mg/dm ² surface application to a maximum depth of 5 mm.
81	Equivalent to 1 mg/dm ² surface application to a maximum depth of 5 mm.
82	Except for use in shrimp (<i>Crangon crangon</i> and <i>Crangon vulgaris</i>) at 6,000 mg/kg.
83	L(+)-form only.
84	For use in products for infants over 1 year of age only.
85	Use level in sausage casings; residue in sausage prepared with such casings should not exceed 100 mg/kg.
86	For use in whipped dessert toppings other than cream only.
87	On the treatment level basis.
88	As a result of carryover from the ingredient.
89	For use in sandwich spreads only.
90	For use in milk-sucrose mixtures used in the finished product only.
91	Singly or in combination: benzoates and sorbates.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
92	Excluding tomato-based sauces.
93	Excluding natural wine produced from <i>Vitis vinifera</i> grapes.
94	For use in loganiza (fresh, uncured sausage) only.
95	For use in surimi and fish roe products only.
96	On the dried weight basis of the high intensity sweetener.
97	On the final cocoa and chocolate product basis.
98	For use in dust control only.
99	For use in fish fillets and minced fish only.
100	For use in crystalline products and sugar toppings only.
101	When used in combination with other emulsifiers, total combined use level not to exceed 15,000 mg/kg as specified in the standard for chocolate and chocolate products.
102	For use in fat emulsions for baking purposes only.
103	Except for use in special white wines at 400 mg/kg.
104	Except for use in bread and yeast-leavened bakery products: maximum 5,000 mg/kg residue.
105	Except for use in dried gourd strips at 5,000 mg/kg.
106	Except for use in Dijon mustard at 500 mg/kg.
107	Except for use of sodium ferrocyanide (INS 535) and potassium ferrocyanide (INS 536) in foodgrade dendridic salt at 29 mg/kg as anhydrous sodium ferrocyanide.
108	For use on coffee beans only.
109	Use level reported as 25 lbs/1,000 gal x (0.45 kg/lb) x (1 gal/3.75 L) x (1 L/kg) x (10E6 mg/kg) = 3,000 mg/kg
110	For use in frozen French fried potatoes only.
111	Except for use in dried glucose syrup used in the manufacture of sugar confectionery at 150 mg/kg and glucose syrup used in the manufacture of sugar confectionery at 400 mg/kg.
112	For use in grated cheese only.
113	As acesulfame potassium equivalents (the reported maximum level can be converted to an aspartame-acesulfame salt basis by dividing by 0.44). Combined use of aspartame-acesulfame salt with individual acesulfame potassium or aspartame should not exceed the individual maximum levels for acesulfame potassium or aspartame (the reported maximum level can be converted to aspartame equivalents by dividing by 0.68).
114	Excluding cocoa powder.
115	For use in pineapple juice only.
116	For use in doughs only.
117	Except for use in fresh, uncured sausage at 1,000 mg/kg.
118	Except for use in fresh, cured sausage at 1,000 mg/kg.
119	As aspartame equivalents (the reported maximum level can be converted to an aspartame acesulfame salt basis by dividing by 0.64). Combined use of aspartame-acesulfame salt with individual aspartame or acesulfame potassium should not exceed the individual maximum levels for aspartame or acesulfame potassium (the reported maximum level can be converted to acesulfame potassium equivalents by multiplying by 0.68).
120	Except for use in caviar at 2,500 mg/kg.
121	Except for use in fermented fish products at 1,000 mg/kg.
123	Except for use in beverages with pH greater than 3.5 at 1,000 mg/kg.
124	For use in products containing less than 7% ethanol only.
125	For use in a mixture with vegetable oil only, as a release agent for baking pans.
126	For use in releasing dough in dividing or baking only.
127	On the served to the consumer basis.
128	Tartaric acid (INS 334) only.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
129	For use as an acidity regulator in grape juice only.
130	Singly or in combination: butylated hydroxyanisole (INS 320), butylated hydroxytoluene (INS 321), tertiary butylated hydroquinone (INS 319), and propyl gallate (INS 310).
131	For use as a flavour carrier only.
132	Except for use in semi-frozen beverages at 130 mg/kg on a dried basis.
133	Any combination of butylated hydroxyanisole (INS 320), butylated hydroxytoluene (INS 321), and propyl gallate (INS 310) at 200 mg/kg, provided that single use limits are not exceeded.
134	Except for use in cereal-based puddings at 500 mg/kg.
135	Except for use in dried apricots at 2,000 mg/kg, bleached raisins at 1,500 mg/kg, desiccated coconut at 200 mg/kg and coconut from which oil has been partially extracted at 50 mg/kg.
136	For use to prevent browning of certain light coloured vegetables only.
137	Except for use in frozen avocado at 300 mg/kg.
138	For use in energy-reduced products only.
139	For use in mollusks, crustaceans, and echinoderms only.
140	Except for use in canned abalone (univalve 458hydrolyse) at 1,000 mg/kg.
141	For use in white chocolate only.
142	Excluding coffee and tea.
143	For use in fruit juice-based drinks and dry ginger ale only.
144	For use in sweet and sour products only.
145	For use in energy reduced or no added sugar products only.
146	Beta-carotene (synthetic) (INS 160a(i)) only.
147	Excluding whey powders for infant food.
148	Except for use in microsweets and breath freshening mints at 10,000 mg/kg.
149	Except for use in fish roe at 100 mg/kg.
150	For use in soy-based formula only.
151	Except for use in 458hydrolysed protein and/or amino acid-based formula at 1,000 mg/kg.
152	For use in frying only.
153	For use in instant noodles only.
154	For use in coconut milk only.
155	For use in frozen, sliced apples only.
156	Except for use in microsweets and breath freshening mints at 2,500 mg/kg.
157	Except for use in microsweets and breath freshening mints at 2,000 mg/kg.
158	Except for use in microsweets and breath freshening mints at 1,000 mg/kg.
159	For use in pancake syrup and maple syrup only.
160	For use in ready-to-drink products and pre-mixes for ready-to-drink products only.
162	For use in dehydrated products and salami-type products only.
163	Except for use in microsweets and breath freshening mints at 3,000 mg/kg.
164	Except for use in microsweets and breath freshening mints at 30,000 mg/kg.
165	For use in products for special nutritional use only.
166	For use in milk-based sandwich spreads only.
167	For use in dehydrated products only.
168	Quillaia extract type 1 (INS 999(i)) only.
169	For use in fat-based sandwich spreads only.
170	Excluding products conforming to the standard for fermented milks.
171	Excluding anhydrous milkfat.
172	Except for use in fruit sauces, fruit toppings, coconut cream, coconut milk and "fruit bars" at 50 mg/kg.
173	Excluding instant noodles containing vegetables and eggs.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
174	Singly or in combination: sodium aluminosilicate (INS 554), calcium aluminium silicate (INS 556), and aluminium silicate (INS 559).
175	Except for use in jelly-type fruit-based desserts at 200 mg/kg.
176	For use in canned liquid coffee only.
177	For non-standardized food and minced fish flesh and breaded or batter coatings conforming to the standard for quick frozen fish sticks (fish fingers), fish portions and fish fillets –breaded or in batter
178	As carminic acid.
179	For use in restoring the natural colour lost in processing only.
180	Singly or in combination: butylated hydroxyanisole (BHA, INS 320) and butylated hydroxytoluene (BHT, INS 321).
181	As anthocyanin.
182	Excluding coconut milk.
183	Products conforming to the standard for chocolate and chocolate products may only use colours for surface decoration.
184	For use in nutrient coated rice grain premixes only.
185	As norbixin.
186	For use in flours with additives only.
187	Ascorbyl palmitate (INS 304) only.
188	If used in combination with aspartame-acesulfame salt (INS 962), the combined maximum use level, expressed as acesulfame potassium, should not exceed this level.
189	Excluding rolled oats.
190	Except for use in fermented milk drinks at 500 mg/kg.
191	If used in combination with aspartame-acesulfame salt (INS 962), the combined maximum use level, expressed as aspartame, should not exceed this level.
192	For use in liquid products only.
193	For use in crustacean and fish pastes only.
194	For use in instant noodles conforming to the standard for instant noodles only.
195	Singly or in combination: butylated hydroxyanisole (BHA, INS 320), butylated hydroxytoluene (BHT, INS 321) and tertiary butylhydroquinone (TBHQ, INS 319).
196	Singly or in combination: butylated hydroxyanisole (BHA, INS 320), butylated hydroxytoluene (BHT, INS 321) and propyl gallate (INS 310).
197	Singly or in combination: butylated hydroxytoluene (BHT, INS 321) and propyl gallate (INS 310).
198	For use in solid products (e.g., energy, meal replacement or fortified bars) only.
199	Except for use in microsweets and breath freshening mints at 6,000 mg/kg as steviol equivalents.
200	Except for use in ham of pork loin (cured and non-heat-treated) at 120 mg/kg as steviol equivalents
201	For use in flavoured products only.
202	For use in brine used in the production of sausage only.
203	For use in chewable supplements only.
204	Except for use in longan and lichee at 50 mg/kg.
205	Except for use to prevent browning of certain light colored vegetables at 50 mg/kg.
206	Except for use as a bleaching agent in products conforming to the standard for aqueous coconut products at 30 mg/kg.
207	Except for use in soybean sauce intended for further processing at 50,000 mg/kg.
208	For use in dried and dehydrated products only.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
209	Excluding products conforming to the standard for blend of skimmed milk and vegetable fat in powdered form.
210	For non-standardized food and fish filets and minced fish flesh conforming to the standard for quick frozen fish sticks (fish fingers), fish portions and fish fillets – breaded or in batter.
211	For use in noodles only.
212	Except for use in products conforming to the standard for bouillon and consommés at 3,000 mg/kg.
213	For use in liquid products containing high intensity sweeteners only.
214	Excluding products conforming to the standard for dairy fat spreads.
215	Excluding products conforming to the standard for fat spreads and blended spreads.
216	For use in maize-based products only.
217	Except for use in toppings at 300 mg/kg.
218	Only 460hydrolyse can be used as preservatives and antioxidants in the products covered by the standard for desiccated coconut.
219	Except for use in non-alcoholic aniseed-based, coconut-based, and almond-based drinks at 5,000 mg/kg.
220	For use in flavoured products heat treated after fermentation only.
221	For use in potato dough and pre-fried potato slices only.
222	For use in collagen-based casings with a water activity greater than 0.6 only.
223	Except for use in products containing added fruits, vegetables, or meats at 3,000 mg/kg.
224	Excluding aromatized beer.
225	Except for use in self-raising flour at 12,000 mg/kg.
226	Except for use as a meat tenderizer at 35,000 mg/kg.
227	For use in sterilized and UHT treated milks only.
228	Except for use to stabilize higher protein liquid whey used for further processing into whey protein concentrates at 1,320 mg/kg.
229	For use as a flour treatment agent, raising agent or leavening agent only.
230	For use as an acidity regulator only.
231	For use in flavoured fermented milks and flavoured fermented milks heat treated after fermentation only.
232	For use in vegetable fats conforming to the standard for edible fats and oils not covered by individual standards only.
233	As nisin.
234	For use as a stabilizer or thickener only.
235	For use in reconstituted and recombined products only.
236	Excluding products conforming to the standard for cream and prepared creams (reconstituted cream, recombined cream, prepackaged liquid cream).
237	Excluding products conforming to the standard for processed cereal-based foods for infants and young children
238	Except for use in products corresponding to the standard for processed cereal-based foods for infants and young children) at GMP.
239	Excluding products conforming to the standard for canned baby foods.
240	The use level is within the limit for sodium listed in the standard for canned baby foods
241	For use in surimi products only.
242	For use as an antioxidant only.
243	For use in products conforming to the standard for processed cereal-based foods for infants and young children only, as a raising agent.
244	For use in biscuit dough only.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
245	For use in pickled vegetables only.
246	Singly or in combination: aluminium ammonium 461hydrolys (INS 523) and sodium aluminium phosphates (acidic and basic; (INS 541(i),(ii)).
247	For use in kuzukiri and harusame (starch based products) only.
248	For use as a raising agent only.
249	For use as a raising agent in mixes for steamed breads and buns only.
250	For use in boiled mollusks and tsukudani only.
251	For use in processed 461hydrolys cheese only.
252	For use in self-rising flour and self-rising corn meal only.
253	For use in dry mix hot chocolate only.
254	For use in salt applied to dry salted cheeses during manufacturing only.
255	Except for use in seasonings applied to foods in food category 15.1 at 1,700 mg/kg.
256	For use in noodles, gluten-free pasta and pasta intended for hypoproteic diets only.
257	For use in shrimps and prawns only.
258	Excluding maple syrup.
259	Singly or in combination: sodium aluminosilicate (INS 554) and calcium aluminium silicate (INS 556).
260	For use in powdered beverage whiteners only.
261	For use in heat-treated buttermilk only.
262	For use in edible fungi and fungus products only.
263	Except for use in pickled fungi at 20,000 mg/kg.
264	Except for use in sterilized fungi at 5,000 mg/kg: citric acid (INS 330) and lactic acid (INS 270),singly or in combination.
265	For use in quick frozen French fried potatoes only, as a sequestrant.
266	Excluding salted atlantic herring and sprat.
267	Excluding products conforming to the standard for salted fish and dried salted fish of the gadidae family of fishes , the standard for dried shark fins, the standard for crackers from marine and freshwater fish, crustaceans and molluscan shellfish , and the standard for boiled dried salted anchovies.
268	Singly or in combination: ins 471, 472a, 472b and 472c in products conforming to the standard forprocessed cereal-based foods for infants and young children.
269	Singly or in combination with other modified starches used as thickeners in products conforming to the standard for processed cereal-based foods for infants and young children.
270	For use at 60,000 mg/kg, singly or in combination with other starch thickeners in products conforming to the standard for canned baby foods.
271	For use in products conforming to the standard for canned baby foods.
272	Singly or in combination: ins 410, 412, 414, 415 and 440 at 20,000 mg/kg in gluten-free cereal based foods, and 10,000 mg/kg in other products conforming to the standard for processed cereal- based foods for infants and young children .
273	Singly or in combination: ins 410, 412, 414, 415 and 440 except for use at 20,000 mg/kg in glutenfree cereal based foods in products conforming to the standard for processed cereal-based foods for infants and young children .
274	For use at 15,000 mg/kg in products conforming to the standard for processed cereal-based foods for infants and young children.
275	For use at 1,500 mg/kg in products conforming to the standard for canned baby foods.
276	Singly or in combination with other modified starches used as thickeners in products conforming to the standard for canned baby foods.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
277	Excluding virgin and cold pressed oils and products conforming to the standard for olive oils and olive pomace oils.
278	For use in whipped cream and cream packed under pressure only.
279	Except for products conforming to the standard for edible fungi and fungus products.
280	For use in pickled radish only.
281	For use in fresh minced meat which contains other ingredients apart from comminuted meat only.
282	Only non-amidated pectins may be used in the standard for canned baby foods
283	For use in canned fruit-based baby foods conforming to the standard for canned baby foods only.
284	Singly or in combination: INS 1412, 1413, 1414 and 1440 in products conforming to the standard for infant formula and formulas for special medical purposes intended for infants.
285	Singly or in combination: INS 1412, 1413, 1414 and 1422 in products conforming to the standard for follow-up formula.
286	For use in products conforming to the standard for luncheon meat and the standard for cooked cured chopped meat.
288	For use in products conforming to the standard for cooked cured ham and cooked cured pork shoulder.
289	For use of sodium dihydrogen phosphate (INS 339(i)), disodium hydrogen phosphate (INS 339(ii)), trisodium phosphate (INS 339(iii)), potassium dihydrogen phosphate (INS 340(i)), dipotassium hydrogen phosphate (INS 340(ii)), tripotassium phosphate (INS 340(iii)), calcium dihydrogen phosphate (INS 341(i)), calcium hydrogen phosphate (INS 341(ii)), tricalcium phosphate (INS 341(iii)), disodium diphosphate (INS 450(i)), trisodium diphosphate (INS 450(ii)), tetrasodium diphosphate (INS 450(iii)), tetrapotassium diphosphate (INS 450(v)), calcium dihydrogen diphosphate (INS 450(vii)), pentasodium triphosphate (INS 451(i)), pentapotassium triphosphate (INS 451(ii)), sodium polyphosphate (INS 452(i)), potassium polyphosphate (INS 452(ii)), sodium calcium polyphosphate (INS 452(iii)), calcium polyphosphate (INS 452(iv)), ammonium polyphosphate (INS 452(v)), and bone phosphate (INS 542) as humectants in products conforming to the standard for cooked cured ham and cooked cured pork shoulder. The total amount of phosphates (naturally present and added) shall not exceed 3,520 mg/kg as phosphorus.
290	For use in products conforming to the standard for luncheon meat and cooked cured chopped meat at 15 mg/kg to replace loss of colour in product with binders only.
291	Except for use of beta-apo-8'-carotenal (INS 160e) and beta-apo-8'-carotenoic acid, methyl or ethyl ester (INS 160f) at 35 mg/kg.
292	Except for use in 462 hydrolysed protein and/or amino acid-based formula at 25,000 mg/kg.
293	On the saponin basis.
294	Except for use in liquid products at 600 mg/kg as steviol equivalents.
295	For use in products conforming to the standard for canned baby foods only, as an acidity regulator.
296	Except for use in perilla in brine at 780 mg/kg.
297	The level in the ready-to-eat food shall not exceed 200 mg/kg on the anhydrous basis.
298	For use in provolone cheese only.
299	For use at 400 mg/kg as phosphorous singly or in combination in breaded or batter coating in accordance with standard for quick frozen fish sticks (fish fingers), fish portions and fish fillets—breaded or in batter.
300	For use in salted squid only.
301	Interim maximum level.

Note No.	Notes to the Food Additives mentioned in the Table 1 to 15.
302	For use of sodium dihydrogen phosphate (INS 339(i)), disodium hydrogen phosphate (INS 339(ii)), trisodium phosphate (INS 339(iii)), potassium dihydrogen phosphate (INS 340(i)), dipotassium hydrogen phosphate (INS 340(ii)), tripotassium phosphate (INS 340(iii)), calcium dihydrogen phosphate (341(i)), calcium hydrogen phosphate (INS 341(ii)), tricalcium phosphate (INS 341(iii)), disodium diphosphate (INS 450(i)), trisodium diphosphate (INS 450(ii)), tetrasodium diphosphate (INS 450(iii)), tetrapotassium diphosphate (INS 450(v)), calcium dihydrogen diphosphate (INS 450(vii)), pentasodium triphosphate (INS 451(i)), pentapotassium triphosphate (INS 451(ii)), sodium polyphosphate (INS 452(i)), potassium polyphosphate (INS 452(ii)), sodium calcium polyphosphate (INS 452(iii)), calcium polyphosphate (INS 452(iv)), ammonium polyphosphate (INS 452(v)), and bone phosphate (INS 542) as humectants in products conforming to the standard for luncheon meat and cooked cured chopped meat at 1320 mg/kg as phosphorous. The total amount of phosphates (naturally present and added) shall not exceed 3,520 mg/kg as phosphorous.
303	For use as a pH stabilizer in soured cream butter only.
321	For use in powdered mixes only.
327	For use in fish products cooked in soy sauce.
330	Except for use in canned products.
340	Except for products not conforming to the Codex standard for bouillons and consommés (CODEX STAN 117-1981) at 100 mg/kg.
FS01	Glucose oxidase from <i>Aspergillus niger</i> , <i>A. oryzae</i> , <i>Penicillium chrysogenum</i>
FS02	Lipase from <i>Aspergillus niger</i> , <i>A. oryzae</i> , <i>A. flavus</i> , <i>Rhizopus arrhizus</i> , <i>R. delemar</i> , <i>R. nigricans</i> , <i>R. niveus</i> , <i>Mucor javanicus</i> , <i>M. miehei</i> , <i>M. pusillus</i> , <i>Brevibacterium lineus</i> , <i>Candida lipolytica</i>
FS03	Xylanase from <i>Aspergillus niger</i> , <i>Sporotrichum dimorphosporum</i> , <i>Streptomyces</i> sp., <i>Trichoderma reesei</i> , <i>Humicola insolens</i> , <i>Bacillus licheniformis</i>
³¹ [FS04a	Lactic acids, L(-) or DL malic acid and L(+) tartaric and citric acids can be only be added to musts under condition that the initial acidity content is not raised by more than 54 meq/l (i.e. 4 gm/l expressed in tartaric acid)].
XS89	Excluding products conforming to standard for luncheon meat.
XS96	Excluding products conforming to the standard for cooked cured ham.
XS97	Excluding products conforming to the standard for cooked cured pork shoulder.
XS98	Excluding products conforming to the standard for cooked cured chopped meat.
XT99	In case of thermally processed fruit beverages/ fruit drinks/ready-to-serve fruit beverages, half of the recommended maximum level is permitted
XT100	70 mg/kg for thermally processed fruit beverages/ fruit drinks/ready-to-serve fruit beverages
XT101	300 mg/kg for thermally processed fruit beverages/ fruit drinks/ready-to-serve fruit beverages
XT102	On dilution except in cordial and barley water

GMP Table Provisions For all Food Categories	
The following additives, as indicated may be used in all food categories (except those categories listed in the 'Annex to GMP' list) under the conditions of Good Manufacturing Practice (GMP) as outlined in the 3.1(8)	
INS No.	Food Additive
260	Acetic acid, glacial
472a	Acetic and fatty acid esters of glycerol
1422	Acetylated distarch adipate
1414	Acetylated distarch phosphate
1451	Acetylated oxidized starch

GMP Table Provisions For all Food Categories

The following additives, as indicated may be used in all food categories (except those categories listed in the 'Annex to GMP' list) under the conditions of Good Manufacturing Practice (GMP) as outlined in the 3.1(8)

INS No.	Food Additive
1401	Acid-treated starch
406	Agar
400	Alginic acid
1402	Alkaline treated starch
403	Ammonium alginate
503(i)	Ammonium carbonate
510	Ammonium chloride
503(ii)	Ammonium hydrogen carbonate
527	Ammonium hydroxide
1100(i)	alpha-Amylase from <i>Aspergillus oryzae</i> var.
1100(iv)	alpha-Amylase from <i>Bacillus megaterium</i> expressed in <i>Bacillus subtilis</i>
1100(v)	alpha-Amylase from <i>Bacillus stearothermophilus</i> expressed in <i>Bacillus subtilis</i>
1100(ii)	alpha-Amylase from <i>Bacillus stearothermophilus</i>
1100(iii)	alpha-Amylase from <i>Bacillus subtilis</i>
300	Ascorbic acid, L-
162	Beet red
1403	Bleached starch
1101(iii)	Bromelain
629	Calcium 5'-guanylate
633	Calcium 5'-inosinate
634	Calcium 5'-ribonucleotides
263	Calcium acetate
404	Calcium alginate
302	Calcium ascorbate
170(i)	Calcium carbonate
509	Calcium chloride
623	Calcium di-L-glutamate
578	Calcium gluconate
526	Calcium hydroxide
327	Calcium lactate
352(ii)	Calcium malate, DL-
529	Calcium oxide
282	Calcium propionate
552	Calcium silicate
516	Calcium sulfate
150a	Caramel I – plain caramel
1100(vi)	Carbohydase from <i>Bacillus licheniformis</i>
290	Carbon dioxide

GMP Table Provisions For all Food Categories

The following additives, as indicated may be used in all food categories (except those categories listed in the 'Annex to GMP' list) under the conditions of Good Manufacturing Practice (GMP) as outlined in the 3.1(8)

INS No.	Food Additive
410	Carob bean gum
407	Carrageenan
427	Cassia gum
140	Chlorophylls
330	Citric acid
472c	Citric and fatty acid esters of glycerol
468	Cross-linked sodium carboxymethyl cellulose (Cross-linked-cellulose gum)
424	Curdlan
457	Cyclodextrin, alpha-
458	Cyclodextrin, gamma-
1504(i)	Cyclotetraglucose
1504(ii)	Cyclotetraglucose syrup
1400	Dextrins, roasted starch
628	Dipotassium 5'-guanylate
627	Disodium 5'-guanylate
631	Disodium 5'-inosinate
635	Disodium 5'-ribonucleotides
1412	Distarch phosphate
315	Erythorbic acid (Isoascorbic acid)
968	Erythritol
462	Ethyl cellulose
467	Ethyl hydroxyethyl cellulose
297	Fumaric acid
418	Gellan gum
575	Glucono delta-lactone
1102	Glucose oxidase (Note FS01)
620	Glutamic acid, L(+)-
422	Glycerol
626	Guanylic acid, 5'-
412	Guar gum
414	Gum arabic (Acacia gum)
507	Hydrochloric acid
463	Hydroxypropyl cellulose
1442	Hydroxypropyl distarch phosphate
464	Hydroxypropyl methyl cellulose
1440	Hydroxypropyl starch
630	Inosinic acid, 5'-
953	Isomalt (Hydrogenated isomaltulose)
416	Karaya gum
425	Konjac flour

GMP Table Provisions For all Food Categories

The following additives, as indicated may be used in all food categories (except those categories listed in the 'Annex to GMP' list) under the conditions of Good Manufacturing Practice (GMP) as outlined in the 3.1(8)

INS No.	Food Additive
270	Lactic acid, L-, D- and DL-
472b	Lactic and fatty acid esters of glycerol
966	Lactitol
322(i), (ii)	Lecithins
1104	Lipases (Note FS02)
160d(iii)	Lycopene, Blakeslea trispora
160d(i)	Lycopene, synthetic
160d(ii)	Lycopene, tomato
504(i)	Magnesium carbonate
511	Magnesium chloride
625	Magnesium di-L-glutamate
580	Magnesium gluconate
528	Magnesium hydroxide
504(ii)	Magnesium hydroxide carbonate
329	Magnesium lactate, DL-
530	Magnesium oxide
553(i)	Magnesium silicate, synthetic
518	Magnesium sulfate
296	Malic acid, DL-
965(i)	Maltitol
965(ii)	Maltitol syrup
421	Mannitol
461	Methyl cellulose
465	Methyl ethyl cellulose
460(i)	Microcrystalline cellulose (Cellulose gel)
471	Mono- and di-glycerides of fatty acids
624	Monoammonium L-glutamate
622	Monopotassium L-glutamate
621	Monosodium L-glutamate
1410	Monostarch phosphate
941	Nitrogen
942	Nitrous oxide
1404	Oxidized starch
1101(ii)	Papain
440	Pectins
1413	Phosphated distarch phosphate
1200	Polydextroses
964	Polyglycitol syrup
1202	Polyvinylpyrrolidone, insoluble
632	Potassium 5'-inosinate

GMP Table Provisions For all Food Categories

The following additives, as indicated may be used in all food categories (except those categories listed in the 'Annex to GMP' list) under the conditions of Good Manufacturing Practice (GMP) as outlined in the 3.1(8)

INS No.	Food Additive
261	Potassium acetates
402	Potassium alginate
303	Potassium ascorbate
501(i)	Potassium carbonate
508	Potassium chloride
332(i)	Potassium dihydrogen citrate
577	Potassium gluconate
501(ii)	Potassium hydrogen carbonate
515(ii)	Potassium hydrogen sulfate
525	Potassium hydroxide
326	Potassium lactate
351(ii)	Potassium malate
283	Potassium propionate
515(i)	Potassium sulfate
460(ii)	Powdered cellulose
407a	Processed eucheuma seaweed
944	Propane
280	Propionic acid
1101(i)	Protease
1204	Pullulan
470(i)	Salts of myristic, palmitic and stearic acids with ammonia, calcium, potassium and sodium
470(ii)	Salts of oleic acid with calcium, potassium and sodium
551	Silicon dioxide, amorphous
350(ii)	Sodium DL-malate
262(i)	Sodium acetate
401	Sodium alginate
301	Sodium ascorbate
500(i)	Sodium carbonate
466	Carboxymethyl cellulose
469	Sodium carboxymethyl cellulose, enzymatically hydrolysed (Cellulose gum, enzymatically hydrolyzed)
331(i)	Sodium dihydrogen citrate
316	Sodium erythorbate (Sodium isoascorbate)
365	Sodium fumarates
576	Sodium gluconate
350(i)	Sodium hydrogen DL-malate
500(ii)	Sodium hydrogen carbonate
514(ii)	Sodium hydrogen sulfate

GMP Table Provisions For all Food Categories

The following additives, as indicated may be used in all food categories (except those categories listed in the 'Annex to GMP' list) under the conditions of Good Manufacturing Practice (GMP) as outlined in the 3.1(8)

INS No.	Food Additive
524	Sodium hydroxide
325	Sodium lactate
281	Sodium propionate
500(iii)	Sodium sesquicarbonate
514(i)	Sodium sulfate
420(i)	Sorbitol
420(ii)	Sorbitol syrup
1420	Starch acetate
1450	Starch sodium octenyl succinate
1405	Starches, enzyme treated
553(iii)	Talc
417	Tara gum
957	Thaumatococcus
171	Titanium dioxide
413	Tragacanth gum
1518	Triacetin
380	Triammonium citrate
333(iii)	Tricalcium citrate
332(ii)	Tripotassium citrate
331(iii)	Trisodium citrate
415	Xanthan gum
967	Xylitol

ANNEX TO GMP Table

Food Categories or Individual Food Items where GMP Table shall not apply

Sr. No	Category number	Food category
1.	1.1.1	Milk and buttermilk (plain) (excluding heat-treated buttermilk)
2.	1.1.1.1	Milk (plain)
3.	1.1.1.2	Buttermilk (plain)
4.	1.2	Fermented and renneted milk products (plain) excluding food category 1.1.2 (dairy based drinks)
5.	1.2.1	Fermented and renneted milk products (plain), excluding food category 1.1.2 (dairy-based drinks)
6.	1.2.1.1	Fermented milks (plain), not heat-treated after fermentation
7.	1.2.1.2	Fermented milks (plain), heat-treated after fermentation
8.	1.2.2	Renneted milk (plain)
9.	1.4.1	Pasteurized cream (plain)
10.	1.4.2	Sterilized and UHT creams, whipping or whipped creams, and reduced fat creams (plain)
11.	1.6.3	Whey Cheese
12.	1.6.6	Whey protein cheese
13.	1.8.2	Dried whey and whey products, excluding whey cheese
14.	2.1	Fats and oils essentially free from water
15.	2.1.1	Butter oil, anhydrous milkfat, ghee
16.	2.1.2	Vegetable oils and fats
17.	2.1.3	Lard, tallow, fish oil, and other animal fats
18.	2.2.1	Butter
19.	4.1.1	Fresh fruit

Sr. No	Category number	Food category
20.	4.1.1.1	Untreated fresh fruit
21.	4.1.1.2	Surface-treated fresh fruit
22.	4.1.1.3	Peeled or cut fresh fruit
23.	4.2.1	Fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds
24.	4.2.1.1	Untreated fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes [(including soybeans)], and aloe vera), seaweeds, and nuts and seeds
25.	4.2.1.2	Surface-treated fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds
26.	4.2.1.3	Peeled, cut or shredded fresh vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds
27.	4.2.2.1	Frozen vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds
28.	4.2.2.7	Fermented vegetable (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), and seaweed products, excluding fermented soybean products of food categories 6.8.6, 6.8.7, 12.9.1, 12.9.2.1 and 12.9.2.3
29.	6.1	Whole, broken or flaked grain, including rice
30.	6.2	Flours and starches (including soybean powder)
31.	6.2.1	Flours
32.	6.2.2	Starches
33.	6.4.1	Fresh pastas and noodles and like products
34.	6.4.2	Dried pastas and noodles and like products
35.	8.1	Fresh meat, poultry, and game
36.	8.1.1	Fresh meat, poultry, and game, whole pieces or cuts
37.	8.1.2	Fresh meat, poultry, and game, comminuted
38.	9.1	Fresh fish and fish products, including molluscs, crustaceans and echinoderms
39.	9.1.1	Fresh fish

Sr. No	Category number	Food category
40.	9.1.2	Fresh mollusks, crustaceans, and echinoderms
41.	9.2	Processed fish and fish products, including molluscs, crustaceans and echinoderms
42.	9.2.1	Frozen fish, fish fillets, and fish products, including mollusks, crustaceans, and echinoderms
43.	9.2.2	Frozen battered fish, fish fillets, and fish products, including mollusks, crustaceans, and echinoderms
44.	9.2.3	Frozen minced and creamed fish products, including mollusks, crustaceans, and echinoderms
45.	9.2.4	Cooked and/or fried fish and fish products, including mollusks, crustaceans, and echinoderms
46.	9.2.4.1	Cooked fish and fish products
47.	9.2.4.2	Cooked mollusks, crustaceans, and echinoderms
48.	9.2.4.3	Fried fish and fish products, including mollusks, crustaceans, and echinoderms
49.	9.2.5	Smoked, dried, fermented, and/or salted fish and fish products, including mollusks, crustaceans, and echinoderms
50.	10.1	Fresh eggs
51.	10.2.1	Liquid egg products
52.	10.2.2	Frozen egg products
53.	11.1	Refined and raw sugars
54.	11.1.1	White sugar, dextrose anhydrous, dextrose monohydrate, fructose
55.	11.1.2	Powdered sugar, powdered dextrose
56.	11.1.3	Soft white sugar, soft brown sugar, glucose syrup, dried glucose syrup, raw cane sugar
57.	11.1.3.1	Dried glucose syrup used to manufacture sugar confectionery
58.	11.1.3.2	Glucose syrup used to manufacture sugar confectionery
59.	11.1.4	Lactose
60.	11.1.5	Plantation or mill white sugar

Sr. No	Category number	Food category
61.	11.2	Brown sugar, excluding products of food category 11.1.3 (soft white sugar, soft brown sugar, glucose syrup, dried glucose syrup, raw cane sugar)
62.	11.3	Sugar solutions and syrups, also (partially) inverted, including treacle and molasses, excluding products of food category 11.1.3 (soft white sugar, soft brown sugar, glucose syrup, dried glucose syrup, raw cane sugar)
63.	11.4	Other sugars and syrups (e.g., xylose, maple syrup, sugar toppings)
64.	11.5	Honey
65.	12.1	Salt and salt substitutes
66.	12.1.1	Salt
67.	12.1.2	Salt substitutes
68.	12.2.1	Herbs and spices (EXCLUDING SPICES)
69.	14.1.1	Waters
70.	14.1.1.1	Natural mineral waters and source waters
71.	14.1.1.2	Table waters and soda waters
72.	14.1.2	Fruit and vegetable juices
73.	14.1.2.1	Fruit juice
74.	14.1.2.2	Vegetable juice
75.	14.1.2.3	Concentrates for fruit juice
76.	14.1.2.4	Concentrates for vegetable juice
77.	14.1.3	Fruit and vegetable nectars
78.	14.1.3.1	Fruit nectar
79.	14.1.3.2	Vegetable nectar
80.	14.1.3.3	Concentrates for fruit nectar
81.	14.1.3.4	Concentrates for vegetable nectar

Sr. No	Category number	Food category
82.	14.1.5	Coffee, coffee substitutes, tea, herbal infusions, and other hot cereal beverages, excluding cocoa
83.	14.2.3	Grape wines
84.	14.2.3.1	Still grape wine
85.	14.2.3.2	Sparkling and semi-sparkling grape wines
86.	14.2.3.3	Fortified grape wine, grape liquor wine, and sweet grape wine]

APPENDIX B: Microbiological Requirements:

²⁸Table 1A

Microbiological Requirements for Fish and Fishery products -Hygiene Indicator Organisms

Sl. No.	Product Category*	Aerobic Plate Count				Coagulase positive Staphylococci				Yeast & mold count				Stage where criterion applies	Action in case of unsatisfactory results
		Sampling Plan		Limits (cfu/g)		Sampling Plan		Limits (cfu/g)		Sampling Plan		Limits (cfu/g)			
		n	c	m	M	n	c	m	M	n	c	m	M		
1.	Chilled/Frozen Finfish	5	3	5x10 ⁵	1x10 ⁷	-	-	-	-	-	-	-	-	After Chilling/Freezing.	Improvement in hygiene; Time-Temperature Control along value chain
2.	Chilled/Frozen Crustaceans	5	3	1x10 ⁶	1x10 ⁷	-	-	-	-	-	-	-	-	After Chilling/Freezing	Improvement in hygiene; Time-Temperature Control along value chain
3.	Chilled/Frozen Cephalopods	5	2	1x10 ⁵	1x10 ⁶	-	-	-	-	-	-	-	-	After Chilling/Freezing	Improvement in hygiene; Time-Temperature Control along value chain
4.	Live Bivalve Molluscs [#]	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5.	Chilled/Frozen Bivalves	5	2	1x10 ⁵	1x10 ⁶	-	-	-	-	-	-	-	-	After Chilling/Freezing	Improvement in hygiene; Time-Temperature Control along value chain

6.	Frozen Cooked Crustaceans/Frozen Heat Shucked Mollusc	5	2	1x10 ⁵	1x10 ⁶	5	2	1x10 ²	1x10 ³	-	-	-	-	End of Manufacturing process	Improvement in hygiene; Selection of raw material; Time-Temperature Control along value chain; process control
7.	Dried/Salted and Dried Fishery Products	5	0	1x10 ⁵		-	-	-	-	5	2	100	500	End of Manufacturing process	Improvement in hygiene; Selection of raw material; Adequate drying (water activity ≤ 0.78)
8.	Thermally Processed Fishery Products	Commercially Sterile**				-	-	-	-	-	-	-	-	End of Manufacturing process	Revalidation of thermal process
9.	Fermented Fishery Products	-	-	-	-	5	1	1x10 ²	1x10 ³	5	0	100		End of Manufacturing process	Improvement in hygiene; Selection of raw material
10.	Smoked Fishery Products	5	0	1x10 ⁵		5	2	1x10 ²	1x10 ³	-	-	-	-	End of Manufacturing process	Improvement in hygiene; Time-Temperature Control along value chain
11.	Accelerated Freeze Dried Fishery Products	5	0	1x10 ⁴		5	0	100		-	-	-	-	End of Manufacturing process	Selection of raw material: Improvement in hygiene; along value chain
12.	Fish Mince/Surimi and Analogues	5	2	1x10 ⁵	1x10 ⁶	5	2	1x10 ²	1x10 ³	-	-	-	-	End of Manufacturing process	Selection of raw material: Improvement in hygiene
13.	Fish Pickle	5	0	1x10 ³		5	1	1x10 ²	1x10 ³	5	0	100		End of manufacturing process (before packing)	Improvement in hygiene; Control of pH/acidity, selection of ingredients

14.	Battered and Breaded Fishery Products	5	2	1x10 ⁵	1x10 ⁷	5	1	1x10 ²	1x10 ³	5	0	100	End of Manufacturing process	Improvement in hygiene; Time-Temperature Control
15.	Convenience Fishery Products	5	2	1x10 ³	1x10 ⁴	5	2	1x10 ²	1x10 ³	-	-	-	End of Manufacturing process	Improvement in hygiene; Time-Temperature control of batter mix
16.	Powdered Fish Based Products	5	2	1x10 ⁴	1x10 ⁵	5	2	1x10	1x10 ²	5	0	100	End of Manufacturing process	Improvement in hygiene; Selection of raw material

	Test method		IS: 5402/ISO 4833	IS 5887 : Part 2 or IS 5887 Part 8 (Sec 1)/ ISO : 6888-1 or IS 5887 Part 8 (Sec 2)/ISO 6888-2	IS:5403/ISO 21527		
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**Commercial sterility should be established as per APHA (2015). Canned Foods—Tests for Commercial Sterility. Compendium of Methods for the Microbiological Examination of Food.

No hygienic indicators are currently prescribed for the Live Bivalve Molluscs

Table 1B

Microbiological Requirements for Fish and Fishery products –Safety Indicator Organisms

Sl. No.	Product Category*	<i>Escherichia coli</i>				<i>Salmonella</i>				<i>Vibrio cholerae</i> (O1 and O139)				<i>Listeria monocytogenes</i>				<i>Clostridium botulinum</i>			
		Sampling Plan		Limits (MPN/g)		Sampling Plan		Limits		Sampling Plan		Limits		Sampling Plan		Limits		Sampling Plan		Limits(MPN/g)	
		n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M
1.	Chilled/Frozen Finfish	5	3	11	500	5	0	Absent/25g		5	0	Absent/25g		-	-	-	-	-	-	-	-
2.	Chilled/Frozen	5	3	11	500	5	0	Absent/25g		5	0	Absent/25g		-	-	-	-	-	-	-	-
3.	Chilled/frozen	5	0	20		5	0	Absent/25g		5	0	Absent/25g		-	-	-	-	-	-	-	-
4.	Live Bivalve Molluscs	5	1	230	700	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5.	Chilled/Frozen Bivalves	5	0	46		10	0	Absent/25g		5	0	Absent/25g		-	-	-	-	-	-	-	-
6.	Frozen cooked crustaceans/Frozen heat shucked mollusca	5	2	1	10	5	0	Absent/25g		5	0	Absent/25g		5	0	Absent/25g		-	-	-	-
7.	Dried/ Salted and dried fishery products	5	0	20		5	0	Absent/25g		-	-	-	-	-	-	-	-	-	-	-	-
8.	Thermally processed fishery products	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Absence of viable spores or vegetative cells of <i>Clostridium botulinum</i>			

9.	Fermented Fishery Products	5	2	4	40	10	0	Absent/25g	-	-	-	-	-	-	-	-	Absence of viable spores or vegetative cells of <i>Clostridium botulinum</i> and absence of botulinum toxin.			
10	Smoked fishery products	5	3	11	500	5	0	Absent/25g	5	0	Absent/25g	5	0	Absent/25g	-	-	-	-		
11	Accelerated Freeze Dried Fishery Products	5	0	20	5	0	Absent/25g	5	0	Absent/25g	5	0	Absent/25g	-	-	-	-			
12	Fish Mince/Surimi and analogues	5	0	20	5	0	Absent/25g	5	0	Absent/25g	5	0	Absent/25g	-	-	-	-			
13.	Fish Pickle	5	0	20	5	0	Absent/25g	5	0	-	-	-	-	-	-	-	-			
14.	Battered and Breaded fishery products	5	2	11	500	5	0	Absent/25g	5	0	Absent/25g	5	5	Absent/25g	-	-	-	-		

15.	Convenience fishery products	5	2	1	10	5	0	Absent/25g	5	0	Absent/25g	5	0	Absent/25g	-	-	-	-
16.	Powered fish based products	-	-	-	-	5	0	Absent/25g	-	-	-	-	-	-	-	-	-	-
	Test Methods	IS: 5887 Part 1 or ISO 16649-2				IS: 5887 Part 3/ ISO 6579			Vibrio, Bacteriological Analytical Manual, Chapter 9. USFDA BAM Online, May, 2004				IS: 14988, Part 1&2/ISO 11290-1 &2		IS: 5887, Part 4 or ISO 17919			

Sampling Plan:

The terms n, c, m and M used in this standard have the following meaning:

n = Number of units comprising a sample.

c = Maximum allowable number of units having microbiological counts above m.

m = Microbiological limit that may be exceeded number of units c.

M = Microbiological limit that no sample unit may exceed.

Product Definitions:

Version –IV (09.11.2017)

- (1) Chilled/Frozen Finfish includes clean and wholesome finfish, which are either in raw, chilled or frozen condition and handled in accordance with good manufacturing practices. Chilling is the process of cooling fish or fish products to a temperature approaching that of melting ice. Chilling can be achieved either by using ice, chilled water, ice slurries of both seawater and freshwater or refrigerated seawater. Similarly, freezing is the process which is sufficient enough to reduce the temperature of the whole product to a level low enough to preserve the inherent quality of the fish and that have been maintained at this low temperature during transportation, storage and distribution up to and including the time of final sale. Freezing process that is carried out in appropriate equipment in such a way that the range of temperature of maximum crystallization is passed quickly. The quick freezing process shall not be regarded as complete unless and until the product temperature reached -18°C (0°F) or lower at the thermal centre after thermal stabilization.
- (2) Chilled/Frozen Crustaceans includes clean, whole or peeled crustaceans (shrimp/prawn, crabs and lobster) which are either in raw, chilled or frozen condition and handled in accordance with good manufacturing practices.
- (3) Chilled/Frozen Cephalopods includes cleaned, whole or de-skinned cephalopods (squid, cuttlefish and octopus) which are either in raw, chilled or frozen condition and handled in accordance with good manufacturing practices.
- (4) Live Bivalve Molluscs includes Oyster, Clam, Mussel, Scallop, Abalone which are alive immediately prior to consumption. Presentation includes the shell. Live bivalve molluscs are harvested alive from a harvesting area either approved for direct human consumption or classified to permit harvesting for an approved method of purification, like relaying or depuration, prior to human consumption. Both relaying and depuration must be subject to appropriate controls implemented by the official agency having jurisdiction.
- (5) Chilled/Frozen Bivalves includes clean, whole or shucked bivalves, which are live either in chilled or frozen condition and handled in accordance with good manufacturing practices. This product category includes filter feeding aquatic animals such as oysters, mussels, clams, cockles and scallops.
- (6) Frozen cooked Crustaceans or Frozen heat shucked Mollusca means clean, whole or peeled crustaceans, which are cooked at a defined temperature and time and subsequently frozen. Cooking of crustaceans must be designed to eliminate six log reduction of most heat resistant vegetative bacteria i.e. *Listeria monocytogenes*. Frozen heat shucked mollusca includes bivalves where meat is removed from the shell by subjecting the animals to mild heat before shucking to relax the adductor muscle and subsequently frozen.
- (7) Dried or Salted and Dried fishery Products means the product prepared from fresh or wholesome finfish or shellfish after drying with or without addition of salt. The fish shall be bled, gutted, beheaded, split or filleted and washed prior to salting and drying. Salt used to produce salted fish shall be clean, free from foreign matter, and has no visible signs of contamination with dirt, oil, bilge or other extraneous materials.
- (8) Thermally Processed Fishery Products means the product obtained by application of heat or temperature for sufficient time to achieve commercial sterility in hermetically sealed containers.
- (9) Fermented Fishery Products includes any fish product that has undergone degradative changes through enzymatic or microbiological activity either in presence or absence of salt. Non-traditional products manufactured by accelerated fermentation, acid ensilage and chemical hydrolysis also belong to this category.

- (10) Smoked Fishery Products means fish or fishery product subjected to a process of treatment with smoke generated from smouldering wood or plant materials. Here the product category refers to hot smoked fish where fish is smoked at an appropriate combination of temperature and time sufficient to cause the complete coagulation of the proteins in the fish flesh.
- (11) Accelerated Freeze dried Fishery Products means fish, shrimp or any fishery product subjected to rapid freezing, followed by drying under high vacuum so as to remove the water by sublimation to a final moisture content of less than two percent.
- (12) Fish Mince/Surimi and analogues means comminuted, mechanically removed meat which have been separated from and are essentially free from bones, viscera and skin. Surimi is the stabilized myofibrillar proteins obtained from mechanically deboned fish flesh that is washed with water and blended with cryoprotectants. Surimi analogues are variety of imitation products produced from surimi with addition of ingredients and flavor.
- (13) Fish Pickle means an oily, semi-solid product with spices and acidic taste obtained from maturation of partially fried fish with vinegar. It is produced by frying edible portions of fish, shrimp or mollusc, followed by partial cooking with spices, salt and oil and maturing for 1-3 days with added organic acids. The product is intended for direct human consumption as a seasoning, or condiment for food.
- (14) Battered and Breaded Fishery Products include fish portions, fillets or mince coated with batter and/or breading. Batter means liquid preparation from ground cereals, spices, salt, sugar and other ingredients and/or additives for coating. Typical batter types are non-leavened batter and leavened batter. Breading means dry breadcrumbs or other dry preparations mainly from cereals with colourants and other ingredients used for the final coating of fishery products.
- (15) Convenience Fishery Products are tertiary food products made of fish, which are in ready to eat form and also includes snack based items prepared from fish and fishery products meant for direct human consumption such as extruded fishery products, fried items namely fish wafers, crackers, fish cutlets, fish burgers and other such products. These products can be consumed directly after minimal handling and processing. This category includes Sous-vide cooked products, surimi-based products cooked (in-pack), pasteurized crab meat, pasteurized molluscs which are distributed as refrigerated, but meant for direct human consumption with minimal or no cooking.
- (16) Powdered Fish based Products include the products which are prepared from finfish/shellfish or parts thereof, with or without other edible ingredients in powdered form, suitable for human consumption. These may be consumed directly or as supplements and also after hydration and this category includes powdered and dried fish products generally used as ingredients in food preparations such as fish soup powder, fish chutney powder, ready to use fish-mix, and such other food.]

²¹[Table 2

Microbiological Standards for Milk and Milk Products

Table-2A Microbiological Standards for Milk and Milk Products –Process Hygiene Criteria

Sr. No.	Product Description ¹	Aerobic Plate Count				Coliform Count ⁴				<i>Staphylococcus aureus</i> (Coagulase positive)				Yeast and Mold Count				<i>Escherichia coli</i>			
		Sampling Plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)	
		n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M
1	Pasteurized/boiled Milk/ Flavored Milk	5	3	3x10 ⁴ /ml	5x10 ⁴ /ml	5	0	<10/ml	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	Pasteurized Cream	5	3	5x10 ⁴ /g	7.5x10 ⁴ /g	5	0	<10/g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
3	Sterilized milk /UHT milk / Evaporated Milk	NA																			
4	Sterilized / UHT Cream	NA																			
5	Sweetened Condensed Milk	5	3	5x10 ² /g	1x10 ³ /g	5	0	<10/g	NA	5	0	<10/g	NA	5	0	<10/g	NA	NA	NA	NA	NA
6	Pasteurized Butter ²	5	3	2.5x10 ⁴ /g	5x10 ⁴ /g	5	2	10/g	20/g	5	2	10/g	50/g	5	3	20/g	50/g	5	0	Absent/g	NA

Sr. No.	Product Description ¹	Aerobic Plate Count				Coliform Count ⁴				<i>Staphylococcus aureus</i> (Coagulase positive)				Yeast and Mold Count				<i>Escherichia coli</i>			
		Sampling Plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)	
		n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M
7	Milk Powder ; SMP, Partly SMP ; Dairy Whitener ; Cream Powder ; Ice Cream Mix Powder ; Lactose ; Whey based Powder ;Butter Milk Powder ; Casein Powder ³	5	2	3x10 ⁴ /g	5x10 ⁴ /g	5	2	10/g	50/g	5	2	10/g	1x10 ² /g	5	0	50/g	NA	NA	NA	NA	NA
8	Infant Milk Food, Infant Formulae, Infant Milk Substitute ⁴	5	2	5x10 ² /g	5x10 ³ /g	NA	NA	NA	NA	5	0	<10/g	NA	5	0	<10/g	NA	NA	NA	NA	NA
	Follow Up Formula	5	2	1x10 ³ /g	1x10 ⁴ /g	10	0	<10/g	NA	5	0	<10/g	NA	5	0	<10/g	NA	10	0	Absent/g	NA
	Cereal Based Complimentary food																				
9	Ice Cream, Frozen Dessert, Milk Lolly, Ice Candy	5	3	1x10 ⁵ /g	2x10 ⁵ /g	5	3	10/g	1x10 ² /g	5	2	10/g	1x10 ² /g	NA	NA	NA	NA	5	0	Absent/g	NA
10	Processed Cheese/ Cheese Spread	5	2	2.5x10 ⁴ /g	5x10 ⁴ /g	5	0	<10/g	NA	5	0	<10/g	NA	NA	NA	NA	NA	NA	NA	NA	NA
11	All other cheeses categories including fresh cheeses / Cheddar / Cottage /Soft /Semi Soft ⁵	NA	NA	NA	NA	5	3	1x10 ² /g	5x10 ² /g	5	3	10/g	1x10 ² /g	5	3	1x10 ² /g	5x10 ² /g	5	0	<10 /g	NA
12	Fermented Milk Products	NA	NA	NA	NA	5	2	10/g	1x10 ² /g	5	2	10/g	1x10 ² /g	5	3	50/g	1x10 ² /g	5	0	Absent/g	NA

Sr. No.	Product Description ¹	Aerobic Plate Count				Coliform Count ⁴				<i>Staphylococcus aureus</i> (Coagulase positive)				Yeast and Mold Count				<i>Escherichia coli</i>			
		Sampling Plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)	
		n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M
13	Paneer/ Chhana/ chhana based sweets	5	3	1.5x10 ⁵ /g	3.5x10 ⁵ /g	5	3	10/g	1x10 ² /g	5	3	10/g	1x10 ² /g	5	3	50/g	1.5x10 ² /g	5	0	<10/g	NA
14	Khoa/ Khoa based sweets	5	3	2.5x10 ⁴ /g	7.5x10 ⁴ /g	5	2	50/g	1x10 ² /g	5	3	10/g	1x10 ² /g	5	3	10/g	50/g	5	0	<10/g	NA
	Test Methods ⁷	IS 5402/ ISO: 4833				IS 5401 Part 1/ISO : 4832				IS 5887 : Part 2 or IS 5887 Part 8 (Sec 1)/ ISO : 6888-1 or IS 5887 Part 8 (Sec 2)/ ISO 6888-2				IS:5403 or ISO : 6611				IS 5887 : Part 1 or ISO : 16649-2			

Table-2B: Microbiological Standards for Milk and Milk Products – Food Safety Criteria

Sr. No	Product Description1	Salmonella sp.				Listeria monocytogenes				Bacillus cereus				Sulphite Reducing Clostridia				Enterobacter sakazakii (Cronobacter sp.			
		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)	
		n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M
1	Pasteurized/boiled milk/ Flavored Milk	5	0	Absent/25 ml	NA	5	0	Absent/25ml	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	Pasteurized Cream	5	0	Absent/25g	NA	5	0	Absent/25g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
3	Sterilized milk /UHT milk / Evaporated Milk			Sterilized /UHT milk products shall comply with a test for commercial sterility as per IS: 4238 (Appendix C or Appendix D)																	
4	Sterilized/ UHT Cream			Sterilized/UHT cream product shall comply with a test for commercial sterility as per IS : 4884																	
5	Sweetened Condensed Milk ⁶	5	0	Absent/25g	NA	5	0	Absent/g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
6	Pasteurized Butter ²	5	0	Absent/25g	NA	5	0	Absent/g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
7	Milk Powder; SMP, PSMP; Dairy Whitener; Cream Powder ; Ice Cream Mix Powder; Lactose; Whey based Powder; Butter Milk Powder; Casein Powder	5	0	Absent/25g	NA	5	0	Absent/g	NA	5	3	5x10 ² /g	1x10 ³ /g	5	3	50/g	1x10 ² /g	NA	NA	NA	NA
8	Infant Milk Food, Infant Formulae, Infant Milk Substitutes	60	0	Absent/25g	NA	10	0	Absent/25g	NA	5	2	1x10 ² /g	5x10 ² /g	5	2	10/g	1x10 ² /g	30	0	Absent/10g	NA
	Follow Up Formula	15	0	Absent/25g	NA	10	0	Absent/25g	NA	5	2	1x10 ² /g	5x10 ² /g	5	2	10/g	1x10 ² /g	NA	NA	NA	NA

Sr. No	Product Description ¹	Salmonella sp.				Listeria monocytogenes				Bacillus cereus				Sulphite Reducing Clostridia				Enterobacter sakazakii (Cronobacter sp.)			
		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)		Sampling plan		Limit (cfu)	
		n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M
	Cereal Based Complimentary Food	15	0	Absent/25g	NA	10	0	Absent/25g	NA	5	2	1x10 ² /g	5x10 ² /g	5	2	10/g	1x10 ² /g	NA	NA	NA	NA
9	Ice Cream, Frozen Dessert, Milk Lolly, Ice Candy	5	0	Absent/25g	NA	5	0	Absent/g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
10	Processed Cheese/ Cheese Spread	5	0	Absent/25g	NA	5	0	Absent / 25g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
11	All other cheeses categories including fresh cheeses / Cheddar / Cottage /Soft /Semi Soft etc	5	0	Absent/25g	NA	5	0	Absent/25 g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
12	Fermented Milk Products-	5	0	Absent/25g	NA	5	0	Absent/g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
13	/Paneer/ Chhana/ chhana based sweets	5	0	Absent//25 g	NA	5	0	Absent/g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
14	Khoa/ Khoa based sweets	5	0	Absent/25g	NA	5	0	Absent/g	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Test Methods⁷	IS 5887 : Part 3/ ISO : 6579				IS 14988 : Part 1/ ISO: 11290-1				IS 5887 (Part 6) /ISO:7932				ISO : 15213				ISO/TS 22964			

NA- Not Applicable

¹Microbiological standards shall also be applicable for proprietary dairy foods depending on their analogy as determined by FSSAI with the product categories specified in **Table 2A and 2 B**

²The microbiological specifications for ripened butter are the same as for pasteurized butter excluding the requirements of Aerobic Plate Count.

³The yeast and mold count of 50/g as specified in dried product categories shall be applicable only to casein powder

⁴For products in this category (Infant Milk Food, Infant Formulae, Infant Milk Substitute), the *enterobacteriaceae* shall be tested. The microbiological criteria applicable is n=10; c=2; m= Absent/10g; M=Not Applicable. Method of analysis is ISO 21528-1 and 21528-2, as appropriate.

⁵The yeast and mold counts is not applicable in mold ripened cheeses

⁶The Sweetened condensed milk product shall comply accelerated storage test as per IS: 1166 (latest version)

Stage where the Microbiological Standards shall apply:

The Microbiological Standards in **Table-2A** (Process Hygiene Criteria) indicate the acceptable functioning of the production process. These are not to be used as requirements for releasing the products in the market. These are indicative contamination values above which corrective actions are required in order to maintain the hygiene of the process in compliance with food law. These shall be applicable at the end of the manufacturing process.

Action in case of unsatisfactory result:

In case of non-compliance in respect of process hygiene criteria specified in **Table- 2A**, the FBO shall:

- check and improve process hygiene by implementation of guidelines in Schedule 4 (Part III) of FSS (Licensing and Registration of Food Businesses) Regulations; and,
- Ensure that all food safety criteria as specified in **Table -2B** are complied with before releasing the product batch/lot in the market.

The Microbiological Standards in **Table-2B** (Food Safety Criteria) define the acceptability of a batch/lot and shall be met in respect of the product for releasing it in the market. These shall be applicable to the products at the end of the manufacturing process and the products in the market during their shelf- life.

Sampling Plans and Guidelines;

For Regulator: The sampling for different microbiological standards with respect to the products specified in **Table-2A and 2B** shall be ensured aseptically at manufacturing units and/or at retail points, as applicable, by a trained person with specialized knowledge in the field of microbiology following guidelines in the Food Safety and Standards (Food Products and Food Additives) Regulations, 2011 and ISO: 707 (**Latest version**). The samples shall be stored and transported at a temperature below 5°C (but not frozen), except the products that are recommended to be stored at room temperature by the manufacturer, to enable initiation of analysis within 24 hours of sampling. Preservatives shall not be added to sample units intended for microbiological examination. The desired number of sample units as per sampling plan given in **Table-2A & 2B** shall be taken from same batch/lot and shall be submitted to the notified laboratory. The testing in laboratory shall be ensured as per reference test methods given below in reference test methods for regulatory compliance. The final decision shall be drawn based on results with no provision for retesting for microbiological parameters.

For FBO: Food Business Operator (FBO) shall perform testing as appropriate as per the microbiological standards with respect to the products specified in **Table-2A & 2B** to ensure validation and verification of compliance with the microbiological requirements. FBO shall decide themselves the necessary sampling and testing frequencies to ensure compliance with the specified microbiological requirements. FBO may use analytical methods other than those described in reference test methods given below for in-house testing only. However, these methods shall not be applicable for regulatory compliance purpose.

Sampling Plan:

The terms n,c,m and M used in this standard have the following meaning:

n = Number of units comprising a sample .

c = Maximum allowable number of units having

microbiological counts above m for 2- class sampling plan and between m and M for 3- class sampling plan..

m = Microbiological limit that separates unsatisfactory from satisfactory in a 2- class sampling plan or acceptable from satisfactory in a 3-class sampling plan.

M = Microbiological limit that separates unsatisfactory from satisfactory in a 3-class sampling plan.

Interpretation of Results:

2-Class Sampling Plan (where n, c and m are specified)	3-Class Sampling Plan (where n, c, m and M are specified)
1. Satisfactory, if all the values observed are $\leq m$ 2. Unsatisfactory, if one or more of the values observed are $> m$ or more than c values are $> m$	1. Satisfactory, if all the values observed are $\leq m$ 2. Acceptable, if a maximum of c values are between m and M and the rest of the values are observed as $\leq m$ 3. Unsatisfactory, if one or more of the values observed are $> M$ or more than c values are $> m$

Reference test methods: The following test methods shall be applied as reference methods.

Reference test methods- latest version shall apply. In case where an ISO method adopted by the BIS is specified (e.g IS XXXX / ISO YYYY), latest version of the ISO method (or its BIS equivalent, if available) shall apply.

Sr. no.	Parameter	Reference Test Methods
1.	Aerobic Plate Count	Microbiology of the food chain -- Horizontal method for the enumeration of microorganisms -- Part 1: Colony count at 30 degrees C by the pour plate technique- IS 5402/ ISO:4833
2.	Coliforms	Microbiology of food and animal feeding stuffs -- Horizontal method for the Detection and Enumeration of Coliforms – Part-1 Colony-Count Technique- IS: 5401 Part 1 Microbiology of food and animal feeding stuffs -- Horizontal method for the enumeration of Coliforms - Colony-count technique- ISO 4832
3.	Enterobacteriaceae	Microbiology of food and animal feeding stuffs -- Horizontal methods for the detection and enumeration of Enterobacteriaceae - - Part 1: Detection and enumeration by MPN technique with pre-enrichment- ISO 21528 Part 1 Microbiology of food and animal feeding stuffs -- Horizontal methods for the detection and enumeration of Enterobacteriaceae - - Part 2: Colony-count method- ISO 21528 Part 2
4.	<i>Staphylococcus aureus</i>	Methods for detection of bacteria responsible for food poisoning :Part 2 Isolation, identification and enumeration of <i>Staphylococcus aureus</i> and <i>Faecal streptococci</i> - IS 5887 : Part 2 Methods for Detection of Bacteria Responsible For Food Poisoning Part 8 Horizontal Method For Enumeration Of <i>Coagulase-Positive Staphylococci</i> / (<i>Staphylococcus aureus</i> and other species) Section 1 Technique using baird-parker agar medium- IS 5887 (Part 8/Sec 1: / ISO 6888-1: 1999 Methods For Detection Of Bacteria Responsible For Food Poisoning Part 8 Horizontal Method For Enumeration Of <i>Coagulase-Positive Staphylococci</i> / (<i>Staphylococcus aureus</i> And Other Species) Section 2 Technique using rabbit plasma fibrinogen agar medium- IS 5887 (Part 8/Sec 2) / ISO 6888-2: 1999
5.	<i>Enterobacter sakazakii</i>	Milk and milk products -- Detection of <i>Enterobacter sakazakii</i> - ISO/TS 22964
6.	Yeast and Mould Count	Method for Yeast and Mould Count of Food Stuffs and Animal feed- IS 5403 Milk and milk products -- Enumeration of colony-forming units of Yeasts and/or Moulds -- Colony-count technique at 25 degrees C- ISO 6611

7.	<i>Escherichia coli</i>	<p>Methods for Detection of Bacteria Responsible for Food Poisoning - Part I : Isolation, Identification and Enumeration of <i>Escherichia coli</i>- IS 5887 : Part 1</p> <p>Microbiology of food and animal feeding stuffs -- Horizontal method for the enumeration of beta-glucuronidase-positive <i>Escherichia coli</i> -- Part 2: Colony-count technique at 44 degrees C using 5-bromo-4-chloro-3-indolyl beta-D-glucuronide- ISO: 16649-2</p>
8.	<i>Salmonella</i>	<p>Methods for Detection of Bacteria Responsible for Food Poisoning - Part 3 : General Guidance on Methods for the Detection of <i>Salmonella</i>- IS 5887 : Part 3</p> <p>Microbiology of food and animal feeding stuffs -- Horizontal method for the detection of <i>Salmonella</i> spp.- ISO 6579</p>
9.	<i>Listeria monocytogenes</i>	<p>Microbiology of the food chain -- Horizontal method for the detection and enumeration of <i>Listeria monocytogenes</i> and other <i>Listeria</i> spp. -- Part 1: Detection method- ISO: 11290-1</p> <p>Microbiology of food and animal feeding stuffs -- Horizontal method for the detection and enumeration of <i>Listeria monocytogenes</i> -- Part 2: Enumeration Method- ISO: 11290-2</p> <p>Microbiology of Food and Feeding Stuffs - Horizontal method for Detection and Enumeration of <i>Listeria Monocytogenes</i> : Part 1 Detection Method- IS 14988 : Part 1</p> <p>Microbiology of Food and Animal Feeding Stuffs - Horizontal Method for the Detection and Enumeration of <i>Listeria monocytogenes</i> - Part 2 : Enumeration Method- IS 14988 : Part 2</p>
10.	<i>Bacillus cereus</i>	<p>Microbiology of food and animal feeding stuffs -- Horizontal method for the enumeration of presumptive <i>Bacillus cereus</i> -- Colony-count technique at 30 degrees C- IS 5887 (Part 6) /ISO:7932</p>
11.	Sulfite-reducing bacteria	<p>Microbiology of food and animal feeding stuffs -- Horizontal method for the enumeration of sulfite-reducing bacteria growing under anaerobic conditions- ISO 15213</p>

12.		Milk and milk products - Guidance on sampling- ISO:707
13.		Indian Standard Specification for sterilized milk- IS: 4238
14.		Specification for sterilized cream- IS: 4884
15.		Specification for condensed milk, partly skimmed and skimmed condensed milk - IS :1166.”.]

TABLE 3
MICROBIOLOGICAL PARAMETERS FOR SPICES

S.No.	Requirements	Caraway (Shiahjira)	Cardomom (Elaichi)	Chillies and Capsicum (Lal Mirchi)	Cinnamon (Dalchini)	Cassia (Taj)	Cloves (Laung)	Coriander (Dhania)
	2	3	4	5	6	7	8	9
1.	Total Plate Count	-	-	-	-	-	-	-
2.	Coliform Count	-	-	-	-	-	-	-
3.	E.Coli	-	-	-	-	-	-	-
4.	Salmonell	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.
5.	Shigella	-	-	-	-	-	-	-
6.	Staphylococcus aureus	-	-	-	-	-	-	-
7.	Yest and Mould Count	-	-	-	-	-	-	-
8.	Anaerobic Spore Count	-	-	-	-	-	-	-
9.	Listeria monocytogens	-	-	-	-	-	-	-
S.No.	Requirements	Cumin (Zeera Kalaunji)	Fennel (Saunf)	Fenugreek (Methi)	Ginger (Sonth, Adrak)	Mace (Jaipattri)	Mustard (Rai, Sarson)	Nutmeg (Jaiphal)
		10	11	12	13	14	15	16
1.	Total Plate Count	-	-	-	-	-	-	-
2.	Coliform Count	-	-	-	-	-	-	-

3.	E.Coli	-	-	-	-	-	-	-	-	
4.	Salmonell	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	
5.	Shigella	-	-	-	-	-	-	-	-	
6.	Staphylococcus aureus	-	-	-	-	-	-	-	-	
7.	Yest and Mould Count	-	-	-	-	-	-	-	-	
8.	Anaerobic Spore Count	-	-	-	-	-	-	-	-	
9.	Listeria monocytogens	-	-	-	-	-	-	-	-	
S.No.	Requirements	Pepper Black (Kalimirch)	Poppy (Khas Khas)	Saffron (Kesar)	Turmeric (Haladi)	Curry Powder	Mixed Masala	Aniseed (Saunf)		
		17	18	19	20	21	22	23		
1.	Total Plate Count	-	-	-	-	-	-	-	-	
2.	Coliform Count	-	-	-	-	-	-	-	-	
3.	E.Coli	-	-	-	-	-	-	-	-	
4.	Salmonell	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	Absent in 25gm.	
5.	Shigella	-	-	-	-	-	-	-	-	
6.	Staphylococcus aureus	-	-	-	-	-	-	-	-	
7.	Yest and Mould Count	-	-	-	-	-	-	-	-	
8.	Anaerobic Spore Count	-	-	-	-	-	-	-	-	
9.	Listeria monocytogens	-	-	-	-	-	-	-	-	
S.No.	Requirements	Ajowan (Bishops seed)	Dried Mango Slices	Dried Mango Powder (Amchur)	Pepper White	Garlic (Lahsun)	Celery	Dehydrated onion (Sukha pyaj)	Asafoetida	Edible Common Salt
		24	25	26	27	28	29	30	31	32
1.	Total Plate Count	-	-	-	-	-	-	-	-	-
2.	Coliform Count	-	-	-	-	-	-	-	-	-
3.	E.Coli	-	-	-	-	-	-	-	-	-
4.	Salmonell	Absent in 25gm.	-	-	Absent in 25gm.	Absent in 25gm.	-	-	-	-
5.	Shigella	-	-	-	-	-	-	-	-	-
6.	Staphylococcus aureus	-	-	-	-	-	-	-	-	-
7.	Yest and Mould Count	-	-	-	-	-	-	-	-	-
8.	Anaerobic Spore Count	-	-	-	-	-	-	-	-	-
9.	Listeria monocytogens	-	-	-	-	-	-	-	-	-

TABLE 4: Microbiological requirements of food products given below:-			
S. No.	Products	Parameters	Limits
1	2	3	4
1.	Thermally Processed fruits and vegetable products	a) Total plate count	a) Not more than 50/ml
		b) Incubation at 37 ⁰ C for 10 days and 55 ⁰ C for 7 days	b) no change in pH
2.	a) Dehydrate fruits and vegetable products	Total plate count	Not more than 40,000/gm
	b) Soup Powders		
	c) Desiccated coconut powder		
	d) Table olives		
	e) Raisins		
	f) Pistachio nuts		
	g) Dates		
	h) Dry fruits and nuts		
3.	Carbonated beverages, ready-to-serve beverages including fruit beverages	a) Total plate count	Not more than 50 cfu/ml
		b) Yeast and mould count	Not more than 2.0 cfu/ml
		c) Coli form count	Absent in 100 ml

	Tomato products		
	a. Tomato juices and soups	(a) Mould count	Positive in not more than 40.0 per cent. Of the field examined
		(b) Yeast and spores	Not more than 125 per 1/60 c. m. m.
	b. Tomato puree and paste	(a) Mould count	Positive in not more than 60.00 percent of the field examined
	c. Tomato ketchup and Tomato Sauce	(a) Mould count	Positive in not more than 40.00 percent of the field examined
		(b) ZYeast and Spores	Not more than 125 per 1/60 c.m.m.
		(c) Total plate count	Not more than 10000/ml
5.	Jam/Mamalade/Fruit jelly/Fruit Chuteny and Sauces	Mould Count	Positive in not more than 40.00 percent of the field examined
		Yeast and Spores	Not more than 125 per 1/ 60 C.m.m.
6.	Other fruits and vegetable products covered under regulation 2.3	Yeast and mould	Positive in not more than 100 count/gm
7.	Frozen fruits and vegetable products	Total plate count	Not more than 40000/gm
8.	Preserve	Mould count	Absent in 25 gm/ml
9.	Pickles	Mould count	Absent in 25 gm/ml
10	Fruit Cereal Flakes	Mould count	Absent in 25 gm/ml
11.	Candied and Crystallised or Glazed Fruit and Peel	Mould count	Absent in 25 gm/ml
12.	a) All fruits and vegetable products and ready-to-serve Beverages including fruit beverages and synthetic products covered under regulation 2.3 b) Table Olives c) Raisins d) Pistachio nuts e) Dates f) Dry fruit and nuts g) Vinegars	a. Flat sour organism	(i) Not more than 10,000 cfu/gm for those product which have pH less than 5.2
		b. Staphylococcus aureus	Absent in 25 gm/ml
		c. Salmonella	Absent in 25 gm/ml
		d. Shigella	Absent in 25 gm/ml
		e. Clostridium botulinum	Absent in 25 gm/ml
		f. E. Coli	Absent in 1 gm/ml
		g. Vibrio Cholera	Absent in 25 gm/ml

Microbial Standards for Meat and Meat Products

Table 5A: Microbiological Standards for Meat and Meat Products- Process Hygiene Criteria

S. No.	Product Category ¹	Aerobic Plate Count				Yeast and Mold Count				<i>Escherichia coli</i>				<i>Staphylococcus aureus</i> (Coagulase +ve)			
		Sampling Plan		Limits (cfu/g)		Sampling Plan		Limits (cfu/g)		Sampling Plan		Limits (cfu/g)		Sampling Plan		Limits (cfu/g)	
		n	c	m	M	n	c	m	M	n	c	m	M	n	c	m	M
1.	Fresh meat/ Chilled meat ²	5	3	1x10 ⁶	5x10 ⁶	5	2	1x10 ⁴	5x10 ⁴	5	2	1x10 ²	1x10 ³	5	2	1x10 ²	1x10 ³
2.	Frozen meat ²	5	2	1x10 ⁵	5x10 ⁶	5	2	1x10 ³	1x10 ⁴	5	2	1x10	1x10 ²	5	2	10	1x10 ²
3.	Raw marinated/minced/comminuted meat ²	5	2	5x10 ⁵	5x10 ⁶	5	2	1x10 ²	1x10 ³	5	2	1x10 ²	1x10 ³	5	2	1x10 ²	1x10 ³
4.	Semi-cooked /Smoked Meat/ meat food Product ²	5	2	1x10 ⁴	1x10 ⁵	5	2	10	1x10 ²	5	2	10	1x10 ²	5	2	10	1x10 ²
5.	Cured/Pickled meat	5	2	5x10 ²	5x10 ³	5	2	1x10 ²	1x10 ³	5	2	10	1x10 ²	5	1	1x10 ²	1x10 ³
6.	Fermented meat products	NA	NA	NA	NA	NA	NA	NA	NA	5	2	10	1x10 ²	5	1	1x10 ²	1x10 ³
7.	Dried/dehydrated meat product	5	2	1x10 ³	1x10 ⁴	5	2	1x10 ²	1x10 ³	5	2	10	1x10 ²	5	1	10	1x10 ²
8.	Cooked Meat Products	5	2	1x10 ³	1x10 ⁴	5	1	10	1x10 ²	5	2	10	1x10 ²	5	1	10	1x10 ²
9.	Canned/Retort pouch Meat Products	NA	NA	NA	NA	NA	NA	NA	NA	5	0	Absent	NA	5	0	Absent	NA
	Test Methods ³	IS: 5402/ISO 4833				IS: 5403/ISO 21527				IS: 5887 Part1 or ISO 16649-2				IS 5887 : Part 2 or IS 5887 Part 8 (Sec 1)/ ISO : 6888-1 or IS 5887 Part 8 (Sec 2)/ISO 6888-2			

Table 5B: Microbiological Standards for Meat & Meat Products- Food Safety Criteria

Sr. No.	Product Category ¹	<i>Salmonella</i>				<i>Listeria monocytogenes</i>				Sulphite Reducing Clostridia				<i>Clostridium Botulinum</i>				<i>Campylobacter Spp*</i>			
		Sampling Plan		Limits (cfu/25g)		Sampling Plan		Limits (cfu/25g)		Sampling Plan		Limits (cfu/g)		Sampling Plan		Limits (cfu/g)		Sampling Plan		Limits (cfu/g)	
		n	c	m	M	n	C	m	M	n	c	m	M	n	c	m	M	n	c	m	M
1.	Fresh meat / Chilled meat ²	5	0	Absent	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
2.	Frozen meat ²	5	0	Absent	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
3.	Raw marinated/minced/co mminuted meat ²	5	0	Absent	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
4.	Semi-cooked /Smoked Meat/meat food Product ²	5	0	Absent	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	5	0	Absent		
5.	Cured/Pickled meat	5	0	Absent	5	0	Absent	5	2	5x10 ²	5x10 ³	NA	NA	NA	NA	NA	NA	NA	NA	NA	
6.	Fermented meat products	5	0	Absent	5	0	Absent	5	2	5x10 ²	5x10 ³	NA	NA	NA	NA	NA	NA	NA	NA	NA	
7.	Dried/dehydrated meat product	5	0	Absent	5	0	Absent	5	2	5x10 ²	5x10 ³	NA	NA	NA	NA	NA	NA	NA			
8.	Cooked Meat Products	5	0	Absent	5	0	Absent	5	1	1x10 ²	1x10 ³	NA	NA	NA	NA	5	0	Absent			
9.	Canned/ Retort pouch Meat Products	5	0	Absent	5	0	Absent	5	0	Absent		5	0	Absent		5	0	Absent			
	Test Methods³	IS: 5887 Part 3/ ISO 6579				IS: 14988, Part 1 &2/ISO 11290-1 & 2				ISO 15213				IS:5887, Part 4 or ISO 17919				ISO 10272-1&2			

NA- Not Applicable

¹ Definition of meat and meat products:

Definition of animal, carcass , meat food product and slaughter house are the same as provided in FSS (Food Products Standards and Food Additives) Regulations 2011. Additionally the following definitions apply for the purpose of this regulation.

- **Canned/Retorted meat product:** Meat product packed in hermetically sealed containers which have been heat treated after sealing to such an extent that the product is shelf stable.
- **Chilled meat:** Fresh meat which has been washed with potable water and kept between 0-7°C.
- **Cooked Meat/meat product:** Meat/meat product that is subjected to heat treatment, wherein minimum thermal core temperature of 75 °C is achieved.
- **Cured/pickled meat products:** Product prepared after curing/pickling meat in solution containing salt, nitrate/nitrite and adjuncts for the purpose of preservation and obtaining desirable colour, flavour and shelf life.
- **Dried/Dehydrated meat/meat products:** Meat/meat products in which part of free water has been removed by evaporation or sublimation.
- **Fermented meat product:** Chopped or ground meat products that have undergone ageing process and developed characteristics low pH, unique flavour, taste, texture and long shelf life through action of desirable microorganisms.
- **Fresh meat:** Meat that has not been treated in any way to ensure its preservation.
- **Frozen meat:** Fresh meat which has been washed with potable water, chilled and subjected to freezing in an appropriate equipment in such a way that product attains a temperature of -18°C or colder at the thermal centre after thermal stabilization.
- **Raw marinated/minced/comminuted meat:** meat with or without bones which has been reduced to fragments by cutting/grinding/dicing/chopping/milling and/or marinated and with or without additives.
- **Semi-cooked /Smoked Meat/meat food Product:** Partially heat treated and/ or smoked meat and meat product, that will require additional heat treatment before consumption.
- **Slaughter:** Means killing of an animal for food employing a human method not inconsistent with the provisions of the prevention of cruelty to Animal act, 1960 (54 of 1960) in an authorized slaughter house or abattoir where the animal is subjected to through ante- mortem and post-mortem examination“.
- **Raw processed whole, cut pieces or comminuted meat Products:** Raw processed, whole, cut pieces bone/ boneless and comminuted meat products with or without addition of other ingredients and additives as per specified in FSSAI standards.

² **Products under categories 1-5 to be cooked to make safe before consumption.**

Stage where the Microbiological Standards shall apply:

The Microbiological Standards with respect to the product categories specified in **Table-5A** (Process Hygiene Criteria) indicate the acceptable functioning of the production process. These are not to be used as requirements for releasing the products in the market. These are indicative contamination values above which corrective actions are required in order to maintain the hygiene of the process in compliance with food law. These shall be applicable at the end of the manufacturing process.

Action in case of unsatisfactory result:

In case of non-compliance in respect of process hygiene criteria specified in **Table- 5A**, the FBO shall:

- check and improve process hygiene by implementation of guidelines in Schedule 4 (Part IV) of FSS (Licensing and Registration of Food Businesses) Regulations; and,
- Ensure that all food safety criteria as specified in **Table -5B** are complied with before releasing the product batch/lot in the market.

The Microbiological Standards in **Table-5B** (Food Safety Criteria) define the acceptability of a batch/lot and shall be met in respect of the product for releasing it in the market. These shall be applicable to the products at the end of the manufacturing process and the products in the market during their shelf- life.

Sampling Plans and Guidelines;

For Regulator: The sampling for different microbiological standards with respect to the product categories specified in **Table-5A and 5B** shall be ensured aseptically at manufacturing units and/or at retail points, as applicable, by a trained person with specialized knowledge in the field of microbiology following guidelines in the Food Safety and Standards (Food Products and Food Additives) Regulations, 2011 and ISO: 707 (**Latest version**). The samples shall be stored and transported at a temperature below 5°C (but not frozen), except the products that are recommended to be stored at room temperature by the manufacturer, to enable initiation of analysis within 24 hours of sampling. Preservatives shall not be added to sample units intended for microbiological examination. The desired number of samples as per sampling plan given in **Table-5A & 5B** shall be taken from same batch/lot and shall be submitted to the notified laboratory. The testing in laboratory shall be ensured as per reference test methods given below in reference test methods for regulatory compliance. The final decision shall be drawn based on results with no provision for retesting for microbiological parameters.

For FBO: Food Business Operator (FBO) shall perform testing as appropriate as per the microbiological standards in **Table-5A & 5B** to ensure validation and verification of compliance with the microbiological requirements. FBO shall decide themselves the necessary sampling and testing frequencies to ensure compliance with the specified microbiological requirements. FBO may use analytical methods other than those described in reference test methods given below for in-house testing only. However, these methods shall not be applicable for regulatory compliance purpose.

Sampling Plan:

The terms n,c,m and M used in this standard have the following meaning:

n = Number of units comprising a sample .

c = Maximum allowable number of units having microbiological counts above m for 2- class sampling plan and between m and M for 3- class sampling plan..

m = Microbiological limit that separates unsatisfactory from satisfactory in a 2- class sampling plan or acceptable from satisfactory in a 3-class sampling plan.

M = Microbiological limit that separates unsatisfactory from satisfactory in a 3-class sampling plan.

Interpretation of Results:

2-Class Sampling Plan (where n, c and m are specified)	3-Class Sampling Plan (where n, c, m and M are specified)
2. Satisfactory, if all the values observed are $\leq m$	2. Satisfactory, if all the values observed are $\leq m$
3. Unsatisfactory, if one or more of the values observed are $> m$ or more than c values are $> m$	3. Acceptable, if a maximum of c values are between m and M and the rest of the values are observed as $\leq m$
	4. Unsatisfactory, if one or more of the values observed are $> M$ or more than c values are $> m$

³**Reference test methods:** The following test methods shall be applied as reference methods

Reference test methods- latest version shall apply. In case where an ISO method adopted by the BIS is specified (e.g IS XXXX / ISO YYYY), latest version of the ISO method (or its BIS equivalent, if available) shall apply.

S.No	Parameter	Reference Test Method
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1.	Aerobic Plate Count	Microbiology of the food chain -- Horizontal method for the enumeration of microorganisms -- Part 1: Colony count at 30 degrees C by the pour plate technique- IS 5402 /ISO 4833
2.	Yeast and Mould Count	Method for Yeast and Mould Count of Foodstuffs and animal feeds- IS:5403 Microbiology of food and animal feeding stuff-Horizontal method for enumeration of Yeasts and Moulds- part 1: Colony count technique in products with water activity greater than 0.95.- ISO 21527-1: Microbiology of food and animal feeding stuffs -- Horizontal method for the enumeration of Yeasts and Moulds -- Part 2: Colony count technique in products with water activity less than or equal to 0,95- ISO 21527-2
3.	<i>Staphylococcus aureus</i> and <i>Faecal streptococci</i>	Methods for detection of bacteria responsible for food poisoning :Part 2 Isolation, identification and enumeration of <i>Staphylococcus aureus</i> and <i>faecal streptococci</i> - IS 5887 : Part 2 Methods for Detection of Bacteria Responsible For Food Poisoning Part 8 Horizontal Method For Enumeration Of Coagulase-Positive Staphylococci/ (<i>Staphylococcus Aureus</i> and other species) Section 1 Technique using baird-parker agar medium- IS 5887 (Part 8/Sec 1: / ISO 6888-1: 1999 Methods For Detection Of Bacteria Responsible For Food Poisoning Part 8 Horizontal Method For Enumeration Of Coagulase-Positive <i>Staphylococci</i> / (<i>Staphylococcus Aureus</i> And Other Species) Section 2 Technique using rabbit plasma fibrinogen agar medium- IS 5887 (Part 8/Sec 2) / ISO 6888-2: 1999
4.	<i>Escherichia coli</i>	Methods for Detection of Bacteria Responsible for Food Poisoning - Part I : Isolation, Identification and Enumeration of <i>Escherichia coli</i> - IS 5887 : Part 1 Microbiology of food and animal feeding stuffs -- Horizontal method for the enumeration of beta-glucuronidase-positive <i>Escherichia coli</i> -- Part 2: Colony-count technique at 44 degrees C using 5-bromo-4-chloro-3-indolyl beta-D-glucuronide- ISO: 16649-2
5.	<i>Salmonella spp.</i>	Methods for Detection of Bacteria Responsible for Food Poisoning - Part 3 : General Guidance on Methods for the Detection of <i>Salmonell</i> - IS 5887 : Part 3 Microbiology of food and animal feeding stuffs -- Horizontal method for the detection of <i>Salmonella spp.</i> - ISO 6579
6.	<i>Listeria monocytogenes</i>	Microbiology of Food and Feeding Stuffs - Horizontal method for Detection and Enumeration of <i>Listeria Monocytogenes</i> -Part 1: Detection Method- IS 14988 : Part 1/ ISO: 11290-1 Microbiology of Food and Animal Feeding Stuffs - Horizontal Method for the Detection and Enumeration of <i>Listeria monocytogenes</i> - Part 2 : Enumeration Method. IS 14988 : Part 2/ ISO: 11290-2

7.	<i>Campylobacter spp</i>	Microbiology of Food and Animal Feeding Stuffs - Horizontal Method for the Detection and Enumeration of <i>Campylobacter spp</i> - Part 1 : Detection Method- ISO 10272-1 Microbiology of food and animal feeding stuffs -- Horizontal method for detection and enumeration of <i>Campylobacter spp.</i> -- Part 2: Colony-count technique- ISO 10272-2
8.	<i>Sulphite-Reducing Bacteria</i>	Microbiology of food and animal feeding stuffs -- Horizontal method for the enumeration of <i>Sulphite-Reducing Bacteria</i> growing under anaerobic conditions- ISO 15213
9.	<i>Clostridium perfringens</i>	Methods for Detection of Bacteria Responsible for Food Poisoning: Part 4 Isolation and Identification of <i>Clostridium perfringens</i> (<i>Clostridium welchii</i>) and <i>Costridium botulinum</i> and enumeration of <i>Clostridium perfringens</i> - IS:5887 Part 4 Microbiology of the food chain Polymerase Chain Reaction (PCR) for the detection of food borne pathogens –Detection of botulinum type A, B, E & F- neurotoxin Producing clostridia.- ISO-TS 17919.?.]

²⁷[TABLE 6

MICROBIOLOGICAL REQUIREMENTS OF OTHER PRODUCTS

Food Products	Parameters	Limits
Baker's Yeast		
Baker's Yeast (Compressed)	Total bacterial count, CFU/g (on dry basis), Max	7.5X10 ⁵
	<i>E. coli</i> , CFU	Absent in 1g
	<i>Salmonella, Shigella species</i>	Absent in 25 g
	Coliform count, CFU/g, Max	10
	Rope spore count, CFU/g, Max	10
Baker's Yeast (Dried)	Total bacterial count, CFU/g (on dry basis), Max	8 X10 ⁶
	<i>E. coli</i> , CFU	Absent in 1g
	<i>Salmonella, Shigella species</i>	Absent in -25g

Food Products**Parameters****Limits**

Coliform count, CFU/g, Max

50

Rope spore count, CFU/g, Max

100.]

International Numbering System (INS) for Food Additives-

The following list is only for identifying the food additive and their synonyms as published by the Codex on 23.11.2005 Codex. For the latest updates, JECFA/Codex website may be referred to (www.codexalimentarius.net, www.codexalimentarius.net/web/jecfa.jsp)

A. List sorted by INS number

Sl. No.	INS Number	Food Additive Name	Technical functions
1	2	3	4
1.	100	Curcumins	Colour
2.	100(i)	Curcumin	Colour
3.	100(ii)	Turmeric	Colour
4.	101	Riboflavins	Colour
5.	101(i)	Riboflavin	Colour
6.	101(ii)	Riboflavin 5'-phosphate, sodium	Colour
7.	102	Tartrazine	Colour
8.	103	Alkanet	Colour
9.	104	Quinoline yellow	Colour
10.	107	Yellow 2G	Colour
11.	110	Sunset yellow FCF	Colour
12.	120	Carmines	Colour
13.	121	Citrus red 2	Colour
14.	122	Azorubine / Carmoisine	Colour
15.	123	Amaranth	Colour
16.	124	Ponceau 4R	Colour
17.	125	Ponceau SX	Colour
18.	127	Erythrosine	Colour
19.	128	Red 2G	Colour
20.	129	Allurared AC/Fast Red E	Colour
21.	130	Manascorubin	Colour
22.	131	Patent blue V	Colour
23.	132	Indigotine	Colour

24.	133	Brilliant blue FCF	Colour
25.	140	Chlorophyll	Colour
26.	141	Copper chlorophylls	Colour
27.	141(i)	Chlorophyll copper complex,	Colour
28.	141(ii)	Chlorophyll copper complex, sodium and potassium Salts	Colour
29.	142	Green S	Colour
30.	143	Fast green FCF	Colour
31.	150a	Caramel I-plain	Colour
32.	150b	Caramel II – caustic sulphite process	Colour
33.	150c	Caramel III – ammonia process	Colour
34.	150d	Caramel IV-ammonia sulphite Process	Colour
35.	151	Brilliant black PN	Colour
36.	152	Carbon black (hydrocarbon)	Colour
37.	153	Vegetable carbon	Colour
38.	154	Brown FK	Colour
39.	155	Brown HT	Colour
40.	160a	Carotenes	Colour
41.	160a(i)	Beta-carotene (synthetic)	Colour
42.	160a(ii)	Natural extracts	Colour
43.	160b	Annatto extracts	Colour
44.	160c	Paprika Oleoresins	Colour
45.	160d	Lycopene	Colour
46.	160e	Beta-apo-carotental	Colour
47.	160f	Beta-apo-8'-carotenic acid, methyl or ethyl ester	Colour
48.	161a	Flavoxanthin	Colour
49.	161b	Lutein	Colour
50.	161c	Krytoxanthin	Colour
51.	161d	Rubixanthin	Colour

52.	161e	Violoxanthin	Colour
53.	161f	Rhodoxanthin	Colour
54.	161g	Canthaxanthin	Colour
55.	162	Beet red	Colour
56.	163	Anthocyanins	Colour
57.	163(i)	Anthocyanins	Colour
58.	163(ii)	Grape skin extract	Colour
59.	163(iii)	Blackcurrant extract	Colour
60.	164	Gardenia yellow	Colour
61.	166	Sandalwood	Colour
62.	170	Calcium carbonates	Surface colourant, anticaking agent, stabilizer
63.	170(i)	Calcium carbonate	anticaking agent
64.	170(ii)	Calcium hydrogen carbonate	anticaking agent
65.	171	Titanium dioxide	Colour
66.	172	Iron oxides	Colour
67.	172(i)	Iron oxide, black	Colour
68.	172(ii)	Iron oxide, red	Colour
69.	172(iii)	Iron oxide, yellow	Colour
70.	173	Aluminium	Colour
71.	174	Silver	Colour
72.	175	Gold	Colour
73.	180	Lithol rubine BK	Colour
74.	181	Tannins, food grade	Colour, emulsifier, stabilizer, thickener
75.	182	Orchil	Colour
76.	200	Sorbic acid	Preservative
77.	201	Sodium sorbate	Preservative
78.	202	Potassium sorbate	Preservative
79.	203	Calcium sorbate	Preservative
80.	209	Heptyl p-hydroxybenzoate	Preservative

81.	210	Benzoic acid	Preservative
82.	211	Sodium benzoate	Preservative
83.	212	Potassium benzoate	Preservative
84.	213	Calcium benzoate	Preservative
85.	214	Ethyl p-hydroxybenzoate	Preservative
86.	215	Sodium ethyl p-hydroxybenzoate	Preservative
87.	216	Propyl p-hydroxybenzoate	Preservative
88.	217	Sodium propyl p-hydroxybenzoate	Preservative
89.	218	Methyl p-hydroxybenzoate	Preservative
90.	219	Sodium methyl p-hydroxybenzoate	Preservative
91.	220	Sulphur dioxide	Preservative, antioxidant
92.	221	Sodium sulphite	Preservative, antioxidant
93.	222	Sodium hydrogen sulphite	Preservative, antioxidant
94.	223	Sodium metabisulphite	Preservative, bleaching agent, antioxidant
95.	224	Potassium metabisulphite	Preservative, antioxidant
96.	225	Potassium sulphite	Preservative, antioxidant
97.	226	Calcium sulphite	Preservative, antioxidant
98.	227	Calcium hydrogen sulphite	Preservative, antioxidant
99.	228	Potassium bisulphate	Preservative, antioxidant
100.	230	Diphenyl	Preservative
101.	231	Ortho-phenylphenol	Preservative
102.	232	Sodium o-phenylphenol	Preservative
103.	233	Thiabendazole	Preservative
104.	234	Nisin	Preservative
105.	235	Pimaricin (natamycin)	Preservative
106.	236	Formic acid	Preservative
107.	237	Sodium formate	Preservative
108.	238	Calcium formate	Preservative
109.	239	Hexamethylene tetramine	Preservative

110.	240	Formaldehyde	Preservative
111.	241	Gum guaicum	Preservative
112.	242	Dimethyl dicarbonate	Preservative
113.	249	Potassium nitrite	Preservative, colour fixative
114.	250	Sodium nitrite	Preservative, colour fixative
115.	251	Sodium nitrate	Preservative, colour fixative
116.	252	Potassium nitrate	Preservative, colour fixative
117.	260	Acetic acid, glacial	Preservative, acidity regulator
118.	261	Potassium acetates	Preservative, acidity regulator
119.	261(i)	Potassium acetate	Preservative, acidity regulator
120.	261(ii)	Potassium diacetate	Preservative, acidity regulator
121.	262	Sodium acetates	Preservative, acidity regulator, Sequestrant
122.	262(i)	Sodium acetate	Preservative, acidity regulator, Sequestrant
123.	262(ii)	Sodium diacetate	Preservative, acidity regulator, Sequestrant
124.	263	Calcium acetate	Preservative, stabilizer, acidity Regulator
125.	264	Ammonium acetate	Acidity regulator
126.	265	Dehydroacetic acid	Preservative
127.	266	Sodium dehydroacetate	Preservative
128.	270	Lactic acid (L-, D—and DI-)	Acidity regulator
129.	280	Propionic acid	Preservative
130.	281	Sodium propionate	Preservative
131.	282	Calcium propionate	Preservative
132.	283	Potassium propionate	Preservative
133.	290	Carbon dioxide	Carbonating agent, Packing agent
134.	296	Malic acid (DL-L-)	Acidity regulator, flavouring agent.
135.	297	Fumaric acid	acidity regulator
136.	300	Ascorbic acid (L)	Antioxidant
137.	301	Sodium ascorbate	Antioxidant
138.	302	Calcium ascorbate	Antioxidant

139.	303	Potassium ascorbate	Antioxidant
140.	304	Ascorbyl palmitate	Antioxidant
141.	305	Ascorbyl stearate	Antioxidant
142.	306	Mixed tocopherols	Antioxidant
143.	307	Alpha-tocopherol	Antioxidant
144.	308	Synthetic gamma-tocopherol	Antioxidant
145.	309	Synthetic delta-tocopherol	Antioxidant
146.	310	Propyl gallate	Antioxidant
147.	311	Octyl gallate	Antioxidant
148.	312	Dodecyl gallate	Antioxidant
149.	313	Ethyl gallate	Antioxidant
150.	314	Guaiac resin	Antioxidant
151.	315	Isoascorbic acid	Antioxidant
152.	316	Sodium isoascorbate	Antioxidant
153.	317	Potassium isoascorbate	Antioxidant
154.	318	Calcium isoascorbate	Antioxidant
155.	319	Tertiary butylhydroquinone	Antioxidant
156.	320	Butylated hydroxyanisole	Antioxidant
157.	321	Butylated hydroxytoluene	Antioxidant
158.	322	Lecithins	Antioxidant, emulsifier
159.	323	Anoxomer	Antioxidant
160.	324	Ethoxyquin	Antioxidant
161.	325	Sodium lactate	antioxidant, synergist, humectant, bulking agent
162.	326	Potassium lactate	antioxidant, synergist, acidity Regulator
163.	327	Calcium lactate	acidity regulator, flour treatment agent
164.	328	Ammonium lactate	acidity regulator, flour treatment agent
165.	329	Magnesium lactate (D-,L-)	acidity regulator, flour treatment agent
166.	330	Citric acid	acidity regulator, synergist for Sequestrant
167.	331	Sodium citrates	acidity regulator, sequestrant emulsifier stabilizer

168.	331(i)	Sodium dihydrogen citrate	acidity regulator, sequestrant emulsifier, stabilizer
169.	331(ii)	Disodium monohydrogen citrate	acidity regulator, stabilizer, sequestrant, emulsifier
170.	331(iii)	Trisodium citrate	acidity regulator, sequestrant, emulsifier, Stabilizer
171.	332	Potassium citrates	acidity regulator, sequestrant, Stabilizer
172.	332(i)	Potassium dihydrogen citrate	acidity regulator, sequestrant, Stabilizer
173.	332(ii)	Tripotassium citrate	acidity regulator, sequestrant, Stabilizer
174.	333	calcium citrates	acidity regulator, firming agent, Sequestrant
175.	334	Tartaric acid [L(+)-]	acidity regulator, sequestrant, antioxidant synergist
176.	335	Sodium tartrates	Stabilizer, sequestrant,
177.	335(i)	Monosodium tartrate	Stabilizer, sequestrant
178.	335(ii)	Disodium tartrate	Stabilizer, sequestrant
179.	336	Potassium tartrate	Stabilizer, sequestrant
180.	336(i)	Monopotassium tartrate	Stabilizer, sequestrant
181.	336(ii)	Dipotassium tartrate	Stabilizer, sequestrant
182.	337	Potassium sodium tartrate	Stabilizer, sequestrant
183.	338	Orthophosphoric acid	acidity regulator, antioxidant Synergist
184.	339	Sodium phosphates	acidity regulator, texturizer, sequestrant, stabilizer Emulsifier, water retention agent
185.	339(i)	Monosodium orthophosphate	Acidity regulator, texturizer, Sequestrant, stabilizer, Emulsifier, water retention agent
186.	339(ii)	Disodium orthophosphate	acidity regulator, texturizer, sequestrant, stabilizer Emulsifier, water retention agent
187.	339(iii)	Trisodium orthophosphate	sequestrant, stabilizer, Emulsifier, water retention agent, acidity regulator, Texturizer
188.	340	Potassium Phosphates	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
189.	340(i)	Monopotassium orthophosphate	acidity regulator, texturizer, sequestrant, stabilizer Emulsifier, water retention Agent

190.	340(ii)	Dipotassium orthophosphate	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
191.	340(iii)	Tripotassium orthophosphate	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
192.	341	Calcium phosphates	acidity regulator, texturizer, water retention agent, flour treatment agent, raising agent, firming agent, anticaking agent
193.	341(i)	Monocalcium orthophosphate	acidity regulator, texturizer, water retention agent, flour treatment agent, firming agent, anticaking agent
194.	341(ii)	Dicalcium orthophosphate	acidity regulator, texturizer, flour treatment agent, raising agent, firming agent, anticaking Agent
195.	341(iii)	Tricalcium orthophosphate	acidity regulator, texturizer, water retention agent, flour treatment agent, firming agent, anticaking agent
196.	342	Ammonium phosphates	acidity regulator, flour treatment agent
197.	342(i)	Monoammonium orthophosphate	acidity regulator, flour treatment agent
198.	342(ii)	Diammonium orthophosphate	acidity regulator, flour treatment agent
199.	343	Magnesium phosphates	acidity regulator, anticaking Agent
200.	343(i)	Monomagnesium orthophosphate	acidity regulator, anticaking Agent
201.	343(ii)	Dimagnesium orthophosphate	acidity regulator, anticaking Agent
202.	343(iii)	Trimagnesium orthophosphate	acidity regulator, anticaking Agent
203.	344	Lecithin citrate	Preservative
204.	345	Magnesium citrate	acidity regulator
205.	349	Ammonium malate	acidity regulator

206.	350	Sodium malates	acidity regulator, humectant
207.	350(i)	Sodium hydrogen malate	acidity regulator, humectant
208.	350(ii)	Sodium malate	acidity regulator, humectant
209.	351	Potassium malates.	acidity regulator
210.	351(i)	Potassium hydrogen malate	acidity regulator
211.	351(ii)	Potassium malate	acidity regulator
212.	352	Calcium malates	acidity regulator
213.	352(i)	Calcium hydrogen malate	acidity regulator
214.	352(ii)	Calcium malate	acidity regulator
215.	353	Metatartaric acid	acidity regulator
216.	354	Calcium tartrate	acidity regulator
217.	355	Adipic acid	acidity regulator
218.	356	Sodium adipates	acidity regulator
219.	357	Potassium adipates	acidity regulator
220.	359	Ammonium adipates	acidity regulator
221.	363	Succinic acid	acidity regulator
222.	364(i)	Monosodium succinate	acidity regulator, flavour Enhancer
223.	364(ii)	Disodium succinate	acidity regulator, flavour Enhancer
224.	365	Sodium fumarates	acidity regulator
225.	366	Potassium fumarates	acidity regulator
226.	367	Calcium fumarates	acidity regulator
227.	368	Ammonium fumarates	acidity regulator
228.	370	1, 4-Heptonolactone	acidity regulator, sequestrant
229.	375	Nicotinic acid	Colour retention agent
230.	380	Ammonium citrates	acidity regulator
231.	381	Ferric ammonium citrate	anticaking agent
232.	383	Calcium glycerophosphate	Thickener, gelling agent,

			Stabilizer
233.	384	Isopropyl citrates	Antioxidant, Preservative, Sequestrant
234.	385	Calcium disodium ethylene- diamine-tetra- acetate	Antioxidant, Preservative, Sequestrant
235.	386	Disodium ethylene-diamine-tetra- acetate	Antioxidant, Preservative, Sequestrant
236.	387	Oxy stearin	Antioxidant, sequestrant
237.	388	Thiodipropionic acid	Antioxidant
238.	389	Dilauryl thiodipropionate	Antioxidant
239.	390	Distearyl thiodipropionate	Antioxidant
240.	391	Phytic acid	Antioxidant
241.	399	Calcium lactobionate	Stabilizer
242.	400	Alginic acid	Thickener, stabilizer
243.	401	Sodium alginate	Thickener, stabilizer, gelling Agent
244.	402	Potassium alginate	Thickener, stabilizer
245.	403	Ammonium alginate	Thickener, stabilizer
246.	404	Calcium alginate	Thickener, stabilizer, gelling Agent, antifoaming agent
247.	405	Propylene glycol alginate	Thickener, emulsifier
248.	406	Agar	Thickener, gelling agent, Stabilizer
249.	407	Carrageenan and its Na, K, NH ₄ salts (includes furcellaran)	Thickener, gelling agent, Stabilizer
250.	407a	Processed Euchema Seaweed (PES)	Thickener, stabilizer
251.	408	Bakers yeast glycan	Thickener, gelling agent, Stabilizer
252.	409	Arabinogalactan	Thickener, gelling agent, Stabilizer

253.	410	Carob bean gum	Thickener, Stabilizer
254.	411	Oat gum	Thickener, Stabilizer
255.	412	Guar gum	Thickener, Stabilizer, Emulsifier
256.	413	Tragacanth gum	Thickener, Stabilizer, Emulsifier
257.	414	Gum arabic (acacia gum)	Thickener, Stabilizer
258.	415	Xanthan gum	Thickener, Stabilizer, emulsifier, foaming agent
259.	416	Karaya gum	Thickener, Stabilizer
260.	417	Tara gum	Thickener, Stabilizer
261.	418	Gellan gum	Thickener, Stabilizer, gelling Agent
262.	419	Gum ghatti	Thickener, Stabilizer, Emulsifier
263.	420	Sorbitol and sorbitol syrup	Sweetener, Humectant, sequestrant, Texturizer, Emulsifier
264.	421	Mannitol	Sweetener, anticaking agent
265.	422	Glycerol	Humectant, bodying agent
266.	424	Curd lan	Thickener, Stabilizer
267.	425	Konjac flour	Thickener
268.	429	Peptones	Emulsifier
269.	430	Polyoxyethylene (8) stearate	Emulsifier
270.	431	Polyoxyethylene (40) stearate	Emulsifier
271.	432	Polyoxyethylene (20) sorbitan Monolaurate	Emulsifier, dispersing agent
272.	433	Polyoxyethylene (20) sorbitan Monoleate	Emulsifier, dispersing agent

273.	434	Polyoxyethylene (20) sorbitan Monopalmitate	Emulsifier, dispersing agent
274.	435	Polyoxyethylene (20) sorbitan Monostearate	Emulsifier, dispersing agent
275.	436	Polyoxyethylene (20) sorbitan Tristearate	Emulsifier, dispersing agent
276.	440	Pectins	Thickener, emulsifier, Stabilizer, gelling agent
277.	441	Superglycerinated hydrogenated rapeseed oil	Emulsifier
278.	442	Ammonium salts of phosphatidic Acid	Emulsifier
279.	443	Brominated vegetable oil	Emulsifier, stabilizer
280.	444	Sucrose acetate isobutyrate	Emulsifier, stabilizer
281.	445	Glycerol esters of wood resin	Emulsifier, stabilizer
282.	446	Succistearin	Emulsifier
283.	450	Diphosphates	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
284.	450(i)	Disodium diphosphate	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
285.	450(ii)	Trisodium diphosphate	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
286.	450(iii)	Tetrasodium diphosphate	acidity regulator, texturizer,

			sequestrant, stabilizer, Emulsifier, water retention Agent
287.	450(iv)	Dipotassium diphosphate	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
288.	450(v)	Tetrapotassium diphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent Sequestrant, water retention Agent
289.	450(vi)	Dicalcium diphosphate	acidity regulator, texturizer, sequestrant stabilizer, Emulsifier, water retention Agent
290.	450(vii)	Calcium dihydrogen diphosphate	Emulsifier, raising agent, stabilizer, sequestrant, acidity, regulator, water retention agent
291.	450 (viii)	Dimagnesium diphosphate	acidity regulator, texturizer, sequestrant, stabilizer, Emulsifier, water retention Agent
292.	451	Triphosphates	Sequestrant, acidity regulator Texturizer
293.	451(i)	Pentasodium	Sequestrant, acidity regulator, Texturizer
294.	451(ii)	Pentapotassium triphosphate	Sequestrant, acidity regulator, Texturizer
295.	452	Polyphosphates	acidity regulator, texturizer, sequestrant stabilizer,

			Emulsifier, water retention Agent
296.	452(i)	Sodium polyphosphate	acidity regulator, texturizer, sequestrant stabilizer, Emulsifier, water retention Agent
297.	452(ii)	Potassium Polyphosphate	acidity regulator, texturizer, sequestrant stabilizer, Emulsifier, water retention Agent
298.	452(iii)	Sodium calcium polyphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
299.	452(iv)	Calcium polyphosphates	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
300.	452(v)	Ammonium polyphosphates	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
301.	458	Gamma Cyclodextrin	Stabilizer, binder
302.	459	Beta-cyclodextrin	Stabilizer, binder
303.	460	Cellulose	Emulsifier, dispersing agent, anticaking agent, texturizer
304.	460(i)	Microcrystalline cellulose	Emulsifier, dispersing agent, anticaking agent
305.	460(ii)	Powdered cellulose	Emulsifier dispersing agent, anticaking agent

306.	461	Methyl cellulose	Thickener, Emulsifier, Stabilizer
307.	462	Ethyl cellulose	Binder, filler
308.	463	Hydroxypropyl cellulose	Thickener, Emulsifier, Stabilizer
309.	464	Hydroxypropyl methyl cellulose	Thickener, Emulsifier, Stabilizer
310.	465	Methyl ethyl cellulose	Thickener antifoaming agent, Emulsifier, stabilizer
311.	466	Sodium carboxymethyl cellulose	Thickener, Emulsifier, Stabilizer
312.	467	Ethyl hydroxyethyl cellulose	Thickener, Emulsifier, Stabilizer
313.	468	Croscarmellose	Stabilizer, binder
314.	469	Sodium carboxymethyl cellulose, enzymatically hydrolysed	Thickener, stabilizer
315.	470	Salts of fatty acids (with base Al, Ca, Na, Mg, K, and NH ₄)	Emulsifier, Stabilizer, anticaking agent
316.	471	Mono-and di-glycerides of fatty acids	Emulsifier, Stabilizer
317.	472a	Acetic and fatty acid esters of glycerol	Emulsifier, Stabilizer Sequestrant
318.	472b	Lactic and fatty acid esters of glycerol	Emulsifier, Stabilizer, Sequestrant
319.	472c	Citric and fatty acid esters of glycerol	Emulsifier, Stabilizer, Sequestrant
320.	472d	Tartaric acid esters of mono and diglycerides of fatty acids	Emulsifier, Stabilizer, Sequestrant
321.	472e	Diacetyltartric and fatty acid ester of glycerol	Emulsifier, Stabilizer,

			Sequestrant
322.	472f	Mixed tartaric, acetic and fatty acid esters of glycerol	Emulsifier, Stabilizers, Sequestrant
323.	472g	Succinylated monoglycerides	Emulsifier, Stabilizer, Sequestrant
324.	473	Sucrose esters of fatty acids	Emulsifier, Stabilizer, Sequestrant
325.	474	Sucroglycerides	Emulsifier, Stabilizer, Sequestrant
326.	475	Polyglycerol esters of fatty acid	Emulsifier, Stabilizer, Sequestrant
327.	476	Polyglycerol esters of interesterified ricinoleic acid	Emulsifier, Stabilizer, Sequestrant
328.	477	Propylene glycol esters of fatty Acids	Emulsifier, Stabilizer, Sequestrant
329.	478	Lactylated fatty acid esters of glycerol and propylene glycol	Emulsifier, Stabilizer, Sequestrant
330.	479.	Thermally oxidized soya bean oil with mono-and di-glycerides of fatty acids	Emulsifier, Stabilizer, Sequestrant
331.	480	Dioctyl sodium sulphosuccinate	Emulsifier, wetting agent
332.	481	Sodium lactylate	Emulsifier, Stabilizer
333.	481(i)	Sodium stearyl lactylates	Emulsifier, Stabilizer
334.	481(ii)	Sodium oleyl lactylate	Emulsifier, Stabilizer
335.	482	Calcium lactylates	Emulsifier, Stabilizer
336.	482(i)	Calcium stearyl lactylate	Emulsifier, Stabilizer
337.	482(ii)	Calcium oleyl lactylates	Emulsifier, Stabilizer
338.	483	Stearyl tartrate	Flour treatment agent
339.	484	Stearyl citrate	Emulsifier, sequestrant

340.	485	Sodium stearoyl fumarate	Emulsifier
341.	486	Calcium stearoyl fumarate	Emulsifier
342.	487	Sodium laurylsulphate	Emulsifier
343.	488	Ethoxylated mono-and di-glycerides	Emulsifier
344.	489	Methyl glucoside-coconut oil ester	Emulsifier
345.	491	Sorbitan monostearate	Emulsifier
346.	492	Sorbitan tristearate	Emulsifier
347.	493	Sorbitan monolaurate	Emulsifier
348.	494	Sorbitan monooleate	Emulsifier
349.	495	Sorbitan monopalmitate	Emulsifier
350.	496	Sorbitan trioleate	Stabilizer, Emulsifier
351.	500	Sodium carbonates	acidity regulator, raising agent, anticaking agent
352.	500(i)	Sodium carbonate	acidity regluator, raising agent, anticaking agent
353.	500(ii)	Sodium hydrogen carbonate	acidity regulator, raising agent, anticaking agent
354.	500(iii)	Sodium sesquicarbonate	acidity regulator, raising agent, anticaking agent
355.	501	Potassium carbonates	acidity regulator, stabilizer
356.	501(i)	Potassium carbonate	acidity regulator, stabilizer
357.	501(ii)	Potassium hydrogen carbonate	acidity regulator, stabilizer
358.	503	Ammonium carbonates	acidity regulator, raising agent
359.	503(i)	Ammonium carbonate	acidity regulator, raising agent
360.	503(ii)	Ammonium hydrogen carbonate	acidity regulator, raising agent
361.	504	Magnesium carbonates	acidity regulator, anticaking agent, colour retention agent
362.	504(i)	Magnesium carbonate	acidity regulator, anticaking agent, colour retention agent

363.	504(ii)	Magnesium hydrogen carbonate	acidity regulator, anticaking agent, colour retention agent
364.	505	Ferrous carbonate	acidity regulator
365.	507	Hydrochloric acid	acidity regulator acid
366.	508	Potassium chloride	gelling agent
367.	509	Calcium chloride	firming agent
368.	510	Ammonium chloride	flour treatment agent
369.	511	Magnesium chloride	firming agent
370.	512	Stannous chloride	Antioxidant, colour retention Agent
371.	513	Sulphuric acid	acidity regulator
372.	514	Sodium sulphates	acidity regulator
373.	515	Potassium sulphates	Acidity regulator
374.	516	Calcium Sulphate	Dough conditioner, Sequestrant, firming agent
375.	517	Ammonium sulphate	Flour treatment agent, stabilizer
376.	518	Magnesium sulphate	firming agent
377.	519	Cupric sulphate	colour fixative, preservative
378.	520	Aluminium sulphate	firming agent
379.	521	Aluminium sodium Sulphate	firming agent
380.	522	Aluminium potassium Sulphate	Acidity regulator, stabilizer
381.	523	Aluminium ammonium Sulphate	Stabilizer, firming agent
382.	524	Sodium hydroxide	acidity regulator
383.	525	Potassium hydroxide	acidity regulator
384.	526	Calcium hydroxide	acidity regulator, firming agent
385.	527	Ammonium hydroxide	acidity regulator
386.	528	Magnesium hydroxide	acidity regulator, colour retention agent
387.	529	Calcium oxide	acidity regulator, colour

			retention agent
388.	530	Magnesium oxide	anticaking agent
389.	535	Sodium ferrocyanide	anticaking agent
390.	536	Potassium ferrocyanide	anticaking agent
391.	537	Ferrous hexacyanomanganate	anticaking agent
392.	538	Calcium ferrocyanide	anticaking agent
393.	539	Sodium thiosulphate	antioxidant, sequestrant
394.	541	Sodium aluminium phosphate	acidity regulator, emulsifier
395.	541(i)	Sodium aluminium phosphate-acidic	acidity regulator, emulsifier
396.	541(ii)	Sodium aluminium phosphate-basic	acidity regulator, emulsifier
397.	542	Bone phosphate (essentially calcium phosphate, tribasic)	Emulsifier, anticaking agent, water retention agent
398.	550	Sodium silicates	anticaking agent
399.	550(i)	Sodium silicate	anticaking agent
400.	550(ii)	Sodium metasilicate	anticaking agent
401.	551	Silicon dioxide, amorphous	anticaking agent
402.	552	Calcium silicate	anticaking agent
403.	553	Magnesium silicates	anticaking agent, dusting Powder
404.	553(i)	Magnesium silicate	anticaking agent, dusting Powder
405.	553(ii)	Magnesium trisilicate	anticaking agent, dusting Powder
406.	553(iii)	Talc	anticaking agent, dusting Powder
407.	554	Sodium aluminosilicate	anticaking agent
408.	555	Potassium aluminium silicate	anticaking agent
409.	556	Calcium aluminium silicate	anticaking agent
410.	557	Zinc silicate	anticaking agent

411.	558	Bentonite	anticaking agent
412.	559	Aluminium silicate	anticaking agent
413.	560	Potassium silicate	anticaking agent
414.	570	Fatty acids	foam stabilizer, glazing agent, antifoaming agent
415.	574	Gluconic acid (D-)	acidity regulator, raising agent
416.	575	Glucono delta-lactone	acidity regulator, raising agent
417.	576	Sodium gluconate	Sequestrant
418.	577	Potassium gluconate	Sequestrant
419.	578	Calcium gluconate	acidity regulator, firming agent
420.	579	Ferrous gluconate	Colour retention agent
421.	580	Magnesium gluconate	acidity regulator, firming agent
422.	585	Ferrous lactate	colour retention agent
423.	586	4-Hexylresorcinol	colour retention agent, Antioxidant
424.	620	Glutamic acid (L (+)-)	flavour enhancer
425.	621	Monosodium glutamate	flavour enhancer
426.	622	Monopotassium glutamate	flavour enhancer
427.	623	Calcium glutamate	flavour enhancer
428.	624	Monoammonium glutamate	flavour enhancer
429.	625	Magnesium glutamate	flavour enhancer
430.	626	Guanylic acid	flavour enhancer
431.	627	Disodium 5'-guanylate	flavour enhancer
432.	628	Dipotassium 5'-guanylate	flavour enhancer
433.	629	Calcium 5'-guanylate	flavour enhancer
434.	630	Inosinic acid	flavour enhancer
435.	631	Disodium 5'-inosinate	flavour enhancer
436.	632	Potassium Inosate	flavour enhancer
437.	633	Calcium 5'-inosinate	flavour enhancer

438.	634	Calcium 5'-ribonucleotides	flavour enhancer
439.	635	Disodium 5'-ribonucleotides	flavour enhancer
440.	636	Maltol	flavour enhancer
441.	637	Ethyl maltol	flavour enhancer
442.	638	Sodium L-Aspartate	flavour enhancer
443.	639	DL-Alanine	flavour enhancer
444.	640	Glycine	flavour enhancer
445.	641	L-Leucine	flavour enhancer
446.	642	Lysin hydrochloride	flavour enhancer
447.	900a	Polydimethylsiloxane	antifoaming agent, anticaking agent, emulsifier
448.	900b	Methylphenylpolysiloxane	antifoaming agent
449.	901	Beeswax, white and yellow	glazing agent, release agent
450.	902	Candeilla Wax	glazing agent
451.	903	Carnaubawax	glazing agent
452.	904	Shellac	glazing agent
453.	905a	Mineral oil, food grade	glazing agent, release agent sealing agent
454.	905b	Petrolatum Petroleumielly	glazing agent, release agent, sealing agent
455.	905c	Petroleum wax	glazing agent, release agent, sealing agent
456.	905c(i)	Microcrystallinewax	glazing agent
457.	905c(ii)	Paraffin wax	glazing agent
458.	906	Benzoin gum	glazing agent
459.	907	Hydrogenated poly-1 decene	glazing agent
460.	908	Rice bran wax	glazing agent
461.	909	Spermaceti wax	glazing agent
462.	910	Wax esters	glazing agent

463.	911	Methyl esters of fatty acids	glazing agent
464.	913	Lanolin	glazing agent
465.	915	Glycerol-, methyl-, or penta-erithrytol esters of colophane	glazing agent
466.	916	Calcium iodate	flour treatment agent
467.	917	Potassium iodate	flour treatment agent
468.	918	Nitrogen oxide	flour treatment agent
469.	919	Nitrosyl chloride	flour treatment agent
470.	920	L-Cysteine and its hydrochlorides-sodium and potassium salts	flour treatment agent
471.	921	L-Cysteine and its hydrochlorides-sodium and potassium salts	flour treatment agent
472.	922	Potassium persulphate	flour treatment agent
473.	923	Ammonium persulphate	flour treatment agent
474.	924a	Potassium bromate	flour treatment agent
475.	924b	Calcium bromate	flour treatment agent
476.	925	Chlorine	flour treatment agent
477.	926	Chlorine dioxide	flour treatment agent
478.	927a	Azodicarbonamide	flour treatment agent
479.	927b	Carbamide (urea)	flour treatment agent
480.	928	Benzoyl peroxide	flour treatment agent, Preservative
481.	929	Acetone peroxide	flour treatment agent
482.	930	Calcium peroxide	flour treatment agent
483.	938	Argon	packing gas
484.	939	Helium	packing gas
485.	940	Dichlorodifluoromethane	Propellant, liquid freezant
486.	941	Nitrogen	Packing gas, freezant
487.	942	Nitrous oxide	Propellant

488.	943a	Butane	Propellant
489.	943b	Isobutane	Propellant
490.	944	Propane	Propellant
491.	945	Chloropentafluoroethane	Propellant
492.	946	Octafluorocyclobutane	Propellant
493.	948	Oxygen	packing gas
494.	950	Acesulfame potassium	Sweetener, flavour enhancer
495.	951	Aspartame	Sweetener, flavour enhancer
496.	952	Cyclamic acid (and Na, K, Ca Salts)	Sweetener
497.	953	Isomalt (isomaltitol)	Sweetener, anticaking agent, bulking agent, glazing agent
498.	954	Saccharin (and Na, K, Ca salts)	Sweetener
499.	955	Sucralose (trichlorogalactosucrose)	Sweetener
500.	956	Alitame	Sweetener
501.	957	Thaumatococin	Sweetener, flavour enhancer
502.	958	Glycyrrhizin	Sweetener, flavour enhancer
503.	959	Neohesperidine dihydrochalcone	Sweetener
504.	960	Stevioside	Sweetener
505.	964	Polyglycitol syrup	Sweetener
506.	965	Maltitol and matitol Syrup	Sweetener, stabilizer, emulsifier
507.	966	Lactitol	Sweetener, texturizer
508.	967	Xylitol	Sweetener, humectant, stabilizer, Emulsifier, thickener
509.	968	Erythritol	Sweetener, flavour enhancer, Humectant
510.	999	Quillaia extracts	foaming agent
511.	1000	Cholic acid	Emulsifier
512.	1001	Choline salts and esters	Emulsifier
513.	1001(i)	Choline acetate	Emulsifier

514.	1001(ii)	Choline carbonate	Emulsifier
515.	1001(iii)	Choline chloride	Emulsifier
516.	1001(iv)	Choline citrate	Emulsifier
517.	1001(v)	Choline tartrate	Emulsifier
518.	1001(vi)	Choline lactate	Emulsifier
519.	1100	Amylases	flour treatment agent
520.	1101	Proteases	flour treatment agent, stabilizer, tenderizer, flavour enhancer
521.	1101(i)	Protease	flour treatment agent, stabilizer, tenderizer, flavour enhancer
522	1101(ii)	Papain	flour treatment agent, stabilizer, tenderizer, flavour enhancer
523	1101(iii)	Bromelain	flour treatment agent, stabilizer, tenderizer, flavour enhancer
524	1101(iv)	Ficin	flour treatment agent, stabilizer, tenderizer, flavour enhancer
525	1102	Glucose oxidase	Antioxidant
526	1103	Invertases	Stabilizer
527	1104	Lipases	flavour enhancer
528	1105	Lysozyme	Preservative
529	1200	Polydextroses A and N	bulking agent, stabilizer, thickener, Humectant texturizer
530	1201	Polyvinylpyrrolidone	bodying agent, stabilizer, clarifying agent, dispersing Agent
531	1202	Polyvinylpolypyrrolidone	colour stabilizer, colloidal, Stabilizer
532	1503	Castor oil	release agent
533	1505	Triethyl citrate	foam stabilizer

534	1518	Triacetin	Humectant
535	1520	Propylene glycol	Humectant, Wetting agent, dispersing agent
536	1521	Polyethylene glycol	antifoaming agent
<i>Supplementary List-Modified Starches</i>			
537	1400	Dextrins, roasted starch white and yellow	Stabilizer, thickener, binder
538	1401	Acid-treated starch	Stabilizer, thickener, binder
539	1402	Alkaline treated starch	Stabilizer, thickener, binder
540	1403	Bleached starch	Stabilizer, thickener, binder
541	1404	Oxidised starch	Stabilizer, thickener, binder
542	1405	Starches, enzyme-treated	Thickener
543	1410	Monostarch phosphate	Stabilizer, thickener, binder
544	1411	Distarch glycerol	Stabilizer, thickener, binder
545	1412	Distarch phosphate esterified with sodium trimetaphosphate;	Stabilizer, thickener, binder
546	1413	Phosphated distarch phosphate	Stabilizer, thickener, binder
547	1414	Acetylated distarch phosphate	Emulsifier, thickener, binder
548	1420	Starch acetate esterified with Acetic anhydride	Stabilizer, thickener
549	1421	Starch acetate esterified with vinyl acetate	Stabilizer, thickener
550	1422	Acetylated distarch adipate	Stabilizer, thickener, binder, Emulsifier
551	1423	Acetylated distarch glycord	Stabilizer, thickener
552	1440	Hydroxypropyl starch	Stabilizer, thickener, binder, Emulsifier
553	1442	Hydroxypropyl distarch phosphate	Stabilizer, thickener
554	1443	Hydroxypropyl distarch	Stabilizer, thickener

555	1450	Starch sodium octenyl succinate	Stabilizer, thickener, binder
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B.List sorted in alphabetical Order-

Sl. No.	INS Number	Food Additive Name	Technical functions
1.	370	1,4-Heptonolactone	acidity regulator, sequestrant
2.	586	4-Hexylresorcinol	colour retention agent, Antioxidant
3.	950	Acesulfame potassium	Sweetener, flavour enhancer
4.	260	Acetic acid, glacial	Preservative, acidity regulator
5.	472a	Acetic and fatty acid esters of Glycerol	Emulsifier, Stabilizer, Sequestrant
6.	929	Acetone peroxide	flour treatment agent
7.	355	Adipic acid	Acidity regulator
8.	406	Agar	Thickener, gelling agent, Stabilizer
9.	400	Alginate acid	Thickener, stabilizer
10.	956	Alitame	Sweetener
11.	103	Alkanet	Colour
12.	129	Allurared AC	Colour
13.	307	Alpha-tocopherol	Antioxidant
14.	173	Aluminium	Colour
15.	523	Aluminium ammonium sulphate	Stabilizer, firming agent
16.	522	Aluminium potassium sulphate	acidity regulator, stabilizer
17.	559	Aluminium sodium silicate	anticaking agent
18.	521	Aluminium sodium sulphate	firming agent
19.	520	Aluminium sulphate	firming agent
20.	123	Amaranth	Colour

21.	264	Ammonium acetate	Acidity regulator
22.	359	Ammonium adipates	Acidity regulator
23.	403	Ammonium alginate	Thickener, stabilizer
24.	503(i)	Ammonium carbonate	acidity regulator, raising agent
25.	503	Ammonium carbonates	acidity regulator, raising agent
26.	510	Ammonium chloride	flour treatment agent
27.	380	Ammonium citrates	Acidity regulator
28.	368	Ammonium fumarate	Acidity regulator
29.	503(ii)	Ammonium hydrogen carbonate	acidity regulator, raising agent
30.	527	Ammonium hydroxide	Acidity regulator
31.	328	Ammonium lactate	acidity regulator, flour treatment agent
32.	349	Ammonium malate	Acidity regulator
33.	923	Ammonium persulphate	flour treatment agent
34.	342	Ammonium phosphates	acidity regulator, flour treatment agent
35.	452(v)	Ammonium polyphosphates	emulsifier raising agent, stabilizer sequestrant, Acidity regulator, water retention agent
36.	442	Ammonium salts of phosphatidic Acid	Emulsifier
37.	517	Ammonium sulphate	flour treatment agent, stabilizer
38.	1100	Amylases	flour treatment agent
39.	160b	Annatto extracts	Colour
40.	323	Anoxomer	Antioxidant
41.	163(i)	Anthocyanins	Colour

42.	163	Anthocyanins	Colour
43.	409	Arabinogalactan	Thickener, gelling agent, Stabilizer
44.	938	Argon	packing gas
45.	300	Ascorbic acid(L-)	Antioxidant
46.	304	Ascorbyl palmitate	Antioxidant
47.	305	Ascorbyl stearate	Antioxidant
48.	951	Aspartame	Sweetener, flavour enhancer
49.	927a	Azodicarbonamide	flour treatment agent
50.	122	Azorubine	Colour
51.	408	Bakers yeast glycan	Thickener, gelling agent, Stabilizer
52.	901	Beeswax, white and yellow	glazing agent, release agent
53.	162	Beet red	Colour
54.	558	Bentonite	anticaking agent
55.	210	Benzole acid	Preservative
56.	906	Benzoin gum	glazing agent
57.	928	Benzoyl peroxide	flour treatment agent, Preservative
58.	160 f	Beta-apo-8'carotenic acid, methyl or ethyl ester	Colour
59.	160e	Beta-apo-Carotenal	Colour
60.	160a(i)	Beta-Carotene (Synthetic)	Colour
61.	459	Beta-cyclodextrin	Stabilizer, binder
62.	163(iii)	Blackcurrant extract	Colour
63.	542	Bone phosphate (essentially calcium phosphate, tribasic)	Emulsifier, anticaking agent, water retention agent
64.	151	Brilliant black PN	Colour
65.	133	Brilliant blue FCF	Colour

66.	1101(iii)	Bromelain	flour treatment agent, stabilizer, tenderizer, flavour enhancer
67.	443	Brominated vegetable oil	Emulsifier, stabilizer
68.	154	Brown FK	Colour
69.	155	Brown HT	Colour
70.	943a	Butane	Propellant
71.	320	Butylated hydroxyanisole	Antioxidant
72.	321	Butylated hydroxytoluene	Antioxidant
73.	629	Calcium 5'-guanylate	flavour enhancer
74.	633	Calcium 5' -inosinate	flavour enhancer
75.	634	Calcium 5' -ribonucleotides	flavour enhancer
76.	263	Calcium acetate	Preservative, stabilizer, acidity Regulator
77.	404	Calcium alginate	Thickener, Stabilizer, gelling agent, antifoaming agent
78.	556	Calcium aluminium silicate	anticaking agent
79.	302	Calcium ascorbate	Antioxidant
80.	213	Calcium benzoate	Preservative
81.	924 b	Calcium bromate	flour treatment agent
82.	170(i)	Calcium carbonate	anticaking agent
83.	170	Calcium carbonate	Surface colourant, anticaking agent, stabilizer
84.	509	Calcium chloride	firming agent
85.	333	Calcium citrates	acidity regulator, firming agent, Sequestrant
86.	450 (vii)	Calcium dihydrogen diphosphate	emulsifier, raising agent,

			stabilizer sequestrant, acidity regulator water retention agent
87.	385	Calcium disodium ethylene-diamine-tetra-acetate	Antioxidant, Preservative, Sequestrant
88.	538	Calcium ferrocyanide	anticaking agent
89.	238	Calcium formate	Preservative
90.	367	Calcium fumarates	Acidity regulator
91.	578	Calcium gluconate	acidity regulator, firming agent
92.	623	Calcium glutamate	flavour enhancer
93.	383	Calcium	Thickener, gelling agent, Stabilizer
94.	170 (ii)	Calcium hydrogen carbonate	anticaking agent
95.	352 (i)	Calcium hydrogen malate	Acidity regulator
96.	227	Calcium hydrogen	Preservative, antioxidant
97.	526	Calcium hydroxide	acidity regulator, firming agent
98.	916	Calcium iodate	flour treatment agent
99.	318	Calcium isoascorbate	Antioxidant
100.	327	Calcium lactate	acidity regulator, flour treatment agent
101.	399	Calcium lactobionate	Stabilizer
102.	482	Calcium lactylates	Emulsifier, stabilizer
103.	352 (ii)	Calcium malate	Acidity regulator
104.	352	Calcium malates	Acidity regulator
105.	482 (ii)	Calcium oleyl lactylate	Emulsifier, stabilizer
106.	529	Calcium oxide	acidity regulator, colour retention agent
107.	930	Calcium peroxide	flour treatment agent
108.	341	Calcium phosphates	acidity regulator, flour

			treatment agent, firming agent, Texturizer, raising agent, anticaking agent, water retention agent
109.	452 (iv)	Calcium polyphosphates	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
110.	282	Calcium propionate	Preservative
111.	552	Calcium silicate	anticaking agent
112.	203	Calcium sorbate	Preservative
113.	486	Calcium stearoyl fumarate	Emulsifier
114.	482 (i)	Calcium stearoyl lactylate	Emulsifier, stabilizer
115.	516	Calcium sulphate	flour treatment agent, Sequestrant, firming agent
116.	226	Calcium sulphite	preservative, antioxidant
117.	354	Calcium tartrate	Acidity regulator
118.	902	Candelilla wax	glazing agent
119.	161 g	Canthaxanthin	Colour
120.	150a	Caramel I-plain	Colour
121.	150 b	Caramel II-caustic sulphite process	Colour
122.	150 c	Caramel III-ammonia process	Colour
123.	150 d	Caramel IV-ammonia sulphite process	Colour
124.	927 b	Carbamide (urea)	flour treatment agent
125.	152	Carbon black (hydrocarbon)	Colour
126.	290	Carbon dioxide	carbonating agent, packing gas
127.	120	Carmines	Colour

128.	903	Carnaubawax	glazing agent
129.	410	Carob bean gum	Thickener, stabilizer
130.	160a	Carotenes	Colour
131.	407	Carrageenan and its Na, K, NH ₄ salts (includes furcellaran)	Thickener, gelling agent, Stabilizer
132.	1503	Castor oil	release agent
133.	460	Cellulose	Emulsifier, anticaking agent, texturizer, dispersing agent
134.	925	Chlorine	flour treatment agent
135.	926	Chlorine dioxide	flour treatment agent
136.	945	Chloropentafluoroethane	Propellant
137.	140	Chlorophyll Copper	Colour
138.	141(i)	Chlorophyll copper complex	Colour
139.	141(ii)	Chlorophyll copper complex sodium and potassium Salts	Colour
140.	1000	Cholic acid	Emulsifier
141.	1001(i)	Choline acetate	Emulsifier
142.	1001(ii)	Choline carbonate	Emulsifier
143.	1001(iii)	Choline chloride	Emulsifier
144.	1001(iv)	Choline citrate	Emulsifier
145.	1001(vi)	Choline lactate	Emulsifier
146.	1001	Choline salt and esters	Emulsifier
147.	1001(v)	Choline tartrate	Emulsifier
148.	330	Citric acid	acidity regulator, Antioxidant, Sequestrant
149.	472 c	Citric and fatty acid esters of glycerol	Emulsifier, Stabilizer, Sequestrant
150.	121	Citrus red 2	Colour
151.	141	Copper chlorophylls	Colour

152.	468	Croscarmellose	Stabilizer, binder
153.	519	Cupric sulphate	colour fixtured, preservative
154.	100(i)	Curcumin	Colour
155.	100	Curcumins	Colour
156.	424	Curdlan	Thickener, stabilizer
157.	952	Cyclamic acid (and Na, K, Ca Salts)	Sweetener
158.	265	Dehydroacetic acid	Preservative
159.	472e	Diacetyltartaric and fatty acid esters of glycerol	Emulsifier, Stabilizer, Sequestrant
160.	342(ii)	Diammonium orthophosphate	acidity regulator, flour treatment agent
161.	450 (vi)	Dicalcium diphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
162.	341(ii)	Dicalcium orthophosphate	acidity regulator, flour treatment agent, firming agent, Texturizer
163.	940	Dichlorodifluoromethane	Propellant, liquid freezant
164.	389	Dilauryl thiodipropionate	Antioxidant
165.	450 (viii)	Dimagnesium diphosphate	emulsifier raising agent, stabilizer sequestrant, acidity regulator, water retention agent
166.	343(ii)	Dimagnesium	acidity regulator, anticaking Agent
167.	242	Dimethyl dicarbonate	Preservative
168.	480	Diocetyl sodium sulphosuccinate	Emulsifier, wetting agent
169.	230	Diphenyl	Preservative

170.	450	Diphosphates	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
171.	628	Dipotassium 5'-guanylate	flavour enhancer
172.	450(iv)	Dipotassium diphosphate	Emulsifier, Stabilizer, acidity, regulator, raising agent, Sequestrant, water retention Agent
173.	340(ii)	Dipotassium orthophosphate	acidity regulator texturizer, sequestrant, stabilizer, emulsifier water retention agent
174.	336(ii)	Dipotassium tartrate	Stabilizer, sequestrant
175.	627	Disodium 5'-guanylate	flavour enhancer
176.	631	Disodium 5'-inosinate	flavour enhancer
177.	635	Disodium 5'-ribonucleotides	flavour enhancer
178.	450(i)	Disodium diphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
179.	386	Disodium ethylene-diamine-tetraacetate	Antioxidant, Preservative, Sequestrant
180.	331(ii)	Disodium monohydrogen citrate	acidity regulator, stabilizer, Sequestrant, emulsifier
181.	339(ii)	Disodium orthophosphate	acidity regulator, Sequestrant, emulsifier, Texturizer,

			Stabilizer, water retention agent
182.	335(ii)	Disodium tartrate	Stabilizer, sequestrant
183.	364(ii)	Disodium succinate	acidity regulator, flavour Enhancer
184.	390	Distearyl thiodipropionate	Antioxidant
185.	639	DL-Alanine	flavour enhancer
186.	312	Dodecyl gallate	Antioxidant
187.	968	Erythritol	Sweetener, flavour enhancer, Humectant
188.	127	Erythrosine	Colour
189.	488	Ethoxylated mono-and di-glycerides	Emulsifier
190.	324	Ethoxyquin	Antioxidant
191.	462	Ethyl cellulose	Binder, filler
192.	313	Ethyl gallate	Antioxidant
193.	467	Ethyl hydroxyethyl cellulose	Thickener, emulsifier, stabilizer
194.	637	Ethyl maltol	flavour enhancer
195.	214	Ethyl-p-hydroxybenzoate	Preservative
196.	143	Fast green FCF	Colour
197.	570	Fatty acids	foam stabilizer, glazing agent, antifoaming agent
198.	381	Ferric ammonium citrate	anticaking agent
199.	505	Ferrous carbonate	Acidity regulator
200.	579	Ferrous gluconate	Colour retention agent
201.	537	Ferrous hexacyanomanganate	anticaking agent
202.	585	Ferrous lactate	Colour retention agent
203.	1101(iv)	Ficin	flour treatment agent, stabilizer,

			tenderizer, flavour enhancer
204.	161a	Flavoxanthin	Colour
205.	240	Formaldehyde	Preservative
206.	236	Formic acid	Preservative
207.	297	Fumaric acid	Acidity regulator
208.	458	Gamma Cyclodextrin	Stabilizer, binder
209.	164	Gardenia yellow	Colour
210.	418	Gellan gum	Thickener, stabilizer, gelling Agent
211.	574	Gluconic acid (D-)	acidity regulator, raising agent
212.	575	Glucono delta-lactone	acidity regulator, raising agent
213.	1102	Glucose oxidase	Antioxidant
214.	620	Glutamic acid (L(+)-)	flavour enhancer
215.	422	Glycerol	Humectant, bodying agent
216.	445	Glycerol esters of wood resin	Emulsifier, stabilizer
217.	915	Glycerol-, methyl-, or penta-erithrytol esters of colophane	Glazing agent
218.	640	Glycine	Flavour modifier
219.	958	Glycyrrhizin	Sweetener, flavour enhancer
220.	175	Gold	Colour
221.	163 (ii)	Grape skin extract	Colour
222.	142	Green S	Colour
223.	314	Guaiac resin	Antioxidant
224.	626	Guanlic acid	flavour enhancer
225.	412	Guar gum	Thickener, stabilizer
226.	414	Gum arabic (acacia gum)	Thickener, stabilizer
227.	419	Gum ghatti	Thickener, stabilizer, emulsifier

228.	241	Gum guaicum	Preservative
229.	939	Helium	packing gas
230.	209	Heptyl-p-hydroxybenzoate	Preservative
231.	239	Hexamethylene tetramine	Preservative
232.	507	Hydrochloric acid	Acidity regulator
233.	907	Hydrogenated poly-1-decene	glazing agent
234.	463	Hydroxypropyl cellulose	Thickener, Emulsifier, Stabilizer
235.	464	Hydroxypropyl methyl cellulose	Thickener, Emulsifier, Stabilizer
236.	132	Indigotine	Colour
237.	630	Inosinic acid	flavour enhancer
238.	1103	Invertases	Stabilizer
239.	172 (i)	Iron oxide, black	Colour
240.	172(ii)	Iron oxide, red	Colour
241.	172(iii)	Iron oxide, yellow	Colour
242.	172	Iron oxides	Colour
243.	315	Isoascorbic acid	Antioxidant
244.	943b	Isobutane	Propellant
245.	953	Isomalt (isomaltitol)	Sweetener, anticaking agent, bulking agent, glazing agent
246.	384	Isopropyl citrates	Antioxidant, Preservative, Sequestrant
247.	416.	Karaya gum	Thickener, stabilizer
248.	425	Lonjac flour	Thickener
249.	161c	Kryptoxanthin	Colour
250.	920	L-Cysteine and its hydrochlorides- sodium and potassium salts	flour treatment agent
251.	921	L-Cysteine and its hydrochlorides-	flour treatment agent

		sodium and potassium salts	
252.	641	L-Leucine	flavour modifier.
253.	270	Lactic acid (L-, D- and DL-)	Acidity regulator
254.	472b	Lactic and fatty acid esters of glycerol	Emulsifier, stabilizer,
255.	966	Lactitol	Sweetener, texturizer
256.	478	Lactylated fatty acid esters of glycerol and propylene glycol	Emulsifier
257.	913	Lanolin	glazing agent
258.	344	Lecithin citrate	Preservative
259.	322	Lecithins	Antioxidant, emulsifier
260.	1104	Upases	flavour enhancer
261.	180	Lithol rubine BK	Colour
262.	161b	Lutein	Colour
263.	160d	Lucopene	Colour
264.	642	Lysin hydrochloride	flavour enhancer
265.	1105	Lysozyme	Preservative
266.	504(i)	Magnesium carbonate	acidity regulator, anticaking agent, colour retention agent
267.	504	Magnesium carbonates	acidity regulator, anticaking agent, colour retention agent
268.	511	Magnesium chloride	firming agent
269.	345	Magnesium citrate	Acidity regulator
270.	580	Magnesium gluconate	acidity regulator, firming agent
271.	625	Magnesium glutamate	flavour enhancer
272.	504(ii)	Magnesium hydrogen carbonate	acidity regulator, anticaking agent, colour retention agent
273.	528	Magnesium hydroxide	acidity regulator, colour retention agent

274.	329	Magnesium lactate (D-, L-)	acidity regulator, flour treatment agent
275.	530	Magnesium oxide	anticaking agent
276.	343	Magnesium phosphates	acidity regulator, anticaking Agent
277.	553(i)	Magnesium silicate	anticaking agent, dusting Powder
278.	553	Magnesium Silicates	anticaking agent, dusting Powder
279.	518	Magnesium sulphate	firming agent
280.	553(ii)	Magnesium trisilicate	anticaking agent, dusting Powder
281.	296	Malic acid (D-,L-)	acidity regulator, flavouring Agent
282.	965	Maltitol and maltitol Syrup	Sweetener, Stabilizer, Emulsifier
283.	636	Maltol	flavour enhancer
284.	130	Manascorubin	Colour
285.	421	Mannitol	Sweetener, anticaking agent
286.	353	Metatartaric acid	Acidity regulator
287.	461	Methyl cellulose	Thickener, Emulsifier, Stabilizer
288.	911	Methyl esters of fatty acids	glazing agent
289.	465	Methyl ethyl cellulose	Thickener, Emulsifier, stabilizer, antifoaming agent
290.	489	Methyl glucoside-coconut oil ester	Emulsifier
291.	218	Methyl p-hydroxybenzoate	Preservative
292.	900 b	Methylphenylpolysiloxane	antifoaming agent
293.	460(i)	Microcrystalline cellulose	Emulsifier, anticaking agent,

			texturizer, dispersing agent
294.	905 c (i)	Microcrystalline wax	glazing agent
295.	905a	Mineral oil, food grade	glazing agent, release agent, sealing agent
296.	472 f	Mixed tartaric, acetic and fatty acid esters of glycerol	Emulsifier, Stabilizer, Sequestrant
297.	306	Mixed tocopherols concentrate	Antioxidant
298.	471	Mono-and di-glycerides of fatty acids	Emulsifier, stabilizer
299.	624	Monoammonium glutamate	flavour enhancer
300.	342 (i)	Monoammonium orthophosphate	acidity regulator, flour treatment agent
301.	341 (i)	Monocalcium orthophosphate	acidity regulator, texturizer, flour treatment agent, raising Agent
302.	343 (i)	Monomagnesium orthophosphate	acidity regulator, anticaking Agent
303.	622	Monopotassium glutamate	flavour enhancer
304.	340 (i)	Monopotassium orthophosphate	acidity regulator texturizer, sequestrant stabilizer, emulsifier, water retention Agent
305.	336 (i)	Monopotassium tartrate	Stabilizer, sequestrant
306.	621	Monosodium glutamate	flavour enhancer
307.	339 (i)	Monosodium orthophosphate	acidity regulator texturizer, sequestrant stabilizer, emulsifier, water retention Agent
308.	364 (i)	Monosodium succinate	acidity regulator, flavour Enhancer

309.	335 (i)	Monosodium tartrate	Stabilizer, sequestrant
310.	160a (ii)	Natural extracts	Colour
311.	959	Neohesperidine dihydrochalcone	Sweetener
312.	375	Nicotinic acid	Colour retention agent
313.	234	Nisin	Preservative
314.	941	Nitrogen	packing gas, freezant
315.	918	Nitrogen oxides	flour treatment agent
316.	919	Nitrosyl chloride	flour treatment agent
317.	942	Nitrous oxide	Propellant
318.	411	Oat gum	Thickener, stabilizer
319.	946	Octafluorocyclobutane	Propellant
320.	311	Octyl gallate	Antioxidant
321.	182	Orchil	Colour
322.	231	Ortho-phenylphenol	Preservative
323.	338	Orthophosphoric acid	acidity regulator, antioxidant, Synergist
324.	948	Oxygen	packing gas
325.	387	Oxy stearin	Antioxidant, sequestrant
326.	1101(ii)	Papain	flour treatment agent, Stabilizer, tenderizer, flavour
327.	160c	Paprika oleoresins	Colour
328.	905 c (ii)	Paraffin wax	glazing agent
329.	131	Patent blue V	Colour
330.	440	Pectins	Thickener, Stabilizer, gelling Agent
331.	451 (ii)	Pentapotassium triphosphate	Sequestrant, acidity regulator, Texturizer

332.	451 (i)	Pentasodium triphosphate	Sequestrant, acidity regulator, Texturizer
333.	429	Peptones	Emulsifier
334.	905 b	Petrolatum (petroleum jelly)	glazing agent, release agent, sealing agent
335.	905 c	Petroleum wax	glazing agent, release agent, sealing agent
336.	391	Phytic acid	Antioxidant
337.	235	Pimaricin (natamycin)	Preservative
338.	1200	Polydextroses A and N	bulking agent, Stabilizer, thickener, Humectant, texturizer
339.	990a	Polydimethylsiloxane	antifoaming agent, anticaking agent, emulsifier
340.	1521	Polyethylene glycol	antifoaming agent
341.	475	Polyglycerol esters of fatty acids	Emulsifier
342.	476	Polyglycerol esters of interesterified Ricinoleic acid	Emulsifier
343.	964	Polyglycitol syrup	Sweetener
344.	432	Polyoxyethylene (20) sorbitan monolaurate	Emulsifier, dispersing agent
345.	433	Polyoxyethylene (20) sorbitan Mono-oleate	Emulsifier, dispersing agent
346.	434	Polyoxyethylene (20) sorbitan monopalmitate	Emulsifier, dispersing agent
347.	435	Polyoxyethylene (20) sorbitan monostearate	Emulsifier, dispersing agent
348.	436	Polyoxyethylene (20) sorbitan tristearate	Emulsifier, dispersing agent

349.	431	Polyoxyethylene (40) stearate	Emulsifier
350.	430	Polyoxyethylene (8) stearate	Emulsifier
351.	452	Polyphosphates	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
352.	1202	Polyvinylpyrrolidone	colour stabilizer, Colloidal, Stabilizer
353.	1201	Polyvinylpyrrolidone	bodying agent, Stabilizer, clarifying agent, dispersing Agent
354.	124	Ponceau 4R	Colour
355.	125	Ponceau SX	Colour
356.	261 (i)	Potassium acetate	Preservative, acidity regulator
357.	261	Potassium acetates	Preservative, acidity regulator
358.	357	Potassium adipates	Acidity regulator
359.	402	Potassium alginate	Thickener, stabilizer
360.	555	Potassium aluminium silicate	anticaking agent
361.	303	Potassium ascorbate	Antioxidant
362.	212	Potassium benzoate	Preservative
363.	228	Potassium bisulphite	Preservative, antioxidant
364.	924 a	Potassium bromate	flour treatment agent
365.	501 (i)	Potassium carbonate	acidity regulator, stabilizer
366.	501	Potassium carbonates	acidity regulator, stabilizer
367.	508	Potassium chloride	Gelling agent
368.	332	Potassium citrates	acidity regulator, Sequestrant, Stabilizer

369.	261 (ii)	Potassium diacetate	Preservative, acidity regulator
370.	332 (i)	Potassium dihydrogen citrate	acidity regulator, Sequestrant, Stabilizer
371.	536	Potassium ferrocyanide	anticaking agent
372.	366	Potassium fumarates	Acidity regulator
373.	577	Potassium gluconate	Sequestrant
374.	501 (ii)	Potassium hydrogen carbonate	acidity regulator, stabilizer
375.	351 (i)	Potassium hydrogen malate	Acidity regulator
376.	525	Potassium hydroxide	Acidity regulator
377.	632	Potassium Inosate	flavour enhancer
378.	917	Potassium iodate	flour treatment agent
379.	317	Potassium isoascorbate	Antioxidant
380.	326	Potassium lactate	Antioxidant, synergist, acidity Regulator
381.	351 (ii)	Potassium malate	Acidity regulator
382.	351	Potassium malates	Acidity regulator
383.	224	Potassium metabisulphite	Preservative, antioxidant
384.	252	Potassium nitrate	Preservative, colour fixative
385.	249	Potassium nitrite	Preservative, colour fixative
386.	922	Potassium persulphate	flour treatment agent
387.	340	Potassium phosphates	acidity regulator, Sequestrant, emulsifier, Texturizer, Stabilizer, water retention agent
388.	452 (ii)	Potassium polyphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention

			Agent
389.	283	Potassium propionate	Preservative
390.	560	Potassium silicate	anticaking agent
391.	337	Potassium sodium tartrate	Stabilizer, sequestrant
392.	202	Potassium sorbate	Preservative
393.	515	Potassium sulphates	Acidity regulator
394.	225	Potassium sulphite	Preservative, antioxidant
395.	336	Potassium tartrates	Stabilizer, sequestrant
396.	460 (ii)	Powdered cellulose	Emulsifier, anticaking agent, texturizer, dispersing agent
397.	407 a	Processed Euchema seaweed	Thickener, stabilizer
398.	944	Propane	Propellant
399.	280	Propionic acid	Preservative
400.	310	Propyl gallate	Antioxidant
401.	216	Propyl p-hydroxybenzoate	Preservative
402.	1520	Propylene glycol	Humectant, wetting agent, dispersing agent
403.	405	Propylene glycol alginate	Thickener, emulsifier
404.	477	Propylene glycol esters of fatty acids	Emulsifier
405.	1101 (i)	Protease	flour treatment agent, Stabilizer, tenderizer, flavour Enhancer
406.	1101	Proteases	flour treatment agent, Stabilizer, tenderizer, flavour Enhancer
407.	999	Quillaia extracts	foaming agent
408.	104	Quinoline yellow	Colour

409.	128	Red 2G	Colour
410.	161 f	Rhodoxanthin	Colour
411.	101 (i)	Riboflavin	Colour
412.	101 (ii)	Riboflavin 5' -phosphate, sodium	Colour
413.	101	Riboflavins	Colour
414.	908	Rice bran wax	glazing agent
415.	161 d	Rubixanthin	Colour
416.	954	Saccharin (and Na, K, Ca salts)	Sweetener
417.	470	Salts of fatty acids (with base Al, Ca, Na, Mg, K and NH ₄)	Emulsifier, Stabilizer, anti caking agent
418.	166	Sandalwood	Colour
419.	904	Shellac	glazing agent
420.	551	Silicon dioxide, amorphous	anticaking agent
421.	174	Silver	Colour
422.	262 (i)	Sodium acetate	Preservative, acidity regulator, Sequestrant
423.	262	Sodium acetates	Preservative, acidity regulator, Sequestrant
424.	356	Sodium adipates	Acidity regulator
425.	401	Sodium alginate	Thickener, Stabilizer, gelling Agent
426.	541	Sodium aluminium phosphate	acidity regulator, emulsifier
427.	541 (i)	Sodium aluminium phosphate-acidic	acidity regulator, emulsifier
428.	541 (ii)	Sodium aluminium phosphate-basic	acidity regulator, emulsifier
429.	554	Sodium alumino-silicate	anticaking agent
430.	301	Sodium ascorbate	Antioxidant
431.	211	Sodium benzoate	Preservative

432.	452 (iii)	Sodium calcium polyphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
433.	500(i)	Sodium carbonate	acidity regulator, raising agent, anticaking agent
434.	500	Sodium carbonates	acidity regulator, raising agent, anticaking agent
435.	466	Sodium carboxymethyl cellulose	Thickener, Emulsifier, Stabilizer
436.	469	Sodium carboxymethyl, cellulose, enzymatically, hydrolysed	Thickener, stabilizer
437.	331	Sodium citrates	acidity regulator, Sequestrant, emulsifier, stabilizer
438.	266	Sodium dehydroacetate	Preservative
439.	262 (ii)	Sodium diacetate	Preservative, acidity regulator, Sequestrant
440.	331 (i)	Sodium dihydrogen citrate	acidity regulator, Sequestrant, emulsifier, stabilizer
441.	215	Sodium ethyl p-hydroxybenzoate	Preservative
442.	535	Sodium ferrocyanide	anticaking agent
443.	237	Sodium formate	Preservative
444.	365	Sodium fumarates	Acidity regulator
445.	576	Sodium gluconate	Sequestrant
446.	500 (ii)	Sodium hydrogen carbonate	acidity regulator, raising agent,

			anticaking agent
447.	350 (i)	Sodium hydrogen malate	acidity regulator, humectant
448.	222	Sodium hydrogen sulphite	Preservative, antioxidant
449.	524	Sodium hydroxide	Acidity regulator
450.	316	Sodium isoascorbate	Antioxidant
451.	638	Sodium L-Aspartate	flavour enhancer
452.	325	Sodium lactate	antioxidant synergist, Humectant, bulking agent
453.	481	Sodium lactylates	Emulsifier, stabilizer
454.	487	Sodium laurylsulphate	Emulsifier
455.	350 (ii)	Sodium malate	acidity regulator, humectant
456.	350	Sodium malates	acidity regulator, humectant
457.	223	Sodium metabisulphite	Preservative, bleaching agent, Antioxidant
458.	550 (ii)	Sodium metasilicate	anticaking agent
459.	219	Sodium methyl p-hydroxybenzoate	Preservative
460.	251	Sodium nitrate	Preservative, colour fixative
461.	250	Sodium nitrite	Preservative, colour fixative
462.	232	Sodium o-phenylphenol	Preservative
463.	481 (ii)	Sodium oleyl lactylate	Emulsifier, stabilizer
464.	339	Sodium phosphates	acidity regulator, Sequestrant, emulsifier, Texturizer, Stabilizer, water retention agent
465.	452 (i)	Sodium polyphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent

466.	281	Sodium propionate	Preservative
467.	217	Sodium propyl p-hydroxybenzoate	Preservative
468.	500 (iii)	Sodium sesquicarbonate	acidity regulator, raising agent, anticaking agent
469.	550 (i)	Sodium silicate	anticaking agent
470.	550	Sodium silicates	anticaking agent
471.	201	Sodium sorbate	Preservative
472.	485	Sodium stearoyl fumarate	Emulsifier
473.	481 (i)	Sodium stearoyl lactylate	Emulsifier, stabilizer
474.	514	Sodium sulphates	Acidity regulator
475.	221	Sodium sulphite	Preservative, antioxidant
476.	335	Sodium tartrates	Stabilizer, sequestrant
477.	539	Sodium thiosulphate	Antioxidant, sequestrant
478.	200	Sorbic acid	Preservative
479.	493	Sorbitan monolaurate	Emulsifier
480.	494	Sorbitan mono-oleate	Emulsifier
481.	495	Sorbitan monopalmitate	Emulsifier
482.	491	Sorbitan monostearate	Emulsifier
483.	496	Sorbitan trioleate	Stabilizer, emulsifier
484.	492	Sorbitan tristearate	Emulsifier
485.	420	Sorbitol and sorbitol syrup	Sweetener, Humectant, sequestrant, Texturizer, Emulsifier
486.	909	Spermacetic wax	glazing agent
487.	512	Stannous chloride	Antioxidant, colour retention agent
488.	484	Stearyl citrate	Emulsifier, sequestrant
489.	483	Stearyl tartrate	flour treatment agent
490.	960	Stevioside	Sweetener

491.	363	Succinic acid	Acidity regulator
492.	472g	Succinylated monoglycerides	Emulsifier, Stabilizer, Sequestrant
493.	446	Succi stearin	Emulsifier
494.	955	Sucralose	Sweetener
495.	474	Sucroglycerides	Emulsifier
496.	444	Sucrose acetate isobutyrate	Emulsifier, stabilizer
497.	473	Sucrose esters of fatty acids	Emulsifier
498.	220	Sulphur dioxide	Preservative, antioxidant
499.	513	Sulphuric acid	acidity regulator
500.	110	Sunset yellow FCF	colour
501.	441	Superglycerinated hydrogenated rapeseed oil	Emulsifier
502.	309	Synthetic delta-tocopherol	Antioxidant
503.	308	Synthetic gamma-tocopherol	Antioxidant
504.	553 (iii)	Talc	anticaking agent, dusting powder
505.	181	Tannins, food grade	Colour, Emulsifier, Stabilizer, thickener
506.	417	Tara gum	Thickener, stabilizer
507.	334	Tartaric acid (L(+)-)	acidity regulator, Sequestrant, antioxidant synergist
508.	472 d	Tartaric acid esters of mono and di-glycerides of fatty acids	Emulsifier, Stabilizer, sequestrant
509.	102	Tartrazine	Colour

510.	319	Tertiary butylhydroquinone	antioxidant
511.	450(v)	Tetrapotassium diphosphate	emulsifier, raising agent, stabilizer sequestrant, acidity regulator, water retention agent
512	450 (iii)	Tetrasodium diphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Seque-strant, water retention agent
513.	957	Thaumatococcus	Sweetener, flavour enhancer emulsifier
514.	479	Thermally oxidized soya bean oil with mono-and di-glycerides of fatty acids	Emulsifier
515.	233	Thiabendazole	Preservative
516.	388	Thiodipropionic acid	antioxidant
517.	171	Titanium dioxide	Colour
518.	413	Tragacanth gum	Thickener, Stabilizer, emulsifier
519.	1518	Triacetin	Humectant
520.	341 (iii)	Tricalcium orthophosphate	acidity regulator, texturizer, flour treatment agent, raising agent, firming agent, anticaking agent, water retention agent
521.	1505	Triethyl citrate	foam stabilizer

522.	343 (iii)	Trimagnesium orthophosphate	acidity regulator, anticaking Agent
523.	451	Tri phosphates	Sequestrant, acidity regulator, Texturizer
524.	332 (ii)	Tripotassium citrate	acidity regulator, Sequestrant, Stabilizer
525.	340 (iii)	Tripotassium orthophosphate	acidity regulator, texturizer, sequestrant stabilizer, Emulsifier, water retention Agent
526.	331 (ii)	Trisodium citrate	acidity regulator, Sequestrant, emulsifier, Stabilizer
527.	450 (ii)	Trisodium diphosphate	Emulsifier, Stabilizer, acidity regulator, raising agent, Sequestrant, water retention Agent
528.	339 (iii)	Trisodium orthophosphate	acidity regulator, Sequestrant, emulsifier, Texturizer, Stabilizer, water retention agent
529.	100 (ii)	Turmeric	Colour
530.	153	Vegetable carbon	Colour
531.	161 e	Violoxanthin	Colour
532.	910	Wax esters	glazing agent
533.	415	Xanthan gum	Thickener, stabilizer
534.	967	Xylitol	Sweetener, Humectant,

			stabilizer, Emulsifier, thickener
535.	107	Yellow 2G	Colour
536.	557	Zinc silicate	anticaking agent
Supplementary List-Modified Starches			
537.	1422	Acetylated di-starch adipate	Stabilizer, thickener, binder
538.	1423	Acetylated distarch glycerol	Stabilizer, thickener
539.	1414	Acetylated distarch phosphate	Emulsifier, thickener
540.	1401	Acid-treated starch	Stabilizer, thickener, binder
541.	1402	Alkaline treated starch	Stabilizer, thickener, binder
542.	1403	Bleached starch	Stabilizer, thickener, binder
543.	1400	Dextrins roasted starch white and yellow	Stabilizer, thickener, binder
544.	1411	Di-starch glycerol	Stabilizer, thickener, binder
545.	1412	Di-starch phosphate esterified with sodium trimetaphosphate; esterified with phosphorus oxychloride	Stabilizer, thickener, binder
546.	1443	Hydroxypropyl di-starch glycerol	Stabilizer, thickener
547.	1442	Hydroxypropyl di-starch phosphate	Stabilizer, thickener
548.	1440	Hydroxypropyl starch	Emulsifier, thickener, binder
549.	1410	Monostarch phosphate	Stabilizer, thickener, binder
550.	1404	Oxidized starch	Emulsifier, thickener, binder
551.	1413	Phosphated di-starch phosphate	Stabilizer, thickener, binder
552.	1420	Starch acetate esterified with acetic anhydride	Stabilizer, thickener
553.	1421	Starch acetate esterified with vinyl acetate	Stabilizer, thickener
554.	1450	Starch sodium octenyl succinate	Stabilizer, thickener, binder,

555.	1405	Starches, enzyme-treated	thickener
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Note: The principal regulations were published in the Gazette of India, Extraordinary vide notification number F. No. 2-15015/30/2010, dated the 1st August, 2011 and subsequently amendmend vide notification numbers:

1. F.No. 4/15015/30/2011, dated 7th June, 2013;
2. F.No. P. 15014/1/2011-PFA/FSSAI, dated 27th June, 2013;
3. F. No. 5/15015/30/2012, dated 12th July, 2013;
4. F.No. P. 15025/262/2013-PA/FSSAI, dated 5th December, 2014;
5. F.No. 1-83F/Sci. Pan- Noti/FSSAI-2012, dated 17th February, 2015;
6. F.No. 4/15015/30/2011, dated 4th August, 2015;
7. F.No. P.15025/264/13-PA/FSSAI, dated 4th November, 2015;
8. F.No. P. 15025/263/13-PA/FSSAI, dated 4th November, 2015;
9. F.No. P. 15025/261-PA/FSSAI, dated 13th November, 2015;
10. F.No. P. 15025/208/2013-PA/FSSAI, Dated 13th November, 2015;
11. F.No. 7/15015/30/2012, dated 13th November, 2015;
12. F.No. 1-10(1)/Standards/SP9Fish and Fisheries Products)/FSSAI-2013, dated 11th January, 2016;
13. No. 3-16/Specified Foods/Notiifcation(Food Additives)/FSSAI-2014, dated 3rd May, 2016.;
14. F.No. 15-03/Enf/FSSAI/2014, Dated 14th June, 2016;
15. No. 3-14F/Notification (Nutraceuticals)/FSSAI-2013, dated 13th July, 2016;
16. F.No. 1-12/Stnadards/SP (Sweets, Confectionery)/FSSAI-2015, dated 15th July, 2016;
17. F.No. 1-120(1)/Standards/Irradiation/FSSAI-2015, dated 23rd August, 2016;
18. F. No. 11/09/Reg/Harmoniztn/2014, dated 5th September, 2016;
19. F.No. Stds/CPLQ.CP/EM/FSSAI-2015, dated 14th September, 2016;
20. F.No. 11/12 Reg/Prop/FSSAI-2016, dated 10th October, 2016;
21. F.No. 1-110(2)/SP (Biological Hazards)/FSSAI/2010, dated 10th October, 2016;
22. F.No. Stds/SP (Water & Beverages)/Notif (2)/FSSAI-2016, dated 25th October, 2016;
23. F.No. 1-11(1)/Standards/SP (Water & Beverages)/FSSAI-2015, Dated 15th November, 2016;
24. F.No. P.15025/93/2011-PFA/FSSAI, Dated 2nd December, 2016;
25. F.No. P. 15025/6/2004-PFS/FSSAI, dated 29th December, 2016;
26. F.No. Stds/O&F/Notification(1)/FSSAI-2016, dated 31st January, 2017;

27. F.No. 1-12/Standards/2012-FSSAI, dated 13th February, 2017;
28. F.No. 1-10(7)/Standards/SP (Fish & Fisheries Products)/FSSAI-2013, dated 13th February, 2017;
29. F. No. Stds /SCSS&H/ Notification (02)/FSSAI-2016, dated 15th May, 2017;
30. F. No. Stds/03/Notification (LS)/ FSSAI-2017, dated 19th June, 2017;
31. F.No. 1/Additives/Stds/14.2Notification/FSSAI/2016, dated 31st July, 2017;
32. F.No. Stds/F&VP/Notification(01)/FSSAI-2016, dated 2nd August, 2017;
33. F.No. 1-94(1)/FSSAI/SP(Labelling)/2014, dated 11th September, 2017;
34. F.No. Stds/M&MPIP(1)/SP/FSSAI-2015, dated 15th September, 2017 and
35. No. Stds/SP (Water & Beverages)/Noti(1)/FSSAI-2016,dated 15th September,2017;
36. F.No.1-10(8)/Standards/SP (Fish and Fisheries Products)/FSSAI-2013, dated 15th September,2017;
37. File No. 2/Stds/CPL & CP/Notification/FSSAI-2016, dated 18th September, 2017;
38. F.NO. 4-1(1)/Standards/MMP/2012, dated 12th October, 2017;
39. F. No. Stds/O&F/Notification (3)/FSSAI-2016, dated 12th October, 2017 and
40. F. No. 2/Stds/CPL & CP/Notification/FSSAI-2016(part), dated 24th October, 2017.